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# The High Court of Judicature at Patna

**DAILY CAUSE LIST**

(Published by the Advocate General with the consent of Patna High Court)

**SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP**

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# The High Court of Judicature at Patna

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**SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP**

**ON 11-07-2018**

## Urgent Mentioning Notice

1 Urgent matters of D.B.-II may be mentioned before D.B.- I.

2 Urgent Civil matters of Hon'ble Mr. Justice Birendra Kumar may be mentioned before Hon'ble Mr. Justice Chakradhari Sharan Singh and Urgent Criminal Matters may be mentioned before Hon'ble Mr. Justice Arun Kumar.

**Wednesday the 11th July 2018**
**CHIEF JUSTICE'S COURT (AT 2.15 P.M.)**

## The Chief Justice,
## Mr. Justice Dr. Anil Kumar Upadhyay &
## Mr. Justice Rajeev Ranjan Prasad

**FOR ADMISSION**

| | | | | |
|---|---|---|---|---|
| 1. L.P.A/566/2017 with IN (CWJC/3265 /2017) | 5 | RAJANI KUMARI vs THE STATE ELECTION COMMISSION & ORS | Mr.ASHOK KUMAR<br>Mr.BIBHUTI NARAYAN<br>Mr.RAM PRAWESH KUMAR | Mr.KAUSHAL KUMAR JHA- AAG8<br>Mr.SANJAY KUMAR<br>Mr.AMIT SHRIVASTAVA<br>Mr.GIRISH PANDEY |
| 2. L.P.A/1425/2014 with LPA | 6 | SUNITA DEVI vs THE STATE OF BIHAR & ORS | Mr.RAM PRAWESH KUMAR | Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM<br>Mr.P.K.VERMA (AAG3)<br>Mr.K.N.PANDEY (AC TO SC11) |
| 3. L.P.A/391/2016 with LPA | 10 | MD. WASIM RAZA vs THE STATE OF BIHAR & ORS | Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.ASHOK KUMAR- SC11<br>Mr.MANISH KUMAR<br>Mr.MD. ZIAUL QUAMAR<br>Mr.AMIT SHRIVASTAVA |
| 4. CWJC/20234/2014 with LPA | 8 | LALAN MAHTO vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR | Mr.GP13- NASIM YAHYA<br>Mr.AMIT SHRIVASTAVA<br>Mr.DHARMENDRA KUMAR<br>Mr.PREM RANJAN KUMAR<br>Mr.K.P.YADAV (GP11) |
| 5. CWJC/507/2013 with LPA | 16 | ANIL KUMAR vs THE STATE OF BIHAR & ORS | Mr.KRISHNA CHANDRA<br>Mr.RAKESH KUMAR RANJAN<br>Mr.PRATIK KUMAR SINHA | Mr.JAISHANKAR BARNWAL (SC1)<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHIVENDRA KUMAR SINHA<br>Mr.SHILPA SINGH (GA12) |
| 6. CWJC/68/2017 with LPA | 3 | SHRI DEVI vs THE STATE OF BIHAR & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.LALIT KISHORE(PAAG1)<br>Mr.AMIT SHRIVASTAVA |
| 7. L.P.A/272/2017 with LPA | 5 | KUNTI DEVI vs THE STATE ELECTION COMMISSIONER & ORS | Mr.RAJEEV LOCHAN | |
| 8. L.P.A/242/2017 with LPA | 4 | PRAMOD MAHTO vs THE STATE OF BIHAR & ORS | Mr.BINDESHWAR SAH | Mr.YOGENDRA PRASAD SINHA- AAG7<br>Mr.AMIT SHRIVASTAVA |
| 9. L.P.A/329/2018 LPA | 3 | MUSHARAT KHATOON vs THE STATE ELECTION COMMISSION ( PANCHAYAT ) & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.PUSHKAR NARAYAN SHAHI - AAG6<br>Mr.AMIT SHRIVASTAVA |
| 10. CWJC/11445/2018 VALIDITY OF ACT | 3 | KHUSBOO ARA vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.LALIT KISHORE -AG<br>Mr.AMIT SHRIVASTAVA<br>Mr.NAVJOT YESHU<br>Mr.ADITYA ABHISHEK<br>Mr.SANTOSH BHARTI |

## Wednesday the 11th July 2018
## CHIEF JUSTICE'S COURT (AT 10:30 A.M.)
## The Chief Justice &
## Mr. Justice Rajeev Ranjan Prasad

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TO BE MENTIONED** | | | |
| 1. | CWJC/9518/2018<br>EXCISE ACT (STATE) | 1 | VISHWAKARMA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINGH | Mr.VIKASH KUMAR- SC11 | |
| 2. | MJC/2213/2018<br>MODIFICATION- DB IN (CWJC/10706 /2018) | 1 | ABHISHEK KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR | Mr.ANIL KUMAR SINHA ( GA 1 ) | |
| 3. | MJC/2297/2018<br>CONTEMPT- DB IN (CWJC/7958 /2018) | 1 | SANNAT KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH MR. AMIR SHUBHANI, THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RAJESH KUMAR SINGH | Mr.ANIL KUMAR SINHA - GA 1 | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | C. REV./515/2017<br>IN (CWJC/16013 /2017) | 1 | MANOJ KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.HEMANT KUMAR KARAN<br>Mr.JAYANT KUMAR KARN | Mr.ANIL KUMAR SINHA<br>Mr.AMARESH KUMAR SINGH | |
| 2. | C. REV./6/2018<br>IN (L.P.A/1601 /2016) | 1 | DAYANAND SINGH<br>vs THE BIHAR STATE FINANCIAL CORPORATION THROUGH THE CHAIRMAN & ORS | Mr.VIVEKANAND VIVEK<br>Mr.RANG NATH PANDEY | Mr.AJAY KUMAR RASTOGI ( AAG 10 ) | |
| 3. | C. REV./115/2018<br>IN (L.P.A/942 /2014) | 1 | DR. SHARDA NAND SINGH & ANR<br>vs THE SECRETARY EXAMINATION CONTROLLER, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD &ORS | Ms.NIVEDITA NIRVIKAR<br>Mr.AMIT PANDEY<br>Mr.MANOJ KUMAR | Mr.PUSHKAR NARAYAN SHAHI ( AAG 6 ) | |
| 4. | L.P.A/132/2018<br>IN (CWJC/11981 /2017) | 1 | SARITA DEVI<br>vs BANK OF BARODA, SASARAM BRANCH THROUGH ITS BRANCH MANAGER & ANR | Mr.SHASHI SHEKHAR TIWARY<br>Mr.KANHAIYA PANDEY<br>Mr.RAKESH NARAYANSINGH | Mr.DR. ANSHUMAN | |
| 5. | L.P.A/554/2018<br>IN (CWJC/14430 /2014) | 1 | PUN PUN NAHAR PARIYOJANA KISAN SANGHARSH SAMITI MASAURHI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR MISHRA | | |
| 6. | L.P.A/739/2018<br>IN (CWJC/7604 /2018) | 1 | GOVIND KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHIK | Mr.P.K.VERMA -AAG3<br>Mr.SATYABIR BHARTI<br>Mr.SANJAY PANDEY | |
| 7. | L.P.A/902/2018<br>IN (CWJC/10846 /2018) | 1 | DR. SHARIQUE HUSSAIN<br>vs HONBLE CHANCELLOR, UNIVERSITIES OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.SARVA DEO SINGH | Mr.MD. NADIM SERAJ<br>Mr.RAJENDRA KUMAR GIRI | |
| 8. | L.P.A/904/2018<br>IN (CWJC/10844 /2018) | 1 | DR. S. M. ALI IMAM<br>vs HONBLE CHANCELLOR, UNIVERSITIES OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.SARVA DEO SINGH | Mr.RAJENDRA KUMAR GIRI<br>Mr.MD. NADIM SERAJ | |
| 9. | L.P.A/1371/2017<br>IN (CWJC/6 /2016) | 3 | THE STATE OF BIHAR & ORS<br>vs YOGENDRA KUMAR SINGH | Mr.ARJUN PRASAD<br>Mr.SUNIL KUMAR MANDAL (SC3) | | |
| 10. | L.P.A/1865/2017<br>IN (CWJC/14433 /2016) | 3 | MUKESH KUMAR ( P D D NO. 229078 ) & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA KUMAR | Mr.ANJANI KUMAR -AAG4 | |
| 11. | MJC/3813/2017<br>RESTORATION- DB IN (MJC/1422 /2016) | 1 | SRI BISHWANATH SAH<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAJMUL HODDA | | |
| 12. | L.P.A/1/2018<br>IN (CWJC/11899 /2017) | 1 | ROHIT TIWARY<br>vs THE UNION OF INDIA & ORS | Mr.SURENDRA KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.ARVIND KUMAR TEWARY<br>Mr.SANJAY KUMAR GIRI<br>Mr.S.D.SANJAY (ADDL.S.G) | |
| 13. | L.P.A/52/2018<br>IN (CWJC/9921 /2017) | 1 | ARBIND PASWAN & ORS<br>vs BINIT KUMAR & ORS | Mr.DHIRENDRA KUMAR JHA<br>Mr.KRISHNA CHANDRA JHA<br>Mr.GAURAV KUMAR JHA | Mr.RAJ BALLABH PD. YADAV-AAG11 | |
| 14. | L.P.A/636/2018<br>IN (CWJC/15832 /2013) | 1 | RAJENDRA KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.KISHORE KUMAR THAKUR<br>Mr.RAJESH KUMAR<br>Mr.BRAJ KISHORE SINGH | Mr.PUSHKAR NARAYAN SHAHI -AAG6 | |

| | | | | | |
|---|---|---|---|---|---|
| 15. | L.P.A/723/2018 IN (CWJC/7552 /2018) | 5 | RAMAN KUMAR vs THE STATE OF BIHAR & ORS | Mr.RANJEET KUMAR | Mr.PRASOON SINHA Mr.S.D.YADAV (AAG9) Mr.S.D.SANJAY (ADDL.S.G) |
| 16. | MJC/1180/2018 CONTEMPT- SJ IN (MJC/1120 /2011) | 1 | SHREEKANT PRASAD vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT ( HIGHER EDUCATION ), NOW EDUCATION DEPARTMENT & ORS | Mr.PRATIK KUMAR SINHA | Mr.SMT. SHILPA SINGH - GA 12 Mr.RITESH KUMAR Mr.SYED FIROZ RAZA |
| 17. | MJC/2046/2018 MODIFICATION- DB IN (CWJC/13836 /2017) | 1 | RAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |

## FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/19182/2017 PUBLIC INTEREST LITIGA | 1 | RAMAUTAR MISTRI & ORS vs THE STATE OF BIHAR & ORS | Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR | Mr.MD.KHURSHID ALAM - AAG12 Mr.MRIGANK MAULI Mr.PRINCE KUMAR MISHRA |
| 2. | CWJC/512/2018 VALIDITY OF ACT | 1 | SANJAY GANDHI vs THE STATE OF BIHAR & ORS | Mr.KANHAIYA PANDEY Mr.SHAILENDRA GANDHI Mr.VINAY KUMAR MISHRA Mr.RAKESH NARAYANSINGH | Mr.LALIT KISHORE-AG Mr.SATYABIR BHARTI Mr.SANJAY PANDEY |
| 3. | CWJC/4851/2018 PIL- Others | 4 | SHAHID KHUDI RAM BOSE CHITA BHUMI BACHAO ABHIYAN SAMITI vs THE STATE OF BIHAR & ORS | Mr.DR. ANJANI PD. SINGH Mr.SWETA | Mr.RISHI RAJ SINHA- SC19 |
| 4. | CWJC/5223/2018 PIL- Medical/Health Se | 6 | IN THE MATTER OF LETTER DATED 16.03.2018 OF DISTRICT ADVOCATE ASSOCIATION, BEGUSARAI vs THE STATE OF BIHAR & ORS | Mr.. | Ms.SHRUTI SINHA Mr.EBRAHIM KABIR Mr.ABHA KUMAR |
| 5. | CWJC/7409/2018 PIL- Education | 1 | DR. MD. MUSTAQUIN ANSARI vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA | Mr.LALIT KISHORE-AG |
| 6. | CWJC/12019/2018 PIL- Others | 1 | DURGA PASWAN vs THE STATE OF BIHAR & ORS | Mr.SIDDHARTHA PRASAD Mr.KAUSTUBH | Mr.SARVESH KUMAR SINGH- AAG13 Smt.BINITA SINGH Mr.NARESH DIKSHIT (SPL. P.P. MINES) |
| 7. | CWJC/12301/2018 PIL- Others | 1 | MIRZA WASIM HAIDER vs THE STATE OF BIHAR & ORS | Mr.FAKHRUDDIN ALI AHMAD | Mr.DURGESH NANDAN- AAG14 Mr.SYED ASGHER NAJMI |
| 8. | CWJC/12728/2018 EXCISE ACT (STATE) | 1 | SANJEEV KUMAR vs THE STATE OF BIHAR & ORS | Mr.BIPIN KUMAR | Mr.VIVEK PRASAD- GP7 |
| 9. | CWJC/12738/2018 EXCISE ACT (STATE) | 1 | AMRIT RAJ vs THE STATE OF BIHAR & ORS | Mr.BIPIN KUMAR | Mr.VIVEK PRASAD- GP7 |
| 10. | CWJC/13121/2018 EXCISE ACT (STATE) | 1 | RANJIT RAY vs THE STATE OF BIHAR & ORS | Mr.GAGAN DEO YADAV | Mr.ANIL KUMAR SINHA - GA-1 |
| 11. | CWJC/13254/2018 EXCISE ACT (STATE) | 1 | SOHAN SINGH vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | |
| 12. | CWJC/13255/2018 EXCISE ACT (STATE) | 1 | RAM AVATAR KAMAT @ RAMAUTAR KAMTI vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | |
| 13. | CWJC/13256/2018 EXCISE ACT (STATE) | 1 | BANAVALL MUKHIYA vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | |
| 14. | CWJC/13257/2018 EXCISE ACT (STATE) | 1 | BARUN SAHNI vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | Mr.ANIL KUMAR SINHA -GA1 |
| 15. | CWJC/13258/2018 EXCISE ACT (STATE) | 1 | AMRIT RAJ vs THE STATE OF BIHAR & ORS | Mr.BIPIN KUMAR Mr.MINAKSHI KUMARI | Mr.ANIL KR. SINHA- GA1 |

| | | | | | |
|---|---|---|---|---|---|
| 16. | CWJC/17571/2014<br>PIL- Road Construction | 29 | RAJESH CHANDRA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SWAPNIL KUMAR SINGH | Mr.AAG10- P.N.SHAHI<br>Mr.VIKAS KUMAR<br>Mr.JYOTI PRABHAKAR<br>Mr.PRAMOD MISHRA<br>Mr.SHRI NATH PATHAK<br>Mr.ANAND KUMAR OJHA<br>Mr.DURGESH NANDAN<br>Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.RUPAK KUMAR<br>Mr.BINOD KUMAR<br>Mr.ASHOK KUMAR KARNA<br>Mr.MD. KHURSHID ALAM<br>Mr.SHAMBHU PRASAD YADAV<br>Mr.CHAKRAPANI ( A C )<br>Mr.S.D.SANJAY (ADLSG)<br>Mr.ARVIND KR.SHARMA<br>Mr.RAMAKANT SHARMA(LAW OFFICER/VIG.)<br>Mr.ANSHAY BAHADUR MATHUR (CGC)<br>Mr.R.K.RAJAN<br>Mr.MANISHA PRAKASH<br>Mr.(AAG6) |
| 17. | CWJC/5521/2015<br>PUBLIC INTEREST LITIGA | 5 | RAM BHAJAN SINGH YADAV & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL PRASAD<br>Mr.RAMCHANDRA SAHNI<br>Mr.SATISH CHANDRA<br>Mr.SUSHIL KUMAR RAJAK<br>Mr.MANINDRA NATH TIWARI | Mr.GA1- S.K. SHARMA<br>Smt.KIRAN KUMARI<br>Mr.VINAY KIRTI SINGH<br>Mr.RANJIT SINHA<br>Mr.HARGOVIND SINGH HIMKAR<br>Mr.AJATSHATRU<br>Mr.RAJESHWAR SINGH (GA10) |
| 18. | CWJC/12330/2015<br>PUBLIC INTEREST LITIGA | 6 | DEVIKA BISWAS<br>vs THE STATE OF BIHAR & ORS | Mr.VIKASH KUMAR PANKAJ | Mr.DEVENDRA KR SINHA (AAG2) |
| 19. | CWJC/14263/2015<br>PUBLIC INTEREST LITIGA | 4 | MANAUR ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.AMIT PANDEY<br>Mr.PURUSHOTTAM PANDEY | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI |
| 20. | CWJC/14741/2016<br>PIL- Others | 17 | IN THE MATTER OF NEWS REPORT OF HINDI DAINIK BHASHKAR NEWS PAPER CUTTING DATED 01.08.2016.<br>vs THE STATE OF BIHAR & ORS | Mr.. | Mr.VIVEKANAND PRASAD SINGH<br>Mr.GIRIJISH KUMAR<br>Mr.PRABHAT KR.VERMA (AAG3) |
| 21. | CWJC/18149/2016<br>PIL- Education | 1 | NAGRIK ADHIKAR MANCH<br>vs THE STATE OF BIHAR & ORS | Mr.MAYA SHANKAR MISHRA<br>Mr.LALMANI SHARMA | Mr.SMT.SHILPA SINGH-GA12 |
| 22. | CWJC/19971/2016<br>PIL- Financial Irregul | 4 | PRAKASH KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.FAKHRUDDIN ALI AHMAD<br>Mr.SANJAY KUMAR<br>Mr.MRITUNJAY KUMAR JHA | Mr.PUSHKAR NARAIN SHAHI-AAG6<br>Mr.SHAILENDRA KUMAR DWIVEDI<br>Mr.ANJANI KUMAR SHARAN |
| 23. | CWJC/13808/2017<br>PIL- Others | 4 | MD. KALIM @ MD. KALIMUDDIN & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.LALIT KISHORE-AG<br>Mr.DR. ANAND KUMAR<br>Mr.ANIL KUMAR SINHA |
| 24. | CWJC/14423/2017<br>PIL- Financial Irregul | 3 | PANKAJ KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.LALIT KISHORE - AG<br>Ms.SONI SHRIVASTAVA<br>Mr.VISHW NATH PRASAD SINHA (EOU) |

## FOR ORDERS (ON PETITIONS)

| | | | | | |
|---|---|---|---|---|---|
| 1. | MA/530/2008<br>INCOME TAX ACT<br>IA- 3513/2018 | 3 | THE COMMISSIONER OF INCOME TAX<br>vs M/S TAKSHILA EDUCATION SOCIETY | Mr.HARSHWARDHAN PRASAD<br>Mr.SANJEEV KUMAR<br>Mr.ARCHANA SINHA @ ARCHANA SHAHI | Mr.AJAY KUMAR RASTOGI<br>Mr.PARIJAT SAURAV |
| 2. | MA/532/2008<br>INCOME TAX ACT<br>IA- 592/2015<br>IA- 6511/2017 | 3 | THE COMMISSIONER OF INCOME TAX<br>vs M/S TAKSHILA EDUCATION SOCIETY | Mr.HARSHWARDHAN PRASAD<br>Mr.SANJEEV KUMAR<br>Mr.ARCHANA SINHA @ ARCHANA SHAHI | |
| 3. | L.P.A/2245/2015<br>IA- 9745/2015<br>IA- 6912/2017 | 8 | RAM KISHORE RAI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRASAD | Mr.VINOD GAUTAM<br>Mr.RAM VINAY PD. SINGH |
| 4. | MA/1160/2016<br>IA- 9820/2016<br>IA- 9827/2016 | 3 | BRIJ NANDAN SHARMA<br>vs ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-2, PATNA | Mr.D.V.PATHY<br>Mr.MANJU JHA | Mr.RISHI RAJ SINHA (SC 19) |

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|---|---|---|---|---|---|
| 5. | L.P.A/1368/2017<br>IA- 9093/2017 | 1 | M/S PATLIPUTRA BUILDERS LTD. & ANR<br>vs THE UNION OF INDIA & ORS | Mr.AJAY KUMAR SHARMA<br>Mr.MD. NURUL HODA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.PRASHANT SINHA<br>Mr.RANJEET CHOUBEY<br>Mr.KANAK VERMA (CGC) |
| 6. | L.P.A/1375/2017<br>IA- 7205/2017 | 3 | BAIDHNATH CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.KAMESHWAR PRASAD SINGH | |
| 7. | L.P.A/174/2018<br>IA- 913/2018 | 4 | SUBHASH KUMAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL | Mr.P.K. VERMA- AAG3 |
| 8. | L.P.A/546/2018<br>IA- 3087/2018<br>IA- 3088/2018 | 1 | THE STATE OF BIHAR & ORS<br>vs PANKAJ SINHA | Mr.PARIJAT SAURAV ( AC TO AAG 10 ) | |
| 9. | L.P.A/635/2018<br>IA- 4193/2018 | 3 | AWADHESH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR PATHAK | Mr.MITHILESH KUMAR RAI |

## FOR ADMISSION

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| 1. | C. REV./500/2017<br>IN (L.P.A/195 /2016) | 3 | ANNU SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | |
| 2. | CWJC/14657/2017<br>SALES TAX ACT/VAT | 6 | BINAY PRAKASH<br>vs THE STATE OF BIHAR & ORS | Mr.BABU NANDAN PRASAD<br>Mr.RAJ KISHORE PRASAD<br>Mr.SHAILENDRA KUMAR SINGH | Mr.VIKASH KUMAR-SC11<br>Mr.RAKESH KUMAR SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 3. | MJC/246/2018<br>RESTORATION-SJ IN (L.P.A/1744 /2016) | 3 | SHANTI PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR SINGH | Mr.RAJESHWAR SINGH - GA 10 |
| 4. with | CWJC/8511/2016<br>EXCISE ACT (STATE) | 12 | M/S RIGA SUGAR CO. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI | Mr.LALIT KISHORE (PAAG) |
| 5. with | CWJC/8570/2016<br>EXCISE ACT (STATE) | 5 | M/S K. M. SUGAR MILLS LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI | Mr.LALIT KISHORE- PAAG |
| 6. with | CWJC/7423/2016<br>EXCISE ACT (STATE) | 4 | M/S WELCOME DISTILLERIES PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI | Mr.LALIT KISHORE- PAAG |
| 7. | CWJC/12823/2016<br>EXCISE ACT (STATE) | 4 | M/S SHIPRA BEVARAGE PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI | Mr.LALIT KISHORE(PAAG1)<br>Mr.VIKAS KUMAR<br>Mr.GIRIJISH KUMAR |
| 8. | CWJC/416/2017<br>SALES TAX ACT/VAT | 1 | ARJUN ENGICON PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ANR | Mr.PRABHASH RANJAN THAKUR | Mr.ANIL KUMAR SINHA-GA1 |
| 9. with | L.P.A/1702/2017<br>IN (CWJC/9921 /2017) | 4 | THE STATE OF BIHAR & ORS<br>vs BINIT KUMAR & ORS | Mr.MRITUNJAY KUMAR ( AC TO AAG 6 ) | Mr.SIYARAM PANDEY |
| 10. with | L.P.A/125/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs DEEPAK KUMAR & ANR | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Ms.MANISHA SINGH<br>Mr.ROONA |
| 11. with | L.P.A/156/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs SARFARAZ ALI & ORS | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Mr.BRISKETU SHARAN PANDEY |
| 12. with | L.P.A/157/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs MANOJ KUMAR & ORS | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Mr.SIYA RAM SHAHI<br>Mr.SHALLY KUMARI |
| 13. with | L.P.A/159/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs SATENDRA KUMAR | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Mr.SIYARAM PANDEY<br>Mr.RAM GANESH |
| 14. with | L.P.A/162/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs AJAY KUMAR & ORS | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Ms.MANISHA SINGH<br>Mr.ROONA |
| 15. with | L.P.A/163/2018<br>LPA | 3 | THE STATE OF BIHAR & ORS<br>vs RAJ KUMAR & ORS | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Mr.PRASHANT SINHA |
| 16. with | L.P.A/123/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs NIRAJ KUMAR | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | |
| 17. | L.P.A/124/2018<br>LPA | 1 | THE STATE OF BIHAR & ORS<br>vs RITESH KUMAR JHA & ORS | Mr.Mritunjay Kumar ( Ac To Aag 6 ) | Ms.MANISHA SINGH<br>Mr.ROONA |
| 18. | L.P.A/48/2018<br>IN (CWJC/7923 /2010) | 1 | RAVINDRA KISHOR<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH | Mr.P.K.VERMA -AAG3<br>Mr.SATYAM SHIVAM SUNDARAM |
| 19. | L.P.A/118/2018<br>IN (CWJC/17369 /2016) | 5 | THE BIHAR SCHOOL EXAMINATION BOARD, THROUGH ITS SECRETARY & ANR<br>vs THE GOVERNING BODY OF SANTKABIRMAHANTHRAMDAYAL DAS COLLEGE & ORS | Mr.SATYABIR BHARTI | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.SIYA RAM SHAHI<br>Mr.SHALLY KUMARI |
| 20. | MJC/257/2018<br>CONTEMPT- DB IN (MJC/2932 /2015) | 1 | KAMAL NARAYAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 21. | L.P.A/364/2018<br>IN (CWJC/20140 /2016) | 1 | SHASHI BHUSHAN SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.YUGAL KISHORE<br>Mr.ARVIND KUMAR | Mr.MD.KHURSHID ALAM - AAG12<br>Mr.MANISH DHARI SINGH |

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| 22. | L.P.A/540/2018 IN (CWJC/4594 /2011) | 1 | RANJIT KUMAR JHA ( FORCE NO. 913183207 ( G D ) ) vs THE UNION OF INDIA & ORS | Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR Mr.ABHAY KUMAR SINGH Mr.VED PRAKASH SRIVASTVA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANSHUMAN SINGH (CGC) |
| 23. | L.P.A/732/2018 IN (CWJC/4185 /2016) | 1 | MANJU SINHA vs THE BIHAR STATE POWER HOLDING COMPANY LTD. THROUGH ITS MANAGING DIRECTOR & ORS | Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH | Mr.VINAY KIRTI SINGH |
| 24. | L.P.A/770/2018 IN (CWJC/16553 /2017) | 3 | RATAN KUMAR & ANR vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH Mr.ANJANI KUMAR | |
| 25. | L.P.A/771/2018 IN (CWJC/4501 /2018) | 1 | MD. MUMTAZ QURAISHI & ANR vs BIHAR STATE SUNNI WAKF BOARD & ORS | Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.MD. ANJUM AKHTER |
| 26. | L.P.A/801/2018 IN (CWJC/7087 /2018) | 3 | ABHISHEK KUMAR VERMA vs THE STATE OF BIHAR & ORS | Mr.RAGHAV PRASAD | Mr.S.D. YADAV- AAG9 Mr.ANAND KUMAR OJHA Mr.PRIYANK DEEPAK |
| 27. | MJC/998/2018 CONTEMPT- DB IN (CWJC/10636 /2017) | 3 | KUMOD KUMAR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY GOVERNMENT OF BIHAR, PATNA & ORS | Mr.NARSINGH TANTI Mr.MANOHAR PRASAD SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |
| 28. | MJC/2168/2018 MODIFICATION- DB IN (CWJC/928 /2018) | 1 | RAKESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.RAN VIJAY KUMAR | Mr.ANIL KUMAR SINHA - GA 1 |
| 29. with | CWJC/2454/2018 VALIDITY OF ACT | 5 | RAKESH KUMAR & ORS vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR NO-1 | Mr.LALIT KISHORE-AG Mr.SANJAY PANDEY |
| 30. | CWJC/5124/2018 VALIDITY OF ACT | 1 | PRASHANT KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR Mr.AMIT KUMAR | Mr.P.N. SHAHI- AAG6 Mr.SANJAY PANDEY |
| 31. | CWJC/2695/2018 SALES TAX ACT/VAT | 1 | M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS | Mr.RAMESH KUMAR AGRAWAL | Mr.VIKASH KUMAR- SC11 |
| 32. | CWJC/2756/2018 SALES TAX ACT/VAT | 1 | M/S. DURGA BRICKS vs THE STATE OF BIHAR & ORS | Mr.RAMESH KUMAR AGRAWAL | Mr.VIKASH KUMAR -SC11 |
| 33. | CWJC/2858/2018 SALES TAX ACT/VAT | 1 | M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS | Mr.RAMESH KUMAR AGRAWAL | Mr.ANIL KUMAR SINHA -GA1 |
| 34. | CWJC/2886/2018 SALES TAX ACT/VAT | 1 | M/S. DURGA BRICKS vs THE STATE OF BIHAR & ORS | Mr.RAMESH KUMAR AGRAWAL | Mr.A.K. SINHA- GA1 |
| 35. | CWJC/3191/2018 SALES TAX ACT/VAT | 1 | M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS | Mr.RAMESH KUMAR AGRAWAL | Mr.ANIL KUMAR SINHA -GA1 |
| 36. | CWJC/6501/2018 EXCISE ACT (STATE) | 1 | RANJAN KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR | Mr.VIVEK PRASAD-GP7 |
| 37. | CWJC/7060/2018 EXCISE ACT (STATE) | 4 | LAV KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH | Mr.KUMAR MANISH- SC5 |
| 38. | CWJC/7780/2018 EXCISE ACT (STATE) | 1 | RAM VILAS vs THE STATE OF BIHAR & ORS | Mr.MD. NURUL HODA | Mr.VIKASH KUMAR -SC11 |
| 39. with | CWJC/8611/2018 EXCISE ACT (STATE) | 6 | SONA SATI ORGANICS PRIVATE LIMITED vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI Mr.ALOK CHANDRA | Mr.LALIT KISHORE -AG |
| 40. | CWJC/9292/2018 EXCISE ACT (STATE) | 3 | INDIAN TANKERS (P) LIMITED vs THE STATE OF BIHAR & ORS | Mr.SATYABIR BHARTI | Mr.VIVEK PRASAD- GP7 |
| 41. | CWJC/9680/2018 VALIDITY OF ACT | 1 | SWAPNIL vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR KESHARI Mr.SHILPI KESHRI | Mr.P.N. SHAHI- AAG6 Mr.PRIYANK DEEPAK Mr.KUMAR BRIJNANDAN |
| 42. | CWJC/10078/2018 SALES TAX ACT/VAT | 1 | M/S SUGAM PRIVAHAN PVT. LTD. vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR | Mr.LALIT KISHORE- AG |
| 43. | CWJC/10399/2018 EXCISE ACT (STATE) | 1 | VIKASH KUMAR YADAV @ VIKASH YADAV vs THE STATE OF BIHAR & ORS | Mr.PANKAJ KUMAR JHA | Mr.ANIL KR. SINHA- GA1 |
| 44. | CWJC/10525/2018 EXCISE ACT (STATE) | 1 | ANTU KUMAR vs THE STATE OF BIHAR & ORS | Mr.MANISH CHANDRA GANDHI Mr.HIMANSHU RANJAN | Mr.VIVEK PRASAD -GP7 |
| 45. | CWJC/10991/2018 SALES TAX ACT/VAT | 1 | M/S SUGAM PARIVAHAN PVT. LTD. vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR | Mr.LALIT KISHORE -AG |
| 46. | CWJC/11240/2018 EXCISE ACT (STATE) | 4 | MANISH KUMAR vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR | Mr.VIVEK PRASAD -GP7 |
| 47. | CWJC/11283/2018 EXCISE ACT (STATE) | 1 | BALMIKI YADAV vs THE STATE OF BIHAR & ORS | Mr.RANJEET KUMAR Mr.KUNDAN KUMAR | Mr.VIVEK PRASAD -GP7 |
| 48. | CWJC/11670/2018 EXCISE ACT (STATE) | 1 | MUNNA SINGH @ MUNNA KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.KUMAR MANISH -SC5 |

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| 49. | CWJC/11690/2018 EXCISE ACT (STATE) | 1 | AMRESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR | Mr.KUMAR MANISH- SC5 |
| 50. | CWJC/11891/2018 EXCISE ACT (STATE) | 1 | LAL BIHARI LAL vs THE STATE OF BIHAR & ORS | Mr.KUNDAN KUMAR Mr.RANJEET KUMAR | Mr.KUMAR MANISH- SC5 |
| 51. | CWJC/11992/2018 EXCISE ACT (STATE) | 1 | ARUN KUMAR MANDAL vs THE STATE OF BIHAR & ORS | Mr.BIJENDRA KUMAR SINGH | Mr.VIVEK PRASAD- GP7 |
| 52. | CWJC/12008/2018 EXCISE ACT (STATE) | 1 | RAM KUMAR ROY vs THE STATE OF BIHAR & ORS | Mr.FIROZ AHMAD Mr.ALOK KUMAR ALOK Mr.MANOJ KUMAR SINGH | Mr.VIKASH KUMAR - SC 11 |
| 53. | CWJC/12014/2018 EXCISE ACT (STATE) | 1 | SHANTI DEVI vs THE STATE OF BIHAR & ORS | Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA | Mr.VIVEK PRASAD -GP7 |
| 54. | CWJC/12037/2018 EXCISE ACT (STATE) | 1 | ANIL KUMAR LAL vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR PANDEY | Mr.VIKASH KUMAR -SC11 |
| 55. | CWJC/12049/2018 EXCISE ACT (STATE) | 1 | MD. MISHAD ALAM vs THE STATE OF BIHAR & ORS | Mr.BIJENDRA KUMAR SINGH Mr.ANIL KUMAR SINGH | Mr.KUMAR MANISH -SC5 |
| 56. | CWJC/12073/2018 ALL OTHER MATTER OF CE | 1 | ONE TOUCH MEDICALS PRODUCTS PVT. LTD. vs THE COMMISSIONER OF CENTRAL G S T & CENTRAL EXCISE & ORS | Mr.D.V.PATHY Mr.SADASHIV TIWARI | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANJANI KUMAR SHARAN |
| 57. | CWJC/12104/2018 SALES TAX ACT/VAT | 1 | M/S. SUNNY STARS HOTELS PRIVATE LIMITED vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL Mr.PRIYA GUPTA | Mr.LALIT KISHORE -AG |
| 58. | CWJC/12143/2018 EXCISE ACT (STATE) | 1 | BIKAU PASWAN vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | |
| 59. | CWJC/12243/2018 ROYALTY & CESS | 1 | CHANDAN KUMAR vs THE STATE OF BIHAR & ORS | Mr.RANG NATH CHOUBEY | Mr.VIKASH KUMAR -SC11 |
| 60. | CWJC/12250/2018 EXCISE ACT (STATE) | 1 | SATENDRA UPADHYA @ SATENDRA KR. UPADHYA @ SATENDRA vs THE STATE OF BIHAR & ORS | Mr.TRIBHUWAN NARAYAN Mr.MUKUL KUMARI | Mr.VIVEK PRASAD- GP7 |
| 61. | CWJC/12267/2018 EXCISE ACT (STATE) | 1 | VIKASH KUMAR vs THE STATE OF BIHAR & ORS | Mr.SABAL KUMAR JHA Mr.VIJAY KUMAR SINHA | Mr.VIVEK PRASAD -GP7 |
| 62. | CWJC/12277/2018 EXCISE ACT (STATE) | 1 | GOPAL KRISHNA MAHTO vs THE STATE OF BIHAR & ORS | Mr.VINOD GAUTAM | Mr.ANIL KUMAR SINHA - GA-1 |
| 63. | CWJC/12297/2018 EXCISE ACT (STATE) | 1 | SATYA NARAYAN SINGH vs THE STATE OF BIHAR & ORS | Mr.MANISH CHANDRA GANDHI | Mr.VIKASH KUMAR - SC 11 |
| 64. | CWJC/12352/2018 EXCISE ACT (STATE) | 1 | BAIDHNATH MAHTO @ BAIJNATH MAHTO vs THE STATE OF BIHAR & ORS | Mr.MANISH CHANDRA GANDHI | Mr.VIVEK PRASAD -GP7 |
| 65. | CWJC/12389/2018 EXCISE ACT (STATE) | 1 | HARENDRA KUMAR @ HARENDRA KUMAR SAHU @ HARENDRA KUMAR SAH vs THE STATE OF BIHAR & ORS | Mr.KUNDAN KUMAR Mr.RANJEET KUMAR | Mr.VIVEK PRASAD -GP7 |
| 66. | CWJC/12422/2018 EXCISE ACT (STATE) | 1 | MUKESH SINGH vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINGH | Mr.VIKASH KUMAR- SC11 |
| 67. | CWJC/12438/2018 EXCISE ACT (STATE) | 1 | IDAN MIAN @ IDHAN MIYAN vs THE STATE OF BIHAR & ORS | Mr.MADHAV JHA | Mr.ANIL KUMAR SINHA - GA-1 |
| 68. | CWJC/12449/2018 EXCISE ACT (STATE) | 1 | DWARIKA BIND vs THE STATE OF BIHAR & ANR | Mr.DHARMENDRA KUMAR RAJU Mr.MADAN PRASAD SINGH NO-2 Mr.ARUN KUMAR SINGH | Mr.ANIL KUMAR SINHA -GA1 |
| 69. | CWJC/12503/2018 EXCISE ACT (STATE) | 1 | SHOBHA DEVI vs THE STATE OF BIHAR & ORS | Mr.BHOLA KUMAR | Mr.ANIL KUMAR SINHA -GA1 |
| 70. | CWJC/12516/2018 EXCISE ACT (STATE) | 1 | RAMU MAHTO vs THE STATE OF BIHAR & ORS | Mr.KUNDAN KUMAR Mr.RANJEET KUMAR | Mr.KUMAR MANISH - SC-5 |
| 71. | CWJC/12528/2018 EXCISE ACT (STATE) | 1 | SUNIL KUMAR RAY vs THE STATE OF BIHAR & ORS | Mr.VINOD GAUTAM Mr.BINAY KUMAR | Mr.VIKASH KUMAR - SC 11 |
| 72. | CWJC/12533/2018 EXCISE ACT (STATE) | 1 | RAKESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.RANVIJAY SINGH Mr.MADHUSUDAN RAI | Mr.VIKASH KUMAR - SC11 |
| 73. | CWJC/12583/2018 EXCISE ACT (STATE) | 1 | SANJEEV KUMAR vs THE STATE OF BIHAR & ORS | Mr.SATYA PRAKASH PARASAR | Mr.KUMAR MANISH- SC5 |
| 74. | CWJC/12668/2018 EXCISE ACT (STATE) | 1 | ANAND KUMAR YADAV vs THE STATE OF BIHAR & ORS | Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA | Mr.VIKASH KUMAR -SC11 |
| 75. | CWJC/12703/2018 EXCISE ACT (STATE) | 1 | ASHOK KUMAR vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.VIKASH KUMAR - SC11 |
| 76. | CWJC/12711/2018 EXCISE ACT (STATE) | 1 | PUNAM KUMARI @ PUNAM KU @ MISS PUNAM KUMARI vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH Mr.ASHWANI KUMAR TIWARY | Mr.VIKASH KUMAR -SC11 |
| 77. | CWJC/12762/2018 EXCISE ACT (STATE) | 1 | RUBI DEVI vs THE STATE OF BIHAR & ORS | Mr.DEEPAK KUMAR Mr.SANJAY KUMAR | Mr.VIVEK PRASAD- GP7 |

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| 78. | CWJC/12793/2018 EXCISE ACT (STATE) | 1 | SATPAL vs THE STATE OF BIHAR & ORS | Mr.UGRANATH MALLIK Mr.MANISH CHANDRA GANDHI | Mr.KUMAR MANISH- SC5 |
| 79. | CWJC/12820/2018 EXCISE ACT (STATE) | 1 | BHUPENDER SINGH vs THE STATE OF BIHAR & ORS | Mr.ANUJ KUMAR | Mr.VIVEK PRASAD- GP7 |
| 80. | CWJC/12875/2018 EXCISE ACT (STATE) | 1 | MUKESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR Mr.CHANDAN KUMAR | Mr.ANIL KUMAR SINHA -GA1 |
| 81. | CWJC/12877/2018 EXCISE ACT (STATE) | 1 | JITENDRA CHOUDHARY @ JITENDRA MANDAL vs THE STATE OF BIHAR & ORS | Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA | Mr.VIVEK PRASAD -GP7 |
| 82. | CWJC/12882/2018 EXCISE ACT (STATE) | 1 | SUDISH CHAUDHARY vs THE STATE OF BIHAR & ORS | Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA | Mr.VIKASH KUMAR- SC11 |
| 83. | CWJC/12883/2018 EXCISE ACT (STATE) | 1 | AMEER ANSARI vs THE STATE OF BIHAR & ORS | Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA | Mr.ANIL KR. SINHA- GA1 |
| 84. | CWJC/12892/2018 EXCISE ACT (STATE) | 1 | MD. AABID @ MD. ABID vs THE STATE OF BIHAR & ORS | Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR JHA Mr.ABHISHEK KUMAR Mr.RASHMI JHA | Mr.ANIL KUMAR SINHA -GA1 |
| 85. | CWJC/12909/2018 EXCISE ACT (STATE) | 1 | MAHESH PRASAD YADAV vs THE STATE OF BIHAR & ORS | Mr.GAGAN DEO YADAV | Mr.KUMAR MANISH -SC5 Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 86. | CWJC/12912/2018 EXCISE ACT (STATE) | 1 | SATYENDRA PRASAD vs THE STATE OF BIHAR & ORS | Mr.BIPIN KUMAR Mr.MINAKSHI KUMARI | Mr.VIKASH KUMAR- SC11 |
| 87. | CWJC/12920/2018 EXCISE ACT (STATE) | 1 | ASHOK KUMAR SINGH @ ASHOK SINGH vs THE STATE OF BIHAR & ORS | Smt.RINA SINHA | Mr.ANIL KR. SINHA- GA1 |
| 88. | CWJC/12926/2018 EXCISE ACT (STATE) | 1 | ANIL PASWAN vs THE STATE OF BIHAR & ORS | Mr.GHANSHYAM CHOUDHARY | Mr.VIKASH KUMAR -SC11 |
| 89. | CWJC/12937/2018 EXCISE ACT (STATE) | 1 | SUJIT KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA | Mr.KUMAR MANISH- SC5 |
| 90. | CWJC/12964/2018 VALIDITY OF ACT | 1 | ARVIND PRASAD MALAKAR & ORS vs THE UNION OF INDIA & ORS | Mr.UDAY PRATAP SINGH Mr.GHANSHYAM PRASAD SINHA Mr.PRAVEEN KUMAR Mr.SUNIL KUMAR SINGH Mr.UMESH KUMAR SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VISHWAJEET KUMAR MISHRA Mr.SANJAY KUMAR PANDEY |
| 91. | CWJC/12969/2018 EXCISE ACT (STATE) | 1 | BRIJ KISHOR YADAV vs THE STATE OF BIHAR & ORS | Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA | Mr.ANIL KR. SINHA- GA1 |
| 92. | CWJC/12987/2018 EXCISE ACT (STATE) | 1 | SUMANT KUMAR MISHRA vs THE STATE OF BIHAR & ORS | Mr.GAGAN DEO YADAV | Mr.ANIL KUMAR SINHA -GA1 |
| 93. | CWJC/12990/2018 EXCISE ACT (STATE) | 1 | MONIRUL HOSSAIN @ MONIRUL HUSSEN vs THE STATE OF BIHAR & ORS | Mr.MRIGENDRA KUMAR Mr.MAYANK BILOCHAN | Mr.VIKASH KUMAR -SC11 |
| 94. | CWJC/13002/2018 EXCISE ACT (STATE) | 1 | RAM SAGAR CHOUDHARY vs THE STATE OF BIHAR & ORS | Mr.BAL MUKUND PRASAD SINHA Mr.PRATIK KUMAR SINHA | Mr.VIKASH KUMAR- SC11 |
| 95. | CWJC/13003/2018 EXCISE ACT (STATE) | 1 | SANJU DEVI vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR TIWARY | Mr.VIKASH KUMAR- SC11 |
| 96. | CWJC/13006/2018 EXCISE ACT (STATE) | 1 | KUNTI DEVI vs THE STATE OF BIHAR & ORS | Mr.MRIGENDRA KUMAR Mr.MAYANK BILOCHAN | Mr.VIVEK PRASAD- GP7 |
| 97. | CWJC/13016/2018 EXCISE ACT (STATE) | 1 | NANDU LAL PRASAD vs THE STATE OF BIHAR & ORS | Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.MUKESH KUMAR | Mr.KUMAR MANISH- SC5 |
| 98. | CWJC/13020/2018 EXCISE ACT (STATE) | 1 | RAVINDRA KUMAR CHAUHAN vs THE STATE OF BIHAR & ORS | Mr.BIJAY PRAKASH SINGH | Mr.ANIL KUMAR SINHA -GA1 |
| 99. | CWJC/13024/2018 EXCISE ACT (STATE) | 1 | BALIRAM SINGH vs THE STATE OF BIHAR & ORS | Mr.RANG NATH CHOUBEY | Mr.VIKASH KUMAR -SC11 |

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| 100. | CWJC/13026/2018 EXCISE ACT (STATE) | 1 | SANTOSH SINGH @ SANTOSH MAHTO vs THE STATE OF BIHAR & ORS | Mr.RAJANI KANT SINGH | Mr.VIVEK PRASAD -GP7 |
| 101. | CWJC/13030/2018 EXCISE ACT (STATE) | 1 | ASHOK SINGH vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH | Mr.KUMAR MANISH- SC5 |
| 102. | CWJC/13031/2018 EXCISE ACT (STATE) | 1 | SANJEEV KUMAR @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR | Mr.VIVEK PRASAD- GP7 |
| 103. | CWJC/13032/2018 EXCISE ACT (STATE) | 1 | AVINASH JHA vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR | Mr.KUMAR MANISH -SC5 |
| 104. | CWJC/13040/2018 EXCISE ACT (STATE) | 1 | AFSARI BEGAM vs THE STATE OF BIHAR & ORS | Mr.NAFISUZZOHA Mr.MD.FAZLE KARIM | Mr.VIVEK PRASAD -GP7 |
| 105. | CWJC/13048/2018 EXCISE ACT (STATE) | 1 | ASHOK KUMAR BHAGAT vs THE STATE OF BIHAR & ORS | Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR | Mr.KUMAR MANISH - SC5 |
| 106. | CWJC/13057/2018 EXCISE ACT (STATE) | 1 | SHRAVAN TIWARI vs THE STATE OF BIHAR & ORS | Mr.RAMCHANDRA SAHNI | Mr.VIVEK PRASAD - GP7 |
| 107. | CWJC/13069/2018 EXCISE ACT (STATE) | 1 | NILU SINGH @ NIL KAMAL vs THE STATE OF BIHAR & ORS | Mr.KAMLENDRA PD. SINGH | Mr.ANIL KR. SINHA- GA1 |
| 108. | CWJC/13071/2018 EXCISE ACT (STATE) | 1 | HIRA MATI DEVI vs STATE OF BIHAR & ORS | Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR | Mr.VIVEK PRASAD- GP7 |
| 109. | CWJC/13076/2018 EXCISE ACT (STATE) | 1 | RANJAN SAH vs THE STATE OF BIHAR & ORS | Mr.DILIP KUMAR SINGH | Mr.ANIL KUMAR SINHA - GA-1 |
| 110. | CWJC/13094/2018 EXCISE ACT (STATE) | 1 | SHAKAL YADAV vs THE STATE OF BIHAR & ORS | Mr.SHYAMESHWAR KUMAR SINGH | Mr.KUMAR MANISH - SC5 |
| 111. | CWJC/13103/2018 EXCISE ACT (STATE) | 1 | KRISHNA SAH @ KRISHNA KUMAR SAH vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.ANIL KUMAR SINHA - GA-1 |
| 112. | CWJC/13105/2018 EXCISE ACT (STATE) | 1 | UMESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.GAJENDRA KUMAR SINGH Mr.ASHWINI KUMAR RAI Mr.RAJIV KUMAR | Mr.VIKASH KUMAR - SC11 |
| 113. | CWJC/13120/2018 EXCISE ACT (STATE) | 1 | SURESH PRASAD GUPTA vs THE STATE OF BIHAR & ORS | Mr.DILIP KUMAR ROY | Mr.VIKASH KUMAR- SC11 |
| 114. | CWJC/13127/2018 EXCISE ACT (STATE) | 1 | SURESH CHAUDHARY @ SURESH KUMAR vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.VIVEK PRASAD- GP7 |
| 115. | CWJC/13129/2018 EXCISE ACT (STATE) | 1 | FIROJ ALAM vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.VIVEK PRASAD- GP7 |
| 116. | CWJC/13149/2018 EXCISE ACT (STATE) | 1 | RAMA SINGH vs THE STATE OF BIHAR & ORS | Mr.DEWENDRA NARAYAN SINGH | Mr.VIVEK PRASAD- GP7 |
| 117. | CWJC/13154/2018 EXCISE ACT (STATE) | 1 | UMESH SAHNI vs THE STATE OF BIHAR & ORS | Mr.HANS LAL KUMAR Mr.MAN MOHAN KUMAR | Mr.VIVEK PRASAD- GP7 |
| 118. | CWJC/13181/2018 EXCISE ACT (STATE) | 1 | VISHWAJEET ANAND vs THE STATE OF BIHAR & ORS | Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY | Mr.VIVEK PRASAD- GP7 |
| 119. | CWJC/13206/2018 EXCISE ACT (STATE) | 1 | PURUSHOTAM MEHATA @ PURUSHOTAM MEHTA vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH | Mr.KUMAR MANISH- SC5 |
| 120. | CWJC/13231/2018 EXCISE ACT (STATE) | 1 | PRABHU KUMAR vs THE STATE OF BIHAR & ORS | Mr.BIJAY PRAKASH SINGH | Mr.KUMAR MANISH -SC5 |
| 121. | CWJC/13235/2018 EXCISE ACT (STATE) | 1 | SULEKHA DEVI vs THE STATE OF BIHAR & ORS | Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY | Mr.ANIL KR. SINHA- GA1 |
| 122. | CWJC/13236/2018 EXCISE ACT (STATE) | 1 | JAYA LAL YADAV vs THE STATE OF BIHAR & ORS | Mr.NARENDRA KUMAR | Mr.VIVEK PRASAD -GP7 |

## FOR HEARING UNDER ORDER 41 RULE 11 CPC

| | | | | | |
|---|---|---|---|---|---|
| 1. | MA/632/2013 | 14 | BANK OF BARODA HAVING ITS OFICE AT FRASER ROAD, PATNA vs COMMISSIONER OF INCOME TAX, ITS HAVING ITS OFFICE AT PATNA & ORS. | Mr.D.V.PATHY | Mr.HARSHWARDHAN PRASAD Mr.SANJEEV KUMAR Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC) |
| 2. with | MA/1046/2017 | 5 | M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS | Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR | Mr.VIKASH KUMAR ( SC 11) |
| 3. with | MA/1047/2017 MA TAXATION | 4 | M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS | Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR | Mr.VIKASH KUMAR ( SC 11) |
| 4. with | MA/1048/2017 MA TAXATION | 4 | M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS | Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR | Mr.VIKASH KUMAR ( SC 11) |

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| 5. with | MA/1050/2017 MA TAXATION | 4 | M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS | Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR | Mr.VIKASH KUMAR ( SC 11) |
| 6. | MA/1051/2017 MA TAXATION | 4 | M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS | Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR | Mr.VIKASH KUMAR ( SC 11) |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | MA/457/2006 INCOME TAX ACT | 7 | COMMISSIONER OF INCOME TAX vs AGRICULTURAL PRODUCE MARKET CO | Mr.PRAKASH SAHAY Mr.SANJEEV KUMAR Mr.ARCHANA SINHA Mr.HARSHWARDHAN PRASAD | Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY Mr.SHIKESH JHA Dr.DR. MISS R. USHA |
| 2. with | MA/210/2008 BIHAR VALUE ADDED TAX | 24 | BANKIPORE CLUB LTD,COLLECTORAT vs THE STATE OF BIHAR & ORS | Mr.SANDEEP KUMAR Mr.MUKESH Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.RAJIV RANJAN TIWARI Mr.ARCHANA SHAHI | Mr.(GA10) Mr.AJAY KUMAR RASTOGI (AAG10) Mr.PURNENDU SINGH (GP27) |
| 3. | MA/975/2010 MA OTHERS | 4 | BANKIPUR CLUB LTD. vs THE STATE OF BIHAR & ORS. | Mr.GAUTAM KUMAR KEJRIWAL Smt.SUSHILA AGRAWAL Mr.GOPAL PRASAD GUPTA Mr.S.D. SANJAY | Mr.S.K. GHOSH(AAG2) Mr.PURNENDU SINGH (GP27) Mr.AJAY KUMAR RASTOGI (AAG10) |
| 4. | MA/245/2008 INCOME TAX ACT | 19 | DHARMRAJ PRASAD BIBHUTI vs INCOME TAX APPELLATE TRI.& ORS | Mr.D.V. PATHY | Mr.S.K. SHARAN Mr.SANJEEV KUMAR Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (JR.SC) |
| 5. | MA/317/2008 | 6 | COMMISSIONER OF INCOME TAX I & vs M/S JEEVAK HEART HOSPITAL & RE | Mr.S.K.SHARAN Mr.SANJEEV KUMAR Mr.ARCHANA SINHA @ ARCHANA SHAHI | Mr.AJAY KUMAR RASTOGI Mr.SUNIL KUMAR ALIAS SHARMA |
| 6. with | MA/408/2008 INCOME TAX ACT | 15 | COMMISSIONER OF INCOME TAX vs SMT. ANITA CHANDAK | Mr.RISHI RAJ SINGH Mr.ARCHANA PRASAD Mr.ARCHANA SINHA @ ARCHANA SHAHI | Mr.HARSHWARDHAN PRASAD Mr.D.V.PATHY |
| 7. with | MA/409/2008 INCOME TAX ACT MA OTHERS | 1 | COMMISSIONER OF INCOME TAX vs DIPESH CHANDAK | Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD | |
| 8. | MA/410/2008 INCOME TAX ACT MA OTHERS | 1 | COMMISSIONER OF INCOME TAX vs DIPESH CHANDAK & SONS | Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD Smt.ARCHANA SINHA @ ARCHANA SHAHI | Smt.HARSHWARDHAN PRASAD Mr.D.V.PATHY |

**Wednesday the 11th July 2018**
**CHIEF JUSTICE'S COURT (AFTER FULL BENCH)**

## The Chief Justice &
## Mr. Justice Dr. Anil Kumar Upadhyay

### TO BE MENTIONED

| | | | |
|---|---|---|---|
| 1. MJC/3355/2017 MODIFICATION- DB IN (MJC/3830 /2016) | 1 AZAZ AHMAD & ANR vs THE STATE OF BIHAR & ORS | Mr.VIKAS RATAN BHARTI | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |

### FOR ORDERS (ON OFFICE NOTES)

| | | | |
|---|---|---|---|
| 1. CR. APP (DB)/49/2011 | 10 MD. NASIM RAZA RAHMANI @ MUNNA vs THE STATE OF BIHAR | Mr.RAVI RANJAN<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA<br>Mr.SURESH PD SINGH NO.1<br>Mr.KUMARI RASHMI<br>Mr.RAJESH KUMAR | Mr.D.K.SINHA(APP) |

## Wednesday the 11th July 2018
## Court No. 13 (AT 10.30 A.M.)
# Mr. Justice Jyoti Saran &
# Mr. Justice Chakradhari Sharan Singh

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR JUDGMENT** | | | |
| 1. | L.P.A/1806/2015<br>IN (CWJC/5515 /2004) | 9 | SRI NATH SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.ACHHAIBAR SINGH | Mr.JAI SHANKAR BARNWAL-GA5<br>Mr.ASHWINI KUMAR RAI<br>Mr.SURESH CHAND GIRI<br>Mr.PRAVIN KUMAR SINHA<br>Mr.ASHOK KUMAR SINGH<br>Mr.NIRBHAY PRASHANT<br>Mr.AAKASH | |
| 2. | L.P.A/2132/2016<br>IN (CWJC/13131 /2015) | 4 | THE CHAIRMAN CUM MANAGING DIRECTOR, CENTRAL BANK OF INDIA & ORS<br>vs SHIVAJEE SINGH | Mr.AJAY KUMAR SINHA | Mr.SANJAY PARASMANI<br>Mr.NAGADEO CHOUBEY | |
| | | | **FOR ORDERS** | | | |
| 1. | L.P.A/1518/2017<br>IN (CWJC/416 /2015) | 4 | M/S BHARAT SANCHAR NIGAM LTD.<br>vs THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, BHAGALPUR | Smt.ARCHANA SINHA @ ARCHANA SHAHI<br>Mr.ALOK KUMAR @ ALOK KR SHAHI | Mr.PRASHANT SINHA<br>Mr.RANJEET CHOUBEY<br>Mr.R.S.PRADHAN | |
| 2. | L.P.A/1519/2017<br>IN (CWJC/1323 /2015) | 5 | M/S BHARAT SANCHAR NIGAM LTD.<br>vs THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, BHAGALPUR | Smt.ARCHANA SINHA @ ARCHANA SHAHI<br>Mr.ALOK KUMAR @ ALOK KR SHAHI | Mr.PRASHANT SINHA<br>Mr.RANJEET CHOUBEY<br>Mr.R.S.PRADHAN | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | L.P.A/1170/2017<br>IN (CWJC/4447 /2013) | 1 | THE STATE OF BIHAR & ORS<br>vs PUSHPENDRA KUMAR YADAV & ORS | Mr.PRABHAT RANJAN SINGH | | |
| 2. | MJC/2245/2018<br>CONTEMPT- DB IN<br>(CWJC/18470 /2017) | 1 | PRABHUNATH SINGH<br>vs THE STATE OF BIHAR THROUGH AMIR SUBHANI, THE PRINCIPAL SECRETARY, EXCISE, PROHIBITION & REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRABHAKAR SINGH<br>Mr.RAKESH MOHAN SINGH | Mr.PUSHKAR NARAIN SHAHI ( AAG 6 ) | |
| 3. | MJC/2257/2018<br>CONTEMPT- DB IN<br>(CWJC/2919 /2018) | 1 | M/S K. K. BUILDER PVT. LTD. THROUGH A. K. SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.USHA KUMARI<br>Mr.S. B. SINGH | Mr.ANIL KUMAR SINHA ( GA 1 ) | |
| 4. | MJC/2311/2018<br>CONTEMPT- DB IN<br>(CWJC/4884 /2018) | 1 | MANISH KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY AMIR SUBHANI, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.PUSHKAR NARAIN SHAHI - AAG 6 | |
| 5. | MJC/2390/2018<br>CONTEMPT- DB IN<br>(CWJC/12027 /2018) | 1 | JITENDRA KUMAR TIWARY @ BHIKHAM BABA<br>vs SRI RAVI PARMAR, PRINCIPAL SECRETARY, DEPARTMENT OF TOURISM, GOVERNMENT OF BIHAR & ORS | Mr.PADMA DEO NARAYAN | Mr.LALIT KISHORE - AG<br>Mr.MADAN MOHAN<br>Mr.GANPATI TRIVEDI | |
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | L.P.A/63/1993<br>IA- 787/2014<br>IA- 788/2014<br>IA- 7942/2014 | 9 | BIRENDRA NARAYAN SINGH<br>vs RAJ KUMARI DEVI & ORS | Mr.JITENDRA NATH<br>Mr.PANKAJ<br>Mr.BISHWANATH PRASAD | Mr.VIVEKANAND KUMAR<br>Mr.SAROJANAND KUMAR<br>Mr.YASHODANAND KUMAR<br>Mr.USHA KIRAN HAZARI | |
| 2. | L.P.A/196/2016<br>IA- 731/2016 | 8 | NOOR AHMAD QAISAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHABBIR AHMAD<br>Mr.ANIL KUMAR SAXENA<br>Mr.BIJAY SHANKAR CHOUBEY | Mr.KUMARI AMRITA- GP10 | |
| 3. | L.P.A/1626/2016<br>IA- 6556/2016 | 7 | SHABANA ARA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.PRIYADARSHI MATRI SHARAN | | |

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| 4. | L.P.A/767/2017<br>IA- 8472/2017<br>IA- 8473/2017 | 4 | THE STATE OF BIHAR & ORS<br>vs ANIT KUMAR SINGH & ORS | Mr.AMARESH KUMAR SINHA<br>Mr.ANIL KUMAR SINHA (GA1) | Mr.SIYA RAM SHAHI<br>Mr.SHALLY KUMARI |
| 5. | L.P.A/971/2017<br>IA- 6156/2017 | 3 | MOST. HIRA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.LALAN KUMAR SINGH | Mr.S. RAZA AHMAD- AAG5<br>Mr.S. M. EHTESHAM |
| 6. | L.P.A/1272/2017<br>IA- 9366/2017<br>IA- 9367/2017<br>IA- 9368/2017 | 3 | RAM CHANDRA SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BRAJESH KUMAR SINGH | Mr.MD. KHURSHID ALAM - AAG12<br>Mr.AVINASH |
| 7. | L.P.A/1417/2017<br>IA- 7518/2017 | 3 | MANVENDRA PRASAD GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.SAMIR KUMAR<br>Mr.MADAN MOHAN | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.KUMAR PRIYA RANJAN |
| 8. | L.P.A/1507/2017<br>IA- 7749/2017<br>IA- 7750/2017 | 3 | THE STATE OF BIHAR & ORS<br>vs CHANDRABANSHI SINGH | Mr.ANIL KUMAR SINGH ( AC TO SC 21 ) | |
| 9. | L.P.A/1525/2017<br>IA- 8953/2017 | 1 | DEO NARAYAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.PRABHAT RANJAN |
| 10. | L.P.A/1569/2017<br>IA- 8067/2017<br>IA- 8068/2017 | 1 | THE STATE OF BIHAR & ORS<br>vs ANJANI KUMAR SINHA & ORS | Mr.ARUN KUMAR BHAGAT ( AC TO AAG 12 )<br>Mr.AJAY PRASAD | Smt.SHEELA SHARMA<br>Mr.SHIVENDRA KUMAR ROY<br>Mr.SMRITI KUMARI SINGH |
| 11. | MJC/1578/2017<br>IA- 6313/2017 | 3 | JEET JAL JITENDRA<br>vs THE UNION OF INDIA & ORS | Mr.VIJAY KUMAR MISHRA<br>Mr.SHOVENDRA KUMAR<br>Mr.KRISHNA MURARI | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAKESH KUMAR SINHA (CGC) |
| 12. | L.P.A/1608/2017<br>IA- 8293/2017<br>IA- 8294/2017 | 3 | MEDICAL COUNCIL OF INDIA, THROUGH ITS SECRETARY<br>vs DR. NIGAM PRAKASH NARAIN & ORS | Mr.KUMAR BRIJNANDAN | Mr.S.D.YADAV -AAG9 |
| 13. | L.P.A/1734/2017<br>IA- 1407/2018 | 3 | GIRIJESH KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.KISHORE KUMAR THAKUR<br>Mr.RAJESH KUMAR<br>Mr.BRAJ KISHORE SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ANJANI KUMAR SHARAN |
| 14. | L.P.A/45/2018<br>IA- 2158/2018<br>IA- 2159/2018 | 3 | THE BIHAR STATE CREDIT AND INVESTMENT CORPORATION LIMITED & ANR<br>vs THE M/S PINE BUILDERS PRIVATE LIMITED & ANR | Mr.NIRMAL KUMAR<br>Mr.NIRMAL KUMAR | |
| 15. | L.P.A/44/2017<br>IA- 120/2017<br>IA- 124/2017 | 4 | THE STATE OF BIHAR & ORS<br>vs MOSMAT RAUSHAN ARA | Ms.ADITI HANSARIA<br>Mr.ANIL KUMAR SINHA (GA1) | |
| 16. | L.P.A/544/2017<br>IA- 4625/2018 | 4 | SURENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINHA<br>Mr.NAGADEO CHOUBEY | |
| 17. | L.P.A/939/2017<br>IA- 3732/2018<br>IA- 865/2018 | 8 | JAGDISH CHOUDHARY & ANR<br>vs SMT. SHANTI ROY & ORS | Mr.ABHIMANYU VATSA<br>Mr.PRABHAT KUMAR DIPAK | Mr.MD.KHURSHID ALAM-AAG12<br>Mr.PRASOON SINHA<br>Mr.BISHNU KANT DUBEY<br>Mr.ARUN KUMAR SINGH<br>Mr.SANJEEV KUMAR |
| 18. | L.P.A/1142/2017<br>IA- 3124/2018<br>IA- 3125/2018 | 3 | MOHAN LAL DEO<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR CHOUDHARY | Mr.SURYADEO YADAV -AAG9 |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CWJC/3058/2018<br>C.A. TRIBUNAL | 8 | HEMANT KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT)<br>Mr.SANJAY KUMAR CHAUBEY | Smt.RENUKA SHARMA<br>Mr.SACHCHIDA NAND SINGH |
| 2. | CWJC/1658/2017<br>C.A. TRIBUNAL | 17 | THE STATE OF BIHAR & ORS<br>vs SRI CHANDRAKANT KUMAR ANIL & ORS | Mr.UJJWAL KUMAR SINHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.DR. ANAND KUMAR<br>Mr.RAJESH KUMAR VERMA<br>Mr.SANJAY KUMAR<br>Mr.K.K.JHA |
| 3. with | L.P.A/722/2001 | 11 | STATE OF BIHAR & ANR<br>vs THE SECRETARY VIDYALAYA SEVA B | Mr.MITHILESH MOWAR(JC TO GP8<br>Mr.SHEEL BHADRA JHA<br>Mr.BINDESHWAR PRASAD SINGH<br>Mr.SUNIL KR. MANDAL<br>Mr.ANAND KUMAR OJHA | Mr.DURGESH NANDAN<br>Mr.SANJEEV KUMAR MISHRA<br>Mr.(SC15) |
| 4. | CWJC/14403/2001<br>LPA | 2 | RAJ KISHOR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ANAND K.OJHA<br>Mr.MUKESH<br>Mr.S.N.L.DAS | Mr.(GP8)<br>Mr.SUNIL KUMAR MANDAL (SC24)<br>Mr.DURGESH NANDAN |

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| 5. | L.P.A/1642/2010 | 5 | HARIDEO JHA vs THE STATE OF BIHAR & ORS | Mr.SURYADEO NARAIN VERMA<br>Mr.DHARMENDRA KR.SINHA | Mr.(GP20)<br>Mr.HARISH KUMAR (GP8) |
| 6. | L.P.A/1505/2013 IN (CWJC/677 /2012) | 14 | THE NAGAR PANCHAYAT MA & ANR vs MD. AZAD & ORS | Mr.SIDDHARTH SHANKAR PANDEY | Mr.BIPIN BIHARI SINGH<br>Mr.GYAN PRAKASH OJHA (GP22) |
| 7. | MJC/648/2015 CONTEMPT- DB IN (MJC/2190 /2014) | 19 | LALAN KUMAR vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR SINGH | Mr.GA12-AJAY<br>Mr.SANJAY PRAKASH VERMA<br>Mr.HARGOVIND SINGH HIMKAR |
| 8. | L.P.A/729/2015 IN (CWJC/2226 /2015) | 6 | RAJDA PARWEEN vs THE STATE OF BIHAR & ORS | Mr.SHRI PRAKASH SRIVASTAVA<br>Mr.AMIT BHUSHAN | Mr.MANOJ KR. AMBASTHA (GP14)<br>Mr.VINAY KUMAR MISHRA |
| 9. | L.P.A/738/2015 IN (CWJC/11795 /2011) | 16 | THE STATE OF BIHAR & ORS vs DR. RAMASHISH PRASAD SINGH & ANR | Mr.ASHUTOSH SINGH<br>Mr.PANKAJ KUMAR (SC12) | Mr.SATISH CHANDRA JHA<br>Mr.MANISH KUMAR |
| 10. | L.P.A/1158/2015 IN (CWJC/23583 /2013) | 1 | DR. USHA KIRAN NARAIN vs THE STATE OF BIHAR & ORS | Mr.VIKAS MOHAN | Mr.GA7-S.P.SINGH |
| 11. | MJC/1518/2015 CONTEMPT- DB IN (L.P.A/532 /2013) | 11 | DR. SUNIL KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.MADHAV ROY<br>Mr.KANTI JHA<br>Mr.ABHISHEK KAUSHIK<br>Mr.RABINDRA NATH TIWARI | Mr.S.A. ALAM (SC3)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ASHHAR MUSTAFA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.S.S.P.YADAV (SC14) |
| 12. | L.P.A/2119/2015 IN (CWJC/3062 /2002) | 7 | PRAMOD CHAND BOTHRA vs THE STATE OF BIHAR & ORS | Mr.CHANDRA BHUSHAN DAS<br>Mr.CHANDRA BHUSHAN DAS | Mr.MD. KHURSHID ALAM<br>Mr.MD.KHURSHID ALAM (AAG12) |
| 13. | L.P.A/78/2016 IN (CWJC/4488 /2014) | 5 | GOPAL KUMAR THAKUR vs PURUSHOTTAM KUMAR PANDEY & ORS | Mr.PANKAJ KUMAR SINHA<br>Mr.MD. SHAHAB KHALIL | Mr.SATYA PRAKASH<br>Mr.BINOD KUMAR SINHA<br>Mr.DHARMENDRA KUMAR SINGH<br>Mr.MANISH KUMAR SINGH<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 14. | L.P.A/226/2016 IN (CWJC/7023 /2001) | 7 | THE STATE OF BIHAR & ORS vs SMT. REENA VERMA & ORS | Mr.RAJENDRA PRASAD<br>Mr.NARESH DIKSHIT | Mr.RAJESH KUMAR VERMA<br>Mr.SHASHANK CHANDRA<br>Mr.RAJESH KUMAR<br>Mr.AKASHDEEP<br>Mr.SHASHANK CHANDRA |
| 15. with | L.P.A/477/2016 IN (CWJC/18733 /2013) | 15 | DR. PRADEEP KUMAR vs DR. SAMIR KUMAR SHARMA & ORS | Mr.UTSAV KUMAR<br>Mr.APURVA KUMAR<br>Mr.KUMAR VIKRAM<br>Mr.AKSHAY LAL PRASAD<br>Mr.AVINASH CHANDRA | Ms.SONI SHRIVASTAVA<br>Mr.MD. NADIM SERAJ<br>Mr.KUMAR KAUSHIK<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 16. with | L.P.A/715/2016 LPA | 3 | RANBIR NANDAN vs DR. SAMIR KUMAR SHARMA & ORS | Mr.ABHINAV SRIVASTAVA | Mr.GA3- VINAY KIRTI SINGH<br>Mr.DIGVIJAY SINGH<br>Ms.SONI SHRIVASTAVA<br>Mr.KUMAR KAUSHIK<br>Mr.MD. NADIM SERAJ<br>Mr.NAMRATA DUBEY |
| 17. | L.P.A/1106/2017 LPA | 1 | ANIL KUMAR VERMA & ANR vs DR. SAMIR KUMAR SHARMA & ORS | Mr.ABHINAV SRIVASTAVA | Mr.ASHUTOSH RANJAN PANDEY- AAG15<br>Ms.SONI SHRIVASTAVA<br>Mr.MD. NADIM SERAJ<br>Mr.KUMAR KAUSHIK<br>Mr.NAMRATA DUBEY |
| 18. | L.P.A/1076/2016 IN (CWJC/8691 /2014) | 6 | ANIL KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA | Mr.SC6- MANINDRA KISHORE SINGH<br>Mr.PIYUSH LALL<br>Mr.SUBHASH CHANDRA MISHRA (SC16) |
| 19. | L.P.A/1781/2016 IN (CWJC/9155 /2016) | 8 | NEELAM KUMARI vs THE STATE OF BIHAR & ORS | Mr.RAJ KAMAL<br>Mr.SANJEET KUMAR | Mr.RAJ BALLABH PRASAD YADAV- AAG11<br>Mrs.MRS. MOHINI KUMARI<br>Mr.YOGESH KUMAR<br>Mr.SHAILENDRA KUMAR JHA |
| 20. | L.P.A/1791/2016 IN (CWJC/8346 /2016) | 5 | MD. MANZOOR ALAM vs THE STATE OF BIHAR & ORS | Mr.ALIM JANG KHAN | Mr.MD. ANISUR RAHMAN |
| 21. | L.P.A/2143/2016 IN (CWJC/7093 /2014) | 3 | SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR & ORS | Mr.RUPAK KUMAR | Mr.RAJ BALLAV PRASAD YADAV- AAG11<br>Mr.SATYENDRA KUMAR JHA |
| 22. | L.P.A/2156/2016 IN (CWJC/5380 /2014) | 4 | RAMANAND RAM vs THE STATE OF BIHAR & ORS | Mr.RUPAK KUMAR<br>Mr.MUKESH KUMAR SINHA | Mr.RAJ BALLAV PD.YADAV- AAG11<br>Mr.SATYENDRA KUMAR JHA |

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| 23. | MJC/2823/2016 CONTEMPT- DB IN (CWJC/20167 /2012) | 4 | NAVIN KUMAR vs THE STATE OF BIHAR & ORS | Mr.AJIT KUMAR<br>Mr.SHAILENDRA KUMAR<br>Mr.KRISHNA MURARI RAWT | Mr.AAG14 DURGESH NANDAN<br>Mr.PRASOON SINHA<br>Mr.SANJAY PRAKASH VERMA |
| 24. | MJC/2876/2016 CONTEMPT- DB IN (CWJC/20660 /2014) | 5 | GOVERNMENT SCHOOL HOSPITAL AND ENTIRED LAND BACHAO SANGHARSH SAMITTEE THROUGH ITS CO-ORDINARY ANAY MEHTA vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH THE CHIEF SECRETARY & ORS | Mr.SANTOSH KUMAR SINGH | Mr.PAAG2 CHITRANJAN SINHA<br>Mr.PRASOON SINHA<br>Mr.SANJAY PRAKASH VERMA |
| 25. | L.P.A/18/2017 IN (CWJC/1967 /2015) | 4 | SHEO RATAN SHARMA vs THE STATE OF BIHAR & ORS | Mr.RATANAKAR JHA | |
| 26. | L.P.A/77/2017 IN (CWJC/6746 /2016) | 6 | JIBACHH URAWN & ORS vs THE STATE OF BIHAR & ORS | Mr.ANANT KUMAR-1<br>Mr.KIRAN KUMARI | Mr.MD.KHURSHID ALAM-AAG12 |
| 27. | L.P.A/90/2017 IN (CWJC/7219 /2014) | 4 | THE MANAGING DIRECTOR & ANR vs PRAMOD KUMAR SINGH & ORS | Mr.SHAILENDRA KUMAR SINGH | |
| 28. | L.P.A/234/2017 IN (CWJC/7278 /2016) | 9 | ANMOL YADAV & ANR vs THE STATE OF BIHAR & ORS | Mr.DR. KAMAL DEO SHARMA | Mr.MD. KHURSHID ALAM-AAG12<br>Mr.KIRAN SINHA<br>Mr.MANISHA PRAKASH |
| 29. | L.P.A/245/2017 IN (CWJC/341 /2012) | 7 | THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION & ORS vs MD. SANAULLAH AHSAN | Mr.SHAILENDRA KUMAR SINGH | Mr.KAMALA KANT TIWARY |
| 30. | L.P.A/446/2017 IN (CWJC/7705 /2015) | 5 | THE STATE OF BIHAR & ORS vs DINESH CHANDRA DUWEDI & ANR | Mr.VISHWAMBHAR PRASAD<br>Mr.S.RAZA AHMAD (AAG5) | Mr.RAMJI KUMAR<br>Mr.SHAILESH KUMAR SHARMA |
| 31. | L.P.A/666/2017 IN (CWJC/22732 /2011) | 7 | RAJDEO SINGH vs THE STATE OF BIHAR & ORS | Mr.NAGENDRA RAI<br>Mr.NAVIN NIKUNJ | Mr.AJIT KUMAR<br>Mr.SANTOSH KUMAR<br>Mr.MD.KHURSHID ALAM (AAG12)<br>Mr.DINKAR KUMAR |
| 32. | L.P.A/747/2017 IN (CWJC/12114 /2014) | 6 | YUGAL KISHOR MISHRA vs THE STATE OF BIHAR & ORS | Mr.VISHAL SAURABH | |
| 33. | L.P.A/756/2017 IN (CWJC/16250 /2015) | 6 | M/S SHIVA AGRO INDUSTRIES PVT. LTD. THROUGH ITS DIRECTOR, SRI S. P. NARAYAN & ORS vs THE EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH ITS COMMISSIONER & ORS | Mr.SHAILENDRA KUMAR JHA<br>Mr.NEELAM KUMARI | Mr.R.S.PRADHAN<br>Mr.SARVA DEO SINGH<br>Mr.RANJEET CHOUBEY |
| 34. | L.P.A/759/2017 IN (MJC/4610 /2012) | 4 | THE STATE OF BIHAR & ORS vs AHAD MD. NOOR AHAMD | Mr.SANJAY KUMAR<br>Mr.ANJANI KUMAR (AAG4) | |
| 35. | L.P.A/764/2017 IN (CWJC/16752 /2015) | 11 | RAM PRASAD SAHA vs STATE BANK OF INDIA & ANR | Mr.DINESH MAHARAJ<br>Mr.JITENDRA KUMAR | Mr.BINOD BIHARI SINHA<br>Mr.AJAY DUTT MISHRA<br>Mr.AMARJEET CHOUDHARY |
| 36. | MJC/765/2017 CONTEMPT- DB IN (L.P.A/1970 /2010) | 6 | RAVINDRA KUMAR vs THE STATE OF BIHAR THROUGH SRI HAMANSHU KUMAR RAI THE PRINCIPAL SECRETARY AGRICULTURE DEPARTMENT & ORS | Mr.VIKAS MOHAN | Mr.SARVESH KUMAR SINGH - AAG 13<br>Mr.SUBODH CHANDRA JHA<br>Mr.SANJAY PANDEY |
| 37. | L.P.A/774/2017 IN (CWJC/2006 /2015) | 7 | DR. JAI PRAKASH SINGH vs THE STATE OF BIHAR & ORS | Mr.HARENDRA PRASAD | Mr.SURYADEO YADAV-AAG9 |
| 38. | L.P.A/785/2017 IN (CWJC/13663 /2004) | 5 | RAM SWARUP SINGH vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH | Mr.MD. KHURSHID ALAM-AAG12 |
| 39. | L.P.A/861/2017 IN (CWJC/1438 /2016) | 1 | INDIAN NATIONAL TRADE UNION CONGRESS, BEGUSARAI vs THE GENERAL MANAGER, INDIAN OIL CORPORATION LIMITED & ORS | Mr.NAKUL KUMAR JAMUAR | |
| 40. | L.P.A/870/2017 IN (CWJC/18254 /2016) | 10 | STATE BANK OF INDIA vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINHA<br>Mr.SANJIV JAISWAL | Mr.NALIN KUMAR |

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| 41. | L.P.A/880/2017 IN (CWJC/12962 /2013) | 5 | THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS CHAIRMAN & ANR vs BHOLA PRASAD & ORS | Mr.SHAILENDRA KUMAR SINGH | |
| 42. | L.P.A/936/2017 IN (CWJC/20520 /2012) | 6 | CHIEF GENERAL MANAGER, STATE BANK OF INDIA & ORS vs SHEO NANDAN SINGH & ANR | Mr.KAUSHLENDRA KUMAR SINHA | Mr.DR. MANOJ KUMAR<br>Mr.KAMAL KISHORE JHA<br>Mr.RAJIV KUMAR SINGH |
| 43. | L.P.A/966/2017 IN (CWJC/15128 /2015) | 4 | BRAHMADEO YADAV vs THE UNION OF INDIA & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.ATAL BIHARI PANDEY | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.AMARENDRA NATH VERMA<br>Ms.NIVEDITA NIRVIKAR |
| 44. | L.P.A/1053/2017 IN (CWJC/7964 /2017) | 5 | AFRIN RIZVI vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.YOGENDRA PRASAD SINHA-AAG7<br>Mr.ANIL KUMAR<br>Mr.BALRAJ KISHORE<br>Mr.AMIT SHRIVASTAVA |
| 45. | L.P.A/1104/2017 IN (CWJC/8030 /2012) | 6 | THE STATE OF BIHAR & ORS vs M/S B S S PROJECT PRIVATE LIMITED | Mr.SHASHI SHEKHAR KUMAR PRASAD<br>Mr.CHITTRANJAN SINHA (PAAG2) | |
| 46. | L.P.A/1138/2017 IN (CWJC/18509 /2015) | 6 | SANDEEP KUMAR THAKUR vs THE UNION OF INDIA & ORS | Mr.ASHUTOSH TRIPATHY<br>Mr.SANJAY KUMAR PANDEY | Mr.SANAT KUMAR MISHRA |
| 47. with | L.P.A/1151/2017 IN (CWJC/9220 /2016) | 7 | SUKATI vs THE STATE ELECTION COMMISSION ( PANCHAYAT ) & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SANJEEV NIKESH<br>Mr.ANSHUMAN JAIPURIYAR<br>Mr.AMIT SHRIVASTAVA<br>Mr.SANJAY KUMAR GUPTA<br>Ms.ANUKRITI JAIPURIYAR |
| 48. | L.P.A/1173/2017 LPA | 3 | AKHTAR ALI vs SUKATI & ORS | Mr.HARISH KUMAR | |
| 49. | L.P.A/1158/2017 IN (CWJC/1649 /2009) | 3 | BECHAN THAKUR vs THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN & ORS | Mr.SAMIR KUMAR SINHA | Mr.VINAY KIRTI SINGH<br>Mr.BINOD KUMAR |
| 50. | L.P.A/1176/2017 IN (CWJC/9182 /2017) | 4 | PRAVIN KUMAR vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR | Mr.ASHUTOSH RANJAN PANDEY -AAG15 |
| 51. | L.P.A/1190/2017 IN (CWJC/4229 /2014) | 3 | RINKU KUMARI vs THE STATE OF BIHAR & ORS | Ms.MAHASWETA CHATTERJEE | Mr.KAUSHAL KR JHA-AAG8 |
| 52. | L.P.A/1222/2017 IN (CWJC/3198 /2013) | 5 | INDIAN OIL COMPANY LIMITED & ORS vs M/S LAKSHMI MAHTO RAM CHANDRA PRASAD & ANR | Mr.ANIL KUMAR SINHA | Mr.MANOJ KUMAR<br>Mr.UDAY CHAND PRASAD |
| 53. | L.P.A/1278/2017 IN (MA/130 /2014) | 3 | NAWAL KISHORE PRASAD vs RUNA & O RS | Mr.UDAY KUMAR | |
| 54. | L.P.A/1281/2017 IN (CWJC/21839 /2014) | 3 | SHALIGRAM SINGH vs THE ACCOUNTANT GENERAL, BIHAR & ORS | Mr.SHAILENDRA KUMAR SINGH<br>Mr.BIJAY SHANKAR CHOUBEY | Mr.ASHUTOSH RANJAN PANDEY - AAG15<br>Mr.SATYENDRA KUMAR JHA |
| 55. | L.P.A/1314/2017 IN (CWJC/17348 /2016) | 4 | THE STATE OF BIHAR & ORS vs RASHDA KHATOON & ORS | Mr.SAMIR KUMAR | |
| 56. | L.P.A/1351/2017 IN (CWJC/1516 /2014) | 1 | SANJAY KUMAR PAL vs THE STATE OF BIHAR & ORS | Mr.SANDIP SINGH | Mr.PRASHANT KUMAR VERMA - AAG3 |
| 57. | L.P.A/1356/2017 IN (CWJC/15443 /2016) | 3 | THE MANAGING COMMITTEE OF MADARSA GAUSIA NOORPARA vs THE BIHAR STATE MADARSA EDUCATION BOARD, PATNA THROUGH THE CHAIRMAN & ORS | Mr.FIROZ AHMAD | |
| 58. | L.P.A/1383/2017 IN (CWJC/14787 /2014) | 4 | VIJAY KUMAR PRASAD vs THE STATE OF BIHAR & ORS | Mr.ASHHAR MUSTAFA | Mr.ASHUTOSH RANJAN PANDEY - AAG-15<br>Mr.SATYENDRA KUMAR JHA |
| 59. | L.P.A/1389/2017 IN (CWJC/8847 /2015) | 3 | BRAJESH KUMAR vs THE CHIEF GENERAL MANAGER S. B. I. & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.SHIOPUJAN SINGH | Mr.SATYA PRAKASHTRIPATHY |
| 60. | L.P.A/1393/2017 IN (CWJC/5211 /2017) | 5 | THE DISTRICT ELECTION OFFICER ( MUNICIPALITY ) CUM DISTRICT MAGISTRATE SHEIKHPURA & ANR vs THE STATE ELECTION COMMISSION & ORS | Mr.MRITUNJAY KUMAR | Mr.SHASHI BHUSHAN KUMAR - MANGLAM<br>Mr.RAVI RANJAN |

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| 61. | L.P.A/1400/2017 IN (CWJC/4542 /2013) | 3 | NEELAM KUMARI vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR PANDEY | Mr.ASHUTOSH RANJAN PANDEY -AAG15 |
| 62. | L.P.A/1406/2017 IN (CWJC/4844 /2015) | 5 | BUDDHA GRIH NIRMAN SAHYOG SAMITI LIMITED THROUGH ITS HONORARY SECRETARY SRI LOK PRAKASH SINGH vs THE STATE OF BIHAR & ORS | Mr.SIDDHARTHA PRASAD Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI | Mr.MD. KHURSHID ALAM - AAG12 Mr.PRASOON SINHA Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH |
| 63. | L.P.A/1415/2017 IN (CWJC/1403 /2017) | 3 | THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS vs ARUN KUMAR & ORS | Mr.SHAILENDRA KUMAR SINGH | |
| 64. | L.P.A/1423/2017 IN (CWJC/10205 /2016) | 4 | BHARTIYA COAL DUMP MAZDOOR SANGH & ANR vs THE UNION OF INDIA & ORS | Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH | |
| 65. | L.P.A/1429/2017 IN (CWJC/10267 /2012) | 4 | MANOJ KUMAR DAS vs THE STATE OF BIHAR & ORS | Mr.UMA KANT TIWARY | Mr.A. R. PANDEY -AAG15 |
| 66. | MJC/1456/2017 CONTEMPT- DB IN (CWJC/17825 /2010) | 1 | NAGENDRA KUMAR & ORS vs THE UNION OF INDIA THROUGH ANANTA NARAYAN NANDA, THE SECRETARY CUM D. G. DEPARTMENT OF POSTS, DAK BHAWAN, NEW DELHI & ORS | Mr.PRAMOD KUMAR Mr.RITESH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAJESH KUMAR VERMA |
| 67. | L.P.A/1462/2017 IN (CWJC/23598 /2012) | 3 | THE STATE OF BIHAR & ORS vs M/S RUNGTA ENTERPRISES THROUGH ITS PROPRIETOR MAHESH KUMAR RUNGTA | Mr.BINAY KUMAR(A.C. TO S.C 10) | Mr.SWAPNIL KUMAR SINGH |
| 68. | L.P.A/1471/2017 IN (CWJC/15033 /2011) | 3 | UMESH KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN | Mr.ANJANI KUMAR - AAG-4 |
| 69. | L.P.A/1484/2017 IN (CWJC/17170 /2013) | 4 | VIVEK SINGH vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR | Mr.MD. KHURSHID ALAM - AAG12 Mr.ANIL KUMAR SINHA |
| 70. | L.P.A/1488/2017 IN (C. REV./484 /2012) | 5 | THE STATE OF BIHAR & ORS vs BAL GOVIND PRASAD | Mr.BISHWA BIBHUTI KUMAR SINGH ( AC TO AG, BIHAR ) | |
| 71. | L.P.A/1493/2017 IN (CWJC/8970 /2017) | 5 | DINESH YADAV & ORS vs THE STATE OF BIHAR & ORS | Mr.AKHILESHWAR KUMAR SHRIVASTVA | Mr.MD.KHURSHID ALAM - AAG12 Mr.MD. ASLAM ANSARI Mr.ZAINUL ABEDIN (APP) |
| 72. | L.P.A/1495/2017 IN (CWJC/9783 /2013) | 3 | THE PATNA UNIVERSITY, PATNA THROUGH ITS REGISTRAR & ORS vs BIRENDRA KUMAR GUPTA & ORS | Ms.SONI SHRIVASTAVA Mr.MD. NADIM SERAJ | |
| 73. | L.P.A/1500/2017 IN (CWJC/10244 /2016) | 3 | VINOD KUMAR vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR Mr.INDU BHUSHAN PRASAD | Mr.ASHUTOSH RANJAN PANDEY -AAG15 |
| 74. | L.P.A/1504/2017 | 3 | LALMUNI KUMARI vs THE STATE OF BIHAR & ORS | Mr.UPENDRA PRASAD SINGH Mr.SHAMBHU SHARAN | Mr.KAUSHAL KUMAR JHA - AAG8 |
| 75. | L.P.A/1511/2017 IN (CWJC/3793 /2014) | 3 | URMILA DEVI vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KISHORE THAKUR Mr.BRAJESH KUMAR SINGH | Mr.K.K. JHA-AAG8 |
| 76. | L.P.A/1512/2017 IN (CWJC/23830 /2012) | 3 | VIBHA KUMARI vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG-15 |
| 77. | L.P.A/1527/2017 IN (CWJC/19661 /2015) | 3 | MANJU DEVI vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR | Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.SATYENDRA KUMAR JHA |
| 78. | L.P.A/1531/2017 IN (CWJC/6688 /2013) | 3 | ABHAY KUMAR PANDEY vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA | Mr.ANJANI KUMAR -AAG4 |
| 79. | L.P.A/1540/2017 IN (CWJC/3015 /2014) | 3 | THE STATE OF BIHAR & ORS vs SUNIL KUMAR SUMAN | Mr.DINESH MAHARAJ ( AC TO AAG 11 ) | |
| 80. | L.P.A/1541/2017 IN (CWJC/2038 /2017) | 3 | COMPANY MANDAL vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST THROUGH ITS ADMINISTRATOR & ORS | Ms.VAGISHA PRAGYA VACAKNAVI | Mr.DHANANJAY KUMAR PANDEY Mr.UMESH KUMAR SHARMA Mr.GANPATI TRIVEDI |

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| 81. | L.P.A/1555/2017 IN (CWJC/9897 /2015) | 4 | SANJAY MANJHI vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.P.K.VERMA -AAG3 |
| 82. | L.P.A/1557/2017 IN (CWJC/1598 /2014) | 3 | SMT. KUMKUM DEVI vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY | Mr.KAUSHAL KUMAR JHA - AAG8 |
| 83. | L.P.A/1565/2017 IN (CWJC/12055 /2016) | 4 | NIDHI KUMARI vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY | Mr.PUSHKAR NARAYAN SHAHI -AAG6 |
| 84. | L.P.A/1580/2017 IN (CWJC/7093 /2014) | 3 | THE STATE OF BIHAR & ORS vs SHASHI BHUSHAN SINGH & ANR | Mr.MANISHA SINGH ( AC TO GP 7 ) | |
| 85. | L.P.A/1587/2017 IN (CWJC/13230 /2013) | 5 | THE STATE OF BIHAR & ORS vs SHEONATH PRASAD & ORS | Mr.SANJAY KUMAR ( AC TO AAG 4 ) Mr.ANJANI KUMAR (AAG4) | |
| 86. | L.P.A/1590/2017 IN (FA/5 /2016) | 6 | OM PRAKASH SINGH & ANR vs MOSTT. SUMITRA DEVI & ORS | Mr.UMA KANT TIWARY | Mr.PRAMOD KUMAR SINGH Mr.PANDIT JEE PANDEY |
| 87. | L.P.A/1596/2017 IN (CWJC/18119 /2016) | 3 | CHHOTAN PRASAD SHARMA vs THE STATE OF BIHAR & ORS | Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA | Mr.MD.KHURSHID ALAM (AAG12) |
| 88. | L.P.A/1598/2017 IN (CWJC/12350 /2016) | 4 | THE STATE OF BIHAR & ORS vs SUMAN SWARAJ & ORS | Mr.PRABHAT RANJAN SINGH ( AC TO AAG 15 ) | |
| 89. | L.P.A/1599/2017 IN (CWJC/483 /2016) | 3 | ALIYA SHAMSI vs THE STATE OF BIHAR & ORS | Mr.PRAVIN KUMAR Mr.ISHTIYAQUE AHMAD | |
| 90. with | L.P.A/1600/2017 IN (CWJC/9546 /2017) | 9 | JAMALPUR FISHERMAN CO OPERATIVE SOCIETIES LTD. & ANR vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR Mr.UMA KANT PRASAD | Mr.RAJ BALLABH PD.YADAV AAG11 Mr.MUKESH KUMAR Mr.SHAMBHU SHARAN SINGH |
| 91. with | L.P.A/1536/2017 LPA | 1 | DHARHARA PRAKHAND MATSYAJIVI SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS | Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.SANJAY SINGH Mr.RAM NIBASH PRASAD | Mr.RAJ BALLABH PD.YADAV AAG11 Mr.MUKESH KUMAR Mr.SHAMBHU SHARAN SINGH |
| 92. | L.P.A/979/2017 LPA | 3 | JAMALPUR PRAKHAND MATSAYAJIVI SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU SHARAN SINGH | Mr.R.B.PD. YADAV- AAG11 Mr.MUKESH KUMAR |
| 93. | L.P.A/1605/2017 IN (CWJC/5728 /2014) | 3 | MD. ISLAM vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR | Mr.SARVESH KUMAR SINGH - AAG-13 |
| 94. | L.P.A/1611/2017 IN (CWJC/6882 /2014) | 4 | THE UNION OF INDIA & ORS vs M/S ELECTRONIC NET THROUGH ITS PARTNER SANJEEV KUMAR & ANR | Mr.SHEO NARAYAN SINGH | Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.KUMAR ADITYA KARAN Mr.GIRIJISH KUMAR |
| 95. | L.P.A/1621/2017 IN (CWJC/7268 /2015) | 3 | SRI BIDYANAND SINGH & ORS vs THE UNION OF INDIA & ORS | Mr.SIDDHARTHA PRASAD Mr.OM PRAKASH KUMAR Mr.KAUSTUBH | Mr.SERVESH KR.SINGH -AAG13 Smt.BINITA SINGH Mr.PRASHANT SINHA |
| 96. | L.P.A/1631/2017 IN (CWJC/16257 /2011) | 3 | DIPAK KUMAR TRIPATHI vs THE JOINT DIRECTOR, CONSOLIDATION BIHAR, PATNA & ANR | Mr.SANJAY KUMAR | Mr.MD. KHURSHID ALAM - AAG12 |
| 97. | L.P.A/1635/2017 IN (CWJC/7551 /2016) | 4 | RAMSHRAY RAI & ANR vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK | Mr.SAJID SALIM KHAN (SC25) Mr.(SC25) |
| 98. | L.P.A/1637/2017 IN (CWJC/13157 /2016) | 4 | DR. JATA SHANKAR THAKUR vs THE STATE OF BIHAR & ORS | Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY | Mr.ASHUTOSH RANJAN PANDEY -AAG15 |
| 99. | L.P.A/1639/2017 IN (CWJC/13425 /2015) | 3 | THE STATE OF BIHAR & ORS vs LEELA SHRIVASTAWA | Mr.RAVI BHARDWAJ ( AC TO GA 13 ) | |
| 100. | L.P.A/1647/2017 IN (CWJC/6681 /2016) | 6 | ASHA KUMARI & ANR vs THE STATE OF BIHAR & ORS | Mr.NIKHIL KUMAR AGRAWAL Mr.ASHISH GIRI | Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RAVI KUMAR SINGH Mr.(AAG15) |
| 101. | L.P.A/1655/2017 IN (CWJC/21702 /2014) | 3 | SUNIL LYALL & ORS vs THE UNION OF INDIA & ORS | Mr.AJAY KUMAR SINHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) |
| 102. | L.P.A/1678/2017 IN (CWJC/3459 /2014) | 3 | BIPIN BIHARI SHARMA @ BIPIN SHARMA vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR Mr.SHYAM BIHARI SINGH Mr.SANJAY KUMAR PANDAY | Mr.P.K.VERMA -AAG3 |
| 103. | L.P.A/1683/2017 IN (CWJC/8524 /2014) | 1 | BADRI PRASAD SAH vs THE STATE OF BIHAR & ORS | Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA | Mr.PUSHKAR NARAYAN SHAHI -AAG6 |

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| 104. | L.P.A/1695/2017 IN (CWJC/12769 /2016) | 3 | BADRI SAO vs THE STATE OF BIHAR & ORS | Mr.JAINENDRA KUMAR | Mr.P.K.VERMA -AAG3 |
| 105. | L.P.A/1697/2017 IN (CWJC/10100 /2016) | 1 | AWADH KISHOR PANDEY vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL | Mr.YOGENDRA PRASAD SINHA -AAG7 Mr.RAGHWANAND |
| 106. | L.P.A/1699/2017 IN (CWJC/9852 /2016) | 1 | RAMANAND PANDEY vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL | Mr.YOGENDRA PRASAD SINHA -AAG7 Mr.RAGHWANAND |
| 107. | L.P.A/1726/2017 IN (CWJC/21445 /2013) | 3 | RAM BABU vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN Mr.SUNIL KUMAR | Mr.P.K.VERMA -AAG3 |
| 108. | L.P.A/1728/2017 IN (CWJC/14326 /2015) | 5 | M/S GANGOTRI ENTERPRISES LTD. vs THE STATE OF BIHAR & ORS | Mr.BRIJ BIHARI TIWARY Mr.LALAN KUMAR | Mr.RAJ BALLABH PD. YADAV-AAG11 |
| 109. | L.P.A/1737/2017 IN (CWJC/18103 /2016) | 3 | M/S LAKHAN HOMES LTD. THROUGH ITS MANAGING DIRECTOR SANJAY KUMAR vs THE UNION OF INDIA & ORS | Mr.SANJAY KUMAR Mr.SHEO SHANKAR PRASAD | Mr.TUHIN SHANKAR |
| 110. | L.P.A/1753/2017 IN (CWJC/9586 /2016) | 1 | KAMESHWAR MAHTO vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.GAJENDRA KUMAR JHA | Mr.SHAILENDRA KUMAR SINGH |
| 111. | L.P.A/1786/2017 IN (CWJC/4579 /2016) | 7 | LALAN PRASAD RAJAK @ LALAN RAJAK vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA Mr.NARESH CHANDRA VERMA | Mr.AJAY KUMAR RASTOGI (AAG10) |
| 112. | L.P.A/1803/2017 IN (CWJC/16709 /2016) | 5 | THE STATE OF BIHAR & ORS vs SHALIGRAM SAH | Mr.SHAILESH KUMAR ( AC TO GP 5 ) | Mr.GIRISH PANDEY Mr.SANJEEV NIKESH |
| 113. | L.P.A/1807/2017 IN (CWJC/13881 /2016) | 4 | KRISHNA KANT SINHA vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | |
| 114. | L.P.A/1828/2017 IN (CWJC/20212 /2013) | 3 | RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN Mr.SUNIL KUMAR | |
| 115. | L.P.A/1833/2017 IN (CWJC/11964 /2017) | 3 | GAJENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS | Mr.MADHAV JHA | Mr.ASHUTOSH RANJAN PANDEY -AAG15 |
| 116. | L.P.A/1837/2017 IN (CWJC/2162 /2013) | 4 | THE STATE OF BIHAR & ORS vs SIDHARTH PRATAP | Mr.AJIT KUMAR Mr.GYAN PRAKASH OJHA (GA7) | |
| 117. | MJC/3322/2017 CONTEMPT- DB IN (L.P.A/780 /2014) | 3 | MS/. JAI GANGA FOODS PRIVATE LIMITED & ANR vs BIHAR STATE CREDIT AND INVESTMENT CORPORATION LIMITED, THROUGH ITS MANAGING DIRECTOR, NAMELY SRI RAVINDRA PRASAD & ORS | Mr.MANISH JHA | Mr.NIRMAL KUMAR |
| 118. | MJC/3345/2017 RESTORATION- DB IN (L.P.A/767 /2016) | 1 | SYAD SHABBAR IMAM vs THE STATE OF BIHAR & ORS | Mr.MD. SHAHNAWAZ ALI | Mr.MD. RASHID ALAM |
| 119. | MJC/3447/2017 CONTEMPT- DB IN (L.P.A/2383 /2016) | 3 | ANIL KUMAR GUPTA vs SRI ANIMESH KUMAR PARASHAR DISTRICT MAGISTRATE ROHTAS AT SASARAM & ORS | Mr.DIWAKAR PRASAD SINGH | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 120. | MJC/3448/2017 CONTEMPT- DB IN (L.P.A/2380 /2016) | 3 | ANIL KUMAR GUPTA vs SRI ANIMESH KUMAR PARASHAR DISTRICT MAGISTRATE, ROHTAS AT SASARAM & ORS | Mr.DIWAKAR PRASAD SINGH | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 121. | MJC/3543/2017 CONTEMPT- DB IN (L.P.A/646 /2015) | 3 | SULOCHNA RAVI @ SULOCHNA DEVI vs THE STATE OF BIHAR & ORS | Mr.BHIM SEN PRASAD | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 122. | MJC/3603/2017 CONTEMPT- DB IN (L.P.A/67 /2016) | 3 | MRITUNJAY KUMAR SINGH & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. R. K. MAHAJAN, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SHASHI SHEKHAR TIWARY | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 123. | MJC/3643/2017 RESTORATION- DB IN (CWJC/9575 /1998) | 3 | RAMADHAR RAM vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA | Mr.PRAMOD KUMAR - PC TO GP 4 |

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| 124. | MJC/3663/2017 CONTEMPT- DB IN (CWJC/8617 /2015) | 1 | SANGRAM KUMAR vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.SIDHENDRA NARAYAN SINGH<br>Mr.JAGANNATH PRASAD | Mr.VINAY KRITI SINGH - GA-2<br>Mr.NIKESH KUMAR |
| 125. | MJC/62/2018 RESTORATION- DB IN (CWJC/10079 /2017) | 3 | SHYAMEE PRASAD vs THE UNION OF INDIA & ORS | Mr.ANIRUDH KUMAR VERMA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ABHAY SHANKAR JHA (CGC) |
| 126. | MJC/163/2018 CONTEMPT- DB IN (L.P.A/1261 /2015) | 1 | PRAVEEN KUMAR vs THE STATE BANK OF INDIA THROUGH SRI RAJNISH KUMAR CHAIRMAN, CORPORATION CENTRE & ORS | Mr.MANI KANT MISHRA<br>Mr.VISHWAROOP JHA | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.BINOD BIHARI SINHA<br>Mr.AJAY DUTT MISHRA<br>Mr.AMARJEET CHOUDHARY |
| 127. | MJC/186/2018 CONTEMPT- DB IN (L.P.A/1660 /2013) | 1 | SHOBHA KUMARI @ SMT. SHOBHA KUMARI vs THE STATE OF BIHAR & ORS | Mr.PREMCHANDRA YADAV | Mr.GYAN PRAKASH JHA - GA 7 |
| 128. | MJC/244/2018 RESTORATION- DB IN (L.P.A/1636 /2016) | 5 | DR. ANIL KUMAR vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR | Mr.GYAN PRAKASH OJHA - GA 7 |
| 129. | MJC/305/2018 CONTEMPT- DB IN (CWJC/8067 /2017) | 1 | SABITA KUMARI CHAUDHARY vs THE UNION OF INDIA THROUGH MR. D. K GAYAN, THE GENERAL MANAGER, EAST CENTRAL RAILWAY HAJIPUR & ORS | Mr.RAHUL NATH<br>Mr.SANJAY KUMAR | Mr.ANIL KUMAR SINHA - SC<br>Mr.ANIL SINGH |
| 130. | MJC/426/2018 RESTORATION- DB IN (L.P.A/1272 /2016) | 3 | BINOD KUMAR MALAKAR vs THE STATE OF BIHAR & ORS | Mr.BRIJ MOHAN KUMAR | |
| 131. | MJC/599/2018 IN (L.P.A/626 /2017) | 3 | SANTOSH KUMAR KASHYAP & ORS vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH | |
| 132. | MJC/600/2018 RESTORATION- DB IN (L.P.A/627 /2017) | 3 | SACHCHIDANAND PANDIT & ORS vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH | |
| 133. | MJC/658/2018 RESTORATION- DB IN (L.P.A/580 /2017) | 3 | MANOJ RAM & ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJEEV KUMAR SINGH | |
| 134. | MJC/685/2018 CONTEMPT- DB IN (CWJC/12126 /2017) | 1 | SUNIL KUMAR SINGH & ORS vs THE UNION OF INDIA & ORS | Mr.KRIPA NAND JHA | Smt.RENUKA SHARMA<br>Smt.RENUKA SHARMA<br>Mr.SHALLY KUMARI<br>Mr.RAJNI KANT SINGH |
| 135. | MJC/733/2018 CONTEMPT- DB IN (CWJC/2407 /2016) | 3 | VIKASH CHANDRA GUDDU BABA vs SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS CHIEF SECRETARY, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.VIKASH CHANDRA GUDDU BABA ( IN PERSON ) | Mr.RAJESHWAR SINGH - GA 10 |
| 136. | MJC/752/2018 RESTORATION- DB IN (L.P.A/1748 /2015) | 1 | NUTAN KUMARI vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA SINGH | Mr.GYAN PRAKASH OJHA - GA 7 |
| 137. | MJC/788/2018 CONTEMPT- DB IN (L.P.A/270 /2016) | 3 | SURYA KUER vs THE STATE OF BIHAR & ORS | Mr.BIJAY SHANKAR CHOUBEY | Mr.MD. KHURSHID ALAM - AAG 12<br>Mr.SHRI NATH PATHAK |
| 138. | MJC/869/2018 CONTEMPT- DB IN (MJC/2742 /2017) | 1 | SUNITA KUMARI & ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.GYAN PRAKASH OJHA - GA 7 |
| 139. | MJC/894/2018 CONTEMPT- DB IN (L.P.A/935 /2011) | 3 | BALESHWAR PANDEY vs THE BIHAR SCHOOL EXAMINATION BOARD THROUGH ITS ADMINISTRATOR, PATNA & ORS | Mr.SHASHI SHEKHAR TIWARY<br>Mr.KANHAIYA PANDEY | Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR |
| 140. | MJC/960/2018 RESTORATION- DB IN (L.P.A/1628 /2017) | 3 | DR. SHAMSHER BAHADUR SINGH vs THE STATE OF BIHAR & ORS | Mr.UGRANATH MALLIK | |

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| 141. | MJC/1079/2018 CONTEMPT- SJ IN (L.P.A/956 /2017) | 1 | NIRANJAN PRASAD vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR Mr.RANJEET KUMAR Mr.MOHIT SHRIWASTAVA | Mr.GYAN PRAKASH OJHA - GA 7 Mr.SATYABIR BHARTI |
| 142. | MJC/1123/2018 CONTEMPT- DB IN (CWJC/70 /2016) | 3 | PRABHAT KUMAR & ANR vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MUKESH KUMAR Mr.AMIT KUMAR | Mr.PRABHAT KUMAR VERMA - AAG 3 Mr.SATYABIR BHARTI Mr.SURENDRA KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.SUDHA CHANDRA Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO -5 |
| 143. | MJC/1206/2018 CONTEMPT- DB IN (CWJC/522 /2018) | 3 | UMA NATH SINGH @ UMA NATH YADAV vs THE STATE OF BIHAR, THROUGH SRI ADITYA KUMAR DAS, PRINCIPAL SECRETARY EXCISE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SUNIL KUMAR PATHAK | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |
| 144. | MJC/1328/2018 CONTEMPT- DB IN (L.P.A/399 /2016) | 1 | PARMA NAND PRASAD SINGH vs THE STATE OF BIHAR & ANR | Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.VIJAY KUMAR VIMAL | Mr.SMT. SHILPA SINGH - GA 12 |
| 145. | MJC/1479/2018 CONTEMPT- DB IN (CWJC/8418 /2010) | 1 | BIBI MUSTAQUIMA & ORS vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. & ORS | Mr.MD. HELAL AHMAD | Mr.AASHUTOSH RANJAN PANDEY - AAG 15 |
| 146. | MJC/1607/2018 RESTORATION- DB IN (L.P.A/783 /2017) | 1 | THE BIHAR STATE CONSTRUCTION CORPORATION LIMITED THROUGH ITS MANAGING DIRECTOR & ORS vs BINOD KUMAR SRIVASTAVA & ANR | Mr.HARSHVARDHAN SHIVSUNDARAM | Mr.ANJANI KUMAR ( AAG 4 ) |
| 147. | CWJC/6279/2018 C.A. TRIBUNAL | 6 | ABHISHEK ANAND vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY Mr.SANJAY KUMAR DIXIT | Mr.ANIL KUMAR SINHA Mr.ANJANI KR.SHARAN (ASST.S.G) |
| 148. | CWJC/9086/2018 C.A. TRIBUNAL | 4 | SUMAN KUMAR SINGH @ SUMAN SINGH vs THE UNION OF INDIA & ORS | Mr.SAROJ KUMAR Mr.BIMLENDU SHEKHER THAKUR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA |
| 149. | CWJC/9298/2018 C.A. TRIBUNAL | 4 | UNION OF INDIA & ORS vs UDAY SHANKAR PRASAD | Mr.RAJESH KUMAR VERMA Mr.MR. SATYADARSHI SANJAY | Mr.SWASTIKA Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY |
| 150. | CWJC/9425/2018 JUDICIAL SERVICE | 3 | PUNAM SINHA vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD | Mr.SARVESH KUMAR- GP24 Mr.PIYUSH LALL Mr.SATYENDRA KUMAR JHA |
| 151. | CWJC/10725/2018 C.A. TRIBUNAL | 4 | SHAMBHU RAM vs THE UNION OF INDIA & ORS | Mr.SATYA NARAYAN MISHRA Mr.BASANT KUMAR MISHRA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Smt.PUNAM KUMARI SINGH |
| 152. | CWJC/10914/2018 C.A. TRIBUNAL | 4 | RAM PRAVESH SINGH & ANR vs THE UNION OF INDIA & ORS | Mr.RAMESH KUMAR SINGH Mr.SANGHA MITRA GHOSH | Mr.ANIL KUMAR SINHA Mr.RAMADHAR SHEKHAR |
| 153. | CWJC/11469/2018 C.A. TRIBUNAL | 3 | ABHAY SUNDER & ORS vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY | Smt.RENUKA SHARMA Mr.SACHCHIDA NAND SINGH |
| 154. | CWJC/11817/2018 C.A. TRIBUNAL | 3 | HEMANT KUMAR VERMA & ORS vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY | Mr.ANIL KUMAR SINHA Mr.SHEKHAR SINGH |
| 155. | CWJC/11861/2018 C.A. TRIBUNAL | 3 | SANJAY KUMAR vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY | Mr.ANIL KUMAR SINHA Mr.SATYAVRAT VERMA |

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| 156. | CWJC/11942/2018<br>VALIDITY OF ACT | 5 | M/S GRIHAM FOOD & HOTEL PVT. LTD.<br>vs THE INDIAN RAILWAYS THROUGH ITS SECRETARY & ORS | Mr.ADITYA PRAKASH SAHAY | Mr.ANIL KUMAR SINHA<br>Mr.KUMAR PRIYA RANJAN |
| 157. | CWJC/12333/2018<br>C.A. TRIBUNAL | 1 | THE UNION OF INDIA & ORS<br>vs RAMJEE | Mr.DR. ANAND KUMAR | |
| 158. | CWJC/12886/2018<br>C.A. TRIBUNAL | 1 | THE UNION OF INDIA & ORS<br>vs SMT. ASHARFI DEVI & ANR | Mr.SHEKHAR SINGH | |
| 159. | CWJC/13047/2018<br>C.A. TRIBUNAL | 1 | THE UNION OF INDIA & ORS<br>vs RAM NARESH MISHRA | Mr.ANJANI KR. SHARAN ( A. S. G. ) | |
| 160. | L.P.A/199/2013<br>IN (CWJC/4540 /2011) | 13 | KAUSHAL KISHORE MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU SHARAN SINGH<br>Mr.BINAY KUMAR | Mr.K.P. GUPTA (SC16) |
| 161. | L.P.A/525/2015<br>IN (CWJC/8919 /2007) | 4 | KANTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR NATH SINGH<br>Mr.SUMAN KUMAR | |
| 162. | L.P.A/725/2015<br>IN (CWJC/6596 /2007) | 4 | MOST. GEETA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SURESH PD SINGH NO.1 | Mr.DINBANDHU SINGH (GP9)<br>Mr.BIRJU PRASAD (GP13) |
| 163. | L.P.A/2295/2015<br>IN (CWJC/16937 /2015) | 6 | DR. MD. BALAL & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.JAGJIT ROSHAN | Mr.SC29- R.R.K. PANDEY<br>Mr.SUJEET KUMAR SINHA<br>Mr.SANJAY PANDEY<br>Mr.KUMAR BRIJNANDAN<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 164. | L.P.A/2292/2016<br>IN (CWJC/9660 /2014) | 5 | SHAMBHU RAUT<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHU NATH PATHAK | Mr.AJAY KUMAR RASTOGI-AAG10 |
| 165. | L.P.A/1041/2017<br>IN (CWJC/15383 /2010) | 3 | SMT. ASHA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RADHA RAMAN VERMA | Mr.MD.KHURSHID ALAM-AAG12<br>Mr.RAKESH KUMAR SHARMA |
| 166. | L.P.A/1219/2017<br>IN (CWJC/5769 /2016) | 5 | MD. ANJAR ANSARI<br>vs THE STATE OF BIHAR & ORS | Mr.JAWED AHMAD<br>Mr.PRAKASH MAHTO | Mr.ASHUTOSH RANJAN PANDEY - AAG15<br>Mr.BALESHWAR KAMAT<br>Mr.SUNIL KUMAR |
| 167. | L.P.A/1325/2017<br>IN (CWJC/9971 /2017) | 6 | M/S SURYA FOOD & AGRO LIMITED & ANR<br>vs THE UNION OF INDIA & ORS | Mr.MUNNA PD DIXIT (M.P. DIXIT)<br>Mr.SANJAY KUMAR CHAUBEY | Mr.ANIL KUMAR SINHA<br>Ms.NIVEDITA NIRVIKAR |
| 168. | L.P.A/1703/2017<br>IN (CWJC/892 /2011) | 3 | DR. LAKSHMI MAHTO<br>vs RASHMI SIKHA & ORS | Mr.ABHINAV SRIVASTAVA | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.MANISH DHARI SINGH<br>Mr.S.N.P.SINHA |
| 169. | L.P.A/1720/2017<br>IN (CWJC/9961 /2016) | 1 | MAHENDRA PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG-15<br>Mr.JITENDRA KUMAR ROY |
| 170. | L.P.A/1809/2017<br>IN (CWJC/8371 /2015) | 3 | JITENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ SHEKHAR | Mr.MD.KHURSHID ALAM - AAG12 |
| 171. | L.P.A/1825/2017<br>IN (CWJC/9287 /2012) | 4 | THE CHAIRMAN CUM MANAGING DIRECTOR, N T P C LTD. & ORS<br>vs RABINDRA MISHRA | Mr.ANIL KUMAR SINHA<br>Mr.ABHIMANYU DEO<br>Mr.AKASH KESHAV | |
| 172. | L.P.A/1840/2017<br>IN (CWJC/2688 /2017) | 3 | RANDHIR KUMAR SINGH<br>vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS | Mr.ONKAR KUMAR<br>Mr.NAWAL KISHOR SINGH | Mr.ARVIND UJJWAL |
| 173. | L.P.A/1844/2017<br>IN (CWJC/6465 /2015) | 3 | JAWAHAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.ASHUTOSH KUMAR VERMA | |
| 174. | MJC/3487/2017<br>with CONTEMPT- DB IN (L.P.A/1153 /2017) | 4 | KAMLADITYA CONSTRUCTIONS PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY ABHAY KUMAR MISHRA<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, NAMELY SRI ARUN KUMAR SINGH & ORS | Mr.PRABHAT RANJAN | Mr.ANJANI KUMAR - AAG 4 |

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| 175. | MJC/3497/2017 CONTEMPT- DB | 1 | KAMLADITYA CONSTRUCTION PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY ABHAY KUMAR MISHRA vs THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN | Mr.ANJANI KUMAR - AAG 4 |
| 176. | MJC/217/2018 33. MJC IN (MA/236 /2012) | 3 | UNDER THE ORDER DATED 26.10.2016 PASSED BY THE HONBLE COURT CONTEMPT PROCEEDING INITIATED BY THE HIGH COURT AT PATNA vs RADHE SHYAM SINGH | Mr..... | |
| 177. | MJC/1237/2017 CONTEMPT- DB IN (L.P.A/136 /2015) | 7 | MR. SUBHASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR, MR. R. K. MAHAJAN, I. A. S. & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.SANDHYA MISHRA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 178. | MJC/3273/2017 CONTEMPT- DB IN (CWJC/13405 /2004) | 4 | JUGGI JHOPPDI SANGHARSH MORCHA, PATNA NEW BAHADURPUR vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.ANJANI KUMAR<br>Mr.SITARAM PRASAD | Mr.KHURSHID ALAM - AAG 12<br>Mr.PRASOON SINHA<br>Mr.BINDHYACHAL SINGH<br>Mr.SATYA PRAKASH |

**(AT 12.30 P.M.)**

## FOR JUDGMENT

| | | | | | |
|---|---|---|---|---|---|
| 1. | L.P.A/1124/2015 IN (TEST SUIT/02 /1999) | 14 | SRI INDRA KUMAR & ORS vs SALONI KUMARI & OTHERS | Mr.BHANU PRATAP SINGH | Mr.UMESH PRASAD |

## FOR HEARING

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|---|---|---|---|---|---|
| 1. | L.P.A/1823/2016 IN (CWJC/21392 /2013)<br><br>(Part-heard) | 6 | ABRAR KHAN & ORS vs THE UNION OF INDIA & ORS | Mr.AJOY KUMAR CHAKRABORTY | Mr.SANJAY KUMAR GIRI<br>Mr.ASHISH GIRI<br>Mr.S.D.SANJAY (ASGI) |
| 2. | L.P.A/866/2015 IN (CWJC/904 /2014) | 6 | RAGINI SRIVASTAVA vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR MISHRA<br>Mr.SOURENDRA PANDEY | Mr.SANDEEP KUMAR- GA8<br>Mr.ARUP KUMAR CHONGDAR |
| 3. | L.P.A/925/2016 IN (CWJC/13122 /2015) | 10 | DINESHWAR SINGH vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR CHOUDHARY<br>Mr.ANIMESH RANJAN<br>Mr.RAJ KUMAR | Mr.SC18- NASRUL HODA KHAN |
| 4. | L.P.A/808/2009 | 1 | THE M.D.,BIHAR STATE CREDIT &I vs M/S SARAOGI OXYGEN LTD.&ORS | Mr.NIRMAL KUMAR | Mr.S.D.SANJAY<br>Mr.GOPAL PRASAD GUPTA<br>Mr.AJAY KUMAR SINGH<br>Mr.AJAY KUMAR TIWARY<br>Mr.SHABINA RUBAB<br>Mr.(AAG3) |
| 5. | L.P.A/1056/2010 | 3 | THE STATE OF BIHAR & ORS vs JANARDAN SINGH | Mr.BINOD KUMAR (AC-SC5)<br>Mr.ABBAS HAIDER (SC6) | |
| 6. | L.P.A/287/2014 IN (CWJC/1692 /2004) | 16 | RAM PUKAR RAI & ORS vs THE STATE OF BIHAR & ORS | Mr.HARE KRISHNA PRASAD | Mr.PAWAN KR. MISHRA (GP22)<br>Mr.PRONOTI SINGH<br>Mr.PURNENDU SINGH<br>Mr.MITHLESH KUMAR GUPTA<br>Mr.RAJU GIRI (GP30)<br>Mr.MANISH KUMAR (GP4) |
| 7. | L.P.A/1057/2014 IN (CWJC/1798 /2009) | 7 | SHASHI KUMAR UTTAM vs THE UNION OF INDIA & ORS | Mr.NAWAL KISHOR SINGH | Mr.N. A. SHAMSI (A.S.G.)<br>Mr.RAVINDER KUMAR SHARMA (CGC)<br>Mr.SATYA PRAKASH TRIPATHY(SCGC)<br>Mr.SANJAY KUMAR (ASST.S.G) |
| 8. | L.P.A/395/2015 IN (CWJC/949 /2012) | 7 | DR. SATISH CHANDRA MISHRA & ANR vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS | Mr.ABHINAV SRIVASTAVA | Mr.AWADHESH PRASAD SINHA<br>Mr.DURGA NAND JHA<br>Mr.ARABIND NATH PANDEY<br>Mr.SANJAY KUMAR<br>Mr.ANUP KUMAR PANDEY |
| 9. | L.P.A/553/2015 IN (CWJC/11805 /2007) | 5 | PRAMOD KUMAR JHA vs THE BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS | Mr.SUBODH KUMAR JHA<br>Mr.PRANAV KUMAR JHA | Mr.RAJESH SINGH<br>Mr.RAJU GIRI |
| 10. with | L.P.A/754/2015 IN (CWJC/11788 /2006) | 11 | THE STATE OF BIHAR & ORS vs THE BIHAR ENGINEERING SERVICES ASSOCIATION & ORS. | Mr.RANJEET KUMAR | Mr.RAJESH KUMAR<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.RAM NARESH SHUKLA<br>Dr.SANDHYA MISHRA |

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| 11. | C. REV./166/2015<br>LPA | 7 | THE SUBORDINATE ENGINEERS ASSOCIATION<br>vs THE STATE OF BIHAR & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA | Mr.LALIT KISHORE (PAAG)<br>Mr.RAJESH KUMAR<br>Mr.RAM NARESH SHUKLA<br>Dr.SANDHYA MISHRA<br>Mr.SANJAY PANDEY |
| 12. | L.P.A/919/2015<br>IN (CWJC/17160 /2010) | 10 | NOORUL HODA & ANR<br>vs THE UNION OF INDIA & ORS | Mr.RANJAN KUMAR DUBEY<br>Mr.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA | Mr.SC8- KUMAR ALOK<br>Mr.KANAK VERMA (CGC)<br>Mr.S.D.SANJAY (ADDL.S.G) |
| 13. | L.P.A/1611/2015<br>IN (CWJC/17422 /2014) | 10 | DILIP KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.MADHURESH PRASAD (GP12)<br>Mr.MANISH JHA |
| 14. | L.P.A/1850/2015<br>IN (CWJC/47 /2000) | 6 | MURLIDHAR SHARMA<br>vs BIHAR STATE ELECTRICITY BOARD & ORS | Mr.ARVIND KUMAR<br>Mr.ARUN KUMAR<br>Mr.ANIL PRASAD SINGH<br>Mr.SHAMBHU SHANKAR THAKUR | Mr.VINAY KIRTI SINGH |
| 15. | L.P.A/186/2016<br>IN (CWJC/6930 /1999) | 11 | THE UNION OF INDIA & ORS<br>vs MOSTT. RAM PYARI @ MULI DEVI | Mr.<br>Mr.MANOJ KR.SINGH (CGC) | Mr.KRISHNA MURARI RAWT<br>Ms.SANGHA MITRA GHOSH<br>Mr.ANISH CHANDRA SINHA |
| 16. | L.P.A/198/2016<br>IN (CWJC/15761 /2013) | 11 | THE REGISTRAR GENERAL, PATNA HIGH COURT<br>vs RAM VYAS DUBEY & ORS | Mr.BINDHYACHAL SINGH | Mr.GP9- DIN BANDHU SINGH<br>Mr.SUNIL KUMAR NO.III<br>Mr.RAM KINKER CHOUBEY<br>Mr.BIRJU PRASAD (GP13) |

## Wednesday the 11th July 2018
## Court No. 7 (AT 10:30 A.M.)
# Mr. Justice Rakesh Kumar &
# Mr. Justice Arvind Srivastava

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. with | CR. APP (DB)/213/2018<br>IMPRISONMENT FOR LIFE | 5 | SURENDRA CHAUDHARY @ SIRINDER CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY<br>Mr.ASHOK KUMAR | Mr.SRI DILIP KUMAR SINHA (APP20) | |
| 2. | CR. APP (DB)/217/2018<br>IMPRISONMENT FOR LIFE(<br>CR.APP(DB) | 5 | GHUTRU CHAUDHARY @ GHUTAR CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR<br>Mr.RAJENDRA KUMAR<br>Mr.SURENDRA PRASAD SINGH | Mr.BINAY KRISHNA (SPP245) | |
| 3. | CR. APP (DB)/361/2018<br>IMPRISONMENT FOR LIFE( | 4 | PAPPU YADAV<br>vs THE STATE OF BIHAR | Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD | Mr.SHASHI BALA VERMA (APP137)<br>Mr.SHIVNANDAN SAH<br>Mr.HRIDAY NARAYAN HARSHIT | |
| 4. | CR. APP (DB)/477/2018<br>IMPRISONMENT FOR LIFE( | 3 | CHHOTE SHARMA<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) | |
| 5. | CR. APP (DB)/509/2018<br>IMPRISONMENT FOR LIFE( | 3 | SUNIL SINGH<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR | |
| 6. | CR. APP (DB)/570/2018<br>R.I. FOR LIFE (302,34 | 3 | SURESH SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR PANDEY<br>Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA | Mr.SRI AJAY MISHRA (APP72) | |
| 7. | CR. APP (DB)/580/2018<br>IMPRISONMENT FOR LIFE | 3 | MD. AZAM<br>vs THE STATE OF BIHAR | Mr.NAVJOT YESHU<br>Mr.ADITYA ABHISHEK<br>Mr.SANTOSH BHARTI | Mr.SRI DILIP KUMAR SINHA (APP20) | |
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | CR. APP (DB)/381/2017<br>R.I. FOR 10 YEARS (307<br>IA- 1924/2018<br>IA- 851/2017 | 6 | ASHOK YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.SHASHANK SHEKHAR | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Mr.DHARMESH KUMAR | |
| 2. | CR. APP (DB)/654/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1805/2018<br>IA- 1190/2017<br>IA- 718/2018 | 8 | SATYENDRA YADAV @ SAHEB YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.RATNAKAR PANDEY<br>Mr.AJAY KUMAR SINHA | Mr.SRI SATYA NARAYAN PRASAD (APP59)<br>Mr.RAJ BALLABH SINGH | |
| 3. | CR. APP (DB)/1239/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1774/2018 | 3 | RAS BIHARI PRASAD<br>vs THE STATE OF BIHAR | Mr.REWTI KANT RAMAN | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) | |
| 4. | CR. APP (DB)/1372/2017<br>R.I. FOR LIFE(302,34)I<br>IA- 1586/2018 | 6 | CHHATHU YADAV<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SRI MAYANAND JHA (APP35) | |
| 5. | CR. APP (DB)/1397/2017<br>R.I. FOR LIFE (302,34<br>IA- 1612/2018 | 5 | SUNDAR YADAV<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SRI SATYA NARAYAN PRASAD (APP59) | |
| | | | **FOR HEARING** | | | |
| 1. with | CR. APP (DB)/190/2012 | 7 | MUNNI KHATOON<br>vs THE STATE OF BIHAR | Mr.SANJEET KUMAR<br>Mr.ZEYAUL HODA<br>Mr.DHANANJAY KUMAR | Mr.D.K.SINHA (APP)<br>Mr.PRAVEEN KUMAR | |
| 2. with | CR. APP (DB)/257/2012<br>CR.APP(DB) | 4 | ISHTEYAQUE ALAM@MD. ISHTEYAQUE ALAM@JAN BABU & ANR<br>vs THE STATE OF BIHAR | Mr.JAY PRAKASH SHARMA<br>Mr.ASHHAR MUSTAFA | Mr.S.C.MISHRA (APP)<br>Mr.PRAVEEN KUMAR | |
| 3. with | CR. APP (DB)/284/2012<br>CR.APP(DB) | 3 | MD. RASHID @ RASHID & ANR.<br>vs THE STATE OF BIHAR | Mr.SANJEET KUMAR<br>Mr.MD. SOBAN ASGHAR<br>Mr.MD. KHURSHID ALAM<br>Mr.DHANANJAY KUMAR | Mr.A.SHARMA(APP)<br>Mr.PRAVEEN KUMAR | |

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| 4. | CR. APP (DB)/305/2012 CR.APP(DB) | 3 | ABDUL ALLAM @ ABDUL ALAM vs THE STATE OF BIHAR | Mr.SANJEET KUMAR Mr.ZEYAUL HODA Mr.AKHILESH DUTTA VERMA Mr.DHANANJAY KUMAR | Mr.D.K.SINHA(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA |
| | PART HEARD | | | | |
| 5. | CR. APP (DB)/765/2016 R.I FOR LIFE (376,343) (Sub to Part-Heard) | 8 | NIRBHAY KUMAR vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH | Mr.SRI ASHWANI KUMAR SINHA (APP11) |
| 6. with | CR. APP (DB)/50/2004 | 14 | DIGAMBAR MISHRA vs STATE OF BIHAR | Mr.RABINDRA KUMAR PRIYADARSHI | Mr.AJIT KUMAR SINGH Mr.PP. Mr.SAVITA SINGH |
| 7. with | CR. APP (DB)/62/2004 CR.APP(DB) | 2 | RAJENDRA MISHRA & ANR vs STATE OF BIHAR | Mr.RABINDRA KUMAR PRIYADARSHI Mr.KAMAL KISHORE JHA Mr.DHIRENDRA KUMAR JHA Mr.JIBENDRA MISHRA Mr.ARBIND KUMAR SINGH-1 | Mr.AJIT KUMAR SINGH Mr.MRS.SAVITA SINGH |
| 8. | CR. APP (DB)/87/2004 CR.APP(DB) | 2 | MAHENDRA MISHRA vs STATE OF BIHAR | Mr.TARUN KUMAR SINHA | Mr.AJAY KUMAR SINGH Mr.PP. Mr./MRS. SAVITA SINGH |
| 9. with | CR. APP (DB)/357/2016 R.I. FOR LIFE (302/149 | 7 | BHIKHARI YADAV vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.AJAY MISHRA(APP) Mr.RAJENDRA PRASAD YADAV |
| 10. | CR. APP (DB)/594/2016 R.I FOR LIFE (302 / 14 CR.APP(DB) | 4 | NANDLAL YADAV vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI ABHIMANYU SHARMA (APP3) Mr.RAJENDRA PRASAD YADAV Mr.BASANT KUMAR MISHRA |
| 11. | CR. APP (DB)/1041/2010 | 1 | PARMESHWARI MUKHIYA & ANR vs STATE OF BIHAR | Mr.ARUN Mr.SANJAY KUMAR @ S.K Mr.AWADHENDRA KUMAR | Mr.A.SHARMA(APP) |
| 12. with | CR. APP (DB)/735/2011 | 4 | SANTOSH SAH @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV Mr.GIRISH CHANDRA JHA Mr.ASHOK KUMAR KARNA Mr.VIJAY KUMAR Mr.RAVINDRA KUMAR SINGH Mr.MURARI NARAIN CHAUDHARY | Mr.A.SHARMA (APP) Mr.KRISHNA CHANDRA JHA Mr.RATANAKAR JHA Mr.SHAILENDRA KUMAR JHA Mr.DHIRENDRA KR.JHA -2 |
| 13. | CR. APP (DB)/820/2011 CR.APP(DB) | 2 | YOGENDRA PANDIT vs THE STATE OF BIHAR | Mr.NILESH KUMAR Mr.RAVI RANJAN | Mr.A.K.SINHA (APP) Mr.KRISHNA CHANDRA JHA Mr.RATANAKAR JHA Mr.DHIRENDRA KR.JHA -2 |
| 14. | CR. APP (DB)/846/2011 | 2 | PAPPU YADAV vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR Mr.JYOTI RANJAN JHA | Mr.D.K.SINHA (APP) |
| 15. with | CR. APP (DB)/338/2012 | 5 | SUGRIV CHOUBEY vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.A.SHARMA (APP) Mr.VINOD KUMAR SETH |
| 16. | CR. APP (DB)/144/2012 CR.APP(DB) | 1 | FULAN CHAUBEY & ORS. vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.S.B.VERMA(APP) Mr.VINOD KUMAR SETH |
| 17. with | CR. APP (DB)/645/2012 R.I. FOR LIFE (302/34) | 3 | KISLAY KUMAR SINGH vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH | Mr.A.SHARMA (APP) Mr.GOPAL PRASAD ROY |
| 18. | CR. APP (DB)/655/2012 R.I.FOR LIFE(302/34)-I CR.APP(DB) | 3 | CHANDAN SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR | Mr.SURENDRA KISHORE THAKUR | Mr.A.K.SINHA(APP) Mr.GOPAL PRASAD ROY |
| 19. | CR. APP (DB)/1165/2012 R.I.FOR LIFE(302/34)-I | 4 | BACHU RAI vs THE STATE OF BIHAR | Mr.MANI BHUSHAN KUMAR | Mr.S.B.VERMA(APP) Mr.NACHIKETA JHA |
| 20. with | CR. APP (DB)/1170/2012 IMPRISONMENT FOR LIFE( | 5 | AMAR KANT PANDEY & ORS. vs THE STATE OF BIHAR | Mr.NIL KAMAL Mr.BIRENDRA KUMAR JHA Mr.AJAY KUMAR SINGH Mr.KAMAL KISHORE SINHA Mr.DHARMENDRA KUMAR SINHA Mr.ABHISHEK ANAND | Mr.D.K.SINHA (APP) |

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| 21. | G. APP. (DB)/8/2013 CR.APP(DB) | 5 | THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE vs AMARKANT PANDEY & ORS. | Mr.MUKESHWAR DAYAL Mr.BIRENDRA KUMAR JHA Mr.AJAY KUMAR SINGH Mr.DHARMENDRA KUMAR SINHA | Mr.KAMAL KISHORE SINHA Mr.DIGVIJAY KUMAR OJHA Mr.ABHISHEK ANAND |
| 22. with | CR. APP (DB)/1171/2012 R.I.FOR LIFE(302/34)-I | 7 | RAJESH SINGH vs THE STATE OF BIHAR | Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR | Mr.G.PD.JAYASWAL(APP) |
| 23. with | CR. APP (DB)/1010/2012 R.I. FOR LIFE (302/34) CR.APP(DB) | 1 | GANAURI BHAGAT @ GANAURI PAL vs THE STATE OF BIHAR | Mr.NILESH KUMAR Mr.RAVI RANJAN | Mr.S.B.VERMA (APP) |
| 24. with | CR. APP (DB)/1036/2012 R.I.FOR LIFE(302,34)-I CR.APP(DB) | 1 | PAWAN DEVI vs THE STATE OF BIHAR | Mr.SANJEEV VERMA Ms.NIMISHA KUMARI | Ms.G.P.JAISWAL(APP) |
| 25. | CR. APP (DB)/1095/2012 R.I. FOR LIFE (302/34) CR.APP(DB) | 1 | BIRENDRA PAL vs THE STATE OF BIHAR | Mr.SANJEEV VERMA Ms.NIMISHA KUMARI | Ms.S.C.MISHRA (APP) |
| 26. with | CR. APP (DB)/340/2013 R.I. FOR LIFE (396)-IP | 17 | LALLU YADAV @ SANJAY YADAV & ANR. vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ MANU Mr.SHEO KUMAR PRASAD | Mr.S.C.MISHRA (APP) Mr.A.K.SINHA (APP) |
| 27. with | CR. APP (DB)/645/2011 CR.APP(DB) | 1 | SUNIL YADAV vs THE STATE OF BIHAR | Mr.RASHID IZHAR Mr.SHEO KUMAR PRASAD | Mr.S.C.MISHRA (APP) Mr.DURGESH NANDAN |
| 28. | CR. APP (DB)/837/2011 CR.APP(DB) | 1 | UMESH YADAV vs THE STATE OF BIHAR | Mr.RASHID IZHAR Mr.OM PRAKASH SINGH Mr.SHEO KUMAR PRASAD | Mr.S.B.VERMA(APP) |
| 29. | CR. APP (DB)/376/2013 R.I. FOR LIFE (302)-IP | 7 | MD. FAROOQUE vs THE STATE OF BIHAR | Mr.BHOLA PRASAD Mr.DEEPAK KUMAR Mr.SHAMSHAD ALAM Mr.TARUN PRASAD MANDAL Mr.SANJEEV KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.HARISH CHANDRA PATEL Mr.PRAVEEN KUMAR AGRAWAL | Mr.ABHIMANYU SHARMA (APP) |
| 30. | CR. APP (DB)/381/2013 R.I. FOR LIFE (376G,36 | 10 | PINTU KUMAR vs THE STATE OF BIHAR | Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA | Mr.AJAY MISHRA (APP) |
| 31. with | CR. APP (DB)/386/2013 R.I.FOR LIFE(302/34)-I | 11 | WAZIR AHMAD vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr./SMT.S.B.VERMA(APP) |
| 32. with | CR. APP (DB)/187/2013 R.I.FOR LIFE(302/34)-I CR.APP(DB) | 2 | PREM PANDIT vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.A.K.SINHA(APP) |
| 33. | CR. APP (DB)/220/2013 R.I.FOR LIFE(302,34)-I CR.APP(DB) | 5 | INDRADEO RAM vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.G.P.JAISWAL(APP) |
| 34. with | CR. APP (DB)/389/2013 R.I.FOR LIFE(302/364A) | 3 | SIPAHI MAHTO vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR Mr.VIVEKA NANDSINGH Mr.NIHAR NANDAN AMBASTA | Mr.A.K.SINHA(APP) |
| 35. | CR. APP (DB)/402/2013 R.I.FOR LIFE(302,201,3 CR.APP(DB) | 2 | BIGAN KUMAR MAHTO vs THE STATE OF BIHAR | Mr.VINAY RANJAN | Mr.D.K.SINHA (APP) |
| 36. | CR. APP (DB)/395/2013 R.I.FOR LIFE(302,34)-I | 16 | RAM VILASH YADAV & ANR vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.G.P.JAISWAL(APP) |
| 37. with | CR. APP (DB)/421/2013 R.I.FOR LIFE(302,34)-I | 8 | FARIYAD @ BIKU @ MD. FARIYAD ALAM vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN Mr.ABDUL WADOOD | Mr.AJAY MISHRA(APP) Mr.MD. ASLAM ANSARI |
| 38. with | CR. APP (DB)/418/2013 R.I.FOR LIFE(302/34)-I CR.APP(DB) | 2 | MD. TAHIR HUSSAIN vs THE STATE OF BIHAR | Mr.JYOTSNA KUMARI Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH | Mr.G.P.JAISWAL (APP) Mr.MD. ASLAM ANSARI |
| 39. | CR. APP (DB)/439/2013 R.I.FOR LIFE(302)-IPC CR.APP(DB) | 3 | NAWAB ALAM @ MD. NAWAB ALAM vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH | Mr.ABHIMANU SHARMA(APP) Mr.MD. ASLAM ANSARI |

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| 40. with | CR. APP (DB)/434/2013 R.I. FOR LIFE (302)-IP | 11 | MRITUNJAY SINGH @ TINKU SINGH vs THE STATE OF BIHAR | Mr.AMARENDRA KUMAR SINGH | Mr.G.P.JAISWAL (APP) Mr.SHAMBHU SHARAN SINGH |
| 41. with | CR. APP (DB)/423/2013 R.I.FOR LIFE( 302)-IPC CR.APP(DB) | 2 | RAMADHAR SINGH vs THE STATE OF BIHAR | Mr.AMARENDRA KUMAR SINGH | Mr.A.K.SINHA(APP) |
| 42. | CR. APP (DB)/429/2013 IMPRISONMENT FOR LIFE CR.APP(DB) | 2 | JANARDAN SINGH & ORS. vs THE STATE OF BIHAR | Mr.AMARENDRA KUMAR SINGH | Mr.S.C.MISHRA (APP) |
| 43. | CR. APP (DB)/452/2013 R.I. FOR LIFE (302,149 | 9 | MD. NIZAM & ORS vs THE STATE OF BIHAR | Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN Mr.SITA RAM YADAV Mr.DR. ABDUS SHAKOOR | Mr.G.P.JAISWAL (APP) Mr.ANJANI KUMAR SINHA |
| 44. | CR. APP (DB)/463/2013 R.I.FOR LIFE(304,498A) | 7 | DHARMENDRA MAHATO & ORS vs THE STATE OF BIHAR | Mr.ABHISHEK KRISHNA GUPTA Mr.BHIM SEN PRASAD | Mr.G.P.JAISWAL(APP) |
| 45. with | CR. APP (DB)/469/2013 R.I.FOR LIFE(302/34)-I | 5 | SATYENDRA SHARMA vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.A.K.SINHA(APP) |
| 46. | CR. APP (DB)/321/2013 R.I.FOR LIFE(302,34)-I CR.APP(DB) | 2 | MANISH KUMAR vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.AJAY MISHRA(APP) |
| 47. | CR. APP (DB)/474/2013 R.I.FOR LIFE(302,504/3 | 4 | KHEDAN THAKUR vs THE STATE OF BIHAR | Mr.JAI PRAKASH SINGH Mr.SHIV SAGER SHARMA Mr.PUSHPENDRA KUMAR SINGH Mr.NAGENDRA KUMAR Mr.ANIL KUMAR Mr.MADAN JEET KUMAR | Mr.S.C.MISHRA (APP) |
| 48. | CR. APP (DB)/217/2014 R.I. FOR LIFE (302) IP | 3 | BIPIN VERMA vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA | Mr.AJAY MISHRA (APP) |
| 49. | CR. APP (DB)/275/2014 R.I. FOR LIFE (302,307 | 9 | PREM CHAND VERMA vs THE STATE OF BIHAR | Mr.RANA VIKRAM SINGH Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR | Mr.AJAY MISHRA (APP) |
| 50. | CR. APP (DB)/745/2015 R.I.FOR LIFE(302)-IPC | 5 | HOPNA MURMU vs THE STATE OF BIHAR | Mr.RAJ KUMAR Mr.VIJAY KUMAR | Mr.ABHIMANU SHARMA(APP) |
| 51. with | CR. APP (DB)/502/2017 R.I. FOR LIFE (302 IPC | 8 | MUNNA PRASAD vs THE STATE OF BIHAR | Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR Mr.RAVI RANJAN | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 52. | CR. APP (DB)/344/2017 R.I. FOR LIFE (302,34 CR.APP(DB) | 8 | SUSHILA DEVI & ANR vs THE STATE OF BIHAR | Mr.RAVI RANJAN Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY | Mr.SRI DILIP KUMAR SINHA (APP20) |

## Wednesday the 11th July 2018
## Court No. 8 (AT 10.30 A.M.)
# Mr. Justice Hemant Kumar Srivastava & Mr. Justice Rajendra Kumar Mishra

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. APP (DB)/648/2018<br>R.I. FOR LIFE (302,149 | 3 | ASATALI @ SK. ASAT ALI @ ASTALI ALI & ORS<br>vs THE STATE OF BIHAR | Mr.RAJENDRA PRASAD SAH<br>Mr.ASHUTOSH KUMAR | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) | |
| 2. | CR. APP (DB)/692/2018<br>R.I FOR LIFE (302,307) | 3 | KUMAR JHA<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA | Mr.SRI DILIP KUMAR SINHA (APP20) | |
| 3. | CR. APP (DB)/722/2018<br>IMPRISONMENT FOR LIFE | 3 | JITENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SHASHI BALA VERMA (APP137)<br>Mr.ARJUN PRASAD<br>Mr.SANTOSH KUMAR | |
| 4. | CR. MISC./32403/2018<br>C.BAIL<br>C.BAIL | 3 | AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR TIWARI | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | CR. APP (DB)/4/2018<br>AGAINST ACQUITTAL (302 | 5 | PAWAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BINDESHWAR PRASAD | Mr.SRI SATYA NARAYAN PRASAD (APP59) | |
| 2. | CR. APP (DB)/584/2018<br>CONVERTED FROM (CR. AP IN (CR. APP (SJ)/442 /2018) | 3 | MEGHAN MANJHI<br>vs THE STATE OF BIHAR | Mr.PRAKASH CHANDRA JHA | Mr.SRI ZEYAUL HODA (APP69) | |
| 3. | CR. APP (DB)/707/2018<br>IMPRISONMENT FOR LIFE | 1 | GOVIND RAI<br>vs THE STATE OF BIHAR | Mr.KUMARI SUJATA SINHA<br>Mr.UPENDRA KUMAR | Mr.SRI SATYA NARAYAN PRASAD (APP59) | |
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | CR. APP (DB)/431/2015<br>LIFE IMPRISIONMENT (30<br>IA- 1569/2018<br>IA- 1553/2018<br>IA- 1333/2018<br>IA- 1539/2015<br>IA- 1357/2016<br>IA- 881/2017<br>IA- 1433/2017<br>IA- 1935/2017 | 15 | BAL KISHUN YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.KUMAR SUNIL<br>Mr.RAJESH KUMAR MISHRA<br>Mr.SUBODH KUMAR<br>Mr.ANIL KUMAR ROY<br>Mr.RAJ NARAYAN MISHRA<br>Mr.NAWAL KISHOR SINGH<br>Mr.RAJU KUMAR<br>Mr.DILIP KUMAR SRIVASTAVA | Mr.G.P.JAISWAL(APP)<br>Mr.PRAVEEN KUMAR<br>Mr.SANTOSH KUMAR | |
| 2. | CR. APP (DB)/813/2015<br>LIFE IMPRISONMENT (302<br>IA- 780/2016<br>IA- 309/2018 | 6 | AZAD ANSARI @ AJAJ ANSARI<br>vs THE STATE OF BIHAR | Mr.SHAILESH KUMAR<br>Mr.SATISH KUMAR SINHA<br>Mr.ASHHAR MUSTAFA | Mr.G.P.JAISWAL(APP)<br>Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH | |
| 3. | CR. APP (DB)/830/2015<br>R.I FOR LIFE (302/34)<br>IA- 1410/2018<br>IA- 2002/2015<br>IA- 787/2017 | 8 | LALAN PRASAD GUPTA & ANR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM<br>Mr.SANDIP KUMAR GAUTAM<br>Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD | Mr.G.P. JAISWAL (APP) | |
| 4. | CR. APP (DB)/987/2015<br>IMPRISONMENT FOR LIFE(<br>IA- 405/2017<br>IA- 1032/2017<br>IA- 51/2018<br>IA- 570/2018 | 6 | SHANKAR RAY & ANR<br>vs THE STATE OF BIHAR | Mr.SUSHANT PRAVEER<br>Mr.BINOD KUMAR<br>Mr.DHANANJAY MISHRA<br>Mr.UDAY PRASAD<br>Mr.PARAM HANSH SINGH<br>Mr.SHYAMAL PRAKASH<br>Mr.MAHBOOB ASHRAF<br>Mr.INDU BHUSHAN PRASAD | Mr.AJAY MISHRA(APP)<br>Mr.DINESH JHA | |
| 5. | CR. APP (DB)/265/2016<br>R.I. FOR LIFE(302/34)I<br>IA- 1823/2018<br>IA- 1885/2016<br>IA- 219/2017<br>IA- 792/2017<br>IA- 903/2017 | 8 | MAHESH YADAV @ KARA YADAV @ KARU YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.KUNWAR NARAYAN JAMUAR<br>Mr.NAVIN KUMAR SINHA | Mr.BIPIN KUMAR(APP) | |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. APP (DB)/1012/2017 AGAINST ACQUITTAL (302 | 4 | BALRUP SINGH vs THE STATE OF BIHAR & ORS | Mr.PRAKASH KUMAR | Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.SAKET KUMAR SINGH Dr.LEELAWATI KUMARI Mr.RAJENDRA KISHORE PRASAD Mr.MITHILESH KUMAR SINGH Mr.ROHIT KISHORE PRASAD Mr.BHASKAR SHANKAR Mr.RUPA KUMARI |
| 2. with | G. APP. (DB)/6/2018 AGAINST ACQUITTAL (302 | 4 | THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SIWAN, DISTRICT- SIWAN vs RAJESHWAR SINGH & ANR | Mr.AJAY MISHRA | Mr.RAVI BHUSHAN VERMA |
| 3. | CR. APP (DB)/381/2018 AGAINST ACQUITTAL(302, G. APP(DB) | 3 | VISHWA MOHAN SINGH vs THE STATE OF BIHAR & ORS | Mr.RAM BINOD SINGH Mr.VIPIN KUMAR SINGH | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 4. | CR. APP (DB)/39/2018 AGAINST ACQUITTAL (307 | 6 | BIRENDRA RAI @ VIRENDRA ROY vs THE STATE OF BIHAR & ORS | Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH | Mr.SRI ABHIMANYU SHARMA (APP3) Mr.ABHIMANYU SHARMA |
| 5. | CR. APP (DB)/427/2018 AGAINST ACQUITTAL (302 NOT TODAY | 3 | NIRANJAN PRASAD DAS vs STATE OF BIHAR & ANR | Mr.JIBENDRA MISHRA Mr.DHIRENDRA KUMAR JHA | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 6. | CR. APP (DB)/798/2018 R.I. FOR LIFE (302,149 | 1 | DEVENDRA YADAV vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI Mr.SANDEEP KUMAR | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) |
| 7. | CR. APP (DB)/799/2018 R.I. FOR LIFE (302 IPC | 1 | UCHIT MANDAL vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI AJAY MISHRA (APP72) |
| 8. | CR. APP (DB)/801/2018 IMPRISONMENT FOR LIFE | 1 | PRAMOD SHARMA vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH Mr.SATYA NARAYAN PRASAD | Mr.SHASHI BALA VERMA (APP137) |
| 9. | CR. APP (DB)/802/2018 R.I. FOR LIFE (302,34 | 1 | DASO KEWAT vs THE STATE OF BIHAR | Mr.ARUN KUMAR Mr.RAM VINAY PRASAD SINGH @ SANJAY | Mr.SHASHI BALA VERMA (APP137) |

## FOR HEARING

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|---|---|---|---|---|---|
| 1. with | CR. APP (DB)/196/1995 | 5 | SARADA YADAV & ORS vs STATE OF BIHAR | Mr.RAM BACHAN SINGH | Mr.PP Mr.AKHILESHWAR PD.SINHA Mr.NEVEDITA NERVIKAR |
| 2. with | CR. APP (DB)/217/1995 CR.APP(DB) | 1 | RAM DHARI YADAV @ RAM DHARI AHIR & ORS vs STATE OF BIHAR | Mr.RAM BACHAN SINGH | PP |
| 3. with | CR. APP (DB)/238/1995 CR.APP(DB) | 1 | KAPIL DEO YADAV & ORS vs STATE OF BIHAR | Mr.RAM BACHAN SINGH Mr.RAJ KISHOR SINGH | PP |
| 4. | CR. APP (DB)/239/1995 CR.APP(DB) | 1 | KALAKTAR SINGH vs STATE OF BIHAR | Mr.N.P. SINGH | PP |
| 5. | CR. APP (DB)/319/1995 | 3 | SURENDRA PRASAD & ORS vs STATE OF BIHAR | Mr.SUDHIR KUMAR Mr.MAHESH PRASAD 3 | |
| 6. | CR. APP (DB)/384/1995 | 3 | DUKHAN MISHRA & ANR vs STATE OF BIHAR | Mr.KAUSHAL KR. JHA | |
| 7. with | CR. APP (DB)/398/1995 | 4 | PARMANAND MEHTA vs STATE OF BIHAR | Mr.SANTOSH KUMAR JHA Mr.INDRAJEET JHA Mr.RANJAN KUMAR SINGH | Mr.PP |
| 8. | CR. APP (DB)/4/1996 CR.APP(DB) | 1 | RAJENDRA SINGH & ORS vs STATE OF BIHAR | Mr.PARMESHWAR MEHTA | |
| 9. with | CR. APP (DB)/973/2006 | 3 | MD.RAYESUDDIN & ORS vs STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA Mr.SHASHI PRIYA PATHAK | Mr.APP. |
| 10. with | CR. APP (DB)/966/2006 CR.APP(DB) | 1 | MD.WALI AHMAD vs STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | M.Z.QUAMAR |
| 11. | CR. APP (DB)/1076/2006 CR.APP(DB) | 1 | MD.NIAZ & ORS vs STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | |
| 12. | CR. APP (DB)/52/2007 | 1 | PANNA LAL MAHTO & ORS vs STATE OF BIHAR | Mr.SUMANT SINGH Mr.SANJAY KUMAR @ MANU Mr.ANKIT KATRIAR Mr.ARUN KUMAR SINGH | Mr.APP. |

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| 13. | CR. APP (DB)/467/2009 | 3 | SUNIL SINGH @ BACHAN SINGH<br>vs STATE OF BIHAR | Mr.SUMANT SINGH<br>Mr.AJIT KUMAR SINGH<br>Mr.SHUBHESH PANDEY<br>Mr.ASHUTOSH KUMAR<br>Mr.RADHEY SHYAM | Mr.D.K.SINHA(APP)<br>Mr.DURGA NAND JHA<br>Mr.SABAL KUMAR JHA<br>Mr.RAJIV KUMAR CHOUDHARY<br>Mr.LAKSHMAN JHA |
| 14. with | CR. APP (DB)/232/2010 | 21 | JANARDAN SINGH<br>vs STATE OF BIHAR | Mr.DEEPAK KUMAR SINHA | Mr.D.K.SINHA(APP)<br>Mr.JAVED ASLAM<br>Mr.ANSUL<br>Mr.MANISH KUMAR |
| 15. with | CR. APP (DB)/254/2010<br>CR.APP(DB) | 1 | RANJIT KUMAR SINGH @ MANJHI SINGH @ RANJIT SINGH<br>vs STATE OF BIHAR | Mr.DEEPAK KUMAR SINHA | Mr.A.K.SINGH(APP)<br>Mr.ANSUL<br>Mr.NARESH DASS |
| 16. | CR. APP (DB)/422/2010<br>CR.APP(DB) | 1 | SANJIT KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR SINHA | Mr.D.K.SINHA (APP)<br>Mr.JAVED ASLAM<br>Mr.ANSUL<br>Mr.ASHOK KUMAR KASHYAP |
| 17. | CR. APP (DB)/865/2011 | 1 | UMESH KUMAR GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.RABINDRA KUMAR TIWARI<br>Mr.ARBIND KUMAR SINGH | Mr.S.C.MISHRA (APP)<br>Mr./JYOTSNA KUMARI<br>Mr.DR.RAJESH KR.SINGH |
| 18. | CR. APP (DB)/1173/2011 | 1 | KHELAU RAM<br>vs THE STATE OF BIHAR & ORS | Mr.TRIBHUWAN NARAYAN | Mr.A.SHARMA(APP)<br>Mr.RAJESH KUMAR SINHA<br>Mr.SATYENDRA PANDEY |
| 19. | CR. APP (DB)/377/2012 | 5 | SHANKAR SAH<br>vs THE STATE OF BIHAR & ANR | Mr.MILIND KUMAR MISHRA | Mr.S.C.MISHRA(APP)<br>Mr.LOKESH<br>Mr.ABHITABH KUMAR |
| 20. with | CR. APP (DB)/498/2012 | 1 | RADHE SHYAM MALAKAR<br>vs THE STATE OF BIHAR | Mr.SHEKHAR KUMAR SINGH<br>Mr.MANOJ KUMAR PANDEY<br>Mr.PANKAJ KUMAR JHA | Mr.S.C.MISHRA (APP) |
| 21. | CR. APP (DB)/66/2013<br>R.I.FOR LIFE(302)-IPC<br>CR.APP(DB) | 4 | RAMANAND RISHIDEO<br>vs THE STATE OF BIHAR | Mr.RAJA SURENDRA MOHAN<br>Mr.SHEKHAR KUMAR SINGH<br>Mr.PANKAJ KUMAR JHA | Mr.A.K.SINHA(APP) |
| 22. | CR. APP (DB)/670/2012<br>R.I.FOR LIFE(302)-IPC | 3 | YOGI YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.BRAJESH KUMAR SINGH<br>Mr.PRAVEEN KUMAR | Mr.DILIP KR.SINGH(APP)<br>Mr.RAJIVE RANJAN SINGH<br>Mr.SUNIL KUMAR SINGH |
| 23. with | CR. APP (DB)/723/2012<br>R.I. FOR LIFE (302/34 | 10 | SHARDA GUPTA @ SHARDA DEVI<br>vs THE STATE OF BIHAR | Mr.PREM RANJAN KUMAR | Mr.G.PD.JAISWAL (APP) |
| 24. with | CR. APP (DB)/727/2012<br>R.I.FOR LIFE(364A/34)-CR.APP(DB) | 4 | RANJIT KUMAR @ RANJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR | Mr.D.K.SINHA(APP) |
| 25. | CR. APP (DB)/476/2012<br>CR.APP(DB) | 4 | KEDAR MAHTO<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA<br>Mr.DR. RAJESH KUMAR SINGH | Mr.G.P.JAISWAL(APP) |
| 26. | CR. APP (DB)/892/2012<br>R.I.FOR LIFE(376)-IPC | 8 | MANTU YADAV<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA<br>Mr.SHIVENDRA KUMAR SINHA<br>Mr.BALRAM KAPRI | Mr.D.K.SINHA(APP) |
| 27. with | CR. APP (DB)/186/2013<br>R.I.FOR 7 LIFE(302/34) | 5 | ARUN SINGH & ORS.<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY<br>Mr.RANDHIR KUMAR NO-1 | Mr.A.K.SINHA(APP)<br>Mr.HARE KRISHNA PRASAD |
| 28. with | CR. APP (DB)/290/2013<br>AGAINST ACQUITTAL(302,<br>CR.APP(DB) | 8 | RAMASHRAY SINGH<br>vs STATE OF BIHAR & ANR | Mr.HARE KRISHNA PRASAD | Mr.A.K.SINHA(APP)<br>Mr.SHUBHESH PANDEY |
| 29. | CR. APP (DB)/461/2013<br>R.I FOR LIFE (302/34)-CR.APP(DB) | 4 | RAM SUDHAR SINGH<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.A.K.SINHA (APP) |
| 30. with | CR. APP (DB)/424/2013<br>R.I.FOR LIFE(302,149,1 | 2 | ARUN RAI & ORS<br>vs THE STATE OF BIHAR | Mr.MANISH MOHAN KATERYAR | Mr.A.SHARMA(APP) |
| 31. with | CR. APP (DB)/453/2013<br>R.I. FOR LIFE (302,149<br>CR.APP(DB) | 4 | DHARMENDRA RAI & ANR.<br>vs THE STATE OF BIHAR | Mr.ANSUL | Mr.A.SHARMA (APP) |
| 32. | CR. APP (DB)/495/2013<br>IMPRISONMENT FOR LIFE<br>CR.APP(DB) | 4 | SAKALDEO RAI<br>vs THE STATE OF BIHAR | Mr.ANSUL | Mr.A.K.SINHA(APP) |
| 33. with | CR. APP (DB)/500/2013<br>IMPRISONMENT FOR LIFE | 3 | ARBIND YADAV<br>vs THE STATE OF BIHAR | Mr.DR. MANOJ KUMAR | Mr.S.C.MISHRA (APP) |

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| 34. | CR. APP (DB)/610/2013<br>R.I.FOR LIFE(302,34)-I<br>CR.APP(DB) | 3 | KARU YADAV<br>vs THE STATE OF BIHAR | Mr.JANKI NANDAN PRASAD<br>Mr.BIRENDRA KUMAR SINGH<br>Mr.BRIJ NANDAD PRASAD<br>Mr.CHANDAN KUMAR KASHYAP<br>Mr.DHRAMVEER<br>Mr.DIWAKAR UPADHYAYA<br>Mr.ARVIND KUMAR | Mr.G.P.JAISWAL(APP) |
| 35. | CR. APP (DB)/449/2014<br>R.I.FOR LIFE(302,34)-I | 2 | SARFUDDIN ANSARI & ANR.<br>vs THE STATE OF BIHAR | Mr.SYED ASGHER NAJMI | Mr.A.K.SINHA(APP) |
| 36.<br>with | CR. APP (SJ)/139/2015<br>R.I.FOR TEN YEARS(304B | 10 | PRITAM SAO<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.NILESH KUMAR<br>Mr.RAVI RANJAN<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIT KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.ABHA SINGH(APP) |
| 37. | CR. APP (SJ)/437/2015<br>R.I.FOR 10 YEARS(304B<br>CR. APP(SJ) | 7 | RAJEEV KUMAR @ RAJEEV NAYAN<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIT KUMAR | Mr.ABHA SINGH(APP) |
| 38.<br>with | CR. APP (SJ)/175/2015<br>R.I. FOR 6 MONTHS(323) | 5 | DIN DAYAL SINGH & ORS.<br>vs THE STATE OF BIHAR | Mr.TRIBHUWAN NARAYAN<br>Mr.SUNIL KUMAR SINGH NO-10<br>Mr.SHIV SHANKAR | Mr.SMT. ABHA SINGH(APP) |
| 39. | CR. APP (SJ)/254/2015<br>AGAINST ACQUITTAL (147<br>CR. APP(SJ) | 4 | GUPTESHWAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEKA NAND SINGH | Mr.SUJIT KUMAR SINGH (APP)<br>Mr.SUNIL KUMAR SINGH NO-10 |
| 40. | CR. APP (SJ)/250/2015<br>R.I.FOR TEN YEARS(304B | 5 | SAJENDRA MANJHI<br>vs THE STATE OF BIHAR | Mr.NAGENDRA KUMAR | Mr.Z.HODA(APP) |
| 41.<br>with | CR. APP (SJ)/344/2015<br>R.I.FOR 7 YEARS(304 | 4 | ARUN DAS<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE | Mr.BINOD BIHARI SINGH (APP) |
| 42.<br>with | CR. APP (SJ)/367/2015<br>R.I. FOR 7 YEARS (304)<br>CR. APP(SJ) | 3 | MD. VAKIL<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR SINHA<br>Mr.SURESH CHAND GIRI | Mr.BINOD BIHARI SINGH (APP) |
| 43. | CR. APP (SJ)/551/2015<br>R.I.FOR SEVEN YEARS(30<br>CR. APP(SJ) | 3 | MADAN MANDAL<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR SINHA<br>Mr.SURESH CHAND GIRI | Mr.BIPIN KUMAR(APP) |
| 44.<br>with | CR. APP (DB)/577/2015<br>AGAINST ACQUITTAL (302 | 11 | LAVESH RAI<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.NAVJOT YESHU | Mr.AJAY MISHRA (APP)<br>Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH |
| 45. | CR. APP (DB)/191/2015<br>IMPRISONMENT FOR LIFE(<br>CR.APP(DB) | 5 | PRADEEP YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE | Mr.G.P.JAISWAL(APP) |
| 46. | CR. APP (DB)/593/2015<br>R.I FOR LIFE (120B) IP | 5 | RANJEET YADAV @ RANJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJIT KUMAR YADAV | Mr.G.P. JAISWAL (APP)<br>Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.MD.IMTEYAZ AHMAD |
| 47. | CR. APP (DB)/655/2015<br>AGAINST ACQUITTAL(302, | 4 | KAMLESHWARI SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.KRISHNA CHANDRA<br>Mr.AMIT KUMAR | Mr.AJAY MISHRA(APP)<br>Mr.SANJAY KUMAR SINGH<br>Mr.PRABHASH RANJAN THAKUR |
| 48.<br>with | CR. APP (DB)/409/2016<br>AGAINST CONVICTION(302 | 7 | SANJAY MISTRI & ORS<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.D.K.SINHA(APP) |
| 49.<br>with | CR. APP (DB)/255/2016<br>R.I.FOR LIFE(302,34)-I<br>CR.APP(DB) | 4 | RAVI SHANKAR MISTRI<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.A.SHARMA(APP) |
| 50. | CR. APP (DB)/371/2016<br>R.I. FOR LIFE(302/34)I<br>CR.APP(DB) | 6 | RAMASHRAY MISTRI<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR | Mr.S.C.MISHRA(APP) |
| 51. | CR. APP (DB)/995/2017<br>AGAINST ACQUITAL(307,3 | 5 | MUKHTAR RAI<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Mr.ASHOK KUMAR<br>Mr.KAUSHAL KUMAR SINGH |

**Wednesday the 11th July 2018**
**Court No. 3 (AT 2:15 P.M.)**
**Mr. Justice Vikash Jain &**
**Mr. Justice Sanjay Kumar**

**FOR ORDERS (ON PETITIONS)**

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| 1. | CR. APP (DB)/337/2016<br>IMPRISONMENT FOR LIFE(<br>IA- 1736/2018<br>IA- 1661/2016<br>IA- 241/2017<br>IA- 2426/2017 | 8 | KAMLESH KUMAR SINGH @ KAMAL SINGH<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA | Mr.J.P.JAISWAL (APP) | |
| 2. | CR. APP (DB)/812/2016<br>IMPRISONMENT FOR LIFE(<br>IA- 1768/2018<br>IA- 1209/2017 | 8 | BHAGWAT MUKHIYA & ORS<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR<br>Mr.PRAVIN KUMAR<br>Mr.RAVI RANJAN<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.SANTOSH KUMAR YADAV | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.BISHWESHWAR RAM | |
| 3. | CR. APP (DB)/953/2016<br>R.I.FOR LIFE(302)-IPC<br>IA- 729/2018 | 6 | MITHILESH RAI @ MITHLESH RAI<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR | Mr.D.K.SINHA(APP)<br>Mr.RAVI SHANKER PANKAJ<br>Mr.KRISHNA KUMAR YADAV | |
| 4. | CR. APP (DB)/996/2016<br>R.I. FOR LIFE(302)IPC<br>IA- 2139/2017 | 7 | SHEIKH JAHANGIR<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.ANUJ DILBAR KRISHNA<br>Mr.RAGHWENDRA PRATAP SINGH<br>Mr.MANJIT PATHAK | Mr.SRI AJAY MISHRA (APP72)<br>Ms.SABA ASHFAQUE<br>Mr.MD. SHAHAB KHALIL<br>Mr.BHAGYA NARAYAN JHA | |
| 5. | CR. APP (DB)/1134/2016<br>IMPRISONMENT FOR LIFE(<br>IA- 247/2018 | 6 | SANTOSH RAI<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.SHASHANK SHEKHAR | Mr.SRI MAYANAND JHA (APP35)<br>Mr.CHANDAN KUMAR KASHYAP<br>Mr.DHRAMVEER | |
| 6. | CR. APP (DB)/1163/2016<br>R.I. FOR LIFE(302/149)<br>IA- 2176/2016<br>IA- 1161/2018 | 7 | SAHDEO YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.PRABHAT RANJAN SINGH | Mr.SRI MAYANAND JHA (APP35) | |
| 7. | CR. APP (DB)/1218/2016<br>LIFE IMPRISONMENT (302<br>IA- 1511/2018<br>IA- 2273/2017 | 5 | SARJAN MANDAL<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.RANA PRATAP SINGH | Mr.SRI MAYANAND JHA (APP35) | |
| 8. | CR. APP (DB)/4/2017<br>R.I. FOR LIFE (304B IP<br>IA- 876/2018 | 4 | SUPAN KUMAR RAY<br>vs THE STATE OF BIHAR | Mr.BINDESHWAR PRASAD SINGH<br>Mr.GOURANGA CHATTERJEE | Mr.SMT. ASHA DEVI (APP85) | |
| 9. | CR. APP (DB)/44/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1708/2018 | 4 | VED PRAKASH DIPAK @ MUNNU<br>vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.SHASHI BALA VERMA (APP137)<br>Mr.VIJAY SHANKAR SHRIVASTAVA | |
| 10. | CR. APP (DB)/157/2017<br>IMPRISONMENT FOR LIFE<br>IA- 480/2018<br>IA- 955/2018 | 5 | BIRENDRA SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR SHARMA<br>Mr.DEEPAK KUMAR | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.SANJAY KUMAR @ MANU<br>Mr.RAJ KISHORE PRASAD<br>Mr.ANJANA | |
| 11. | CR. APP (DB)/160/2017<br>R.I FOR LIFE (302,34)I<br>IA- 811/2018 | 3 | RAJ KUMAR PASWAN<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.RAVI RANJAN | Mr.SRI AJAY MISHRA (APP72) | |
| 12. with | CR. APP (DB)/272/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1176/2017<br>IA- 212/2018 | 6 | RAVINDRA PRASAD @ NEPALI & ANR<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR SINGH<br>Mr.DR. RAJESH KUMAR SINGH<br>Mr.RAHUL KUMAR | Mr.SRI AJAY MISHRA (APP72)<br>Mr.RAM BINOD SINGH<br>Mr.ASHWINI KUMAR UPADHYAY<br>Mr.ABHISEK | |
| 13. | CR. APP (DB)/255/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 47/2018-01-09 | 6 | KAUSHAL KUMAR SRIVASTAVA @ BITTU SRIVASTAVA@KAUSHAL KISHORE SRIVASTAVA @ BITTU<br>vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA<br>Smt.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR | Mr.SRI GANESH PRASAD JAISWAL (APP25)<br>Mr.RAM BINOD SINGH<br>Mr.ABHISEK | |
| 14. | CR. APP (DB)/283/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1596/2017<br>IA- 228/2018 | 4 | PRAMOD MAHTON<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.SRI SATYA NARAYAN PRASAD (APP59)<br>Mr.AMRENDRA KUMAR SINHA NO.-1 | |

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| 15. | CR. APP (DB)/288/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1302/2018 | 1 | MUNNA SINGH<br>vs THE STATE OF BIHAR | Mr.ASHWANI KUMAR SINHA<br>Mr.PRAVIN KUMAR<br>Mr.NILESH KUMAR<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.BINIT KUMAR<br>Mr.SANDHYA KUMARI<br>Mr.DINKAR KUMAR | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Smt.SMT. SUDHA AMBASTHA |
| 16. | CR. APP (DB)/348/2017<br>IMPRISONMENT FOR LIFE<br>IA- 2756/2017 | 3 | RAMNANDAN SAH<br>vs THE STATE OF BIHAR | Ms.SONI SHRIVASTAVA<br>Mr.RAVI BHARDWAJ | Mr.SRI ABHIMANYU SHARMA (APP3) |
| 17. | CR. APP (DB)/375/2017<br>S.I FOR 7 YEARS (395)I<br>IA- 50/2018 | 4 | SIPAHI PASI<br>vs THE STATE OF BIHAR | Mr.VIVEKA NAND SINGH | Mr.SRI ABHIMANYU SHARMA (APP3) |
| 18. | CR. APP (DB)/450/2017<br>R.I. FOR LIFE (302,379<br>IA- 483/2018 | 3 | AMRESH KUMAR @ AMRESH KUMAR RANJAN<br>vs THE STATE OF BIHAR | Mr.LAL BAHADUR SINGH<br>Mr.RAJ KISHOR PRASAD<br>Mr.OM PRAKASH | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 19. | CR. APP (DB)/657/2016<br>R.I.FOR LIFE(302)-IPC<br>IA- 226/2017<br>IA- 2282/2017 | 6 | HARENDRA URAON @ HARENDRA KUMAR ORAON<br>vs THE STATE OF BIHAR | Mr.RANA VIKRAM SINGH<br>Mr.UDAY NARAYAN SINGH<br>Mr.SUBODH KUMAR<br>Mr.RAKESH KUMAR | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.MD. MUSOWIR |
| 20. | CR. APP (DB)/1035/2016<br>IMPRISONMENT FOR LIFE<br>IA- 2035/2016<br>IA- 61/2018 | 7 | BISHNU YADAV @ BISHUNDEV YADAV @ BISHNUDEO YADAV<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 21. | CR. APP (DB)/1204/2016<br>IMPRISONMENT FOR LIFE(<br>IA- 1308/2018 | 5 | CHANDRIKA RAVIDAS @ DODHA @ DARI & ORS<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR SINGH<br>Mr.SUNIL PRASAD<br>Mr.PRAMOD KUMAR<br>Mr.SAKET TIWARY | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.LOVEKUSH KUMAR |
| 22. | CR. APP (DB)/123/2017<br>R.I. FOR LIFE (302)IPC<br>IA- 1577/2018 | 4 | NAUSAD AHMAD<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR<br>Mr.PRAMOD KUMAR<br>Mr.RAJ BANSH DUBEY | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Mr.ABHAY KUMAR SINGH<br>Mr.BHARAT BHUSHAN |
| 23. | CR. APP (DB)/261/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1527/2018 | 3 | RAM BACHAN SINGH<br>vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR<br>Mr.VIJAY KUMAR<br>Mr.ANITA KUMARI SINGH | Mr.SRI SHIVESH CHANDRA MISHRA (APP62)<br>Smt.SMT. SUDHA AMBASTHA |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | C. REV./421/2013<br>IN (CWJC/15658 /2013) | 3 | AMIT KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR SINHA<br>Mr.MANISH KUMAR<br>Mr.SUDARSHAN KUMAR<br>Mr.VIJAY BARDHAN PANDEY | Mr.ANJANI KUMAR (AAG10)<br>Mr.RAGHWANAND |
| 2. | C. REV./246/2017<br>IN (L.P.A/174 /2015) | 4 | THE BIHAR STATE ELECTRICITY BOARD & ORS<br>vs THE UNION OF INDIA & ORS | Mr.VIJAY KUMAR VERMA<br>Mr.AKHILESHWAR SINGH | Mr.ANIL KUMAR SINHA |
| 3. | MJC/3525/2017<br>CONTEMPT- DB IN (C. REV./16 /2016) | 3 | BIJENDRA KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, OLD SECRETARIAT & ORS | Mr.RADHA MOHAN PANDEY<br>Mr.CHANDRA SHEKHAR VERMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.DR. RATAN KUMAR<br>Mr.SATYAM SHIVAM SUNDARAM |

**Wednesday the 11th July 2018**
**Court No. 14 (AT 2:15 P.M.)**

## Mr. Justice Ahsanuddin Amanullah &
## Mr. Justice Madhuresh Prasad

**FOR ORDERS (ON PETITIONS)**

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| 1. | CR. APP (DB)/55/2015<br>IMPRISONMENT FOR LIFE<br>IA- 1272/2017<br>IA- 1242/2018 | 7 | SIPAHI RAI<br>vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN PANDEY | Mr.AJAY MISHRA (APP)<br>Mr.ARBIND KUMAR SINGH<br>Mr.SANJAY KUMAR TIWARI | |
| 2. | CR. APP (DB)/889/2016<br>IMPRISONMENT FOR LIFE<br>IA- 1986/2016<br>IA- 1263/2018 | 9 | KEDAR SAHANI @ KADAR SAHNI<br>vs THE STATE OF BIHAR | Mr.UPENDRA KUMAR CHAUBEY | Mr.SHASHI BALA VERMA (APP137)<br>Mr.S.B.VERMA (APP) | |
| 3. | CR. APP (DB)/1122/2016<br>R.I.FOR LIFE(302)-IPC<br>IA- 1402/2017<br>IA- 677/2018 | 5 | GUDDU YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH NO. 1 | Mr.SRI AJAY MISHRA (APP72) | |
| 4. | CR. APP (DB)/138/2017<br>R.I. FOR LIFE (302,34)<br>IA- 269/2018 | 4 | RANJIT KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR JHA<br>Mr.SHIVJEE SINGH | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.LAKSHMINDRA KUMAR YADAV<br>Mr.PRABHU NARAYAN PRABHAKAR | |
| 5. | CR. APP (DB)/307/2017<br>R.I. FOR LIFE (302,34)<br>IA- 942/2018 | 7 | MD. NAYEEM<br>vs THE STATE OF BIHAR | Smt.RINA SINHA<br>Mr.SANJAY KUMAR<br>Mr.NAGMA SHAMIM<br>Mr.IMRAN | Mr.SRI DILIP KUMAR SINHA (APP20) | |
| 6. | CR. APP (DB)/389/2017<br>R.I FOR LIFE (302,34)I<br>IA- 688/2017<br>IA- 478/2018 | 5 | RAMA MANJHI<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR BHARTEE<br>Mr.MAHENDRA PRASAD BHARTEE | Mr.SRI GANESH PRASAD JAISWAL (APP25) | |
| 7. | CR. APP (DB)/421/2017<br>IMPRISONMENT FOR LIFE<br>IA- 411/2018 | 4 | PRABHU RAI & ORS<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR TIWARY | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | |
| 8. | CR. APP (DB)/475/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1339/2018 | 6 | ASHO SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.BRAJESH KUMAR SINGH | Mr.SRI AJAY MISHRA (APP72)<br>Mr.ASHOK KUMAR YADAV | |
| 9. | CR. APP (DB)/493/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1675/2018 | 5 | CHANDRAMAULI SINGH<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.PRABHU NARAYAN SHARMA<br>Mr.ANITA KUMARI SINGH | Mr.SRI SATYA NARAYAN PRASAD (APP59) | |
| 10. | CR. APP (DB)/498/2017<br>R.I FOR LIFE (302,201,<br>IA- 1185/2018 | 6 | BRAHMADEO RAI<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.SRI ASHWANI KUMAR SINHA (APP11) | |
| 11. | CR. APP (DB)/507/2017<br>IMPRISONMENT FOR LFE (<br>IA- 1715/2018 | 3 | SANGEETA DEVI<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.KEDAR SINGH<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI MAYANAND JHA (APP35) | |
| 12. | CR. APP (DB)/515/2017<br>IMPRISONMENT FOR LFE (<br>IA- 695/2018 | 4 | MD. RAMJAN ALI & ANR<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.MD. NAUSHAD UZZOHA | Mr.SRI AJAY MISHRA (APP72)<br>Mr.SANJAY KUMAR<br>Mr.PRAMOD KUMAR MALLICK | |
| 13. | CR. APP (DB)/523/2017<br>IMPRISONMENT FOR LFE (<br>IA- 700/2018 | 7 | BAIDYANATH MALI<br>vs THE STATE OF BIHAR | Mr.AKHILESH DUTTA VERMA | Mr.SRI GANESH PRASAD JAISWAL (APP25) | |
| 14. | CR. APP (DB)/534/2017<br>R.I. FOR LIFE(302,34)I<br>IA- 1657/2017<br>IA- 954/2018 | 6 | BHUPENDRA NARAYAN SINGH @ KIRANI SINGH<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR<br>Mr.SURESH MUKHIYA<br>Mr.AMBUJ KUMAR CHANDRA | Mr.SRI ASHWANI KUMAR SINHA (APP11) | |
| 15. with | CR. APP (DB)/543/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1073/2018 | 7 | KAPIL SAHNI & ANR<br>vs THE STATE OF BIHAR | Mr.KUMARI SUJATA SINHA<br>Mr.UPENDRA KUMAR | Mr.SRI GANESH PRASAD JAISWAL (APP25)<br>Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 | |
| 16. | CR. APP (DB)/548/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1072/2018-04-05 | 6 | RAM SWAROOP SAHNI & ANR<br>vs THE STATE OF BIHAR | Mr.KUMARI SUJATA SINHA<br>Mr.UPENDRA KUMAR | Mr.SHASHI BALA VERMA (APP137)<br>Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 | |

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| 17. | CR. APP (DB)/560/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1720/2017<br>IA- 630/2018<br>IA- 749/2018 | 7 | AJAY SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH<br>Mr.ANIRUDH KUMAR SINGH<br>Mr.ADITYA NARAYAN SINGH-1 | Mr.SHASHI BALA VERMA (APP137) |
| 18. | CR. APP (DB)/594/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1345/2018 | 6 | DHARMENDRA DUBEY<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.VARUN KUMAR | Mr.SHASHI BALA VERMA (APP137) |
| 19. | CR. APP (DB)/601/2017<br>R.I. FOR LIFE (302,34<br>IA- 1136/2017<br>IA- 276/2018 | 5 | SANDEEP NAT<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BINOD KUMAR PANDEY<br>Mr.BACHAN JEE OJHA | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 20. | CR. APP (DB)/623/2017<br>R.I. FOR LIFE (304B IP<br>IA- 1749/2018 | 5 | BASANTI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.MUKUL PRASAD<br>Mr.MOHAMMAD AQUIL AHMAD<br>Mr.KARYA NAND SHARMA | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 21. | CR. APP (DB)/631/2017<br>IMPRISONMENT FOR LFE (<br>IA- 628/2018 | 5 | AJAY MANDAL<br>vs THE STATE OF BIHAR | Mr.SHIWESH CHANDRA MISHRA<br>Mr.INDESHWARI PRASAD MANDAL | Mr.SHASHI BALA VERMA (APP137) |
| 22. | CR. APP (DB)/664/2017<br>IMPRISONMENT FOR LFE (<br>IA- 812/2018 | 5 | ASHOK KUMAR<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.SHASHIKANT | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 23. | CR. APP (DB)/669/2017<br>R.I. FOR LIFE (302,34<br>IA- 1386/2018 | 6 | MAHADEO PASWAN<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.RASHMI JHA<br>Mr.MONIKA | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 24. | CR. APP (DB)/678/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 42/2018 | 5 | SHRIRAM PANDEY & ORS<br>vs THE STATE OF BIHAR | Mr.VIVEKA NAND SINGH | Mr.SRI GANESH PRASAD JAISWAL (APP25)<br>Mr.SHASHI KUMAR PANDEY |
| 25. | CR. APP (DB)/690/2017<br>R.I FOR LIFE (304B,34)<br>IA- 2034/2017<br>IA- 686/2018 | 4 | ANIRUDH KUMAR SAH @ ANIRUDH SAH & ANR<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.RASHMI BHARTI | Mr.SRI ASHWANI KUMAR SINHA (APP11) |
| 26. | CR. APP (DB)/703/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 691/2018 | 6 | RAM PRAVESH PANDEY & ANR<br>vs THE STATE OF BIHAR | Mr.BRIJ BIHARI TIWARY | Mr.SRI GANESH PRASAD JAISWAL (APP25)<br>Mr.SHASHI KUMAR PANDEY |
| 27. | CR. APP (DB)/711/2017<br>IMPRISONMENT FOR LIFE<br>IA- 531/2018 | 5 | RAJHARAN MUKHIYA & ORS<br>vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.BIMLESH KUMAR PANDEY |
| 28. | CR. APP (DB)/739/2017<br>R.I. FOR LIFE (302 IPC<br>IA- 959/2018 | 5 | RAHMAN & ANR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.SRI ASHWANI KUMAR SINHA (APP11) |
| 29. | CR. APP (DB)/766/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 694/2018 | 5 | KAUSHINDRA YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR NO.1 | Mr.SRI MAYANAND JHA (APP35) |
| 30. | CR. APP (DB)/774/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 621/2018 | 5 | GUDDU KUMAR @ GUDDU YADAV<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINHA<br>Mr.PREMCHANDRA YADAV | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.DR. ANJANI PD. SINGH |
| 31. | CR. APP (DB)/787/2017<br>IMPRISONMENT FOR LIFE<br>IA- 249/2018 | 4 | VINOD SINGH @ VINOD KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.SHASHANK SHEKHAR | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.SATYENDRA RAI<br>Mr.SHEKHAR SINGH |
| 32. | CR. APP (DB)/801/2017<br>R.I. FOR LIFE (302 IPC<br>IA- 842/2018 | 5 | ANGAD YADAV @ ANGAJ YADAV<br>vs THE STATE OF BIHAR | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 33. | CR. APP (DB)/807/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1697/2018 | 4 | PANKAJ MAHTO<br>vs THE STATE OF BIHAR | Mr.AMBIKA BHAGAT<br>Mr.MANOJ KUMAR<br>Mr.MAYANK BILOCHAN | Mr.SRI AJAY MISHRA (APP72) |
| 34. | CR. APP (DB)/809/2017<br>R.I. FOR LIFE (302 IPC<br>IA- 1301/2018 | 6 | MD. AKHTAR<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.SHASHANK SHEKHAR | Mr.SRI ABHIMANYU SHARMA (APP3) |

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| 35. | CR. APP (DB)/810/2017<br>R.I. FOR 7 YEARS (304B<br>IA- 1482/2018 | 4 | SIKANDAR ANSARI & ANR<br>vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH<br>Mr.ARJUN PRASAD<br>Mr.SHALLY KUMARI<br>Mr.SIYA RAM SHAHI | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 36. | CR. APP (DB)/831/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1289/2018 | 4 | SUMAN SOURABH @ SUMAN @ SHUBHAM SOURAV @ LOULI<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.RANA PRATAP SINGH | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.AJAY MUKHERJEE |
| 37. with | CR. APP (DB)/852/2017<br>R.I. FOR LIFE (302,149<br>IA- 632/2018 | 5 | DINESH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.RANJIT KUMAR SINGH<br>Mr.BAM BAHADUR JHA<br>Mr.ABHAY KUMAR JHA | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 38. with | CR. APP (DB)/999/2017<br>R.I. FOR LIFE(302,149)<br>IA- 827/2018-03-15 | 4 | RAJENDRA ROY & ORS<br>vs THE STATE OF BIHAR | Mr.RANJIT KUMAR SINGH | Mr.SRI AJAY MISHRA (APP72) |
| 39. | CR. APP (DB)/1093/2017<br>R.I. FOR LIFE (302,149<br>IA- 1685/2018-06-13<br>IA- 1932/2017-09-06 | 5 | UPENDRA RAI<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR SINGH | Mr.SRI SHIVESH CHANDRA MISHRA (APP62) |
| 40. | CR. APP (DB)/854/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1462/2018 | 6 | ASHOK KUMAR MANDAL @ ASHOK MANDAL<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 41. | CR. APP (DB)/860/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1282/2018 | 5 | MOHAN BIN & ORS<br>vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH NO. 1 | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.RANDHIR KUMAR NO-1 |
| 42. | CR. APP (DB)/869/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1710/2018<br>IA- 1538/2017 | 6 | RAJ KUMAR PASWAN<br>vs THE STATE OF BIHAR | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.VIKAS KUMAR | Mr.SRI MAYANAND JHA (APP35) |
| 43. | CR. APP (DB)/878/2017<br>R.I. FOR LIFE(302,149)<br>IA- 1040/2018 | 5 | NASARIYA DEVI<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.ROHIT KUMAR NO. 5 | Mr.SRI ASHWANI KUMAR SINHA (APP11) |
| 44. | CR. APP (DB)/896/2017<br>R.I FOR LIFE (302,34)I<br>IA- 862/2018 | 4 | JOHEN SOREN @ JOHAN SOREN<br>vs THE STATE OF BIHAR | Mr.RAJENDRA PRASAD SAH<br>Mr.RATNAKAR AMBASTHA | Mr.SRI GANESH PRASAD JAISWAL (APP25) |
| 45. | CR. APP (DB)/897/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1026/2018 | 5 | SAFIUR RAHMAN & ANR<br>vs THE STATE OF BIHAR | Mr.ARUN<br>Mr.SANJAY KUMAR @ S.K.<br>Mr.JITENDRA KUMAR GIRI<br>Mr.AMIT KUMAR SINGH | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 46. | CR. APP (DB)/926/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1361/2018 | 4 | PRAMOD RAI & ANR<br>vs THE STATE OF BIHAR | Mr.BRIJ NANDAD PRASAD<br>Mr.JANKI NANDAN PRASAD | Mr.SRI ABHIMANYU SHARMA (APP3) |
| 47. | CR. APP (DB)/930/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1740/2018 | 4 | INDU JHA & ANR<br>vs THE STATE OF BIHAR | Mr.SHAMBHU NATH JHA<br>Mr.JITENDRA KUMAR | Mr.SHASHI BALA VERMA (APP137) |
| 48. | CR. APP (DB)/933/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1713/2018 | 5 | MAKSUDAN PASWAN<br>vs THE STATE OF BIHAR | Mr.VARUN KUMAR<br>Mr.ASHOK KUMAR PANDEY<br>Mr.VARUN KUMAR | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 49. | CR. APP (DB)/938/2017<br>R.I. FOR LIFE(302)IPC<br>IA- 788/2018 | 5 | BRIND PASWAN<br>vs THE STATE OF BIHAR | Smt.JYOTSNA KUMARI<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.DR. RAJESH KUMAR SINGH<br>Mr.RAHUL KUMAR | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 50. | CR. APP (DB)/943/2017<br>R.I. FROR LIFE (302,14<br>IA- 1313/2018 | 5 | MD. AINUL @ AINUL HAQUE & ORS<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI SHIVESH CHANDRA MISHRA (APP62)<br>Mr.RAMASHANKAR SINGH<br>Mr.BIMAL KUMAR |
| 51. | CR. APP (DB)/944/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1541/2018 | 4 | USHA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.HARENDRA PRASAD |
| 52. | CR. APP (DB)/966/2017<br>R.I. FOR LIFE (302,34<br>IA- 1928/2017<br>IA- 1172/2018 | 6 | RAVI MANJHI & ORS<br>vs THE STATE OF BIHAR | Mr.SHAILESH KUMAR | Mr.SRI AJAY MISHRA (APP72) |

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| 53. | CR. APP (DB)/977/2017<br>R.I FOR LIFE (302,34)I<br>IA- 981/2018 | 5 | MUKESH YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR<br>Mr.NILESH KUMAR | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.PRAMOD KUMAR SINGH<br>Mr.RAHUL KUMAR SINGH |
| 54. | CR. APP (DB)/980/2017<br>R.I. FOR LIFE(302,34)I<br>IA- 936/2018 | 5 | VIDYAWATI DEVI @ VIDHYAWATI DEVI<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.MITHILESH KUMAR SINGH<br>Mr.BIJAY PRAKASH SINGH | Mr.SRI SATYA NARAYAN PRASAD (APP59)<br>Mr.KUNDAN KUMAR<br>Mr.RANJEET KUMAR |
| 55. | CR. APP (DB)/1003/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1235/2018 | 5 | COLLECTOR RAI & ANR<br>vs THE STATE OF BIHAR | Mr.AVINASH SHEKHAR<br>Mr.SUDISH KUMAR<br>Mr.SHAILENDRA KUMAR<br>Mr.SUDHA CHANDRA<br>Mr.SURENDRA KUMAR SINGH | Mr.SRI SHIVESH CHANDRA MISHRA (APP62)<br>Mr.AJAY KUMAR SHARMA |
| 56. | CR. APP (DB)/1022/2017<br>R.I. FOR LIFE(302,34)I<br>IA- 1753/2018 | 5 | BHOLA CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.JAI PRAKASH SINGH<br>Mr.DHARMENDRA KUMAR PASWAN | Mr.SHASHI BALA VERMA (APP137)<br>Mr.BINOD KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH |
| 57. | CR. APP (DB)/1023/2017<br>R.I. FOR LIFE(364A,34)<br>IA- 923/2018 | 5 | MALTI KUWAR @ MALTI DEVI<br>vs THE STATE OF BIHAR | Mr.RAM BINOD SINGH<br>Mr.VIPIN KUMAR SINGH | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 58. | CR. APP (DB)/1028/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1046/2018 | 6 | RANJIT THAKUR @ RANJEET THAKUR & ORS<br>vs THE STATE OF BIHAR | Mr.SUJIT KUMAR SINGH<br>Mr.SANJAY KUMAR SINGH | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.MAN MOHAN KUMAR<br>Mr.ALOK KUMAR ALOK |
| 59. | CR. APP (DB)/1048/2017<br>R.I. FOR LIFE(302,149)<br>IA- 839/2018<br>IA- 1135/2018 | 6 | DEVI LAL RAI & ORS<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.RAJ NARAYAN MISHRA<br>Mr.ANSUL<br>Mr.MANOJ KUMAR<br>Mr.KSHEM SHARMA | Mr.SRI ABHIMANYU SHARMA (APP3)<br>Mr.VIPIN KUMAR<br>Mr.KARUNA NATH SAHAY |
| 60. | CR. APP (DB)/1057/2017<br>R.I. FOR LIFE (302,149<br>IA- 794/2018 | 5 | SUNITA DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR<br>Mr.SURENDRA PRASAD SINGH<br>Mr.AMRIT ANUNAY | Mr.SRI AJAY MISHRA (APP72)<br>Mr.SANJAY KUMAR<br>Mr.BINOD KUMAR |
| 61. | CR. APP (DB)/1099/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1369/2018 | 4 | PAPPU RAI<br>vs THE STATE OF BIHAR | Mr.PREM RANJAN KUMAR<br>Mr.YASHPAL YADAV<br>Mr.DHIRENDRA KUMAR SINHA | Mr.SHASHI BALA VERMA (APP137) |
| 62. | CR. APP (DB)/1100/2017<br>R.I. FOR LIFE(302,149)<br>IA- 1642/2018 | 3 | RAMDHANI RAM<br>vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH<br>Mr.SACHIDA NAND RAI<br>Mr.ARJUN PRASAD | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 63. with | CR. APP (DB)/1143/2017<br>IMPRISONMENT FOR LIFE(<br>IA- 1550/2018 | 3 | SHYAM KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.NAND KISHORE PRASAD SINHA<br>Mr.SATISH KUMAR | Mr.SRI SHIVESH CHANDRA MISHRA (APP62)<br>Mr.RANJEET KUMAR MISHRA |
| 64. with | CR. APP (DB)/1066/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1803/2018-06-28 | 4 | ARUN SINGH<br>vs THE STATE OF BIHAR | Mr.RAM KRISHNA RAI<br>Mr.NITESH KUMAR<br>Mr.DINESH PANDEY | Mr.SRI MAYANAND JHA (APP35)<br>Mr.RANJEET KUMAR MISHRA |
| 65. | CR. APP (DB)/1136/2017<br>IMPRISONMENT FOR LIFE<br>IA- 1767/2018-06-25 | 3 | SANJAY SINGH @ SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.ABHAY KUMAR<br>Mr.DEVENDRA KUMAR SINGH | Mr.SRI AJAY MISHRA (APP72) |
| 66. | CR. APP (DB)/1167/2017<br>R.I. FOR LIFE (302,34<br>IA- 1717/2018 | 4 | RAJO MISTRI & ORS<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIT KUMAR<br>Mr.RAVI RANJAN | Mr.SRI ASHWANI KUMAR SINHA (APP11)<br>Mr.MUKESH KUMAR |
| 67. | C. REV./83/2018<br>IA- 4602/2018 | 3 | YUGAL KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.MD. HELAL AHMAD | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 ) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | MJC/1841/2017<br>CONTEMPT- DB IN<br>(L.P.A/967 /2014) | 1 | RAJ KISHORE PRASAD SINHA<br>vs MR. H. LANKA, THE DEPUTY GENERAL MANAGER, CENTRAL BANK OF INDIA & ORS | Mr.SURESH KUMAR<br>Mr.ARUN KUMAR | Mr.AJAY KUMAR SINHA |

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| 2. | MJC/2743/2017 CONTEMPT- DB IN (L.P.A/210 /2014) | 3 | SUJEET RAJ vs THE STATE OF BIHAR THROUGH MR. CHAITNYA PRASAD, THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BRAJESH KUMAR | Mr.YOGENDRA PRASAD SINHA ( AAG- 7 ) Mr.DR. ANAND KUMAR Mr.ANIL KUMAR SINHA |
| 3. | CR. MISC./59455/2017 RESTORATION (SJ) IN (CR. APP (DB)/576 /2017) | 1 | IBRANA KHATOON @ IMRANA KHATOON vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR | Mr.SRI SATYA NARAYAN PRASAD (APP59) |
| 4. | CR. MISC./61683/2017 RESTORATION (SJ) IN (CR. APP (DB)/728 /2017) | 1 | VINOD CHANDRA THAKUR vs THE STATE OF BIHAR & ORS | Mr.BIMAL KUMAR | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 5. | C. REV./39/2018 IN (CWJC/12158 /2016) | 3 | UJJAIN ENGICON INDIA PVT. LTD. vs THE STATE OF BIHAR & ANR | Mr.D.V.PATHY Mr.SADASHIV TIWARI | Mr.PUSHKAR NARAYAN SHAHI ( AAG 6 ) |
| 6. | CR. MISC./4033/2018 RESTORATION (SJ) IN (CR. APP (DB)/740 /2017) | 1 | SUBHASH PANDEY vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR PATHAK | Mr.SMT. MADHURI LATA (APP103) |
| 7. | CR. MISC./13978/2018 RESTORATION (SJ) IN (CR. APP (DB)/1140 /2017) | 3 | RAJESHAR PRASAD KUSHWAHA vs THE STATE OF BIHAR & ORS | Mr.SANJAY PARASMANI | Mr.SRI ANISH CHANDRA (APP183) |
| 8. | CR. MISC./29734/2018 RESTORATION (DB) RESTORATION (DB) IN (CR. APP (DB)/597 /2017) | 1 | BHOLA SINGH vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR SINGH | Mr.ABHIMANYU SHARMA |

**Wednesday the 11th July 2018**

**Court No. 19 (AT 2:15 P.M.)**

## Mr. Justice Chakradhari Sharan Singh & Justice Smt. Anjana Mishra

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate Remarks |
|---|---|---|---|---|---|
| | | | **TO BE MENTIONED** | | |
| 1. | CR. APP (DB)/527/2015 | | MITHILESH KUMAR SINGH VS THE STATE OF BIHAR | Mr. LAL BABU SINGH<br>Mr. BHASKAR SHANKAR<br>Mr. MEENA SINGH<br>Mr. ANIL KUMAR SINGH<br>Mr. SAKET KUMAR SINGH | Mr. S.B.VERMA(APP)<br>Mr. ASHOK KUMAR JHA |
| | | | **FOR ORDERS (ON PETITIONS)** | | |
| 1. | CR. APP (DB)/908/2013<br>R.I. FOR LIFE(302,201)<br>IA- 1284/2015<br>IA- 1325/2017 | 4 | SANJAY RAI vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINHA NO.-2<br>Mr.LALA SACHINDRA KUMAR | Mr.D.K.SINHA(APP) |
| | | | **FOR ADMISSION** | | |
| 1. | C. REV./265/2015<br>IN (L.P.A/1778 /2015) | 3 | PURUSHOTTAM KUMAR JHA vs STATE OF BIHAR THROUGH THE CHIEF SECRETARY & ORS | Mr.PURUSHOTTAM KUMAR JHA | Mr.AAG10 P.N.SAHI |
| | | | **FOR HEARING** | | |
| 1. | C. REV./564/2016<br>IN (CWJC/4063 /2015) | 6 | MD. RAHEES & ANR vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.RAJ KAMAL | Mr.MD. KHURSHID ALAM (AAG12)<br>Mr.UMA SHANKAR SINGH<br>Mr.MD. SHAHNAWAZ ALI |

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## Wednesday the 11th July 2018
## CHIEF JUSTICE'S COURT (AFTER D.B. CASES OF 2ND HALF)
# The Chief Justice

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | MJC/3126/2014<br>CONTEMPT- SJ IN<br>(CWJC/111 /2012) | 8 | SMT. RENU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RUPAK KUMAR | Mr.MANIKANT MISHRA (GP25)<br>Ms.MANISHA SINGH<br>Mr.SATYENDRA KUMAR JHA<br>Mr.ANIL KR.SINGH (GP26)<br>Mr.ROONA |
| 2. | MJC/1314/2017<br>CONTEMPT- SJ IN<br>(CWJC/7875 /2015) | 3 | INDRAJIT PRASAD SINHA @ INDRAJEET PRASAD SINHA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT, PATNA & ORS | Mr.BINOD KUMAR SINHA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.PRASOON SINHA<br>Mr.RANJEET KUMAR PANDEY |
| 3. | MJC/934/2018<br>MODIFICATION- SJ IN<br>(REQ. CASE/17 /2017) | 1 | S. P. SINGLA CONSTRUCTION ARVIND TECHNO ENGINEERS J V BETWEEN S P SINGLA CONSTRUCTION PVT. LTD. AND ARVIND TECHNO ENGINEERS PVT. LTD.<br>vs THE UNION OF INDIA & ORS | Mr.SATYABIR BHARTI | Mr.ANIL KUMAR SINHA - SC<br>Ms.NIVEDITA NIRVIKAR |

## FOR ADMISSION

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| 1. with | MJC/11/2012<br>CONTEMPT- SJ IN<br>(CWJC/9831 /2009) | 23 | BINAY KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.GYANAND ROY | Mr.PRAHLAD KR. BHAGAT GP13<br>Ms.NIVEDITA NIRVIKAR<br>Mr.AJAY BEHARI SINHA<br>Mr.RAKESH KUMAR (PC TO GP13)<br>Mr.K.P.YADAV (GP11) |
| 2. | MJC/2479/2012<br>CONTEMPT- SJ | 7 | BINOD JHA<br>vs THE STATE OF BIHAR & ORS | Mr.HEMANT KUMAR JHA | Mr.SHYAM KISHOR SHARMA GA3<br>Mr.SANTOSH KUMAR JHA<br>Mr.AJAY BEHARI SINHA<br>Mr.SARVADEO SINGH (CGC)<br>Mr.RAJESHWAR SINGH (GA10) |
| 3. | MJC/1729/2013<br>CONTEMPT- SJ IN<br>(CWJC/10596 /2007) | 8 | SUDARSHAN RAM & ANR.<br>vs THE STATE OF BIHAR & ORS | Mr.ATUL CHANDRA | Mr.ROY SHIVAJI NATH (AAG3)<br>Mr.S.D.YADAV (AAG9) |
| 4. with | MJC/1477/2015<br>CONTEMPT- SJ IN<br>(CWJC/10509 /2014) | 21 | DR. RAMESH KUMAR & ORS<br>vs THE B.N.MANDAL UNIVERSITY & ORS | Mr.AVANINDRA KUMAR JHA<br>Mr.SANDHYA MISHRA<br>Mr.PURUSHOTTAM KUMAR JHA | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.RAJESH SINGH<br>Mr.RAJU GIRI<br>Mr.KUMAR PRIYA RANJAN (SC23)<br>Mr.ANIRBAN KUNDU (SC24) |
| 5. with | MJC/1614/2015<br>CONTEMPT- SJ | 7 | DR. DINESH SHARMA & ORS<br>vs THE MAGADH UNIVERSITY GAYA & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AMARESH KUMAR SINGH<br>Mr.AVANINDRA KUMAR JHA<br>Mr.KUMAR KAMAL NAYAN | Mr.S.RAZA AHMAD (AAG9)<br>Mr.DR. KUMAR AMITESH CHANDRA<br>Mr.PRIYANK DEEPAK<br>Mr.GIRIJISH KUMAR |
| 6. with | MJC/1892/2015<br>CONTEMPT- SJ | 7 | KHADGA NATH MISHRA & ORS<br>vs THE B.N.MANDAL UNIVERSITY & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Dr.SANDHYA MISHRA<br>Mr.AVANINDRA KUMAR JHA | Mr.AMAR NATH DEO (SC26)<br>Mr.RAJESH SINGH<br>Mr.RAJU GIRI<br>Mr.SAJID SALIM KHAN (SC25) |
| 7. with | MJC/1933/2015<br>CONTEMPT- SJ | 10 | DR. KEDAR NATH PANDEY & ORS<br>vs THE MAGADH UNIVERSITY GAYA & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.KUMAR KAMAL NAYAN<br>Dr.SANDHYA MISHRA<br>Mr.AMARESH KUMAR SINGH<br>Mr.ABHISHEK ANAND | Mr.MD. N. HODA KHAN (SC18)<br>Mr.DR. KUMAR AMITESH CHANDRA<br>Mr.GIRIJISH KUMAR |

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| 8. MJC/1538/2015 with CONTEMPT- SJ | 11 | DR. DINESH YADAV & ORS<br>vs THE B.N.MANDAL UNIVERSITY & ORS | Mr.AVANINDRA KUMAR JHA<br>Dr.SANDHYA MISHRA<br>Mr.PURUSHOTTAM KUMAR JHA | Mr.A.UJJWAL (SC25)<br>Mr.MITHILESH KUMAR RAI<br>Mr.SHASHI BHUSHAN SINGH<br>Mr.RAJESH SINGH |
| 9. MJC/83/2016 with CONTEMPT- SJ | 5 | DR. PRADIP CHANDRA JHA<br>vs THE B.N.MANDAL UNIVERSITY MADHEPURA THROUGH ITS REGISTRAR NAMELY DR. KUMARESH PRASAD SINGH & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.SANJAY KUMAR | Mr.GP30 RAJU GIRI<br>Mr.RAJESH SINGH<br>Mr.MITHILESH KUMAR RAI |
| 10. MJC/1874/2015 with CONTEMPT- SJ | 12 | DR. PRABHU KANT JHA<br>vs THE B.N.MANDAL UNIVERSITY & ORS | Mr.AVANINDRA KUMAR JHA<br>Dr.SANDHYA MISHRA<br>Mr.PURUSHOTTAM KUMAR JHA | Mr.GP10 KUMARI AMRITA<br>Mr.RAJESH SINGH<br>Mr.RAJU GIRI |
| 11. MJC/55/2016 with CONTEMPT- SJ | 6 | DR. PANKAJ KUMAR & ORS<br>vs THE B.N.MANDAL UNIVERSITY MADHEPURA THROUGH ITS REGISTRAR NAMELY DR. KUMARESH PRASAD SINGH & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.SANJAY KUMAR<br>Mr.JITENDRA ACHARYA | Mr.A.UJJWAL (SC25)<br>Mr.RAJESH SINGH<br>Mr.MITHILESH KUMAR RAI |
| 12. MJC/2218/2015 CONTEMPT- SJ | 6 | RAM PRAVESH RAI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.SUSHIL KUMAR RAY<br>Mr.KUMAR KAMAL NAYAN | Mr.YOGENDRA PD. SINHA (AAG15)<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.SARVA DEO SINGH |
| 13. MJC/1075/2016 CONTEMPT- SJ IN (CWJC/17270 /2009) | 4 | RANJAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU SHARAN SINGH | Mr.GP22 G.P. OJHA<br>Mr.AMBIKA BHAGAT<br>Mr.SHIVENDRA KUMAR SINHA |
| 14. REQ. CASE/190/2017 | 10 | VINOD KUMAR & ORS<br>vs SANGEETA DEVI & ORS | Mr.JAGDISH PRASAD<br>Mr.ALOK KUMAR<br>Mr.PRANAV KUMAR | Mr.ASHOK KUMAR<br>Mr.LAXMI NARAYAN DAS<br>Mr.NARENDRA PRASAD SINGH |
| 15. REQ. CASE/242/2017 | 7 | MULTI ENGINEERING AND SCIENTIFIC CORPORATION<br>vs GENERAL MANAGER, EAST CENTRAL RAILWAY & ORS | Mr.LAXMI NARAYAN DAS<br>Mr.SUBROTESWAR DE<br>Mr.NAZIR ALAM | Ms.NIVEDITA NIRVIKAR |
| 16. REQ. CASE/243/2017 | 7 | MULTI ENGINEERING AND SCIENTIFIC CORPORATION<br>vs HINDUSTAN STEELWORKS CONSTRUCTION LIMITED & ORS | Mr.LAXMI NARAYAN DAS<br>Mr.SUBROTESWAR DE<br>Mr.NAZIR ALAM | Mr.MANISH KUMAR<br>Mr.MARUTH NATH ROY<br>Mr.(GP4) |
| 17. REQ. CASE/21/2018 | 5 | M/S S R C COMPANY<br>vs M/S R I T E S LTD. & ORS | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.ANIL KUMAR SINHA<br>Mr.ABHIMANYU DEO<br>Mr.NISHA KUMARI<br>Mr.YASH MATHUR |
| 18. REQ. CASE/60/2018 | 5 | J I T F WATER INFRASTRUCTURE LTD.<br>vs PUBLIC HEALTH ENGINEERING DEPARTMENT ( P D E D ), THROUGH ITS PRINCIPAL SECRETARY & ORS | Mr.ANURAG SAURAV<br>Mr.NILAVA BANDOPADHYAY | Mr.S. RAZA AHMAD ( AAG 5 ) |
| 19. REQ. CASE/61/2018 | 5 | J I T F WATER INFRASTRUCTURE LTD.<br>vs THE STATE OF BIHAR & ANR | Mr.ANURAG SAURAV<br>Mr.NILAVA BANDOPADHYAY | Mr.S. RAZA AHMAD ( AAG 5 ) |
| 20. REQ. CASE/86/2018 | 3 | M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED<br>vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR | Mr.VIKAS KUMAR | Mr.RAKESH NARAYANSINGH |
| 21. REQ. CASE/87/2018 | 3 | M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED<br>vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR | Mr.VIKAS KUMAR | Mr.RAKESH NARAYANSINGH |
| 22. REQ. CASE/88/2018 | 3 | M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED<br>vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR | Mr.VIKAS KUMAR | Mr.RAKESH NARAYANSINGH |

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| 23. | MJC/995/2018<br>CONTEMPT- SJ IN<br>(CWJC/15101 /2010) | 3 | JANAK NANDINI CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.AASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |
| 24. | MJC/1602/2018<br>CONTEMPT- SJ IN<br>(MA/629 /2016) | 1 | JAIRAM SINGH<br>vs MR. PRAKASH KUMAR, THE DIVISIONAL MANAGER, THE UNITED INDIA INSURANCE COMPANY LTD. & ANR | Mr.RAVINDRA KUMAR SINHA | |

## (AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CR. MISC./47064/2013<br>QUASHING (120B,467,468<br>QSH COMPLAIN FOR CONGN | 6 | SHYAM NANDAN PRASAD<br>vs STATE OF BIHAR & ANR | Mr.SURENDRA KISHORE THAKUR | Mr.R.B.RAY RAMAN(APP)<br>Mr.SATYA PRAKASH PARASAR |
| 2. | CR. MISC./48186/2014<br>QUASHING(323,380,384)<br>QSH COMPLAIN FOR CONGN | 9 | CHINTA SRIVASTAVA @ USHA SRIVASTVA & ORS<br>vs STATE OF BIHAR & ANR | Mr.ARBIND KUMAR SINGH<br>Mr.RAGHWANAND<br>Mr.SANJAY KUMAR TIWARI | Mr.M.K. KHARE(APP)<br>Mr.RAMASHISH |
| 3. | CR. MISC./50402/2014<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR CONGN | 10 | BANSHRAJ SINGH & ORS.<br>vs STATE OF BIHAR & ANR | Mr.AJAY NANDAN SAHAY | Mr.DILIP KUMAR(APP)<br>Mr.RAJIV KUMAR<br>Mr.GAJENDRA KUMAR SINGH |
| 4. | CR. MISC./17066/2015<br>QUASHING(354,323,504)<br>QSH COMPLAIN FOR OTHER | 5 | SHYAM NARAYAN CHOURASIYA @ SHYAM NARAYAN PRASAD & ANR.<br>vs STATE OF BIHAR & ANR | Mr.AWADHESH KUMAR<br>Mr.RAJEEV RANJAN | Mr.RAJENDRA PD. NAT(APP)<br>Mr.NAVIN NIKUNJ<br>Mr.NAGENDRA RAI |
| 5. | CR. MISC./19104/2015<br>QUASHING(147,323,379)<br>QUASHING | 5 | SHANTI KUNWAR @ SHANTI DEVI & ORS.<br>vs STATE OF BIHAR & ANR | Mr.RANA VIKRAM SINGH | Mr.NAVIN KR. PANDAY (APP)<br>Mr.GHULAM RABBANI<br>Mr.DHRAMVEER |
| 6. | CR. MISC./24285/2015<br>QUASHING(498A) IPC & 4<br>QSH COMPLAIN FOR CONGN | 4 | RAKESH KUMAR VISHWAKARMA & ORS.<br>vs STATE OF BIHAR & ANR | Mr.SUBHASH KUMAR JHA<br>Mr.RANJAN KUMAR JHA | Mr.SMT.ANUSAIYA JAISWAL(APP)<br>Mr.DINESHWAR PANDEY |
| 7. | CR. MISC./24833/2015<br>QUASHING(403,417,323)<br>QSH COMPLAIN FOR CONGN | 5 | SISHIR PARIDA @ SISHIR KUMAR PARIDA<br>vs STATE OF BIHAR & ANR | Mr.JAI PRAKASH SINGH<br>Mr.PANKAJ KUMAR DAS | Mr.S.M.RAHMAN(APP) |
| 8. | CR. MISC./29905/2015<br>QUASHING(504,506)-IPC<br>QSH COMPLAIN FOR CONGN | 4 | MANISH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.UDAI SHANKAR SINGH | Mr.C.SEN PD.SINGH(APP)<br>Mr.AJAY KUMAR TIWARY<br>Mr.RANJEET KUMAR |
| 9. | CR. MISC./31682/2015<br>QUASHING(379,323,324,5<br>QSH COMPLAIN FOR CONGN | 4 | PUNAM RAJ & ORS<br>vs STATE OF BIHAR & ANR | Mr.AWADHESH KUMAR<br>Mr.RAJEEV RANJAN | Mr.UMA NATH MISHRA(APP)<br>Mr.AWADHESH KUMAR SINGH |
| 10. | CR. MISC./35274/2015<br>QUASHING (323,504)IPC<br>QSH COMPLAIN FOR OTHER | 5 | SHANTANU CHAKRAVARTY<br>vs STATE OF BIHAR & ANR | Mr.JAGJIT ROSHAN<br>Mr.OM PRAKASH SINGH | Mr.R.B.ROY RAMAN(APP) |
| 11. | CR. MISC./39798/2015<br>QUASHING (406/420) IPC<br>QSH COMPLAIN FOR CONGN | 3 | LEGRAND (INDIA) PVT. LIMITED & ORS<br>vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR MISHRA | Mr.SHYAM KUMAR SINGH (APP)<br>Mr.CHANDRA BHUSHAN PRASAD |
| 12. | CR. MISC./49749/2015<br>QUASHING (420,406,323,<br>QSH COMPLAIN FOR CONGN | 5 | AJAY KUMAR SAO @ AJAY KUMAR SHAW<br>vs STATE OF BIHAR & ANR | Mr.JAGJIT ROSHAN<br>Mr.OM PRAKASH SINGH | Mr.SHAILENDRA KR. 2(APP)<br>Smt.MADHURI KUMARI |
| 13. | CR. MISC./54170/2015<br>QUASHING (323/504) IPC<br>QSH COMPLAIN FOR CONGN | 8 | (DR.) ANJANI KUMAR MISHRA & ORS<br>vs STATE OF BIHAR & ANR | Mr.UPENDRA KUMAR SINGH<br>Mr.KANHAIYA KUMAR SINGH | Mr.INDRA KUMAR SINGH (APP) |
| 14. | CR. MISC./57200/2015<br>QUASHING(498A,323,379,<br>QSH COMPLAIN FOR CONGN | 12 | NAWAJ AHMAD<br>vs STATE OF BIHAR & ANR | Mr.KRIPA NAND JHA | Mr.SHAILENDRA KUMAR NO.1(APP)<br>Mr.MD. SOBAN ASGHAR<br>Mr.KAHKASHAN ALAM |
| 15. | CR. MISC./2628/2016<br>QUASHING(417,418,34) I<br>QSH COMPLAIN FOR CONGN | 4 | NAND KISHORE SINGH & ANR<br>vs STATE OF BIHAR & ANR | Mr.SHANKAR KUMAR | Mr.C.SEN PD.SINGH(APP)<br>Mr.UMA SHANKAR PRASAD SINGH |
| 16. with | CR. MISC./3139/2016<br>QUASHING(493,120B) IPC<br>QSH COMPLAIN FOR CONGN | 6 | SHIV SHANKAR THAKUR & ANR<br>vs STATE OF BIHAR & ANR | Mr.ASHHAR MUSTAFA | Mr.INDU BALA PANDEY (APP)<br>Mr.ALOK KUMAR JHA |
| 17. | CR. MISC./24468/2016<br>QUASHING (376,363,366A<br>QSH COMPLAIN FOR CONGNIZANCE | 1 | NEELAM KUMARI @ NEELAM DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR JHA | Mr.RAJEEV NAYAN(APP) |

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| 18. | CR. MISC./3396/2016<br>QUASHING<br>(498A)IPC&3/4<br>QSH COMPLAIN FOR<br>CONGN | 5 | USHA RANI & ANR.<br>vs STATE OF BIHAR & ANR | Mr.RAJKUMAR RAJESH<br>Mr.PRASHANT KUMAR DWIVEDI<br>Mr.GIRISH CHANDRA | Mr.NAGENDRA PD.(APP)<br>Mr.SANJEEV KUMAR<br>Mr.BIRENDRA KUMAR TIWARY<br>Mr.DEEPAK KUMAR |
| 19. | CR. MISC./3931/2016<br>QUASHING (498A,312)IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | HASEEB REZA @ JUHI @ MD. HASIB REZA & ANR<br>vs STATE OF BIHAR & ANR | Mr.ASHHAR MUSTAFA | Mr.JITENDRA KR.ROY 1(APP)<br>Mr.SANJEET KUMAR<br>Mr.DHANANJAY KUMAR |
| 20. | CR. MISC./4140/2016<br>QUASHING(406,420) IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | TRIBHUWAN PRASAD SINGH @ TRIBHUWAN SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR PANDEY | Mr.SUNIL KR. PANDEY (APP)<br>Mr.BIMAL KUMAR<br>Mr.BIRENDRA KUMAR |
| 21. | CR. MISC./4348/2016<br>QUASHING (420,406,323,<br>QSH COMPLAIN FOR<br>CONGN | 4 | DILIP MAHTO<br>vs STATE OF BIHAR & ANR | Mr.RAJEEV RANJAN SINHA | Mr.ATAUR RAHMAN(APP)<br>Mr.GAUTAM KUMAR YADAV |
| 22. | CR. MISC./4612/2016<br>QUASHING(323,379,504)<br>QSH COMPLAIN FOR<br>CONGN | 9 | SUBHADEEP CHAKARBORTY<br>vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR<br>Mr.BINOD KUMAR SINGH<br>Mr.SANJEET KUMAR<br>Mr.ABHIPRAV SINGH | Mr.AMBIKA BHAGAT(SPL.APP)<br>Mr.CHANDAN KUMAR KASHYAP<br>Mr.DHRAMVEER |
| 23. | CR. MISC./4685/2016<br>QUASHING(379,341)-IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | PRIY RANJAN & ORS<br>vs STATE OF BIHAR & ANR | Mr.SHAILENDRA KUMAR JHA<br>Mr.AMRESH KUMAR SINGH | Mr.ATAUR RAHMAN(APP)<br>Mr.JAVED ASLAM<br>Mr.ASHOK KUMAR KASHYAP |
| 24. | CR. MISC./4886/2016<br>QUASHING(145 CR.P.C)<br>QSH COMPLAIN FOR<br>OTHER | 3 | ANIRUDH SAH @ ANIRUDH PD.SAH<br>vs THE STATE OF BIHAR & ORS | Mr.HANS LAL KUMAR | Mr.B.N.PANDEY(APP) |
| 25. | CR. MISC./8977/2016<br>QUASHING(420,465,34)-I<br>QSH COMPLAIN FOR<br>CONGN | 4 | M/S. VASUNDHRA HOMES PVT. LTD. & ANR.<br>vs STATE OF BIHAR & ANR | Mr.<br>Mr.BRIJ BIHARI TIWARY<br>Mr.NILANJAN CHATTERJEE<br>Mr.LALAN KUMAR<br>Mr.RAJENDRA KUMAR | Mr.D.K.SINHA(APP)<br>Mr.SATYENDRA KUMAR BHATNAGAR<br>Mr.VIJAY KUMAR SINHA |
| 26. | CR. MISC./10178/2016<br>QUASHING(323,427,504)-<br>QSH COMPLAIN FOR<br>CONGN | 6 | SMT. RACHNA SINHA @ ARCHANA SINGH<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR TEWARY<br>Mr.SUBHASH KUMAR | Mr.DR.M.K.GAUTAM(APP) |
| 27. | CR. MISC./12056/2016<br>QUASHING (302,201)IPC<br>QSH COMPLAIN FOR<br>DIREC | 3 | RENU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANSHU DHAR SHARMA | Mr.R.N.JHA(APP) |
| 28. | CR. MISC./12897/2016<br>QUASHING (313) IPC<br>QSH COMPLAIN FOR<br>OTHER | 4 | RAJESH KUMAR GUPTA & ANR<br>vs STATE OF BIHAR & ANR | Mr.BAJARANGI LAL | Mr.BHARAT BHUSHAN (APP)<br>Mr.SANTOSH KUMAR PANDEY |
| 29. | CR. MISC./12953/2016<br>QUASHING(323,406,355,5<br>QSH COMPLAIN FOR<br>CONGN | 4 | SUBHASH CHANDRA GHOSH<br>vs STATE OF BIHAR & ANR | Mr.CHANDRA SHEKHAR SINGH | Mr.BRAJ KISHORE PD.(APP)<br>Mr.RABINDRA PRASAD SINGH |
| 30. | CR. MISC./13631/2016<br>QUASHING(379)-IPC<br>B QSH OF THE ORDER OF | 3 | ARVIND KUMAR TIWARI @ GIRDHARI TIWARI & ORS<br>vs STATE OF BIHAR & ANR | Mr.NACHIKETA JHA | Mr.MADAN<br>Mr.ANIL KUMAR SINGH |
| 31. | CR. MISC./15203/2016<br>QUASHING (498A)IPC&4<br>D<br>D ORDER OF<br>COGNIZANCE | 5 | CHETLAL DAS & ORS.<br>vs STATE OF BIHAR & ANR | Mr.KAMAL KISHORE JHA | Mr.T.N.THAKUR(APP)<br>Mr.SUBHASH KUMAR JHA<br>Mr.RANJAN KUMAR JHA |
| 32. | CR. MISC./19622/2016<br>QUASHING (379/323/341/<br>B QSH OF THE ORDER OF | 5 | JAI NANDAN PRASAD @ JAI NANDAN RAI & ORS<br>vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.MADAN KUMAR (APP) |
| 33. | CR. MISC./23125/2016<br>QUASHING(498A) IPC & 3<br>E QSH OF ORDER OF<br>DISM | 3 | NAWAB ALAM & ORS<br>vs STATE OF BIHAR & ANR | Mr.BHOLA KUMAR | Mr.S.M.RAHMAN(APP)<br>Mr.KAUSHAL KISHOR |
| 34. | CR. MISC./23304/2016<br>QUASHING(323/379)-IPC<br>B QSH OF THE ORDER OF | 6 | FARAH SHABNAM<br>vs STATE OF BIHAR & ANR | Mr.VINAY KUMAR MISHRA | Mr.SMT. ASHA DEVI (APP) |
| 35. | CR. MISC./25872/2016<br>QUASHING (379) IPC<br>B QSH OF THE ORDER OF | 1 | SMT. SANGITA DEVI & ORS<br>vs STATE OF BIHAR & ANR | Mr.TILAK SAO | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |

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| 36. | CR. MISC./30400/2016<br>QUASHING (323,380,452,<br>B QSH OF THE ORDER OF | 3 | ANKUR KUMAR & ORS<br>vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR SINGH | Mr.SRI ATUL CHANDRA (APP12)<br>Mr.RANJEET CHOUBEY |
| 37. | CR. MISC./31749/2016<br>QUASHING(323,341,427,4<br>B QSH OF THE ORDER OF | 3 | RATNESH KUMAR SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR<br>Mr.SANDEEP KUMAR<br>Mr.SUNIL KUMAR MISHRA | Mr.MD. FAHIMUDDIN (APP235)<br>Mr.NAND KISHORE PRASAD SINHA |
| 38. | CR. MISC./34714/2016<br>QUASHING(406,420,120B)<br>B QSH OF THE ORDER OF | 3 | RELIANCE INFOCOM ENGINEERING PRIVATE LIMITED<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SINHA<br>Mr.ANUJ PRAKAASH | Mr.SRI SATYA NAND SHUKLA (APP130)<br>Mr.MANINDRA KISHORE SINGH<br>Mr.MANISH KUMAR -3<br>Mr.DILIP KUMAR |
| 39. | CR. MISC./34721/2016<br>QUASHING(498A)IPC<br>D ORDER OF COGNIZANCE | 1 | MD. SOYAIB KHAN & ANR<br>vs STATE OF BIHAR & ANR | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 40. | CR. MISC./35931/2016<br>QUASHING(420)-IPC & 13<br>B QSH OF THE ORDER OF | 7 | MANOJ KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SHIVENDRA PRASAD | Mr.SRI RAM ANURAG SINGH (APP227)<br>Mr.ANIL SINGH |
| 41. | CR. MISC./36692/2016<br>QUASHING(498A/34)-IPC<br>D ORDER OF COGNIZANCE | 4 | RAMNARAYAN MISHRA @ DHARMENDRA MISHRA & ORS<br>vs STATE OF BIHAR & ANR | Mr.RAJANI KANT PANDEY | Mr.SRI RAM SUMIRAN ROY (APP240)<br>Mr.KUMAR SUNIL |
| 42. | CR. MISC./36693/2016<br>QUASHING (385,506)IPC<br>B QSH OF THE ORDER OF | 3 | SITA RAM SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.ABHAY KUMAR | Mr.BHARAT BHUSHAN(APP)<br>Mr.SACHIDA NAND RAI<br>Mr.BIPIN KUMAR JHA |
| 43. | CR. MISC./36704/2016<br>QUASHING(406, 323, 379<br>B QSH OF THE ORDER OF | 3 | UDAY NARAYAN SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.SWAPNIL KUMAR SINGH | Mr.SRI AHTASH ALI KHAN (APP4)<br>Mr.SANJEEV KUMAR MISHRA |
| 44. | CR. MISC./36725/2016<br>QUASHING(424,504)IPC<br>B QSH OF THE ORDER OF | 3 | UPENDRA PRASAD SINHA (CEO) @ U.P. SINGH<br>vs STATE OF BIHAR & ANR | Mr.DAYANAND SINGH<br>Mr.NAGADEO CHOUBEY | Mr.SMT. SUMAN KUMARI SINGH (APP164)<br>Mr.KUMARI RASHMI |
| 45. | CR. MISC./37928/2016<br>QUASHING (417) IPC<br>B QSH OF THE ORDER OF | 3 | RAJ KUMAR GUPTA & ORS<br>vs STATE OF BIHAR & ANR | Mr.RAMADHAR SHEKHAR<br>Mr.NIRMALA KUMARI<br>Mr.JEETENDRA NARAYAN<br>Mr.AMIT NARAYAN<br>Mr.RAJIV KUMAR | Mr.SRI ASHOK KUMAR SINGH 1 (APP216)<br>Mr.BIMLESH KUMAR PANDEY |
| 46. | CR. MISC./41383/2016<br>QUASHING (447,465,468,<br>B QSH OF THE ORDER OF | 3 | VINAY KUMAR SHARMA @ VINAY KUMAR & ORS<br>vs STATE OF BIHAR & ANR | Mr.ANUJ DILBAR KRISHNA | Mr.SRI NAGENDRA PRASAD (APP169)<br>Mr.VIVEKA NANDSINGH |
| 47. | CR. MISC./42151/2016<br>QUASHING(406)-IPC<br>B QSH OF THE ORDER OF | 4 | GAURAV SANGHI<br>vs STATE OF BIHAR & ANR | Mr.JAI PRAKASH VERMA | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 48. | CR. MISC./42577/2016<br>QUASHING (420,323,504)<br>B QSH OF THE ORDER OF | 4 | RAKESH SINGH @RAKESH KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.SAMIR KUMAR<br>Mr.MADAN MOHAN | Mr.SRI RAM NARESH RAY (APP212)<br>Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH |
| 49. | CR. MISC./42892/2016<br>QUASHING (323,379,406,<br>B QSH OF THE ORDER OF | 3 | DR. RAKESH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH | Mr.SRI BAL MUKUND PRASAD SINHA (APP13)<br>Mr.MUKESH KUMAR SINGH |
| 50. | CR. MISC./44193/2016<br>QUASHING (341,323,379,<br>B QSH OF THE ORDER OF | 3 | MAHABIR GOYAL<br>vs STATE OF BIHAR & ANR | Mr.RAKESH NARAYANSINGH<br>Mr.PRABHAT RANJAN SINGH<br>Mr.JAGNNATH SINGH<br>Mr.KANHAIYA PANDEY<br>Mr.KUMARI PRIYANKA | Mr.SRI RAM BILASH ROY RAMAN (APP49)<br>Mr.ANIL KUMAR CHOUDHARY |
| 51. | CR. MISC./45904/2016<br>QUASHING(420, 406, 488<br>B QSH OF THE ORDER OF | 3 | GOPAL PRASAD DALAN @ GOPAL KUMAR DALAN & ORS<br>vs STATE OF BIHAR & ANR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI LALAN KUMAR (APP224)<br>Mr.VINAY MISTRY<br>Mr.DR. PRAMOD KUMAR PANDEY<br>Mr.SARVAN KUMAR<br>Mr.SANKET<br>Mr.PRINCE KUMAR MISHRA |

(AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CR. MISC./23909/2015<br>QUASHING(379,323,341,3<br>QSH COMPLAIN FOR<br>CONGN | 4 | SUNIL KUMAR & ORS<br>vs STATE OF BIHAR & ANR | Mr.VINAY MISTRY | Mr.MANISH KUMAR-II(APP)<br>Mr.SHAMBHU SHARAN SINGH |
| 2. | CR. MISC./27247/2015<br>QUASHING (380,506)IPC<br>QSH COMPLAIN FOR<br>CONGN | 3 | SHIKHA DEVI<br>vs STATE OF BIHAR & ANR | Mr.BINDESHWAR PRASAD SINGH | Mr.ARUN KR.SINGH 5(APP) |
| 3. | CR. MISC./17349/2015<br>QUASHING(406) IPC<br>QSH COMPLAIN FOR<br>CONGN | 5 | RAJENDRA KUMAR SUMAN<br>vs STATE OF BIHAR & ANR | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM<br>Mr.MAHTAB ALAM | Mr.GOPESH KUMAR (APP)<br>Mr.MANOJ KUMAR SINGH<br>Mr.CHANDAN KUMAR VERMA |
| 4. | CR. MISC./18428/2015<br>QUASHING(417)-IPC & 13<br>QSH COMPLAIN FOR<br>CONGN | 5 | MEENA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM<br>Mr.MAHTAB ALAM | Mr.GOPESH KMAR(APP)<br>Mr.MANOJ KUMAR SINGH<br>Mr.CHANDAN KUMAR VERMA |
| 5. | CR. MISC./18556/2015<br>QUASHING (406) IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | MANISH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SANJAY SINGH<br>Mr.KUNDAN KUMAR SINGH | Mr.SANJAY KUMAR PANDEY (APP) |
| 6. | CR. MISC./19069/2015<br>QUASHING(498A,34)-IPC<br>QSH COMPLAIN FOR<br>CONGN | 7 | SMT. PREM SAXENA & ANR.<br>vs STATE OF BIHAR & ANR | Mr.SYED MOHAMMAD SHABBIR ALAM<br>Mr.SANJAY SINHA | Mr.AJAY KUMAR-II(APP)<br>Mr.JITENDRA PRASAD SINGH |
| 7. | CR. MISC./20143/2015<br>QUASHING(406,420) IPC<br>QSH COMPLAIN FOR<br>CONGN | 6 | SRI VINOD JAIN @ VINOD MOHAN LAL JAIN<br>vs STATE OF BIHAR & ANR | Mr.UDAY SHANKAR CHOUDHARY<br>Mr.AMBUJ NAYAN CHAUBEY | Mr.B.RAM (APP) |
| 8. | CR. MISC./20372/2015<br>QUASHING (379/323/417)<br>QSH COMPLAIN FOR<br>CONGN | 5 | MADAN SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.HARSHVARDHAN SHIVSUNDARAM | Mr.CHANDRA BHUSHAN PRASAD (APP)<br>Mr.KUNDAN KUMAR SINGH |
| 9. | CR. MISC./20380/2015<br>QUASHING (498A) IPC<br>QSH COMPLAIN FOR<br>CONGN | 6 | SRI SARYUG PRASAD & ORS<br>vs STATE OF BIHAR & ANR | Mr.UDAY SHANKAR CHOUDHARY<br>Mr.JAI KUMAR SINGH<br>Mr.AMBUJ NAYAN CHAUBEY | Mr.HARENDRA PRASAD (APP) |
| 10. | CR. MISC./20502/2015<br>QUASHING (304,201)IPC<br>QSH COMPLAIN FOR<br>CONGN | 3 | DR. GHULAM RABBANI JOHAR<br>vs STATE OF BIHAR & ANR | Mr.VIJOY KUMAR SINHA | Mr.RAM SUMIRAN RAI(APP)<br>Mr.SWAPNIL KUMAR SINGH |
| 11. | CR. MISC./20527/2015<br>QUASHING(420) IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | KUNDAN KUMAR & ANR.<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH SINHA | Mr.A.M.P.MEHTA(APP)<br>Mr.DEVENDRA KUMAR<br>Mr.PRAMOD KUMAR VERMA |
| 12. | CR. MISC./21294/2015<br>QUASHING (307/328/34)<br>QUASHING | 5 | TANWEER ALAM & ORS.<br>vs STATE OF BIHAR & ANR | Mr.FAROOQUE AFZAL | Mr.KHURSHID ANWAR (APP)<br>Mr.HANS LAL KUMAR |
| 13. | CR. MISC./22108/2015<br>QUASHING(406,34)-IPC<br>QSH COMPLAIN FOR<br>CONGN | 4 | RANJEET KUMAR SINGH @ RANJEET SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR SINGH | Mr.ARUN KUMAR(APP)<br>Mr.SHAILENDRA KUMAR SINGH |
| 14. | CR. MISC./22294/2015<br>QUASHING (341,323,504,<br>QSH COMPLAIN FOR<br>CONGN | 3 | ANUJA DEVI @ PUSHPI & ORS<br>vs STATE OF BIHAR & ANR | Mr.UPENDRA MISHRA<br>Mr.JITENDRA NATH TIWARY | Mr.R.S.CHOUDHARY(APP)<br>Mr.RANJAN KUMAR DUBEY |
| 15. | CR. MISC./23534/2015<br>QUASHING(202 CR.P.C)<br>QUASHING | 5 | SATYADEO GUPTA & ORS<br>vs STATE OF BIHAR & ANR | Mr.KARTIK KUMAR SINHA<br>Mr.MALA SINHA<br>Mr.ANIL KUMAR SINGH | Mr.ABHAY KUMAR NO. 1 (APP)<br>Mr.SUSHIL KUMAR JHA |
| 16. | CR. MISC./30734/2015<br>QUASHING (448,452,427,<br>QSH COMPLAIN FOR<br>CONGN | 3 | CHANDA RAMNI & ORS.<br>vs STATE OF BIHAR & ANR | Mr.RANJAN KUMAR SINHA<br>Mr.SEEMA | Mr.A.HAQUE SAHARA(APP)<br>Mr.ARUN KUMAR<br>Smt.SMT. ANURADHA SINGH<br>Mr.SANJAY KUMAR SINGH<br>Mr.RADHA MOHAN PANDEY<br>Mr.BIPIN KUMAR<br>Mr.KUMAR DILIP SINGH |
| 17. | CR. MISC./33720/2015<br>QUASHING(498A) IPC & 4<br>QSH COMPLAIN FOR<br>CONGN | 5 | ROGI BIND & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJANI KANT SINGH | Mr.RAM SEWAK CHOUDHARY(APP)<br>Mr.RAJENDRA KUMAR DEO |

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| 18. | CR. MISC./35447/2015<br>QUASHING (219,217)IPC<br>QSH COMPLAIN FOR CONGN | 3 | SHATRUNJAY KUMAR MISHRA @ SHATRUNJAY MISHRA<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.PRABHAKAR SINGH<br>Mr.RAKESH M.SINGH | Mr.ANANT KUMAR(APP)<br>Mr.SATYENDRA PRASAD SINGH<br>Mr.SUMEET KUMAR SINGH<br>Mr.ABHIPRAV SINGH |
| 19. | CR. MISC./37448/2015<br>QUASHING(379,323)-IPC<br>QSH COMPLAIN FOR CONGN | 3 | RANGNATH SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.RANJAY KUMAR SINGH | Mr.RENU KUMARI(APP)<br>Mr.RAKESH KUMAR |
| 20. | CR. MISC./38844/2015<br>QUASHING (379/323/34)<br>QSH COMPLAIN FOR CONGN | 3 | SHIV SHANKAR BHAGAT & ORS<br>vs STATE OF BIHAR & ANR | Mr.BIRENDRA KUMAR SINGH | Mr.MD. ASLAM ANSARI (APP)<br>Mr.JAINENDRA KUMAR<br>Mr.UDAY KUMAR MISHRA |
| 21. | CR. MISC./40168/2015<br>QUASHING (323/504/34)<br>QSH COMPLAIN FOR CONGN | 3 | MD. LAIKUDDIN & ANR<br>vs STATE OF BIHAR & ANR | Mr.MOHAMMAD SUFYAN<br>Mr.THAKUR BRAJESH SINGH | Mr.DR .AJEET KUMAR (APP)<br>Mr.MD. NAJMUL HODDA<br>Mr.BINAY KUMAR |
| 22. | CR. MISC./42099/2015<br>QUASHING (341,323,379,<br>QSH COMPLAIN FOR CONGN | 4 | RAJ KUMAR SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.AMISH KUMAR | Mr.AWADHESH KR.SINGH(APP)<br>Mr.DILIP KUMAR ROY |
| 23. | CR. MISC./44466/2015<br>QUASHING (417,406)IPC<br>QSH COMPLAIN FOR CONGN | 3 | KUMAR PRIYA RANJAN & ANR.<br>vs STATE OF BIHAR & ANR | Mr.MADAN JEET KUMAR | Mr.ARUN KUMAR PANDEY(APP)<br>Mr.ABHISHEK ANAND<br>Mr.MADHURI KUMARI |
| 24. | CR. MISC./55508/2015<br>QUASHING(319 CR.P.C.)<br>QSH F.I.R. FOR DISCHAR | 3 | BINOD CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.SAROJ KUMAR SHARMA<br>Mr.ARBIND KUMAR SHARMA | Mr.SUMAN KRI SINGH(APP)<br>Mr.NAGENDRA KUMAR<br>Mr.KULANAND JHA |
| 25. | CR. MISC./10925/2013<br>QUASHING(380,323,427)-<br>QSH COMPLAIN FOR CONGN | 14 | AMRITA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.RITESH KUMAR | Mr.PRAMOD PRASAD (APP) |
| 26. | CR. MISC./16143/2014<br>QUASHING (420)IPC<br>QUASHING | 6 | MUKESH KUMAR @ BABLU SINHA<br>vs STATE OF BIHAR & ANR | Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR. AMRENDRA KR | Mr.A.DAYAL(APP)<br>Mr.SHIVENDRA KUMAR SINHA |
| 27. | CR. MISC./20905/2014<br>QUASHING(420,379)-IPC<br>QSH COMPLAIN FOR CONGN | 3 | AMIT KUMAR<br>vs STATE OF BIHAR & ANR | Mr.RAKESH CHANDRA | Mr.MUKESH KUMAR SINGH(APP) |
| 28. | CR. MISC./27223/2014<br>QUASHING(498/188/323/3<br>QSH COMPLAIN FOR CONGN | 6 | MD. EQUBAL & ORS.<br>vs STATE OF BIHAR & ANR | Mr.AJAY KUMAR | Mr.MADHURI LATA (APP)<br>Mr.ANAMUL HAQUE |
| 29. | CR. MISC./27284/2014<br>QUASHING(376) IPC<br>QSH COMPLAIN FOR CONGN | 8 | AZIMUDDIN MIYAN @ AZIMUDDIN AZAM<br>vs STATE OF BIHAR & ANR | Mr.GAUTAM KUMAR YADAV<br>Mr.ANJUM PERVEEN<br>Mr.FAKHRUDDIN ALI AHMAD | Mr.H.A. KHAN (APP)<br>Mr.PRAVIN KUMAR |
| 30. | CR. MISC./34050/2014<br>QUASHING (384,342,120B<br>QSH COMPLAIN FOR CONGN | 4 | SHAMBHU SHARAN SHARMA & ORS<br>vs STATE OF BIHAR & ANR | Mr.UTSAV KUMAR<br>Mr.AKSHAY LAL PRASAD<br>Mr.ABHISHEK ANAND | Mr.JAGDHAR PRASAD(APP)<br>Mr.SANJAY KUMAR<br>Mr.BINOD KUMAR |
| 31. | CR. MISC./38922/2014<br>QUASHING (498A) IPC<br>QSH COMPLAIN FOR CONGN | 5 | RANDHIR VISHWAKARMA & ORS.<br>vs STATE OF BIHAR & ANR | Mr.SHIVENDRA KUMAR SINHA | Mr.SHAILENDRA KUMAR 1 (APP)<br>Mr.UDAY KUMAR<br>Mr.MITHLESH KUMAR GUPTA<br>Mr.PRITISH KUMAR LAL<br>Mr.SHIVA NAND GIRI |
| 32. | CR. MISC./40481/2014<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR CONGN | 6 | MAMTA DEVI & ORS<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.B.N.PANDEY(APP)<br>Mr.BIJENDRA KUMAR SINGH |
| 33. | CR. MISC./43421/2014<br>QUASHING (4323/504/379<br>QSH COMPLAIN FOR CONGN | 3 | EZAJ AHMAD & ANR.<br>vs STATE OF BIHAR & ANR | Mr.SADA NAND ROY | Mr.SHARDA KUMARI (APP)<br>Mr.JITENDRA PRASAD SINGH<br>Mr.ARVIND KUMAR PANDEY |
| 34. | CR. MISC./44949/2014<br>QUASHING(498A)-IPC & 3<br>QUASHING | 4 | BHAIYELAL SADA<br>vs STATE OF BIHAR & ANR | Mr.DEEPAK KUMAR<br>Mr.AMARENDRA NARAYAN | Mr.S.EHTESHAMUDDIN(APP) |
| 35. | CR. MISC./49013/2014<br>QUASHING(498A,323,379,<br>QSH COMPLAIN FOR CONGN | 4 | VISHNU KANT PANDIT<br>vs STATE OF BIHAR & ANR | Mr.JAI PRAKASH SINGH<br>Mr.ANIL KUMAR | Mr.DASRATH MEHTA(APP) |

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| 36. with | CR. MISC./49020/2014<br>QUASHING (498A) IPC<br>QSH COMPLAIN FOR CONGN | 6 | TEJ NARAYAN SINGH @ RAJESH BHUSHAN SINGH<br>vs STATE OF BIHAR & ANR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.BHARAT LAL (APP) |
| 37. | CR. MISC./35616/2014<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR CONGNIZANCE | 4 | BHOLA SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.DR.AJIT KUMAR(APP)<br>Mr.MANISH KUMAR<br>Mr.AJAY KUMAR |
| 38. | CR. MISC./49189/2014<br>QUASHING(498A,313,379)<br>QSH COMPLAIN FOR CONGN | 6 | VIKASH KUMAR @ VIKASH KUMAR PASWAN<br>vs STATE OF BIHAR & ANR | Mr.VINAY KUMAR MISHRA | Mr.SUNIL KR. PANDEY (APP)<br>Mr.MD. NAJMUL HODDA<br>Mr.BINAY KUMAR |
| 39. | CR. MISC./49539/2014<br>QUASHING (419/420/467)<br>QSH COMPLAIN FOR OTHER | 3 | ARVIND KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ANJANI PARASHAR<br>Mr.DHANANJAY KUMAR TIWARY | Mr.SANJAY KUMAR TIWARY 1 (APP) |
| 40. | CR. MISC./50024/2014<br>QUASHING(420,467,468,4<br>QSH COMPLAIN FOR CONGN | 3 | BAIDYANATH SAHNI & ORS<br>vs STATE OF BIHAR & ANR | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN | Mr.AJAY KR. JHA (APP)<br>Mr.PAWAN KUMAR SINGH<br>Mr.JITENDRA KUMAR |
| 41. | CR. MISC./50211/2014<br>QUASHING (379/323/447/<br>QSH COMPLAIN FOR OTHER | 4 | KRISHNA KUMAR<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD RANJAN | Mr.NITYA NAND TIWARY (APP) |
| 42. | CR. MISC./50311/2014<br>QUASHING(47 A EXCISE A<br>QSH COMPLAIN FOR CONGN | 4 | SHANKAR PASWAN<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.DR.KR.UDAY PRATAP(APP) |
| 43. | CR. MISC./50353/2014<br>QUASHING (498A/380) IP<br>QSH COMPLAIN FOR CONGN | 6 | SATYENDRA KUMAR PANDEY<br>vs STATE OF BIHAR & ANR | Mr.ABHAY KUMAR<br>Mr.MANISH KUMAR NO 13 | Mr.MURLIDHAR (APP)<br>Mr.RAM JANAM MAHARAJ |
| 44. | CR. MISC./50384/2014<br>QUASHING (498A/341/323<br>QUASHING | 4 | MD. SAHADAT ANSARI @ MD. & ORS<br>vs STATE OF BIHAR & ANR | Mr.MRITUNJAY PRASAD SINGH<br>Mr.RASHMI KUMARI | Mr.A.DAYAL (APP) |
| 45. | CR. MISC./50392/2014<br>QUASHING(498A) IPC & 4<br>QSH COMPLAIN FOR CONGN | 5 | GOPAL PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH<br>Mr.RAGHWANAND<br>Mr.RABINDRA KUMAR TIWARI | Mr.RAM SUMIRAN ROY (APP)<br>Smt.RINA SINHA |
| 46. | CR. MISC./50395/2014<br>QUASHING(498A,406) IPC<br>QUASHING | 5 | KANHAIYA JEE SRIVASTAVA @ K.J. SRIVASTAVA & ORS.<br>vs STATE OF BIHAR & ANR | Mr.SUNIL SRIVASTAVA<br>Mr.SHOBHA KUMARI VERMA<br>Mr.PREM KUMAR VERMA | Mr.SANJAY KR.PANDEY(APP)<br>Mr.AJIT KUMAR SINHA<br>Mr.AJAY KUMAR SINHA |
| 47. | CR. MISC./50491/2014<br>QUASHING(498)-IPC & 4<br>QSH COMPLAIN FOR OTHER | 7 | SANJAY KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR SINGH | Mr.ANIL KUMAR SINGH(APP)<br>Mr.SHAILENDRA KUMAR SINGH |
| 48. | CR. MISC./51613/2014<br>QUASHING (498A)IPC,4 D<br>QSH COMPLAIN FOR CONGN | 4 | PRADYUT KUMAR CHOUBEY & ORS<br>vs STATE OF BIHAR & ANR | Mr.SURYA NARAYAN SAH<br>Mr.RAVI BHATIA<br>Mr.MANOJ KUMAR<br>Mr.RAKESH KUMAR | Mr.SURESH PD.SINGH(APP)<br>Mr.RAJEEV RANJAN<br>Mr.BELA SINGH |
| 49. | CR. MISC./51749/2014<br>QUASHING (498A/406) IP<br>QSH COMPLAIN FOR CONGN | 6 | MD. KHUSHNOOR ALAM & ORS.<br>vs STATE OF BIHAR & ANR | Mr.S. JAMIL AKHTAR | Mr.P.K. CHOURASIYA (APP) |
| 50. | CR. MISC./51783/2014<br>QUASHING(498A,34)-IPC<br>QSH COMPLAIN FOR CONGN | 5 | FAZLUR RAHMAN & ANR<br>vs STATE OF BIHAR & ANR | Mr.SYED ASGHER NAJMI<br>Mr.RAM PRAVESH NATH TIWARI<br>Mr.SAJID SALIM KHAN<br>Mr.MD. JAVED JAFAR KHAN | Mr.BHARAT BHUSHAN(APP)<br>Mr.S. JAMIL AKHTAR |
| 51. | CR. MISC./6293/2015<br>QUASHING(323,504)-IPC<br>QUASHING | 4 | ONKAR ROY @ ONKAR PD. RAY & ANR<br>vs STATE OF BIHAR & ANR | Mr.AMRESH KUMAR SINHA<br>Mr.KUMAR MALENDU<br>Mr.PRANESH KUMAR ARYA | Mr.DR.RAVINDRA KUMAR(APP)<br>Mr.GYANAND ROY<br>Mr.SANJAY SINGH<br>Mr.KUNDAN KUMAR SINGH |

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**Wednesday the 11th July 2018**
**Court No. 13 (AT 2.15 P.M.)**

# Mr. Justice Jyoti Saran

## TIEDUP MATTERS

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | MJC/328/2018<br>CONTEMPT- SJ IN<br>(CWJC/2267 /2017) | 1 | GAYATRI KUMARI<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.PARTH SARTHY - GA 4<br>Mr.SANJAY PANDEY |
| 2. | MJC/419/2018<br>CONTEMPT- SJ IN<br>(CWJC/20525 /2016) | 1 | FIROZ AHMAD & ANR<br>vs THE STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR<br>Mr.PRIYA RANJAN | Mr.RAJESHWAR SINGH - GA 10 |
| 3. | MJC/609/2018<br>CONTEMPT- SJ IN<br>(CWJC/59 /2016) | 1 | KAMLESHWARI PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.PARTH SARTHI - GA 4 |
| 4. | MJC/1044/2018<br>CONTEMPT- SJ IN<br>(CWJC/1989 /2016) | 1 | TARKESHWAR UPADHYAY<br>vs THE STATE OF BIHAR THROUGH SANJAY KUMAR, THE PRINCIPAL SECRETARY, DEPARTMEN OF HEALTH, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ASHUTOSH TRIPATHY<br>Mr.VISHWAJEET KUMAR MISHRA | Mr.RAJESHWAR SINGH - GA 10 |
| 5. | MJC/1082/2018<br>RESTORATION-SJ IN<br>(CWJC/15637 /2014) | 1 | DAYA RAM YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SAROJ KUMAR | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 6. | MJC/1152/2018<br>CONTEMPT- SJ IN<br>(CWJC/15225 /2017) | 1 | SHIV SHANKAR PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.KAMLESH KISHORE | Mr.PARTH SARTHI - GA 4 |

## FOR ADMISSION

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| 1. | MJC/3743/2017<br>CONTEMPT- SJ IN<br>(CWJC/9665 /2016) | 6 | VISHWANATH SINGH & ANR<br>vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SUDHA CHANDRA<br>Mr.SURENDRA KUMAR SINGH | Mr.AJAY BIHARI SINHA - GA 8 |
| 2. | MJC/1568/2017<br>CONTEMPT- SJ IN<br>(CWJC/1454 /2015) | 10 | CHANDRA DEVI & ANR<br>vs THE STATE OF BIHAR, THROUGH THE COMMISSIONER CUM PRINCIPAL SECRETARY HEALTH DEPARTMENT, MEDICAL EDUCATION AND FAMILY WELFARE & ORS | Mr.DHANANJAY KUMAR TIWARY<br>Mr.DHANANJAY KUMAR TIWARY | Mr.S.D. YADAV- AAG9<br>Mr.CHAITANYA SUAROOP |
| 3. | MJC/2386/2017<br>CONTEMPT- SJ IN<br>(CWJC/19685 /2015) | 4 | RAJA RAM SINGH<br>vs THE STATE OF BIHAR THE PRINCIPAL SECRETARY, DEPARTMENT OF CO OPERATIVE, GOVERNMENT OF BIHAR, VIKASH BHAWAN, NAMELY MR. AMRIT LAL MEENA, I. A. S & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 4. | MJC/3294/2017<br>CONTEMPT- SJ IN<br>(CWJC/9441 /2016) | 4 | UDAY PRASAD & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 5. | MJC/3438/2017<br>CONTEMPT- SJ IN<br>(CWJC/10795 /2011) | 3 | RAJDEO CHAUDHARY<br>vs MR. SHIV NARAYAN JHA, DY. SECRETARY, FINANCE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SANJAY KUMAR<br>Mr.MANOJ KUMAR<br>Mr.SHAILENDRA PRASAD<br>Mr.BANKEY BIHARI SINGH | Mr.SARVESH KUMAR SINGH - AAG-13 |
| 6. | MJC/3508/2017<br>CONTEMPT- SJ IN<br>(CWJC/1055 /2016) | 3 | ANIL KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.KULANAND JHA<br>Mr.ALOK KUMAR CHOUDHARY | Mr.P. K. VERMA - AAG 3 |
| 7. | MJC/485/2018<br>CONTEMPT- SJ IN<br>(CWJC/5741 /2017) | 4 | CHANDRA BHUSHAN CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV KUMAR<br>Mr.SAHJANAND SHARMA | Mr.AMIT PRAKASH - GA 13 |
| 8. | MJC/624/2017<br>CONTEMPT- SJ IN<br>(CWJC/341 /2012) | 4 | MD. SANAULLAH AHSAN<br>vs THE STATE OF BIHAR FOOD AND CIVIL SUPPLIES CORPORATION & ORS | Mr.KAMALA KANT TIWARY | Mr.SHAILENDRA KUMAR SINGH<br>Mr.S K SINHA<br>Mr.MAYANK SHEKHAR |
| 9. | MJC/19/2018<br>CONTEMPT- SJ IN<br>(CWJC/724 /2017) | 4 | MD. JAWED HOSSAIN & ORS<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME ( POLICE ), GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SIDDHARTHA PRASAD<br>Mr.SUNIT KUMAR<br>Mr.OM PRAKASH KUMAR | Mr.PARTHA SARTHY - GA 4 |
| 10. | MJC/79/2018<br>CONTEMPT- SJ IN<br>(CWJC/19506 /2016) | 3 | SARFARAZ ALI & ORS<br>vs THE STATE OF BIHAR THROUGH SECRETARY, RURAL WORKS DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BRISKETU SHARAN PANDEY<br>Mr.PRINCE KUMAR MISHRA | Mr.AJAY - GA 5 |
| 11. | MJC/959/2018<br>CONTEMPT- SJ IN<br>(CWJC/12710 /2016) | 3 | SUDESHWAR SAH<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA, SRI ANJANI KUMAR SINGH & ORS | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.ASHUTOSH RANJAN PANDEY (AAG15) |

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| 12. | MJC/173/2018<br>CONTEMPT- SJ IN<br>(CWJC/16709 /2016) | 5 | SHALIGRAM SAH<br>vs SRI AMIR SUBHANI, THE PRINCIPAL SECRETARY GENERAL ADMINISTRATION DEPARTMENT, GOVERNMENT OF BIHAR,PATNA & ORS | Mr.SANJEEV NIKESH | Mr.P. K. VERMA ( AAG 3 ) |
| 13. | MJC/578/2018<br>CONTEMPT- SJ IN<br>(CWJC/11378 /1997) | 3 | SMT. PRAMILA BALA & ORS<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY CUM COMMISSIONER, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, SICHAI BHAWAN & ORS | Mr.SANJEET KUMAR<br>Mr.RAJ KAMAL | Mr.ANJANI KUMAR - AAG 4 |
| 14. | MJC/962/2018<br>CONTEMPT- SJ IN<br>(CWJC/10661 /2017) | 3 | MANZER HASSAN KHAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAJIV RANJAN | Mr.ANJANI KUMAR - AAG 4 |
| 15. | MJC/2545/2017<br>CONTEMPT- SJ IN<br>(CWJC/16335 /2016) | 8 | RAMAN KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.BIDHANESH MISRA<br>Mr.TANUJA KUMARI (MISHRA) | Mr.DURGESH NANDAN - AAG 14 |
| 16. | MJC/3018/2017<br>CONTEMPT- SJ IN<br>(CWJC/203 /2017) | 4 | UPENDRA PRASAD GUPTA ALIAS UPENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RUPAK KUMAR | Mr.YOGENDRA PD. SINHA - AAG 7<br>Mr.PRASOON SINHA<br>Mr.RANJEET KUMAR PANDEY |
| 17. | MJC/3582/2017<br>CONTEMPT- SJ IN<br>(CWJC/3015 /2014) | 3 | SUNIL KUMAR SUMAN<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.PRABHU NATH PATHAK | Mr.RAJ BALLABH PD. YADAV - AAG 11 |
| 18. | MJC/495/2018<br>CONTEMPT- SJ IN<br>(CWJC/201 /2017) | 4 | AJIT KUMAR SINHA<br>vs PANKAJ KUMAR, THE MANAGING DIRECTOR, BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ANR | Mr.AJAY BEHARI SINHA<br>Mr.SURYAKANT KUMAR<br>Mr.UPENDRA KUMAR SINGH | Mr.SHAILENDRA KUMAR SINGH |
| 19. | MJC/2183/2017<br>CONTEMPT- SJ IN<br>(CWJC/504 /2017) | 3 | ARVIND PRASAD<br>vs THE STATE OF BIHAR THORUGH MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.NAVENDU KUMAR | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 20. | C. REV./93/2018<br>IN (CWJC/4883 /2016) | 1 | PREMMANAI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.GYAN PRAKASH OJHA ( GA 7 ) |
| 21. | MJC/469/2018<br>CONTEMPT- SJ IN<br>(CWJC/280 /2016) | 3 | ANIL KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, SMT. A. N. VIJAYALAKSHMI, ANIMAL HUSBANDRY DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR<br>Mr.RANJEETA SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |
| 22. | MJC/667/2018<br>CONTEMPT- SJ IN<br>(CWJC/2352 /2014) | 3 | DHARMLAL BAITHA<br>vs THE STATE OF BIHAR & ORS | Smt.PUNAM SHRIVASTAVA<br>Mr.PRADEEP KUMAR SINHA | Mr.PARTH SARTHI - GA 4 |
| 23. | MJC/1001/2018<br>CONTEMPT- SJ IN<br>(CWJC/17460 /2016) | 1 | PRAFULL CHAND SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 24. | MJC/1078/2018<br>with CONTEMPT- SJ IN<br>(CWJC/1054 /2017) | 1 | RAM BABU SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN<br>Mr.MOHIT SHRIWASTAVA | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 25. | MJC/1103/2018<br>with CONTEMPT- SJ | 1 | NARENDRA KUMAR & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.AMIT PRAKASH - GA 13 |
| 26. | MJC/1126/2018<br>with CONTEMPT- SJ | 1 | RAJEEV RANJAN & ANR<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.VINAY KIRTI SINGH - G A 2 |
| 27. | MJC/1128/2018<br>CONTEMPT- SJ | 1 | RAJ KISHORE SHARMA & ANR<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 28. | MJC/1107/2018<br>with CONTEMPT- SJ IN<br>(CWJC/19584 /2016) | 1 | SUNIL KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.AJAY KUMAR RASTOGI - AAG 10 |

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| 29. | MJC/636/2018<br>CONTEMPT- SJ | 1 | PRASHANT KUMAR<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMARI SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.S. RAZA AHMAD ( AAG 5 ) |
| 30. | MJC/1422/2018<br>CONTEMPT- SJ IN (CWJC/12703 /2017) | 1 | KAMLESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA<br>Mr.ROHAN VERMA | Mr.CHITTARANJAN SINHA - PAAG 2 |
| 31. | MJC/1506/2018<br>CONTEMPT- SJ IN (CWJC/2565 /2017) | 1 | RAJAN KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA<br>Mr.MR. BAUA JHA<br>Mr.AMIT KUMAR | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 32. | MJC/1744/2018<br>CONTEMPT- SJ IN (CWJC/18906 /2016) | 1 | DADAN RAM<br>vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, PRINCIPAL SECRETARY OF PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SANTOSH KUMAR | Mr.AJAY - GA 5 |
| 33. | MJC/184/2016<br>CONTEMPT- SJ IN (CWJC/1646 /2014) | 4 | SHIDHESHWAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA PRASAD SINGH | Mr.ANIL KUMAR (GP23)<br>Mr.ARUN KUMAR<br>Mr.MADHAW PD. YADAV (GP23) |
| 34. | MJC/2608/2017<br>CONTEMPT- SJ IN (CWJC/13816 /2016) | 1 | NAND KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRATAP SHARMA | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 35. | MJC/3001/2017<br>CONTEMPT- SJ IN (CWJC/650 /2015) | 1 | ANIL KUMAR SHRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 36. | MJC/58/2018<br>CONTEMPT- SJ IN (MJC/1211 /2017) | 1 | DR. AAKANKSHA<br>vs SHRI CHAITANYA PRASAD, THE PRINCIPAL SECRETARY, ART CULTURE AND YOUTH DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SUNIL KUMAR KARN | Mr.RAGHWANAND - GA 11<br>Mr.KRISHNA CHANDRA |
| 37. | MJC/463/2018<br>CONTEMPT- SJ IN (CWJC/9799 /2016) | 1 | ARUN KUMAR<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY MR. AMRIT LAL MEENA, I. A. S & ORS | Mr.UDAY BHAN SINGH | Mr.AMIT PRAKASH - GA 13 |
| 38. | MJC/655/2018<br>CONTEMPT- SJ IN (CWJC/20618 /2010) | 1 | SHATRUDHAN CHOUDHARY & ORS<br>vs SRI AMIR SUBHANI, PRESENTLY POSTED AS SECRETARY, REGISTRATION EXCISE AND PROHIBITION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.ANIL KUMAR SINHA - GA 1 |
| 39. | MJC/757/2018<br>CONTEMPT- SJ IN (CWJC/1822 /2016) | 1 | SHAMBHU PRASAD BAITHA & ORS<br>vs MR. ANJANI KUMAR SINGH, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.HARENDRA PRASAD | Mr.PARTH SARTHI - GA 4 |
| 40. | MJC/1856/2018<br>CONTEMPT- SJ IN (CWJC/12030 /2017) | 1 | DINESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH SRI BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SIYARAM PANDEY<br>Mr.RAM GANESH | Mr.S. RAZA AHMAD - AAG 5 |
| 41. | MJC/1871/2018<br>CONTEMPT- SJ IN (CWJC/4855 /2017) | 1 | MD. ABDUL KARIM<br>vs THE STATE OF BIHAR THROUGH SRI BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SIYARAM PANDEY | Mr.S. RAZA AHMAD - AAG 5 |

**(AT 3:30 P.M.)**

## FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CWJC/252/2017<br>PAY SCALES , NON GAZET | 10 | KAMLA KANT KHARWAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.AJAY- GA5 |

## FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/9017/2018<br>OTHER MISC. MATTER | 3 | TEJASHWI PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN | Mr.LALIT KISHORE- AG |
| 2. | CWJC/12351/2016<br>LAND ENCROACHMENT & DE | 11 | AYODHYA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MUKUND MOHAN JHA<br>Mr.ABHISHEKH KUMAR | Mr.A.B. SINHA- SC19<br>Mr.ASHOK KUMAR |
| 3. | CWJC/1161/2017<br>MINES REGULATION & DEV | 9 | SHARDA MICA MINING CO.<br>vs THE STATE OF BIHAR & ORS | Mr.<br>Mr.ABHIMANYU VATSA<br>Mr.NILANJAN CHATTERJEE | Mr.SUNIL KR. MANDAL- SC3<br>Mr.NARESH DIKSHIT<br>Mr.RAJENDRA PRASAD<br>Mr.ANSHAY BAHDUR MATHUR (CGC)<br>Mr.S.D.SANJAY (ADDL.S.G) |

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| 4. with | CWJC/14803/2017<br>TRANSFER , HEALTH SE | 6 PANKAJ KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.SATYENDRA RAI<br>Mr.SHEKHAR SINGH | Mr.S.D.YADAV -AAG9<br>Mr.PRABHAT KUMAR SINGH<br>Mr.LALIT KISHORE |
| 5. | CWJC/14954/2017<br>TRANSFER , HEALTH SER. | 1 BRIJ MOHAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SATYENDRA RAI<br>Mr.SHEKHAR SINGH | Mr.CHITTRANJAN SINHA (PAAG2)<br>Mr.PRABHAT KUMAR SINGH |

## FOR HEARING

| | | | | |
|---|---|---|---|---|
| 1. | CWJC/2330/2015<br>REM/DIS/TER, NON GAZET | 4 RAJESH RANJAN PODDAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRITISH KUMAR LAL<br>Mr.RAJEEV SHEKHAR<br>Mr.SANJEEV KUMAR | Mr.GP8- MANISH KUMAR<br>Mr.VIVEK PRASAD (GP7) |

## FOR HEARING UNDER ORDER 41 RULE 11 CPC

| | | | | |
|---|---|---|---|---|
| 1. | MA/978/2011<br>CLAIM CASE-432/2009 (A | 13 KAMALA DEVI & ORS<br>vs SARWAN KUMAR SAH & ORS | Mr.RAJESH KUMAR<br>Mr.RAJESH KUMAR | Mr.SANJAY SINGH<br>Mr.BARUN KUMAR CHOUDHARY<br>Mr.LALIT NARAYAN JHA |

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**Wednesday the 11th July 2018**
**Court No. 7 (AT 2.15 P.M.)**

# Mr. Justice Rakesh Kumar

## TIEDUP MATTERS

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|
| 1. | MJC/1199/2017<br>RESTORATION-SJ IN<br>(MA/497 /2012) | 1 MST. MEENA DEVI & ORS<br>vs JAMUNA SINGH & ORS | Mr.BIRENDRA KUMAR | |
| 2. | MJC/3159/2017<br>33. MJC IN (CWJC/9508<br>/2011) | 1 SANJAY KUMAR RAJAK<br>vs THE STATE OF BIHAR & ORS | Mr.PRANAV KUMAR | Mr.ASHUTOSH RANJAN<br>PANDEY - AAG 15 |
| 3. | MJC/1610/2018<br>RESTORATION-SJ IN<br>(MJC/1572 /2016) | 1 AMRENDRA KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR<br>SINGH | Mr.SHRIMATI SHILPA<br>SINGH ( G A 12 ) |

## FOR ADMISSION

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|---|---|---|---|---|
| 1. | CR. MISC./27084/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1<br>PART HEARD | 4 BOUDHU @ NAUSHAD @ BABLU<br>vs THE STATE OF BIHAR | Mr.BIJENDRA KUMAR<br>SINGH<br>Mr.ANIL KUMAR SINGH | Mr.SRI JAGDHAR<br>PRASAD (APP203) |
| 2. | CR. MISC./27111/2018<br>R.BAIL IPC 307,341,324<br>R.BAIL-1<br>PART HEARD | 4 ABID ALI @ ABID SIDDIQUE<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.JAVED ASLAM | Mr.SRI SANJAY KUMAR<br>TIWARY (APP128)<br>Mr.ZEYAUL HODA |
| 3. | CR. MISC./31624/2018<br>A.BAIL IPC 272,273,308<br>A.BAIL<br>PART HEARD | 4 RAJNISH PRASAD @ BADMAS<br>vs THE STATE OF BIHAR | Mr.SATYENDRA RAI<br>Mr.SHREE NIVAS<br>MADHUVAN | Mr.SRI INDRA KUMAR<br>SINGH (APP174) |
| 4. | CR. MISC./32015/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL<br>PART HEARD | 3 BIMLESH MAHTON<br>vs THE STATE OF BIHAR | Mr.SHUBHESH<br>PANDEY<br>Mr.NEERAJ KUMAR<br>PAINOLI | Mr.SRI TARUN PRASAD<br>MANDAL (APP204) |
| 5. | CR. MISC./33800/2018<br>R. BAIL IPC 328,493,31<br>R.BAIL-1<br>PART HEARD | 3 AFROZ ALAM<br>vs THE STATE OF BIHAR | Mr.SUBODH KUMAR<br>BARNWAL<br>Mr.TARIQUE YAZDANI | Mr.SRI SATYENDRA<br>NARAYAN SINGH (APP132) |
| 6. | CR. MISC./33882/2018<br>R.BAIL IPC 366A,34<br>R.BAIL-1<br>PART HEARD | 4 GUDDU @ DHULMUL PASWAN @<br>DHULDHUL PASWAN @ GHULGHUL<br>PASWAN @ GHULMUL PASWAN<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @<br>MANU<br>Mr.AJAY KUMAR<br>TIWARI<br>Mr.ANJANA | Mr.SRI AKSHAY LAL<br>PANDIT (APP75) |
| 7. | CR. MISC./33983/2018<br>R.BAIL IPC 419,420,467<br>R.BAIL-1<br>PART HEARD | 3 DHEERAJ JAIN @ DHIRAJ JAIN<br>vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR | Mr.SRI MATLOOB<br>RAB (APP34)<br>Mr.RAMAKANT SHARMA |
| 8. | CR. MISC./34052/2018<br>R.BAIL IPC 392<br>R.BAIL-1<br>PART HEARD | 3 PRAKASH YADAV<br>vs THE STATE OF BIHAR | Mr.KAMAL KISHORE<br>JHA | Mr.SRI MADAN<br>KUMAR (APP223) |
| 9. | CR. MISC./36369/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL<br>PART HEARD | 4 CHANDAN KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.KUNDAN KUMAR<br>SINGH | Mr.SRI NAWAL KISHORE<br>PRASAD (APP113) |
| 10. | CR. MISC./36886/2018<br>A.BAIL 30A,30D EXCISE<br>A.BAIL<br>PART HEARD | 3 SANJAY YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RABINDRA PRASAD<br>SINGH | Mr.SRI SHAILENDRA<br>KUMAR -2 (APP61) |
| 11. | CR. MISC./37432/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL<br>PART HEARD | 3 LALLU KUMAR @ LALLU @ KALLU &<br>ORS<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM<br>TIWARY<br>Mr.MITHILESH KUMAR<br>ARYA | Mr.SRI SANJAY KUMAR<br>PANDEY (APP222) |
| 12. | CR. MISC./37667/2018<br>A.BAIL 30A,30D EXCISE<br>A.BAIL<br>PART HEARD | 3 SURENDRA RAI<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.SRI SATYENDRA<br>NARAYAN SINGH (APP132) |
| 13. | CR. MISC./37992/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL<br>PART HEARD | 3 KARU RAJ VANSHI<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.SRI CHANDRA<br>BHUSHAN<br>PRASAD (APP92) |
| 14. | CR. MISC./38115/2018<br>A.BAIL IPC 272,273 & 4<br>A.BAIL<br>PART HEARD | 3 VIJAY PASWAN<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.SRI CHANDRA<br>BHUSHAN<br>PRASAD (APP92) |

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| 15. | CR. MISC./38172/2018<br>A. BAIL 30A,37B EXCISE A.BAIL<br>PART HEARD | 3 | SANJAY YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RABINDRA PRASAD SINGH | Mr.SRI PANCHANAND PANDIT (APP115) |
| 16. | CR. MISC./34792/2018<br>A. BAIL IPC 420,384 A.BAIL<br>PART HEARD | 3 | MD. ISHAQUE @ ESAHAQUE<br>vs THE STATE OF BIHAR | Mr.BIJENDRA KUMAR SINGH | Mr.SMT. MADHURI LATA (APP103) |
| 17. | CR. MISC./34794/2018<br>A.BAIL IPC 366A,34 A.BAIL<br>PART HEARD | 3 | ABHINANDAN RISHIDEO<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |
| 18. | CR. MISC./37565/2018<br>A.BAIL IPC 30A,37B EXC A.BAIL<br>PART HEARD | 3 | MUSTAQUE ANSARI & ANR<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 19. | MJC/3171/2014<br>RESTORATION-SJ IN (MA/190 /2010) | 8 | SMT. NUTAN SINGH<br>vs THE ESTATE OF SHANKAR SHARAN SINGH & ANR. | Mr.SATYANAND SHARMA<br>Mr.AJAY KUMAR | Mr.AJAY KUMAR SHARMA |
| 20. | MJC/1508/2016<br>RESTORATION-SJ IN (CWJC/15141 /2011) | 5 | BIHAR STATE ROAD TRANSPORT CORPORATION THROUGH ITS ADMINISTRATOR<br>vs THE STATE OF BIHAR & ORS | Mr.NAND KUMAR SINGH<br>Mr.ARVIND KUMAR | Mr.SC19 AJAY BIHARI SINHA<br>Mr.ALOK KUMAR SINHA<br>Mr.INDRAJEET BHUSHAN |
| 21. | MJC/3644/2016<br>RESTORATION-SJ IN (CWJC/11435 /2011) | 9 | DEVESH NATH DAS<br>vs THE STATE OF BIHAR & ORS | Mr.SATI RANJAN JAMAIYAR | Mr.PRABHAT KUMAR VERMA (AAG 3)<br>Mr.SANJAY PANDEY |
| 22. | MJC/3841/2016<br>OTHERS- SJ IN (CWJC/6283 /2011) | 3 | ABINASH KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SAMIR KUMAR | |
| 23. | MJC/155/2017<br>CONTEMPT- SJ IN (CWJC/7113 /2011) | 1 | KESHRI NANDAN SINGH<br>vs THE STATE OF BIHAR & ANR | Mr.DR. KAMAL DEO SHARMA | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 24. | MJC/896/2017<br>RESTORATION-SJ IN (CWJC/11079 /2011) | 1 | ANISH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA KUMAR | Mr.ANJANI KUMAR- AAG4 |
| 25. | MJC/1126/2017<br>CONTEMPT- SJ IN (CWJC/9080 /2011) | 16 | ARVIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.KANHAIYA PANDEY | Mr.SARVESH KUMAR SINGH (AAG 13) |
| 26. | MJC/1814/2017<br>RESTORATION-SJ IN (CWJC/15559 /2010) | 1 | RITISH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRADEEP KUMAR SINGH | Mr.P. N. SHAHI AAG - 6 |
| 27. | MJC/2458/2017<br>RESTORATION-SJ IN (CWJC/10419 /2008) | 3 | MD. SHAMIM ANSARI<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU SHARAN SINGH | Mr.KHURSHID ALAM - AAG 12<br>Mr.GYAN SHANKAR |
| 28. | MJC/2792/2017<br>RESTORATION-SJ IN (CWJC/5980 /2011) | 3 | SURESH PRASAD CHAUDHARY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15) |
| 29. | MJC/2983/2017<br>CONTEMPT- SJ IN (CWJC/7723 /2011) | 4 | LAKSHMI NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAMCHANDRA SINGH<br>Mr.JITENDRA KUMAR SINGH<br>Mr.SHANKAR KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 30. | MJC/3106/2017<br>IN (CWJC/14393 /2005) | 3 | DHRUB NARAIN CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SUSHIL KUMAR JHA | Mr.KHURSHID ALAM - AAG 12 |
| 31. | MJC/3545/2017<br>33. MJC IN (CWJC/13275 /2008) | 4 | MUKESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.NAGESHWAR PRASAD SINHA | Mr.P. K. VERMA - AAG 3<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.LALIT KISHORE |
| 32. | MJC/3760/2017<br>RESTORATION-SJ IN (MJC/3422 /2013) | 3 | BHAGIRATH PRASAD SINGH<br>vs THE ADMINISTRATOR, BIHAR STATE ROAD TRANSPORT & ORS | Mr.SATYENDRA NARAYAN SINGH | Mr.DR.MANKESHWAR TIWARI<br>Mr.DR.MANKESHWAR TIWARI |
| 33. | MJC/3797/2017<br>CONTEMPT- SJ IN (CWJC/12311 /2015) | 6 | PATHALU SAH<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.AJIT KUMAR |
| 34. | MJC/430/2018<br>CONTEMPT- SJ IN (CWJC/7211 /2014) | 1 | SRI BIRENDRA RAM<br>vs BHARAT PETROLEUM CORPORATION LIMITED, THROUGH ITS TERRITORY MANAGER ( RETAIL ), PATNA DEBESH SEN SHARMA & ANR | Mr.RAJ KAMAL<br>Mr.SANJEET KUMAR | Mr.SANJAY SINGH |
| 35. | MJC/682/2018<br>CONTEMPT- SJ IN (CWJC/21668 /2011) | 1 | VIJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY<br>Mr.KANHAIYA PANDEY<br>Mr.RAKESH NARAYANSINGH | Mr.MRS. SILPA SINGH - GA 12 |

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| 36. | MJC/1308/2018<br>RESTORATION-SJ IN<br>(CWJC/5938 /2017) | 3 | AMRESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHRI PRAKASH TIWARI | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 37. | MJC/1611/2018<br>RESTORATION-SJ IN<br>(MJC/1519 /2016) | 1 | SUSHEELA DEVI & ORS<br>vs BRAJNANDAN ROY & ORS | Mr.ASHOK KUMAR<br>Mr.NAVESH NANDAN | |
| 38. | CR. MISC./35372/2018<br>R.BAIL IPC 399,402<br>R.BAIL-1 | 3 | KARU SINGH<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH<br>Mr.HARSH KUMAR SINGH | Mr.SRI YOGENDRA KUMAR (APP200) |
| 39. | CR. MISC./38785/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN<br>(CR. MISC./63457 /2017) | 1 | MANORMA DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 40. | CR. MISC./38919/2018<br>A.BAIL IPC 188,341,435<br>A.BAIL | 1 | AKHILESH KUMAR SINGH @ AKHILESH SINGH<br>vs THE STATE OF BIHAR | Mr.RADHA MOHAN SINGH | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 41. | CR. MISC./39303/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.MRITUNJAY KUMAR | Mr.SRI ARUN KUMAR (APP82)<br>Mr.PARAS NATH |
| 42. | CR. MISC./39364/2018<br>R. BAIL 25(1-AA),25(1-<br>R.BAIL-1 | 1 | RAMJEE SINGH @ RAMJEE MAHTO<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 43. | CR. MISC./39386/2018<br>A. BAIL IPC 498A,307,3<br>A.BAIL | 1 | SURESH LAL DAS & ORS<br>vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN<br>Mr.CHANDAN KUMAR KASHYAP | Mr.SRI ZAINUL ABEDIN (APP196) |
| 44. | CR. MISC./39399/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | JITENDRA KUSHWAHA<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 45. | CR. MISC./39468/2018<br>R. BAIL IPC 363,366,37<br>R.BAIL-1 | 1 | KISHORI SAH<br>vs STATE OF BIHAR & ANR | Mr.RAJNANDAN KUMAR | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 46. | CR. MISC./39534/2018<br>R.BAIL IPC 363,366A,37<br>R.BAIL-1 | 1 | MD. AARIF<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI BHARAT LAL (APP15) |
| 47. | CR. MISC./39872/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN<br>(CR. MISC./8726 /2018) | 1 | DEEPAK PRASAD<br>vs STATE OF BIHAR & ANR | Mr.RAJEEV KUMAR | Mr.SMT. REENA SINHA (APP163) |
| 48. | CR. MISC./40580/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | GUDDU SINGH<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 49. | CR. MISC./41584/2018<br>A.BAIL IPC 467,468,477<br>A.BAIL | 1 | SANGITA @ SANGEETA<br>vs THE UNION OF INDIA THROUGH THE CENTRAL BUREAU OF INVESTIGATION, THROUGH THE SUPERINTENDANT OF POLICE, ANTI CORRUPTION BRANCH, PATNA-22 | Ms.VAGISHA PRAGYA VACAKNAVI | Mr.BIPIN KUMAR SINHA (SC, CBI) |

## Wednesday the 11th July 2018
## Court No. 20 (AT 10:30 A.M.)
# Mr. Justice Dinesh Kumar Singh

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | CWJC/12692/2018<br>IA- 4944/2018 | 1 | M/S MAHADEV ENCLAVE PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.ATAL BIHARI PANDEY | Mr.GYAN PRAKASH OJHA- GA7<br>Mr.NARESH DIKSHIT (SPL. P.P. MINES) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/12322/2018<br>LAND ENCROACHMENT & DE | 1 | RAMKESHI RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RAJANI KANT PANDEY | Mr.RAJ KISHORE RAY - GP-18 | |
| 2. | CWJC/12497/2018<br>LAND ENCROACHMENT & DE | 1 | SANJIN KUMAR @ SAJIVAN KUMAR @ SAJEEV KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.NAVIN SHARMA<br>Mr.ALKA | Mr.RISHI RAJ SINHA - SC-19 | |
| 3. | CWJC/12511/2018<br>LAND ENCROACHMENT & DE | 1 | SINGHESHWAR RAY<br>vs THE STATE OF BIHAR & ORS | Mr.RANJIT KUMAR YADAV | Mr.HARISH KUMAR - GP 8 | |
| 4. | CWJC/3482/2016<br>MINES REGULATION & DEV | 1 | HIRDYA NARAYAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.VINOD KUMAR | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.RAJENDRA PRASAD | |
| 5. | CWJC/4252/2016<br>CIV.WRIT ARISING FR. O | 3 | AJAY SHARMA @ AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.NIRAJ KUMAR | Mr.M.K. SINHA- SC1 | |
| 6. | CWJC/10159/2016<br>OTHER MISC. MATTER | 3 | TARA CHARAN MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA KANT<br>Mr.ANANT PRASAD SHRIVASTAVA | Mr.GP26- NIRBHAY KUMAR SINGH | |
| 7. | CWJC/16000/2016<br>MINES REGULATION & DEV | 3 | M/S DEHRI ON SONE LABOURERS COOPERATIVE SOCIETY LTD.<br>vs THE UNION OF INDIA & ORS | Mr.DHANANJAY KUMAR<br>Mr.SUNIL PRASAD | Mr.KAUSHAL KR.JHA-AAG8<br>Mr.NARESH DIKSHIT<br>Mr.RAM ANURAG SINGH<br>Mr.S.D SANJAY (ADDL. SOC. GEN.) | |
| 8. | CWJC/19509/2016<br>MINES REGULATION & DEV | 3 | M/S S. STONE WORKS<br>vs THE STATE OF BIHAR & ORS | Mr.RAS BIHARI THAKUR<br>Mr.ANIL KUMAR SINHA | Mr.MD. RAISUL HAQUE- SC10<br>Mr.NARESH DIKSHIT<br>Mr.RAJENDRA PRASAD | |
| 9. | CWJC/1583/2017<br>OTHER MISC. MATTER | 3 | MD. MASUM ALI SIDDIQUE<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR<br>Mr.SUNIL PRASAD | Mr.SAJID SALIM KHAN- SC25 | |
| 10. | CWJC/2703/2017<br>OTHER MISC. MATTER | 4 | RAJVARDHAN SINGH<br>vs UNION OF INDIA & ORS | Mr.ANUJIT SINHA<br>Mr.PRATIK KUMAR SINHA | Mr.MD. KHURSHID ALAM-AAG12<br>Smt.CHHAYA MISHRA<br>Mr.ANIL KUMAR SINHA | |
| 11. | CWJC/9770/2017<br>OTHER MISC. MATTER | 4 | PRINCE KUMAR<br>vs UNION OF INDIA THROUGH THE CHAIRMAN & ORS | Mr.PRATIK KUMAR SINHA | Mr.RISHI RAJ SINHA-SC19<br>Mr.KUMAR ALOK<br>Mr.ANIL KUMAR SINHA | |
| 12. | CWJC/10668/2017<br>LAND ENCROACHMENT & DE | 1 | MD. HUSSAIN ANSARI<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA SHEKHAR SINGH<br>Mr.NISHANT VIKRAM | Mr.RISHI RAJ SINHA-SC19 | |
| 13. | CWJC/12248/2017<br>LAND ENCROACHMENT & DE | 1 | KAPILDEO SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEK ANAND AMRITESH | Mr.S.C.YADAV - GP15 | |
| 14. | CWJC/13507/2017<br>LAND ENCROACHMENT & DE | 1 | RANJEET SAW<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN SINGH<br>Mr.PRABEEN KUMAR SINGH | Mr.RISHI RAJ SINHA-SC19 | |
| 15. | CWJC/14524/2017<br>LAND ENCROACHMENT & DE | 1 | RAJESHWAR BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.MD.KHURSHID ALAM - AAG12 | |
| 16. | CWJC/16686/2017<br>OTHER MISC. MATTER | 4 | NARVADESHWAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH KUMAR | Mr.MD. KHURSHID ALAM - AAG12<br>Mr.(AAG12) | |
| 17. | CWJC/16941/2017<br>OTHER MISC. MATTER | 1 | MIR. MOHAMMAD ISLAM<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA KANT<br>Mr.NAVIN KUMAR | Mr.MD.NADEEM SERAJ -GP5 | |
| 18. | CWJC/18446/2017<br>LAND ENCROACHMENT & DE | 1 | SEEMA DEVI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MRITUNJAY KUMAR | Mr.SAJID SALIM KHAN - SC-25<br>Mr.RABINDRA KUMAR PRIYADARSHI | |

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| 19. | CWJC/18463/2017<br>OTHER MISC. MATTER | 1 | MANISH KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA PRASAD SINGH<br>Mr.ARVIND KUMAR PANDEY | Mr.MD. N. H. KHAN - SC1 |
| 20. | CWJC/19393/2017<br>OTHER MISC. MATTER | 1 | PRAMILA SINHA<br>vs THE UNION OF INDIA & ORS | Mr.DR. ANJANI PD. SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ABHAY SHANKAR JHA<br>Mr.RAJEEV PRAKASH |
| 21. | CWJC/404/2018<br>LAND ENCROACHMENT & DE | 1 | AJIT KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.HARSH SINGH<br>Mr.TEJ PRATAP SINGH | Mr.S.C. YADAV- GP15 |
| 22. | CWJC/531/2018<br>LAND ENCROACHMENT & DE | 1 | BHUKAN MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.PANKAJ KUMAR JHA | Mr.RAJ KISHORE ROY -GP18 |
| 23. | CWJC/1222/2018<br>B.B.C.ACT | 1 | APOSTOLIC CARMEL & ANR<br>vs HINDUSTAN PETROLEUM CORPORATION LIMITED & ORS | Mr.MANOJ KUMAR<br>Mr.RAVI BHATIA | Mr.RAJ KISHORE ROY- GP18<br>Mr.RAJEEV PRAKASH |
| 24. | CWJC/1532/2018<br>OTHER MISC. MATTER | 1 | MEWA LAL CHOUDHARY<br>vs THE UNION OF INDIA & ORS | Mr.BAIDYA NATH THAKUR<br>Mr.SHANKAR KUMAR THAKUR<br>Mr.PRABHAKAR THAKUR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Smt.PUNAM KUMARI SINGH |
| 25. | CWJC/3430/2018<br>MINES REGULATION & DEV | 3 | SANJEEV KUMAR SUMAN<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ NARAIN YADAV<br>Mr.DINESH KUMAR | Mr.G.P. OJHA- GA7<br>Mr.NARESH DIKSHIT (SPL.P.P. MINES) |
| 26. | CWJC/4521/2018<br>LAND ENCROACHMENT & DE | 1 | PAPPU PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.MD. KHURSHID ALAM-AAG12 |
| 27. | CWJC/4829/2018<br>LAND ENCROACHMENT & DE | 1 | MANGALA SINGH<br>vs THE INDIAN RAILWAYS THROUGH THE GENERAL MANAGER, EAST CENTRAL RAILWAY & ORS | Mr.RAKESH KUMAR SINHA | Mr.RAJ KISHORE ROY -GP18<br>Mr.SATYENDRA KUMAR<br>Mr.ANIL KUMAR SINHA |
| 28. | CWJC/5802/2018<br>LAND ENCROACHMENT & DE | 1 | RAMAVATAR MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA PRASAD SINGH | Mr.VINAY KIRTI SINGH-GA2 |
| 29. | CWJC/6675/2018<br>INDIAN REGISTRATION AC | 3 | RAKESH KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.P.N. SHAHI- AAG6 |
| 30. | CWJC/10717/2018<br>OTHER MISC. MATTER | 1 | SHIV SAGAR UPADHYAY<br>vs THE STATE OF BIHAR & ORS | Mr.BRAJ BHUSHAN MISHRA<br>Mr.DAMODAR PRASAD TIWARY | Mr.AJAY -GA5 |
| 31. | CWJC/11499/2018<br>LAND ENCROACHMENT & DE | 1 | ANIL KUMAR SRIVASTAV<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRAKASH SHRARMA<br>Mr.RAVINESH | Mr.RAJ KISHORE ROY- GP18 |
| 32. | CWJC/12710/2018<br>LAND ENCROACHMENT & DE | 1 | SATYENDRA KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY MISHRA | Mr.SAJID SALIM KHAN -SC25 |
| 33. | CWJC/13166/2018<br>LAND ENCROACHMENT & DE | 1 | INDU DEVI & ORS<br>vs THE UNION OF INDIA & ORS | Mr.ANSUL<br>Mr.ANUJ KUMAR | Mr.YOGENDRA PRASAD SINHA-AAG7<br>Mr.PRASOON SINHA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 34. | CWJC/2714/2018<br>LAND ENCROACHMENT & DE | 5 | NARESH PRASAD @ NARESH GOPE<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ KISHOR PRASAD<br>Mr.ASHOK KUMAR<br>Mr.LAL BAHADUR SINGH<br>Mr.DHANESHWAR PRASAD GUPTA | Mr.MD.KHURSHID ALAM - AAG12 |
| 35. | CWJC/6808/2018<br>INDIAN REGISTRATION AC | 3 | DURGA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.JAVED ASLAM<br>Mr.ANUJ KUMAR | Mr.ANIL KR.SINHA-GA1 |
| 36. | CWJC/5021/2018<br>LAND ENCROACHMENT & DE | 1 | SATYANARAYAN SHARMA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PANKAJ KUMAR<br>Mr.PURUSHOTTAM SHARMA<br>Mr.NIRANJAN KUMAR | Mr.S.C. YADAV- GP15 |
| 37. | CWJC/5627/2018<br>MINES REGULATION & DEV | 5 | M/S. ADITYA MULTICOM PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ SAMDARSHI<br>Mr.INDRAJESH KUMAR<br>Mr.RAJAN PRAKASH | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |

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| 38. | CWJC/7785/2018<br>MINES REGULATION & DEV | 1 | M/S. MAHADEV ENCLAVE PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.RAJIV RANJAN TIWARI | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 39. | CWJC/9101/2018<br>MINES REGULATION & DEV | 1 | M/S ADITYA MULTICOM PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ SAMDARSHI<br>Mr.INDRAJESH KUMAR<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES)<br>Mr.VISHAL VIKRAM RANA<br>Mr.RAJAN PRAKASH | Mr.VIVEK PRASAD -GP7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 40. | CWJC/9113/2018<br>MINES REGULATION & DEV | 1 | M/S ADITYA MULTICOM PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ SAMDARSHI<br>Mr.INDRAJESH KUMAR<br>Mr.VISHAL VIKRAM RANA<br>Mr.RAJAN PRAKASH | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 41. | CWJC/9200/2018<br>MINES REGULATION & DEV | 1 | RAVISHANKAR BHATT<br>vs THE STATE OF BIHAR & ORS | Mr.RABINDRA KUMAR PRIYADARSHI | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.SANJEEV RANJAN<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 42. | CWJC/9829/2018<br>MINES REGULATION & DEV | 1 | MD. ISRAIL<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV RANJAN<br>Mr.SANJAY KUMAR SINHA | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 43. | CWJC/9979/2018<br>MINES REGULATION & DEV | 1 | MD. ISRAIL<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV RANJAN<br>Mr.MANOJ KUMAR SINGH | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 44. | CWJC/10953/2018<br>MINES REGULATION & DEV | 1 | CHANDAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEKA NANDSINGH | Mr.VIVEK PRASAD- GP7<br>Mr.NARESH DIKSHIT |
| 45. | CWJC/11239/2018<br>MINES REGULATION & DEV | 1 | VED PRAKASH SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ SAMDARSHI<br>Mr.INDRAJESH KUMAR<br>Mr.VISHAL VIKRAM RANA | Mr.GYAN PRAKASH OJHA -GA7<br>Mr.NARESH DIKSHIT (SPL.P.P.MINES) |
| 46. | CWJC/11510/2018<br>MINES REGULATION & DEV | 1 | PIYUSH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.GYAN PRAKASH OJHA-GA7<br>Mr.NARESH DIKSHIT (SPL. P.P. MINES) |
| 47. | CWJC/12016/2014<br>OTHER MISC. MATTER | 6 | VINAY SHANKAR PANDEY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINGH<br>Mr.ABHAY KUMAR ROY | Mr.GP3-SANTOSH KUMAR JHA<br>Mr.DINESHWAR MISHRA<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 48. | CWJC/6023/2015<br>OTHER MISC. MATTER | 6 | MOST. NAVRANI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SUSHIL KUMAR SINGH<br>Mr.VIPIN KUMAR SINGH | Mr.SC1- M.K. SINHA<br>Mr.ANIL KUMAR SINHA<br>Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ABHAY KUMAR |
| 49. | CWJC/890/2016<br>OTHER MISC. MATTER | 1 | NARESH CHAUDHARY<br>vs THE UNION OF INDIA & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.SATYENDRA KUMAR<br>Mr.AJAY KUMAR | Mr.SC9-RAJ NANDAN PRASAD<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.ANSHAY BAHADUR MATHUR (CGC)<br>Mr.VIKASH KUMAR (SC11) |
| 50. with | CWJC/9201/2016<br>LAND ENCROACHMENT & DE | 8 | MUNNA SAH<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KR SINGH NO.1<br>Mr.RAJU PANDEY | Mr.DR. ANSHUMAN- SC14<br>Mr.PATANJALI RISHI<br>Mr.SANJEET KUMAR SINGH<br>Mr.MRITUNJAY KUMAR |
| 51. | CWJC/19341/2016<br>LAND ENCROACHMENT & DEMOLITION MATTERS | 1 | SANJAY PRASAD @ SANJAY KUMAR SAH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEET KUMAR SINGH<br>Mr.PATANJALI RISHI | Mr.MD.KHURSHID ALAM-AAG12<br>Mr.AJAY KR SINGH NO.1 |
| 52. | CWJC/13724/2016<br>INDIAN REGISTRATION AC | 14 | PANKAJ KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.AJIT KUMAR<br>Mr.VIVEKA NAND SINGH<br>Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.UDAY KUMAR | Mr.M.K. AMBASTHA- SC26<br>Mr.ARVIND KUMAR JHA<br>Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.MADAN MOHAN<br>Mr.GANPATI TRIVEDI<br>Mr.MANOJ KR.AMBASTHA (SC26) |
| 53. | CWJC/16407/2016<br>OTHER MISC. MATTER | 1 | SITARAM MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR JHA<br>Mr.DR. ANSHUMAN | Mr.SHEO SHANKAR PRASAD-SC8 |

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| 54. | CWJC/18854/2016<br>OTHER MISC. MATTER | 4 | BINOD KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KUMAR SHUKLA<br>Mr.BRIJ MOHAN KUMAR<br>Mr.DR. BINAY KUMAR SINGH<br>Mr.MD. NURUL HODA | Mr.RAJ BALLABH PD. YADAV-AAG11<br>Mr.BINDHYACHAL SINGH |
| 55. | CWJC/18995/2016<br>FREEDOM FIGHTER | 1 | RAM CHANDRA YADAV @ RAMCHANDRA YADAV<br>vs THE UNION OF INDIA & ORS | Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ROHIT KUMAR NO-5 | Mr.PARTHA SARTHI-GA4<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.KUMAR PRIYA RANJAN (CGC) |
| 56. | CWJC/2735/2017<br>OTHER MISC. MATTER | 9 | DEVKI NANDAN CHOUDHARY & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.USHA KUMARI<br>Mr.POONAM SINGH<br>Mr.SHANTANU SINGH<br>Mr.S.B. SINGH | Mr.MD. N.H. KHAN- SC1<br>Mr.UDAY PRASAD SINGH<br>Mr.JAGANNATH PRASAD |
| 57. | CWJC/12470/2017<br>OTHER MISC. MATTER | 1 | RADHEY SHYAM SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR PANDEY<br>Mr.RINKI KUMARI | Mr.SAJID SALIM KHAN -SC25 |
| 58. | CWJC/14312/2017<br>OTHER MISC. MATTER | 3 | RAMA SHANKAR SINGH<br>vs SHIV NARAYAN SINGH & ORS | Mr.NACHIKETA JHA<br>Mr.BIRENDRA KUMAR TIWARY<br>Mr.RAJESH KUMAR<br>Mr.PARMANAND PD.NR.SAHI<br>Mr.DHANANJAY KUMAR SINGH | |
| 59. | CWJC/16459/2017<br>MINES REGULATION & DEV | 3 | M/S CHAMPION GROUP OF COMPANY<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.K. K. JHA --AAG8<br>Mr.NARESH DIKSHIT |
| 60. | CWJC/16616/2017<br>MINES REGULATION & DEV | 1 | M/S MAHADEV ENCLAVE PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.GAUTAM KUMAR KEJRIWAL | Mr.G.P.OJHA - GA-7<br>Mr.RAJENDRA PRASAD |
| 61. | CWJC/17381/2017<br>MINES REGULATION & DEV | 3 | M/S CHAMPION GROUP OF COMPANY<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.K.K. JHA - AAG-8<br>Mr.NARESH DIKSHIT |
| 62. | CWJC/18128/2017<br>OTHER MISC. MATTER | 3 | NIRANJAN SHARMA & ORS<br>vs THE UNION OF INDIA & ORS | Mr.SIYARAM PANDEY<br>Mr.MANINDRA KISHORE SINGH | Mr.MD. KHURSHID ALAM - AAG12<br>Mr.ANIL KUMAR SINHA<br>Mr.AMARESH KUMAR SINHA |
| 63. | CWJC/18882/2017<br>FREEDOM FIGHTER | 1 | CHANDRA KANTI DEVI<br>vs THE UNION OF INDIA & ORS | Mr.MANOJ KUMAR<br>Mr.UDAY CHAND PRASAD | Mr.SHEO SHANKAR PRASAD - SC8<br>Mr.KUMAR PRIYA RANJAN<br>Mr.MR. RANJAN KUMAR<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 64. | CWJC/1954/2018<br>OTHER MISC. MATTER | 1 | ASHOK KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR NATH SINGH<br>Mr.SUBODH CHANDRA JHA<br>Mr.AMAR NATH SINGH | Mr.MD.KHURSHID ALAM - AAG12 |
| 65. | CWJC/2313/2018<br>INDIAN STAMP ACT | 1 | M/S KATYAYNI CONTRACTOR PRIVATE LTD. THROUGH ITS DIRECTOR, RANDHIR KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.PRIYA RANJAN | Mr.P.N. SHAHI- AAG6 |
| 66. | CWJC/3262/2018<br>OTHER MISC. MATTER | 4 | ABHISHEK KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BISHWA BIBHUTI KUMAR SINGH | Mr.PARTHA SARTHI- GA4 |
| 67. | CWJC/6139/2018<br>OTHER MISC. MATTER | 1 | PUNAM DEVI<br>vs THE CHIEF ENGINEER, SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS | Mr.AMIT KUMAR ANAND | Mr.VINAY KIRTI SINGH<br>Mr.KUNAL TIWARY |
| 68. | CWJC/7415/2018<br>OTHER MISC. MATTER | 3 | SURESH PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.RAMADHAR SHEKHAR | Mr.SMT. BINITA SINGH-SC28<br>Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR<br>Mr.LALIT KISHORE |
| 69. | CWJC/8466/2018<br>INDIAN REGISTRATION AC | 1 | VIJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AKHILESHWAR KUMAR SHRIVASTVA | Mr.VIKASH KUMAR- SC11 |
| 70. | CWJC/10233/2018<br>OTHER MISC. MATTER | 1 | DR. CHANDRA BHUSHAN VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJANI KANT MISHRA<br>Mr.LAKSHMAN LAL PANDEY | Mr.GYAN PRAKASH OJHA- GA7 |

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| 71. | CWJC/8613/2009<br>OTHER MISC. MATTER | 34 | RAJESHWAR CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KR.SINGH<br>Mr.SAJID SALIM KHAN<br>Mr.SANDEEP KUMAR<br>Mr.UMA SHANKAR SHARMA | Mr.(GA7)<br>Mr.BINITA SINGH (GP31) |
| 72. | CWJC/11580/2015<br>OTHER MISC. MATTER | 1 | ANUJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KISHORE THAKUR | Mr.A.UJJWAL (SC25) |
| 73. | CWJC/7626/2016<br>LAND ENCROACHMENT & DE | 10 | RAMASHRAY SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR<br>Mr.ABHISHEK ANAND<br>Mr.ANITA KUMARI SINGH | Mr.HARISH KUMAR- GP32 |

(AT 11:30 A.M.)

## FOR ADMISSION

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| 1. | CR. MISC./38124/2018<br>A. BAIL IPC 302,201<br>A.BAIL | 3 | AMIT KUMAR SINGH @ GAURAV SINGH<br>vs THE STATE OF BIHAR | Mr.PRABHAT RANJAN SINGH<br>Mr.PRABEEN KUMAR SINGH | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 2. | CR. MISC./39312/2018<br>A. BAIL IPC 379 & 40 B<br>A.BAIL | 1 | DHAMU SAH & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 3. | CR. MISC./39439/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 1 | RAGINI KUMARI<br>vs THE UNION OF INDIA, THROUGH C. B. I., PATNA | Mr.SANJAY KUMAR<br>Mr.JAY PRAKASH SINGH | Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 4. | CR. MISC./39442/2018<br>A.BAIL IPC 307,147,149<br>A.BAIL | 1 | DISKO MIAN & ORS<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.SRI SAKIR AHMAD (APP195) |
| 5. | CR. MISC./39456/2018<br>A.BAIL IPC 341,323,379<br>A.BAIL | 1 | RAMADHAR MAHATO @ RAMADHAR RAUT & ANR<br>vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA | Mr.SRI SAKIR AHMAD (APP195) |
| 6. | CR. MISC./39464/2018<br>A. BAIL IPC 379<br>A.BAIL | 1 | MIRTUNJAY KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 7. | CR. MISC./39692/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | SONU MISHRA @ SUSHIL MISHRA<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 8. | CR. MISC./39693/2018<br>A. BAIL IPC 307,34 & 2<br>A.BAIL | 1 | RAJA YADAV @ RAJ YADAV<br>vs THE STATE OF BIHAR | Mr.SANJIV KUMAR SINGH | Mr.SRI MATLOOB RAB (APP34) |
| 9. | CR. MISC./39704/2018<br>A. BAIL 20,22 NDPS ACT<br>A.BAIL | 1 | HAPPY KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 10. | CR. MISC./39707/2018<br>A. BAIL IPC 394,34<br>A.BAIL | 1 | RANJEET RAI<br>vs THE STATE OF BIHAR | Mr.SURYA NARAYAN ROY<br>Mr.ASHOK KUMAR SINGH | Mr.SRI PARMANAND KUMAR (APP244) |
| 11. | CR. MISC./39743/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | KAMLESH PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.GAURI SHANKAR PRASAD | Mr.SRI AMITESH KUMAR (APP8) |
| 12. | CR. MISC./39747/2018<br>A.BAIL IPC 302,34 & 27<br>A.BAIL | 1 | RAGHUVINDRA YADAV<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 13. | CR. MISC./39750/2018<br>A.BAIL IPC 365,364<br>A.BAIL | 1 | RAJEEV KUMAR @ PAPPU JEE<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.NILESH KUMAR | Mr.SRI MUSTAQUE ALAM (APP36)<br>Mr.AJIT KUMAR |
| 14. | CR. MISC./39804/2018<br>A. BAIL IPC 304B,34<br>A.BAIL | 1 | BINOD PRASAD @ BINOD SAO & ORS<br>vs THE STATE OF BIHAR | Mr.SATYA VEER | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 15. | CR. MISC./39809/2018<br>A.BAIL IPC 406,419,420<br>A.BAIL | 1 | KAILASH CHAND SAHEWALA @ KAILAS CHAND SAHEWALA<br>vs THE STATE OF BIHAR | Mr.SHYAMESHWAR KUMAR SINGH<br>Mr.CHAITANYA SUAROOP<br>Mr.AKASHDEEP | Mr.SRI ATAUR RAHMAN (APP191) |
| 16. | CR. MISC./39826/2018<br>A. BAIL IPC 366A,34<br>A.BAIL | 1 | SHASHI CHAUDHARY @ SHASHI KUMAR JAISWAL @ SHASHI KR. JAISWAL<br>vs THE STATE OF BIHAR | Mr.MADHAV JHA | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |

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| 17. | CR. MISC./39829/2018<br>A.BAIL IPC 307,341,342<br>A.BAIL | 1 | BHAGWAN SONI<br>vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH<br>NO. 1 | Mr.SMT PUSHPA SINHA (APP45) |
| 18. | CR. MISC./39833/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | SURAJ MISTRY & ANR<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR | Mr.SRI ASHOK KUMAR SINGH<br>(APP213) |
| 19. | CR. MISC./39834/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | BHOLA RAI<br>vs THE STATE OF BIHAR | Mr.RANDHIR KUMAR<br>NO-1 | Mr.SRI ANIL PRASAD<br>SINGH (APP210) |
| 20. | CR. MISC./39836/2018<br>A. BAIL IPC 302,34<br>A.BAIL | 1 | PANKAJ YADAV<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>AGRAWAL<br>Mr.SANTOSH KUMAR<br>SINGH | Mr.SRI ANUJ KUMAR<br>SRIVASTAVA (APP79)<br>Mr.MANENDRA KUMAR SINHA |
| 21. | CR. MISC./39838/2018<br>A.BAIL IPC 341,323,328<br>A.BAIL | 1 | CHANDERDEV SAH<br>@CHANDRADEV SAHU @<br>CHANDRADEV SAH & ANR<br>vs THE STATE OF BIHAR | Mr.ARUN<br>Mr.SANJAY KUMAR<br>@ S.K. | Mr.SRI TAPESHWAR<br>SHARMA (APP170)<br>Mr.ARUN KUMAR LAL<br>Mr.GIRJANAND PRASAD |
| 22. | CR. MISC./39840/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | JITENDRA PRATAP @<br>JITENDRA PRASAD @<br>JITENDRA PRABHAT<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR<br>PRASAD | Mr.SRI RAM NARESH<br>RAY (APP212) |
| 23. | CR. MISC./39843/2018<br>A.BAIL IPC 394<br>A.BAIL | 1 | MANISH YADAV @ NIKU @<br>NIKU YADAV @ MANISH<br>KUMAR<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR<br>PANDEY<br>Mr.SURENDRA SAO | Mr.SRI BISHESHWAR<br>RAM (APP18) |
| 24. | CR. MISC./39845/2018<br>A. BAIL IPC 307,147,34<br>A.BAIL | 1 | MANTU BARBAYAK & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA<br>Mr.SUNIL PRASAD | Mr.SRI GAURI SHANKAR<br>GUPTA (APP95) |
| 25. | CR. MISC./39848/2018<br>A.BAIL IPC 409,420,120<br>A.BAIL | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH<br>KUMAR | Mr.SRI RAJENDRA PRASAD<br>NAT (APP123) |
| 26. | CR. MISC./39850/2018<br>A.BAIL IPC 414,353,420<br>A.BAIL | 1 | CHHATHU SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.JAI PRAKASH<br>SINGH<br>Mr.DHARMENDRA<br>KUMAR PASWAN | Mr.SMT. SAHIN<br>BEGAM (APP134) |
| 27. | CR. MISC./39851/2018<br>A.BAIL IPC 370,370A &<br>A.BAIL | 1 | MAHESH @ MAHESH SHARMA<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR<br>PANDEY | Mr.MD. NAZIR ANSARI (APP106) |
| 28. | CR. MISC./39853/2018<br>A. BAIL IPC 307,379,38<br>A.BAIL | 1 | DHARMENDRA PASWAN &<br>ANR<br>vs THE STATE OF BIHAR | Mr.BHASKAR<br>SHANKAR<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR<br>SINGH | Mr.SRI UMESHNAND<br>PANDIT (APP187) |
| 29. | CR. MISC./39855/2018<br>A. BAIL IPC 279,323,32<br>A.BAIL | 1 | ANKU SAHNI @ ABHINAV<br>SWAROOP<br>vs THE STATE OF BIHAR | Mr.BHAVESH KUMAR | Mr.SRI BINOD KUMAR (APP16) |
| 30. | CR. MISC./39858/2018<br>A.BAIL 135 ELECTRICITY<br>A.BAIL | 1 | BINAY KUMAR @ VINAY<br>KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SIDHENDRA<br>NARAYAN SINGH | Mr.MD. FAHIMUDDIN (APP235)<br>Mr.SHREKANT SHARAN SINGH<br>Mr.VINAY KIRTI SINGH |
| 31. | CR. MISC./39861/2018<br>A.BAIL IPC 302,34 & 27<br>A.BAIL | 1 | BAMBAM YADAV @ BAMBAM<br>KUMAR<br>vs THE STATE OF BIHAR | Mr.NAGMANI KUMAR | Mr.SRI KUMAR RANJIT<br>RANJAN (APP211) |
| 32. | CR. MISC./39870/2018<br>A. BAIL IPC 409,420,34<br>A.BAIL | 1 | AJAY KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR @<br>VIJAY KR. SINGH<br>Mr.SUNIL KUMAR<br>SINHA | Mr.DR. INDIWAR<br>KUMARI (APP22) |
| 33. | CR. MISC./39871/2018<br>A.BAIL IPC 395<br>A.BAIL | 1 | SAROJ KUMAR<br>vs THE STATE OF BIHAR | Mr.DIWAKAR<br>PRASAD KARN<br>Mr.CHANDRA<br>SHEKHAR ANAND | Mr.SRI RAJESH KUMAR (APP48) |
| 34. | CR. MISC./39874/2018<br>A. BAIL IPC 323,341,50<br>A.BAIL | 1 | BISHUNDEO SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR | Mr.SRI AHMAD ALI (APP5) |

(AFTER THE ABOVE)

**TIEDUP MATTERS**

**TO BE MENTIONED**

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./34188/2017<br>C.BAIL<br>C.BAIL | 6 | INDRADEO PRASAD<br>vs STATE OF BIHAR & ANR | Mr.RAJIV RANJAN<br>KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI BINOD KUMAR<br>3 (APP89)<br>Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD |
| 2. | CR. MISC./37582/2018<br>A.BAIL IPC 498A,323,34<br>A.BAIL | 4 | KUNDAN KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR | Mr.SRI MURLIDHAR (APP110) |
| 3. | CR. MISC./37918/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 3 | MUKESH CHOUDHARY & ORS<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR<br>GAUTAM | Mr.SMT RENU<br>KUMARI (APP160) |

## FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./48626/2016<br>R.BAIL IPC 498A, 307/3<br>R.BAIL-1 | 5 | INDU DEVI<br>vs STATE OF BIHAR & ANR | Mr.ANUJ KUMAR<br>Mr.BIBHUTI NARAYAN | Mr.SRI PARMANAND KUMAR (APP244) |
| 2. | CR. MISC./37357/2018<br>C.BAIL<br>C.BAIL | 1 | SONI GUPTA<br>vs STATE OF BIHAR & ANR | Smt.PREM SHEELA PANDEY | Mr.SRI SHYAM BIHARI SINGH (APP173)<br>Mr.AMIT KUMAR ANAND |

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | MJC/2328/2017<br>33. MJC IN (CWJC/8351 /2013) | 1 | SHAYAM KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA SHARMA | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 2. | MJC/2627/2017<br>RESTORATION-SJ IN (CWJC/17600 /2014) | 1 | ARVIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.DHARNIDHAR MISHRA | Mr.KHURSHID ALAM - AAG 12 |
| 3. | CR. MISC./50856/2017<br>MOD (SJ) IN (CR. MISC./33231 /2015) | 6 | ARUN PASWAN<br>vs STATE OF BIHAR & ANR | Mr.SYED ASGHER NAJMI<br>Mr.VARUN KUMAR | Mr.SRI NIRMAL KUMAR SINHA (APP199) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | MJC/1621/2015<br>CONTEMPT- SJ IN (CR. REV./806 /2013) | 5 | AJAY KUMAR SINGH & ANR<br>vs BISHUNDEO MAHTON & ORS | Mr.SHIVENDRA PRASAD<br>Mr.UMA SHANKAR SHARMA | Mr.AAG6 ANJANI KUMAR<br>Mr.PARMANAND PD. NR. SAHI<br>Mr.BIRENDRA KUMAR TIWARY |
| 2. | MJC/1552/2017<br>RESTORATION-SJ IN (CWJC/11463 /2008) | 3 | DASARATH RAM<br>vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KUMAR CHOUBEY | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.VIJAY SHANKAR UPADHYAY |
| 3. | MJC/1824/2017<br>CONTEMPT- SJ IN (CWJC/11196 /2008) | 3 | MAHENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH KUMAR SINHA | Mr.ASHUTOSH RANJAN PANDEY - AAG15 |
| 4. | MJC/2707/2017<br>33. MJC IN (CWJC/21543 /2014) | 1 | ALAWALPUR JAN KALYAN SAMITI THROUGH ITS SECRETARY SAHADUR THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVIN KUMAR | Mr.KHURSHID ALAM ( AAG-12 ) |
| 5. | MJC/2714/2017<br>MODIFICATION- SJ IN (CWJC/17184 /2016) | 6 | TEJ NARAYAN SINGH<br>vs THE STATE CO OPERATIVE MARKETING UNION LTD. & ORS | Mr.MOHAMMED ABU HAIDAR | Mr.VIKAS KUMAR |
| 6. | MJC/3772/2017<br>CONTEMPT- SJ IN (CWJC/1675 /2017) | 1 | MOST. MALTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANAND KISHORE CHOUDHARY<br>Mr.RAMENDRA KUMAR BHARTI | Mr.KHURSHID ALAM - AAG 12 |
| 7. | MJC/263/2018<br>RESTORATION-SJ IN (CWJC/18062 /2016) | 1 | MD. FIROZ AHMAD & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MD. JAVED JAFAR KHAN | Mr.ANIL KUMAR SINHA - GA 1 |
| 8. | MJC/882/2018<br>CONTEMPT- SJ IN (CWJC/12377 /2017) | 3 | RAJESH KUMAR @ GUDDU KUMAR<br>vs SRI KUMAR RAVI COLLECTOR CUM DISTRICT MAGISTRATE, PATNA & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.SURESH KUMAR GUPTA | Mr.PARTH SARTHI - GA 4 |
| 9. | MJC/1284/2018<br>RESTORATION-SJ IN (CWJC/2792 /2018) | 4 | BINDA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.PREM RANJAN KUMAR | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 10. | MJC/1335/2018<br>CONTEMPT- SJ IN (CWJC/14827 /2017) | 1 | BHUNESHWAR SINGH<br>vs THE STATE OF BIHAR, THROUGH MR. AMIR SUBHANI, THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME ( POLICE ), BIHAR, PATNA & ORS | Mr.RAJANI KANT SINGH | Mr.PARTH SARTHI - GA 4 |
| 11. | MJC/1530/2018<br>RESTORATION-SJ IN (CWJC/16635 /2017) | 1 | BIMAL KUMAR RAY @ ANIL KUMAR RAY<br>vs THE STATE OF BIHAR & ORS | Mr.SUBHASH KUMAR JHA | Mr.MD. KHURSHID ALAM ( AAG 12 ) |
| 12. | MJC/1836/2018<br>CONTEMPT- SJ IN (CWJC/4860 /2018) | 1 | M/S. MAHADEV ENCLAVE PVT. LTD.<br>vs THE STATE OF BIHAR THROUGH ATUL PRASAD THE PRINCIPAL SECRETARY CUM COMMISSIONER, DEPARTMENT OF MINES & GEOLOGY, GOVT. OF BIHAR, PATNA & ORS | Mr.GAUTAM KUMAR KEJRIWAL | Mr.GYAN PRAKASH OJHA - GA 7<br>Mr.NARESH DIKSHIT |

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| 13. | MJC/1881/2018<br>CONTEMPT- SJ IN<br>(CWJC/10006 /2018) | 1 | AMAZON INFOSOLUTION PVT. LTD.<br>vs MR. ATUL PRASAD, THE PRINCIPAL SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVT. OF BIHAR & ORS | Mr.SANJIV SHARAN | Mr.GYAN PRAKASH OJHA-GA7<br>Mr.NARESH DIKSHIT |
| 14. | MJC/1906/2018<br>RESTORATION-SJ IN<br>(CWJC/14391 /2017) | 3 | HIRDYANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AKHILESH KUMAR | Mr.MD. KHURSHID ALAM - AAG 12 |
| 15. | CR. MISC./24536/2017<br>C.BAIL<br>C.BAIL | 8 | SWATI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.NAFISUZZOHA<br>Mr.SAROJ KUMAR SINGH | Mr.SRI VINOD SHANKAR MODI (APP188)<br>Mr.SHEKHAR KUMAR SINGH |
| 16. | CR. MISC./60377/2017<br>MOD (SJ) IN (CR. MISC./39670 /2016) | 1 | MEENA DEVI<br>vs STATE OF BIHAR & ANR | Mr.UMESH CHANDRA VERMA | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 17. | CR. MISC./8112/2018<br>MOD (SJ) IN (CR. MISC./24437 /2017) | 3 | SHAMBHU KUMAR<br>vs STATE OF BIHAR & ANR | Mr.CHANDRA MOHAN JHA | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 18. | CR. MISC./38781/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./16539 /2014) | 1 | PRABHASH MISHRA @ CHIKU MISHRA & ORS<br>vs STATE OF BIHAR & ANR | Mr.KARUNA KANT JHA | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 19. | CR. MISC./22859/2016<br>MOD (SJ) IN (CR. MISC./4079 /2015) | 4 | BISHNU KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.RAJEEV LOCHAN<br>Mr.AWADHESH KUMAR PANDEY<br>Mr.PRAVIN KUMAR SINHA | Mr.M.DAYAL(APP) |
| 20. with | CR. MISC./25117/2017<br>MOD (SJ) IN (CR. MISC./18732 /2016) | 4 | VEER VIKRAM KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR MISHRA<br>Mr.BHUBNESHWAR PRASAD<br>Mr.SARBOTTAM KUMAR SARKAR | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)<br>Mr.RAM SUMIRAN RAI |
| 21. | CR. MISC./7876/2018<br>C.BAIL<br>MOD (SJ) | 1 | RASHMI PRIYADARSHANI<br>vs STATE OF BIHAR & ANR | Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI | Mr.SRI NARSINGH TANTI (APP111)<br>Mr.SURENDRA KUMAR SINGH<br>Mr.SUDHA CHANDRA |
| 22. with | CR. MISC./32853/2017<br>MOD (SJ) IN (CR. MISC./49692 /2014) | 13 | DINESH KUMAR TIWARY @ DINESH KUMAR TIWARI<br>vs STATE OF BIHAR & ANR | Mr.NILENDU KUMAR CHOUDHARY<br>Mr.MANISH KUMAR NO-2 | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 23. with | CR. MISC./19601/2017<br>C.BAIL<br>MOD (SJ) | 5 | RANI TIWARI<br>vs STATE OF BIHAR & ANR | Mr.GAUTAM KUMAR KEJRIWAL | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 24. | CR. MISC./19616/2017<br>C.BAIL<br>MOD (SJ) | 4 | RANI TIWARI<br>vs STATE OF BIHAR & ANR | Mr.GAUTAM KUMAR KEJRIWAL | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 25. | CR. MISC./60757/2017<br>MOD (SJ) IN (CR. MISC./3907 /2016) | 4 | AMIT SINGH @ AMIT KR. SINGH<br>vs STATE OF BIHAR & ANR | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM | Mr.DR. KUMAR UDAY PRATAP (APP238)<br>Mr.MANISH KUMAR NO-2<br>Mr.NILENDU KUMAR CHOUDHARY |
| 26. | CR. MISC./60767/2017<br>MOD (SJ) IN (CR. MISC./58450 /2015) | 4 | SANJIV KUMAR @ MINTU<br>vs STATE OF BIHAR & ANR | Mr.SHASHI DHAR JHA | Mr.SRI TARKESHWAR NATH THAKUR (APP144)<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR<br>Mr.PRAMOD MISHRA |
| 27. | CR. MISC./5619/2018<br>MOD (SJ) IN (CR. MISC./33535 /2016) | 5 | PRAMOD KUMAR BHAGAT @ PRAMOD BHAGAT<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.SMT. ANITA KUMARI SINGH (APP161)<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.ASHOK KUMAR MISHRA<br>Mr.KALPNA KUSUM |
| 28. | CR. MISC./17603/2018<br>MOD (SJ) IN (CR. MISC./57675 /2015) | 3 | BHOLA PASWAN<br>vs STATE OF BIHAR & ANR | Mr.PANKAJ KUMAR SINHA | Mr.SMT. SUCHETA YADAV (APP140)<br>Mr.RAJESH KUMAR SINHA |
| 29. | CR. MISC./20293/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./19330 /2016) | 1 | DEEPAK KUMAR<br>vs STATE OF BIHAR & ANR | Mr.BIBHUTI NARAYAN | Mr.SMT. SAHIN BEGAM (APP134) |
| 30. | CR. MISC./21089/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./31892 /2016) | 3 | KUMAR ASHUTOSH<br>vs STATE OF BIHAR & ANR | Mr.PRASHANT SINHA | Mr.SRI BHARAT BHUSHAN (APP156) |
| 31. | CR. MISC./24428/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./32563 /2015) | 3 | RAVISH RANJAN<br>vs STATE OF BIHAR & ANR | Mr.DINESH JHA<br>Mr.NIKHILESH KUMAR | Mr.MD. SUFIYAN (APP107)<br>Mr.MITHILESH KUMAR<br>Mr.MANORANJAN PRASAD<br>Mr.MADAN MOHAN PRASAD<br>Mr.MUNNA KUMAR |

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| 32. | CR. MISC./36314/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./48918 /2014) | 1 | PAPPU KUMAR BIND @ PAPPU BIND<br>vs STATE OF BIHAR & ANR | Mr.PAWAN KUMAR SINGH | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 33. | CR. MISC./37736/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./20354 /2016) | 1 | NAUSHAD ALAM<br>vs STATE OF BIHAR & ANR | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH | Mr.SRI BINOD KUMAR (APP16) |
| 34. | CR. MISC./38278/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./54279 /2017) | 1 | URMILA DEVI<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR PANDEY | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 35. | CR. MISC./39291/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./56252 /2015) | 1 | RAJAN KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SANTOSH KUMAR | Mr.SRI PARMANAND KUMAR (APP244) |
| 36. | CR. MISC./39316/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./51667 /2017) | 1 | DR. IRSHAD AHMAD KHAN @ IRSHAD KHAN<br>vs STATE OF BIHAR & ANR | Mr.HUMAYOU AHMAD KHAN | Mr.SRI SATYENDRA NARAYAN SINGH (APP132)<br>Mr.VINAY KIRTI SINGH |
| 37. | CR. MISC./19523/2017<br>R. BAIL IPC 498A,326,3<br>R.BAIL-1 | 5 | JHAGRU RAM<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY | Mr.SMT. MADHURI LATA (APP103)<br>Mr.MILIND KUMAR MISHRA |
| 38. | CR. MISC./12628/2018<br>A.BAIL IPC 498A,313,51<br>A.BAIL | 3 | KRISHNA NAND PANDEY<br>vs STATE OF BIHAR & ANR | Mr.AJAY NANDAN SAHAY<br>Mr.CHANDRA MOHAN JHA | Mr.SRI PRADEEP NARAIN KUMAR (APP205)<br>Mr.RAKESH KUMAR TIWARY<br>Mr.GUDDU KUMAR<br>Mr.SUDAMA KUMAR |
| 39. | CR. MISC./14295/2018<br>R. BAIL IPC 302 & 27 A<br>R.BAIL-1 | 4 | BABU SINGH @ VIKASH SINGH @ VIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.BINAYAK KUMAR SHRIVASTAV<br>Mr.ARJUN PRASAD | Mr.SRI MATLOOB RAB (APP34) |
| 40. | CR. MISC./14919/2018<br>A.BAIL IPC 498A,307,40<br>A.BAIL | 5 | MANJU DEVI @ REETA DEVI @ REETA<br>vs THE STATE OF BIHAR | Mr.DINESH CHOUDHARY | Mr.SRI RAM PRIYA SARAN SINGH (APP52)<br>Smt.PREM SHEELA PANDEY |
| 41. | CR. MISC./17220/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | SUKHIYA BIND @ SUKHIYA DEVI<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR SINHA | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 42. | CR. MISC./24361/2018<br>A.BAIL IPC 498A<br>A.BAIL | 3 | PANKAJ KUMAR<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA KUMAR | Mr.SRI INDRA KUMAR SINGH (APP174)<br>Smt.RINA SINHA |
| 43. | CR. MISC./26746/2018<br>R.BAIL 8,20(B)(II)(C),<br>R.BAIL-1 | 3 | SWARAJ KUMAR SHUKLA<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI SATYAVARAT VERMA (APP171)<br>Ms.SONI SHRIVASTAVA<br>Mr.V.N.P. SINHA (EOU) |
| 44. | CR. MISC./30521/2018<br>R.BAIL IPC 498A,494 &<br>R.BAIL-1 | 3 | RAKESH SINGH @ RAKESH KUMAR @ RAKESH KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.SURESH MISHRA | Mr.SRI SHYAM KUMAR SINGH (APP138)<br>Mr.SUBASH KUMAR |
| 45. | CR. MISC./32225/2018<br>A. BAIL IPC 363,366A,3<br>A.BAIL | 1 | MD. JAVED<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.SRI NAND KISHORE PD (APP38) |
| 46. | CR. MISC./34248/2018<br>A.BAIL IPC 147,149,323<br>A.BAIL | 1 | RAJU SAHANI & ORS<br>vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.SRI AHTASH ALI KHAN (APP4) |
| 47. | MJC/2210/2017<br>CONTEMPT- SJ IN (CWJC/11856 /2016) | 5 | GUDDU SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR MANOJ | Mr.KHURSHID ALAM - AAG 12<br>Mr.JITENDRA KUMAR GIRI |
| 48. | MJC/3197/2017<br>CONTEMPT- SJ IN (CWJC/15343 /2016) | 5 | SURENDRA SHARMA<br>vs THE STATE OF BIHAR THROUGH MR. VIYAS JI THE PRINCIPAL SECRETARY DEPARTMENT OF LAND AND REVENUE REFORMS, BIHAR, PATNA & ORS | Mr.SHANKAR KUMAR | Mr.MD. KHURSHID ALAM - AAG 12<br>Mr.ARUN KUMAR<br>Mr.SHAMBHU SHARAN KUMAR<br>Mr.DINKAR KUMAR |
| 49. | MJC/567/2018<br>CONTEMPT- SJ IN (CWJC/19087 /2017) | 3 | CONSTABLE NO. 85, UPENDRA SINGH<br>vs THE STATE OF BIHAR THROUGH MR. P. K. THAKUR, THE DIRECTOR, GENERAL OF POLICE, BIHAR & ORS | Mr.RAKESH RANJAN | Mr.P. K. VERMA - AAG 3<br>Mr.BIBHAKAR TIWARY |
| 50. | MJC/1491/2018<br>CONTEMPT- SJ IN (CWJC/17014 /2017) | 1 | RAJENDRA SINGH<br>vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJANI KANT SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |

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| 51. | MJC/1492/2018<br>CONTEMPT- SJ IN<br>(CWJC/15835 /2017) | 1 | SURENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJANI KANT SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |
| 52. | MJC/1902/2018<br>CONTEMPT- SJ IN<br>(CWJC/10543 /2017) | 1 | RAKESH DUBEY<br>vs THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SURENDRA KUMAR CHOUBEY<br>Mr.SANJAY KUMAR | Mr.PARTH SARTHI - GA 4 |
| 53. | CR. MISC./38278/2011<br>C.BAIL | 8 | KUM KUM KUMARI @ SONI<br>vs THE STATE OF BIHAR & ANR. | Mr.BINOY KUMAR<br>Mr.MANOJ MADHAV | Mr.S.EHTESHAMUDDIN(APP)<br>Mr.AMRESH KUMAR SINHA |
| 54. | CR. MISC./10246/2012<br>C.BAIL | 5 | MADHULIKA SINGH<br>vs THE STATE OF BIHAR & ANR. | Mrs.MRS. ANITA SINHA<br>Mr.GAURI SHANKAR THAKUR | Mr.ANANT KUMAR(APP)<br>Mr.SATYENDRA RAI<br>Mr.DINESH KUMAR |
| 55. | CR. MISC./19376/2012<br>C.BAIL | 4 | RAM UJAGAR MAHTO<br>vs THE STATE OF BIHAR & ANR | Mr.RAJESH KUMAR | Mr.BRAJENDRA NATH PANDEY (AP<br>Mr.JAI PRAKASH SINGH<br>Mr.SATYENDRA PRASAD SINGH |
| 56. | CR. MISC./29318/2012<br>C.BAIL | 7 | THE STATE OF BIHAR<br>vs ARBI HUSSAIN @ SARDAR HUSSAIN | Mr.RAJENDRA NATH JHA | |
| 57. | CR. MISC./29899/2012<br>C.BAIL | 2 | NAKHAT JAHAN<br>vs STATE OF BIHAR & ANR | Mr.RUDRA DEO | Mr.AMITESH KUMAR (APP)<br>Mr.NAJMUL HODA |
| 58. | CR. MISC./30403/2012<br>C.BAIL | 3 | STATE OF BIHAR<br>vs CHANDAN KUMAR MAHTO | Mr.RAM PRIYA SHARAN SINGH | |
| 59. | CR. MISC./31293/2012<br>C.BAIL | 2 | THE STATE OF BIHAR THROUGH SENIOR SUPERINTENDENT OF POLICE, PATNA<br>vs SANJAY SINGH @ MANTU SHARMA @ MANTU KUMAR SHARMA | Mr.SHYAMESHWAR DAYAL | Mr.RAVINDRA KUMAR |
| 60. | CR. MISC./34268/2012<br>C.BAIL | 3 | ANITA SINGH<br>vs STATE OF BIHAR & ANR | Smt.ANITA KUMARI SINGH<br>Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR | Mr.SANJAY KR. PANDEY (APP)<br>Mr.KUMAR RAJEEV<br>Ms.SHRUTI SINHA |
| 61. | CR. MISC./35835/2012<br>C.BAIL | 1 | SANJU DEVI<br>vs STATE OF BIHAR & ANR | Mr.AMIR ALAM | Mr.BINOD KUMAR (APP) |
| 62. | CR. MISC./39827/2012<br>C.BAIL | 3 | THE STATE OF BIHAR<br>vs VIKRAM MANDAL @ BHOLU | Mr.ABHIMANYU SHARMA | |
| 63. | CR. MISC./41255/2012<br>C.BAIL | 3 | THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, BEGUSARAI<br>vs RAVI JHA | Dr.DR. INDIWAR KUMARI | |
| 64. | CR. MISC./41890/2012<br>C.BAIL | 3 | THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE BEGUSARAI<br>vs RAMBHAROS SINGH | Dr.DR. INDIWAR KUMARI | Mr.RAVI RANJAN<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.MD.IMTEYAZ AHMAD |
| 65. | CR. MISC./42469/2012<br>C.BAIL | 9 | SHRI BAIDYANATH JHA<br>vs STATE OF BIHAR & ANR | Mr.AWADHESH KUMAR<br>Mr.PANKAJ KUMAR SINGH | Mr.ABHAY KUMAR RAY(APP) |
| 66. | CR. MISC./46120/2012<br>C.BAIL | 3 | LALIT KUMAR PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR MISHRA | Mr.VEENA RANI PD.(APP) |
| 67. | CR. MISC./46263/2012<br>C.BAIL | 4 | REHANA KHATOON<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR | Mr.DILIP KUMAR (APP) |
| 68. | CR. MISC./46462/2012<br>C.BAIL | 1 | RANA PRATAP SINGH<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.SHAILESH KUMAR SINGH<br>Mr.RAJESHWAR SINGH | Mr.RANA RANDHIR SINGH(APP) |
| 69. | CR. MISC./50000/2012<br>C.BAIL | 1 | DAMODAR BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.AMRIT ABHIJAT<br>Mr.UPENDRA YADAV<br>Mr.MANOJ KUMAR GUPTA | Mr.ASHOK KUMAR SINGH-1 (APP) |
| 70. | CR. MISC./51141/2012<br>C.BAIL | 1 | RIMA DEVI<br>vs STATE OF BIHAR & ANR | Mr.PRABHAT KUMAR | Mr.SHYAM BIHARI SINGH (APP)<br>Mr.ASHOK KUMAR JHA |

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| 71. | CR. MISC./749/2013<br>C.BAIL | 1 | JYOTI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.KRISHNA BIHARI<br>Mr.MAHENDRA PRASAD SHARMA<br>Mr.ARBIND KUMAR<br>Mr.RAJENDRA KUMAR DUBEY | Mr.AJAY KR. JHA (APP) |
| 72. | CR. MISC./7637/2013<br>C.BAIL | 1 | THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE SAHARSA, AT SAHARSA, DISTRICT SAHARSA<br>vs JATA SHANKAR JHA @ BANTI JHA | Dr.DR. INDIWAR KUMARI | |
| 73. | CR. MISC./7923/2013<br>C.BAIL | 1 | DHANMA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA NARAIN SINHA | Mr.GOPESH KUMAR (APP) |
| 74. | CR. MISC./10169/2013<br>C.BAIL | 2 | UMARAWATI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.DHRAMVEER | Mr.ANITA KRI.SINGH(APP) |
| 75. | CR. MISC./11191/2013<br>C.BAIL | 3 | NASRIN KHATOON<br>vs STATE OF BIHAR & ANR | Mr.DHARMENDRA KUMAR SINHA<br>Mr.AJAY KUMAR SINGH | Mr.JITENDRA KR.SINGH -1 (APP)<br>Mr.ASHOK KUMAR |
| 76. | CR. MISC./12727/2013<br>C.BAIL | 1 | RAMPRAVESH SINGH YADAV<br>vs STATE OF BIHAR & ANR | Mr.BINOD BIHARI SINHA<br>Mr.AMARENDRA KUMAR PATHAK | Mr.S.DAYAL (APP) |
| 77. | CR. MISC./12896/2013<br>C.BAIL | 1 | SHOBHA YADAV<br>vs STATE OF BIHAR & ANR | Mr.ABHIMANYU SHARMA | Mr.SHAKIR AHMAD (APP) |
| 78. | CR. MISC./13126/2013<br>C.BAIL | 3 | MAHENDRA RAI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR | Mr.RAM NARESH ROY(APP)<br>Mr.NEERAJ KUMAR SINGH |

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## Wednesday the 11th July 2018
## Court No. 8 (AT 2.15 P.M.)
# Mr. Justice Hemant Kumar Srivastava

## TIEDUP MATTERS

### FOR JUDGMENT

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|---|---|---|---|---|
| 1. | FA/203/2011 | 34 PRAVEEN KUMAR<br>vs NAVIN KUMAR & ORS | Mr.ABHISHEK<br>Mr.PRABHAT KUMAR DIPAK<br>Mr.JITENDRA PRASAD SINGH<br>Mr.MRS. ANITA RAGHAVENDRA | Mr.SATYABIR BHARTI<br>Mr.SATYABIR BHARTI<br>Mr.RANJAN KUMAR DUBEY<br>Mr.DIN BANDHU SINGH<br>Mr.ARVIND KUMAR PANDEY<br>Mr.DIN BANDHU SINGH |

### TO BE MENTIONED

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| 1. | CR. MISC./30143/2018<br>A.BAIL IPC 419,420,467<br>A.BAIL | 4 PUNAM KUMARI & ORS<br>vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA | Mr.MRITUNJAY PRASAD SINGH<br>Mr.BINOD KUMAR | Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.)<br>Mr.GYAN SHANKAR<br>Mr.AMARENDRA KUMAR |

### FOR ORDERS

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| 1. | CR. MISC./40152/2018<br>R. BAIL IPC 304B,120,3<br>R.BAIL-1 | 1 DHIRENDRA SAO @ DHIRENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.SRI NAND KUMAR (APP154) |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|
| 1. | MJC/3833/2017<br>RESTORATION-SJ IN (FA/94 /2014) | 1 RAJENDRA MANDAL & ORS<br>vs SINSGHESHWAR MANDAL & ORS | Mr.SATISH KUMAR SINHA<br>Mr.NITESH KUMAR | |

### FOR ADMISSION

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|---|---|---|---|---|
| 1. | CR. MISC./49385/2017<br>QUASHING (498A,323,341<br>O ORDER OF CANCELLATIO | 3 AYODHYA PRASAD @ PAPPU KUMAR<br>vs STATE OF BIHAR & ANR | Mr.DHARMENDRA KUMAR | Mr.SMT. RITA VERMA (APP126) |
| 2. | CR. APP (SJ)/1568/2018<br>R.BAIL 14A(2) SC/ST AC | 5 JATAN YADAV<br>vs THE STATE OF BIHAR | Mr.MD. HARUN QUARESHI | Mr.BINAY KRISHNA (SPP245) |
| 3. | CR. MISC./2621/2018<br>R.BAIL IPC 302,120B &<br>R.BAIL-1 | 9 DHIRENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.MURARI NARAIN CHAUDHARY | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 4. | CR. MISC./22584/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 5 KAJRU MANJHI<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.SRI ANIL KUMAR (APP78) |
| 5. | CR. MISC./26837/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 3 RAJAN KUMAR TANTI @ CHHOTU<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI ATAUR RAHMAN (APP191) |
| 6. | CR. MISC./31153/2018<br>R.BAIL IPC 376D & 3,4,<br>R.BAIL-1 | 1 MANTU SAH<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR | Mr.SRI HARENDRA PRASAD (APP96) |
| 7. | CR. MISC./32490/2018<br>R.BAIL IPC 376A,376D &<br>R.BAIL-1 | 5 SARYUG CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.KAMLESH PRASAD YADAV | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 8. | CR. MISC./32557/2018<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 3 MITHUN KUMAR @ MITHUN YADAV @ RAJVIR KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.SRI BHARAT LAL (APP15) |
| 9. | CR. MISC./32645/2018<br>R. BAIL IPC 376D & 3,4<br>R.BAIL-1 | 1 VICKY KUMAR @ VICKY KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 10. | CR. MISC./33627/2018<br>A.BAIL IPC 406,409,467<br>A.BAIL | 1 PRAMILA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.KUNWAR NARAYAN JAMUAR | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 11. | CR. MISC./36176/2018<br>R.BAIL IPC 304B,120B,3<br>R.BAIL-1 | 3 MD. GULO @ MD. GULAB<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 12. | CR. MISC./41417/2018<br>A. BAIL 4,26A BIHAR KH<br>A.BAIL | 1 ABBAS ANSARI<br>vs THE STATE OF BIHAR | Mr.UMESH KUMAR SINGH | Mr.SMT. MEENA SINGH (APP166) |
| 13. | CR. MISC./41594/2018<br>R. BAIL IPC 302,147,14<br>R.BAIL-1 | 1 NUNNU SAH @ NUNU SAH<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.SMT. MADHURI LATA (APP103) |

(AFTER THE ABOVE)

## TIEDUP MATTERS

### TO BE MENTIONED

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|---|---|---|---|---|
| 1. | MJC/4733/2014<br>RESTORATION-SJ IN<br>(CWJC/14874 /2010) | 4 SUNIL KUMAR SINGH & ANR.<br>vs THE STATE OF BIHAR & ORS | Mr.MD.IMTEYAZ AHMAD | Mr.SANTOSH KUMAR JHA (GP3)<br>Mr.KUMAR BINODE BARIAR |
| 2. | MJC/812/2018<br>IN (FA/01 /2017) | 3 AJAY KUMAR SINGH & ORS<br>vs SWEETI KUMARI ALIAS SWETA KALYANI | Mr.VIVEKANAND VIVEK<br>Mr.SUDHIR KUMAR<br>Mr.SHEO SHARAN PRASAD SINGH | |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|
| 1. | C. REV./346/2017<br>IN (CWJC/2796 /2003) | 4 BIBI RABIA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI | |
| 2. | C. REV./347/2017<br>IN (CWJC/2809 /2003) | 4 MD. SADULLAH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI | |
| 3. | C. REV./348/2017<br>IN (CWJC/2814 /2003) | 4 MD. IFTAKHAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI | |

### FOR ADMISSION

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|---|---|---|---|---|
| 1. | MJC/3865/2014<br>CONTEMPT- SJ IN<br>(CWJC/17325 /2013) | 11 VIJAY KUMAR CHAURASIA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJNI KANT JHA | Mr.LALIT KISHOR (AAG1) |
| 2. | MJC/98/2017<br>CONTEMPT- SJ IN<br>(CWJC/13599 /2012) | 7 ARA SASARAM LIGHT RAILWAY COMPANY LIMITED<br>vs THE STATE OF BIHAR & ORS | Mrs.ANJU KUMARI @ ANJU NARAIN<br>Mr.ANANT KUMAR SINHA | Mr.AAG3 PRABHAT KUMAR VERMA |
| 3. | C. REV./409/2017<br>IN (C.R./59 /2015) | 3 GAURI DEVI @ SRIMATI GAURI DEVI<br>vs BAL MUKUND PRASAD GUPTA | Mr.AMARNATH JHA | Mr.BAL BHUSHAN CHOUDHARY |
| 4. | MJC/1661/2017<br>CONTEMPT- SJ IN<br>(MJC/3077 /2014) | 3 MUNILAL PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN | Mr.PRABHAT KUMAR VERMA (AAG 3)<br>Mr.VIVEK ANAND KUMAR |
| 5. | MJC/1681/2017<br>CONTEMPT- SJ IN<br>(CWJC/9102 /2007) | 9 KUMAR CHANDRA PRAKASH<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, CO OPERATIVE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MADAN PRASAD SINGH NO-2<br>Mr.ARUN KUMAR SINGH | Mr.RAJ BALLABH PRASAD YADAV - AAG XI<br>Mr.VIKAS KUMAR<br>Mr.ISHWARI SINGH<br>Mr.PRANAV KUMAR |
| 6. | MJC/1736/2017<br>CONTEMPT- SJ IN<br>(CWJC/8431 /2013) | 1 DHARMENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.PRABHAT KUMAR VERMA<br>Mr.SUMAN KUMAR JHA |
| 7. | MJC/2787/2017<br>CONTEMPT- SJ IN<br>(CWJC/7223 /2011) | 3 RAM DULARI DEVI<br>vs THE STATE OF BIHAR THROUGH MR. ARBIND KUMAR CHOUDHARY, PRINCIPAL SECRETARY RURAL WORKS DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.AMAR NATH SINGH<br>Mr.MUKESH KUMAR JHA | Mr.PUSHKAR NARAYAN SHAHI ( AAG 6 )<br>Mr.RAKESH KUMAR SINGH |
| 8. | MJC/2885/2017<br>CONTEMPT- SJ IN<br>(CWJC/10328 /2013) | 4 BIJENDRA KUMAR PANDEY<br>vs DR. SUNIL KUMAR SINGH, CHAIRMAN, BIHAR STATE CO OPERATIVE MARKETING UNION LTD., BISCOMAUN BHAWAN, PATNA & ORS | Mr.MOHAMMED ABU HAIDAR<br>Mr.MD. ABU SHAJAR | Mr.VIKAS KUMAR |
| 9. | MJC/649/2018<br>CONTEMPT- SJ IN<br>(CWJC/4716 /2014) | 4 RAJESH KUMAR<br>vs THE STATE OF BIHAR THROUGH COLLECTOR, WEST CHAMPARAN NAMELY RAMCHANDRA DEWRE & ANR | Mr.ANAND KISHORE CHOUDHARY | Mr.MD. KHURSHID ALAM ( AAG 12 ) |

### FOR HEARING

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| 1. | C.R./103/2012<br><br>PART HEARD | 27 DURGA DEVI<br>vs ABINASH PD. SINGH & ORS | Mr.SHAILENDRA KUMAR SINGH | Mr.SUNIL KUMAR SHARMA<br>Mr.KAMESHWAR PD.GUPTA (GP10)<br>Mr.J.S.ARORA |
| 2. | FA/160/2014<br><br>(Part-Heard) | 25 NARESH KUMAR AGARWAL<br>vs SYED ATAUR RAHMAN @ SYED ATUR RAHMAN & ANR. | Mr.ABINASH KUMAR | Mr.SUNIL SRIVASTAVA<br>Mr.SHRI KRISHNA SINHA<br>Mr.DURGA NARAYAN<br>Mr.NAND KISHORE SINGH<br>Mr.GAUTAM KUMAR YADAV<br>Mr.MOHIT RAJ<br>Mr.ANKIT KUMAR |

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## Wednesday the 11th July 2018
## Court No. 17 (AT 10:30 A.M.)
# Mr. Justice Shivaji Pandey

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/4036/2017<br>SENIORITY , HEALTH SE | 5 | BINAY KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIPIN KUMAR SINGH<br>Mr.SACHIN KUMAR | Mr.NAGENDRA PD. YADAV-SC23<br>Mr.PRASHANT SINHA Mr.(SC23) | |
| 2. | CWJC/4473/2017<br>REM/DIS/TER, HEALTH SE | 3 | BIRENDRA KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.PRITHIVI RAJ SINGH<br>Mr.VINAY RANJAN<br>Mr.RAJU KUMAR | Mr.BIRJU PRASAD-GP13 | |
| 3. | CWJC/9033/2017<br>SELECTION , POLICE SE | 5 | VINAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA | Mr.P.K. VERMA- AAG3<br>Mr.SANJAY PANDEY | |
| 4. | CWJC/10791/2017<br>DATE BIRTH, BOARD/COR | 3 | KEDAR SAH<br>vs BIHAR STATE POWER GENERATION COMPANY LIMITED THROUGH GENERAL MANAGER & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.KUMARI NEHA<br>Mr.DEEPAK KUMAR | Mr.VINAY KIRTI SINGH | |
| 5. | CWJC/13778/2017<br>SUSPENSION , NON GAZET | 4 | GORAKH SINGH<br>vs THE STATE OF BIHAR & ANR | Mr.ASHISH GIRI<br>Mr.MANISH KUMAR<br>Mr.PRANAV KUMAR<br>Mr.SUBHASH PATEL | Mr.P.K. VERMA- AAG3 | |
| 6. | CWJC/16333/2017<br>DISCP.PROC., NON GAZET | 4 | LAL BABU SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR KUMAR PRASAD<br>Mr.SIDDHARTHA PRASAD<br>Mr.OM PRAKASH KUMAR<br>Mr.KAUSTUBH | Mr.MD.NADEEM SERAJ -GP5 | |
| 7. | CWJC/16571/2017<br>SUSPENSION , GAZETTED | 3 | DR. ACHINTYA<br>vs THE STATE OF BIHAR & ORS | Mr.HARI SHANKAR ROY | Mr.AJAY -GA5 | |
| 8. | CWJC/17643/2017<br>SUSPENSION , GAZETTED | 3 | SHRI NARAYAN DAS<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINHA<br>Mr.SUDHANSHU BHUSHAN | Mr.S.RAZA AHMAD -AAG5 | |
| 9. | CWJC/17813/2017<br>REM/DIS/TER, BOARD/COR | 3 | ANIL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BIJAY SHANKAR CHOUBEY | Mr.VIKASH KUMAR - SC-11<br>Mr.RAJESH PRASAD CHOUDHARY | |
| 10. | CWJC/18525/2017<br>DATE BIRTH, OTHERS | 3 | RAGHUNATH SAH<br>vs THE STATE OF BIHAR & ANR | Mr.MANOJ KUMAR | Mr.SMT.BINITA SINGH -SC28<br>Mr.SHANTANU KUMAR | |
| 11. | CWJC/18680/2017<br>SELECTION , POLICE SE | 3 | RAMESHWAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DIGVIJAY KUMAR OJHA<br>Mr.VASUDEO RAM<br>Mr.NAVNIT KUMAR | Mr.MD.NADEEM SERAJ -GP5 | |
| 12. | CWJC/19125/2017<br>SELECTION , NON GAZETT | 1 | SMITA KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR<br>Mr.DHIRENDRA KUMAR | Mr.SERVESH KR.SINGH -AAG13<br>Mr.SATYAM SHIVAM SUNDARAM | |
| 13. | CWJC/170/2018<br>DISCP.PROC., POLICE SE | 5 | RAJ KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SIDDHARTHA PRASAD<br>Mr.KAUSTUBH<br>Mr.OM PRAKASH KUMAR<br>Mr.SUNIT KUMAR | Mr.P.K.VERMA -AAG3<br>Mr.SURENDRA KUMAR SINGH<br>Mr.PRABHAT KUMAR SINGH | |
| 14. | CWJC/900/2018<br>DISCP.PROC., HEALTH SE | 3 | JAWAHAR SAHU<br>vs THE STATE OF BIHAR & ORS | Mr.DEEPAK KISHORE<br>Mr.RAM BABU | Mr.BINOD KR.YADAV -SC18 | |
| 15. | CWJC/1410/2018<br>SELECTION , HEALTH SE | 3 | AMIT KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR | Mr.CHITTRANJAN SINHA (PAAG2)<br>Mr.SANJAY PANDEY | |
| 16. | CWJC/1526/2018<br>REM/DIS/TER, NON GAZET | 4 | RINKU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RANJIT KUMAR SINGH | Mr.GYAN PRAKASH OJHA -GA7 | |
| 17. with | CWJC/1534/2018<br>REM/DIS/TER, HEALTH SE | 4 | ASHUTOSH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH KUMAR NO-2<br>Mr.DHANESHWAR PRASAD GUPTA<br>Mr.GAJENDRA KUMAR SINGH | Mr.RAMADHAR SINGH- GP25 | |

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| 18. | CWJC/2733/2018<br>REM/DIS/TER, HEALTH SER. | 3 | MANISH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.S.D. YADAV- AAG9 |
| 19. | CWJC/1688/2018<br>SELECTION , NON GAZETT | 3 | ASHUTOSH KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MITHILESH KUMAR UPADHYAY | Mr.MANISH KUMAR-GP4 |
| 20. | CWJC/1734/2018<br>SALARY, NON GAZETTED S | 3 | MRITUNJAY KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Ms.PRAKRITITA SHARMA | Mr.HARISH KUMAR-GP8 |
| 21. | CWJC/1753/2018<br>SELECTION , NON GAZETT | 3 | DILIP KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY MISHRA | Mr.VINAY KIRTI SINGH-GA2 |
| 22. | CWJC/1871/2018<br>TRANSFER, NON GAZETTED | 4 | NITISHWAR MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.HARENDRA PRASAD | Mr.PRABHAKAR JHA- GP27 |
| 23. | CWJC/1934/2018<br>REM/DIS/TER, NON GAZET | 3 | GEETANJALI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MAZHARUL HASSAN | Mr.GYAN PRAKASH OJHA-GA7 |
| 24. | CWJC/2847/2018<br>TRANSFER, NON GAZETTED | 3 | MD. AYAZ ALAM ANSARI<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY<br>Mr.PANCHU RAM<br>Mr.LALMANI SHARMA | Mr.S.RAZA AHMAD -AAG5 |
| 25. | CWJC/3312/2018<br>TRANSFER , HEALTH SE | 3 | DR. BALMUKUND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.TRIBHUWAN NARAYAN | Mr.BIRJU PRASAD- GP13 |
| 26. | CWJC/3488/2018<br>OTHERS, BOARD/CORP. SE | 3 | GURIYA DEVI<br>vs THE STATE OF BIHAR & ORS | Smt.SHALINI RAUT<br>Mr.MIRA KUMARI | Mr.S.P.SINGH -GA3<br>Mr.PRASOON SINHA<br>Mr.PRABHAKAR SINGH |
| 27. | CWJC/3560/2018<br>REM/DIS/TER, OTHERS | 3 | SIRAJUL HAQUE ANSARI<br>vs THE UNION OF INDIA & ORS | Mr.RADHA MOHAN PANDEY<br>Mr.CHANDRA SHEKHAR VERMA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ARVIND KUMAR TEWARY (CGC) |
| 28. | CWJC/4085/2018<br>REM/DIS/TER, NON GAZET | 3 | RITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RABINDRA PRASAD SINGH | Mr.MD. RAISUL HAQUE- SC10 |
| 29. | CWJC/4233/2018<br>VOLUN.RETIR, GAZETTED | 3 | JAYANT NARAYAN SHRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.HARISH KUMAR-GP8 |
| 30. | CWJC/4281/2018<br>PROMOTION , NON GAZET | 3 | RANJEET PRATAP RAUSHAN & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SWAPNIL KUMAR SINGH<br>Mr.ARUN KUMAR | Mr.UDAY SHANKAR SHARAN SINGH- GP19<br>Mr.JAI PRAKASH VERMA<br>Mr.ANAND KUMAR OJHA<br>Mr.RAVINDRA KUMAR SINGH<br>Mr.(GP19) |
| 31. | CWJC/4569/2018<br>SELECTION , POLICE SE | 3 | ADHIR KASHYAP & ORS<br>vs THE STATE OF BIHAR & ORS | Ms.SHRUTI SINHA<br>Mr.EBRAHIM KABIR | Mr.P.K.VERMA -AAG3<br>Mr.SANJAY PANDEY |
| 32. | CWJC/5150/2018<br>DISCP.PROC., HEALTH SE | 3 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.JAI PRAKASH VERMA | Mr.MUJTABUL HAQUE- GP12 |
| 33. | CWJC/5653/2018<br>OTHERS, NON GAZETTED S | 3 | DILIP KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR MISHRA<br>Mr.PRIYA | Mr.ANANT PD. SINGH- SC15<br>Mr.AMAR NATH SINGH |
| 34. | CWJC/6374/2018<br>INCR/W.HOLD, NON GAZET | 3 | GAJENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ANJANI KUMAR JHA | Mr.SYED IQBAL AHMAD- SC20 |
| 35. | CWJC/6961/2018<br>REVERSION , GAZETTED | 3 | BASUDEO PRASAD MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.SUMIT KUMAR JHA<br>Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.RAJ BALLABH PD.YADAV AAG11 |
| 36. | CWJC/7416/2018<br>DISCP.PROC., GAZETTED | 3 | LAKSHMAN RAM<br>vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR | Mr.ANJANI KUMAR -AAG4<br>Mr.SHIV KUMAR<br>Mr.SANJAY PANDEY |
| 37. | CWJC/7710/2018<br>PROMOTION , GAZETTED S | 3 | LALAN SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH PRASAD CHOUDHARY | Mr.AMIT PRAKASH- GA13 |
| 38. | CWJC/7757/2018<br>DISCP.PROC., NON GAZET | 4 | SMT. REETA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DUDH NATH SINGH<br>Mr.SAMRENDRA KUMAR JHA | Mr.SMT.KUMARI AMRITA -GP3<br>Mr.RAJESH KUMAR (AC TO GP3) |
| 39. | CWJC/7819/2018<br>SELECTION , NON GAZETT | 3 | PRATIMA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.ANJANI KUMAR<br>Mr.SITA RAM PRASAD | Mr.G.P. OJHA- GA7 |

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| 40. | CWJC/8407/2018<br>REM/DIS/TER, NON GAZET | 3 | HEMLATA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHUBHESH PANDEY | Mr.PRASHANT PRATAP -GP2 |
| 41. | CWJC/9166/2018<br>DISCP.PROC., NON GAZET | 3 | BIJAY KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR SINGH | Mr.VIKASH KUMAR -SC11 |
| 42. | CWJC/9322/2018<br>RGL.AD-HOC., NON GAZET | 3 | KAMLESH JHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SUSHIL KUMAR JHA<br>Mr.GAGAN DEO YADAV<br>Mr.BAM BAHADUR JHA | Mr.S.RAZA AHMAD -AAG5 |
| 43. | CWJC/9400/2018<br>OTHERS, POLICE SER. | 3 | UPENDRA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.MANISH KUMAR -GP4 |
| 44. | CWJC/9631/2018<br>TRANSFER , GAZETTED | 3 | SHASHI SHEKHAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.AWANISH NANDAN SINHA-GP21 |
| 45. | CWJC/10001/2018<br>COMP.GRND. , NON GAZET | 1 | SUJEET KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.SMT.KUMARI AMRITA -GP3<br>Mr.BINDHYACHAL SINGH |
| 46. | CWJC/10268/2018<br>COMP.GRND. , NON GAZET | 1 | SHRI VRIJNANDAN SINGH @ MARCHU SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.SUSHIL KUMAR RAY | Mr.PARTHA SARTHI -GA4 |
| 47. | CWJC/11083/2018<br>PROMOTION , NON GAZET | 1 | SUSHMA KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJU GIRI<br>Mr.SANTOSH KUMAR MISHRA | Mr.S.K. MANDAL- SC3 |
| 48. | CWJC/11144/2018<br>SELECTION , NON GAZETT | 1 | CHANDAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR MANOJ | Mr.MD. RAISUL HAQUE- SC10<br>Mr.MRIGANK MAULI |
| 49. | CWJC/11157/2018<br>SELECTION , NON GAZETT | 1 | KESHAV KUMAR<br>vs THE REGISTRAR GENERAL, PATNA HIGH COURT, PATNA & ORS | Mr.ANSHUMAN JAIPURIYAR<br>Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.ANUKRITI JAIPURIYAR | Mr.SMT.KUMARI AMRITA -GP3<br>Mr.MRIGANK MAULI |
| 50. | CWJC/11184/2018<br>DISCP.PROC., GAZETTED | 1 | AWADHESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VINAY MISTRY<br>Mr.MRIGANK MAULI<br>Mr.SANKET | Mr.CHITTRANJAN SINHA-PAAG2<br>Mr.ARUN KUMAR ARUN |
| 51. | CWJC/11263/2018<br>TRANSFER , HEALTH SE | 1 | DINESH YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH KUMAR SINHA<br>Mr.ANUJ KUMAR | Mr.NAGENDRA PD.YADAV -SC23 |
| 52. | CWJC/11381/2018<br>SELECTION , NON GAZETT | 1 | SMITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY PRAKASH VERMA<br>Mr.SHALINI RAUT | Mr.SUNIL KUMAR MANDAL -SC3 |
| 53. | CWJC/11391/2018<br>SELECTION , BOARD/COR | 1 | BIBHAKAR KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ANURAG SAURAV | Mr.RAJIV ROY- GP1<br>Mr.ANIL KUMAR SINHA |
| 54. | CWJC/11529/2018<br>SALARY, NON GAZETTED S | 1 | RAM PRAVESH UPADHYAY<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.SMT.ARCHANA MEENAKSHEE -GP6 |
| 55. | CWJC/11541/2018<br>TRANSFER , GAZETTED | 1 | JYOTENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SIYA RAM SHAHI | Mr.ANJANI KUMAR- AAG4 |

**(AFTER THE ABOVE OR AT 12:00 NOON WHICHEVER IS EARLIER)**

**FOR ORDERS**

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| 1. with | CWJC/1204/2017<br>OTHERS, NON GAZETTED S | 6 | PREM PRAKASH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY<br>Mr.KUMARI PRIYANKA | Mr.MANISH KUMAR (GP4) |
| 2. | CWJC/6495/2017<br>OTHERS, NON GAZETTED SER. | 4 | NIRAJ KUMAR GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH<br>Mr.RAVI KUMAR SINGH | Mr.PARTHA SARTHI -GA4 |
| 3. | CWJC/4908/2018<br>SUSPENSION , GAZETTED | 4 | RAJENRDRA KUMAR MISHRA @ RAJENDRA MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.RANJEET CHOUBEY | Mr.SMT.BINITA SINGH -SC28 |
| 4. | CWJC/7463/2018<br>REM/DIS/TER, NON GAZET | 4 | RAJEEV KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AKHILESH KUMAR | Mr.SHEO SHANKAR PRASAD -SC8 |
| 5. | CWJC/11828/2018<br>OTHERS, NON GAZETTED S | 1 | RAM PYARE PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NILENDU KUMAR CHOUDHARY | |

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| 6. | CWJC/11829/2018<br>SELECTION , NON GAZETT | 1 | DINA NATH PASWAN & ORS<br>vs THE STATE OF BIHAR & ORS | Mrs.REKHA PRASAD<br>Mr.SHIVENDRA SHANKAR | Mr.P.K. VERMA- AAG3 |
| 7. | CWJC/11831/2018<br>OTHERS, OTHERS | 1 | AFTAB ALAM ANSARI ALIAS MUMTAZ<br>vs EAST CENTRAL RAILWAY THROUGH THE GENERAL MANAGER & ORS | Mr.MADHU PRASUN<br>Mr.MANISH KUMAR<br>Mr.MANOJ KR. JHA | |
| 8. | CWJC/11832/2018<br>SELECTION , NON GAZETT | 1 | RADHESHYAM KUMAR<br>vs THE CONVENER, COORDINATION COMMITTEE CUM DISTRICT & SESSION JUDGE, PATNA & ORS | Mr.SOURENDRA PANDEY<br>Mr.NALIN VILOCHAN TIWARY | Mr.LALIT KISHORE<br>Mr.MRIGANK MAULI<br>Smt.BINITA SINGH |
| 9. | CWJC/11834/2018<br>OTHERS, BOARD/CORP. SE | 1 | SARITA DEVI<br>vs THE CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER DISTRIBUTION COMPANY LTD. & ORS | Mr.DILIP KUMAR<br>Mr.KIRAN KUMARI | Mr.AKHILESHWAR SINGH<br>Mr.ANSHUMAN SINGH |
| 10. | CWJC/11843/2018<br>SELECTION , BANK SER. | 1 | PRITI KUMARI<br>vs THE UNION OF INDIA & ORS | Mr.ABHITABH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.KANAK VERMA (CGC) |
| 11. | CWJC/11845/2018<br>OTHERS, NON GAZETTED S | 1 | RANI KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KAMLESH KUMAR PATHAK<br>Mr.SANJAY KUMAR MANDAL | Mr.JITENDRA KR. ROY NO. 1-SC13 |

## FOR ADMISSION

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| 1. | CWJC/1252/2017<br>SENIORITY , GAZETTED | 5 | PRAVEEN KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RABINDRA PRASAD SINGH | Mr.SYED IQBAL AHMAD- SC20<br>Mr.PRABHU NATH PATHAK |
| 2. | CWJC/3178/2017<br>DISCP.PROC., BOARD/COR | 4 | BISHNUDEO SINGH<br>vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | Mr.SURYA KANT MISHRA<br>Mr.AKHILESHWAR SINGH |
| 3. | CWJC/16341/2017<br>OTHERS, GAZETTED SER. | 4 | RAM JANAM PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.NAVENDU KUMAR | Mr.P.K. VERMA-AAG3 |
| 4. | CWJC/8328/2017<br>REM/DIS/TER, GAZETTED | 4 | NAGESHWAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY<br>Mr.LALMANI SHARMA | Mr.SANJAY KR.GIRI-GP9<br>Mr.MANISH KUMAR (GP4) |
| 5. | CWJC/13234/2017<br>SELECTION , NON GAZETT | 4 | MAMTA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.K.K.JHA - AAG8 |
| 6. | CWJC/13537/2017<br>REM/DIS/TER, GAZETTED | 4 | BIKRAMA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU PRASAD YADAV | Mr.HARISH KR.-GP8 |
| 7. | CWJC/4726/2018<br>SEL , GAZETTED SER.<br><br>(NOT TODAY) | 4 | BIJAY SHANKAR TIWARI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAKAR SINGH | Mr.MD.N.H.KHAN -SC1<br>Mr.SANJAY PANDEY |
| 8. | CWJC/7361/2018<br>SEL , GAZETTED SER. | 3 | RUBY BHARTI<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR | Mr.P.K. VERMA-AAG3<br>Mr.SANJAY PANDEY |
| 9. | CWJC/10102/2018<br>REPARITION , GAZETTED | 4 | PASHU CHIKITSAK MAHASANGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AKASHDEEP<br>Mr.SHYAMESHWAR KUMAR SINGH | Mr.MD. KHURSHID ALAM-AAG12 |
| 10. | CWJC/412/2017<br>SELECTION , NON GAZETT | 5 | RAKESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH<br>Mr.PUSHPA SINHA<br>Mr.RISHI RAJ<br>Mr.PATLA KUMARI<br>Mr.MINAKSHI KUMARI | Mr.LALIT KISHORE(PAAG1)<br>Mr.SANJAY PANDEY<br>Mr.SANJAY PANDEY |
| 11. | CWJC/629/2017<br>DISCP.PROC., OTHERS | 4 | SHASHI KANT JHA<br>vs THE UNION OF INDIA & ORS | Mr.SRI NIWAS JHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC) |
| 12. | CWJC/707/2017<br>REM/DIS/TER, NON GAZET | 4 | AMEET KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY SINGH<br>Mr.KUNDAN KUMAR SINGH | Mr.HARISH KUMAR- GP8 |

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| 13. | CWJC/713/2017<br>PAY SCALES , GAZETTED | 4 | HARE RAM SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.BINIT KUMAR<br>Mr.SANDHYA KUMARI | Mr.RISHI RAJ SINHA-SC19<br>Mr.KUMAR PRIYA RANJAN |
| 14. | CWJC/719/2017<br>REM/DIS/TER, OTHERS | 4 | DR. HEMANT KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.KUMARI NEHA<br>Mr.DEEPAK KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAVINDER KUMAR SHARMA<br>Mr.AWADHESH KUMAR PANDEY |
| 15. | CWJC/734/2017<br>DISCP.PROC., GAZETTED | 4 | GOURI SHANKAR<br>vs THE STATE OF BIHAR & ANR | Mr.ABHINAV SRIVASTAVA | Mr.RAM BALAK MAHTO- AG |
| 16. | CWJC/772/2017<br>DISCP.PROC., NON GAZET | 5 | SAKALDEO PASWAN<br>vs THE STATE OF BIHAR & ORS | Ms.PRAKRITITA SHARMA | Mr.RAM BALAK MAHTO-AG |
| 17. | CWJC/777/2017<br>REM/DIS/TER, POLICE SE | 4 | PAPPU KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHEKHAR KUMAR SINGH<br>Mr.RAJA SURENDRA MOHAN | Mr.PARTHA SARTHI- GA4<br>Mr.SANJAY PANDEY |
| 18. | CWJC/793/2017<br>SALARY, POLICE SER. | 4 | SI. 333, ANIL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR SINGH<br>Mr.RAKESH KUMAR | Mr.PRABHAT KUMAR VERMA-AAG3 |
| 19. | CWJC/810/2017<br>REM/DIS/TER, NON GAZET | 4 | ARBIND KUMAR DUBEY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHAFIUR RAHMAN<br>Mr.ANUJ KUMAR<br>Mr.ARUN KUMAR PRASAD | Mr.VINAY KRITI SINGH-GA2 |
| 20. | CWJC/811/2017<br>PAY SCALES , NON GAZET | 5 | RANGESH KUMAR NIRALA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJU GIRI<br>Mr.SANTOSH KUMAR MISHRA | Mr.SHEOSHANKAR PRASAD-SC8 |
| 21. | CWJC/859/2017<br>INCR/W.HOLD, NON GAZET | 5 | KUMARI USHA LATA<br>vs THE STATE OF BIHAR & ORS | Ms.ANJUM PERVEEN<br>Mr.SHAH FAIYAZUDDIN AHMAD | Mr.SAJID SALIM KHAN -SC25 |
| 22. | CWJC/877/2017<br>REM/DIS/TER, NON GAZET | 5 | RANJAN PRASAD SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.JAGNNATH SINGH | Mr.SARVESH KUMAR-GP24 |
| 23. | CWJC/879/2017<br>REM/DIS/TER, HEALTH SE | 4 | CHAUDHARY NAGMANI CHAKRAVARTY<br>vs THE STATE OF BIHAR & ORS | Mr.JAGNNATH SINGH<br>Mr.ANITA SINHA | Mr.NAGENDRA PD. YADAV-SC23 |
| 24. | CWJC/900/2017<br>OTHERS, NON GAZETTED S | 4 | ABHAY KANT MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.SHAKTI SUMAN KUMAR<br>Mr.SUSHIL KUMAR<br>Mr.RAJESH RANJAN | Mr.ARVIND UJJWAL- SC4<br>Smt.BINITA SINGH<br>Mr.LALIT KISHORE |
| 25. | CWJC/901/2017<br>REM/DIS/TER, NON GAZET | 4 | GANESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.DHARMENDRA JHA<br>Mr.SUNIL KUMAR SINHA | Mr.K.K. JHA- AAG8 |
| 26. | CWJC/917/2017<br>REM/DIS/TER, NON GAZET | 4 | SHANTI KUMARI @ SHANTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU PRASAD YADAV | Mr.KAUSHAL KR. JHA- AAG8 |
| 27. | CWJC/938/2017<br>SALARY, NON GAZETTED S | 4 | SANJEET KUMAR<br>vs THE BIHAR PUBLIC SERVICE COMMISSION & ORS | Mr.SUDHIR KUMAR UPADHYAY<br>Mr.SANJAY KUMAR | Mr.SANJAY PANDEY<br>Mr.SATYABIR BHARTI |
| 28. | CWJC/969/2017<br>PROMOTION , NON GAZET | 5 | SHAHID AKHTAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR VERMA<br>Mr.SHALLY KUMARI<br>Mr.SANJAY KUMAR<br>Mr.SIYA RAM SHAHI | Mr.CHITRANJAN SINHA(PAAG2) |
| 29. | CWJC/981/2017<br>REM/DIS/TER, BOARD/COR | 5 | VIJAY KUMAR PRASAD<br>vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED & ORS | Mr.BAJARANGI LAL | Mr.VINAY KIRTI SINGH |
| 30. | CWJC/1039/2017<br>REM/DIS/TER, BANK SER. | 4 | NAGENDRA SINGH<br>vs THE STATE BANK OF INDIA & ORS | Mr.GAUTAM KUMAR KEJRIWAL | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SANJIV KUMAR.<br>Mr.ANJANI KUMAR MISHRA |
| 31. | CWJC/1059/2017<br>DISCP.PROC., NON GAZET | 5 | ARBIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MRITUNJAY KUMAR<br>Mr.VIJAY KUMAR<br>Mr.KAPIL DEO SINGH<br>Mr.AJOY KUMAR<br>Mr.KUMAR MANAVENDRA | Mr.LALIT KISHORE- PAAG 1 |

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| 32. | CWJC/1092/2017<br>REM/DIS/TER, NON GAZET | 4 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.DINESH CHOUDHARY<br>Mr.PRAFULL CHANDRA THAKUR | Mr.ANJANI KUMAR- AAG4 |
| 33. | CWJC/1112/2017<br>REM/DIS/TER, BANK SER. | 4 | RAVI SHANKAR SINHA<br>vs THE STATE BANK OF INDIA & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.AISHWARYA RITI | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SANJIV KUMAR.<br>Mr.ANJANI KUMAR MISHRA |
| 34. | CWJC/1216/2017<br>RGL.AD-HOC., NON GAZET | 4 | MEERA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJAN | Mr.PRABHAKAR JHA-GP27<br>Mr.GIRIJISH KUMAR |
| 35. | CWJC/1221/2017<br>REM/DIS/TER, BANK SER. | 4 | SHASHI BHUSHAN KUMAR OJHA<br>vs UTTAR BIHAR GRAMIN BANK & ORS | Mr.RAM NARESH SINGH<br>Mr.ANIL KUMAR SINGH | Mr.PRABHAKAR JHA |
| 36. | CWJC/1229/2017<br>INCR/W.HOLD, NON GAZET | 4 | RAJENDRA RAM<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.ASHUTOSH RANJAN PANDEY- AAG15 |
| 37. | CWJC/1230/2017<br>PROMOTION , NON GAZET | 3 | HARE KRISHNA RAI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR JHA<br>Mr.CHAUDHARY PREM KUMAR THAKUR<br>Mr.SUBHASH KUMAR JHA | Mr.ANJANI KUMAR-AAG4 |
| 38. | CWJC/1251/2017<br>REM/DIS/TER, BOARD/COR | 4 | SURENDRA KUMAR<br>vs BIHAR STATE POWER ( HOLDING ) COMPANY LIMITED & ORS | Mr.MAHESH KUMAR | Mr.VINAY KIRTI SINGH<br>Mr.DHARMESHWAR MISHRA<br>Mr.AKHILESHWAR SINGH |
| 39. | CWJC/1259/2017<br>DISCP.PROC., OTHERS | 3 | SUPRIYA PRIYADARSHINI<br>vs THE UNION OF INDIA & ORS | Mr.NAGENDRA DUBEY<br>Mr.SUNIL KUMAR SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC) |
| 40. | CWJC/1260/2017<br>OTHERS, POLICE SER. | 3 | BIHAR POLICE ASSOCIATION BRANCH BIHAR FIRE SERVICES & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY<br>Mr.LALMANI SHARMA<br>Mr.SANJEEV KUMAR | Mr.MD. N.H. KHAN- SC1 |
| 41. | CWJC/1272/2017<br>SELECTION , NON GAZETT | 3 | LALIT KUMAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RANJIT KUMAR YADAV<br>Mr.KULDEEP KUMAR<br>Mr.SUJIT KUMAR | Mr.VIKASH KUMAR- SC11 |
| 42. | CWJC/1279/2017<br>SELECTION , NON GAZETT | 3 | SURENDRA PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.DR. ABDUS SHAKOOR | Mr.S.S PRASAD -SC8 |
| 43. | CWJC/1283/2017<br>SELECTION , BANK SER. | 3 | PINTU BABU RAM<br>vs THE STATE OF BIHAR & ORS | Mr.MAYA SHANKAR MISHRA | Mr.ANIL KR. SINGH -GP26 |
| 44. | CWJC/1291/2017<br>PROMOTION , BOARD/COR | 3 | KARAM CHAND CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.JAGDISH PRASAD | Mr.KUMAR ALOK- SC7<br>Mr.ASHWINI KUMAR RAI |
| 45. | CWJC/1314/2017<br>COMP.GRND. , HEALTH SE | 3 | ROHIT KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH | Mr.VIVEK PRASAD-GP7 |
| 46. | CWJC/1315/2017<br>COMP.GRND. , NON GAZET | 3 | GUDDU PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR PANDEY | Mr.MD.NASHRUL HODA KHAN-SC1<br>Mr.DHARMENDRA KUMAR SINGH |
| 47. | CWJC/1316/2017<br>OTHERS, BOARD/CORP. SE | 3 | ABHISHEK KUMAR<br>vs THE BIHAR POLICE BUILDING CONSTRUCTION CORPORATION & ORS | Mr.BIPIN BIHARI SINGH | Mr.PRASOON SINHA |
| 48. | CWJC/1320/2017<br>REM/DIS/TER, BANK SER. | 3 | RAM NARESH SINGH<br>vs THE MULTI-STATE CO-OPERATIVE LAND DEVELOPMENT BANK LTD. (BIHAR-JHARKHAND) , THROUGH ITS CHAIRMAN, BUDHMARG, PATNA & ORS | Mr.GAURAV GOVIND<br>Mr.DEEPAK KUMAR | Mr.RAJESH PRASAD CHOUDHARY |
| 49. | CWJC/1323/2017<br>SELECTION , NON GAZETT | 3 | SHASHI KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.MD. NASHRUL HODA KHAN-SC1 |
| 50. | CWJC/1330/2017<br>OTHERS, NON GAZETTED S | 3 | LALAN MAHTO & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NEERAJ KUMAR ALIAS SANIDH | Mr.A.R. PANDEY- AAG15 |

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| 51. | CWJC/1352/2017<br>SALARY, BOARD/CORP. SE | 3 | TUNIYA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.GOPAL GOVIND MISHRA<br>Mr.MUNNA KUMAR UPADHYAY | Mr.RAM BALAK MAHTO-AG<br>Mr.BISHWA BIBHUTI KUMAR SINGH |
| 52. | CWJC/1358/2017<br>INCR/W.HOLD, OTHERS | 3 | DEEPA RANI DEY<br>vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS | Mr.PRASHANT SINHA | Mr.KUMAR PRIYA RANJAN |
| 53. | CWJC/1365/2017<br>SUSPENSION , NON GAZET | 5 | SUMAN KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.AJAY KUMAR | Mr.SUBHASH CHANDRA YADAV-GP15 |
| 54. | CWJC/1395/2017<br>REVERSION, OTHERS | 3 | NISHANT KUMAR<br>vs THE SECRETARY, MINISTRY OF HOME AFFAIRS, GOVT. OF INDIA & ORS | Mr.SANJAY KUMAR<br>Mr.SARVA DEO SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RENUKA SHARMA (CGC) |
| 55. | CWJC/1397/2017<br>REM/DIS/TER, NON GAZET | 3 | AWADHESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.GYANAND ROY<br>Mr.ARUN PRASAD AMBASTHA | Mr.RISHI RAJ SINHA-SC19 |
| 56. | CWJC/1406/2017<br>RGL.AD-HOC., NON GAZET | 3 | UMA KANT SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA<br>Mr.LAKSHMI KANT TIWARY | Mr.SITA RAM YADAV- GP16 |
| 57. | CWJC/1423/2017<br>REM/DIS/TER, NON GAZET | 3 | OM PRAKASH NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.LAXMI NARAYAN DAS<br>Mr.SUBROTESWAR DE<br>Mr.NAZIR ALAM | Mr.JITENDRA KR. ROY NO. 1-SC13 |
| 58. | CWJC/1432/2017<br>REM/DIS/TER, NON GAZET | 3 | DINESH PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.TARUN KUMAR SINHA | Mr.RAJ KISHORE ROY- GP18 |
| 59. | CWJC/1437/2017<br>DISCP.PROC., BANK SER. | 3 | SANJAY KUMAR<br>vs THE GENERAL MANAGER, U C O BANK, HUMAN RESOURCES MANAGEMENT DEPARTMENT & ORS | Mr.NILESH KUMAR<br>Mr.BABITA KUMARI<br>Mr.SHASHANK SHEKHAR | Smt.SHEELA SHARMA<br>Smt.KAMINI SINGH<br>Mr.SHIVENDRA KUMAR ROY<br>Smt.SHEELA SHARMA<br>Mr.SMRITI KUMARI SINGH |
| 60. | CWJC/1450/2017<br>SELECTION , NON GAZETT | 3 | SUSHIL KUAMR RAI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHRI PRAKASH SRIVASTAVA<br>Mr.RAJEEV RANJAN<br>Mr.NAVIN ANAND<br>Mr.SANTOSH BHARTI | Mr.MANISH KUMAR- GP4<br>Mr.PRABHAT KUMAR SINGH<br>Mr.SANJAY KUMAR |
| 61. | CWJC/1465/2017<br>SELECTION , POLICE SE | 4 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAVI KANT KUMAR | Mr.LALIT KISHORE(PAAG1)<br>Mr.SATYAVRAT VERMA<br>Mr.SANJAY PANDEY<br>Mr.S.D SANJAY (ADDL. SOC. GEN.) |
| 62. | CWJC/1475/2017<br>OTHERS, BANK SER. | 3 | ASHA SINHA<br>vs THE CHAIRMAN, CENTRAL BANK OF INDIA & ORS | Mr.UMESH KUMAR MISHRA | Mr.NILANJAN CHATTERJEE |
| 63. | CWJC/1484/2017<br>REM/DIS/TER, NON GAZET | 3 | MIRA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANISUR RAHMAN | Mr.S.K. MANDAL- SC3<br>Mr.NAVIN NIKUNJ<br>Mr.NAGENDRA RAI<br>Mr.GYAN SHANKAR<br>Mr.LALIT KISHORE |
| 64. | CWJC/1503/2017<br>DISCP.PROC., NON GAZET | 3 | RAGHUBANSH SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.RAM BALAK MAHTO- AG |
| 65. | CWJC/1512/2017<br>PROMOTION , BOARD/COR | 3 | MD. ZEYAUR RAHMAN<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA | Mr.YOGENDRA PRASAD SINHA-AAG7<br>Mr.GIRIJISH KUMAR |
| 66. | CWJC/1513/2017<br>SELECTION , BOARD/COR | 3 | SUNITA KUMARI<br>vs THE NATIONAL THERMAL POWER CORPORATION LTD., KAHALGAON & ORS | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.ANIL KUMAR SINHA |
| 67. | CWJC/1515/2017<br>DISCP.PROC., POLICE SE | 3 | RABINDRA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.MD.NADEEM SERAJ-GP5 |
| 68. | CWJC/1517/2017<br>SELECTION , POLICE SE | 4 | MUNNA KUMAR PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.KANHAIYA PANDEY<br>Mr.PRABHAT RANJAN SINGH | Mr.LALIT KISHORE(PAAG1)<br>Mr.SANJAY PANDEY |
| 69. | CWJC/1518/2017<br>REM/DIS/TER, POLICE SE | 4 | SHANKAR GHOSH<br>vs THE STATE OF BIHAR & ORS | Mr.RAM YASH SINGH<br>Mr.PAWAN KUMAR SINGH<br>Mr.GAURI SHANKAR THAKUR | Mr.MD. NADIM SERAJ- GP5 |
| 70. | CWJC/1520/2017<br>RGL.AD-HOC., NON GAZET | 3 | KISHUNDEO PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.GOPAL PANDEY | Mr.HARISH KUMAR- GP8 |

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| 71. | CWJC/1522/2017<br>REM/DIS/TER, NON GAZET | 3 | MAMTA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.GAUTAM SHAH<br>Mr.RAJEEV KUMAR | Mr.GAYAN PRAKASH OJHA-GA7<br>Mr.SUSHMITA MISHRA<br>Mr.SURYA NARAYAN SAH |
| 72. | CWJC/1537/2017<br>SELECTION , HEALTH SE | 3 | PUNAM KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN<br>Mr.PRATYUSH | Mr.PANKAJ KUMAR - SC12<br>Mr.KAMALA KANT UPADHYAY<br>Mr.SATYAM SHIVAM SUNDARAM |
| 73. | CWJC/1546/2017<br>SELECTION , POLICE SE | 3 | AJAY KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINHA | Mr.MANISH KUMAR- GP4<br>Mr.LALIT NARAYAN JHA<br>Mr.KAMALA KANT UPADHYAY |
| 74. | CWJC/1556/2017<br>SELECTION , OTHERS | 3 | NITESH KUMAR BHARDVAJ<br>vs THE UNION OF INDIA & ORS | Mr.VIPIN KUMAR SINGH<br>Mr.ASHWINI KUMAR UPADHYAY<br>Mr.AVINASH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ANJANI KUMAR SHARAN |
| 75. | CWJC/1561/2017<br>PROMOTION , NON GAZET | 3 | SIKANDRE AZAM<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ATAUL HAQUE | Mr.RAGHWENDRA KUMAR-SC22 |
| 76.<br>with | CWJC/1567/2017<br>SELECTION , NON GAZETT | 7 | RINKU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH | Mr.SUNIL KR. MANDAL- SC3 |
| 77. | MJC/2482/2017<br>SELECTION , NON GAZETTED SER. | 1 | RINKU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH | Mr.KAUSHAL KUMAR JHA - AAG 8 |
| 78. | CWJC/1580/2017<br>SALARY, OTHERS | 3 | SURENDRA LAYAK<br>vs STATE FOOD CORPORATION & ORS | Mr.MOHAMMED ABU HAIDAR<br>Mr.MD.ABU SHAJAR | Mr.SMT. NAMRATA MISHRA - GA6<br>Mr.SHAILENDRA KUMAR SINGH |
| 79. | CWJC/1582/2017<br>REM/DIS/TER, BANK SER. | 3 | RAM SWAROOP SINGH<br>vs THE MULTI STATE COOPERATIVE LAND DEVELOPMENT BANK LTD. & ORS | Mr.ARUN KUMAR | Mr.RAJESH PRASAD CHOUDHARY |
| 80. | CWJC/1595/2017<br>RGL.AD-HOC., BANK SER. | 3 | VIJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR | Mr.RAJBALLABH PD. YADAV ( AAG 11 )<br>Mr.PURUSHOTTAM JHA |
| 81. | CWJC/1610/2017<br>SELECTION , NON GAZETT | 3 | LALITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.GIRJANAND PRASAD<br>Mr.ARUN KUMAR LAL<br>Mr.SATISH KUMAR KARN | Mr.GYAN PRAKASH OJHA- GA7 |
| 82. | CWJC/1621/2017<br>REM/DIS/TER, NON GAZET | 4 | SATYENDRA KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.RAM SANDESH ROY | Mr.RAJESHWAR SINGH- GA10<br>Mr.SANJIV KUMAR. |
| 83. | CWJC/1645/2017<br>CONTIN.SER , NON GAZET | 3 | RAM SHANKAR MAHTO & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ATUL KUMAR PANDEY<br>Mr.BALMEEKI PANDEY BHASKER | Mr.RISHI RAJ SINHA- SC19 |
| 84. | CWJC/1662/2017<br>SELECTION , NON GAZETT | 3 | MAHENDRA KUMAR VIDYARTHI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINHA | Mr.SUBHASH CHANDRA MISHRA -SC16 |
| 85. | CWJC/1665/2017<br>REM/DIS/TER, BANK SER. | 4 | VIJAY RAM<br>vs THE STATE BANK OF INDIA & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.ATAL BIHARI PANDEY | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SANJIV KUMAR.<br>Mr.ANJANI KUMAR MISHRA |
| 86. | CWJC/1666/2017<br>SELECTION , NON GAZETT | 3 | RENU KUMARI @ RENU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK<br>Mr.ALOK KUMAR<br>Mr.SANTOSH KUMAR | Mr.K.K. JHA- AAG8 |
| 87. | CWJC/1672/2017<br>SELECTION , BOARD/COR | 3 | PRINCE KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHYAMA KANT SINGH<br>Mr.RAMESH KUMAR SINGH<br>Mr.RAKESH KUMAR SHRIVASTAVA | Mr.SMT. KUMARI AMRITA- GP3<br>Mr.ANAND KUMAR OJHA<br>Mr.VINAY KIRTI SINGH |
| 88. | CWJC/1690/2017<br>PROMOTION , HEALTH SE | 3 | TARKESHWAR SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR TIWARY<br>Mr.ASHOK KUMAR CHOUDHARY<br>Mr.AKSHANSH ANKIT | Mr.BINOD KR. YADAV- SC18 |
| 89. | CWJC/1697/2017<br>REM/DIS/TER, HEALTH SE | 3 | FIROJ ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.NAGENDRA PD. YADAV-SC23 |
| 90. | CWJC/1708/2017<br>PROMOTION , OTHERS | 3 | GOKUL PRASAD DEO<br>vs THE STATE OF BIHAR & ORS | Smt.PRAVINA KUMARI | Mr.ANJANI KUMAR-AAG4<br>Mr.NARESH DIKSHIT |

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| 91. | CWJC/1712/2017<br>OTHERS, BOARD/CORP. SE | 3 | MANJU DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAMENDRA PRASAD | Mr.S.P.SINGH- GA-3<br>Mr.PRASOON SINHA<br>Mr.ARCHANA PALKAR KHOPDE |
| 92. | CWJC/1722/2017<br>PROMOTION , GAZETTED S | 3 | SURAJ PRASAD VISHWAKARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SHALLY KUMARI<br>Mr.SIYA RAM SHAHI | Mr.MD.NASHRUL HODA KHAN-SC1<br>Mr.L.P.K. RAJGRIHAR |
| 93. | CWJC/1727/2017<br>DISCP.PROC., GAZETTED | 3 | ASHOK KUMAR TRIPATHI<br>vs THE STATE OF BIHAR & ORS | Mr.SATYENDRA RAI<br>Mr.SHEKHAR SINGH<br>Mr.MANINDRA NATH TIWARI | Mr.MD. N.H.KHAN -SC1 |
| 94. | CWJC/1748/2017<br>REM/DIS/TER, BANK SER. | 3 | ANJALI KUMARI<br>vs THE STATE BANK OF INDIA & ORS | Mr.SANJEEV KUMAR<br>Mr.RAJESH SINHA<br>Mr.AMARENDRA KUMAR<br>Mr.CHANDAN KUMAR SINGH | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SANJIV KUMAR. |
| 95. | CWJC/1749/2017<br>REM/DIS/TER, NON GAZET | 3 | DR. PRABHASH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRANAV KUMAR<br>Mr.ALOK KUMAR | Mr.VINAY KRITI SINGH-GA2 |
| 96. | CWJC/1750/2017<br>COMP.RETIR., OTHERS | 3 | VISHWANATH JHA<br>vs THE FOOD CORPORATION OF INDIA & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.PRAMOD KUMAR | Mr.SHASHI DHAR JHA<br>Mr.SUMAN KUMAR JHA<br>Mr.DR.MANKESHWAR TIWARI |
| 97. | CWJC/1757/2017<br>SALARY, POLICE SER. | 3 | RAM KRISHNA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SHARMA | Mr.PARTHA SARTHI- GA4 |
| 98. | CWJC/1758/2017<br>OTHERS, NON GAZETTED S | 3 | ANGAD KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.JYOTI PRABHAKAR | Mr.A.R. PANDEY- AAG15 |
| 99. | CWJC/1767/2017<br>INCR/W.HOLD, NON GAZET | 3 | NIRMAL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA MOHAN SINGH | Mr.VIKASH KR.-SC11 |
| 100. | CWJC/1768/2017<br>SELECTION , NON GAZETT | 3 | BHUPENDRA KUMAR SAH<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAYU KUMAR SINGH | Mr.SHEO SHANKAR PRASAD-SC8 |
| 101. | CWJC/1788/2017<br>SALARY, HEALTH SER. | 3 | BIRENDRA SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.BIRJU PRASAD-GP13 |

## FOR HEARING

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| 1. | CWJC/1751/2014<br>SALARY, POLICE SER. | 6 | SUDERSHAN SAHANI<br>vs THE STATE OF BIHAR & ORS | Mr.VINAY RANJAN | Mr.MADHURESH PRASAD (GP12)<br>Mr.KUMAR MANISH (SC5) |
| 2. | CWJC/5/2017<br>REM/DIS/TER, HEALTH SE | 3 | MANI MALA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RADHA MOHAN PANDEY<br>Mr.CHANDRA SHEKHAR VERMA | Mr.RAJESHWAR SINGH- GA10 |
| 3. | CWJC/947/2017<br>REM/DIS/TER, NON GAZET | 3 | ARUN KUMAR TRIPATHY<br>vs THE STATE OF BIHAR & ORS | Mr.DUDH NATH SINGH<br>Mr.SAMRENDRA KUMAR JHA | Mr.RAISUL HAQUE- SC10 |
| 4. | CWJC/1031/2017<br>REM/DIS/TER, POLICE SE | 3 | RANJAN PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.NIRMALA KUMARI<br>Mr.SANGIV KUMAR | Mr.MD.NADEEM SERAJ-GP5 |
| 5. | CWJC/3541/2017<br>REM/DIS/TER, NON GAZET | 3 | RAM AYODHYA PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR VERMA | Mr.VIKASH KUMAR- SC11 |
| 6. | CWJC/8983/2017<br>DATE BIRTH, POLICE SE | 5 | KAMLESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR SAXENA | Mr.P.K. VERMA- AAG3<br>Mr.GYAN SHANKAR<br>Mr.LALIT KISHORE |
| 7. | CWJC/2076/2018<br>SELECTION , BOARD/COR | 3 | RAJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.LOVEKUSH KUMAR<br>Mr.SACHCHIDANAND CHOUDHARY | Mr.Y.P. SINHA- AAG7 |
| 8. | CWJC/3775/2018<br>SELECTION , POLICE SE | 3 | KULDIP KUMAR ROY<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA KUMAR JAIN | Mr.SHEO SHANKAR PRASAD-SC8<br>Mr.SANJAY PANDEY |
| 9. | CWJC/8313/2018<br>REM/DIS/TER, HEALTH SE | 3 | SUBHADRA DUTTA<br>vs THE STATE OF BIHAR & ORS | Mr.SURESH KUMAR ISHWAR | Mr.MUJTABUL HAQUE- GP12 |

| PATNA HIGH COURT | 80 | Wednesday 11th July, 2018<br>Mr. Justice Shivaji Pandey |
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(AT 02:15 P.M.)

## TIEDUP MATTERS

### TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./36501/2018<br>A.BAIL IPC 420<br>A.BAIL | 3 | PRADIP KUMAR GANGULY<br>vs STATE OF BIHAR & ANR | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | Mr.MD. FAHIMUDDIN (APP235) |

### FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. WJC/1459/2018 | 5 | AJAY KUMAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.KAMALA KANT TIWARY<br>Mr.AJIT KUMAR | Mr.PARTH SARTHI (GA4)<br>Mr.ZEYAUL HODA<br>Mr.ANUJ KUMAR |
| 2. | MJC/1916/2017<br>CONTEMPT- SJ IN (MJC/2722 /2016) | 5 | MOHAMADPUR PRIMARY AGRICULTURE CREDIT CO-OPERATIVE SOCIETY THROUGH ITS CHAIRMAN NAMELY OM PRAKASH BIND & ORS<br>vs THE UNION OF INDIA, THROUGH THE SECRETARY, MINISTERY OF CONSUMERS AFFAIRS, FOOD AND PUBLIC DISTRIBUTION GOVT. OF INDIA, NAMELY DR. DEEPAK KUMAR & ORS | Mr.BINOD KUMAR | Mr.S. RAZA AHMAD - AAG 5<br>Mr.ISHWARI SINGH<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.ASHISH GIRI |
| 3. | CR. MISC./60325/2017<br>R.BAIL IPC 302,307,326<br>R.BAIL-1 | 6 | SHYAM VINOY SHARMA @ SHYAM VINAY SHARMA<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SMT. VEENA RANI PRASADD. (APP68) |
| 4. with | MJC/613/2018<br>CONTEMPT- SJ IN (CWJC/3391 /2017) | 6 | M/S. MAA MUNDESHWARI CYCLE UDYOG PVT. LTD.<br>vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR & ORS | Mr.ALOK KUMAR AGRAWAL<br>Mr.PRIYA GUPTA<br>Mr.RAJIV RANJAN TIWARI | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.ANAND KUMAR OJHA<br>Mr.VINAY KIRTI SINGH |
| 5. | MJC/614/2018<br>CONTEMPT- SJ | 5 | M/S HOTEL U. S. RESIDENCY THROUGH ONE OF ITS PROPRIETOR SMT. URMILA DEVI<br>vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR & ORS | Mr.ALOK KUMAR AGRAWAL<br>Mr.PRIYA GUPTA<br>Mr.RAJIV RANJAN TIWARI | Mr.SUBHASH PRASAD SINGH - GA 3<br>Mr.ANAND KUMAR OJHA<br>Mr.VINAY KIRTI SINGH |
| 6. | CR. MISC./18880/2018<br>A.BAIL IPC 409,420<br>A.BAIL | 4 | RANJESH KUMAR SINGH @ RAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH | Mr.SRI DILIP KUMAR SINHA (APP20) |
| 7. | CR. MISC./37038/2018<br>A.BAIL IPC 341,323,504<br>A.BAIL | 3 | DIENSH MAHTO @ DIENSH KUMAR @ VINESH KUMAR @ DINESH MAHTO @ DINESH KUMAR<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI SANJAY KUMAR (APP127) |

### FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/120/2018<br>MODIFICATION- SJ IN (MJC/4158 /2014) | 1 | ARUN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |

### FOR ADMISSION

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| 1. | MJC/29/2017<br>CONTEMPT- SJ IN (CWJC/7777 /2013) | 1 | MOHAMMADIN ANSARI<br>vs THE STATE OF BIHAR THROUGH SECRETARY SRI VINAY KUMAR, RURAL WORKS DEPARTMENT, BIHAR, PATNA & ORS | Mr.DURGA NAND JHA | Mr.AAG6 PUSHKAR NARAIN SHAHI |
| 2. | MJC/55/2017<br>CONTEMPT- SJ IN (CWJC/5232 /2013) | 3 | RAM BABU DAS & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAGHWENDRA SHARAN PANDEY<br>Mr.TRIPURARI SHARAN PANDEY | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 3. | MJC/78/2017<br>CONTEMPT- SJ IN (CWJC/5795 /2013) | 1 | DR. (SMT. ) CHHABI SAHAY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR | Mr.AAG10 AJAY KUMAR RASTOGI |

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| 4. | MJC/96/2017<br>CONTEMPT- SJ IN<br>(CWJC/10743 /2013) | 1 | SHEELA KUMARI<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SRI R. K. MAHAJAN, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DURGA NAND JHA | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 5. | MJC/110/2017<br>CONTEMPT- SJ IN<br>(CWJC/12026 /2013) | 1 | GANESH YADAV<br>vs THE STATE OF BIHAR THROUGH CIRCLE OFFICER, KHIZERSARAI SHRI ANUJ KUMAR & ORS | Mr.RAM KUMAR SINGH<br>Mr.DHIRENDRA SINGH | Mr.AJAY KUMAR RASTOGI (AAG X) |
| 6. | MJC/189/2017<br>CONTEMPT- SJ IN<br>(CWJC/7568 /2013) | 1 | KAMALA KANT JHA<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SRI R. K. MAHAJAN, DEPARTMENT OF EDUCATION GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DURGA NAND JHA | Mr.AAG15 ASHUTOSH RANJAN PANDEY<br>Mr.DHANANJAY KUMAR |
| 7. | MJC/226/2017<br>CONTEMPT- SJ IN<br>(CWJC/7737 /2015) | 1 | RAM KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SHUBH NARAIN SINGH | Mr.AAG15 ASHUTOSH RANJAN PANDEY<br>Mr.NAGENDRA KUMAR SINGH<br>Mr.MD. NAZIR ANSARI<br>Mr.HANSRAJ<br>Mr.SANTOSH KUMAR JHA |
| 8. | MJC/269/2017<br>CONTEMPT- SJ IN<br>(CWJC/12135 /2013) | 4 | RAJNISH KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT & ORS | Mr.AMISH KUMAR | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 9. | MJC/272/2017<br>CONTEMPT- SJ IN<br>(CWJC/2509 /2013) | 3 | KEDAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ANR | Mr.PRAKASH KUMAR | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 10. | MJC/279/2017<br>CONTEMPT- SJ IN<br>(CWJC/10289 /2013) | 1 | GOPAL PATHAK<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA | Mr.RAM NARESH SHARMA<br>Mr.SHASHI BHUSHAN KUMAR | Mr.AAG3 PRABHAT KUMAR VERMA |
| 11. | MJC/341/2017<br>CONTEMPT- SJ IN<br>(CWJC/14840 /2013) | 5 | MD. IBRARUL HAQ & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. SHAHNAWAZ ALI | Mr.AAG3 PRABHAT KUMAR VERMA |
| 12. | MJC/366/2017<br>CONTEMPT- SJ IN<br>(CWJC/10960 /2013) | 1 | MD. SUBHAN<br>vs THE STATE OF BIHAR THROUGH ANSUNI ARYA THE SECRETARY CUM COMMISSIONER PUBLIC HEALTH ENGINEERING DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ARUN KUMAR BHAGAT | Mr.AAG5 S. RAZA AHMAD |
| 13. | MJC/373/2017<br>CONTEMPT- SJ IN<br>(CWJC/20235 /2012) | 1 | DR. NIRBHAY KUMAR JAIN<br>vs THE STATE OF BIHAR & ORS | Ms.MANISHA SINGH<br>Mr.ROONA | Mr.AAG9 S. D. YADAV<br>Mr.DHANENDRA CHAUBEY |
| 14. | MJC/375/2017<br>CONTEMPT- SJ IN<br>(CWJC/22649 /2013) | 1 | RAJ KUMAR SHARMA<br>vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS | Mr.RAJ BANSH DUBEY<br>Mr.PRAMOD KUMAR<br>Mr.RUDAL SINGH | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 15. | MJC/376/2017<br>CONTEMPT- SJ IN<br>(CWJC/12453 /2013) | 1 | TETAR DAS<br>vs THE STATE OF BIHAR & ORS | Mr.GYANAND ROY | Mr.AAG8 KAUSHAL KUMAR JHA |
| 16. | MJC/392/2017<br>CONTEMPT- SJ IN<br>(CWJC/21375 /2013) | 4 | GANESH SAH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 17. | MJC/402/2017<br>CONTEMPT- SJ IN<br>(CWJC/16459 /2013) | 3 | RAM BHAJAN MAHTO<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.AAG9 S. D. YADAV<br>Mr.DEEPAK KUMAR |

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| 18. | MJC/405/2017<br>CONTEMPT- SJ IN<br>(CWJC/12161 /2013) | 1 | NALIN KUMAR SHUKLA & ANR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, NEW SECRETARIAT, PATNA NAMELY SRI R. K. MAHAJAN & ORS | Mr.RAJEEV LOCHAN | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 19. | MJC/441/2017<br>CONTEMPT- SJ IN<br>(CWJC/12529 /2013) | 3 | KAUSHAL KISHORE VERMA<br>vs THE STATE OF BIHAR THROUGH MR. PANKAJ KUMAR SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS | Mr.RAJIV RANJAN<br>Mr.ANIL KUMAR SINHA | Mr.AAG11 RAJ BALLAV PRASAD YADAV |
| 20. | MJC/471/2017<br>CONTEMPT- SJ IN<br>(CWJC/13194 /2013) | 1 | ANIL PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR MANOJ | Mr.AAG7 YOGENDRA PRASAD SINHA<br>Mr.AWADHESH KUMAR |
| 21. | MJC/525/2017<br>CONTEMPT- SJ IN<br>(CWJC/9944 /2013) | 3 | JANARDAN PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA PRASAD SINGH<br>Mr.ARVIND KUMAR PANDEY | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 22. | MJC/535/2017<br>CONTEMPT- SJ IN<br>(CWJC/12735 /2013) | 1 | ANIL KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.UDAY BHAN SINGH | Mr.R B P YADAV - AAG 11 |
| 23. | MJC/565/2017<br>CONTEMPT- SJ IN<br>(CWJC/4564 /2013) | 4 | NAWAL KISHORE SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Ms.PRAKRITITA SHARMA | Mr.YOGENDRA PRASAD SINHA - AAG7 |
| 24. | MJC/587/2017<br>CONTEMPT- SJ IN<br>(CWJC/24239 /2013) | 4 | REENA KUMARI<br>vs VANDANA KINI, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SOCIAL WELFARE DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ALOK KUMAR SINGH | Mr.KAUSHAL KUMAR JHA - AAG 8 |
| 25. | MJC/603/2017<br>CONTEMPT- SJ IN<br>(CWJC/18803 /2013) | 4 | MD. ALLAUDDIN & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY NARAYAN SINGH<br>Mr.RAJESH KUMAR | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 26. | MJC/615/2017<br>CONTEMPT- SJ IN<br>(CWJC/14811 /2013) | 3 | MADHUMALA KUMARI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AMARENDRA KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG15<br>Mr.ABHAY KUMAR JHA |
| 27. | MJC/691/2017<br>CONTEMPT- SJ IN<br>(CWJC/8961 /2013) | 1 | JAI PRAKASH TRIPATHI<br>vs THE STATE OF BIHAR THROUGH SRI JITENDRA KUMAR SRIVASTAVA, THE SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PURUSHOTTAM JHA | Mr.ASHUTOSH RANJAN PANDEY - AAG15<br>Mr.SATYAM SHIVAM SUNDARAM |
| 28. | MJC/768/2017<br>CONTEMPT- SJ IN<br>(CWJC/5099 /2013) | 3 | YOGENDRA CHOUDHARY<br>vs MR. ARUN KUMAR SINGH, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RAM CHANDRA PRASAD BHARTI<br>Mr.RAJENDRA PRASAD | Mr.ANJANI KUMAR - AAG 4 |
| 29. | MJC/803/2017<br>CONTEMPT- SJ IN<br>(CWJC/717 /2017) | 1 | ARCHANA THAKUR @ ARCHANA TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.SAHVIND KUMAR SHARMA | Mr.CHITTARANJAN SINHA - PAAG 2 |
| 30. | MJC/806/2017<br>CONTEMPT- SJ IN<br>(CWJC/11725 /2015) | 3 | BRAJESH KUMAR PANDEY & ORS<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HEALTH, GOVERNMENT OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.S.D.YADAV - AAG9<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.ALOK KUMAR JHA<br>Mr.PRASHANT SINHA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.) |

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| 31. | MJC/885/2017<br>CONTEMPT- SJ IN<br>(CWJC/4575 /2013) | 3 | MOSTT. SARITA SINHA & ORS<br>vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA, THE PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT & ORS | Mr.JAI PRAKASH VERMA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.(AAG11) |
| 32. | MJC/904/2017<br>CONTEMPT- SJ IN<br>(CWJC/11208 /2013) | 5 | UMESH KUMAR<br>vs THE STATE OF BIHAR THROUGH AMIR SUBHANI, THE PRINCIPAL SECRETARY OF HOME MINISTRY ( SPECIAL) DEPARTMENT, BIHAR AT PATNA & ORS | Mr.RANJEET KUMAR MISHRA | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 33. | MJC/914/2017<br>CONTEMPT- SJ IN<br>(CWJC/13895 /2013) | 3 | SHARMILA SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH KUMAR SINHA<br>Mr.REKHA KUMARI | Mr.AJAY KUMAR RASTOGI-AAG10 |
| 34. | MJC/1015/2017<br>CONTEMPT- SJ IN<br>(CWJC/12065 /2013) | 1 | SIYA RAM SINGH & ANR<br>vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA & ORS | Mr.RAJNI KANT JHA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RAKESH KUMAR SINGH<br>Mr.SANTOSH KUMAR JHA |
| 35. | MJC/1081/2017<br>CONTEMPT- SJ IN<br>(CWJC/13251 /2013) | 1 | SANJAY KUMAR YADAV @ SANJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.LALAN KUMAR SINGH | Mr.ANJANI KUMAR - AAG 4 |
| 36. | MJC/1109/2017<br>CONTEMPT- SJ IN<br>(CWJC/13491 /2013) | 1 | RAMESHWAR KAMTI @ RAMESHWAR KAMATI<br>vs SRI ADITYA KUMAR DAS & ANR | Mr.BIPIN BIHARI SINGH | Mr.LALIT KISHORE<br>Mr.GIRIJISH KUMAR |
| 37. | MJC/1149/2017<br>CONTEMPT- SJ IN<br>(CWJC/6236 /2013) | 3 | RAMA KANT MISHRA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA, NAMELY SRI R. K. MAHAJAN & ORS | Mr.PRAMOD MISHRA<br>Mr.JYOTI PRABHAKAR<br>Mr.RASHMI JHA<br>Mr.MONIKA | Mr.ASHUTOSH RANJAN PANDEY (AAG 15)<br>Mr.RAJESH SINGH<br>Mr.MITHILESH KUMAR RAI |
| 38. | MJC/1158/2017<br>IN (CWJC/1197 /2017) | 3 | ANIL SINGH<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, NEW SECRETARIAT, PATNA & ORS | Mr.SATYENDRA NARAYAN SINGH | Mr.CHITTARANJAN SINHA - PAAG2<br>Mr.(PAAG2) |
| 39. | MJC/1215/2017<br>CONTEMPT- SJ IN<br>(CWJC/16127 /2013) | 3 | JANARDAN YADAV &ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI DHAR JHA | Mr.MD. KHURSHID ALAM - AAG 12 |
| 40. | MJC/1217/2017<br>CONTEMPT- SJ IN<br>(CWJC/18273 /2013) | 1 | DUKHA YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI DHAR JHA | Mr.AAG12 MD. KHURSHID ALAM |
| 41. | MJC/1218/2017<br>CONTEMPT- SJ IN<br>(CWJC/17466 /2013) | 3 | JEETAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI DHAR JHA | Mr.MD. KHURSHID ALAM - AAG 12 |
| 42. | MJC/1219/2017<br>CONTEMPT- SJ IN<br>(CWJC/18088 /2013) | 1 | BOUKU YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI DHAR JHA | Mr.MD. KHURSHID ALAM - AAG 12 |
| 43. | MJC/1221/2017<br>CONTEMPT- SJ IN<br>(CWJC/505 /2017) | 1 | SUJEET KUMAR & ANR<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, SRI R.K. MAHAJAN HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BINOD KUMAR | Mr.AAG15- ASHUTOSH RANJAN PANDEY |
| 44. | MJC/1243/2017<br>CONTEMPT- SJ IN<br>(CWJC/9842 /2013) | 1 | SHAMBHU SHARAN<br>vs MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, GOVT. OF BIHAR, PATNA & ORS | Mr.HARENDRA KUMAR TIWARY | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHAILENDRA KUMAR SINGH |
| 45. | MJC/1284/2017<br>CONTEMPT- SJ IN<br>(CWJC/9111 /2013) | 1 | BIMLESH PRASAD SINGH<br>vs DR. AJAY KUMAR SINGH BIHAR AGRICULTURE UNIVERSITY SABOUR BHAGALPUR THROUGH ITS VICE CHANCELLOR & ORS | Mr.JAGNNATH SINGH | Mr.CHANDRA MOHAN SINGH<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.SRIRAM KRISHNA |

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| 46. | MJC/1431/2017<br>CONTEMPT- SJ IN (MJC/3238 /2012) | 3 | MANGAL SINGH<br>vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY OF BIHAR OLD SECRETARIAT, PATNA & ORS | Mr.CHANDRA NAWAL KISHOR<br>Mr.SONI KUMARI | Mr.PRABHAT KUMAR VERMA - AAG 3<br>Mr.SRI SUNIL KUMAR SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 47. | MJC/1469/2017<br>CONTEMPT- SJ IN (CWJC/20707 /2013) | 4 | AWADH BIHARI SINGH & ORS<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY SHANKAR UPADHYAY | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 48. | MJC/1541/2017<br>33. MJC IN (CWJC/2951 /2013) | 3 | RAMADYA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHRI PRAKASH SRIVASTAVA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 49. | MJC/1569/2017<br>CONTEMPT- SJ IN (CWJC/12290 /2013) | 3 | KAMLESH MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.MD. KHURSHID ALAM- AAG12 |
| 50. | MJC/1591/2017<br>CONTEMPT- SJ IN (CWJC/3497 /2016) | 1 | NAVNEET KUMAR<br>vs THE STATE BANK OF INDIA THROUGH ARUNDHATI BHATTACHARYA THE CHAIRMAN CUM MANAGING DIRECTOR & ORS | Mr.GAUTAM KUMAR KEJRIWAL | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 51. | MJC/1621/2017<br>CONTEMPT- SJ IN (CWJC/7646 /2016) | 1 | NRIPENDRA KUMAR SINHA<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, NAMELY SHRI ANJANI KUMAR SINGH, POSTED AS CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJIT KUMAR SINGH | Mr.RAJ BALLABH PRASAD YADAV - AAG XI |
| 52. | MJC/1631/2017<br>CONTEMPT- SJ IN (CWJC/15707 /2004) | 3 | BABU LAL SAH<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 53. | MJC/1717/2017<br>CONTEMPT- SJ IN (CWJC/17526 /2015) | 5 | HAISHANKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR THE SECRETARY, B. C. D., BIHAR, PATNA & ORS | Mr.PAWAN KUMAR SINGH | Mr.R.B.P. YADAV- AAG11<br>Mr.ADITYA PRAKASH SAHAY |
| 54. | MJC/1718/2017<br>CONTEMPT- SJ IN (CWJC/17526 /2015) | 5 | HAISHANKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR, THE SECRETARY, B. C. D., BIHAR, PATNA & ORS | Mr.PAWAN KUMAR SINGH | Mr.R.B.P. YADAV- AAG11<br>Mr.ADITYA PRAKASH SAHAY |
| 55. | MJC/1725/2017<br>CONTEMPT- SJ IN (CWJC/1725 /2016) | 3 | PARIDHI BHARTI<br>vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ANR | Mr.NILESH KUMAR<br>Mr.BABITA KUMARI<br>Mr.AVINASH KUMAR | Mr.S.D.YADAV - AAG9<br>Mr.KISHORE KUMAR SINHA<br>Mr.UPENDRA KUMAR SINGH<br>Mr.SHASHI SHEKHAR |
| 56. | MJC/1726/2017<br>CONTEMPT- SJ IN (CWJC/14849 /2016) | 3 | BIHAR GRAMIN JAGRUKTA ABHIYAN SAMITI<br>vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ANR | Mr.AVINASH KUMAR<br>Mr.BABITA KUMARI<br>Mr.NILESH KUMAR | Mr.S.D.YADAV - AAG9<br>Mr.KISHORE KUMAR SINHA<br>Mr.UPENDRA KUMAR SINGH<br>Mr.SHASHI SHEKHAR |
| 57. | MJC/1743/2017<br>CONTEMPT- SJ IN (CWJC/13533 /2013) | 5 | DEO NANDAN PRASAD<br>vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH | Mr.ANJANI KUMAR AAG - 4<br>Mr.BINDHYACHAL RAI |
| 58. | MJC/1754/2017<br>CONTEMPT- SJ IN (CWJC/18206 /2013) | 1 | RATNESHWARI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.ANJANI KUMAR - AAG 4<br>Mr.CHAITANYA SUAROOP |

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| 59. | MJC/1767/2017<br>CONTEMPT- SJ IN<br>(CWJC/10240 /2013) | 1 | LAKSHMI NARAYAN MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR VERMA | Mr.AJAY KUMAR RASTOGI - AAG X |
| 60. | MJC/1780/2017<br>CONTEMPT- SJ IN<br>(CWJC/8201 /2015) | 3 | JAGANATH PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPLE SECRETARY, HIGHER EDUCATION, PATNA NAMELY SRI R. K. MAHAJAN & ORS | Mr.BIJENDRA KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RITESH KUMAR<br>Mr.MD. NADIM SERAJ<br>Mr.RAJESH SINGH |
| 61. | MJC/1806/2017<br>CONTEMPT- SJ IN<br>(CWJC/12530 /2013) | 3 | RAM PRAVESH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR TIWARY | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 62. | MJC/1827/2017<br>CONTEMPT- SJ IN<br>(CWJC/12116 /2016) | 1 | M/S HARSH TRADING THROUGH ITS PROPRIETOR RAJESH KUMAR JAISWAL<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.S.RAZA AHMAD-AAG5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 63. | MJC/1844/2017<br>CONTEMPT- SJ IN<br>(CWJC/12846 /2013) | 4 | MAUSAMI D. D. T. CHHIRKAO KARAMCHARI SANGH, NALANDA THROUGH ITS SECRETARY NAMELY AVINASH KUMAR & ORS<br>vs THE STATE OF BIHAR THROUGH THE COLLECTOR, NALANDA, NAMELY DR. TAYAG RAJAN & ORS | Mr.RAVINDRA NATH DUBEY<br>Mr.SANJAY KUMAR SINGH | Mr.S. D. YADAV - AAG 9 |
| 64. | MJC/1845/2017<br>CONTEMPT- SJ IN (MJC/4037 /2016) | 1 | SACHCHIDANAND SINHA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT, BIHAR, PATNA NAMELY MR. PANKAJ KUMAR & ORS | Mr.SUNEIL KUMAR THAKUR | Mr.RAJ BALLABH PRASAD YADAV - AAG XI |
| 65. | MJC/1848/2017<br>CONTEMPT- SJ IN<br>(CWJC/19818 /2013) | 1 | RAM LALIT SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.S. D. YADAV - AAG 9 |
| 66. | MJC/1853/2017<br>CONTEMPT- SJ IN<br>(CWJC/17409 /2010) | 1 | SURYA MOHAN CHOUDHARY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA NAMELY SRI R. K. MAHAJAN & ORS | Mr.RAJEEV LOCHAN | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 67. | MJC/1899/2017<br>CONTEMPT- SJ IN<br>(CWJC/17598 /2016) | 1 | MD. SARFARAZ KHAN<br>vs THE UNION OF INDIA THROUGH ITS GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR & ORS | Mr.RAMCHANDRA SINGH | Mr.ANIL KUMAR SINHA - SC<br>Mr.DR. ANSHUMAN |
| 68. | MJC/1958/2017<br>CONTEMPT- SJ IN<br>(CWJC/19595 /2016) | 5 | M/S RAVI SHANKAR KUMAR<br>vs MR. LAXMI NARAYAN DAS, ENGINEER IN CHIEF CUM ADDITIONAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS | Mr.USHA KUMARI<br>Mr.S. B. SINGH | Mr.R. B. P. YADAV - AAG XI |
| 69. | MJC/1965/2017<br>CONTEMPT- SJ IN<br>(CWJC/4523 /2013) | 1 | BRAHMESHWAR SINGH<br>vs THE UNION OF INDIA THROUGH A. K. MITTAL, THE CHAIRMAN, MINISTRY OF RAILWAY, RAIL BHAWAN & ORS | Mr.ARVIND KUMAR<br>Mr.RAJESH KUMAR | Mr.ANIL KUMAR SINHA - SC<br>Mr.BIJOY KUMAR SINHA<br>Mr.RAJ KUMAR |
| 70. | MJC/1972/2017<br>CONTEMPT- SJ IN<br>(CWJC/21079 /2013) | 1 | BISHESHWAR TANTI<br>vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, JAMUI & ORS | Mr.PRABHAT RANJAN SINGH<br>Mr.PRABEEN KUMAR SINGH | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 71. | MJC/1973/2017<br>CONTEMPT- SJ IN<br>(CWJC/1511 /2016) | 1 | M/S MUKESH KUMAR<br>vs THE STATE OF BIHAR THROUGH SUDHIR KUMAR THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, GOVT. OF BIHAR, PATNA & ORS | Mr.GAUTAM KUMAR KEJRIWAL | Mr.SARVESH KUMAR SINGH - AAG13 |
| 72. | MJC/1995/2017<br>CONTEMPT- SJ IN<br>(CWJC/795 /2017) | 3 | ASHOK KUMAR SINGH<br>vs PANKAJ KUMAR, PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.AJAY KUMAR SINGH | Mr.S. RAJA AHMAD ( AAG 5)<br>Mr.SHAILENDRA KUMAR SINGH |

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| 73. | MJC/2000/2017<br>CONTEMPT- SJ IN<br>(CWJC/9460 /2016) | 1 | M/S RAJ TRADERS THROUGH ITS PROPRIETOR PUSHPA DEVI<br>vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR & ORS | Mr.PRABHAT RANJAN | Mr.SHAILENDRA KUMAR SINGH<br>Mr.MAYANK SHEKHAR |
| 74. | MJC/2001/2017<br>CONTEMPT- SJ IN<br>(CWJC/9480 /2016) | 1 | M/S RAJ TRADERS THROUGH ITS PROPRIETOR PUSHPA DEVI<br>vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR & ORS | Mr.PRABHAT RANJAN | Mr.SHAILENDRA KUMAR SINGH<br>Mr.MAYANK SHEKHAR |
| 75. | MJC/2024/2017<br>CONTEMPT- SJ IN<br>(CWJC/9107 /2013) | 3 | RAJ KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY NAMELY ANJANI KUMAR SINGH, OLD SECRETARIAT, PATNA & ORS | Mr.SANJAY KUMAR<br>Mr.SHYAM BIHARI SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 76. | MJC/2049/2017<br>CONTEMPT- SJ IN<br>(CWJC/15695 /2013) | 3 | RAJENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHAMBHU SHARAN SINGH | Mr.P. K. VERMA - AAG 3 |
| 77. | MJC/2076/2017<br>CONTEMPT- SJ IN<br>(CWJC/16036 /2016) | 4 | MR. DINESH KUMAR<br>vs MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, BUILDING CONST. DEPT., BIHAR, PATNA & ORS | Mr.USHA KUMARI<br>Mr.S. B. SINGH | Mr.CHITTARANJAN SINHA - PAAG 2 |
| 78. | MJC/2100/2017<br>CONTEMPT- SJ IN<br>(CWJC/11258 /2016) | 3 | ANAND KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA SHRI ANJANI KUMAR SINGH, NEW SECRETARIAT, PATNA & ORS | Mr.NAND KISHORE PRASAD SINHA | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH |
| 79. | MJC/2131/2017<br>CONTEMPT- SJ IN<br>(CWJC/17131 /2016) | 1 | SIDHI SINGH ( PROP. MAIHAR BUILDER PVT. LTD.)<br>vs THE UNION OF INDIA, THROUGH RAILWAY GENERAL MANAGER, EAST CENTRAL RAILWAY, HAZIPUR NAMELY D. K. GAYEN & ORS | Mr.SANJAY KUMAR TIWARY | Mr.ANIL KUMAR SINHA - SC<br>Mr.SHEKHAR SINGH |
| 80. | MJC/2132/2017<br>CONTEMPT- SJ IN<br>(CWJC/19256 /2016) | 3 | SIYARAM PASWAN<br>vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CIVIL SUPPLIES, GOVERNMENT OF BIHAR, PATNA & ANR | Mr.AVINASH KUMAR | Mr.S. RAZA AHMAD - AAG 5 |
| 81. | MJC/2141/2017<br>CONTEMPT- SJ IN<br>(CWJC/6494 /2017) | 4 | M/S RAGHUBANSHI VISHNU MOBILE THROUGH THE PROPRIETOR RAJNISH KUMAR<br>vs THE CHIEF GENERAL MANAGER, BIHAR B S N L ( B T C ) PATNA NAMELY KISHOR KUMAR & ORS | Mr.MITHILESH KUMAR UPADHYAY | Smt.RENUKA SHARMA<br>Smt.RENUKA SHARMA<br>Mr.RAJNI KANT SINGH |
| 82. | MJC/2143/2017<br>CONTEMPT- SJ IN<br>(CWJC/12614 /2015) | 1 | M/S RAUSHAN RAJ, MITHANPURA, MUZAFFARPUR THROUGH ITS PROP. CHANDRA KISHORE BHAGAT<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA SRI ARVIND KR. CHOUDHARY & ORS | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.RAJIV RANJAN | Mr.ANJANI KUMAR - AAG 4 |
| 83. | MJC/2157/2017<br>CONTEMPT- SJ IN<br>(CWJC/7941 /2013) | 1 | SUNIL KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS | Mr.LALAN KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |

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| 84. | MJC/2169/2017<br>CONTEMPT- SJ IN<br>(CWJC/10081 /2016) | 1 | SURESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI PRATYAY AMRIT, ENERGY DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BISHWA NATH CHAUDHARY<br>Mr.RAJ KISHORE PRASAD | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.VIJAY SHANKAR UPADHYAY |
| 85. | MJC/2247/2017<br>CONTEMPT- SJ IN<br>(CWJC/5405 /1999) | 4 | VIJAY KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAFULL CHANDRA JHA | Mr.KHURSHID ALAM - AAG 12<br>Mr.MR. GANPATI TRIVEDI |
| 86. | MJC/2265/2017<br>CONTEMPT- SJ IN<br>(CWJC/14867 /2016) | 1 | WELFARE INDIA REPRESENTED THROUGH PROJECT DIRECTOR, SECRETARY, SMT. KALPANA MISHRA<br>vs THE STATE OF BIHAR REPRESENTED THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR & ANR | Mr.AVINASH KUMAR<br>Mr.NILESH KUMAR<br>Mr.AMIT KUMAR | Mr.SURYADEO PRASAD - AAG 9<br>Mr.KISHORE KUMAR SINHA<br>Mr.UPENDRA KUMAR SINGH<br>Mr.SHASHI SHEKHAR |
| 87. | MJC/2281/2017<br>CONTEMPT- SJ IN<br>(CWJC/15029 /2013) | 1 | RAJA RAM<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 88. | MJC/2296/2017<br>CONTEMPT- SJ IN<br>(CWJC/6374 /2017) | 3 | PARAMATMA TIWARI<br>vs THE STATE OF BIHAR THROUGH VINAY KUMAR, THE SECRETARY, RURAL WORKS DEPARTMENT & ORS | Mr.AJIT KUMAR | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 89. | MJC/2330/2017<br>CONTEMPT- SJ IN<br>(CWJC/5734 /2016) | 1 | HARINDER KAUR<br>vs MR. SUNIL MITTAL, THE CHIEF MANAGER, ALLAHABAD BANK, RECOVERYH BRANCH & ANR | Mr.NIRBHAY KUMAR SINGH<br>Mr.RAVINDRA KUMAR SHUKLA | Mr.AJAY KUMAR SINHA<br>Mr.DR. BINOD KUMAR JHA<br>Mr.KAMLESH KUMAR<br>Mr.KAHKASHAN ALAM |
| 90. | MJC/2347/2017<br>CONTEMPT- SJ IN<br>(CWJC/18406 /2016) | 1 | JAIN STUDIO LTD.<br>vs THE STATE HEALTH SOCIETY, BIHAR THROUGH ITS EXECUTIVE DIRECTOR NAMELY LOKESH KUMAR SINGH & ORS | Mr.ADITYA PRAKASH SAHAY | Mr.KISHORE KUMAR SINHA |
| 91. | MJC/2376/2017<br>CONTEMPT- SJ IN<br>(CWJC/20057 /2016) | 3 | GOVIND PRASAD, PROPRIETOR, M/S BAIDNATH RICE MILL<br>vs THE STATE OF BIHAR THROUGH MR. PANKAJ KUMAR, PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMERS PROTECTION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.KAMAL KISHORE SINGH<br>Mr.AMAR NATH SINGH | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.HARISH KUMAR |
| 92. | MJC/2455/2017<br>CONTEMPT- SJ IN<br>(CWJC/3967 /2017) | 1 | M/S SHANTI CONSTRUCTION & COMPANY THROUGH ITS WORKING PARTNER MR. PRAVEEN ANAND<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH SAHAY<br>Mr.ANIL KUMAR SINHA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 93. | MJC/2539/2017<br>CONTEMPT- SJ IN<br>(CWJC/3498 /2015) | 3 | ADHUNIK AKSHAT UDYOG PVT. LTD.<br>vs THE BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION, BIHAR, PATNA THROUGH SRI PANKAJ KUMAR, MANAGING DIRECTOR, B S F C, PATNA & ORS | Mr.VIJAY ANAND | Mr.SHAILENDRA KUMAR SINGH<br>Mr.NAMRATA MISHRA |
| 94. | MJC/2558/2017<br>CONTEMPT- SJ IN<br>(CWJC/14439 /2013) | 1 | KAPILESHWAR RAY<br>vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR, THE PRINCIPAL SECRETARY OF THE PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.LALAN KUMAR SINGH | Mr.S. RAZA AHMAD - AAG 5 |

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| 95. | MJC/2576/2017<br>CONTEMPT- SJ IN<br>(CWJC/5088 /2017) | 1 | LAXMI CONSTRUCTION @ ELECTRIAL WORKS THROUGH ITS AUTHORISED SIGNATORY NAMELY CHANDRADEEP SINGH<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, MR. CHAITYNA PRASAD, URBAN AND HOUSING DEPARTMENT, GOVERNEMNT OF BIHAR, PATNA & ORS | Mr.SANJEEV NIKESH | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.RAVI BHUSHAN VERMA<br>Dr.AMITESH KUMAR |
| 96. | MJC/2629/2017<br>CONTEMPT- SJ IN<br>(CWJC/14011 /2014) | 1 | RAKESH KUMAR RAUSHAN & ANR<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA NAMELY R. K. MAHAJAN & ORS | Mr.VASANT VIKAS | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 97. | MJC/2711/2017<br>CONTEMPT- SJ IN<br>(CWJC/3593 /2013) | 1 | RAMASHRAY SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.SHYAM BIHARI SINGH | Mr.P. K. VERMA ( AAG 3 ) |
| 98. | MJC/2767/2017<br>CONTEMPT- SJ IN (MA/128 /2010) | 1 | ABUL KALAM<br>vs USMAN GHANI & ORS | Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI | |
| 99. | MJC/2855/2017<br>CONTEMPT- SJ IN<br>(CWJC/15632 /2016) | 1 | LAVKUSH KUMAR PROPRIETOR OF M/S ANNAPURNA RICE MILLS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAN KUMAR SHARAN | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.DR. KISLAY |
| 100. | MJC/2859/2017<br>CONTEMPT- SJ IN<br>(CWJC/4513 /2017) | 1 | DR. B. R. AMBEDKAR HARIJAN KALYAN PARISAD<br>vs THE STATE OF BIHAR REPRESENTED THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR & ORS | Mr.AVINASH KUMAR<br>Mr.KRISHNA CHANDRA | Mr.KISHORE KUMAR SINHA |
| 101. | MJC/2877/2017<br>CONTEMPT- SJ IN<br>(CWJC/17997 /2016) | 1 | PRIYA RANJAN<br>vs THE STATE OF BIHAR THROUGH MR. CHAITANYA PRASAD, PRESENTLY POSTED AS PRINCIPAL SECRETARY, URBAN DEVELOPMENT & HOUSING DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.PRAVEEN KUMAR | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.ABHAY SHANKAR SINGH<br>Mr.KUMAR PRAVEEN |
| 102. | MJC/2968/2017<br>CONTEMPT- SJ IN<br>(CWJC/1994 /2017) | 1 | SATYENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR KARNA<br>Mr.RAVINDRA KUMAR SINGH | Mr.YOGENDRA PD. SINHA - AAG 7<br>Mr.ANSHUMAN SINGH<br>Mr.ANIL KUMAR SINHA |
| 103. | MJC/2995/2017<br>CONTEMPT- SJ IN<br>(CWJC/13407 /2013) | 1 | UPASANA KUMARI<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, NAMELY MR. R. K. MAHAJAN & ORS | Mr.AVANINDRA KUMAR JHA<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.SWETA KUMARI<br>Mr.ABHISHEK ANAND | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 104. | MJC/3022/2017<br>CONTEMPT- SJ IN<br>(CWJC/9847 /2013) | 1 | SARASWATI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.GOPAL GOVIND MISHRA<br>Mr.MUNNA KUMAR UPADHYAY | Mr.S. D. YADAV - AAG 9 |
| 105. | MJC/3046/2017<br>CONTEMPT- SJ IN<br>(CWJC/8338 /2017) | 4 | KUMAR SANJAY & ANR<br>vs THE STATE OF BIHAR & ANR | Mr.MIRA KUMARI | Mr.S.RAZA AHMAD (AAG 5) |
| 106. | MJC/3071/2017<br>CONTEMPT- SJ IN<br>(CWJC/19402 /2011) | 3 | SUDHIR KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.NAVIN KUMAR | Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 107. | MJC/3102/2017<br>CONTEMPT- SJ IN<br>(CWJC/12785 /2013) | 1 | CHANDAN PASWAN<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, HOME POLICE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA NAMELY RAGHUNATH PRASAD SINGH & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | Mr.P. K. VERMA - AAG 3 |

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| 108. | MJC/3174/2017<br>CONTEMPT- SJ IN<br>(CWJC/13375 /2013) | 1 | NAJIB AHMAD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMELY ARVIND KUMAR CHAUDHARY DEPARTMENT OF RURAL DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SANJAY KUMAR TIWARY | Mr.ANJANI KUMAR - AAG 4 |
| 109. | MJC/3183/2017<br>CONTEMPT- SJ IN<br>(CWJC/15546 /2016) | 1 | KAMLESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR SINGH | Mr.S. RAZA AHMAD - AAG 5 |
| 110. | MJC/3184/2017<br>CONTEMPT- SJ IN<br>(CWJC/16178 /2016) | 1 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR SINGH | Mr.S. RAZA AHMAD - AAG 5 |
| 111. | MJC/3245/2017<br>CONTEMPT- SJ IN<br>(CWJC/12889 /2013) | 1 | YADUBANSH SAHU<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY OF WATER RESOURCES, GOVERNMENT OF BIHAR NAMELY SRI ARUN KUMAR SINGH & ANR | Mr.RAJANI KANT PANDEY | Mr.ANJANI KUMAR - AAG 4 |
| 112. | MJC/3307/2017<br>CONTEMPT- SJ IN<br>(CWJC/15671 /2013) | 1 | TRIBHUWAN PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.BRISKETU SHARAN PANDEY | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 113. | MJC/3328/2017<br>CONTEMPT- SJ IN<br>(CWJC/14011 /2016) | 1 | RAMENDRANATH TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR SINGH | Mr.S. RAZA AHMAD - AAG 5 |
| 114. | MJC/3346/2017<br>CONTEMPT- SJ IN<br>(CWJC/12285 /2013) | 1 | BELA DEVI<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, ANIMAL AND FISHERIES RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY SMT. VIJAY LAXMI & ORS | Mr.ANIL KUMAR ROY | Mr.KHURSHID ALAM - AAG 12<br>Mr.DR. ANAND KUMAR |
| 115. | MJC/3435/2017<br>CONTEMPT- SJ IN<br>(CWJC/1656 /2016) | 3 | YUGAL KISHORE PRASAD & ORS<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA NAMELY MR. ANJANI KUMAR SINGH & ORS | Mr.BIPIN KUMAR<br>Mr.JITENDRA KUMAR | Mr.P. K. VERMA ( AAG 3 ) |
| 116. | MJC/3547/2017<br>CONTEMPT- SJ IN<br>(CWJC/9409 /2016) | 1 | BIRENDRA PRASAD GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAFULL CHANDRA JHA | Mr.CHITARANJAN SINHA - PAAG 2 |
| 117. | MJC/3619/2017<br>CONTEMPT- SJ IN<br>(CWJC/367 /2017) | 1 | DEVANTI DEVI<br>vs THE STATE OF BIHAR THROUGH SRI ANAND KISHORE, THE COMMISSIONER, PATNA DIVISION, PATNA & ORS | Mr.SATYA RANJAN SINHA<br>Mr.SEEMA KUMARI | Mr.S. RAZA AHMAD - AAG 5 |
| 118. | MJC/3624/2017<br>CONTEMPT- SJ IN<br>(CWJC/1369 /2017) | 1 | HARI NARAYAN PRAMANIK<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMELY AMRIT LAL MINA, DEPARTMENT OF BUILDING CONSTRUCTION, BIHAR, PATNA & ORS | Mr.RAJENDRA LAL DAS | Mr.RAJ BALLABH PD. YADAV - AAG 11 |
| 119. | MJC/3625/2017<br>CONTEMPT- SJ IN<br>(CWJC/15762 /2016) | 3 | BIMAL PRASAD SAH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.ARTI KUMARI | Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR<br>Mr.S.RAZA AHMAD (AAG5) |
| 120. | MJC/3676/2017<br>CONTEMPT- SJ IN<br>(CWJC/14186 /2015) | 1 | ASHOK KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH MR. PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRADEEP KUMAR SINHA<br>Mr.PUNAM SHRIVASTAVA | Mr.SUBHASH PRASAD SINGH ( G A 3 )<br>Mr.RITESH KUMAR<br>Mr.VINAY KIRTI SINGH |
| 121. | MJC/3678/2017<br>CONTEMPT- SJ IN<br>(CWJC/4942 /2017) | 1 | M/S SADBHAV G K C JOINT VENTURE<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, SRI AMRIT LAL MEENA & ORS | Mr.PRIYA GUPTA<br>Mr.ALOK KUMAR AGRAWAL<br>Mr.RAJIV RANJAN TIWARI | Mr.AMIT PRAKASH ( GA 13 )<br>Mr.VIKAS KUMAR |

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| 122. | MJC/3716/2017<br>CONTEMPT- SJ IN<br>(CWJC/2189 /2017) | 1 | MADAN PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY SRI VINAY KUMAR & ORS | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.S. RAZA AHMAD - AAG 5 |
| 123. | MJC/3737/2017<br>CONTEMPT- SJ IN<br>(CWJC/23493 /2013) | 1 | BINOD KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.SMT. SHILPA SINGH - GA 12 |
| 124. | MJC/3764/2017<br>CONTEMPT- SJ IN<br>(CWJC/17976 /2015) | 3 | SHANTI SWAROOP SHARMA @ SHANTI SWARUP SHARMA & ANR<br>vs THE STATE BANK OF INDIA THROUGH MR. RAJNISH KUMAR, ITS CHAIRMAN & ORS | Mr.SURINDER KUMAR<br>Mr.PINKY KUMARI | Mr.KAUSHLENDRA KUMAR SINHA |
| 125. | MJC/3782/2017<br>CONTEMPT- SJ IN<br>(CWJC/9890 /2013) | 1 | RAJEEV KUMAR SINHA & ORS<br>vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY NAMELY ANJANI KUMAR SINGH & ORS | Mr.SATYA PRAKASH<br>Mr.VIPIN KUMAR SINGH | Mr.P. K. VERMA - AAG 3 |
| 126. | MJC/3795/2017<br>CONTEMPT- SJ IN<br>(CWJC/17633 /2016) | 3 | M/S. CHANDAN ELECTRIC<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY ENERGY DEPARTMENT, BIHAR, SHRI PRATYAY AMRIT & ORS | Mr.SURAJ SAMDARSHI | Mr.SUBHASH PD. SINGH - GA 3<br>Mr.VINAY KIRTI SINGH |
| 127. | MJC/3801/2017<br>CONTEMPT- SJ IN<br>(CWJC/14081 /2015) | 3 | DARAKHASHA NAZAM QUISER<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.SMT. SHILPA SINGH - GA 12<br>Mr.JAWED GAFFAR KHAN<br>Mr.MD. NADIM SERAJ |
| 128. | CWJC/18491/2010<br>TRADE & COMMERCE (OTHE | 40 | M/S BLA INFRASTRUCTURE PVT.LTD<br>vs THE BIHAR STATE INDUSTRIAL DEV | Mr.S.D.SANJAY<br>Mr.SUSHILA AGRAWAL<br>Mr.GAUTAM KUMAR KEJRIWAL | Mr.-<br>Mr.SATYABIR BHARTI<br>Mr.RAJENDRA KUMAR<br>Mr.NILANJAN CHATTERJEE<br>Mr.ABBAS HAIDER (SC6) |
| 129. | CWJC/9688/2011<br>SALARY, OTHERS | 7 | MD.WASIMUDDIN<br>vs THE STATE OF BIHAR & ORS | Mr.MAHESH PRASAD SINGH | Mr.DINBANDHU SINGH GP9<br>Mr.PRASHANT PRATAP<br>Mr.LALIT KISHORE<br>Mr.BIRJU PRASAD (GP-13) |
| 130. with | CR. MISC./23992/2013<br>QUASHING(309,336,324,3<br>QSH F.I.R. FOR DIRECT | 19 | DWARIKA NATH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH MOHAN | Mr.BHANU PRATAP SINGH(APP)<br>Mr.DEVENDRA KUMAR |
| 131. | CR. MISC./40990/2016<br>QUASHING(353,506)IPC &<br>QSH F.I.R. FOR DIRECT F.I.R | 1 | DWARIKA NATH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH MOHAN | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)<br>Mr.DEVENDRA KUMAR<br>Mr.AMRENDRA KUMAR |
| 132. | CR. MISC./37006/2014<br>A.BAIL | 17 | NAVIN KUMAR<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.DINESHWAR MISHRA | Mr.NAGENDRA PD.(APP)<br>Mr.RAJEEV KUMAR |
| 133. | MJC/2265/2015<br>CONTEMPT- SJ IN<br>(CWJC/14039 /2013) | 10 | ASHOK KUMAR MISHRA<br>vs THE STATE OF BIHAR THROUGH MR. NARESH KUMAR SHARAN THE PRINCIPAL SECRETARY LAND ACQUISITION DEPARTMENT GOVT. OF BIHAR & ORS | Mr.PANKAJ KUMAR JHA<br>Mr.RAJA SURENDRA MOHAN | Mr.DEVENDRA KR SINHA (AAG2) |
| 134. | C. REV./237/2016 | 4 | ANIL KUMAR SHRIVASTAVA<br>vs SHAURYA SUNIL & ORS | Mr.MUNESHWAR PRASAD | |
| 135. | MJC/884/2016<br>CONTEMPT- SJ IN<br>(CWJC/3059 /1997) | 10 | PRAHALAD DUBEY & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANIMESH PARASAR THE COLLECTOR DISTRICT MAGISTRATE ROHTAS AT SASARAM & ORS | Mr.ASHOK KUMAR PANDEY | Mr.YOGENDRA PD. SINHA (AAG15)<br>Mr.VIJAY SHANKAR UPADHYAY |
| 136. | MJC/1862/2016<br>CONTEMPT- SJ IN (MJC/6500<br>/2013) | 11 | SHYAMA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH<br>Mr.RISHI RAJ<br>Mr.JITENDRA KUMAR | Mr.AAG4 JAWAHAR PRASAD KARN<br>Mr.DURGESH NANDAN (AAG14) |
| 137. | MJC/1959/2016<br>CONTEMPT- SJ IN<br>(CWJC/981 /2014) | 7 | KUSHESHWAR JHA & ANR<br>vs THE STATE OF BIHAR THROUGH MR. GIRIBAR DAYAL COLLECTOR MADHUBANI & ORS | Mr.RATANAKAR JHA | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.CHITTRANJAN SINHA (PAAG-II) |

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| 138. | MJC/2601/2016<br>CONTEMPT- SJ IN<br>(CWJC/3234 /2013) | 8 | SHAMIM AKHTER<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY & ORS | Mr.UGRANATH MALLIK<br>Mr.BIRENDRA NARAYAN SHARMA<br>Mr.SANJAY KUMAR<br>Mr.RAJ KUMAR | Mr.GIRIJISH KUMAR<br>Mr.ARABIND NATH PANDEY<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15)<br>Mr.SHIVENDRA KISHOR<br>Mr.MADHAV PD.YADAV (GP23) |
| 139. | MJC/3269/2016<br>CONTEMPT- SJ IN<br>(CWJC/7073 /2013) | 8 | SHYAMA NAND JHA<br>vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSAITY, DARBHANGA THROUGH ITS REGISTRAR DR. SURESHWAR JHA & ORS | Mr.DURGA NAND JHA<br>Mr.BHAGYA NARAYAN JHA | Mr.AWADHESH PRASAD SINHA<br>Mr.ARABIND NATH PANDEY<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 140. | MJC/3310/2016<br>CONTEMPT- SJ IN<br>(CWJC/8820 /2013) | 6 | VINOD KUMAR MISHRA<br>vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA, THROUGH ITS REGISTRAR, SRI SURESHWAR JHA & ORS | Mr.KAUSHALESH CHOUDHARY | Mr.AWADHESH PRASAD SINHA<br>Mr.ARABIND NATH PANDEY |
| 141. | MJC/3324/2016<br>CONTEMPT- SJ IN<br>(CWJC/10812 /2013) | 7 | JAI RANI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY PRASAD | Mr.SC1 MD. NASHRUL HODA KHAN |
| 142. | MJC/3329/2016<br>CONTEMPT- SJ IN<br>(CWJC/12101 /2013) | 4 | MD. ZAHID & ORS<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.UGRANATH MALLIK<br>Mr.BIRENDRA NARAYAN SHARMA<br>Mr.SANJAY KUMAR | Mr.GA6 NAMRATA MISHRA<br>Mr.ARVIND UJJWAL (SC4) |
| 143. | MJC/3396/2016<br>CONTEMPT- SJ IN<br>(CWJC/8301 /2011) | 3 | DR. AWDHESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.GP1 RAJIV ROY<br>Mr.ARABIND NATH PANDEY<br>Mr.SUBHASH KUMAR JHA<br>Mr.PRABHAT KUMAR VERMA<br>Mr.RANJAN KUMAR JHA |
| 144. | MJC/3568/2016<br>CONTEMPT- SJ IN<br>(CWJC/2432 /2014) | 5 | BINOD KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR SINHA<br>Mr.GYANENDRA KUMAR SHUKLA<br>Mr.BINOD KUMAR | Mr.MD. KHURSHID ALAM (AAG 12) |
| 145. | MJC/3667/2016<br>with CONTEMPT- SJ IN<br>(CWJC/9946 /2012) | 5 | CHANDRIKA PRASAD TIWARY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, BIHAR & ORS | Mr.AMIT KUMAR ANAND | Mr.AAG12 MD. KHURSHID ALAM<br>Mr.SHRI NATH PATHAK |
| 146. | MJC/2772/2017<br>CONTEMPT- SJ | 1 | SMT. RITA DEVI<br>vs THE STATE OF BIHAR THROUGH SRI VYAS JEE, THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, BIHAR, PATNA & ORS | Mr.KRISHNA KANT TIWARI | Mr.KHURSHID ALAM ( AAG-12 )<br>Mr.SHRI NATH PATHAK |
| 147. | MJC/4076/2016<br>CONTEMPT- SJ IN<br>(CWJC/5065 /2015) | 4 | DR. ABHINANDAN YADAV @ ABHINANDAN YADAV<br>vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, H. R. D GOVERNMENT OF BIHAR & ORS | Mr.VIVEKA NANDSINGH<br>Mr.AARSH KUMAR | Mr.AAG15 ASHUTOSH RANJAN PANDEY<br>Mr.RAJESH SINGH<br>Mr.RAJU GIRI |
| 148. | MJC/4161/2016<br>CONTEMPT- SJ IN<br>(CWJC/8443 /2013) | 4 | SAJAWAL PRASAD YADAV & ORS<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.SHYAMA KANT SINGH | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 149. | MJC/4231/2016<br>CONTEMPT- SJ IN<br>(CWJC/6476 /2013) | 6 | RAMJEE PASWAN & ORS<br>vs THE BABA SAHEB BHIM RAO AMBEDKAR UNIVERSITY THROUGH ITS VICE CHANCELLOR SRI PANDIT PRABHAKAR PANDEY & ORS | Mr.VIJAY ANAND | Mr.SANTOSH KUMAR JHA<br>Mr.ARABIND NATH PANDEY |
| 150. | MJC/4335/2016<br>CONTEMPT- SJ IN<br>(CWJC/7837 /2013) | 4 | HARI SHANKAR PD. GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY | Mr.AAG6 PUSHKAR NARAIN SHAHI |
| 151. | MJC/4377/2016<br>CONTEMPT- SJ IN<br>(CWJC/12059 /2013) | 4 | BAIDYA NATH JHA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.DURGA NAND JHA | Mr.RAJEEV KUMAR<br>Mr.(GA10)<br>Mr.RAJESHWAR SINGH (GA10) |

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| 152. | MJC/4379/2016<br>CONTEMPT- SJ IN<br>(CWJC/13225 /2013) | 3 | RAM SWARTH RAI<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SITAMARHI, NAMELY RAJEEV RAUSHAN & ORS | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.PRABHAT KUMAR VERMA (AAG3) |
| 153. | CWJC/7605/2016<br>TRADE & COMMERCE (OTHE | 5 | PANKAJ KUMAR NIRALA & ANR<br>vs THE CHIEF MANAGER, U C O BANK & ORS | Mr.SHRI PRAKASH SRIVASTAVA<br>Mr.RAJEEV RANJAN<br>Mr.AMIT BHUSHAN | Smt.SHEELA SHARMA<br>Smt.SHEELA SHARMA<br>Mr.SHIVENDRA KUMAR ROY<br>Mr.SHEELA SHARMA<br>Mr.SAGARIKA |
| 154. | CWJC/8504/2016<br>TRADE & COMMERCE (OTHE | 8 | M/S METRO PAINTS AND CHEMICALS<br>vs BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS | Mr.ARBIND KUMAR JHA<br>Mr.SANJAY KUMAR NO.-7<br>Mr.VIJAY KUMAR VERMA | Mr.YASHRAJ BARDHAN |
| 155. | CWJC/10186/2016<br>CONDITION OF SER.& IND | 3 | HITCHANDRA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.BIMAL KUMAR JHA | Mr.DR. A.K. UPADHYAYA- SC20<br>Mr.BINITA SINGH (SC28) |
| 156. | CWJC/14311/2016<br>WORKS CONTRACT | 10 | M/S R. K. ELECTRICALS AND ENGINEERING 47<br>vs THE STATE OF BIHAR & ORS | Mr.NAND GOPAL MISHRA<br>Mr.RAGHAWENDRA KUMAR MISHRA | Mr.PANKAJ KUMAR- SC12<br>Smt.BINITA SINGH<br>Mr.RAJENDRA KUMAR<br>Mr.NILANJAN CHATTERJEE |
| 157. | CWJC/15332/2016<br>E.C.ACT | 10 | NEMANI SAH<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR SINGH | Mr.SMT. NAMRATA MISHRA-GA6 |
| 158. | CWJC/17670/2016<br>WORKS CONTRACT | 8 | MD. SHAHZAD<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAY RAJ<br>Mr.ANUKUL RAJ | Mr.SUBHASH PD. SINGH- GA3<br>Mr.VIKAS KUMAR<br>Mr.GIRIJISH KUMAR<br>Mr.LALIT KISHORE |
| 159. | CR. MISC./20198/2016<br>QUASHING (302/147/148/<br>C QSH OF ORDER OF COGN | 7 | SUBHASH SAH & ANR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.JAVED ASLAM | Mr.KHURSHID ANWAR (APP)<br>Mr.MD. HARUN QUARESHI |
| 160. | C. REV./95/2017<br>IN (CWJC/12590 /2013) | 5 | BIMAL KUMAR PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY<br>Mr.DEVESH SHANKARAN | Mr.RAJ BALLABH PRASAD YADAV (AAG XI) |
| 161. | C. REV./161/2017<br>IN (CWJC/9813 /2010) | 1 | SANGITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ARUP KUMAR CHONGDAR<br>Mr.GAJENDRA KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY (AAG 15) |
| 162. | C. REV./238/2017<br>IN (CWJC/6822 /2016) | 3 | AMRENDRA KUMAR TRIPATHY<br>vs MANGAL PRASAD & ORS | Mr.RAM KUMAR SINGH | Mr.GIRIJISH KUMAR<br>Mr.(SC1)<br>Mr.ANAND K.OJHA<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 163. | C. REV./316/2017<br>IN (CWJC/5734 /2016) | 1 | THE CHIEF MANAGER, ALLAHABAD BANK, RECOVERY BRANCH & ANR<br>vs HARINDER KAUR | Mr.SHAILENDRA KUMAR JHA<br>Mr.DR. BINOD KUMAR JHA | |
| 164. | C. REV./351/2017<br>IN (CWJC/4253 /2017) | 3 | JAY PRAKASH & ORS<br>vs SHYAM KUMAR & ORS | Mr.SAKET TIWARY<br>Mr.SANJEEV KUMAR DUBEY | Mr.MAYANK SHEKHAR |
| 165. | C. REV./367/2017<br>IN (MJC/2653 /2015) | 4 | RAJ KUMAR PRASAD & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHRI KRISHNA SINHA | Mr.CHITTARANJAN SINHA ( PAAG 2 ) |
| 166. | C. REV./373/2017<br>IN (CWJC/12122 /2015) | 3 | SUNDARI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANDIP SINGH<br>Mr.SHEKHAR HARSHVARDHAN | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15)<br>Mr.KUMAR PRIYA RANJAN<br>Mr.PRAVEEN PRABHAKAR<br>Mr.VED PRAKASH SRIVASTVA |
| 167. | CWJC/1962/2017<br>TRADE & COMMERCE (OTHE | 3 | STATE BANK OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.SANJESH PRASAD<br>Mr.DR. BINAY KUMAR SINGH | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ANSHAY BAHDUR MATHUR (CGC) |
| 168. | CWJC/4506/2017<br>ARISING FROM DRT | 7 | SMT. VISHNU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA | Mr.MANISH KUMAR- GP4<br>Mr.PRAKASH KUMAR<br>Mr.MUKUND JEE<br>Mr.RANJEET KUMAR PANDEY |
| 169. | CWJC/11896/2017<br>E.C.ACT | 10 | HARI KISHORE RAJPAL<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.SANJAY KUMAR GIRI -GP9<br>Mr.MANISH KUMAR (GP4) |
| 170. | CR. MISC./20619/2017<br>A. BAIL IPC 420,406,46<br>A.BAIL<br>(Part Heard) | 12 | SOEB ALAM @ MD. SOEB ALAM & ORS<br>vs THE STATE OF BIHAR | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SRI ATUL CHANDRA (APP12)<br>Mr.PRABHAKAR JHA |

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| 171. | CR. MISC./24914/2017<br>A.BAIL IPC 420,468,120<br>A.BAIL<br><br>(Part Heard) | 12 | CHANDRA BHUSHAN @ CHANDRA BHUSHAN PRASAD<br>vs STATE OF BIHAR & ANR | Mr.NAFISUZZOHA<br>Mr.SAYED IMRAN GHANI<br>Mr.SAKET ANAND | Mr.SRI DILIP KUMAR SINHA (APP20)<br>Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 172. with | CR. MISC./41131/2017<br>A.BAIL IPC 406 & 138 N<br>A.BAIL | 7 | ABDUS SABIR<br>vs STATE OF BIHAR & ANR | Mr.SATISH KUMAR<br>Mr.AMARENDRA KUMAR | Mr.SRI RAM SUMIRAN ROY (APP240)<br>Mr.KAMALA KANT SINGH<br>Mr.DHIRAJ SINGH |
| 173. with | CR. MISC./38766/2017<br>A. BAIL IPC 406 & 138<br>A.BAIL | 6 | ABDUS SABIR<br>vs STATE OF BIHAR & ANR | Mr.SATISH KUMAR<br>Mr.AMARENDRA KUMAR<br>Mr.DILIP KUMAR | Mr.SRI JAI NARAIN THAKUR (APP184)<br>Mr.KAMALA KANT SINGH<br>Mr.KAMALA KANT TIWARY |
| 174. with | CR. MISC./39532/2017<br>A.BAIL IPC 406 & 138 N<br>A.BAIL | 5 | ABDUS SABIR<br>vs STATE OF BIHAR & ANR | Mr.SATISH KUMAR<br>Mr.RAM BABU RAI | Mr.SRI RAM SUMIRAN ROY (APP240)<br>Mr.KAMALA KANT SINGH<br>Mr.KAMALA KANT TIWARY |
| 175. | CR. MISC./41041/2017<br>A. BAIL IPC 406 & 138<br>A.BAIL<br><br>(Part Heard) | 4 | ABDUS SABIR<br>vs STATE OF BIHAR & ANR | Mr.SATISH KUMAR<br>Mr.AMARENDRA KUMAR<br>Mr.DILIP KUMAR | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 176. | CR. MISC./48928/2017<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 4 | MD. PHUL @ PHUL HASSAN<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.ARUN KUMAR PANDEY<br>Mr.RAJESH KUMAR<br>Mr.KEDAR SINGH<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI RAJKISHORE SINGH (APP172) |
| 177. | CR. MISC./49874/2017<br>MOD (SJ) IN (CR. MISC./6245 /2017) | 1 | DEVENDRA MALAKAR @ DEVENDRA KUMAR MALAKAR<br>vs STATE OF BIHAR & ANR | Mr.ABHOY KUMAR KASHYAP<br>Mr.TARUN KUMAR SINHA | Mr.RANJEET KUMAR PANDEY |
| 178. | CR. MISC./54697/2017<br>MOD (SJ) IN (CR. MISC./5276 /2015) | 3 | ALOK KUMAR DWIVEDI<br>vs STATE OF BIHAR & ANR | Mr.DEVENDRA KUMAR<br>Mr.PRAMOD KUMAR VERMA<br>Mr.RANJIT KUMAR THAKUR | Mr.SRI NITYANAND TIWARY (APP41)<br>Mr.SURENDRA KISHORE THAKUR<br>Mr.Y.MADHAVI |
| 179. | MJC/7/2018<br>CONTEMPT- SJ IN (CWJC/10934 /2017) | 1 | RAMVILASH PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY PRASAD | Mr.DURGESH NANDAN - AAG 14 |
| 180. | C. REV./33/2018<br>IN (CWJC/13714 /2013) | 1 | MD. RAUSHAN PARWEZ<br>vs THE STATE OF BIHAR & ORS | Mr.NAGENDRA PRASAD YADAV NO-1<br>Mr.PRASHANT KASHYAP | Mr.PUSHKAR NARAYAN SHAHI ( AAG 6 ) |
| 181. | C. REV./42/2018<br>IN (CWJC/14186 /2015) | 3 | THE CHAIRMAN CUM MANAGING DIRECTOR, THE BIHAR STATE POWER COMPANY LTD. & ORS<br>vs ASHOK KUMAR SINGH & ANR | Mr.RITESH KUMAR | Mr.YOGENDRA PD. SINHA ( AAG 7 )<br>Smt.PUNAM SHRIVASTAVA<br>Mr.PRADEEP KUMAR SINHA |
| 182. | C. REV./47/2018<br>IN (CWJC/860 /2009) | 1 | SARVANAND PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR<br>Mr.MADAN MOHAN | |
| 183. | MJC/60/2018<br>CONTEMPT- SJ IN (CWJC/9167 /2012) | 3 | PHULO PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.KRISHNA CHANDRA | Mr.RITESH KUMAR<br>Mr.SYED FIROZ RAZA<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 184. | MJC/102/2018<br>CONTEMPT- SJ IN (CWJC/13712 /2013) | 1 | SUBODH PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH SHRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY IRRIGATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.VINAY KIRTI SINGH - G A 2 |
| 185. | MJC/103/2018<br>CONTEMPT- SJ IN (CWJC/13698 /2013) | 1 | RABINDRA NATH MISHRA<br>vs THE STATE OF BIHAR THROUGH SHRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY IRRIGATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.ANJANI KUMAR - AAG 4 |

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| 186. | MJC/107/2018<br>CONTEMPT- SJ IN<br>(CWJC/16855 /2013) | 1 | NAWAL KISHORE SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN PRINCIPAL SECRETARY HIGHER EDUCATION GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ARUN KUMAR BHAGAT | Mr.SMT. SHILPA SINGH - GA 12<br>Mr.ARUN KUMAR PRASAD<br>Mr.MD. NADIM SERAJ |
| 187. | MJC/137/2018<br>CONTEMPT- SJ IN<br>(CWJC/11600 /2017) | 1 | M/S AMBEY RICE MILLS THROUGH ITS PROPRIETOR, ASHOK KUMAR SAH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA, NAMELY SRI PANKAJ KUMAR & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | Mr.S. RAZA AHMAD ( AAG 5 )<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.DR. KISLAY |
| 188. | MJC/148/2018<br>CONTEMPT- SJ IN<br>(CWJC/10477 /2017) | 5 | AMRENDRA KUMAR PATEL<br>vs THE BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION LTD & ORS | Mr.AMRENDRA NARAYAN RAI<br>Mr.SANJAY KUMAR | Mr.SHAILENDRA KUMAR SINGH |
| 189. | MJC/178/2018<br>CONTEMPT- SJ IN<br>(CWJC/7160 /2017) | 3 | AGILE TECH SOLUTION PVT. LTD.<br>vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEVELOPMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR<br>Mr.RANJEET SINGH | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.RAVI BHUSHAN VERMA |
| 190. | MJC/291/2018<br>CONTEMPT- SJ IN<br>(CWJC/7788 /2017) | 1 | SURENDRA PRASAD CHAURASIYA ( THE SECRETARY, JAN VIAKS SAMITI )<br>vs THE STATE OF BIHAR, THROUGH MR. CHAITANYA PRASAD THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT AND HOUSING DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.INDU BHUSHAN |
| 191. | MJC/293/2018<br>IN (MJC/3250 /2016) | 3 | MUMTAZ ALI<br>vs THE UNION OF INDIA & ANR | Mr.RAJIV KRISHNA BARIAR | Mr.ANIL KUMAR SINHA |
| 192. | MJC/331/2018<br>CONTEMPT- SJ IN<br>(CWJC/4554 /2017) | 1 | SATYANARAYAN YADAV<br>vs THE STATE OF BIHAR, THROUGH SHREE PANKAJ KUMAR, PRESENTLY POSTED AS PRINCIPAL SECRETARY, FOOD AND CONSUMER PROTECTION DEPARTMENT & ORS | Mr.DIWAKAR YADAV | Mr.S. RAZA AHMAD - AAG 5 |
| 193. | MJC/472/2018<br>33. MJC IN (CWJC/11602 /2017) | 3 | SURENDRA PRASAD<br>vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED THROUGH ITS MANAGING DIRECTOR AT VIDYUT BHAWAN & ORS | Mr.UGRANATH MALLIK | Mr.VINAY KIRTI SINGH<br>Mr.KUMAR PRIYA RANJAN |
| 194. | MJC/478/2018<br>CONTEMPT- SJ IN<br>(CWJC/24867 /2013) | 1 | MADHURENDRA KUMAR MADHUP<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AMARENDRA KUMAR | Mr.MRS. SILPA SINGH - GA 12 |
| 195. | MJC/504/2018<br>CONTEMPT- SJ IN<br>(CWJC/18767 /2008) | 3 | DEVENDRA KUMAR BHARTI<br>vs SRI ARUN KUMAR SINGH, PRINCIPAL SECRETARY, WATER RESOURCE DEPARTMENT, PATNA & ORS | Mr.TARA NATH JHA | Mr.VINAY KIRTI SINGH - G A 2 |
| 196. | MJC/539/2018<br>CONTEMPT- SJ IN<br>(CWJC/10042 /2017) | 3 | HAISHANKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH MR. SAKET KUMAR THE SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS | Mr.PAWAN KUMAR SINGH<br>Mr.RAJ KUMAR SINHA<br>Mr.RAJU KUMAR | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.ADITYA PRAKASH SAHAY |

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| 197. | MJC/540/2018<br>CONTEMPT- SJ IN (CWJC/9946 /2017) | 3 | HAISHANKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH MR. SAKET KUMAR THE SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS | Mr.PAWAN KUMAR SINGH<br>Mr.RAJ KUMAR SINHA<br>Mr.RAJU KUMAR | Mr.AMIT PRAKASH - GA 13<br>Mr.ADITYA PRAKASH SAHAY |
| 198. | MJC/564/2018<br>CONTEMPT- SJ IN (CWJC/5552 /2017) | 1 | SANTOSH KUMAR PANDEY<br>vs THE STATE OF BIHAR & ANR | Mr.RAJIB RANJAN JHA | Mr.AMIT PRAKASH - GA 13 |
| 199. | MJC/721/2018<br>CONTEMPT- SJ IN (CWJC/5308 /2017) | 1 | BIHAR GRAMIN JAGRUKTA ABHIYAN SAMITI, BEGUSARAI THROUGH ITS EXECUTIVE DIRECTOR KAUSHALENDRA KUMAR<br>vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEPARTMENT, BIHAR, PATNA & ORS | Mr.AVINASH KUMAR<br>Mr.KRISHNA CHANDRA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.RABINDRA KUMAR PRIYADARSHI<br>Mr.ANIL KUMAR SINHA |
| 200. | MJC/726/2018<br>CONTEMPT- SJ IN (CWJC/3349 /2004) | 1 | NAVENDRA JHA<br>vs MR. HASHMUKH ADHIYA, THE SECRETARY, MINISTRY OF FINANCE DEPARTMENT, ECONIMIC AFFAIRS AND BANKING DIVISION, UNION OF INDIA & ORS | Mr.PURUSHOTTAM JHA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.RAJESH KUMAR VERMA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 201. | MJC/737/2018<br>CONTEMPT- SJ IN (MJC/2365 /2017) | 3 | ARUN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SIDDHARTH HARSH | Mr.MD. KHURSHID ALAM - AAG 12 |
| 202. | MJC/984/2018<br>CONTEMPT- SJ IN (CWJC/4751 /2009) | 1 | SHATRUGHAN KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY URBAN DEVELOPMENT AND HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, SRI CHAITANYA PRASAD & ANR | Mr.SUNIL PATHAK<br>Mr.PRACHETARH KUMAR MISHRA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.BISHWA BIBHUTI KUMAR SINGH |
| 203. | MJC/1031/2018<br>CONTEMPT- SJ IN (MJC/212 /2017) | 3 | DR. ATIA BEGUM<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMED ABU HAIDAR<br>Mr.MD. ABU SHAJAR | Mr.MRS. SILPA SINGH - GA 12 |
| 204. | MJC/1200/2018<br>CONTEMPT- SJ IN (CWJC/18933 /2013) | 1 | BISHNU DEV MISHRA<br>vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, PRINCIPAL SECRETARY, IRRIGATION DEPARTMENT, IRRIGATION BUILDING, BIHAR, PATNA & ORS | Mr.SHASHI DHAR JHA | Mr.ANJANI KUMAR - AAG 4 |
| 205. | MJC/1274/2018<br>CONTEMPT- SJ IN (CWJC/11178 /2017) | 1 | DINESH KUMAR @ DINESH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR | Mr.VINAY KIRTI SINGH - G A 2 |
| 206. | MJC/1636/2018<br>CONTEMPT- SJ IN (CWJC/17955 /2011) | 1 | MD. SULTAN AHMAD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HIGHER EDUCATION, GOVT. OF BIHAR, NEW SECRETARIAT & ORS | Mr.SANJEEV KUMAR MISHRA<br>Mr.MS. PRIYA | Mr.SHRIMATI SHILPA SINGH ( G A 12 )<br>Mr.ARABIND NATH PANDEY<br>Mr.PRABHAT KUMAR VERMA |
| 207. | MJC/1662/2018<br>CONTEMPT- SJ IN (CWJC/16875 /2012) | 1 | DHARMENDRA TIRKEY<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR SINGH<br>Mr.PRADHAN MURLI MANOHAR PRASAD<br>Mr.RAJU KUMAR | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 208. | MJC/1924/2018<br>CONTEMPT- SJ IN (CWJC/7868 /2017) | 1 | MR. DINESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.USHA KUMARI<br>Mr.S. B. SINGH | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 209. | CR. MISC./7772/2018<br>A.BAIL IPC 302,307,147<br>A.BAIL | 5 | MOHIT KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 210. | CR. MISC./15742/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 7 | MANOJ RAI & ANR<br>vs THE STATE OF BIHAR | Mr.JAY RAM PRASAD<br>Mr.NIRANJAN KUMAR SINGH | Mr.SRI PARMANAND KUMAR (APP244)<br>Smt.USHA KUMARI SINGH<br>Mr.HITESH SUMAN |

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| 211. | CR. MISC./23048/2018<br>A.BAIL IPC 147,148,149<br>A.BAIL | 6 | SH. RAJENDRA YADAV & ORS<br>vs STATE OF BIHAR & ANR | Mr.RAVI KUMAR<br>Mr.PUNEET SIDDHARTHA<br>Mr.JITEST SINGH | Mr.SRI SADANAND PASWAN (SPP246) |
| 212. | CR. MISC./28323/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 4 | GAJENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.SATISH CHANDRA | Mr.SRI ANIL KUMAR SINGH 1 (APP232)<br>Mr.SANJAY KUMAR SINGH<br>Mr.ARVIND PRASAD SINGH |
| 213. | CR. MISC./28686/2018<br>A. BAIL IPC 302,201,34<br>A.BAIL | 4 | SK. MUBARAK<br>vs STATE OF BIHAR & ANR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.MD. NAZIR ANSARI (APP106)<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA |
| 214. | CR. MISC./30323/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 3 | MD. SAMMI @ MD. SAMMI ALAM<br>vs THE STATE OF BIHAR | Mr.RAJIB RANJAN JHA | Mr.SRI NITYANAND (APP114) |
| 215. | CR. MISC./31570/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | GUDDU KUMAR @ GUDDU SAH<br>vs THE STATE OF BIHAR | Mr.JEETENDRA NARAYAN | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 216. | CR. MISC./32051/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | VIKASH SINGH<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.MRITUNJAY KUMAR | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 217. | CR. MISC./32439/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./9073 /2018) | 1 | ARUN KUMAR TIWARY<br>vs STATE OF BIHAR & ANR | Smt.ANITA KUMARI | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 218. | CR. MISC./33055/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 3 | INDAL RAI<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ S.K. | Mr.SRI AJIT KUMAR (APP73) |
| 219. | CR. MISC./35575/2018<br>A.BAIL IPC 380,34<br>A.BAIL | 1 | ROUSHAN YADAV @ ROUSHAN KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.HARISH KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 220. | CR. MISC./36808/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 3 | MAMTA KUMARI<br>vs THE STATE OF BIHAR | Mr.UMA SHANKAR SHARMA<br>Mr.SHIW KUMAR PRABHAKAR | Mr.MR. MANOJ KUMAR (APP168) |
| 221. | CR. MISC./39876/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./11993 /2018) | 1 | SANJAR<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI PANCHANAND PANDIT (APP115) |
| 222. | CR. MISC./40518/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | SUNIL MANDAL<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.SRI MATLOOB RAB (APP34)<br>Mr.BHIM SEN PRASAD |

## FOR HEARING

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| 1. | CWJC/4517/2013<br>PAY SCALES , BANK SER.<br><br>Part heard | 25 | SANJEEV KUMAR & ORS<br>vs THE MADHYA BIHAR GRAMIN BANK & ORS. | Mr.RAJU GIRI<br>Mr.ASHISH GIRI | Mr.MAHESH NARAYAN PARBAT<br>Mr.AMIT KUMAR ANAND<br>Mr.SHARAD KUMAR SINHA<br>Mr.KUMAR PRIYA RANJAN<br>Mr.SITA R.YADAV (GP16) |
| 2. | CWJC/7671/1995 | 14 | SHIVJEE RAI & ORS<br>vs STATE OF BIHAR & ORS | Mr.GYANAND ROY<br>Mr.SHANTI PRATAP | Mr.(GP9)<br>Mr.NIRBHAY KR. SINGH (GP26)<br>Mr.ARVIND KUMAR PANDEY<br>Mr.S. AZEEM |
| 3. | CWJC/11227/1998<br>LAND ENCROACHMENT & DE | 9 | SHYAM BIHARI PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.CHAKRAVARTI SINGH<br>Mr.SUBHASH PANDEY<br>Mr.ASHUTOSH RANJAN PANDEY<br>Mr.ANSHUMAN | Mr.(SC9)<br>Mr.VIJAY SHANKAR UPADHYAY<br>Mr.RAVINDER KUMAR SHARMA (CGC)<br>Mr.R.C.SINHA<br>Mr.VIJAY SHANKAR UPADHYAY<br>Mr./KUMARI AMRITA (GP10)<br>Mr.SANJAY KUMAR (SCCG)<br>Mr.RAMESH CHANDRA SINHA |
| 4. | CWJC/8415/1999<br>WAGES,BONUS,AD-HOC,CAS | 38 | UCO BANK THRU.THE ZONAL MANAGE<br>vs THE UNION OF INDIA & ORS | Mr.ADITYA SHARAN | Mr.J.P.KARN (SCGSC)<br>Mr.BIRENDRA KUMAR JHA<br>Mr.DEVI KANT JHA<br>Mr.RAVI RANJAN (ACGSC)<br>Mr.RAVINDER KUMAR SHARMA (CGC) |
| 5.<br>with | CWJC/11425/1999<br>ELECTRICITY MATTERS | 38 | M/S KAMPER CONCAST LIMITED<br>vs BIHAR STATE ELECTRICITY BOARD& | Mr.L.K.BAJLA<br>Mr.RAJU GIRI<br>Mr.SANJAY KUMAR GIRI | Mr.M.K.JHA<br>Mr.VINAY KIRTI SINGH |
| 6. | CWJC/12538/1999<br>ELECTRICITY MATTERS | 30 | M/S KAMPER CONCAST LIMITED<br>vs BIHAR STATE ELECTRICITY BOARD& | Mr.L.K.BAJLA<br>Mr.PRAVIN KUMAR SINHA<br>Mr.RAJU GIRI<br>Mr.SANJAY KUMAR GIRI | Mr.M.K.JHA<br>Mr.VINAY KIRTI SINGH<br>Mr.- |

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| 7. | CWJC/12211/1999<br>REGIONAL DEVELOPMENT A | 13 | SMT.KRISHNANAND & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PUSHKAR NARAIN SHAHI<br>Mr.PARTHA SARTHY<br>Mr.MANISH KUMAR | Mr.(GP9)<br>Mr.SANJAY PRAKASH VERMA<br>Mr.VINAY KIRTI SINGH<br>Mr.MANOJ KUMAR<br>Mr.RABINDRA NATH VERMA<br>Mr.RAJESHWAR PD SINGH<br>Mr.V.B.P.AMBASTHA<br>Mr.GIRIJA SHANKAR PRASAD |
| 8. | CWJC/1776/2000<br>MUNCIPAL CORPORATION M | 36 | JUGAL KISHOR SAHU & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANDEEP MISHRA<br>Mr.SANJAY KUMAR MISHRA | Mr.(GP9)<br>Mr.ABHAY SHANKAR SINGH |
| 9. | CR. MISC./16369/2011<br>QUASHING | 14 | MOST. PRATIVA KUMARI<br>vs THE STATE OF BIHAR & ORS. | Mr.RAJIV RANJAN<br>Mr.KUMAR MRITUNJAY NARAIN | Mr.RAM CHANDRA SAHANI(APP)<br>Mr.VIRENDRA KUMAR<br>Smt.MADHURI LATA<br>Mr.ARVIND KUMAR |
| 10. with | CR. MISC./38948/2011<br>QUASHING | 17 | TARKESHWAR CHOURASIA & ORS.<br>vs THE STATE OF BIHAR & ANR. | Mr.ASHOK KUMAR JHA<br>Mr.CHANDAN KUMAR KASHYAP | Mr.MOHAMMAD SUFYAN |
| 11. | CR. MISC./38950/2011<br>QUASHING | 8 | TARKESHWAR CHAURASIA & ORS.<br>vs THE STATE OF BIHAR & ANR. | Mr.ASHOK KUMAR JHA<br>Mr.CHANDAN KUMAR KASHYAP<br>Mr.BINOD KUMAR | Mr.MD.SUFIYAN (APP) |
| 12. with | CR. MISC./17786/2013<br>QUASHING(420/406)-IPC<br>QSH COMPLAIN FOR CONGN | 25 | PUROSOTTAM KUMAR CHOUBEY<br>vs STATE OF BIHAR & ANR | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.GOPAL SWAROOP DUBEY | Mr.MD.FAHIMUDDIN (APP) |
| 13. | CR. MISC./25959/2013<br>QUASHING(205 CR.P.C.)<br>QSH COMPLAIN FOR CONGNIZANCE | 14 | PURSHOTAM KUMAR CHUBEY<br>vs STATE OF BIHAR & ANR | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.GOPAL SWAROOP DUBEY | Mr.RAM BACHAN SINGH(APP) |

## FOR JUDGMENT

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| 1. | CWJC/9657/1999<br>OTHER MISC. MATTER | 39 | SAHARSA MUNICIPALITY<br>vs THE UNION OF INDIA & ORS | Mr.AKASHDEEP | Mr.J.P.KARN (SCGSC)<br>Mr.ANIL KUMAR SINHA<br>Mr.NIRBHAY KR.SINGH (GP26)<br>Mr.SHASHI ANUGRAH NARAYAN(AG<br>Mr.V.N.SINHA (GP9)<br>Mr.SANJAY KUMAR<br>Mr.ANIL KUMAR SINHA |
| 2. | CWJC/3317/2006<br>REVERSION, BOARD/CORP. | 11 | SIYA RAM BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY<br>Mr.RANJIT KUMAR | Mr.MR. (GA-8)<br>Mr.AJAY BEHARI SINHA (SC19)<br>Mr.MANISH KUMAR |

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**Notice :** Notice:-Learned Counsel are informed that the matter will be listed before his lordship in the following manner:-
(1) Monday -10:30 A.M. - up to 2015 (group-18)
(2).Tuesday- 10:30 A.M. - 2016 (group-18)
(3).Wednesday-10:30 A.M. - 2017 to 2018 (group-18), group (20) at - 02:15 P.M. & Tied up Matters - at 03:30 P.M.

**Wednesday the 11th July 2018**
**Court No. 6 ( AT 10:30 P.M.)**
## Mr. Justice Ashwani Kumar Singh

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TO BE MENTIONED** | | | |
| 1. | CWJC/8717/2004<br>INDUSTRIAL DISPUTE | 21 | G.M.-CUM-CHIEF ENGINEER,BARAUN<br>vs THE STATE OF BIHAR & ORS | Mr.V.N.SAHAY<br>Mr.ABHA KUMARI<br>Mr.ARUN SRIVASTAVA | Mr.(SC2)<br>Mr.HARE KRISHNA PRASAD<br>Mr.PRASHANT PRATAP (GP6) | |
| 2. | CWJC/918/2018<br>CO-OPERATIVE MATTERS | 1 | GANGAJAL PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETY<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA NARAYAN RAI<br>Mr.SANJAY KUMAR | Mr.M.K.AMBASTHA -SC26 | |
| 3. | CWJC/2475/2018<br>GRAM PANCHYAT/ ZILA PA | 3 | MAMTA KUMARI<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SMT. ARCHANA MEENAKSHEE-GP6<br>Mr.AMIT SHRIVASTAVA | |
| 4. | CWJC/5744/2018<br>GRAM PANCHYAT/ ZILA PA | 3 | MD. MAMUN RASHID @ MD. MAMUN RASID<br>vs THE STATE ELECTION COMMISSION ( PANCHAYAT ) & ORS | Mr.RAVI RANJAN | Mr.KUMAR ALOK- SC7<br>Mr.AMIT SHRIVASTAVA | |
| 5. | CWJC/8156/2018<br>MUNCIPAL CORPORATION M | 3 | SEEMA SAHA<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAJMUL HODDA | Mr.ABBAS HAIDER- SC6<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.AMIT SHRIVASTAVA<br>Mr.DHANANJAY KUMAR GUPTA | |
| | | | **FOR ORDERS** | | | |
| 1. | CWJC/10760/2018<br>WAKF BOARD | 4 | DR. MAHRUKH KHAN & ANR<br>vs THE STATE OF BIHAR & ORS | Ms.RENU JHA<br>Mr.VED PRAKASH SRIVASTVA<br>Mr.PRAVEEN PRABHAKAR | Mr.CHITTRANJAN SINHA-PAAG2<br>Mr.MD. HELAL AHMAD | |
| 2. | CWJC/12600/2018<br>GRAM PANCHYAT/ ZILA PA | 1 | SHASHI KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.NISHANT KUMAR SINHA<br>Mr.KRISHNA KANT TIWARI | Mr.KINKAR KUMAR - SC9 | |
| 3. | CWJC/12602/2018<br>GRAM PANCHYAT RAJYA AC | 1 | PATORI BLOCK MUKHIYA SANGH THROUGH ITS ADHYAKSH PRAVEEN KUMAR<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.GYAN PRAKASH OJHA -GA7 | |
| 4. | CWJC/12660/2018<br>GRAM PANCHYAT RAJYA AC | 1 | LALIT NARAYAN PANDIT<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.GYAN PRAKASH OJHA- GA7 | |
| 5. | CWJC/13222/2018<br>GRAM PANCHYAT/ ZILA PA | 1 | MINU SINGH<br>vs THE STATE ELECTION COMMISSION ( PANCHAYAT ) & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.P.N. SHAHI- AAG6<br>Mr.AMIT SHRIVASTAVA | |
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | CWJC/12134/2018<br>IA- 4687/2018 | 1 | VAIDYA AJAY PRAKASH @ AJAY PRAKASH @ DR. AJAY PRAKASH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH | Mr.AJAY BIHARI SINHA -GA8<br>Mr.SURENDRA KUMAR SINGH<br>Mr.RAJESH KUMAR VERMA<br>Mr.RAY SAURABH NATH<br>Mr.SUDHA CHANDRA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/6747/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | ANANYA CHOUDHARY & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.NIKHIL KUMAR AGRAWAL<br>Mr.ADITI HANSARIA | Mr.ABBAS HAIDER-SC6<br>Mr.AMIT SHRIVASTAVA<br>Mr.BINDHYACHAL RAI | |
| 2. | CWJC/9287/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | NAND KISHORE YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.BHIM SEN PRASAD | Mr.KUMAR ALOK-SC7<br>Mr.AMIT SHRIVASTAVA | |

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| 3. | CWJC/11385/2017<br>GRAM PANCHYAT/ ZILA PA | 5 | INDIRA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANTOSH KUMAR<br>Mr.SHIWESH CHANDRA MISHRA | Mr.P.N. SHAHI- AAG6<br>Mr.PANKAJ KUMAR<br>Mr.RANJAN KUMAR JHA<br>Mr.RADHA MOHAN SINGH<br>Mr.AJAY KUMAR TIWARY<br>Mr.MIRTYUNJAY KUMAR MISHRA<br>Mr.SANJEEV KR. @ DEEPAK SAHAY |
| 4. | CWJC/12310/2017<br>MUNCIPAL CORPORATION M | 1 | KUMARI NEERA<br>vs THE STATE OF BIHAR & ORS | Mr.BINAY KUMAR SINGH<br>Mr.KUMAR RAJEEV | Mr.S.C.YADAV -GP15<br>Mr.PRASOON SINHA<br>Mr.PRABHAKAR SINGH |
| 5. | CWJC/12730/2017<br>GRAM PANCHYAT/ ZILA PA | 4 | DEVENDRA ROY<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.P.N. SHAHI- AAG6<br>Mr.AMIT SHRIVASTAVA |
| 6. | CWJC/12849/2017<br>GRAM PANCHYAT/ ZILA PA | 4 | DOLLY KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.HANS LAL KUMAR | Mr.KUMAR ALOK - SC7<br>Mr.PREM KUMAR<br>Mr.AMIT SHRIVASTAVA<br>Mr.MALLIKA MAZUMDAR |
| 7. | CWJC/16078/2017<br>CO-OPERATIVE MATTERS | 1 | ASHISH KUMAR SINGH<br>vs THE BHAGALPUR CENTRAL CO OPERATIVE BANK LTD. THROUGH ITS BRANCH MANAGER & ORS | Mr.PRABHAT RANJAN SINGH<br>Mr.ALOK KUMAR | Mr.RAKESH KUMAR JHA |
| 8. | CWJC/1420/2018<br>GRAM PANCHYAT/ ZILA PA | 6 | BIBI SHAHIN KHATOON<br>vs THE STATE OF BIHAR & ORS | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.MD. RAISHUL HAQUE- SC10<br>Mr.SANJAY KUMAR<br>Smt.VEENA KUMARI JAISWAL<br>Mr.SUBODH CHANDRA JHA<br>Mr.SUNIL KUMAR<br>Mr.SHANKAR KUMAR<br>Mr.GUNJITA GUPT@ GUNJITA GUPTA<br>Mr.MANOJ KUMAR KESHRI |
| 9. | CWJC/11981/2018<br>CO-OPERATIVE SOCIETIES | 1 | SRI DINESH YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.GIRISH PANDEY<br>Mr.CHANDAN PRIYADARSHI | Mr.SYED IKBAL AHMAD -SC20<br>Mr.MUKESH KUMAR |
| 10. | CWJC/11986/2018<br>CO-OPERATIVE SOCIETIES | 1 | SRI DHARMENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.GIRISH PANDEY<br>Mr.CHANDAN PRIYADARSHI | Mr.M.K.AMBASTHA -SC26<br>Mr.MUKESH KUMAR |
| 11. | CWJC/12176/2018<br>GRAM PANCHYAT RAJYA AC | 1 | PAKIJA E ZAMAN @ PAKIJA E ZAMAN & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR GIRI<br>Mr.DHIRENDRA KUMAR SINGH | Mr.KAMESHWAR PRASAD GUPTA -GP10 |
| 12. | CWJC/1645/2018<br>BIHAR RELIGIOUS TRUST | 1 | RAJMAN GOSWAMI<br>vs THE BIHAR HINDU RELIGIOUS TRUST BOARD ( B. S. H. R. T. BOARD ) THROUGH ITS PRESIDENT | Mr.RAKESH KUMAR SRIVASTAVA<br>Mr.DINESHWAR PRASAD SINGH | Mr.GANPATI TRIVEDI<br>Mr.RAJESH RANJAN<br>Mr.SHAKTI SUMAN KUMAR<br>Mr.ATUL SHANKAR |
| 13. | CWJC/3411/2018<br>GRAM PANCHYAT/ ZILA PA | 5 | MOJIBUR RAHMAN<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRATAP SINGH<br>Mr.JITENDRA KUMAR SINGH<br>Mr.SANJEEV KUMAR | Mr.SMT.ARCHANA MEENAKSHEE -GP6<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM<br>Mr.RAVI RANJAN<br>Mr.SANJEEV NIKESH |
| 14. | CWJC/4923/2018<br>GRAM PANCHYAT/ ZILA PA | 3 | BIBI SAHEBA KHATOON<br>vs THE BIHAR STATE ELECTION COMMISSION & ORS | Mr.MD. RAHMATULLAH<br>Mr.MD. FAHIMUDDIN | Mr.MD. NADEEM SERAJ-GP5<br>Smt.ANITA KUMARI<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM |
| 15. | CWJC/11660/2018<br>MUNCIPAL CORPORATION M | 1 | M/S. ADAM MEDIA & RECREATION PRIVATE LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ SAMDARSHI<br>Mr.INDRAJESH KUMAR<br>Mr.VIJAY SHANKER TIWARI<br>Mr.VISHAL VIKRAM RANA | Mr.KINKAR KUMAR- SC9<br>Mr.RABINDRA KUMAR PRIYADARSHI<br>Mr.PRASOON SINHA<br>Mr.LALIT KISHORE |
| 16. | CWJC/3414/2017<br>MUNCIPAL CORPORATION M | 3 | BIR NARAIN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.NAND GOPAL MISHRA | Mr.RAJIV ROY- GP1<br>Mr.PRASOON SINHA<br>Mr.YASHRAJ BARDHAN |
| 17. | CWJC/4522/2017<br>GRAM PANCHYAT/ ZILA PA | 4 | VIRENDRA KUMAR VIDYARTHI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AMISH KUMAR | Mr.KUMAR ALOK-SC7<br>Mr.SATYENDRA PRASAD SINGH<br>Mr.AMIT SHRIVASTAVA<br>Mr.GIRISH PANDEY<br>Mr.TEJ NARAYAN SINGH<br>Mr.ARVIND KUMAR TEWARY |

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| 18. with | CWJC/6546/2017<br>MUNCIPAL CORPORATION M | 6 | SHRI SANJAY SINGH<br>vs PATNA MUNICIPAL CORPORATION & ORS | Mr.JITENDRA KISHORE VERMA<br>Mr.ANJANI KUMAR<br>Mr.ABHISHEK ANAND | Mr.PRASOON SINHA<br>Mr.PRASOON SINHA |
| 19. with | CWJC/10975/2017<br>MUNCIPAL CORPORATION MATTER | 3 | GAJENDRA MOHAN MISHRA & ORS<br>vs THE PATNA MUNICIPAL CORPORATON & ORS | Mr.NILANJAN CHATTERJEE<br>Mr.ABHIMANYU VATSA | Mr.PRABHAKAR SINGH |
| 20. with | CWJC/2432/2017<br>MUNCIPAL CORPORATION MATTER | 3 | SMT. ARTI BANERJEE @ ARATI BANARJEE<br>vs PATNA MUNICIPAL CORPORATION & ORS | Mr.JITENDRA KISHORE VERMA<br>Mr.ANJANI KUMAR<br>Mr.ANTRIKSHA ABHISHEK | Mr.YASHRAJ BARDHAN |
| 21. | CWJC/7404/2017<br>MUNCIPAL CORPORATION MATTER | 1 | PRAKASH KUMAR<br>vs PATNA MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER & ORS | Mr.SIDDHARTHA PRASAD | Mr.SHIVANI SINGH |
| 22. | CWJC/10383/2017<br>OTHERS | 1 | SATYENDRA KUMAR SINHA<br>vs THE STATE ELECTION COMMISSIONER & ORS | Mr.RAJESH KUMAR SINGH | Mr.AMIT SHRIVASTAVA |
| 23. | CWJC/13244/2017<br>GRAM PANCHYAT/ ZILA PA | 4 | BIBHA DEVI<br>vs USHA DEVI & ORS | Mr.MANISH KUMAR NO-2 | Mr.PRASHAN PRATAP - GP2<br>Mr.SANJEEV KUMAR JHA<br>Mr.UMESH KUMAR<br>Mr.MITHILESH KUMAR SINGH<br>Mr.ABHISHEK ANAND |
| 24. | CWJC/14665/2017<br>GRAM PANCHYAT/ ZILA PA | 4 | YOGENDRA KUMAR @ YOGENDRA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.KUMAR ALOK -SC7<br>Mr.KUBER PATHAK |
| 25. | CWJC/15352/2017<br>CO-OPERATIVE MATTERS | 4 | LOK SEVA THRIFT AND CREDIT SELF SUPPORTING CO OPERATIVE SOCIETIES LTD. & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR JHA | Mr.M. K. AMBASTHA - SC-26 |
| 26. | CWJC/16516/2017<br>GRAM PANCHYAT/ ZILA PA | 5 | SATYENDRA SINGH<br>vs THE STATE ELELCTION COMMISSIONER ( PANCHAYAT ) & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.ARCHANA MEENAKSHEE - GP6<br>Mr.SATYA PRAKASH<br>Mr.VIPIN KUMAR SINGH<br>Mr.AMIT SHRIVASTAVA |
| 27. | CWJC/17598/2017<br>MUNCIPAL CORPORATION M | 3 | DINESH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.ANAND KUMAR<br>Mr.VIVEKA NAND SINGH<br>Mr.SATYA NARAYAN SINGH | Mr.AMIT PRAKASH -GA13<br>Mr.BISHWA BIBHUTI KUMAR SINGH<br>Mr.SUBHASH PD.SINGH (GA3) |
| 28. | CWJC/18941/2017<br>MUNCIPAL CORPORATION M | 3 | NIRAJ RAUT<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA KUMAR<br>Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.M.K.SINGH - SC6<br>Mr.SANJEEV NIKESH<br>Mr.ABBAS HAIDER (SC6) |
| 29. | CWJC/437/2018<br>CO-OPERATIVE SOCIETIES | 3 | SHAMBHU PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.M.K.AMBASTHA -SC26<br>Mr.MUKESH KUMAR |
| 30. | CWJC/4792/2018<br>OTHERS | 3 | VAIDYA PRAJAPATI TRIPATHI & ORS<br>vs THE UNION OF INDIA & ORS | Mr.PRABHAT KUMAR SINGH<br>Mr.SATYAM SHIVAM SUNDARAM | Mr.MUSTABUL HAQUE -GP12<br>Mr.SURENDRA KUMAR SINGH<br>Mr.RAJESH KUMAR VERMA<br>Mr.RAY SAURABH NATH<br>Mr.SUDHA CHANDRA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 31. with | CWJC/5136/2018<br>MUNCIPAL CORPORATION M | 3 | RAVI CHAURASIA @ RAVI KUMAR CHAURASIA & ANR<br>vs THE MUNICIPAL CORPORATION, GAYA & ORS | Mr.DEEP NISHI<br>Mr.RAJESH KUMAR<br>Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR<br>Mr.DEEP ANSHUMAN | Mr.S. PD. SINGH- GA3<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 32. with | CWJC/5389/2018<br>MUNCIPAL CORPORATION MATTER | 3 | BINOD PRASAD BHADANI<br>vs THE STATE OF BIHAR & ORS | Mr.PARIJAT SAURAV | Mr.SUBHASH PD. SINGH-GA3<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 33. | CWJC/5306/2018<br>MUNCIPAL CORPORATION MATTER | 3 | RAJENDRA KUMAR SIJWAR<br>vs THE STATE OF BIHAR & ORS | Mr.PARIJAT SAURAV | Mr.RAJIV ROY- GP1<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 34. with | CWJC/5646/2018<br>ZILA PARISHAD | 3 | KARUNA KUMARI<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SMT.ARCHANA MEENAKSHEE -GP6<br>Mr.ARVIND KUMAR SHARMA<br>Mr.RAJAN PRASAD<br>Mr.AMIT SHRIVASTAVA |

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| 35. with | CWJC/1744/2018<br>ZILA PARISHAD | 1 | SMT. LAXMI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA | Mr.P.K.VERMA -AAG3<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM |
| 36. | CWJC/5993/2018<br>ZILA PARISHAD | 1 | UMESH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL<br>Mr.KUMARI NEHA | Mr.SHEO SHANKAR PRASAD-SC8<br>Mr.RAJAN PRASAD<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM |
| 37. with | CWJC/7230/2018<br>GRAM PANCHYAT/ ZILA PA | 4 | NITYANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RANJEET CHOUBEY<br>Mr.RANJEET CHOUBEY | Mr.Y.P. SINHA-AAG7<br>Mr.KAMLESH KUMAR<br>Mr.AMIT SHRIVASTAVA<br>Mr.SANJEEV NIKESH<br>Mr.DEEPAK KUMAR SINGH<br>Mr.KAHKASHAN ALAM |
| 38. with | CWJC/7004/2018<br>GRAM PANCHYAT/ ZILA PARISHAD AND OTHER ELECTION MATTER EXCEPT MLA/MP | 5 | MANOJ SINGH @ MANOJ KR. SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.KAMLESH KUMAR<br>Mr.BHAIRAW NAND SHARMA<br>Mr.DEEPAK KUMAR SINGH<br>Mr.KAHKASHAN ALAM | Mr.ABBAS HAIDER -SC6<br>Mr.SANJEEV NIKESH<br>Mr.RANJEET CHOUBEY<br>Mr.AMIT SHRIVASTAVA |
| 39. | CWJC/7128/2018<br>GRAM PANCHYAT/ ZILA PARISHAD AND OTHER ELECTION MATTER EXCEPT MLA/MP | 5 | SHYAM KUMAR & ANR<br>vs THE STATE ELECTION COMMISSION ( MUNICIPALITY ) & ORS | Mr.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.Y.P. SINHA-AAG7<br>Mr.SANJEEV NIKESH<br>Mr.RANJEET CHOUBEY<br>Mr.AMIT SHRIVASTAVA |
| 40. | CWJC/7898/2018<br>GRAM PANCHYAT/ ZILA PA | 3 | ABHA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR TIWARY<br>Mr.ASHOK KUMAR CHOUDHARY<br>Mr.AKSHANSH ANKIT | Mr.PUSHKAR NARAYAN SHAHI -AAG6<br>Mr.JITENDRA KUMAR<br>Smt.ANITA KUMARI<br>Mr.AMIT SHRIVASTAVA<br>Mr.SHASHI BHUSHAN KUMAR - MANGLAM<br>Mr.RAVI RANJAN |
| 41. | CWJC/9539/2018<br>CO-OPERATIVE MATTERS | 3 | DHARAMVEER KUMAR SAHNI<br>vs THE STATE OF BIHAR & ORS | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH | Mr.CHITTRANJAN SINHA (PAAG2)<br>Mr.MUKESH KUMAR |
| 42. | CWJC/75/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | SARDAR NUNU SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.KUMARI NEHA<br>Mr.DEEPAK KUMAR | Mr.KUMAR ALOK- SC7<br>Mr.AMIT SHRIVASTAVA |
| 43. | CWJC/121/2017<br>CO-OPERATIVE MATTERS | 1 | RAJIV NAGAR SAHKARI GRIH NIRMAN SAHYOG SAMITI LTD. & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.CHIRANJIVA RANJAN<br>Mr.SANJAY KUMAR | Mr.MANOJ KR. AMBASTHA-SC26 |
| 44. | CWJC/190/2017<br>MUNCIPAL CORPORATION M | 1 | RAJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR SINHA NO.-1 | Mr.RAJIV ROY- GP1 |
| 45. | CWJC/343/2017<br>MUNCIPAL CORPORATION M | 1 | NARENDRA NATH TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.SURESH KUMAR<br>Mr.FAKHRUDDIN ALI AHMAD<br>Mr.ASHOK KUMAR GUPTA | Mr.YOGENDRA PRASAD SINHA-AAG7<br>Mr.AMIT SHRIVASTAVA |
| 46. | CWJC/422/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | BHOGENDRA YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.ARCHANA MEENAKSHEEE - GP6<br>Mr.AMIT SHRIVASTAVA |
| 47. | CWJC/432/2017<br>ZILA PARISHAD | 1 | AJIT KUMAR VERMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY SHANKAR SHRIVASTAVA<br>Mr.NISHA VERMA | Mr.MANISH KUMAR- GP4<br>Mr.SANJAY KUMAR |
| 48. | CWJC/548/2017<br>ZILA PARISHAD | 1 | SUNIL CHAUBEY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY SHANKAR SHRIVASTAVA<br>Mr.MD. BAHAUDDIN<br>Mr.RANJEET TIWARY | Mr.RAJIV ROY-GP1<br>Mr.SANJAY KUMAR |
| 49. | CWJC/636/2017<br>GRAM PANCHYAT RAJYA AC | 1 | GEETA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV NIKESH<br>Mr.RAJEEV RANJAN | Mr.SMT. ARCHANA MEENAKSHEE- GP6<br>Mr.KUMAR PRIYA RANJAN<br>Mr.RAMAKANT SHARMA LAW OFFICER (I/C VIGILANCE) |
| 50. | CWJC/669/2017<br>CO-OPERATIVE MATTERS | 1 | SAROJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA NARAYAN RAI | Mr.AMIT PRAKASH-GA13<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.SANJEEV KUMAR |
| 51. | CWJC/676/2017<br>MUNCIPAL CORPORATION M | 3 | GAURI SHANKAR SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA MOLESHWAR<br>Mr.MUKESH CHANDRA RAI<br>Mr.ANIL KUMAR | Mr.RAJIV ROY- GP1 |

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| 52. | CWJC/693/2017<br>MUNCIPAL CORPORATION<br>M | 1 | PRAHLAD UPADHYAY<br>vs THE STATE OF BIHAR & ORS | Mr.DEV KUMAR PANDEY | Mr.KINKAR KUMAR- SC9<br>Mr.GANPATI TRIVEDI |
| 53. | CWJC/701/2017<br>OTHERS | 3 | SAHJAHAN KHATOON & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH | Mr.KAMESHWAR PD. GUPTA-GP10<br>Mr.SUMIT KUMAR<br>Mr.JITENDRA KUMAR ROY<br>Mr.AMIT SHRIVASTAVA |
| 54. | CWJC/839/2017<br>BIHAR RELIGIOUS TRUST | 1 | RAJDEO PRASAD SINGH @ MAHANTHA RAJDEVANAND<br>vs CHAIRMAN, BIHAR STATE BOARD OF RELIGIOUS TRUST & ANR | Mr.RAM PADARATH SINGH<br>Mr.BABAN ROY | Mr.GANPATI TRIVEDI |
| 55. | CWJC/840/2017<br>CO-OPERATIVE MATTERS | 1 | SMT. MEENA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR SINGH | Mr.UDAY SHANKAR SHARAN SINGH-GP19 |
| 56. | CWJC/893/2017<br>BIHAR RELIGIOUS TRUST | 1 | AJAY KUSHWAHA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR PANDEY<br>Mr.RADHA MOHAN PATHAK | Mr.RAJ KISHORE ROY-GP18<br>Mr.GANPATI TRIVEDI |
| 57. | CWJC/1022/2017<br>GRAM PANCHYAT RAJYA AC | 1 | RANJANA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RAHUL NATH<br>Mr.SANJAY KUMAR | Mr.K.P. GUPTA- GP10 |
| 58. | CWJC/1093/2017<br>MUNCIPAL CORPORATION<br>M | 1 | VINDHYACHAL KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR PANDEY NO-5 | Mr.KINKAR KUMAR- SC9<br>Mr.RAVI BHUSHAN VERMA |
| 59. | CWJC/1097/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | ASHUTOSH KUMAR @ PANKAJ CHAOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.JAGJIT ROSHAN<br>Mr.OM PRAKASH SINGH<br>Mr.SHARAD SHEKHAR<br>Mr.RAJEEV RANJAN | Mr.SUBHASH PD. SINGH- GA3<br>Mr.AMIT SHRIVASTAVA |
| 60. | CWJC/1157/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | RAGHUBIR PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.SUSHANT KUMAR | Mr.KUMAR ALOK-SC7<br>Mr.AMIT SHRIVASTAVA |
| 61. | CWJC/1236/2017<br>ZILA PARISHAD | 1 | MOHAN LAL<br>vs THE STATE OF BIHAR & ORS | Mr.RAS BIHARI THAKUR | Mr.AJAY-GA5<br>Mr.ASHUTOSH TRIPATHY<br>Mr.ASHUTOSH RANJAN PANDEY |
| 62. | CWJC/1373/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | DAROGA PRASAD CHAUDHARI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.JAGJIT ROSHAN<br>Mr.RAM KISHUN PRASAD<br>Mr.OM PRAKASH SINGH<br>Mr.SHARAD SHEKHAR<br>Mr.RAJEEV RANJAN | Mr.SUBHASH PRASAD SINGH-GA3<br>Mr.AMIT SHRIVASTAVA<br>Mr.PRIYADARSHI MATRI SHARAN |
| 63. | CWJC/1407/2017<br>MUNCIPAL CORPORATION<br>M | 1 | NIKHIL RANJAN PRAKASH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHLENDRA | Mr.YOGENDRA PRASAD SINHA-AAG7<br>Mr.GYAN PRAKASH OJHA<br>Mr.BINDHYACHAL RAI |
| 64. | CWJC/1427/2017<br>BIHAR RELIGIOUS TRUST | 1 | DEOLAL MURMU<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA | Mr.SAJID SALIM KHAN- SC25<br>Mr.GANPATI TRIVEDI |
| 65. | CWJC/1483/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | RAM NANDAN BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR JAIN<br>Mr.MD. ANISUR RAHMAN<br>Mr.ASHOK KUMAR<br>Mr.MD.AKRAM NAIYAR | Mr.PUSHKAR NARAIN SHAHI-AAG6<br>Mr.AMIT SHRIVASTAVA |
| 66. | CWJC/1487/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | FANI LAL YADAV<br>vs THE STATE ELECTION COMMISSION & ORS | Mr.AMRIT ABHIJAT<br>Mr.UPENDRA YADAV<br>Mr.MANOJ KUMAR GUPTA | Mr.KUMAR ALOK- SC7<br>Mr.AMIT SHRIVASTAVA |
| 67. | CWJC/1671/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | SANJAY KUMAR SINGH<br>vs THE BLOCK DEVELOPMENT OFFICER CUM RETURNING OFFICER & ORS | Mr.ASHISH KUMAR LAL<br>Mr.KRISHNA CHANDRA | Mr.KAMESHWAR PD. GUPTA - GP10<br>Mr.ATUL KUMAR |
| 68. | CWJC/1689/2017<br>BIHAR RELIGIOUS TRUST | 1 | MUNNA PRASAD SINGH<br>vs THE PRESIDENT, BIHAR STATE HINDU RELIGIOUS TRUST BOARD & ORS | Mr.KAMAL KISHORE SINGH<br>Mr.AMAR NATH SINGH | Mr.GANPATI TRIVEDI |
| 69. | CWJC/1691/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | SMT. MEENA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.DHARMENDRA JHA | Mr.KUMAR ALOK- SC7<br>Mr.AMIT SHRIVASTAVA |
| 70. | CWJC/1761/2017<br>CO-OPERATIVE MATTERS | 3 | SUNIL SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.SUSHIL KUMAR- GP22<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.DR. KISLAY |

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| 71. | CWJC/1785/2017<br>MUNCIPAL CORPORATION<br>M | 1 | SURYA NARAYAN SAH<br>vs THE STATE OF BIHAR & ORS | Mr.MD. FAHIMUDDIN | Mr.RAJIV ROY- GP1<br>Dr.AMITESH KUMAR |
| 72. | CWJC/1825/2017<br>GRAM PANCHYAT RAJYA AC | 1 | SRI KANT SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.KAMESHWAR PRASAD GUPTA-GP10 |
| 73. | CWJC/1897/2017<br>GRAM PANCHYAT RAJYA AC | 1 | VAISHALI ZILA MUKHIYA SANGH<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR | Mr.ARCHANA MEENAKSHEE-GP6 |
| 74. | CWJC/1954/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | RAM PRASAD KUMAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KUMAR MISHRA<br>Mr.SATYENDRA PRASAD SINGH | Mr.ABBAS HAIDAR-SC6<br>Mr.AMIT SHRIVASTAVA |
| 75. | CWJC/1993/2017<br>BIHAR RELIGIOUS TRUST | 1 | GARIB DAS<br>vs THE STATE OF BIHAR & ORS | Mr.BISHWAJEET KUMAR | Mr.SUNIL KUMAR MANDAL-SC3<br>Mr.GANPATI TRIVEDI |
| 76. | CWJC/2057/2017<br>CO-OPERATIVE MATTERS | 1 | KUSHESHWAR ASTHAN PRAKHAND MATSYAJIVI SAHYOG SAMITTEE LTD. & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PASHUPATI PD. SINHA | Mr.SUSHIL KUMAR- GP22 |
| 77. | CWJC/2065/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | UPENDRA MUKHIYA<br>vs THE STATE OF BIHAR & ORS | Mr.MAYANK RUKHAIYAR | Mr.ARCHANA MEENAKSHEE-GP6<br>Mr.AMIT SHRIVASTAVA<br>Mr.GIRISH PANDEY |
| 78. | CWJC/2121/2017<br>MUNCIPAL CORPORATION<br>M | 1 | SHANKAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SUCHETA YADAV<br>Mr.SANJIV KUMAR | Mr.SUBHASH PRASAD SINGH-GA3<br>Mr.SANJAY KUMAR SHARMA |
| 79. | CWJC/2122/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR PANDEY NO-5 | Mr.PRABHAT KUMAR VERMA-AAG3<br>Mr.AMIT SHRIVASTAVA<br>Mr.RAVI BHUSHAN VERMA |
| 80. | CWJC/2123/2017<br>BIHAR RELIGIOUS TRUST | 1 | UMA GIRI SEVAIK ( SHISHYA ) DISAPPLE OF SHANKARA NAND GIRI OF GIRI KAPIL MUNI ASHRAM KAPIL DHARA<br>vs THE STATE OF BIHAR & ORS | Mr.BINOY KUMAR SINHA-1<br>Mr.MADHUSUDAN SINGH | Mr.PRASHANT PRATAP- GP2 |
| 81. | CWJC/2201/2017<br>CO-OPERATIVE SOCIETIES | 1 | CHANDRA KISHORE KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR | Mr.SYED IQBAL AHMAD- SC20<br>Mr.MUKESH KUMAR |
| 82. | CWJC/2202/2017<br>MUNCIPAL CORPORATION<br>M | 1 | RAJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.KUNAL TIWARY | Mr.ABBAS HAIDER- SC6<br>Mr.RAVI BHUSHAN VERMA |
| 83. | CWJC/2227/2017<br>CO-OPERATIVE MATTERS | 1 | DEVENDRA PASWAN<br>vs THE BIHAR STATE SCHEDULED CASTES COOPERATIVE DEVELOPMENT CORPORATION LTD. & ORS | Mr.ANIL KUMAR SAXENA | Mr.ANIL KUMAR SAXENA<br>Mr.RANJEET KUMAR PANDEY |
| 84. | CWJC/2348/2017<br>GRAM PANCHYAT RAJYA AC | 1 | SIWAN ZILA MUKHIA SANGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANGAD KUNWAR<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.RAJANI KANT SINGH | Mr.PUSHKAR NARAIN SHAHI-AAG6 |
| 85. | CWJC/2368/2017<br>CO-OPERATIVE MATTERS | 1 | SMT. PRITESH PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA NATH SINHA | Mr.MANOJ KR.AMBASTHA-SC26 |
| 86. | CWJC/2402/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | ARBIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAKAR SINGH<br>Mr.RAKESH MOHAN SINGH | Mr.RAJIV ROY-GP1<br>Mr.AMIT SHRIVASTAVA<br>Mr.GIRISH PANDEY |
| 87. | CWJC/2518/2017<br>OTHERS | 1 | SANJAY KUMAR DUBEY<br>vs THE STATE ELECTION COMMISSION & ORS | Mr.ASHUTOSH TRIPATHY<br>Mr.SANJAY KUMAR PANDEY | Mr.S.K MANDAL -SC3<br>Mr.AMIT SHRIVASTAVA |
| 88. | CWJC/2550/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | PARAS RAM & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.JAGJIT ROSHAN | Mr.YOGENDRA PD. SINHA-AAG7<br>Mr.AMIT SHRIVASTAVA<br>Mr.PRIYADARSHI MATRI SHARAN |
| 89. | CWJC/2608/2017<br>GRAM PANCHYAT/ ZILA PA | 1 | RANJEET KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR DHANANJAY SINGH<br>Mr.MANISHA SINGH | Mr.ABBAS HAIDAR-SC6<br>Mr.AMIT SHRIVASTAVA |

| PATNA HIGH COURT | 104 | Wednesday 11th July, 2018<br>Mr. Justice Ashwani Kumar Singh |
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## FOR HEARING

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| 1. | CWJC/3823/2017<br>GRAM PANCHYAT/ ZILA PA | 3 | MAHENDRA KUMAR PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.ABBAS HAIDER-SC6<br>Mr.AMIT SHRIVASTAVA |

(AT 02:15 P.M.)

## FOR ADMISSION

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| 1. | CWJC/19181/2012<br>INDUSTRIAL DISPUTE | 12 | BIHAR STATE ROAD TRANSPORT CORPORATION<br>vs THE STATE OF BIHAR & ORS | Mr.SITA RAM SHARAN | Mr.SHAIL KUMARI (SC15)<br>Mr.SAROJ KUMAR SHARMA<br>Mr.SHEO SHANKAR PRASAD (SC8) |
| 2. | CWJC/9665/2014<br>INDUSTRIAL DISPUTE | 3 | M/S UBS PUBLISHERS DISTRIBUTORS PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN SHRIVASTAV<br>Mr.MANISH KUMAR<br>Mr.VIJOY NANDAN SAHAY | Mr.R.R. K PANDEY (SC29)<br>Mr.SHAFIUR RAHMAN<br>Mr.ARUN KUMAR PRASAD<br>Mr.ANUJ KUMAR<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 3. | CWJC/16149/2015<br>INDUSTRIAL DISPUTE | 6 | STATE BANK OF INDIA<br>vs THE UNION OF INDIA & ANR | Mr.BINOD BIHARI SINHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.GYAN PRAKASH<br>Mr.RAJESH KUMAR VERMA |
| 4. | CWJC/2659/2016<br>INDUSTRIAL DISPUTE | 3 | BATA INDIA LTD. & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR SINHA<br>Mr.INDRAJEET BHUSHAN<br>Mr.MANISH KUMAR | Mr.SC30- AVINASH KUMAR<br>Mr.ANIL KUMAR<br>Mr.M. NASHRUL HODA KHAN (SC1) |
| 5. | MJC/4342/2016<br>RESTORATION-SJ IN (CWJC/3687 /1996) | 3 | DAYA SHANKAR PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.GAUTAM SHAH<br>Mr.NIRANJAN KUMAR<br>Mr.KUMAR NAVINAM | Mr.PRABHAT KUMAR VERMA (AAG 3) |
| 6. | CWJC/5154/2016<br>EMPLOYEES PROVIDENT FU | 3 | CENTRAL BOARD OF TRUSTEES<br>vs KATIHAR MEDICAL COLLEGE | Mr.PRASHANT SINHA | |
| 7. | CWJC/5587/2016<br>INDUSTRIAL DISPUTE | 8 | NAZARETH HOSPITAL MOKAMA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR<br>Mr.UMA KANT PRASAD | Mr.SC29- R.R.K. PANDEY<br>Mr.KUMAR KAMAL NAYAN<br>Mr.NISHANT KUMAR JHA<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 8. | CWJC/6073/2016<br>MINIMUM WAGES ACT | 3 | MD. JAFAR ALI<br>vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA<br>Mr.ARUN KUMAR LAL | Mr.GA9- ANIL KUMAR SINHA<br>Mr.TEJ PRATAP SINGH<br>Mr.HARSH SINGH |
| 9. | CWJC/6483/2016<br>CONDITION OF SER.& IND | 5 | M/S BENNETT COLEMAN & COMPANY LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR OJHA | Mr.AJAY- GA12 |
| 10. | CWJC/8829/2016<br>INDUSTRIAL DISPUTE | 6 | THE GENERAL MANAGER ( REGION ), FOOD CORPORATION OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.DR.MANKESHWAR TIWARI<br>Mr.SAROJ KUMAR SHARMA<br>Mr.JAHAN ARA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ABHAY SHANKAR JHA (CGC) |
| 11. | CWJC/14583/2016<br>INDUSTRIAL DISPUTE | 4 | STATE BANK OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.BINOD BIHARI SINHA<br>Mr.AJAY DUTT MISHRA<br>Mr.AMARJEET CHOUDHARY | Mr.RAGHWENDRA KUMAR-SC22<br>Mr.RANJEET KUMAR DAS NO.-2<br>Ms.NIVEDITA NIRVIKAR<br>Mr.S.D SANJAY (ADDL. SOC. GEN.) |
| 12. | CWJC/14992/2016<br>INDUSTRIAL DISPUTE | 3 | THE BIHAR STATE ROAD TRANSPORT CORPORATION<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT TIWARY | Mr.CHITRANJAN SINHA(PAAG2)<br>Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR |
| 13. | CWJC/16499/2016<br>MINIMUM WAGES ACT | 1 | M/S AMBA KESHARI CHITRA MANDIR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ATUL KUMAR PANDEY | Mr.ANIL KR. SINGH- GP26<br>Mr.ABHISHEK KUMAR<br>Mr.SHIV PRASAD GUPTA |
| 14. | CWJC/16597/2016<br>MINIMUM WAGES ACT | 1 | RAJ KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.RANJEET KUMAR | Mr.SMT.ANURADHA SINGH-SC21 |
| 15. | CWJC/17133/2016<br>INDUSTRIAL DISPUTE | 3 | THE CHIEF GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED & ANR<br>vs SRI KRISHNA KUMAR SINGH & ANR | Mr.HARENDRA PRASAD SINGH<br>Mr.SANTOSH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.NAWAL KISHORE PRASAD<br>Mr.TUHIN SHANKAR (CGC) |

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| 16. | CWJC/17891/2016<br>INDUSTRIAL DISPUTE | 1 | THE CHIEF GENERAL MANAGER, B. S. N. L., BIHAR CIRCLE & ANR<br>vs SRI DINESH KUMAR & ANR | Mr.HARENDRA PRASAD SINGH<br>Mr.SANTOSH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAJESH KUMAR<br>Mr.KISHORE KUMAR THAKUR<br>Mr.TUHIN SHANKAR (CGC) |
| 17. | CWJC/17969/2016<br>OTHERS | 1 | GAJANAND PRASAD<br>vs THE BIHAR STATE HOUSING BOARD, PATNA & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | Mr.ABHIMANYU VATSA<br>Mr.NILANJAN CHATTERJEE<br>Mr.RAJ NANDAN PRASAD<br>Mr.ANIL KR. SINHA |
| 18. | CWJC/18138/2016<br>INDUSTRIAL DISPUTE | 3 | KAPILDEO PANDIT & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV KUMAR | Mr.Y.P. SINHA- AAG15<br>Mr.VINAY KIRTI SINGH |
| 19. | CWJC/18161/2016<br>MINIMUM WAGES ACT | 1 | CHANDRADEO THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.SUJIT KUMAR SINGH | Mr.CHITRANJAN SINHA(PAAG2) |
| 20. | CWJC/18398/2016<br>WORKMEN COMPENSATION A | 1 | RANDHIR KUMAR KARNA<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR | Mr.ANIL KUMAR SINGH-GP26 |
| 21. | CWJC/18545/2016<br>INDUSTRIAL DISPUTE | 1 | SRI SURESH RAM & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SYED QAISAR HASAN | Mr.CHITRANJAN SINHA(PAAG2)<br>Mr.NAGENDRA KUMAR SINGH<br>Mr.HANSRAJ<br>Mr.MRIGENDRA KUMAR |
| 22. | CWJC/18632/2016<br>WORKMEN COMPENSATION A | 1 | ARUN KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.DWIVEDY SURENDRA<br>Mr.AHTESHAM AHMAD | Mr.SARVESH KUMAR- GP24 |
| 23. | CWJC/18661/2016<br>INDUSTRIAL DISPUTE | 1 | THE CHIEF GENERAL MANAGER TELECOM, B. S. N. L. & ANR<br>vs THE WORKMAN REPRESENTED THROUGH THE PRESIDENT, ( I N T U C ) & ANR | Mr.HARENDRA PRASAD SINGH<br>Mr.SANTOSH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ARVIND KUMAR TEWARY (CGC) |
| 24. | CWJC/19210/2016<br>MINIMUM WAGES ACT | 1 | MUKESH KUMAR SAHANI<br>vs THE UNION OF INDIA & ORS | Mr.GYANENDRA KUMAR SINGH | Mr.CHITRANJAN SINHA(PAAG2)<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.TUHIN SHANKAR (CGC) |
| 25. | CWJC/19272/2016<br>MINIMUM WAGES ACT | 1 | BECHU SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.GYANENDRA KUMAR SINGH | Mr.RAGHWENDRA KUMAR-SC22<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.KRISHNA KUMAR SINGH |
| 26. | CWJC/19289/2016<br>INDUSTRIAL DISPUTE | 1 | M/S HINDUSTAN COCA COLA BEVERAGE PVT. LTD.<br>vs THE STATE OF BIHAR & ANR | Mr.ANJANI KUMAR SINHA<br>Mr.ALOK KUMAR<br>Mr.KAMLESH KUMAR SINGH<br>Mr.KUMAR MANAVENDRA | Mr.CHITRANJAN SINHA(PAAG2) |
| 27. | CWJC/19306/2016<br>EMPLOYEES PROVIDENT FU | 1 | THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK<br>vs THE UNION OF INDIA & ORS | Mr.PRASHANT VEDASEN<br>Mr.SUBHASH CHANDRA BOSE | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ARVIND KUMAR TEWARY (CGC) |
| 28. | CWJC/19651/2016<br>WAGES,BONUS,AD-HOC,CAS | 1 | SARDA BHAGAT & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.RAJESH KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.SARVESH KUMAR- GP24 |
| 29. | CWJC/19894/2016<br>EMPLOYEES PROVIDENT FU | 1 | BIHAR COLLEGE OF PHARMACY<br>vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR<br>Mr.RAGHUBIR CHANDRAYAN | Mr.R.S. PRADHAN<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.PRASHANT SINHA |
| 30. | CWJC/20009/2016<br>INDUSTRIAL DISPUTE | 4 | MADHYA BIHAR GRAMIN BANK<br>vs THE UNION OF INDIA & ORS | Mr.SURESH PD SINGH NO.1<br>Mr.PAWAN KUMAR SINHA | Mr.YOGENDRA PD. SINHA-AAG7<br>Mr.DHANANJAY KUMAR TIWARY<br>Mr.NIL KAMAL<br>Mr.KRIPA NAND GUPTA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.SHYAM BIHARI SINGH (CGC)<br>Mr.BABAN KUMAR<br>Mr.KUMARI PRIYANKA |

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| 31. | CWJC/20157/2016<br>INDUSTRIAL DISPUTE | 1 | EMPLOYERS IN RELATION TO THE MANAGEMENT OF FOOD CORPORATION OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.DR.MANKESHWAR TIWARI<br>Mr.SUMAN KUMAR JHA<br>Mr.SAROJ KUMAR SHARMA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) |
| 32. | CWJC/20256/2016<br>TRADE UNION ACT | 3 | ALL INDIA PASSPORT STAFF ASSOCIATION<br>vs THE UNION OF INDIA & ORS | Mr.PRAFULL CHANDRA JHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAJESH KUMAR VERMA |
| 33. | CWJC/20260/2016<br>INDUSTRIAL DISPUTE | 1 | MADHYA BIHAR GRAMIN BANK<br>vs THE STATE OF BIHAR & ORS | Mr.KUMARI RASHMI<br>Mr.PAWAN KUMAR SINHA<br>Mr.SURESH PD SINGH NO.1 | Mr.ABBAS HAIDER- SC6<br>Mr.DINESH MAHARAJ<br>Mr.JITENDRA KUMAR<br>Mr.KRIPA NAND GUPTA<br>Mr.BABAN KUMAR |
| 34. | CWJC/20413/2016<br>MINIMUM WAGES ACT | 1 | M/S DR. JAIN VIDEO ON WHEELS LTD. & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR SINHA<br>Mr.DHANANJAY KUMAR TIWARY<br>Mr.KRIPA NAND GUPTA | Mr.JITENDRA KUMAR ROY NO-1 SC13 |
| 35. | CWJC/20572/2016<br>INDUSTRIAL DISPUTE | 1 | TIMES PUBLISHING HOUSE LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR OJHA<br>Mr.PRAVEEN KUMAR<br>Mr.VINOD KUMAR | Mr.SARVESH KUMAR-GP24 |
| 36. | C.MISC./162/2017 | 4 | JAI PRAKASH YADAV<br>vs THE STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR SINGH<br>Mr.PRABHAT KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SMT.ARCHANA MEENAKCHEE -GP6 |
| 37. | CWJC/232/2017<br>INDUSTRIAL DISPUTE | 1 | LIFE INSURANCE CORPORATION OF INDIA & ANR<br>vs THE UNION OF INDIA & ANR | Mr.OM PRAKASH<br>Mr.CHANDRA KISHORE PRASAD YADAV | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.SUJEET KUMAR SINHA<br>Mr.KAUSHALESH CHOUDHARY |
| 38. | CWJC/260/2017<br>WORKMEN COMPENSATION A | 1 | SMT. NITU PANDEY<br>vs BIHAR STATE POWER ( HOLDING ) COMPANY LIMITED & ORS | Mr.SATYABIR BHARTI | Mr.VINAY KIRTI SINGH<br>Ms.SONI SHRIVASTAVA<br>Mr.VIJAY KUMAR VERMA |
| 39. | CWJC/354/2017<br>EMPLOYEES PROVIDENT FU | 1 | PRATIK EDUCATIONAL AND WELFARE TRUST & ANR<br>vs EMPLOYEES PROVIDENT FUND ORGANISATION & ORS | Mr.NITESH KUMAR<br>Mr.RAM KRISHNA RAI<br>Mr.SRI NIWAS JHA | Mr.R.S. PRADHAN<br>Mr.PRASHANT SINHA<br>Mr.RANJEET CHOUBEY |
| 40. | CWJC/439/2017<br>OTHERS | 1 | THE GENERAL MANAGER ( REGION ), FOOD CORPORATION OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.SUMAN KUMAR JHA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.JAHAN ARA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.ABHAY SHANKAR JHA (CGC) |
| 41. | CWJC/1479/2017<br>INDUSTRIAL DISPUTE | 1 | ALLAHABAD BANK & ORS<br>vs THE PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL & ANR | Mr.RAJAN GHOSHRAVE | |
| 42. | CWJC/1956/2017<br>EMPLOYEES PROVIDENT FU | 1 | SMT. RASHMI SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Ms.MANISHA SINGH<br>Mr.PREM RANJAN RAJ | Mr.AJAY KR. RASTOGI-AAG10<br>Mr.PRASHANT SINHA |
| 43. | CWJC/2016/2017<br>DISMISAL | 1 | AJAY KUMAR CHAUDHARY<br>vs THE UNION OF INDIA & ORS | Mr.ABHAY KUMAR JHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.KANAK VERMA (CGC) |
| 44. | CWJC/2335/2017<br>INDUSTRIAL DISPUTE | 1 | MADHYA BIHAR GRAMIN BANK<br>vs THE STATE OF BIHAR & ORS | Mr.KUMARI RASHMI<br>Mr.KUMARI RASHMI | Mr.ABBAS HAIDAR-SC6 |
| 45. | CWJC/2388/2017<br>MINIMUM WAGES ACT | 1 | M A C M E T INDIA LIMITED<br>vs THE UNION OF INDIA & ORS | Mr.KUMAR RAVISH<br>Mr.ARIF DAULA SIDDIQUIE | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAVINDER KUMAR SHARMA |
| 46. | CWJC/3677/2017<br>MINIMUM WAGES ACT | 1 | BHARAT SANCHAR NIGAM LIMITED & ANR<br>vs THE UNION OF INDIA & ORS | Mr.HARENDRA PRASAD SINGH<br>Mr.SANTOSH KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) |
| 47. | CWJC/4129/2017<br>INDUSTRIAL DISPUTE | 1 | NARENDRA KUMAR VISHWAKARMA<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SHARMA | Mr.RAJIV ROY-GP1<br>Mr.YASHRAJ BARDHAN |
| 48. | CWJC/4136/2017<br>EMPLOYEES PROVIDENT FU | 1 | RAMJEE PRASAD<br>vs BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION LTD. & ORS | Mr.BISHNU KANT DUBEY<br>Mr.RANJIT KUMAR<br>Mr.LALMANI SHARMA | Mr.SHAILENDRA KUMAR SINGH |
| 49. | CWJC/4184/2017<br>INDUSTRIAL DISPUTE | 1 | MUKESH CHANDRA<br>vs THE STATE OF BIHAR & ORS | Mr.BRIJESHWAR NARAYAN SINGH | Mr.SMT.ANURADHA SINGH-SC21<br>Mr.NIKESH KUMAR |

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| 50. | CWJC/4193/2017<br>WAGES,BONUS,AD-HOC,CAS | 1 | BECHAN SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRADEEP KUMAR SINGH | Mr.VINAY KIRTI SINGH-GA2 |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/5193/2012<br>INDUSTRIAL DISPUTE | 14 | DAINIK BETAN BHOGI KARAMCHARI<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN SHRIVASTAV<br>Mr.ANITA KUMARI<br>Mr.CHANDAN<br>Mr.MANISH KUMAR | Mr.TEJ BAHADUR SINGH AAG7 |
| 2. | CWJC/13511/2006<br>INDUSTRIAL DISPUTE | 11 | STATE BANK OF INDIA<br>vs THE UNION OF INDIA & ORS | Mr.S.D.SANJAY<br>Mr.ALOK KUMAR SINHA<br>Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.P.C.AGRAWAL<br>Mr.SURAJ SAMDARSHI | Mr.BINOD BIHARI SINHA<br>Mr.RAKESH KUMAR<br>Mr.ABDUL HAKIM<br>Mr.UMA KANT SINGH<br>Mr.KANAK VERMA (CGC)<br>Mr.P.L.JAISWAL(CGC) |
| 3. | CWJC/14705/2006<br>INDUSTRIAL DISPUTE | 50 | BATA INDIA LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.V.N.SAHAY<br>Mr.MANISH KUMAR<br>Mr.ALOK KR.SINHA<br>Mr.ARUN SRIVASTAVA | Mr.(GP17)<br>Mr.AMBIKA BHAGAT<br>Mr.SATYENDRA KRISHNA PRASAD<br>Mr.RAJ KAMAL<br>Mr.SATYA PRAKASH TRIPATHY<br>Mr.RAVINDER KR.SHARMA (CGC)<br>Mr.K.N.GUPATA<br>Mr.SURESH KUMAR<br>Mr.(AAG5)<br>Mr.KAMAL KUMAR SINHA |
| 4. | CWJC/5501/2009<br>INDUSTRIAL DISPUTE | 1 | SHRAWAN KUMAR BHARTI<br>vs THE STATE OF BIHAR & ORS | Mr.R.B.P.VERMA | Mr.(GA1)<br>Mr.INDRAJEET BHUSHAN<br>Mr.RAJESHWAR SINGH (GA10)<br>Mr.MANISH KUMAR<br>Mr.ALOK KUMAR SINHA |
| 5. | CWJC/9904/2009<br>MINIMUM WAGES ACT | 1 | RAMA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAJANI KUMAR SINHA<br>Mr.RAM SHANKAR PRASAD<br>Mr.MUKESH KUMAR | Mr.(SC1)<br>Mr.SHILPA SINGH (GA12) |
| 6. | CWJC/10443/2009<br>MINIMUM WAGES ACT | 2 | RAJU KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.RANJEET KUMAR | Mr.(AAG10)<br>Mr.GAJENDRA KUMAR SINGH<br>Mr.GAJANAN ARUN<br>Mr.UMA SHANKAR SHARMA<br>Mr.MANOJ KR.UPADHYAY<br>Mr.SHIVENDRA PRASAD |
| 7. | CWJC/11387/2009<br>OTHERS | 32 | M/S HINDUSTAN COCA COLA BEVERA<br>vs THE STATE OF BIHAR & ORS | Mr.AMIT PRAKASH<br>Mr.ALOK KUMAR SINHA<br>Mr.KUMAR MANISH<br>Mr.KUMAR MANISH<br>Mr.PARUL RANJAN<br>Mr.KAMLESH KUMAR SINGH | Mr.(GP12)<br>Mr.KAMESHWAR KUMAR (GP17) |
| 8. | CWJC/16500/2010<br>MINIMUM WAGES ACT | 6 | RAMANAND SHASTRI<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH KUMAR 2 | Mr.(GP17)<br>Mr.MANOJ KUMAR AMBASTHA<br>Mr.MD. ZIAUL QUAMAR<br>Mr.AJAY KUMAR<br>Mr.SC26 MANOJ KUMAR AMBASTHA |
| 9. with | CWJC/19370/2010<br>EMPLOYEES PROVIDENT FU | 3 | ASSISTANT PROVIDENT FUND COMMI<br>vs M/S REIBCONS & CO. | Mr.ARUN KUMAR ARUN<br>Mr.PRASHANT SINHA | Mr.MAHESHWAR PRASAD SRIVASTAVA |
| 10. | CWJC/20253/2011<br>EMPLOYEES PROVIDENT FUND & MISC | 13 | M/S RIEBCON & COMPANY<br>vs THE PRESIDING OFFICER,EMPLOYEE | Mr.BINOD KUMAR<br>Mr.MAHESHWAR PRASAD SRIVASTAVA | Mr.R.S.PRADHAN<br>Mr.SUMAN KUMAR JHA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.SAROJ KUMARI SHARMA |
| 11. | CWJC/5953/2011<br>EMPLOYEES PROVIDENT FU | 1 | THE ASISTANT PROVIDENT FUND CO<br>vs M/S ST.ANNES SCHOOL | Mr.JAI PRAKASH VERMA | Mr.ALOK KUMAR SINHA<br>Mr.INDRAJEET BHUSHAN<br>Mr.MANISH KUMAR |

(AT 03:30 P.M.)

## TIEDUP MATTERS

## FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./32742/2017<br>QUASHING (420,409 IPC)<br>O ORDER OF CANCELLATIO | 1 | MEERA CHATURVEDI<br>vs STATE OF BIHAR & ANR | Mr.AJAY NANDAN SAHAY<br>Mr.RAJNISH KUMAR MISHRA | Mr.SRI MADAN KUMAR (APP223)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 2. | CR. MISC./44905/2017<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | GULAB YADAV<br>vs THE STATE OF BIHAR | Mr.BISHWESHWAR RAM | Mr.SRI ABHAY KUMAR - 1 (APP186) |

| PATNA HIGH COURT | 108 | Wednesday 11th July, 2018<br>Mr. Justice Ashwani Kumar Singh |
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## FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/45/2018<br>MODIFICATION- SJ IN (C. REV./393 /2012) | 3 | SARITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ABHAY KUMAR THAKUR | |

## FOR ORDERS (ON PETITIONS)

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/31/2016<br>R.I.FOR 10 YEARS(489B<br>IA- 1385/2016<br>IA- 951/2018 | 4 | QUAMRUL HODA @ KAMRUL HODA @ MUNNA DON<br>vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.MANISH KUMAR<br>Mr.MD. ZIAUL QUAMAR<br>Mr.PRINCE KUMAR MISHRA | Mr.BINOD BIHARI SINGH (APP) |
| 2. | CR. APP (SJ)/80/2016<br>R.I. FOR 10 YEARS(304B<br>IA- 350/2017<br>IA- 1205/2018 | 6 | KRISHNA KEWAT & ANR<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH<br>Mr.PUSHPA KUMARI<br>Mr.SATYENDRA PRASAD SINGH | Mr.SMT. ABHA SINGH(APP)<br>Mr.SANGITA KUMARI<br>Mr.REWTI KANT RAMAN |
| 3. | CR. APP (SJ)/181/2016<br>R.I. FOR 10 YEARS (376<br>IA- 1405/2018<br>IA- 1595/2016<br>IA- 1954/2017 | 5 | RAUSHAN PATEL @ BABA<br>vs THE STATE OF BIHAR | Mr.SUBHASH PATEL<br>Mr.BABAN ROY<br>Mr.EHSANUL HAQUE | Mr.S.A. AHMAD (APP)<br>Mr.ANIL KUMAR SINHA<br>Mr.KRISHNA KANT SINGH |
| 4. | CR. APP (SJ)/278/2016<br>R.I.FOR 10 YEARS (304B<br>IA- 796/2017<br>IA- 323/2018 | 6 | RADHEYSHYAM SETH & ORS.<br>vs THE STATE OF BIHAR | Mr.TRIBHUWAN NARAYAN<br>Mr.KUMAR SUNIL | Mr.ABHA SINGH(APP) |
| 5. | CR. APP (SJ)/301/2016<br>R.I. FOR 10 YEARS(304B<br>IA- 1380/2016<br>IA- 999/2016<br>IA- 967/2018 | 6 | RAVI RANJAN PRAKASH<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.BIPIN KUMAR(APP) |
| 6. | CR. APP (SJ)/302/2016<br>R.I. FOR 10 YEARS(376)<br>IA- 523/2017<br>IA- 1254/2018 | 6 | RAMRAJ CHAUHAN<br>vs THE STATE OF BIHAR | Mr.PARMA NAND SINGH<br>Mr.UMESH KUMAR<br>Mr.PARMA NAND SINGH<br>Mr.RAMESH KUMAR SINGH | Mr.SMT. ABHA SINGH(APP) |

## FOR ADMISSION

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| 1. | CR. MISC./44938/2017<br>R.BAIL IPC 302,34 & 25<br>R.BAIL-1 | 3 | UPENDRA RAI<br>vs THE STATE OF BIHAR | Mr.SHAMBHU SHARAN SINGH | Mr.SRI AJAY MISHRA (APP72) |
| 2. | CR. MISC./60168/2017<br>MOD (SJ) IN (CR. MISC./16638 /2011) | 1 | GAYA PRASAD & ANR<br>vs STATE OF BIHAR & ANR | Mr.SHRI PRAKASH SRIVASTAVA | Mr.SRI ARUN KUMAR SINGH - 5 (APP153) |
| 3. | CR. MISC./60170/2017<br>MOD (SJ) IN (CR. MISC./2110 /2016) | 1 | RAJIV KUMAR<br>vs THE STATE OF BIHAR | Mr.OM PRAKASH SINGH | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 4. | CR. MISC./60751/2017<br>MOD (SJ) IN (CR. MISC./22949 /2016) | 1 | STATE OF BIHAR, THROUGH SUPERINTENDENT OF EXCISE; SAMASTIPUR<br>vs ANIL KUMAR YADAV | Mr.REWTI KANT RAMAN<br>Mr.VIKASH KUMAR (SC11) | Mr.SATYABIR BHARTI |
| 5. | CR. MISC./62314/2017<br>MOD (SJ) IN (CR. MISC./50480 /2017) | 1 | PREM SAGAR KESHARI<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT PANDEY | Mr.DR. RABINDRA KUMAR (APP206) |
| 6. | CR. MISC./2835/2018<br>R.BAIL IPC 302,307,324<br>R.BAIL-1 | 4 | PAWAN KUMAR UPADHYAY @ SONU<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR NO.III | Mr.SRI NAND KISHORE PD (APP38) |
| 7. | CR. MISC./7603/2018<br>R.BAIL IPC 307,120B,35<br>R.BAIL-1 | 1 | RAMESH HEMBRAM<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 8. | CR. MISC./8371/2018<br>MOD (SJ) IN (CR. MISC./19369 /2017) | 1 | ARZOO ALIA @ RAFAT JAHAN @ ARZOO @ RAFHAT & ANR<br>vs STATE OF BIHAR & ANR | Mr.RAVINDRA KUMAR | Mr.SRI RAM ANURAG SINGH (APP227) |
| 9. | CR. MISC./12561/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | ROHIT DUBEY<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 10. | CR. MISC./12761/2018<br>MOD (SJ) IN (CR. MISC./58422 /2017) | 1 | SUNIL SHEKHAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ S.K. | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 11. | CR. MISC./13552/2018<br>A.BAIL 35C EXCISE ACT<br>A.BAIL | 1 | SANJEEV KUMAR<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD SINGH | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 12. | CR. MISC./13845/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 3 | ANSHU RAI @ ANSHUSH RAI<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH SINHA | Mr.SMT. ASHA KUMARI (APP197) |

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| 13. | CR. MISC./16502/2018<br>MOD (SJ) IN (CR. MISC./17247 /2017) | 1 | VIRENDRA RAM @ BIRENDRA RAM<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM<br>Mr.MAHTAB ALAM | Mr.SMT. SUCHETA YADAV (APP140) |
| 14. with | CR. MISC./18439/2018<br>MOD (SJ) IN (CR. MISC./9188 /2018) | 1 | MANISHA CHAUDHARY & ORS<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.MOHIT SHRIWASTAVA | Mr.SUCHETA YADAV<br>Mr.KEDAR JHA<br>Mr.JAI PRAKASH VERMA<br>Mr.PRAVEEN KUMAR |
| 15. | CR. MISC./27717/2018<br>C.BAIL<br>MOD (SJ) | 1 | DR. SHREE NARAYAN JHA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR<br>Mr.KEDAR JHA<br>Mr.JAI PRAKASH VERMA | Mr.SRI RAM ANURAG SINGH (APP227)<br>Mr.VIJAY KUMAR |
| 16. | CR. MISC./19099/2018<br>A.BAIL 30(A)(B)(C) EXC<br>A.BAIL | 1 | MAHENDRA PRASAD<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.SMT RENU KUMARI (APP160) |
| 17. | CR. MISC./19414/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAMESH CHAUDHARY @ RAMESH YADAV<br>vs THE STATE OF BIHAR | Mr.DHANANJAY KUMAR SHAHI<br>Mr.NARENDRA KUMAR RAY | Mr.MD. ASHLAM ANSARI (APP241) |
| 18. | CR. MISC./19581/2018<br>MOD (SJ) IN (CR. MISC./9344 /2018) | 1 | MANOJ KUMAR @ MANOJ KUMAR SINHA<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINGH | Mr.SRI NAND KISHORE PD (APP38) |
| 19. | CR. MISC./20039/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | MUNNA @ MUNNA SONAR @ MUNNA KUMAR SONY<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI TAPESHWAR SHARMA (APP170) |
| 20. | CR. MISC./22824/2018<br>A.BAIL IPC 304B,34<br>A.BAIL | 1 | MOSAFIR RAI & ORS<br>vs THE STATE OF BIHAR | Mr.LAL BABU SINGH | Mr.SMT. SAHIN BEGAM (APP134) |
| 21. | CR. MISC./22978/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./572 /2018) | 1 | SATYANAND KUMAR SUMAN<br>vs STATE OF BIHAR & ANR | Mr.SANJIV KUMAR | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 22. | CR. MISC./24397/2018<br>A. BAIL 47,54 EXCISE A<br>A.BAIL | 1 | AJAY MISTRY<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.SRI SURENDRA KUMAR (APP190) |
| 23. | CR. MISC./25622/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | JAGGAN YADAV<br>vs THE STATE OF BIHAR | Mr.ABHAY KUMAR SINGH<br>Mr.SIDDHARTHA KUMAR SINGH | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 24. | CR. MISC./27868/2018<br>A.BAIL IPC 376<br>A.BAIL | 1 | HARI SHANKAR MAHTO<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.SRI PREM KUMAR JHA (APP43) |
| 25. | CR. MISC./28599/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./9320 /2018) | 1 | LALAN PANDIT<br>vs STATE OF BIHAR & ANR | Smt.ANITA KUMARI SINGH<br>Mr.AVNISH KUMAR SINGH | Mr.MR. MANOJ KUMAR (APP168) |
| 26. | CR. MISC./29983/2018<br>R. BAIL 20B(1),23,29 N<br>R.BAIL-1 | 1 | BIJAY KUMAR SINGH @ VIJAY KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SMT RENU KUMARI (APP160)<br>Ms.SONI SHRIVASTAVA<br>Mr.VISWANATH PRASAD SINHA (EOU) |
| 27. | CR. MISC./31849/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./11674 /2018) | 1 | RANJIT KUMAR<br>vs THE STATE OF BIHAR | Mr.KRISHNA DEO RAJ | Mr.DR. RABINDRA KUMAR (APP206) |
| 28. | CR. MISC./32887/2018<br>A.BAIL IPC 467,468,471<br>A.BAIL | 1 | MURARI PRASAD @ MURARI SINGH<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI BHARAT LAL (APP15) |
| 29. | CR. MISC./33369/2018<br>A.BAIL 30A,41(1) EXCIS<br>A.BAIL | 1 | AMIT KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.RAVI RANJAN | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 30. | CR. MISC./34776/2018<br>A. BAIL 30(A)(B)(C),38<br>A.BAIL | 1 | CHHOTANKI<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY<br>Mr.MITHILESH KUMAR ARYA | Mr.SMT. NIRMALA KUMARI (APP167) |
| 31. | CR. MISC./36559/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./1351 /2018) | 1 | NAND LAL PASWAN @ NANDLAL RAM & ORS<br>vs THE STATE OF BIHAR | Mr.SHYAM NARAYAN PANDEY | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 32. | CR. MISC./36790/2018<br>R.BAIL IPC 302,364,379<br>R.BAIL-1 | 3 | AVINASH KUMAR @ AVINASH KR. SINGH<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR<br>Mr.RAM VINAY PRASAD SINGH @ SANJAY | Mr.SRI KALYAN SHANKAR (APP30) |

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| 33. | CR. MISC./38762/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./26260 /2018) | 1 | SHIV SAH & ORS<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.MR. MANOJ KUMAR (APP168) |
| 34. | CR. MISC./40443/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GOVIND THAKUR<br>vs THE STATE OF BIHAR | Mr.SHAMBHU NATH JHA | Mr.SRI UMESH LAL VERMA (APP146) |
| 35. | CR. MISC./40923/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | PRADEEP KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.RAMCHANDRA SINGH | Mr.SMT. VEENA RANI PRASADD. (APP68) |
| 36. | CR. MISC./41254/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./26519 /2018) | 1 | SANJEEV KUMAR<br>vs STATE OF BIHAR & ANR | Mr.LAKSHMI KANT SHARMA | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)<br>Mr.SHAILENDRA KUMAR SINGH |
| 37. | MJC/1086/2017<br>RESTORATION-SJ IN (SA/74 /2010) | 3 | RADHIKA DEVI & ORS<br>vs SMT. BASANTI DEVI & ANR | Mr.AJAY KUMAR SINHA | |
| 38. | MJC/1157/2017<br>IN (CWJC/4126 /2014) | 3 | LAXMI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ KUMAR | Mr.S.D. YADAV - AAG9 |
| 39. | MJC/1160/2017<br>RESTORATION-SJ IN (CWJC/3327 /2017) | 3 | DANESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR | Mr.ANJANI KUMAR - AAG 4<br>Mr.LALA PURUSHOTTAM KR RAJGRIHAR |
| 40. | MJC/1161/2017<br>RESTORATION-SJ IN (CWJC/3329 /2017) | 3 | ADITYA NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR | Mr.ANJANI KUMAR - AAG 4<br>Mr.LALA PURUSHOTTAM KR RAJGRIHAR |
| 41. | MJC/1163/2017<br>RESTORATION-SJ IN (CWJC/3326 /2017) | 3 | LOK NATH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PAWAN KUMAR | Mr.ANJANI KUMAR - AAG 4 |
| 42. | MJC/2304/2017<br>33. MJC IN (CWJC/4104 /2015) | 1 | BIMAL KUMAR AZAD @ VIMAL KUMAR AZAD<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.AJAY KUMAR RASTOGI (AAG X)<br>Mr.ALOK KUMAR SINHA |
| 43. with | MJC/2445/2017<br>CONTEMPT- SJ IN (CWJC/14584 /2014) | 4 | RAMA NAND LAL<br>vs THE STATE OF BIHAR THROUGH SECRETARY, DEPARTMENT OF ROAD CONSTRUCTION, GOVT. OF BIHAR & ORS | Mr.MANOJ KUMAR AMBASTHA<br>Mr.RAKESH BIHARI SHARAN<br>Mr.ARUNJAY KUMAR | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 44. | C. REV./400/2017<br>CONTEMPT- SJ | 3 | THE STATE OF BIHAR & ORS<br>vs RAMA NAND LAL & ANR | Mr.AJAY KUMAR SHARMA | |
| 45. | CR. MISC./62057/2017<br>RESTORATION (SJ) IN (CR. WJC/368 /2012) | 1 | MD. IRSHAD ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.RASHID IZHAR | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 46. | CR. MISC./62687/2017<br>RESTORATION (SJ) IN (CR. MISC./58598 /2017) | 1 | ASHUTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR MISHRA | Mr.SRI RAM ANURAG SINGH (APP227) |
| 47. | CR. MISC./43/2018<br>RESTORATION (SJ) IN (CR. MISC./5068 /2017) | 1 | M/S LUMBINI BEVERAGES PRIVATE LIMITED, INDUSTRIAL AREA, HAJIPUR, DISTRICT, VAISHALI & ANR<br>vs THE UNION OF INDIATHROUGH THE SECRETARY, MINISTRY OF LABOUR, GOVERNMENT OF INDIA, NEW DELHI & ANR | Mr.ABHIMANYU VATSA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.SHAIL KUMARI (CGC) |
| 48. | CR. MISC./7206/2018<br>RESTORATION (SJ) IN (CR. MISC./12362 /2015) | 1 | RAKESH KUMAR TIWARI @ RAKESH TIWARI & ORS<br>vs STATE OF BIHAR & ANR | Mr.UPENDRA YADAV | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 49. | CR. MISC./17898/2018<br>RESTORATION (SJ) IN (CR. MISC./35911 /2017) | 1 | MAHESH KUMAR SURI @ M. K. SURI<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR | Mr.SMT. PRONATI SINGH (APP44) |
| 50. | CR. MISC./19257/2018<br>RESTORATION (SJ) IN (CR. MISC./32115 /2017) | 1 | RAGHU NATH PRASAD & ANR<br>vs STATE OF BIHAR & ANR | Mr.AJAY KUMAR SHARMA | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 51. | CR. MISC./19521/2018<br>RESTORATION (SJ) IN (CR. MISC./38504 /2017) | 1 | SHAIL KUMARI<br>vs THE STATE OF BIHAR THROUGH THE D. G. VIGILANCE INVESTIGATION BUREAU | Mr.PATANJALI RISHI | Mr.ARVIND KUMAR |
| 52. | CR. MISC./23831/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./45526 /2014) | 1 | SURENDRA NARAYAN SINGH @ LALA SINGH<br>vs STATE OF BIHAR & ANR | Mr.AJIT KUMAR<br>Mr.NEERAJ KUMAR<br>Mr.PRAJESH KUMAR | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 53. | CR. MISC./28606/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./26477 /2017) | 1 | JITENDRA RAI & ANR<br>vs STATE OF BIHAR & ANR | Mr.MADHUBALA VERMA | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |

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| 54. | CR. MISC./31154/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./3880 /2018) | 1 | VIJAY KUMAR ROY @ VIJAY KUMAR RAM & ANR<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |
| 55. | CR. MISC./41250/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./35556 /2018) | 1 | BINAY GUPTA @ BINAY KUMAR GUPTA<br>vs THE STATE OF BIHAR | Mr.DR. MANOJ KUMAR | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 56. | MJC/127/2018<br>CONTEMPT- SJ IN (CWJC/14008 /2016) | 1 | UMESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR VERMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SATYENDRA KUMAR JHA |
| 57. | MJC/1337/2017<br>CONTEMPT- SJ IN (CWJC/11974 /2012) | 4 | SHRI NAGESHWAR THAKUR<br>vs THE STATE OF BIHAR, THROUGH SECRETARY, PRIMARY EDUCATION, GOVT. OF BIHAR & ORS | Mr.SRIRAM KRISHNA<br>Mr.DR. KAMAL DEO SHARMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 58. | MJC/2761/2017<br>CONTEMPT- SJ IN (CWJC/1225 /2015) | 1 | ASIA KHATOON<br>vs THE STATE OF BIHAR & ORS | Mr.BINIT KUMAR<br>Mr.SANDHYA KUMARI | Mr.S. D. YADAV ( AAG 9 )<br>Mr.BINDHYACHAL RAI |
| 59. | MJC/3386/2017<br>CONTEMPT- SJ IN (CWJC/5562 /2017) | 3 | RAM BALAK PANDEY<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY CUM COMMISSIONER, SECONDARY AND PRIMARY EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAKESH KUMAR SHARMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 60. | CR. REV./716/2012<br>OTHER THAN CONVICTION | 17 | VIMLESH PANDEY<br>vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR ROY | Mr.SHYAM BIHARI SINGH (APP)<br>Mr.RAJ KUMAR |
| 61. | CR. MISC./42358/2013<br>QUASHING(365/120B)-IPC<br>QUASHING | 8 | RAMSUDDIN SONI<br>vs STATE OF BIHAR & ANR | Mr.AWADHESH KUMAR SINGH | Mr.SMT.ASHA DEVI (APP)<br>Mr.CHANDRA MOHAN JHA |
| 62. | CR. MISC./46699/2014<br>QUASHING(120B,419,420,<br>QSH F.I.R. FOR DIRECT | 5 | YOGENDRA THAKUR & ANR.<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR<br>Mr.RAM DAS SINGH | Mr.AJAY KUMAR NO.1(APP)<br>Mr.VIRENDRA KUMAR |
| 63. | CR. MISC./48680/2014<br>QUASHING (147/148/149/<br>QSH F.I.R. FOR CONGNIZ | 3 | SANJAY KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA KUMAR SINGH<br>Mr.DR. RAJESH KUMAR SINGH | Mr.DR.KUMAR UDAY PRATAP (APP) |
| 64. | CWJC/13636/2015<br>POST RETIRE, NON GAZET | 14 | ASHOK KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.DR. ANJANI PD. SINGH | Mr.GAUTAM BOSE (AAG8)<br>Mr.SATYENDRA KUMAR JHA<br>Mr.R.B.PD.YADAV (AAG11) |
| 65. | MJC/1270/2016<br>RESTORATION-SJ IN (CR. WJC/360 /2015) | 3 | LAKSHMI PRASAD NAYAK<br>vs THE STATE OF BIHAR & ORS | Mr.RAMA NAND PODDAR | Mr.GP27 PURNENDU SINGH<br>Mr.AJAY KR.RASTOGI (AAG10) |
| 66. with | C. REV./112/2017<br>IN (CWJC/6657 /2014) | 5 | ASMINA<br>vs THE STATE OF BIHAR & ORS | Mr.SIYARAM PANDEY | Mr.S. RAJA AHMAD ( AAG 5)<br>Mr.RAGHWANAND |
| 67. with | C. REV./267/2017<br>4.Civil Review | 3 | GITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SIYARAM PANDEY | Mr.S. RAJA AHMAD ( AAG 5)<br>Mr.AJIT KUMAR |
| 68. | C. REV./301/2017<br>4.Civil Review | 4 | BADAM DEVI @ BADAMI DEVI @ VADAM DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SIYARAM PANDEY | Mr.S. RAJA AHMAD ( AAG 5)<br>Mr.NAMRATA MISHRA |
| 69. | MJC/957/2017<br>IN (CWJC/2973 /2015) | 1 | SARITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.JAINENDRA KUMAR | Mr.ANJANI KUMAR - AAG 4 |
| 70. | MJC/1472/2017<br>CONTEMPT- SJ IN (CWJC/18642 /2016) | 4 | RAMAWATAR RAM<br>vs THE STATE OF BIHAR THROUGH NAMELY CHAITANYA PRASAD THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA |
| 71. | MJC/1626/2017<br>CONTEMPT- SJ IN (CWJC/110 /2015) | 3 | MATHURA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.ZEYAUL HODA | Mr.PUSHKAR NARAIN SHAHI AAG - 6 |
| 72. | MJC/1771/2017<br>CONTEMPT- SJ IN (CWJC/12678 /2015) | 3 | PROF. MD. SHARFUDIN<br>vs THE STATE OF BIHAR, THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY OF HUMAN RESOURCES DEPARTMENT, PATNA & ORS | Mr.DR. ANJANI PD. SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.ALKA VERMA<br>Mr.DEVESH SHANKARAN |

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| 73. | MJC/1804/2017<br>CONTEMPT- SJ IN<br>(CWJC/5802 /2015) | 1 | BHAGWAT PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.MD. SHAKIR AHMAD<br>Mr.GAJENDRA KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.AJIT KUMAR<br>Mr.SANJIV KUMAR.<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 74. | MJC/1860/2017<br>CONTEMPT- SJ IN<br>(CWJC/15951 /2016) | 1 | SHAMBHU SHARAN SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.ARUN KUMAR PRASAD<br>Mr.MD. NADIM SERAJ<br>Mr.ARCHANA PALKAR KHOPDE |
| 75. | MJC/2343/2017<br>CONTEMPT- SJ IN<br>(CWJC/11098 /2016) | 3 | BIJAY KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SIYARAM PANDEY | Mr.S. RAZA AHMAD - AAG 5<br>Mr.NAMRATA MISHRA |
| 76. | MJC/2398/2017<br>CONTEMPT- SJ IN<br>(CWJC/17699 /2016) | 4 | BISHWANATH RAM<br>vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA |
| 77. | MJC/2402/2017<br>CONTEMPT- SJ IN<br>(CWJC/17717 /2016) | 4 | MOST. JAIMUN NISHA<br>vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA |
| 78. | MJC/2666/2017<br>CONTEMPT- SJ IN<br>(CWJC/5657 /2014) | 1 | SHIV SHANKAR THAKUR<br>vs THE STATE OF BIHAR & ANR | Mr.VIJAY KUMAR SRIVASTVA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 79. | MJC/2669/2017<br>CONTEMPT- SJ IN<br>(CWJC/18878 /2016) | 1 | SMT. VEENA KASHYAP<br>vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.GYAN SHANKAR<br>Mr.LALA SHESHENDRA NARAYAN RAIS | Mr.CHITTARANJAN SINHA - PAAG2<br>Mr.LALA PURUSHOTTAM KR RAJGRIHAR |
| 80. | MJC/2679/2017<br>CONTEMPT- SJ IN<br>(CWJC/4880 /2017) | 4 | RAJNISH THAKUR<br>vs THE STATE OF BIHAR THROUGH MR. SUDHIR KUMAR, SECRETARY, MINOR IRRIGATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SANJEEV KUMAR SINGH | Mr.DURGESH NANDAN - AAG 14 |
| 81. | MJC/2701/2017<br>CONTEMPT- SJ IN<br>(CWJC/3199 /2016) | 1 | DEVENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.SUSHIL KUMAR RAY | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15)<br>Mr.LALA PURUSHOTTAM KR RAJGRIHAR |
| 82. | MJC/2712/2017<br>CONTEMPT- SJ IN<br>(CWJC/12491 /2015) | 1 | RAJ KESHWAR SINGH<br>vs THE STATE OF BIHAR THROUGH MR. SANJEEV KUMAR THE DISTRICT MAGISTRATE, ARA, DISTRICT BHOJPUR & ORS | Mr.ANIL KUMAR<br>Mr.RAJEEV RANJAN | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15) |
| 83. | MJC/2727/2017<br>CONTEMPT- SJ IN<br>(CWJC/19469 /2015) | 1 | MD. SHAMSUL HAQUE ANSARI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT, BIHAR, PATNA MR. R. K. MAHAJAN & ORS | Smt.PRAVINA KUMARI | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15) |
| 84. | MJC/2932/2017<br>CONTEMPT- SJ IN<br>(CWJC/19303 /2016) | 3 | MOHAMMAD<br>vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA |

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| 85. | MJC/2993/2017<br>CONTEMPT- SJ IN<br>(CWJC/19578 /2016) | 3 | DULARI DEVI<br>vs THE PRINCIPAL CONTROLLER OF DEFENSE ACCOUNT, PENSION & ORS | Mr.KUNAL TIWARY | Mr.AJAY KR. RASTOGI - AAG 10<br>Mr.RAKESH KUMAR SINGH<br>Smt.PUNAM KUMARI SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 86. | MJC/3079/2017<br>CONTEMPT- SJ IN<br>(CWJC/11150 /2014) | 3 | BACHCHOO SINGH<br>vs SRI DHARMENDRA SINGH GANGWAR, THE STATE OF BIHAR THROUGH THE SECRETARY BIHAR, PATNA & ORS | Mr.ARBIND KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 87. | MJC/3201/2017<br>CONTEMPT- SJ IN<br>(CWJC/14569 /2014) | 1 | MOTIJHARI DEVI<br>vs SRI AMIR SUBHANI, SECRETARY, HOME GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.GAJENDRA NATH OJHA | Mr.P. K. VERMA - AAG 3<br>Mr.NAMRATA MISHRA |
| 88. | CR. APP (SJ)/3246/2017<br>14A OF SC/ST ACT | 5 | NASIMUDDIN KHAN<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.ARVIND KUMAR | Mr.BINAY KRISHNA (SPP245) |
| 89. | MJC/3287/2017<br>CONTEMPT- SJ IN<br>(CWJC/5358 /2017) | 1 | UPENDRA LAL KARN<br>vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS | Mr.SUBHASH CHANDRA BOSE | Mr.VINAY KRISHNA TRIPTHY |
| 90. | MJC/3336/2017<br>CONTEMPT- SJ IN<br>(CWJC/7487 /2017) | 1 | BIJAY KANT JHA<br>vs THE STATE OF BIHAR THROUGH SRI SUJATA CHATURVEDI THE FINANCE SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.AJAY KR. RASTOGI - AAG 10<br>Smt.BINITA SINGH<br>Mr.MD. NADIM SERAJ |
| 91. | MJC/3337/2017<br>CONTEMPT- SJ IN<br>(CWJC/9260 /2017) | 1 | PARMESHWAR RAM<br>vs THE STATE OF BIHAR THROUGH SRI SUJATA CHATURVEDI THE SECRETARY, URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT & ORS | Mr.ASHUTOSH KUMAR JHA | Mr.YOGENDRA PD. SINHA - AAG 7<br>Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA |
| 92. | MJC/3379/2017<br>RESTORATION-SJ IN<br>(CWJC/14242 /2017) | 3 | NIRMALA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHEKHAR KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 93. | MJC/3404/2017<br>CONTEMPT- SJ IN (MJC/9018 /2015) | 1 | NARENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.BRAJ KISHORE SINGH<br>Mr.SATYA DEO KUMAR | Mr.PUSHKAR NARAYAN SHAHI - AAG 6<br>Mr.NIKESH KUMAR |
| 94. | MJC/3477/2017<br>CONTEMPT- SJ IN<br>(CWJC/19161 /2016) | 1 | MD. JAHIR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR | Mr.MANOJ KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHANTANU KUMAR |
| 95. | MJC/3478/2017<br>CONTEMPT- SJ IN<br>(CWJC/18954 /2016) | 1 | YOGENDRA PRASAD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ORS | Mr.MANOJ KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHANTANU KUMAR |
| 96. | MJC/3479/2017<br>CONTEMPT- SJ IN<br>(CWJC/19025 /2016) | 1 | ASHOK KUMAR SINHA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S. HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR | Mr.MANOJ KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHANTANU KUMAR |
| 97. | MJC/3481/2017<br>CONTEMPT- SJ IN<br>(CWJC/18651 /2016) | 1 | LAXMI CHAUDHARY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR | Mr.MANOJ KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHANTANU KUMAR |

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| 98. | MJC/3511/2017<br>33. MJC IN (CWJC/11648 /2012) | 1 | THE BANK OF INDIA THROUGH THE CHAIRMAN AND MANAGING DIRECTOR & ANR<br>vs THE UNION OF INDIA & ORS | Mr.RUPAK KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.BISHWAJEET KUMAR |
| 99. | MJC/3575/2017<br>CONTEMPT- SJ IN (CWJC/11752 /2014) | 1 | RAGHUBIR PRASAD<br>vs SRI DHARMENDRA SINGH GANGWAR, THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF EDUCATION, BIHAR, PATNA & ORS | Mr.ARBIND KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.UDAY KUMAR |
| 100. | MJC/3577/2017<br>RESTORATION-SJ IN (MJC/1618 /2017) | 3 | MOSTT. USHA BARLA<br>vs THE STATE OF BIHAR & ORS | Mrs.MRS. ANIMA LOISA TOPNO | Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 101. | MJC/3604/2017<br>CONTEMPT- SJ IN (CWJC/8066 /2014) | 1 | MD. FATEHULLA KHAN<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAY KUMAR PATEL<br>Mr.SANJAY KUMAR | Mr.DURGESH NANDAN - AAG 14 |
| 102. | MJC/3681/2017<br>CONTEMPT- SJ IN (CWJC/14271 /2016) | 1 | AWDHESH MISHRA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME ( POLICE ), DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, SRI AMIR SUBHANI & ORS | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.P. K. VERMA ( AAG 3 ) |
| 103. | MJC/3692/2017<br>CONTEMPT- SJ IN (CWJC/20387 /2012) | 1 | BRIJ BIHARI SINGH<br>vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS | Mr.SUBHASH CHANDRA BOSE<br>Mr.RAJU GIRI | Mr.SANTOSH KUMAR MISHRA<br>Mr.RAJU GIRI |
| 104. | CR. MISC./42731/2017<br>QUASHING(311 CR.PC)<br>H QSH OF ORDER UNDER S | 3 | RAJEEV KUMAR ROY @ RAJEEV ROY<br>vs THE STATE OF BIHAR | Mr.VIKRAM SINGH<br>Mr.MAYANK SINGH<br>Mr.AMIT RANJAN | Mr.MD. ARIF (APP105)<br>Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA<br>Mr.KRISHNA MOHAN |
| 105. | MJC/226/2018<br>CONTEMPT- SJ IN (CWJC/10074 /2014) | 1 | SHANKAR KUMAR DUTTA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CONSUMER PROTECTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MD. MUSOWIR | Mr.S. RAZA AHMAD - AAG 5 |
| 106. | MJC/343/2018<br>CONTEMPT- SJ IN (CWJC/16819 /2015) | 1 | DR. SYED HASSAN<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMAD SUFYAN<br>Mr.THAKUR BRAJESH SINGH | Mr.MRS. SILPA SINGH - GA 12<br>Mr.RITESH KUMAR |
| 107. | MJC/436/2018<br>CONTEMPT- SJ IN (CWJC/17348 /2016) | 1 | RASHDA KHATOON<br>vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MD. IRSHAD | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.JITENDRA KUMAR ROY |
| 108. | MJC/634/2018<br>RESTORATION-SJ IN (CWJC/992 /1995) | 3 | PRAYAG SAOSYA NARMADESHWAR MANDIR & ANR<br>vs BIHAR HINDU RELIGIOUS TRUST BOARD & ORS | Mr.PRAMOD RAJPATI | Mr.MR. GANPATI TRIVEDI |
| 109. | MJC/747/2018<br>CONTEMPT- SJ IN (CWJC/8324 /2014) | 1 | MD. KHALIL ASHRAFI<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANJUM AKHTER | Mr.VINAY KIRTI SINGH - G A 2<br>Mr.ARUN KUMAR ARUN |
| 110. | MJC/951/2018<br>RESTORATION-SJ IN (CWJC/15727 /2008) | 3 | ASSISTANT PROVIDENT FUND COMMISSIONER THROUGH AJAY KUMAR, EMPLOYEE PROVIDENT FUD ORGANISATION REGIONAL OFFICE<br>vs M/S MAGADH ALLUMINIUM INDUSTRIES | Mr.SARVA DEO SINGH | Mr.KUMAR DHIRENDRA PRATAP SINGH |
| 111. | MJC/1482/2018<br>CONTEMPT- SJ IN (CWJC/23921 /2013) | 1 | SHAIKH ABDUL MANNAN @ S. ABDUL MANNAN<br>vs THE STATE OF BIHAR THROUGH MR. RAMCHANDER DU THE DIRECTOR PRIMARY EDUCATION, GOVT. OF BIHAR, PATNA & ORS | Mr.BIJAY PRAKASH SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.DR. ANAND KUMAR |

| PATNA HIGH COURT | 115 | Wednesday 11th July, 2018<br>Mr. Justice Ashwani Kumar Singh |
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## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./22006/2000<br>QUASHING | 6 | SUSHIL KUMAR MODI<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR<br>Mr.GOPAL KRISHNA AGRAWAL<br>Mr.KUMAR RAVISH<br>Mr.KUMAR RAVISH<br>Mr.ANJANI KR. SHARAN | Mr.AJAY KUMAR<br>Mr.HUMAYOU AHMAD KHAN<br>Mr.MD.MUSHTAQUE ALAM<br>Mr.JAY PRAKASH SINGH |
| 2.<br>with | G.APP.(SJ)/7/2002 | 11 | THE STATE OF BIHAR<br>vs NAWAL SINGH & ORS | Mr.GANESH PRASAD JAYASHWAL | |
| 3. | CR. REV./678/2002<br>G. APP(SJ) | 5 | GOVIND SINGH<br>vs STATE OF BIHAR & ORS | Mr.ARUN KUMAR ARUN | |
| 4. | CR. MISC./37119/2009<br>QUASHING | 30 | INDRA KUMAR KANODIA & ORS<br>vs STATE OF BIHAR & ANR | Mr.JASHAWIR SINGH ARORA<br>Mr.AJAY KUMAR'AJAY' | Mr.M.N.JHA (APP)<br>Mr.PRAVIN KUMAR<br>Mr.SAKET TIWARY<br>Mr.KUMARI JYOTI<br>Mr.SACHINDRA NATH DUBEY<br>Mr.SAMRENDRA KUMAR JHA |
| 5. | CR. MISC./22189/2013<br>QUASHING(420,467)-IPC<br>QUASHING | 22 | SUNITA KUMARI @ BABY KUMARI & ANR.<br>vs STATE OF BIHAR & ANR | Mr.KRISHNA DEO RAJ | Mr.RAM ANURAG SINGH (APP) |
| 6. | CR. MISC./38253/2015<br>QUASHING(498A,323,34)-QSH F.I.R. FOR CONGNIZ | 7 | SUMIT KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SANJIV SHARAN | Mr.RANA RANDHIR SINGH(APP)<br>Mr.SHREE KANT PRASAD<br>Mr.ARUN KUMAR<br>Mr.BINOD KUMAR SINGH<br>Mr.BIPIN KUMAR |

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## Wednesday the 11th July 2018
## Court No. 3 (AT 10.30 A.M.)
# Mr. Justice Vikash Jain

### TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/10850/2018<br>E.C.ACT | 3 | SUNDAR KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY ANAND | Mr.ARVIND UJJWAL- SC4 |

### FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/5623/2018<br>E.C.ACT | 1 | AMARNATH CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SUSHMITA MISHRA<br>Mr.SURYA NARAYAN SAH | Mr.S. RAZA AHMAD- AAG5 |
| 2. | CWJC/6145/2018<br>E.C.ACT | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SUDHIR KUMAR SINHA | Mr.S. RAZA AHMAD- AAG5 |
| 3. | CWJC/6648/2018<br>TRADE & COMMERCE (OTHE | 1 | JITENDRA CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.SHANTI PRATAP | Mr.AJAY KR.RASTOGI - AAG10<br>Mr.KUMAR PRIYA RANJAN |
| 4. | CWJC/6746/2018<br>E.C.ACT | 1 | SEEMA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SINHA | Mr.ARVIND UJJWAL SC4 |
| 5. | CWJC/6754/2018<br>E.C.ACT | 1 | CHANDRA SHEKHAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SINHA | Mr.S. RAZA AHMAD- AAG5 |
| 6. | CWJC/7802/2018<br>E.C.ACT | 1 | ANJU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.S. RAZA AHMAD- AAG5 |
| 7. | CWJC/7803/2018<br>E.C.ACT | 1 | ANJANI KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.S. RAZA AHMAD- AAG5 |
| 8. | CWJC/8507/2018<br>E.C.ACT | 1 | RAVINDRA PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.S.RAZA AHMAD -AAG5 |
| 9. | CWJC/8508/2018<br>PUBLIC DEMAND RECOVERY | 1 | DAYANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR<br>Mr.AJAY KUMAR JHA | Mr.RISHI RAJ SINHA -SC19 |
| 10. | CWJC/9594/2018<br>TRADE & COMMERCE (OTHE | 1 | SMT. POONAM KUMARI<br>vs THE STATE COORDINATOR & ANR | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | |
| 11. | CWJC/1257/2017<br>with ARISING FROM DRT | 4 | M/S RAMNANDI AUTOMOBILES PRIVATE LIMITED<br>vs AUTHORIZED OFFICER, STATE BANK OF INDIA & ANR | Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SANTOSH KUMAR SINGH |
| 12. | CWJC/7584/2017<br>with ARISING FROM DRT | 1 | SRI AKHOURI GOPAL<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA | Mr.MANISH KUMAR- GP4<br>Mr.SANTOSH KUMAR SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 13. | CWJC/4146/2017<br>ARISING FROM DRT | 3 | M/S RAMNANDI AUTOMOBILES PRIVATE LIMITED<br>vs STATE BANK OF INDIA & ANR | Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.SANTOSH KUMAR SINGH<br>Smt.PUNAM KUMARI SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 14. | CWJC/16556/2016<br>CONTRACT (SATUTORY) | 3 | M/S LABORATE PHARMACEUTICALS INDIA LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.MRIGANK MAULI | Mr.SURYADEO YADAV- AAG9 |
| 15. | CWJC/9027/2018<br>TRADE & COMMERCE (OTHE | 1 | SRIDEV YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.BINODANAND MISHRA<br>Mr.ALOK KUMAR<br>Mr.HEMANT MISHRA | Mr.RAJ KISHORE ROY - GP18 |
| 16. | CWJC/12753/2018<br>ELECTRICITY MATTERS | 1 | MITHILESH KUMAR<br>vs THE BIHAR STATE POWER ( HOLDING ) COMPANY LIMITED & ORS | Mr.SIDDHARTHA PRASAD<br>Mr.OM PRAKASH KUMAR | Mr.SHEO SHANKAR PRASAD -SC8<br>Mr.VINAY KIRTI SINGH |
| 17. | CWJC/13592/2016<br>CONTRACT (SATUTORY) | 6 | M/S NANU SHOME PROP. SHRI NANU SHOME<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.AMARENDRA KUMAR<br>Mr.CHANDAN KUMAR SINGH | Mr.SYED IQWAL AHMAD- SC20 |
| | NOT TODAY | | | | |
| 18. | CWJC/19726/2016<br>ELECTRICITY MATTERS | 10 | IBRAR AHMED<br>vs THE BIHAR STATE POWER ( HOLDING ) COMPANY LIMITED & ORS | Mr.SURAJ SAMDARSHI<br>Mr.SUMIT KUMAR JHA | Mr.VINAY KIRTI SINGH<br>Mr.PRAKASH KUMAR |
| 19. | CWJC/9411/2017<br>TRADE & COMMERCE (OTHE | 6 | YOGMAYA DEVI MEMORIAL HOSPITAL THROUGH PROPRIETOR DR UTKARSH BHARDWAJ<br>vs THE STATE OF BIHAR & ORS | Mr.DINESH MAHARAJ | Mr.S.D. YADAV-AAG9<br>Mr.DURGESH KUMAR SINGH<br>Mr.ASHOK PRIYADARSHI<br>Mr.KISHORE KUMAR SINHA |

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| 20. | CWJC/11367/2017<br>SHOPES & ESTABLISHMENT | 6 | MAONORANJAN MANDAL & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIBHUTI NARAYAN<br>Mr.ASHOK KUMAR | Mr.KAMESHWAR PD. GUPTA- GP10<br>Mr.ALOK KUMAR RAHI<br>Smt.SUNITA KUMARI |
| 21. | CWJC/11516/2017<br>TRADE & COMMERCE (OTHE | 1 | M/S MOTHER SHAKUNTALA RESIDENTIAL PUBLIC SCHOOL & ORS<br>vs PUNJAB NATIONAL BANK & ORS | Mr.SANJEEV KUMAR SINGH<br>Mr.UMA KANT PRASAD | Mr.KUMAR PRIYA RANJAN |
| 22. | CWJC/11795/2017<br>PUBLIC DEMAND RECOVERY | 3 | SHEKH AJMAL<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.ARTI KUMARI | Mr.ARVIND UJJWAL-SC4<br>Mr.SHAILENDRA KUMAR SINGH |
| 23. | CWJC/12121/2017<br>WORKS CONTRACT | 1 | M/S SUPREME ENTERPRISES<br>vs THE STATE OF BIHAR & ORS | Mr.ANURAG SAURAV | Mr.VIKASH KUMAR-SC11<br>Mr.RAVI BHUSHAN VERMA |
| 24. | CWJC/12224/2017<br>WORKS CONTRACT | 5 | AARPEE INFRA PROJECT ( P ) LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR AGRAWAL<br>Mr.ALOK KUMAR<br>Mr.SUSHILA AGRAWAL | Mr.U.S.S.SINGH -GP19 |
| 25. | CWJC/12390/2017<br>TRADE & COMMERCE (OTHE | 4 | MANIARI KHARWA PRIMARY AGRICULTURE CREDIT SOCIETY ( P A C S )<br>vs THE STATE OF BIHAR & ORS | Mr.HANS LAL KUMAR<br>Mr.BIRENDRA KUMAR<br>Mr.BIMAL KUMAR | Mr.V. S. S. SINGH - GP19<br>Mr.HARISH KUMAR<br>Mr.PUSHPENDRA KUMAR SINGH |
| 26. | CWJC/13090/2017<br>WORKS CONTRACT | 1 | G. MANDAL & CO. & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA KUMAR PATHAK | Mr.V.K. SINGH -GA2 |
| 27. | CWJC/13104/2017<br>WORKS CONTRACT | 3 | SAMRESH KUMAR SINGH<br>vs THE UNION OF INDIA & ORS | Mr.AJIT KUMAR SINGH | Mr.ANIL KUMAR SINHA |
| 28. | CWJC/13375/2017<br>PUBLIC DEMAND RECOVERY | 7 | PAWAN KUMAR @ PAWAN KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR & ANR | Mr.BINOD KUMAR SINHA<br>Mr.RAVI PRAKASH<br>Mr.ASHISH KUMAR<br>Mr.SANCHAY SRIVASTAVA<br>Mr.KAAVYA KAPOOR | Mr.S.RAZA AHMAD-AAG5<br>Mr.SHAILENDRA KUMAR SINGH |
| 29. | CWJC/13471/2017<br>E.C.ACT | 4 | DAYAL SHARAN SAH<br>vs THE STATE OF BIHAR & ORS | Mr.SHAKIL AHMAD KHAN | Mr.S.RAZA AHMAD-AAG5 |
| 30. | CWJC/14041/2017<br>ELECTRICITY MATTERS | 1 | RAJENDRA MANDAL<br>vs THE CHAIRMAN CUM MANAGING DIRECTOR & ANR | Mr.RAJESH KUMAR PANDEY | Mr.VINAY KIRTI SINGH<br>Mr.ANAND KUMAR OJHA |
| 31. | CWJC/14145/2017<br>E.C.ACT | 1 | AMRENDRA KUMAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.SANJAY KUMAR GIRI - GP9 |
| 32. | CWJC/14279/2017<br>ELECTRICITY MATTERS | 1 | M/S. AMBIKA BHAWANI COLD STORAGE PRIVATE LIMITED<br>vs THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS | Mr.SURAJ SAMDARSHI<br>Mr.SUMIT KUMAR JHA | Mr.VINAY KIRTI SINGH |
| 33. | CWJC/14296/2017<br>PUBLIC DEMAND RECOVERY | 6 | NIMAI GHATAK<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRAKASH SHRARMA<br>Mr.ANIL KUMAR | Mr.SANJAY KUMAR GIRI - GP9<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.HARISH KUMAR<br>Mr.MANISH KUMAR (GP4) |
| 34. | CWJC/14894/2017<br>CONTRACT (SATUTORY) | 3 | SHAMBHU KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.SUSHMITA MISHRA<br>Mr.SURYA NARAYAN SAH | Mr.ANIL KUMAR SINHA |
| 35. | CWJC/15741/2017<br>TRADE & COMMERCE (OTHE | 3 | M/S PRABHAKAR PETROLEUM SERVICES<br>vs THE INDIAN OIL CORPORATION LIMITED & ORS | Mr.MRIGANK MAULI<br>Mr.MUKESH KUMAR RANA<br>Mr.SANJAY KUMAR | Mr.ANIL KUMAR SINHA |
| 36. | CWJC/16679/2017<br>CINEMA | 3 | NAGENDRA KUMAR @ NAGESHWAR PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA KUMAR<br>Mr.AMIR ALAM<br>Mr.MUKESH KUMAR<br>Mr.KAMLESH KUMAR | Mr.A. K. SINHA - GA-1 |
| 37. | CWJC/17514/2017<br>E.C.ACT | 1 | ARUN DAS<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.S.RAZA AHMAD -AAG5 |
| 38. | CWJC/19159/2017<br>E.C.ACT | 1 | RAM BILASH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAYA NATH TIWARI | Mr.S.RAZA AHMAD -AAG5 |
| 39. | CWJC/19294/2017<br>E.C.ACT | 3 | RAM PRAKASH CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR LABH<br>Mr.CHANDRA MOLESHWAR | Mr.ARBIND UJJWAL - SC4 |
| 40. | CWJC/857/2018<br>WORKS CONTRACT | 1 | RAVINDRA PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.BHOLA KUMAR | Mr.K.P.GUPTA-GP10 |
| 41. | CWJC/1378/2018<br>PUBLIC DEMAND RECOVERY | 3 | MD. TAUFIZ ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.ARTI KUMARI | Mr.S.RAZA AHMAD -AAG5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.SANJEEV KUMAR |

## ( AT 1.00 P.M. )
## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CWJC/12920/2016<br>CONTRACT<br>(SATUTORY) | 7 | M. R. K. ASSOCIATES<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK | Mr.VIKASH KUMAR- SC11 |
| 2. | CWJC/378/2017<br>TRADE & COMMERCE<br>(OTHE | 1 | CHANDAN KUMAR<br>vs THE INDIAN OIL CORPORATION LTD. & ORS | Mr.SANJAY PARASMANI<br>Mr.NAGADEO CHOUBEY | Mr.ANIL KUMAR SINHA<br>Mr.NEERAJ KUMAR ALIAS SANIDH |
| 3. | CWJC/10822/2018<br>ARISING FROM DRT | 1 | MANSOOR ANSARI ASHRAFI & ANR<br>vs PUNJAB & SINDH BANK & ORS | Mr.RAJESH MOHAN<br>Mr.BINOD KUMAR SINHA | Mr.MANISH KUMAR NO 13<br>Mr.RAJESH CHANDRA NARAYAN<br>Mr.ANIL KUMAR<br>Mr.DURGESH KUMAR SINGH<br>Mr.ROHIT KUMAR NO -5 |
| 4. | CWJC/10867/2018<br>WORKS CONTRACT | 1 | SHAHAZADA QAMAR KHAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAM PRAVESH NATH TIWARI | Mr.ARCHANA MEENAKSHEE- GP6 |
| 5. with | CWJC/4763/2017<br>WORKS CONTRACT | 8 | RAJESH RANJAN<br>vs THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.SHAKIB AYAZ<br>Mr.RAJU SHEKHAR<br>Mr.ANKIT KATRIAR | Mr.SANJAY KR. GIRI- GP9<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.HARISH KUMAR<br>Mr.MANISH KUMAR (GP4)<br>Mr.SHUBHANKAR SHARMA |
| 6. | CWJC/4903/2017<br>WORKS CONTRACT | 6 | ARJUN PASWAN<br>vs THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.SHAKIB AYAZ<br>Mr.RAJU SHEKHAR<br>Mr.ANKIT KATRIAR | Mr.SMT. NAMRATA MISHRA- GA6<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.HARISH KUMAR<br>Mr.ARVIND UJJWAL (SC4) |
| 7. | CWJC/2518/2018<br>WORKS CONTRACT | 1 | PAWAN KUMAR RAJ @ PAWAN KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHIK<br>Mr.NAMRATA DUBEY | Mr.M.P. YADAV- GP23<br>Mr.GIRIJISH KUMAR |
| 8. | CWJC/5911/2018<br>ELECTRICITY MATTERS | 4 | MAHESH KUMAR AGRAWAL<br>vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.ATAL BIHARI PANDEY | Mr.VINAY KIRTI SINGH<br>Mr.ANAND KUMAR OJHA |
| 9. | CWJC/6608/2017<br>CONTRACT<br>(SATUTORY) | 7 | M/S PAREEK POWER PVT. LTD.<br>vs STATE OF BIHAR & ORS | Mr.MD. NAZIR ANSARI<br>Mr.RAMENDRA NATH MUKHOPADHAYA | Mr.KINKAR KUMAR-SC9<br>Mr.ARUN KUMAR LAL<br>Mr.AWANISH NANDAN SINHA<br>Mr.SHAMBHU NATH CHOUBEY |
| 10. | CWJC/9851/2018<br>WORKS CONTRACT | 4 | RAJ NANDAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH SAHAY<br>Mr.ANIL KUMAR SINHA<br>Mr.ALOK RANJAN | Mr.ABBAS HAIDER -SC6<br>Mr.MANISH KUMAR<br>Mr.RAVI BHUSHAN VERMA |
| 11. | CWJC/10649/2018<br>WORKS CONTRACT | 3 | SHAHID BEG<br>vs THE UNION OF INDIA & ORS | Mr.DHANENDRA CHAUBEY | Mr.ANIL KUMAR SINHA<br>Mr.RAMESH KUMAR AGRAWAL |
| 12. | CWJC/2928/2017<br>CONTRACT<br>(SATUTORY) | 3 | INDRAPRASTHA SECURITY SERVICES PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.<br>Mr.ABHIMANYU VATSA<br>Mr.NILANJAN CHATTERJEE | Mr.NAGENDRA PD.YADAV-SC23 |
| 13. | CWJC/5675/2016<br>E.C.ACT | 8 | SARBAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Ms.KUMARI AMRITA |
| 14. | CWJC/3551/2016<br>TRADE & COMMERCE<br>(OTHE | 8 | ASHOK ADITYA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAKASH SAHAY<br>Mr.SUNIL KUMAR SINHA | Mr.GP26- N.K. SINGH<br>Mr.PIYUSH LALL<br>Mr.PRASHANT PRATAP<br>Mr.G.P 9<br>Mr.LALA S.N.RAIS (AC TO PRASHANT PRATAP) |
| 15. | CWJC/5826/2016<br>WORKS CONTRACT | 5 | M/S PATNA WATER SUPPLY DISTRIBUTION NETWORK PVT. LTD. & ANR<br>vs BIHAR URBAN INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED & ORS | Mr.MRIGANK MAULI<br>Mr.VINAY MISTRY | Mr.GA3- VINAY KIRTI SINGH<br>Mr.RABINDRA KUMAR PRIYADARSHI<br>Mr.PRASOON SINHA |
| 16. | CWJC/4102/2017<br>WORKS CONTRACT | 9 | RAJENDRA DAS<br>vs THE STATE OF BIHAR & ORS | Mr.MRIGANK MAULI<br>Mr.VINAY MISTRY<br>Mr.PRINCE KUMAR MISHRA | Mr.S.P. SINGH- GA3<br>Mr.RAVI BHUSHAN VERMA<br>Dr.AMITESH KUMAR |
| 17. | CWJC/4289/2017<br>TRADE & COMMERCE<br>(OTHE | 6 | M/S RAVI TENT HOUSE & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.DEEPAK KUMAR SINHA | Mr.AJAY -GA5<br>Mr.AMIT SHRIVASTAVA<br>Mr.SANJEEV NIKESH |

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| 18. | CWJC/6028/2017<br>PUBLIC DEMAND RECOVERY | 8 PARMANAND PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.NITYANAND MISHRA<br>Mr.BALMEEKI PANDEY BHASKER | Mr.S.RAZA AHMAD-AAG5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.MAYANK SHEKHAR |
| 19. | CWJC/18737/2017<br>TRADE & COMMERCE (OTHE | 8 SHRAVAN KUMAR<br>vs THE DISTRICT MAGISTRATE, BIHARSHARIF, NALANDA & ORS | Mr.SAROJ KUMAR<br>Mr.ABHAY KUMAR SINHA | Mr.AJAY KR.RASTOGI - AAG10<br>Mr.KUMAR PRIYA RANJAN |
| 20. | CWJC/10053/2018<br>WORKS CONTRACT | 5 M/S S. K. CONSTRUCTION COMPANY<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR<br>Mr.NAND KISHORE SINGH | Mr.M.K.AMBASTHA -SC26<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 21. | CWJC/10058/2018<br>TRADE & COMMERCE (OTHE | 4 M/S MAA MUNDESHWARI TRADERS THROUGH RENU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRATAP SINGH<br>Mr.PRAVEEN KUMAR | Mr.SARVESH KUMAR-GP24<br>Mr.BAL BHUSHAN CHOUDHARY<br>Mr.MANISH KISHORE<br>Mr.NISHI NATH OJHA |
| 22. with | CWJC/17257/2017<br>WORKS CONTRACT | 5 M/S OMEGA BIOTECH LIMITED & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.ANJANI KUMAR<br>Mr.SITARAM PRASAD | Mr.RAJESHWAR SINGH - GA10<br>Mr.PRABHAT KUMAR SINGH |
| 23. | CWJC/16089/2017<br>WORKS CONTRACT | 1 BIHAR DRUGS AND PHARMACEUTICAL MANUFACTURER ASSOCIATION THROUGH ITS PRESIDENT SANJIV RAI<br>vs THE STATE OF BIHAR & ORS | Mr.SHEKHAR SINGH | Mr.BINOD KR.YADAV - SC18<br>Mr.ANJANI PARASHAR<br>Mr.SANJAY KUMAR PANDEY |
| 24. | CWJC/2704/2018<br>PUBLIC DEMAND RECOVERY | 6 NIRANJAN GAI @ NIRANJAN KUMAR @ NIRANJAN KR. GAI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR MISHRA<br>Mr.MURLIDHAR MISHRA | Mr.U.S.S.SINGH -GP19<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.SANJEEV KUMAR |
| 25. with | CWJC/13073/2016<br>TRADE & COMMERCE (OTHE | 7 SATYENDRA PRASAD SINGH & ANR<br>vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.RAKESH KUMAR SINGH | Mr.SHAILENDRA KUMAR SINGH<br>Mr.NAMRATA MISHRA<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.NIRMAL KUMAR<br>Mr.S.K. SINHA |
| 26. with | CWJC/13006/2016<br>TRADE & COMMERCE (OTHERS) | 3 RAJENDRA DUBEY & ANR<br>vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.RAKESH KUMAR SINGH<br>Mr.VIJAY ANAND | Mr.ADITYA PRAKASH SAHAY<br>Mr.NIRMAL KUMAR<br>Mr.S.K. SINHA |
| 27. with | CWJC/15254/2016<br>TRADE & COMMERCE (OTHERS) | 4 MAHENDRA PRASAD & ANR<br>vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.RAKESH KUMAR SINGH | Mr.NAMRATA MISHRA<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.NIRMAL KUMAR<br>Mr.S.K. SINHA |
| 28. | CWJC/15858/2016<br>TRADE & COMMERCE (OTHERS) | 3 DINESH KUMAR & ANR<br>vs THE DIRECTOR , FOOD AND CIVIL SUPPLIES CORPORATION & ORS | Mr.RAKESH KUMAR SINGH | Mr.NAMRATA MISHRA<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.KRISHNA MOHAN MISHRA<br>Mr.NIRMAL KUMAR |
| 29. | CWJC/8661/2017<br>PUBLIC DEMAND RECOVERY | 5 NIRMAL KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN | Mr.ARVIND UJJWAL-SC4<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.MAYANK SHEKHAR |
| 30. | CWJC/10362/2017<br>ELECTRICITY MATTERS | 8 ANJANI KUMAR & ANR<br>vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS | Mr.SUMIT KUMAR JHA<br>Mr.JITENDRA PRASAD SINGH<br>Mr.SURAJ SAMDARSHI<br>Mr.PRABHAT KUMAR DIPAK<br>Mr.ABHISHEK | Mr.VINAY KIRTI SINGH<br>Mr.ANAND KUMAR OJHA<br>Mr.SURAJ SAMDARSHI |
| 31. | CWJC/10981/2017<br>ARISING FROM DRT | 5 M/S ABHINANDAN INTEREXIM PRIVATE LIMITED & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA | Mr.MANISH KUMAR-GP4<br>Mr.SANJIV KUMAR.<br>Mr.RAMNARESH CHOUBEY |
| 32. | CWJC/9695/2016<br>WORKS CONTRACT | 5 RANJET PANDEY<br>vs THE UNION OF INDIA & ORS | Mr.UDAY PRAKASH SHRARMA | Mr.ANIL KUMAR SINHA<br>Mr.SIDDHARTHA PRASAD<br>Mr.D.K.SINHA |
| 33. | CWJC/11977/2016<br>E.C.ACT | 3 KAMINI RANJAN<br>vs THE STATE OF BIHAR & ORS | Mr.KUMOD KUMAR SHRIVASTAW | Mr.SC11- ASHOK KUMAR |
| 34. with | CWJC/12209/2016<br>TRADE & COMMERCE (OTHE | 12 AWADHESH KUMAR GUPTA & ORS<br>vs PUNJAB NATIONAL BANK & ORS | Mr.AJAY KUMAR SINHA | Mr.KUMAR PRIYA RANJAN<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.VED PRAKASH SRIVASTVA<br>Mr.SANJAY KUMAR JHA |

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| 35. | CWJC/10939/2015<br>TRADE & COMMERCE (OTHERS) | 4 | AMARDEEP KUMAR & ANR<br>vs PUNJAB NATIONAL BANK & ORS | Mr.SHAILENDRA KUMAR SINGH | Mr.ANIL KUMAR SINHA-GA9<br>Mr.ABHINAV SRIVASTAVA<br>Mr.VED PRAKASH SRIVASTVA<br>Mr.SANJAY KUMAR JHA<br>Mr.KUMAR PRIYA RANJAN<br>Mr.PRAVEEN PRABHAKAR<br>Mr.AJAY KUMAR SINHA<br>Mr.UJJAWAL BHUSHAN<br>Mr.RAUSHAN |
| 36. | CWJC/6108/2017<br>E.C.ACT | 6 | NIRAJ KUMAR @ NIRAJ KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN | Mr.ARVIND UJJWAL-SC4<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.MAYANK SHEKHAR |
| 37. | CWJC/717/2017<br>MOTOR VECHILE MATTERS | 17 | ARCHANA THAKUR @ ARCHANA TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.SAHVIND KUMAR SHARMA | Mr.CHITRANJAN SINHA-PAAG2<br>Mr.SATYENDRA PRASAD SINGH<br>Mr.SUMEET KUMAR SINGH<br>Mr.ABHIPRAV SINGH. |
| 38. | CWJC/7894/2017<br>E.C.ACT | 3 | DINESH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR AGRAWAL<br>Mr.PRIYA GUPTA<br>Mr.RAJIV RANJAN TIWARI | Mr.S. RAZA AHMAD- AAG5 |
| 39. | CWJC/9852/2017<br>CONTRACT (SATUTORY) | 4 | ARVIND KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAM KUMAR SINGH<br>Mr.NARESH CHANDRA VERMA | Mr.SMT.BINITA SINGH-SC28<br>Mr.GIRIJISH KUMAR |
| 40. | CWJC/10905/2018<br>PUBLIC DEMAND RECOVERY | 3 | SATYA NARAIN RAI @ SATYA NARAYAN RAY & ORS<br>vs THE BIHAR STATE FINANCIAL CORPORATION THROUGH ITS MANAGING DIRECTOR & ORS | Ms.VAGISHA PRAGYA VACAKNAVI | Mr.RAJU GIRI<br>Mr.SANTOSH KUMAR MISHRA<br>Mr.RAJU GIRI |
| 41. | CWJC/5533/2018<br>WORKS CONTRACT | 6 | M/S LARSON & TOUBRO LIMITED<br>vs BIHAR STATE POWER TRANSMISSION COMPANY LIMITED & ORS | Mr.SURAJ SAMDARSHI<br>Mr.SURAJ SAMDARSHI<br>Mr.VISHAL VIKRAM RANA<br>Mr.RAJAN PRAKASH | Mr.VINAY KIRTI SINGH<br>Mr.SANJEET KUMAR<br>Mr.SHASHI SHEKHAR KUMAR PRASAD<br>Mr.ANAND KUMAR OJHA<br>Mr.RAJANI KANT MISHRA<br>Mr.DIGVIJAY NARAYAN SINGH<br>Mr.RAJ KAMAL<br>Mr.ARDHENDUMAULI KUMAR PRASAD |
| 42. | CWJC/9676/2018<br>WORKS CONTRACT | 4 | M/S KATYAYNI CONSTRACTORS PVT. LTD.<br>vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.KRISHNA MURARI RAWT<br>Mr.PRAMOD KUMAR PRANAV<br>Mr.TANWEER AHMAD | Mr.ARVIND UJJWAL- SC4<br>Mr.SHAILENDRA KUMAR SINGH |
| 43. | CWJC/724/2018<br>E.C.ACT | 5 | M/S DELHI PUBLIC SCHOOL & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR KUMAR PRASAD | Mr.HARISH KUMAR- GP8 |
| 44. | CWJC/8105/2018<br>TRADE & COMMERCE (OTHE | 3 | M/S SURYA MINI RICE MILL<br>vs THE REGIONAL MANAGER, CANARA BANK & ANR | Mr.AJAY PRASAD<br>Mr.AJIT KUMAR SINHA | Mr.SANJAY SINGH THAKUR |
| 45. | CWJC/10853/2018<br>WORKS CONTRACT | 3 | AMHARA CONSTRUCTIONS PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH GIRI<br>Mr.PRANAV KUMAR<br>Mr.AMBARISH KUMAR | Mr.SYED IQBAL AHMAD-SC20<br>Mr.BHOLA KUMAR |
| 46. | CWJC/10900/2018<br>WORKS CONTRACT | 3 | AMHARA CONSTRUCTIONS PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH GIRI<br>Mr.PRANAV KUMAR | Mr.CHITRANJAN SINHA-PAAG2 |
| 47. | CWJC/7733/2018<br>E.C.ACT | 3 | RAVI KUMAR SUMAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINHA | Mr.ARVIND UJJWAL- SC4 |
| 48. | CWJC/19122/2013<br>TRADE & COMMERCE (OTHE | 5 | AMAN KUMAR<br>vs INDIAN OIL CORPORATION LTD. & ORS | Mr.PRAMOD KUMAR<br>Mr.YOGENDRA PRASAD SINHA | Mr.ANIL KUMAR SINHA<br>Mr.ANIL KUMAR SINHA<br>Mr.ANKIT KATRIAR |
| 49. | CWJC/16440/2014<br>E.C.ACT | 3 | JAI PRAKASH YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.DINESHWAR MISHRA<br>Mr.NIRAJ KUMAR<br>Mr.SURENDRA MISHRA<br>Mr.ASHOK KUMAR | Mr.SC11- ASHOK KUMAR |
| 50. | CWJC/9740/2017<br>E.C.ACT | 6 | JALESHWAR SAH<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ NARAIN YADAV<br>Mr.YOGENDRA PRASAD | Mr.SANJAY KR.GIRI-GP9<br>Mr.MANISH KUMAR (GP4) |

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| 51. | CWJC/8947/2016 with ELECTRICITY MATTERS | 16 | M/S NEHA CHEMICAL INDUSTRIES vs NORTH BIHAR POWER DISTRIBUTION COMPANY (PREVIOUSLY BIHAR STATE ELECTRICITY BOARD ) & ORS | Mr.AJAY PRASAD<br>Mr.KAUSHAL KUMAR | Mr.VINAY KIRTI SINGH<br>Mr.ANAND KUMAR OJHA<br>Mr.YOGENDRA PD.SINHA (AAG7) |
| 52. | CWJC/8837/2017 ELECTRICITY MATTERS | 4 | M/S. JAIN COTTON INDUSTRIES vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY & ORS | Mr.SURAJ SAMDARSHI<br>Mr.SUMIT KUMAR JHA | Mr.ANAND KUMAR OJHA<br>Mr.S.P.SINGH (GA3) |
| 53. | CWJC/16461/2016 TRADE & COMMERCE (OTHE | 4 | SANJAY KUMAR SINGH vs THE CHIEF AREA MANAGER INDIAN OIL CORPORATION LTD. & ORS | Mr.PRANAV KUMAR | Mr.ANIL KUMAR SINHA<br>Mr.MR. RANJAN KUMAR |
| 54. | CWJC/1185/2017 TRADE & COMMERCE (OTHE | 3 | M/S G S R AGRO MILLS ( P ) LTD. & ANR vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINGH<br>Mr.RAJEEV KUMAR<br>Mr.RAJESH KUMAR SINGH<br>Mr.PRADEEP CHANDRA | Mr.ANIL KR. SINGH -GP26<br>Mr.NISHI NATH OJHA<br>Mr.RUPAK KUMAR |
| 55. | CWJC/22598/2011 CONTRACT (SATUTORY) | 9 | MODI CONSTRUCTION COMPANY vs THE STATE OF BIHAR & ORS | Mr.VIKASH KUMAR<br>Mr.SRIRAM KRISHNA | Mr.ANIL KR UAPDHYAY SC20<br>Mr.BINITA SINGH (SC28) |
| 56. | CWJC/14444/2017 with TRADE & COMMERCE (OTHE | 5 | M/S GAURAV JAIVIK KHAD THROUGH ITS PROPRIETOR SRI RAJNANDAN SINGH vs THE STATE OF BIHAR & ORS | Mr.MRIGANK MAULI | Mr.DHURJATI KUMAR PRASAD -GP14<br>Mr.RANJEET KUMAR PANDEY |
| 57. | CWJC/14505/2017 TRADE & COMMERCE (OTHERS) | 1 | M/S GAURAV JAIVIK KHAD THROUGH ITS PROPRIETOR SRI RAJNANDAN SINGH vs THE REGIONAL BRANCH MANAGER & ORS | Mr.MRIGANK MAULI<br>Mr.SANKET<br>Mr.PRINCE KUMAR MISHRA | Mr.AWANISH NANDAN SINHA -GP21<br>Mr.RANJEET KUMAR PANDEY |
| 58. | CWJC/14492/2017 TRADE & COMMERCE (OTHE | 5 | KUM KUM PASHUAAHAR PRIVATE LIMITED & ORS vs THE STATE OF BIHAR & ORS | Mr.SUMEET KUMAR SINGH<br>Mr.LAL BABU SINGH | Mr.ANIL KUMAR SINGH - GP-26<br>Mr.NISHI NATH OJHA |

## (AFTER D.B. CASES OF 2ND HALF))

## TIEDUP MATTERS

## FOR ORDERS

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| 1. | MJC/1245/2018 MODIFICATION- SJ IN (CWJC/15506 /2017) | 4 | CHHOTE LAL PRASAD vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 2. | MJC/2132/2018 MODIFICATION- SJ IN (CWJC/5690 /2018) | 1 | MD. SAMIR @ MOHD. SAFIR vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SHARMA | Mr.S. RAZA AHMAD - AAG 5 |
| 3. | CR. MISC./32926/2018 R.BAIL IPC 188,290 & 3 R.BAIL-1 | 1 | RAM JEEVAN MOHALI vs THE STATE OF BIHAR | Mr.DHANANJAY KUMAR PANDEY | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 4. | CR. MISC./35547/2018 A.BAIL IPC 304B,34 & 3 A.BAIL | 3 | RENU DEVI & ANR vs THE STATE OF BIHAR | Mr.VIJAY KUMAR @ VIJAY KR. SINGH<br>Mr.SUNIL KUMAR SINHA | Mr.SRI SAKIR AHMAD (APP195) |
| 5. | CR. MISC./40155/2018 R.BAIL IPC 414,467,468 R.BAIL-1 | 1 | TUNTUN KUMAR vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR<br>Mr.PRIYA RANJAN | Mr.SRI YOGENDRA KUMAR (APP200) |
| 6. | CR. MISC./40200/2018 R. BAIL IPC 302,304B,3 R.BAIL-1 | 1 | RAM PRAVESH PANDIT vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.KALPNA KUSUM | Mr.SRI RAM BACHAN SINGH (APP189) |

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/3062/2016 RESTORATION-SJ IN (CWJC/12052 /2011) | 3 | UMASHANKAR PANDEY & ORS vs MOSTT. CHANDRAWATI DEVI & ORS | Mr.SHREE KANT PANDEYA | |
| 2. | C. REV./447/2017 IN (CWJC/21853 /2014) | 3 | DHIRENDRA JHA vs THE STATE OF BIHAR & ORS | Mr.KAMESHWAR PRASAD SINGH<br>Mr.SYED MD. NAJMUL BARI | Mr.VIKASH KUMAR ( SC 11) |
| 3. | C. REV./30/2018 IN (MJC/2471 /2016) | 1 | KHUSHBOO KUMARI vs NITISH PRATAP PALIT | Mr.VIBHUTI RANJAN SONVADRA | |
| 4. | MJC/996/2018 MODIFICATION- SJ IN (CWJC/16459 /2008) | 1 | CHIRANJIB MISHRA & ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, BIHAR, PATNA & ORS | Mr.DURGA NAND JHA | Mr.P. K. VERMA ( AAG 3 ) |

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| 5. | MJC/1292/2018 [1]<br>RESTORATION-SJ IN (CWJC/5983 /2018) | RAM KRISHNA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.MIRA KUMARI<br>Mr.SHRIKANT MISHRA | Mr.S. RAZA AHMAD - AAG 5 |
| 6. | MJC/1776/2018 [1]<br>MODIFICATION- SJ IN (CWJC/18753 /2013) | SATISH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ANUJ KUMAR | Mr.AMIT PRAKASH - GA 13<br>Mr.SHAILENDRA KUMAR SINGH |
| 7. | MJC/1895/2018 [1]<br>MODIFICATION- SJ IN (CWJC/8171 /2018) | CHANDAN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH KUMAR LAL | Mr.PUSHKAR NARAIN SHAHI - AAG 6<br>Smt.KALPANA<br>Mr.ANIL KUMAR SINHA |

## FOR ADMISSION

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| 1. | CR. MISC./20081/2017 [4]<br>MOD (SJ) IN (CR. MISC./38526 /2016) | SHAMBHU LAL SRIVASTAVA<br>vs STATE OF BIHAR & ANR | Mr.TRIBHUWAN NARAYAN | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 2. | CR. MISC./55121/2017 [3]<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | BRAHAMDEO YADAV<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 3. | CR. MISC./23094/2018 [3]<br>R.BAIL IPC 302,307,148<br>R.BAIL-1 | RAJ KUMAR BHUIYAN<br>vs THE STATE OF BIHAR | Mr.SYED MOJIBUR RAHMAN | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 4. | CR. MISC./30039/2018 [3]<br>R.BAIL IPC 302,34<br>R.BAIL-1 | DILIP MAHATO @ DILIP KUMAR<br>vs THE STATE OF BIHAR | Mr.SUMEET KUMAR SINGH<br>Mr.ABHIPRAV SINGH | Mr.MD. FAHIMUDDIN (APP235) |
| 5. | CR. MISC./31878/2018 [3]<br>R.BAIL IPC 195,406,420<br>R.BAIL-1 | SHAHID ALI<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SMT. SHARDA KUMARI (APP175) |
| 6. | CR. MISC./32397/2018 [1]<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./11867 /2018) | NUNU JHA<br>vs THE STATE OF BIHAR | Mr.PRAFULL CHANDRA JHA | Mr.SRI SAKIR AHMAD (APP195) |
| 7. | CR. MISC./34349/2018 [1]<br>R. BAIL IPC 395,412<br>R.BAIL-1 | BIPIN KUMAR<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR<br>Mr.NAWAL KISHORE SINGH | Mr.SRI RAM ANURAG SINGH (APP227) |
| 8. | CR. MISC./36844/2018 [1]<br>R.BAIL IPC 307,324<br>R.BAIL-1 | BALIRAM RAJAK<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 9. | CR. MISC./37198/2018 [1]<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./32953 /2016) | MD. MUSTAQUE ANSARI @ MUSTAQUE ANSARI<br>vs THE STATE OF BIHAR | Mr.BISHWAJEET SINGH | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 10. | CR. MISC./37335/2018 [1]<br>R.BAIL IPC 376,342,313<br>R.BAIL-1 | PRIYANKA DEVI @ JYOTI @ LALO DEVI<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH<br>Mr.PUSHPA KUMARI | Mr.SMT. ASHA KUMARI (APP197) |
| 11. | CR. MISC./38486/2018 [1]<br>R.BAIL IPC 457,380<br>R.BAIL-1 | VIKASH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR DIPAK | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 12. | CR. MISC./38518/2018 [1]<br>R.BAIL 7,8,13(2),13(1)<br>R.BAIL-1 | AJAY PASWAN<br>vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA | Mr.ABHAY KUMAR | Mr.RAMAKANT SHARMA(L.O.,I/C. VIGI) |
| 13. | CR. MISC./39339/2018 [1]<br>R. BAIL IPC 414 & 25(1<br>R.BAIL-1 | CHANDAN KUMAR @ CHANDAN SAHANI<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 14. | CR. MISC./39375/2018 [1]<br>R.BAIL IPC 457,380<br>R.BAIL-1 | JAHIR ANSARI<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI LALAN KUMAR (APP224) |
| 15. | CR. MISC./39478/2018 [1]<br>R. BAIL IPC 366A,376,5<br>R.BAIL-1 | RAHUL DEO @ RAHUL KUMAR DEO<br>vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 16. | CR. MISC./40996/2018 [1]<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | VIJAY MAHTO<br>vs THE STATE OF BIHAR | Mr.SANCHAY SRIVASTAVA<br>Mr.RAVI PRAKASH<br>Mr.SOURAV SUMAN | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 17. | CR. MISC./41257/2018 [1]<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./51288 /2017) | SUDHIR SINGH<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI BHARAT BHUSHAN (APP156) |

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| 18. | CR. MISC./41608/2018<br>R. BAIL IPC 379,411<br>R.BAIL-1 | 1 | GUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KRISHNA TIWARY<br>Mr.MANOJ KUMAR PTHAK<br>Mr.AJIT LAL | Mr.SRI PRANAV KUMAR (APP207) |
| 19. | CR. MISC./49966/2017<br>C. BAIL<br>C.BAIL | 6 | RUBI KUMARI @ RUBI DEVI<br>vs STATE OF BIHAR & ANR | Mr.BIRENDRA KUMAR | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 20. | MJC/87/2018<br>CONTEMPT- SJ IN<br>(CWJC/9310 /2016) | 3 | M/S TANU INTERNATIONAL<br>vs THE STATE OF BIHAR, THROUGH SHRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVERNMENT OF BIHAR & ORS | Mr.NIKHIL KUMAR AGRAWAL | Mr.AJAY BIHARI SINHA - GA 8 |
| 21. | C. REV./84/2016<br>IN (CWJC/3884 /2013) | 3 | RAM CHANDRA RAI<br>vs DEVENDRA YADAV @ NAGA YADAV & ORS | Mr.GAURAV GOVIND | |
| 22. | MJC/1077/2016<br>RESTORATION-SJ IN<br>(CWJC/2508 /2014) | 3 | SHIO JEE RAWAT<br>vs THE UNION OF INDIA & ORS | Mr.PRASHANT SINHA | Mr.MR. SATYADARSHI SANJAY |
| 23. | MJC/1695/2016<br>CONTEMPT- SJ IN<br>(CWJC/16452 /2015) | 25 | M/S SUBHASH TRADERS THROUGH ITS PROPRIETOR VIKASH KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. NANDESHAR LAL THE SECRETARY AGRICULTURE DEPARTMENT GOVT. OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR | Mr.DINBANDHU SINGH (GP9)<br>Mr.RAVINDER KUMAR SHARMA<br>Mr.BIRJU PRASAD (GP13)<br>Mr.BIRJU PRASAD (GP13)<br>Mr.S.D.SANJAY (ADLSG)<br>Mr.R.K.SHARMA (CGC)<br>Mr.KRISHNA MURARI PRASAD GP-13 |
| 24. | MJC/2905/2016<br>CONTEMPT- SJ IN<br>(CWJC/1492 /2014) | 10 | MANGRAMA PRIMARY AGRICULTURAL CREDIT SOCIETY LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.RAJENDRA SHARMA<br>Mr.ARVIND KUMAR SHARMA<br>Mr.ARUN KUMAR<br>Mr.SANTOSH KUMAR<br>Mr.VINIT KUMAR | Mr.GP25 RAMADHAR SINGH |
| 25. | MJC/3462/2016<br>CONTEMPT- SJ IN<br>(CWJC/17490 /2011) | 10 | KANCHAN GUPTA<br>vs THE STATE BANK OF INDIA & ORS | Mr.NAVENDU KUMAR | Mr.SATYA PRAKASHTRIPATHY |
| 26. | MJC/4287/2016<br>CONTEMPT- SJ IN<br>(CWJC/15550 /2011) | 5 | M/S SHARDA CONSTRUCTION<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ KISHORE PRASAD<br>Mr.BISHWA NATH CHAUDHARY | Mr.AAG4 ANJANI KUMAR |
| 27. | MJC/1302/2017<br>CONTEMPT- SJ IN<br>(CWJC/6668 /2014) | 5 | M/S NEW SHIV SHAKTI INTERNATIONAL @ NEW SHIV SHAKTI ENTERPRISES<br>vs THE STATE OF BIHAR & ORS | Mr.SYED MD.IQBAL HASAN RAHMANI | Mr.K. K. JHA - AAG 8 |
| 28. | MJC/1397/2017<br>CONTEMPT- SJ IN<br>(CWJC/3037 /2013) | 4 | TRIPURARI SHARAN SINGH<br>vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SATISH NARAIN SINGH | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 29. | MJC/1653/2017<br>CONTEMPT- SJ IN<br>(CWJC/23091 /2011) | 3 | MD. HUSSAIN AHMAD & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA KUMAR JAIN<br>Mr.JAI KISHOR PODDAR<br>Mr.AJAY KUMAR JAIN | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 30. | MJC/2290/2017<br>RESTORATION-SJ IN<br>(CWJC/17270 /2010) | 1 | ASHA KUMARI GANDHI<br>vs THE STATE OF BIHAR & ORS | Mr.SUNEIL KUMAR THAKUR | Mr.KAUSHAL KUMAR JHA - AAG 8 |
| 31. | MJC/2830/2017<br>CONTEMPT- SJ IN<br>(CWJC/6199 /2011) | 3 | SUDAMA SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.PRATAP SHARMA | Mr.ASHUTOSH RANJAN PANDEY ( AAG - 15) |
| 32. | MJC/3250/2017<br>CONTEMPT- SJ IN<br>(CWJC/5796 /2011) | 3 | VIJAY KANT SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. VINAY KUMAR, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ABHAY KUMAR JHA<br>Mr.BAM BAHADUR JHA<br>Mr.SUSHIL KUMAR JHA | Mr.S. RAZA AHMAD - AAG 5 |
| 33. | MJC/3254/2017<br>CONTEMPT- SJ IN<br>(CWJC/5656 /2008) | 1 | URMILA DEVI<br>vs THE STATE OF BIHAR THROUGH SRI ARUN KUMAR SINGH, THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.AMARESH KUMAR<br>Mr.NILIMA KUMARI | Mr.ANJANI KUMAR - AAG 4<br>Mr.DR. ANAND KUMAR |

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| 34. | MJC/3563/2017<br>CONTEMPT- SJ IN<br>(CWJC/6242 /2011) | 3 | ASHWANI KUMAR JHA & ORS<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. VINAY KUMAR, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BAM BAHADUR JHA<br>Mr.ABHAY KUMAR JHA | Mr.S. RAZA AHMAD - AAG 5 |
| 35. | MJC/3627/2017<br>RESTORATION-SJ IN<br>(MJC/145 /2017) | 3 | ANAMIKA @ MONI<br>vs CHANDAN KUMAR | Mr.MD.IMTEYAZ AHMAD | |
| 36. | MJC/3763/2017<br>CONTEMPT- SJ IN<br>(CWJC/18242 /2010) | 1 | BINOD KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.S. RAZA AHMAD - AAG 5 |
| 37. | MJC/26/2018<br>CONTEMPT- SJ IN<br>(CWJC/23479 /2012) | 1 | RAMDHYAN KUSHWAHA & ORS<br>vs THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, THE PRINCIPAL SECRETARY, GENERAL ADMINISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MANOJ KUMAR | Mr.PARTH SARTHY - GA 4 |
| 38. | C. REV./35/2018<br>IN (CWJC/19244 /2013) | 3 | RANJANA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.VINAY KUMAR MISHRA<br>Mr.KSHEM SHARMA | Mr.GYAN PRAKASH OJHA ( GA 7 ) |
| 39. | MJC/169/2018<br>CONTEMPT- SJ IN<br>(CWJC/17205 /2010) | 1 | HARI NARAIN TIWARI & ANR<br>vs THE STATE OF BIHAR THROUGH MR. DR. NILESH RAMCHANDRA DEWRE, THE DISTRICT MAGISTRATE, WEST CHAMPARAN & ORS | Mr.MANOJ KUMAR<br>Mr.CHANDAN KUMAR | Mr.P. K. VERMA - AAG 3 |
| 40. | MJC/210/2018<br>CONTEMPT- SJ | 3 | MAHMOOD ALAM<br>vs MR. ANJANI KUMAR SINGH, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MAZHARUL HASSAN | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.LAKMESH MARVIND<br>Mr.KUMAR MANISH<br>Mr.DEEPAK KUMAR |
| 41. | MJC/408/2018<br>CONTEMPT- SJ IN<br>(CWJC/13722 /2017) | 3 | VIVEKANAND JHA<br>vs PANKAJ KUMAR, THE MANAGING DIRECTOR, BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS | Mr.ANIL KUMAR SINHA<br>Mr.ANKIT KATRIAR | Mr.SHAILENDRA KUMAR SINGH |
| 42. | MJC/486/2018<br>CONTEMPT- SJ IN<br>(CWJC/5482 /2017) | 3 | PUNAM KUMARI<br>vs MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SWAPNIL KUMAR SINGH | Mr.MRS. SILPA SINGH - GA 12 |
| 43. | MJC/492/2018<br>CONTEMPT- SJ IN<br>(CWJC/16889 /2017) | 1 | M/S ASHOK ELECTRICALS, NIRMALI, DISTRICT SUPAUL THROUGH ITS SOLE PROPRIETOR ASHOK KUMAR<br>vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.GYAN PRAKASH OJHA - GA 7 |
| 44. | MJC/527/2018<br>CONTEMPT- SJ IN<br>(CWJC/12924 /2017) | 3 | MD. ANZARUL HASSAN @ ANZARUL HASSAN<br>vs THE STATE OF BIHAR THROUGH THE COMMISSIONER OF DARBHANGA DIVISION NAMELY MR. H. R. SRI NIWAS & ORS | Mr.SANJEEV KUMAR JHA | Mr.S. RAZA AHMAD - AAG 5 |
| 45. | MJC/543/2018<br>CONTEMPT- SJ IN<br>(CWJC/11517 /2017) | 1 | BHOJPUR HIGH TECH AGRO PRODUCTS PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.HARSH SINGH<br>Mr.TEJ PRATAP SINGH | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 46. | MJC/555/2018<br>CONTEMPT- SJ IN<br>(CWJC/174 /2018) | 3 | ARJIK CARRIER PVT. LTD. THROUGH ITS DIRECTOR MD. JABED IMAM KHAN<br>vs MR. D. RAJKUMAR, CHAIRMAN AND MANAGING DIRECTOR BHARAT PETROLEUM CORPORATION LIMTED HEAD QUARTER & ORS | Mr.ALOK RANJAN | Mr.SANJAY SINGH<br>Mr.SIDDHARTHA PRASAD |
| 47. | MJC/565/2018<br>CONTEMPT- SJ IN<br>(CWJC/12738 /2017) | 1 | ARCHIPLUS THROUGH ITS WORKING PARTNER MR. ASHESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH SAHAY<br>Mr.ANIL KUMAR SINHA | Mr.DURGESH NANDAN - AAG 14<br>Mr.RABI BHUSHAN PRASAD NO. 1<br>Mr.PARMANAND PRASAD |
| 48. | MJC/607/2018<br>CONTEMPT- SJ IN<br>(CWJC/12699 /2008) | 1 | RAM PRAVESH ROY<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA JHA-3 | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 49. | MJC/659/2018<br>RESTORATION-SJ IN<br>(CWJC/762 /2018) | 1 | RAMNARESH YADAV & ORS<br>vs THE PUNJAB NATIONAL BANK, THROUGH CHIEF MANAGER & ORS | Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH | Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN |
| 50. | MJC/665/2018<br>CONTEMPT- SJ IN<br>(CWJC/17222 /2017) | 3 | PAWAN KUMAR MANDAL<br>vs MR. VIJAY KUMAR , THE GENERAL MANAGER, U C O BANK, ADAMPUR, BHAGALPUR & ORS | Mr.PRABHAKAR MISHRA<br>Mr.RANDHIR KUMAR NO-1 | Mr.RANJEET KUMAR PANDEY<br>Mr.RANJEET KUMAR PANDEY |

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| 51. | MJC/776/2018<br>CONTEMPT- SJ IN<br>(CWJC/14277 /2016) | 3 | JAY RICE MILLS, THROUGH ITS PROPRIETOR NAMELY, PAWAN KUMAR @ PAWAN KUMAR SINGH<br>vs MR. PANKAJ KUMAR, MANAGING DIRECTOR, BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION, PATNA & ORS | Mr.BINOD KUMAR SINHA<br>Mr.SANCHAY SRIVASTAVA<br>Mr.RAVI PRAKASH | Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 52. | MJC/843/2018<br>CONTEMPT- SJ IN<br>(CWJC/15852 /2017) | 3 | CHANDESHWAR DAS<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH KUMAR SINHA<br>Mr.MANISH MOHAN KATERYAR | Mr.S. RAZA AHMAD - AAG 5 |
| 53. | MJC/881/2018<br>CONTEMPT- SJ IN<br>(CWJC/15243 /2007) | 3 | USHA BHARATI<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA KUMAR SINGH | Mr.P. K. VERMA - AAG 3 |
| 54. | MJC/981/2018<br>RESTORATION-SJ IN<br>(CWJC/7241 /2017) | 3 | SMT. PREMA DEVI<br>vs THE CENTRAL BANK OF INDIA, THROUGH THE REGIONAL MANAGER GAYA REGION & ORS | Mr.AVANINDRA KUMAR JHA | Mr.AJAY KUMAR RASTOGI - AAG 10<br>Mr.AJAY KUMAR SINHA |
| 55. | MJC/1054/2018<br>CONTEMPT- SJ IN<br>(CWJC/18763 /2017) | 1 | VIBHA DEVI<br>vs THE STATE OF OF BIHAR THROUGH MR. PANKAJ KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMER PROTECTION, BIHAR, PATNA & ORS | Mr.PAWAN KUMAR SINGH<br>Mr.RAJU KUMAR<br>Mr.PRADHAN MURLI MANOHAR PRASAD | Mr.S. RAZA AHMAD - AAG 5 |
| 56. | MJC/1121/2018<br>CONTEMPT- SJ IN<br>(CWJC/16256 /2017) | 1 | SANJAY KUMAR SINGH<br>vs CHANCHAL KUMAR, THE STATE OF BIHAR THROUGH THE COMMISSIONER CUM SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINHA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 57. | MJC/1138/2018<br>CONTEMPT- SJ IN<br>(CWJC/4185 /2018) | 3 | RASHMI PRABHA<br>vs BANK OF BARODA THROUGH EAST GENERAL MANAGER NAMELY SRI B. B MUKHOPADHYAY & ORS | Mr.TARUN KUMAR SINHA | |
| 58. | MJC/1282/2018<br>RESTORATION-SJ IN<br>(CWJC/14609 /2017) | 1 | REYAZ AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR BHAGAT | Mr.S. RAZA AHMAD - AAG 5 |
| 59. | MJC/1863/2018<br>CONTEMPT- SJ IN<br>(CWJC/4668 /2018) | 1 | BIJENDRA KUMAR SINGH<br>vs PANKAJ KUMAR THE PRINCIPAL SECRETARY FOOD & CONSUMER PROTECTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.BRIJ BIHARI TIWARY | Mr.S. RAZA AHMAD - AAG 5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 60. | MJC/2214/2018<br>CONTEMPT- SJ IN<br>(CWJC/6271 /2018) | 1 | M/S S. L. RATHOUR HOTELS PVT. LTD.. THROUGH ITS MANAGING DIRECTOR, SANTOSH KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMET OF TOURISM, GOVERNMENT OF BIHAR, PATNA NAMELY SRI RAVI PARMAR & ORS | Mr.AMRIT ABHIJAT<br>Mr.MANOJ KUMAR GUPTA | Mr.DURGESH NANDAN ( AAG 14 ) |
| 61. | MJC/2263/2018<br>CONTEMPT- SJ IN<br>(CWJC/4702 /2011) | 1 | M/S. MAHARAJA ZARDA FACTORY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, INDUSTRIAL DEPARTMENT, BIHAR, PATNA, NAMELY DR. S. SIDDHARTH & ORS | Mr.ANSHUMAN SINGH | Mr.SUBHASH PRASAD SINGH - GA 3<br>Mr.PIYUSH LALL |

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**Notice :** 1) Learned counsel for the parties are requested to come prepared on the merits of their cases irrespective of the heading under which they are listed.
(2) Learned counsel for the parties are requested to get their brief paginated as per the court records to facilitate hearing and further ensure that copies of all pleading are exchanged/served on all the other parties.Failure to do so leading to impediment in the proceeding when the matter is taken up by the Court may lead to imposition of cost.
(3) It shall be the responsibility of learned counsel for the parties whose prayer for out of turn/priority hearing is accepted, to inform learned counsel for the other parties about the same, failing which the Court may not take up the matter.
(4) Learned counsel for the parties should provide list of statutes/ notifications/ circulars/ orders and citations of decisions, which are not on record, and which are to be referred to and relied upon during argument, to the Court Master well in advance on the day when the case is likely to be taken up.
(5) Cases running in the cause list may be called out and taken up on the same day on motion made by learned counsel for the parties before the Court, praying for the same, subject to the Court allowing the prayer, 15 minutes prior to rising of the Court in both pre-lunch and post-lunch sessions.
(6) Learned counsel are requested to ensure that whatever reply they file to any of the pleadings of the other side, the same should be in categorical terms and should deal paragraph wise to the averments made in the pleadings to which reply is being given. Failure to do so, leading to impediment in the judicial proceedings, may lead to imposition of cost.

**Wednesday the 11th July 2018**
**Court No. 14 (AT 10.30 A.M.)**

## Mr. Justice Ahsanuddin Amanullah

### FOR ADMISSION

### L.N. MITHILA UNIVERSITY

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| 1. | CWJC/12908/2018<br>POST RETIRE, UNIV./COL | 1 | SHEO SHANKAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.MADANJEET KUMAR -GP20<br>Mr.MD. NADIM SERAJ |
| 2. | CWJC/12943/2018<br>POST RETIRE, UNIV./COL | 1 | PROF. SHEO SHANKAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.MADHAW PD. YADAW- GP23<br>Mr.MD. NADIM SERAJ |
| 3. | CWJC/12988/2018<br>POST RETIRE, UNIV./COL | 1 | PANKAJ KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.DR. ANSHUMAN<br>Mr.MD. NADIM SERAJ |
| 4. | CWJC/13008/2018<br>POST RETIRE, UNIV./COL | 1 | DR. BIJAY MOHAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.MADHAW PD. YADAW- GP23<br>Mr.MD. NADIM SERAJ |

### KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY

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| 5. | CWJC/14729/2017<br>POST RETIRE, UNIV./COL | 6 | RAMANAND THAKUR<br>vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS | Mr.DURGA NAND JHA | Mr.PRABHAKAR JHA - GP-27<br>Mr.AWADHESH PRASAD SINHA |

### MAGADH UNIVERSITY

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| 6. | CWJC/8500/2017<br>POST RETIRE, UNIV./COL | 7 | DR. RAM LAL SAHA @ RAM LAL SHAH<br>vs THE STATE OF BIHAR & ORS | Mr.SUSHANT KUMAR<br>Mr.RAJEEV KUMAR SINHA | Mr.MADANJIT KUMAR-GP20<br>Mr.PRABHAT KUMAR VERMA<br>Mr.PRIYANK DEEPAK<br>Mr.GIRIJISH KUMAR<br>Mr.SYED FIROZ RAZA<br>Mr.(GP20) |
| 7. | CWJC/15869/2017<br>POST RETIRE, UNIV./COL | 6 | DR. DINESH SINGH<br>vs THE MAGADH UNIVERSITY THROUGH THE REGISTRAR & ORS | Mr.VIRENDRA PRASAD | Mr.RAJENDRA KUMAR GIRI<br>Mr.DR. KUMAR AMITESH CHANDRA |
| 8. | CWJC/12923/2018<br>POST RETIRE, UNIV./COL | 1 | PROF. ( RETD. ) UMESH PRASAD<br>vs THE MAGADH UNIVERSITY, BODHGAYA THROUGH THE REGISTRAR & ORS | Mr.RAGHAV PRASAD NO.-1<br>Mr.MANOJ KUMAR YADAV | Mr.KAMESHWAR KUMAR- GP17<br>Mr.PRIYANK DEEPAK<br>Mr.SYED FIROZ RAZA |
| 9. | CWJC/13004/2018<br>POST RETIRE, UNIV./COL | 1 | SUSHIL KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.UJJAWAL BHUSHAN<br>Mr.KUSHAGRA RAJ | Mr.SUBHASH CHANDRA MISHRA- SC16<br>Mr.SYED FIROZ RAZA |

(AFTER THE ABOVE)

## TO BE MENTIONED

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| 1. | CWJC/4657/2015<br>OTHERS, SCHOOL SER. | 7 | ARUN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.NASIM YAHYA- GP13<br>Mr.MANISH KUMAR<br>Mr.PIYUSH LALL<br>Mr.K.P.YADAV (GP11) |

## FOR ORDERS

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| 1. | CWJC/12741/2018<br>POST RETIRE, HEALTH SE | 1 | SONU KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MD. KAMALUDDIN<br>Mr.RANJAY KUMAR SINGH | Mr.BIRJU PRASAD - GP13 |
| 2. | CWJC/12748/2018<br>POST RETIRE, NON GAZET | 1 | RAM NAGINA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL<br>Mr.KUMARI NEHA | Mr.KUMAR ALOK- SC7<br>Mr.SATYENDRA KUMAR JHA |

## FOR ADMISSION

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| 1. | CWJC/18359/2016<br>POST RETIRE, NON GAZET | 11 | SHANTI SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR<br>Mr.NARENDRA KUMAR | Mr.ASHUTOSH RANJAN PANDEY- AAG15<br>Ms.NIVEDITA NIRVIKAR |
| 2. | CWJC/109/2018<br>POST RETIRE, NON GAZET | 1 | NARENDRA SINGH<br>vs THE BIHAR RAJYA SAHKARI BHUMI VIKAS BANK SAMITI THROUGH ITS CHAIRMAN & ORS | Mr.NIRMAL KUMAR<br>Mr.LOKESH | Mr.RAJESH PRASAD CHOUDHARY<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.R.S. PRADHAN<br>Mr.RANJIT SINHA |
| 3. | CWJC/356/2018<br>POST RETIRE, SCHOOL SE | 3 | SHYAM NANDAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.MADANJIT KUMAR- GP20<br>Mr.MANISH KUMAR |
| 4. | CWJC/10212/2016<br>POST RETIRE, SCHOOL SE | 15 | MADHUBALA<br>vs THE STATE OF BIHAR & ORS | Mr.MUKUND JEE | Mr.SC8- KUMAR ALOK<br>Mr.BINDHYACHAL RAI |
| 5. | CWJC/7979/2017<br>POST RETIRE, NON GAZET | 7 | RAM KUMAR UPADHYAY<br>vs THE STATE OF BIHAR & ORS | Mr.SIYARAM PANDEY | Mr.S.RAZA AHMAD- AAG5<br>Mr.BINOD KUMAR LABH |
| 6. | CWJC/5514/2018<br>POST RETIRE, POLICE SE | 5 | MAHENDRA SINGH<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.PARTHA SARTHI- GA4 |
| 7. | CWJC/7568/2018<br>POST RETIRE, NON GAZET | 4 | MOSST. ZARINA KHATOON<br>vs THE STATE OF BIHAR & ORS | Mr.SIYARAM PANDEY<br>Mr.KAUTILYA KUMAR PD. | Mr.ARVIND UJJWAL SC4<br>Mr.RAJ NANDAN PRASAD |
| 8. | CWJC/7268/2016<br>POST RETIRE, SCHOOL SE | 9 | KALAWATI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR<br>Mr.UMESH KUMAR | Mr.GP32- HARISH KUMAR<br>Mr.BINDHYACHAL RAI |
| 9. | CWJC/12166/2016<br>POST RETIRE, BOARD/COR | 7 | KULWANTI KUAR ,<br>vs THE STATE OF BIHAR & ORS | Mr.RANG NATH CHOUBEY | Mr.VIVEK PRASAD- GP18<br>Mr.BISHWA BIBHUTI KUMAR SINGH |
| 10. | CWJC/15124/2016<br>POST RETIRE, SCHOOL SE | 4 | RAJESHWAR PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR @ S.K. | Mr.JITENDRA KR. ROY NO. 1- SC13<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 11. with | CWJC/15150/2016<br>POST RETIRE, SCHOOL SE | 3 | RAMASHANKAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.JAY PRAKASH SINGH | Mr.SMT. SHILPA SINGH- GA12 |
| 12. | CWJC/15153/2016<br>POST RETIRE, SCHOOL SER. | 4 | GAUSUL AJAM<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.JAY PRAKASH SINGH | Mr.ASHUTOSH RANJAN PANDEY- AAG15 |
| 13. | CWJC/15305/2016<br>POST RETIRE, SCHOOL SE | 4 | GITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.RAJIV RANJAN | Mr.MADANJEET SINGH- GP20<br>Mr.RAJ NANDAN PRASAD |
| 14. | CWJC/15308/2016<br>POST RETIRE, BOARD/COR | 5 | KALANAND MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.RAJIV KRISHNA BARIAR<br>Mr.BANSIDHAR LAL<br>Mr.SANJIV KRISHNA BARIAR | Mr.ABBAS HAIDAR-SC6<br>Mr.PRASOON SINHA<br>Mr.RANJEET KUMAR PANDEY |
| 15. | CWJC/15328/2016<br>POST RETIRE, GAZETTED | 12 | ARVIND KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.PRASHANT PRATAP- GP<br>Mr.JITENDRA KUMAR ROY |
| 16. | CWJC/15361/2016<br>POST RETIRE, BANK SER. | 12 | JAGANNATH PRASAD<br>vs THE STATE BANK OF INDIA & ORS | Mr.SHAILESH KUMAR<br>Mr.SATISH KUMAR SINHA<br>Mr.ZAINUL ABEDIN | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.PRIYA GUPTA |
| 17. | CWJC/15437/2016<br>POST RETIRE, OTHERS | 4 | SHREE PRAKASH<br>vs THE STATE OF BIHAR & ORS | Mr.PATANJALI RISHI | Mr.VIKASH KUMAR- SC11<br>Mr.NARESH DIKSHIT |

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| 18. | CWJC/15526/2016<br>POST RETIRE, POLICE SE | 3 | RATNESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.SHEO SHANKAR PRASAD- SC8<br>Mr.MANI KANT MISHRA |
| 19. | CWJC/15583/2016<br>POST RETIRE, BOARD/COR | 5 | SHANKAR SHARAN CHOUDHARY<br>vs THE STATE OF BIHAR & ANR | Mr.PRABHU NATH PATHAK | Mr.S.RAZA AHMAD-AAG5<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY<br>Mr.(AAG5) |
| 20. | CWJC/15594/2016<br>POST RETIRE, GAZETTED | 6 | USHA SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.BHOLA PRASAD NO.-1<br>Mr.SHIVENDRA LAL DAS | Mr.SUBHASH CHANDRA YADAV- GP15<br>Mr.S. M. EHTESHAM |
| 21. | CWJC/15648/2016<br>POST RETIRE, SCHOOL SE | 3 | BIMLA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.KAMLA LAL SRIVASTVA<br>Mr.AMARENDRA ARYA<br>Mr.MANI MADHUKAR | Mr.MADANJEET SINGH-GP20 |
| 22. | CWJC/15745/2016<br>POST RETIRE, POLICE SE | 3 | DEVENDRA NATH RAI<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA NATH DUBEY<br>Mr.SANJAY KUMAR SINGH | Mr.MD. NASHRUL HODA KHAN- SC1<br>Ms.NIVEDITA NIRVIKAR |
| 23. | CWJC/15781/2016<br>POST RETIRE, HEALTH SE | 7 | SHANTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ NARAIN YADAV<br>Mr.RITU SHEKHAR | Mr.MUJTABAUL HAQUE- GP12<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 24. | CWJC/15854/2016<br>POST RETIRE, NON GAZET | 6 | LAKHPATI DEVI @ LAKHPATI KUNWAR<br>vs THE CHIEF ENGINEER SARAN DIVISION, NORTH BIHAR POWER HOLDING DISTRIBUTION COMPANY & ANR | Mr.HARISH KUMAR | Mr.VINAY KIRTI SINGH<br>Mr.VIKASH CHANDRA SRIVASTAVA |
| 25. | CWJC/15865/2016<br>POST RETIRE, NON GAZET | 5 | SUDHIR KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.MRITUNJAY PRASAD SINGH | Mr.KUMAR ALOK- SC7 |
| 26. | CWJC/16026/2016<br>POST RETIRE, NON GAZET | 5 | BIRENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.KISHORE KUMAR THAKUR<br>Mr.RAJESH KUMAR | Mr.AJAY KUMAR RASTOGI-AAG10<br>Mr.LALA PURUSHOTTAM KR RAJGRIHAR |
| 27. | CWJC/16140/2016<br>POST RETIRE, NON GAZET | 4 | PREMCHAND PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KR. SINHA<br>Mr.RAJIB RANJAN JHA | Mr.PUSHKAR NARAIN SHAHI- AAG6<br>Mr.DR. ANAND KUMAR<br>Mr.(AAG6) |
| 28. | CWJC/16196/2016<br>POST RETIRE, NON GAZET | 5 | MALTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.PANKAJ MAIJORWAR | Mr.PRABHAT KUMAR VERMA-AAG3<br>Mr.DR. ANAND KUMAR |
| 29. | CWJC/16267/2016<br>POST RETIRE, NON GAZET | 4 | MOST. PHOOL KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.LALIT NARAYAN JHA | Mr.PARTHA SARTHI-GA4<br>Mr.DR. ANAND KUMAR |
| 30. | CWJC/16326/2016<br>POST RETIRE, BOARD/COR | 6 | VIJAY BHUSHAN PRASAD<br>vs THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER DISTRIBUTION COMPANY LIMITED & ANR | Mr.SHIV KUMAR<br>Mr.AMITABH RITURAJ | Mr.VINAY KIRTI SINGH<br>Mr.RANJIT SINHA |
| 31. | CWJC/16328/2016<br>POST RETIRE, SCHOOL SE | 3 | YOGENDRA SAH<br>vs THE STATE OF BIHAR & ORS | Mr.RAM KISHORE SINGH | Mr.ASHUTOSH RANJAN PANDEY-AAG15 |
| 32. | CWJC/16345/2016<br>POST RETIRE, BOARD/COR | 5 | BAIKUNTH SHARMA<br>vs THE MUNICIPAL COMMISSIONER, GAYA | Mr.RAVINDRA KUMAR SINHA | Mr.RABINDRA KUMAR PRIYADARSHI |
| 33. | CWJC/16381/2016<br>POST RETIRE, SCHOOL SE | 3 | MD. MUSTAQUE<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR<br>Mr.SUBODH KUMAR<br>Mr.NAWAL KISHOR PRASAD | Mr.JITENDRA KR. ROY NO. 1- SC13<br>Mr.KUMAR PRIYA RANJAN |
| 34. | CWJC/16415/2016<br>POST RETIRE, SCHOOL SE | 1 | CHANDESHWAR MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.RAM SAGAR SINGH | Mr.ASHUTOSH RANJAN PANDEY-AAG15<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 35. | CWJC/16455/2016<br>POST RETIRE, NON GAZET | 7 | MD. MUSTAKIM<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.RAJEEV KUMAR SINGH<br>Mr.PALLAVI PRIYA YADAV | Mr.MANOJ KR.AMBASTHA-SC26<br>Mr.CHAITANYA SUAROOP |
| 36. | CWJC/16585/2016<br>POST RETIRE, HEALTH SE | 5 | RAMJALA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.AJAY BEHARI SINHA-GA8<br>Mr.SATYENDRA KUMAR JHA |

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| 37. | CWJC/16586/2016<br>POST RETIRE, BOARD/COR | 5 | BRAHMANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR CHOUDHARY | Mr.ANJANI KUMAR-AAG4<br>Mr.RAVINDRA KUMAR SHUKLA<br>Mr.HARSHVARDHAN SHIVSUNDARAM |
| 38. | CWJC/16620/2016<br>POST RETIRE, SCHOOL SE | 9 | RAMJEE PRASAD<br>vs THE STATE OF BIHAR & ORS | Smt.PRAVINA KUMARI | Mr.PRABHAKAR JHA-GP27<br>Ms.NIVEDITA NIRVIKAR<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 39. | CWJC/16622/2016<br>POST RETIRE, BOARD/COR | 4 | MD. MUZIBUR RAHMAN<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR CHOUDHARY | Mr.VINAY KRITI SINGH-GA2<br>Mr.RAVINDRA KUMAR SHUKLA<br>Mr.HARSHVARDHAN SHIVSUNDARAM |
| 40. | CWJC/16629/2016<br>POST RETIRE, NON GAZET | 4 | KIRAN DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR CHOUDHARY | Mr.VIKASH KUMAR-SC11<br>Mr.RAVINDRA KUMAR SHUKLA<br>Mr.HARSHVARDHAN SHIVSUNDARAM |
| 41. | CWJC/16643/2016<br>POST RETIRE, UNIV./COL | 3 | DR. RAJESHWAR PRASAD PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN | Mr.SMT.SHILPA SINGH-GA12<br>Mr.SATYENDRA KUMAR JHA |
| 42. | CWJC/16667/2016<br>POST RETIRE, GAZETTED | 3 | RADHA BIHARI PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.SMT.ANURADHA SINGH-SC21 |
| 43. | CWJC/16687/2016<br>POST RETIRE, NON GAZET | 3 | MALA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MITHILESH KUMAR UPADHYAY | Mr.HARISH KUMAR-GP8<br>Mr.DR. ANAND KUMAR |
| 44. | CWJC/16789/2016<br>POST RETIRE, BOARD/COR | 4 | KRISHNA BALLABH DAS<br>vs CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS | Mr.RAMNANDAN KR. SINHA<br>Mr.NILESH KUMAR NIRALA | Mr.VINAY KIRTI SINGH<br>Smt.ARCHANA SINHA @ ARCHANA SHAHI |
| 45. | CWJC/16790/2016<br>POST RETIRE, OTHERS | 3 | BISHUN DEO RAJAK<br>vs THE UNION OF INDIA & ORS | Mr.ARUN KUMAR NO. 1<br>Mr.BINOD KUMAR PANDEY | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.RAM ANURAG SINGH |
| 46. | CWJC/16817/2016<br>POST RETIRE, BOARD/COR | 4 | GANESH LAL<br>vs THE CHAIRMAN, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS | Mr.PRASHANT SINHA | Mr.VINAY KIRTI SINGH<br>Ms.NIVEDITA NIRVIKAR |
| 47. | CWJC/16841/2016<br>POST RETIRE, POLICE SE | 4 | BINDESHWARI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH<br>Mr.THAKUR RABINDRA KUMAR | Mr.MD.NASHRUL HODA KHAN-SC1<br>Ms.NIVEDITA NIRVIKAR<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 48. | CWJC/16860/2016<br>POST RETIRE, NON GAZET | 3 | RAM SEVAK MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMINDRA KUMAR YADAV<br>Mr.PRABHU NARAYAN PRABHAKAR | Mr.KAPILESHWAR PD. YADAV- GP11<br>Mr.BINOD KUMAR LABH |
| 49. | CWJC/16880/2016<br>POST RETIRE, SCHOOL SE | 3 | RAM EQBAL PRASAD RAI<br>vs THE STATE OF BIHAR & ORS | Mr.DHARMESH KUMAR | Mr.SUBHASH CHANDRA MISHRA- SC16<br>Mr.UDAY KUMAR |
| 50. | CWJC/16882/2016<br>POST RETIRE, OTHERS | 3 | KRISHNA KUMAR<br>vs BIHAR STATE COOPERATIVE MARKETING UNION LTD. & ORS | Mr.NIRAJ KUMAR<br>Mr.NIRAJ KUMAR | Mr.ISHWARI SINGH |
| 51. | CWJC/16897/2016<br>POST RETIRE, SCHOOL SE | 5 | CHHOTELAL PD. GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIPIN KUMAR SINGH<br>Mr.SACHIN KUMAR<br>Mr.AVINASH KUMAR | Mr.SMT. SHILPA SINGH-GA12<br>Mr.KUMAR PRIYA RANJAN |

## (AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CWJC/1098/2015<br>with PROMOTION , SCHOOL SE | 6 | LAKSHMAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.SC15- AJIT PRATAP SINGH<br>Mr.RAGHWENDRA KUMAR (SC22) |
| 2. | CWJC/1113/2015<br>PROMOTION , SCHOOL SER. | 5 | RAGHAVJI SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.SC13- ARVIND KUMAR NO. 1<br>Mr.S. IQBAL AHMAD (SC20) |
| 3. | CWJC/1100/2015<br>HONORAR/OT , SCHOOL SE | 6 | SHAMBHU RAVIDAS<br>vs THE STATE OF BIHAR & ORS | Mr.SYED FIROZ RAZA | Mr.GP16- RAJESH SINGH |
| 4. | CWJC/1101/2015<br>PROMOTION , SCHOOL SE | 6 | MAHMOOD ALAM & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.DIWAKAR PRASAD SINGH | Mr.SC10 SHEO SHANKAR PD. |

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| 5. | CWJC/1124/2015<br>OTHERS, UNIV./COLLEGE | 7 | DR. PRADIP KUMAR LAL<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KR SINHA NO.2 | Mr.SC18- N. HODA KHAN<br>Mr.AMARENDRA KUMAR<br>Mr.SHIVENDRA SHANKAR<br>Mr.RAJENDRA KUMAR GIRI |
| 6. | CWJC/1126/2015<br>OTHERS, SCHOOL SER. | 3 | RISHIKESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KISHORE THAKUR | Mr.DINBANDHU SINGH (GP9)<br>Mr.MANOJ MADHAV<br>Mr.AJAY KUMAR<br>Mr.BIRJU PRASAD (GP13)<br>Mr.BIRJU PRASAD (GP13) |
| 7. | CWJC/1132/2015<br>REM/DIS/TER, SCHOOL SE | 3 | SURUCHI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SHARMA | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.NAVIN NIKUNJ<br>Mr.NAGENDRA RAI<br>Mr.PRABHAKAR JHA (GP-27) |
| 8. | CWJC/1175/2015<br>PROMOTION , UNIV./COL | 6 | DR. RAJENDRA PRASAD SINGH @ RAJENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR SINGH<br>Mr.PRAVIN KUMAR | Mr.GP1- U.S.S.SINGH<br>Mr.RITESH KUMAR<br>Mr.GIRIJISH KUMAR |
| 9. | CWJC/1199/2015<br>REM/DIS/TER, SCHOOL SE | 3 | KANHAIYA DUBEY<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR PANDEY<br>Mr.ARBIND KUMAR SINGH | Mr.SC14- DR. ANSHUMAN |
| 10. | CWJC/1205/2015<br>PROMOTION , SCHOOL SE | 7 | RAMAYAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.ARVIND KUMAR SINGH | Mr.GA3- VINAY KIRTI SINGH<br>Mr.SATISH NARAIN SINGH |
| 11. | CWJC/1206/2015<br>SALARY, SCHOOL SER. | 4 | SEEMA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR PRAKASH | Mr.SC19-AJAY BIHARI SINHA |
| 12. | CWJC/1215/2015<br>SALARY, SCHOOL SER. | 4 | ARBIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR PRAKASH | Mr.SC17-ARBIND KUMAR NO. II<br>Mr.NAGENDRA PD.YADAV (SC23) |
| 13. | CWJC/1217/2015<br>OTHERS, SCHOOL SER. | 3 | SMT. PUNAM DEVI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.AWADHESH PRASAD SINHA<br>Mr.KUMAR MRITUNJAY NARAIN | Mr.SC21- KUMAR MANISH<br>Mr.GIRIJISH KUMAR<br>Mr.KUMAR MANISH (SC 5) |
| 14. | CWJC/1228/2015<br>OTHERS, SCHOOL SER. | 4 | RABINDRA NATH SINHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.SC33- RITESH KUMAR<br>Mr.AJEET KUMAR (GA9) |
| 15. | CWJC/1258/2015<br>SELECTION , SCHOOL SE | 4 | SHAHEEN PERVEEN<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR | Mr.AAG13- A.K.CHAUDHARY<br>Mr.BINAY KUMAR SINGH<br>Mr.RAVI NANDAN<br>Mr.MURARI SHARAN TIWARI |
| 16. | CWJC/1267/2015<br>SALARY, SCHOOL SER. | 4 | ARFAT HAYAT<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR PRAKASH | Mr.SC16- ABBAS HAIDER |
| 17. | CWJC/1299/2015<br>COMP.GRND. , SCHOOL SE | 4 | SANDIP KUMAR ROUSHAN<br>vs THE STATE OF BIHAR & ORS | Mr.JAI KISHOR PODDAR | Mr.GP21- SANJAY PANDEY<br>Mr.RANJEET KUMAR PANDEY<br>Mr.HARGOVIND SINGH HIMKAR<br>Mr.SUSHIL KUMAR (GP22) |
| 18. | CWJC/1301/2015<br>SALARY, SCHOOL SER. | 4 | BHOLA YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR PRAKASH | Mr.SC11- ASHOK KUMAR |
| 19. | CWJC/1304/2015<br>SALARY, SCHOOL SER. | 4 | DASHRATH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMAR PRAKASH | Mr.SC13- ARVIND KUMAR-1<br>Mr.SYED IQBAL AHMAD (SC20) |
| 20. | CWJC/1331/2015<br>REM/DIS/TER, SCHOOL SE | 5 | GOPAL PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR VERMA<br>Mr.SUMAN KUMAR VERMA<br>Mr.PRIYADARSHI MATRI SHARAN<br>Mr.ANJANI KUMAR<br>Mr.SITARAM PRASAD | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.PRABHAKAR JHA (GP-27) |

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| 21. | CWJC/1358/2015<br>SELECTION , UNIV./COL | 3 | SUDHIR KUMAR<br>vs RAJENDRA AGRICULTURAL UNIVERSITY & ORS | Mr.GAJANAN ARUN<br>Mr.GAJENDRA KUMAR SINGH | Mr.CHANDRA MOHAN SINGH<br>Mr.PRAKASH MAHTO<br>Mr.ARVIND UJJWAL SC-24 |
| 22. | CWJC/1360/2015<br>RGL.AD-HOC., UNIV./COL | 3 | PARMESHWAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.GIRISH CHANDRA JHA | Mr.PANDEY S SAHAY (SC31)<br>Mr.CHANDRA MOHAN SINGH<br>Mr.AJAY BEHARI SINHA<br>Mr.ANIL KUMAR UPADHYAYA (SC2)<br>Mr.ARCHANA MEENAKSHEE (GP6) |
| 23. | CWJC/1377/2015<br>COMP.GRND. , SCHOOL SE | 5 | RAKESH RANJAN GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR GUPTA | Mr.KUNDAN BHADUR SINGH (SC22) |
| 24. | CWJC/1378/2015<br>COMP.GRND. , SCHOOL SE | 3 | ZINAT ARA<br>vs THE STATE OF BIHAR & ORS | Mr.MD. JUBAIR ANSARI<br>Mr.MRITYUNJAY KUMAR | Mr.AAG12- RAVINDRA NATH DUBEY<br>Mr.MD. RASHID ALAM<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 25. | CWJC/1385/2015<br>SELECTION , SCHOOL SE | 4 | BHAWESH KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MANOJ KUMAR<br>Mr.PUSHPA SINHA | Mr.SC5- SATYADEO KUMAR<br>Mr.ANANT PD.SINGH (SC15) |
| 26. | CWJC/1409/2015<br>PROMOTION , SCHOOL SE | 4 | ARVIND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR MISHRA | Mr.ANIL KR UAPDHYAY (SC20)<br>Mr.BINITA SINGH (SC28) |

## FOR ORDERS

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| 1. | CWJC/15379/2015<br>REM/DIS/TER, UNIV./COL | 11 | SATYA PRAKASH<br>vs THE UNION OF INDIA & ORS | Mr.AMIT PRAKASH<br>Mr.RAJESH RANJAN<br>Mr.SANJEEV KUMAR<br>Mr.KUMAR MANISH | Mr.BHARAT BHUSHAN<br>Mr.ALOK KUMAR AGRAWAL<br>Mr.NITESH KUMAR<br>Smt.SUSHILA AGRAWAL<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)<br>Mr.AWADH BIHARI OJHA<br>Mr.DR.PUNAM KUMARI SINGH (CGC) |
| 2. with | CWJC/7701/2017<br>CONTIN.SER , UNIV./COL | 21 | DR. RAJ KUMAR MAZUMDAR<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH<br>Mr.SANTOSH KUMAR<br>Mr.BRAJESH KUMAR PANDEY | Mr.SMT.SHILPA SINGH-GA12<br>Mr.AMARENDRA NATH VERMA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.PRIYANK DEEPAK<br>Mr.GIRIJISH KUMAR |
| 3. with | CWJC/14428/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. USHA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.HARSH SINGH | Mr.MADANJIT KUMAR-GP20<br>Mr.RITESH KUMAR<br>Mr.AMARENDRA NATH VERMA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.NAVIN PRASAD SINGH<br>Mr.NARAYAN SINGH Mr.(GA12) |
| 4. with | CWJC/14917/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 3 | BRIJ KISHORE TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAJESH KUMAR SINGH<br>Mr.RAUSHAN<br>Mr.UJJAWAL BHUSHAN Mr. | Mr.A. R. PANDEY - AAG15<br>Mr.AMARENDRA NATH VERMA<br>Ms.RENU JHA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.AWADHESH PRASAD SINHA |
| 5. with | CWJC/14748/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. ASAD HASAN<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN<br>Mr.UJJAWAL BHUSHAN | Mr.M. PD. YADAW-GP23<br>Mr.AMARENDRA NATH VERMA<br>Mr.NAGENDRA KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI |

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| 6. CWJC/14744/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. UPENDRA KUNWAR<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN<br>Mr.UJJAWAL BHUSHAN | Mr.KAMESHWAR KUMAR -GP17<br>Mr.AMARENDRA NATH VERMA<br>Mr.NIKHIL KUMAR AGRAWAL<br>Mr.VIKAS RATAN BHARTI<br>Mr.RAJENDRA KUMAR GIRI |
| 7. CWJC/15644/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. HARI NARAYAN THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.NAMRATA MISHRA<br>Smt.ARCHANA JHA<br>Mr.CHHOTE LAL MISHRA | Mr.SMT. SHILPA SINGH - GA12<br>Mr.AMARENDRA NATH VERMA<br>Ms.RENU JHA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.AWADHESH PRASAD SINHA |
| 8. CWJC/15800/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. UMESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARCHANA JHA<br>Mr.CHHOTE LAL MISHRA | Mr.PRABHAKAR JHA - GP26<br>Mr.AMARENDRA NATH VERMA<br>Ms.RENU JHA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.AWADHESH PRASAD SINHA |
| 9. CWJC/14478/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. PREM KANT JHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KRISHNA CHANDRA<br>Mr.KRISHNA CHANDRA | Mr.M. PD. YADAW-GP23<br>Mr.AMARENDRA NATH VERMA<br>Mr.MD. NADIM SERAJ<br>Mr.RAJENDRA KUMAR GIRI |
| 10. CWJC/14508/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. RAM NARESH KUNWAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SATYAM SHIVAM SUNDARAM | Mr.ASHUTOSH RANJAN PANDEY -AAG15<br>Mr.AMARENDRA NATH VERMA<br>Mr.MD. NAZIR ANSARI<br>Mr.VIKAS RATAN BHARTI<br>Mr.RAJENDRA KUMAR GIRI |
| 11. CWJC/14493/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. SHASHI BHUSHAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN<br>Mr.UJJAWAL BHUSHAN | Mr.JITENDRA KUMAR ROY -SC13<br>Mr.AMARENDRA NATH VERMA<br>Mr.MD. NADIM SERAJ<br>Mr.RAJENDRA KUMAR GIRI |
| 12. CWJC/14539/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. RAM SHRESTHA ROY<br>vs THE STATE OF BIHAR & ORS | Mr.VED PRAKASH SRIVASTVA<br>Mr.SANJAY KUMAR JHA | Mr.JITENDRA KUMAR ROY -SC13<br>Mr.AMARENDRA NATH VERMA<br>Mr.NAGENDRA KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI |
| 13. CWJC/2250/2017<br>with CONTIN.SER ,<br>UNIV./COLLEGE SER. | 4 | DR. ASHUTOSH KUMAR SINHA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.NAVIN PRASAD SINGH<br>Mr.NARAYAN SINGH<br>Mr.RABI BHUSHAN PRASAD NO. 1<br>Mr.KRISHNA CHANDRA<br>Mr.VIJAY PRAKASH BHARGAVA | Mr.ASHUTOSH RANJAN PANDEY- AAG15<br>Mr.VIRENDRA PRASAD<br>Mr.PIYUSH LALL<br>Mr.GIRIJISH KUMAR<br>Mr.SUNIL KUMAR SINGH<br>Mr.AMARENDRA NATH VERMA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.PRABHAKAR KUMAR<br>Mr.RAMCHANDRA SINGH<br>Mr.RITESH KUMAR<br>Smt.NUTAN SAHAY<br>Mr.HARSH SINGH<br>Mr.(AAG15) |

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| 14. with | CWJC/14562/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. RAJ KUMAR MADHUKAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.SITARAM PRASAD<br>Mr.ANJANI KUMAR | Mr.KAMESHWAR KUMAR - GP-17<br>Mr.AMARENDRA NATH VERMA<br>Mr.ARABIND NATH PANDEY<br>Mr.PRABHAT KUMAR VERMA<br>Mr.RAJENDRA KUMAR GIRI |
| 15. with | CWJC/14688/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. RAKESH VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.RAUSHAN<br>Mr.UJJAWAL BHUSHAN | Mr.MADANJIT KUMAR - GP20<br>Mr.AMARENDRA NATH VERMA<br>Mr.MD. NADIM SERAJ<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.S.N.P. SINHA |
| 16. | CWJC/14743/2017<br>CONTIN.SER ,<br>UNIV./COLLEGE SER. | 1 | DR. RAM PRAKASH CHANDRA VERMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAKAR KUMAR | Mr.S.C. MISHRA-SC16<br>Mr.AMARENDRA NATH VERMA<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.MANJARI KUMARI<br>Mrs.REKHA PRASAD |
| 17. | CWJC/3727/2015<br>PAY SCALES , SCHOOL SE | 13 | VINAY KUMAR SINGH @ BINAY KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AVANINDRA KUMAR JHA<br>Mr.PURUSHOTTAM KUMAR JHA | Mr.SC31-PANDEY S.SAHAY<br>Mr.ARCHANA MEENAKSHEE (GP6) |

## FOR ADMISSION

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| 1. with | CWJC/13572/2015<br>OTHERS, SCHOOL SER. | 20 | JAMUI ZILA TALIMI MARKAZ WORKERS ASSOCIATION<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANISUR RAHMAN<br>Mr.MD.AKRAM NAIYER | Mr.GP15- SHARAD KUMAR SINHA<br>Mr.SITA R. YADAV (GP 16) |
| 2. | CWJC/2372/2017<br>OTHERS, SCHOOL SER. | 3 | MD. ALAM ANSARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR<br>Mr.SUNIL KUMAR SINGH | Mr.MADANJEET SINGH-GP20 |
| 3. | CWJC/18329/2015<br>REM/DIS/TER, UNIV./COL | 10 | ANCHALA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIBHAKAR TIWARY<br>Mr.SHISHIR KUMAR<br>Mr.SUSHIL KUMAR SINGH<br>Mr.ARCHANA PALKAR KHOPDE | Mr.P.K. VERMA (AAG5)<br>Mr.NIKHIL KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR JHA<br>Mr.SHISHIR KUMAR<br>Mr.SUNIL KUMAR SINGH<br>Mr.SHRI NATH PATHAK<br>Mr.KUMAR BRIJNANDAN<br>Mr.ARCHANA PALKAR KHOPDE |
| 4. | CWJC/19437/2015<br>SELECTION , SCHOOL SE | 7 | FARIDA KHATOON & ANR<br>vs THE CHIEF SECTETARY GOVERNMENT OF BIHAR & ORS | Mr.PRAMOD RAJPATI<br>Mr.AMAR PRAKASH | Mr.GP13- NASIM YAHYA |
| 5. | CWJC/7104/2016<br>REVERSION, OTHERS | 10 | DR. AWALENDRA KUMAR THAKUR<br>vs THE UNION OF INDIA & ORS | Mr.ARVIND KUMAR JHA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.DR. ANSHUMAN<br>Mr.SANJAY KUMAR<br>Mr.RAM ANURAG SINGH (CGC) |
| 6. | CWJC/15525/2017<br>SCH.COLL.UNIV.(EXCL.SE | 6 | SHOBHA KUMARI & ORS<br>vs MAGADH UNIVERSITY, BODH GAYA, THROUGH ITS REGISTRAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.SUSHIL KUMAR RAY<br>Mr.MANI MADHUKAR<br>Mr.AJAY KUMAR OJHA | Mr.RAJENDRA KUMAR GIRI<br>Mr.DR. KUMAR AMITESH CHANDRA |

(AT 3.15 P.M.)

## TIEDUP MATTERS

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/1884/2018<br>CONTEMPT- SJ IN (CWJC/20099 /2016) | 1 | SUBHASH CHANDRA MISHRA<br>vs LALIT NARAYAN MITHILA UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA THROUGH ITS REGISTRAR & ORS | Mr.ANUJ KUMAR<br>Mr.BIJAY KUMAR PATHAK | Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |

## FOR ADMISSION

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| 1. | MJC/1604/2016<br>RESTORATION-SJ IN (CWJC/16194 /2013) | 1 | DHARM SHEELA DEVI & ANOTHER<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA KANT | Mr.AAG10 PUSHKAR NARAIN SAHI |

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| 2. | MJC/2863/2016<br>RESTORATION-SJ IN<br>(CWJC/20391 /2011) | 6 | PRAKASH PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH<br>Mr.SURENDRA KUMAR SINGH | Mr.SC20- DR. ANIL KUMAR UPADHAYAYA<br>Mr.NAMRATA MISHRA<br>Mr.BINITA SINGH (SC28) |
| 3. | MJC/926/2018<br>RESTORATION-SJ IN<br>(CWJC/18165 /2014) | 1 | RAJ KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SURYA NARARYAN PODDAR | Mr.MR. S. S. P. YADAV ( SC 14 ) |
| 4. | CR. MISC./18423/2018<br>MOD (SJ) IN (CR. REV./1268 /2011) | 1 | RAMDEO SAH<br>vs THE STATE OF BIHAR & ORS | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI NITYANAND (APP114) |
| 5. | CWJC/18123/2017<br>SENIORITY , UNIV./COL | 3 | MAITREYEE CHATTOPADHYAYA<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV KUMAR<br>Mr.BINOD KUMAR JHA<br>Mr.SAHJA NAND SHARMA | Mr.A.R.PANDEY -AAG15 |
| 6. | CR. MISC./34804/2017<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 5 | VIKASH MANDAL<br>vs THE STATE OF BIHAR | Mr.Suman Kumar MishraSUMAN KUMAR MISHRA | Mr.SRI AJIT KUMAR (APP73) |
| 7. | CR. MISC./56405/2017<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 7 | KANHAYA RAI @ KANHAIYA RAI<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI SAKIR AHMAD (APP195)<br>Mr.RAVI PRAKASH |
| 8. | C. REV./362/2017<br>IN (MJC/966 /2017) | 3 | RAKESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRIYANK SAMDARSHI<br>Mr.PRAVEEN KUMAR | Mr.KHURSHID ALAM ( AAG-12 ) |
| 9. | MJC/2684/2017<br>CONTEMPT- SJ IN<br>(CWJC/6979 /2016) | 1 | COUNCIL OF ALLAMA IQBAL COLLEGE & ALLIED INSTITUTIONS, BIHARSHARIF & ANR<br>vs THE STATE OF BIHAR THROUGH, SRI ANJANI SINGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AJAY KUMAR SINGH<br>Mr.MANOJ PRIYADARSHI | Mr.KHURSHID ALAM - AAG 12<br>Mr.GYAN PRAKASH OJHA |
| 10. | MJC/3723/2017<br>CONTEMPT- SJ IN<br>(CWJC/19582 /2016) | 1 | SANAT KUMAR JAIPURIAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF AGRICULTURE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAY SAURABH NATH<br>Mr.MANJRI NATH<br>Mr.MANAS PRAKASH | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 11. | MJC/3822/2017<br>CONTEMPT- SJ IN<br>(CWJC/19043 /2016) | 1 | SHRI KRISHNA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH<br>Mr.RANVIJAY SINGH | Mr.SMT. SHILPA SINGH - GA 12<br>Mr.ARABIND NATH PANDEY<br>Mr.PRABHAT KUMAR VERMA |
| 12. | MJC/3823/2017<br>CONTEMPT- SJ IN<br>(CWJC/7363 /2016) | 1 | DR. RAJENDRA PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH<br>Mr.RANVIJAY SINGH | Mr.SMT. SHILPA SINGH - GA 12<br>Mr.ARABIND NATH PANDEY<br>Mr.PRABHAT KUMAR VERMA |
| 13. | MJC/11/2018<br>CONTEMPT- SJ IN<br>(CWJC/1442 /2017) | 1 | SMITA KUMARI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT BIHAR, PATNA SRI R. K. MAHAJAN & ORS | Mr.ZEYAUL HODA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 14. | MJC/703/2018<br>CONTEMPT- SJ IN<br>(CWJC/15360 /2015) | 1 | MOST. RAJWATI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.LALAN KUMAR SINGH | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.S. M. EHTESHAM |
| 15. | MJC/707/2018<br>CONTEMPT- SJ IN<br>(CWJC/14681 /2016) | 3 | SHIV SHANKAR<br>vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PERSONNEL AND ADMINISTRATIVE DEPARTMENT, BIHAR, PATNA & ORS | Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH | Mr.PARTH SARTHI - GA 4 |
| 16. | CR. WJC/1235/2014 | 8 | ABDUL QUASIM ANSARI<br>vs THE STATE OF BIHAR THROUGH HOME DEPARTMENT & ORS. | Mr.GAURAV GOVIND | Mr.GA10-SMT. NIVEDITA NIRVIKAR<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 17. | MJC/1110/2017<br>CONTEMPT- SJ IN<br>(CWJC/21476 /2013)<br><br>AT 3.15 P.M. | 5 | SANJAY KUMAR<br>vs SHRI AMRIT LAL MEENA, THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SHRI PRAKASH SRIVASTAVA<br>Mr.RAJEEV RANJAN<br>Mr.NAVIN ANAND<br>Mr.SANTOSH BHARTI | Mr.RAJ BHALLABH PRASAD YADAV - AAG 11 |
| 18. | CR. MISC./30179/2015<br>A.BAIL 307,447,341,323<br>A.BAIL | 3 | SANTOSH KUMAR SINGH @ SANTOSH SINGH<br>vs THE STATE OF BIHAR | Mr.RADHA MOHAN SINGH | Mr.SHAILENDRA KUMAR 1(APP)<br>Mr.ARBIND KUMAR MISHRA |

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| 19. | CR. MISC./47861/2015<br>A.BAIL IPC 414,34<br>A.BAIL | 8 | MD. MOKHTAR<br>vs THE STATE OF BIHAR | Mr.HARSH SINGH | Mr.SHYAMESHWAR DAYAL(APP) |
| 20. | CR. MISC./51569/2015<br>A.BAIL IPC 409,420,467<br>A.BAIL | 3 | VIJAY CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.MANOJ KUMAR (APP) |
| 21. | CR. MISC./1965/2016<br>A.BAIL IPC 409,34<br>A.BAIL | 1 | GUNESHWAR SINGH<br>vs THE STATE OF BIHAR | Mr.ANURAG SAURAV | Mr.SMT.SANGITA SHARMA (APP) |
| 22. | CR. MISC./22468/2016<br>A.BAIL 307,448,147,148<br>A.BAIL | 1 | SANJAY KUMAR SINGH @ TUNNA THAKUR<br>vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.P.K.PANDAY(APP) |
| 23. | CR. MISC./30470/2016<br>A.BAIL 420,419,467,468<br>A.BAIL | 7 | RUPESH KUMAR<br>vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA<br>Mr.ANAMUL HAQUE | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)<br>Mr.BIPIN KUMAR SINHA (CBI) |
| 24. | CR. MISC./55250/2016<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | SK. ASHGAR ALI @ AUNGREJ @ ASHGAR ALI<br>vs THE STATE OF BIHAR | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 25. | CR. MISC./10704/2017<br>A.BAIL IPC 409 & 134 P<br>A.BAIL | 3 | MUKHDEO KUMAR YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.MD. JAVED JAFAR KHAN | Mr.SMT. PRONATI SINGH (APP44) |
| 26. | CR. MISC./13995/2017<br>A.BAIL IPC 302,34 & 27<br>A.BAIL | 1 | SANTOSH MAHTO<br>vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR<br>Mr.PRAMOD KUMAR VERMA<br>Mr.RANJIT KUMAR THAKUR | Mr.SMT PUSHPA SINHA (APP45) |
| 27. | CR. MISC./23306/2017<br>A.BAIL IPC 354<br>A.BAIL | 8 | SUNIL KUMAR & ORS<br>vs STATE OF BIHAR & ANR | Mr.BINIT KUMAR<br>Mr.SANDHYA KUMARI | Mr.SRI S.M. RAHMAN (APP57) |
| 28. | CR. MISC./3873/2018<br>A. BAIL IPC 120B,420,4<br>A.BAIL | 1 | NAVIN KUMAR<br>vs UNION OF INDIA THROUGH THE CENTRAL BUREAU OF INVESTIGATION, PATNA. | Mr.MAHESH PRASAD | Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 29. | MJC/1409/2017<br>CONTEMPT- SJ IN (CWJC/269 /2016) | 4 | RAJESH JAIN<br>vs THE STATE OF BIHAR THROUGH MR. CHAITANYA PRASAD, THE PRINCIPAL SECRETARY CUM COMMISSIONER, DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF BIHAR & ORS | Mr.PRITISH KUMAR LAL<br>Mr.ANAND BHUSHAN<br>Mr.RAJEEV SHEKHAR | Mr.YOGENDRA PRASAD SINHA - AAG7<br>Mr.KUMAR RAVISH<br>Mr.RAMESH KUMAR AGRAWAL<br>Mr.MANOJ KUMAR SINHA<br>Mr.BINOD KUMAR SINHA |
| 30. | MJC/271/2017<br>33. MJC IN (CWJC/8263 /2014) | 1 | GANGA BHAGAT<br>vs THE STATE OF BIHAR & ORS | Smt.VEENA KUMARI JAISWAL | Mr.MD. KHURSHID ALAM (AAG 12) |
| 31. | MJC/902/2010<br>CONTEMPT- SJ | 30 | SURAJ DEVI<br>vs STATE OF BIHAR & ORS. | Mr.SANJEEV KUMAR | Mr.(GP4)<br>Mr.DIGVIJAY SINGH<br>Mr.AJAY KUMAR SINHA<br>Mr.VIVEKANAND PRASAD SINGH<br>Mr.MD. NADIM SERAJ<br>Mr.DR. KUMAR AMITESH<br>Mr.RAJIV ROY(GP5) |
| 32. | MJC/742/2013<br>CONTEMPT- SJ IN (CWJC/1146 /1998) | 8 | SHAILENDRA NARAIN SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SITA RAM SHARAN<br>Mr.UMA KANT VERMA<br>Mr.DR.MANKESHWAR TIWARI | Mr.SHYAM KISHOR SHARMA (GA3)<br>Mr.RAJESHWAR SINGH (GA10) |
| 33. | MJC/2567/2013<br>CONTEMPT- SJ IN (CWJC/2994 /2000) | 4 | SURYA KUMAR SINGH & ORS.<br>vs STATE OF BIHAR & ANR | Dr.DR.RAJ KUMAR SINGH | Mr.AWANISH NANDAN SINHA<br>Mr.AWANISH NANDAN SINHA (GP21) |
| 34. | MJC/5965/2013<br>CONTEMPT- SJ IN (CWJC/2994 /2000) | 4 | MUNNI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.MRITYUNJAY KUMAR<br>Mr.RAJAN<br>Mr.PUSPANJALI SHARMA | Mr.SUNIL KR. MANDAL (SC24)<br>Mr.SUNIL KUMAR MANDAL (SC3) |
| 35. | MJC/2235/2014<br>CONTEMPT- SJ IN (C.R./203 /2013) | 6 | SMT. DHANARAJIA DEVI<br>vs M/S NISSA REALTORS PVT. LTD. HAVING CORPORATE IDENTITY | Mr.SHYAM NARAYAN PANDEY | Mr.RAJESH RANJAN<br>Mr.DRONACHARYA<br>Mr.PANKAJ KUMAR SINHA |
| 36. | MJC/4084/2014<br>CONTEMPT- SJ IN (CWJC/12705 /2005) | 6 | RAMESHWAR RAI<br>vs THE STATE OF BIHAR & ORS | Mr.SACHIDA NAND RAI<br>Mr.ARUN KUMAR SINGH | Mr.S.A. ALAM (SC3)<br>Mr.S.S.P.YADAV (SC14) |

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| 37. | MJC/1209/2015<br>CONTEMPT- SJ IN<br>(CWJC/15445 /2008) | 3 | SAUGATO ROY<br>vs THE STATE OF BIHAR & ORS | Mr.VIRENDRA PRASAD | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.DR. KUMAR AMITESH CHANDRA<br>Mr.RAJENDRA KUMAR GIRI |
| 38. | MJC/1460/2015<br>CONTEMPT- SJ IN<br>(CWJC/14733 /2005) | 3 | SURENDRA PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.AJEET KUMAR (SC28)<br>Mr.INDRADEO PRASAD (SC27) |
| 39. | MJC/2087/2015<br>CONTEMPT- SJ IN<br>(CWJC/15513 /2005) | 3 | PROF. RAM CHANDRA PD. DEVA RETIRED PROFESSOR<br>vs THE STATE OF BIHAR & ORS | Mr.RATAN KUMAR KUMAR | Mr.GP30 RAJU GIRI |
| 40. | MJC/2414/2015<br>CONTEMPT- SJ IN<br>(CWJC/8818 /2011) | 4 | SHRI SHYAM NARAYAN MALLIK<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA LAL DAS<br>Mr.ACHINTYA ANAND | Mr.DHURJATI KR PRASAD (GP7) |
| 41. | MJC/170/2016<br>CONTEMPT- SJ IN<br>(CWJC/9645 /2005) | 1 | CHANDRAWALI SINGH @CHANDRAWATI SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PANCHAM LAL JAISWAL<br>Mr.RAJU KUMAR | Mr.AAG10 P N SHAHI<br>Mr.AMRENDRA NARAYAN RAI |
| 42. | MJC/206/2016<br>CONTEMPT- SJ IN (CR. WJC/223 /2015) | 1 | MANORMA DEVI<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY DEPARTMENT OF HOME GOVT. OF BIHAR & ORS | Mr.JEETENDRA NARAYAN | Mr.GAUTAM BOSE (AAG8) |
| 43. | MJC/260/2016<br>CONTEMPT- SJ IN (CR. MISC./19003 /2012) | 1 | SUBHASH KESHRI & ANR<br>vs THE STATE OF BIHAR ANR. | Mr.MITHILESH KUMAR UPADHYAY<br>Mr.OM PRAKASH UPADHYAY | Mr.DEVENDRA KR SINHA (AAG2) |
| 44. | MJC/856/2016<br>CONTEMPT- SJ IN<br>(CWJC/484 /2009) | 1 | MOST. KIRAN DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINHA | Mr.YOGENDRA PD. SINHA (AAG15)<br>Mr.AMAR NATH SINGH |
| 45. | MJC/879/2016<br>CONTEMPT- SJ IN<br>(CWJC/13679 /2011) | 1 | AWADESH KUMAR THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHIK | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.NAMRATA MISHRA<br>Mr.VINAY KIRTI SINGH |
| 46. | MJC/973/2016<br>CONTEMPT- SJ IN<br>(CWJC/18006 /2015) | 1 | OM SHIVAM MODERN RICE MILL PVT. LTD. THROUGH ITS MANAGING DIRECTOR AJAY KUMAR & ANR<br>vs UNITED BANK OF INDIA THROUGH ITS MANAGING DIRECTOR HEAD OFFICE NAMELY P. SRINAVASAN & ORS | Mr.SANTOSH KUMAR<br>Mr.AMIT KUMAR | Mr.BINOD BIHARI SINHA |
| 47. | MJC/1113/2016<br>CONTEMPT- SJ IN<br>(CWJC/18444 /2008) | 1 | RAJANI KANT CHOUBEY EX SENIOR MANAGER CENTRAL BANK OF INDIA<br>vs SH. RAJEEV RISHI THE CHAIRMAN & MANAGING DIRECTOR CENTRAL BANK OF INDIA & ORS | Mr.PRADIP KUMAR | Mr.AJAY KUMAR SINHA |
| 48. | MJC/1149/2016<br>CONTEMPT- SJ IN<br>(CWJC/2444 /2012) | 1 | KAMTA PRASAD SINGH<br>vs THE FOOD CORPORATION OF INDIA THROUGH SRI YOGENDRA TRIPATHI ITS CHIF M.D. FOOD & CIVIL SUPPLIES CONSUMER AFFAIRS GOVT. OF INDIA & ORS | Mr.ACHAL KUMAR SINHA | Mr.PRABHAKAR TEKRIWAL |
| 49. | MJC/1247/2016<br>CONTEMPT- SJ IN<br>(CWJC/15703 /2012) | 4 | MOHAN JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA JHA<br>Mr.KRISHNA CHANDRA JHA<br>Mr.DHIRENDRA KUMAR JHA<br>Mr.PUSHPA RANI<br>Mr.SHIVA KUMARI JHA<br>Mr.RUPAM KUMARI<br>Mr.VIVEK KUMAR | Mr.GA9 A.K. SINHA<br>Mr.CHANDRA MOHAN SINGH<br>Mr.AJAY BEHARI SINHA |
| 50. | MJC/1260/2016<br>CONTEMPT- SJ IN<br>(CWJC/12919 /2012) | 1 | NITYA NARAYAN CHOUBEY<br>vs SUJATA CHATURVEDI THE ADMINISTRATOR BIHAR STATE ROAD TRANSPORT CORPORATION & ORS | Mr.AVINASH<br>Mr.SANJEEV KUMAR<br>Mr.ARVIND KUMAR PRADHAN | Mr.SAROJ KUMAR SHARMA<br>Mr.ARVIND KUMAR |
| 51. | MJC/1321/2016<br>CONTEMPT- SJ IN<br>(CWJC/3605 /2014) | 1 | PRAMOD KUMAR KANTH ASSISTANT EXECUTIVE ENGINEER<br>vs THE STATE OF BIHAR THROUGH SRI PRATYA AMRIT PRINCIPAL SECRETARY DEPARTMENT OF ELECTRICITY & ORS | Mr.PRAMOD KUMAR MALLICK<br>Mr.SACHCHIDA NAND LAL KARAN | Mr.VINAY KIRTI SINGH |

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| 52. | MJC/1341/2016<br>CONTEMPT- SJ IN<br>(CWJC/22372 /2011) | 1 | SHIV SHANKAR MISHRA<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH THE CHIEF SECRETARY BIHAR & ORS | Mr.LAKSHMINDRA KUMAR YADAV<br>Mr.PRABHU NARAYAN PRABHAKAR | Mr.GEETA KUMARI (GP28)<br>Mr.RAJEEV RANJAN<br>Mr.SANJAY KUMAR<br>Mr.AJAY KR.RASTOGI (AAG10) |
| 53. | MJC/1385/2016<br>CONTEMPT- SJ IN<br>(CWJC/10300 /2015) | 1 | DILIP KUMAR SINHA<br>vs THE ALLAHABAD BANK THROUGH RAKESH SETHI THE CHAIRMANCUM MANAGING DIRECTOR OF ALLAHABAD BANK HEAD OFFICE & ORS | Mr.AJATSHATRU | Mr.AJAY KUMAR SINHA<br>Mr.BINOD KUMAR SINHA |
| 54. | MJC/1386/2016<br>CONTEMPT- SJ IN<br>(CWJC/10278 /2015) | 1 | MD. SHAMSUDDIN SHAMS<br>vs THE ALLAHABAD BANK THROUGH RAKESH SETHI THE CHAIRMAN OF ALLAHABAD BANK HEAD OFFICE & ORS | Mr.AJATSHATRU | Mr.AJAY KUMAR SINHA<br>Mr.BINOD KUMAR SINHA |
| 55. | MJC/1758/2016<br>CONTEMPT- SJ | 3 | SRI HARIBANSH PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SRI NIWAS JHA | |
| 56. | MJC/1795/2016<br>CONTEMPT- SJ IN<br>(CWJC/19056 /2015) | 4 | SHANTA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR KARNA<br>Mr.RAVINDRA KUMAR SINGH | Mr.CHANDRA MOHAN SINGH |
| 57. | MJC/1904/2016<br>CONTEMPT- SJ IN<br>(CWJC/8119 /2015) | 1 | PHANIDHAR MISHRA<br>vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR & ORS. | Mr.KAUSHALESH CHOUDHARY | Mr.RAJU GIRI - GP 30<br>Mr.AWADHESH PRASAD SINHA<br>Mr.MANISH KUMAR (GP4) |
| 58. | MJC/2068/2016<br>CONTEMPT- SJ IN<br>(CWJC/20720 /2011) | 3 | ER.SANJIVAN CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.RANJEET KUMAR MISHRA | Mr.AAG6 ANJANI KUMAR<br>Mr.SATISH CHANDRA JHA<br>Mr.SATYENDRA KUMAR JHA |
| 59. | MJC/2095/2016<br>CONTEMPT- SJ IN<br>(CWJC/10026 /2015) | 4 | SHEO SHANKAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.HARSH ANUJ<br>Mr.PRASHANT KUMAR | Mr.SC5 SATYADEO KUMAR<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.PRABHAT KUMAR VERMA<br>Mr.ANANT PD.SINGH (SC15) |
| 60. | MJC/2174/2016<br>CONTEMPT- SJ IN<br>(CWJC/1860 /2016) | 4 | ASHOK BHAGAT @ ASHOK KUMAR BHAGAT<br>vs SRI P.K.MOHANTY, ZONAL MANAGER, CENTRAL BANK OF INDIA & ORS. | Mr.BIMAL KUMAR | Mr.PRABHAKAR JHA<br>Mr.AJAY KUMAR SINHA |
| 61. | MJC/2259/2016<br>CONTEMPT- SJ IN<br>(CWJC/16318 /2008) | 3 | SHIV SUNDARI ROY<br>vs THE STATE OF BIHAR & ORS | Mr.SHUBH NARAIN SINGH | Mr.AAG6 ANJANI KUMAR<br>Mr.MRIGANK MAULI<br>Mr.HANSRAJ<br>Mr.MRIGENDRA KUMAR<br>Mr.SAMIR KUMAR<br>Mr.SANTOSH KUMAR JHA |
| 62. | MJC/2327/2016<br>CONTEMPT- SJ IN<br>(CWJC/16199 /2008) | 3 | SANDEEP KUMAR MUKHERJEE<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAZIR ANSARI<br>Mr.MD. NAZIR ANSARI<br>Mr.RAMENDRA NATH MUKHOPADHAYA<br>Mr.PRADEEP KUMAR PAUL | Mr.SC4 MD. RAISUL HAQUE<br>Mr.RAM KINKER CHOUBEY |
| 63. | MJC/2938/2016<br>CONTEMPT- SJ IN<br>(CWJC/11227 /2015) | 1 | RANG NATH SHARMA<br>vs THE STATE OF BIHAR THROUGH SHRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVT. OF BIHAR & ORS | Mr.RAVINDRA KUMAR SHUKLA<br>Mr.HARI DAYAL SINGH | Mr.GP12 MUJTABAUL HAQUE |
| 64. | MJC/3227/2016<br>CONTEMPT- SJ IN<br>(CWJC/22478 /2014) | 1 | RAM DAS RAM<br>vs THE STATE OF BIHAR THROUGH SRI PRATYA AMRIT I. A. S. PRINCIPAL SECRETARY, ENERGY DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.RAMNANDAN KR. SINHA<br>Mr.NILESH KUMAR NIRALA | Mr.VINAY KIRTI SINGH<br>Mr.AJAY KUMAR GAUTAM<br>Mr.YOGENDRA PRASAD SINHA (AAG7) |
| 65. | MJC/3289/2016<br>CONTEMPT- SJ IN<br>(CWJC/17562 /2010) | 3 | ARUN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV KUMAR<br>Mr.BANKEY BIHARI SINGH<br>Mr.SANJAY KUMAR | Mr.GP5 MD. NADEEM SERAJ<br>Mr.RAGHWANAND<br>Mr.MR. RANJAN KUMAR |

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| 66. | MJC/3372/2016<br>CONTEMPT- SJ IN<br>(CWJC/883 /2012) | 3 | SIDHESHWAR SHARMA<br>vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED THROUGH ITS MANAGING DIRECTOR NAMELY SRI SANDEEP K. R. PUDAKALKATTI & ORS | Mr.GOPAL BOHRA | Mr.GP13 BIRJU PRASAD<br>Mr.AJAY KUMAR GAUTAM<br>Mr.VINAY KIRTI SINGH |
| 67. | MJC/3373/2016<br>CONTEMPT- SJ IN<br>(CWJC/2940 /2013) | 3 | VIVEKA NAND PRASAD<br>vs THE STATE OF BIHAR, THROUGH ARUN KUMAR SINGH, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.AAG12 MD. KHURSHID ALAM<br>Mr.KUMAR PRIYA RANJAN |
| 68. | MJC/3405/2016<br>CONTEMPT- SJ IN<br>(CWJC/11493 /2015) | 1 | BAIDYNATH CHOUDHARY<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.KRIPA NAND JHA | Mr.GA4 PARTH SARTHI |
| 69. | MJC/3470/2016<br>CONTEMPT- SJ IN<br>(CWJC/13943 /2015) | 3 | RAJ NANDAN PRASAD GUPTA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HIGHER EDUCATION, BIHAR, PATNA & ORS | Mr.ASHWINI KUMAR GUPTA<br>Mr.BAIDYA NATH THAKUR | Mr.GP17 KAMESHWAR KUMAR<br>Mr.RAJESH SINGH<br>Mr.SHASHI BHUSHAN SINGH |
| 70. | MJC/3524/2016<br><br>CONTEMPT- SJ IN (CR. WJC/1167 /2014) | 3 | PACHOLA DEVI<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE BIHAR PATNA NAMELY, P. K. THAKUR & ORS | Mr.MUKESH KUMAR NO-1 | Mr.AAG3 PRABHAT KUMAR VERMA |
| 71. | MJC/3831/2016<br>CONTEMPT- SJ IN<br>(CWJC/6987 /2013) | 4 | RAMESH PRASAD TIWARI<br>vs THE TILKA MANJHI BHAGALPUR UNIVERSITY, BHAGALPUR, THROUGH ITS REGISTRAR NAMELY DR. ASHUTOSH KUMAR & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA | Mr.AAG15 ASHUTOSH RANJAN PANDEY<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ASHHAR MUSTAFA |
| 72. | MJC/4071/2016<br>CONTEMPT- SJ IN<br>(CWJC/13961 /2016) | 3 | KUMAR MURLIDHAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, OLD SECRETARIAT, PATNA NAMELY AMIR SUBHANI & ORS | Mr.SANJAY KUMAR VERMA | Mr.AAG3 PRABHAT KUMAR VERMA<br>Mr.MANOJ KUMAR<br>Mr.KARANDEEP KUMAR |
| 73. | MJC/4285/2016<br>CONTEMPT- SJ IN<br>(CWJC/8909 /2015) | 1 | BIJENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT & ORS | Mr.AJAY KUMAR<br>Mr.VISHWA NATH RAM | Mr.AAG14 DURGESH NANDAN<br>Mr.SATYENDRA KUMAR JHA |
| 74. | MJC/4383/2016<br>CONTEMPT- SJ IN<br>(CWJC/1865 /2015) | 1 | M/S OM SRI CONSTRUCTION THROUGH ITS PROPRIETOR VIKASH KUMAR JHA<br>vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AVINASH KUMAR<br>Mr.NILESH KUMAR | Mr.ANJANI KUMAR ( AAG4 |
| 75. | MJC/4387/2016<br>CONTEMPT- SJ IN<br>(CWJC/3330 /2015) | 1 | VIKASH KUMAR JHA<br>vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIT KUMAR | Mr.DURGESH NANDAN ( AAG14 |
| 76. | MJC/85/2017<br>CONTEMPT- SJ IN<br>(CWJC/5549 /2012) | 1 | ARUN KUMAR<br>vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRABHU NATH PATHAK | Mr.AAG11 RAJ BALLAV PRASAD YADAV<br>Mr.DR. ANAND KUMAR |
| 77. | MJC/113/2017<br>CONTEMPT- SJ IN<br>(CWJC/7956 /2015) | 3 | LALSA DEVI<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT, BIHAR, PATNA & ORS | Mr.ARBIND KUMAR SINGH<br>Mr.RAKESH KUMAR | Mr.ASHUTOSH RANJAN PANDEY (AAG 15)<br>Mr.BINDHYACHAL RAI<br>Mr.MUKESH KUMAR |
| 78. | MJC/130/2017<br>CONTEMPT- SJ IN<br>(CWJC/20787 /2012) | 3 | SHATRUGHAN BAITHA<br>vs THE STATE OF BIHAR & ORS. | Mr.NESAR AHMAD<br>Mr.UMESH PRASAD<br>Mr.AMARDEEP | Mr.SHAILENDRA KUMAR SINGH<br>Mr.S.RAZA AHMAD (AAG5) |

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| 79. | MJC/131/2017<br>CONTEMPT- SJ IN<br>(CWJC/13894 /2016) | 1 | NARESH PRASAD SINHA<br>vs THE STATE OF BIHAR, THROUGH SRI RAJNEESH KUMAR MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES, DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.SUDHIR KUMAR | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 80. | MJC/153/2017<br>CONTEMPT- SJ IN<br>(CWJC/20728 /2012) | 3 | KAMESHWAR LALL DAS<br>vs THE STATE OF BIHAR & ORS | Mr.SURESH KUMAR | Mr.AAG13 SARVESH KUMAR SINGH |
| 81. | MJC/326/2017<br>CONTEMPT- SJ IN<br>(CWJC/17886 /2011) | 4 | PRATIMA PRASAD<br>vs THE STATE OF BIHAR & ANR | Mr.MOHAMMED ABU HAIDAR | Mr.AAG6 PUSHKAR NARAIN SHAHI |
| 82. | MJC/473/2017<br>CONTEMPT- SJ IN<br>(CWJC/12549 /2014) | 3 | MOSMAT SHYAM SUNDARI DEVI<br>vs THE STATE OF BIHAR THROUGH SMT. ANSUL ARYA, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR & ORS | Mr.BHOLA KUMAR | Mr.AAG5 S. RAZA AHMAD<br>Mr.CHANDRA SEN PRASAD SINGH<br>Mr.SMRITI KUMARI SINGH |
| 83. | MJC/604/2017<br>CONTEMPT- SJ IN<br>(CWJC/3692 /2014) | 1 | GODHAN PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH THE COMMISSIONER, MUNGER DIVISION, MUNGER & ORS | Mr.ARVIND KUMAR SHARMA<br>Mr.PRAMOD KUMAR SINHA | Mr.MD. KHURSHID ALAM - AAG12 |
| 84. | MJC/664/2017<br>CONTEMPT- SJ IN<br>(CWJC/11846 /2016) | 3 | RAM SHANKAR PANDEY<br>vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA, THE SECRETARY BUILDING CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SUNIL KUMAR KARN | Mr.R.B.P. YADAV-AAG11<br>Mr.RAGHWANAND |
| 85. | MJC/701/2017<br>CONTEMPT- SJ IN<br>(CWJC/9773 /2016) | 3 | RAS BIHARI DUTT<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY SRI BINAY KUMAR & ORS | Mr.SHAILENDRA KUMAR JHA | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |
| 86. | MJC/759/2017<br>CONTEMPT- SJ IN<br>(CWJC/3264 /2016) | 3 | BARAUNI SAHKARI SHEET BHANDAR LIMITED, BARAUNI, BEGUSARAI THROUGH ITS ELECTED SECRETARY PARMANAND SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.KAUSHALESH CHOUDHARY | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 87. | MJC/877/2017<br>CONTEMPT- SJ IN<br>(CWJC/15333 /2015) | 1 | RIZWAN AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMAD SUFYAN<br>Mr.THAKUR BRAJESH SINGH | Mr.LALIT KISHORE-PAAG 1 |
| 88. | MJC/947/2017<br>CONTEMPT- SJ IN<br>(CWJC/8059 /2014) | 3 | MD. SHAKOOR<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.ALIM JANG KHAN | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 89. | MJC/1245/2017<br>CONTEMPT- SJ IN<br>(CWJC/21622 /2014) | 3 | RAJ KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY OF BIHAR, PATNA & ORS | Mr.BHOLA KUMAR | Mr.P. K. VERMA - AAG 3 |
| 90. | MJC/1346/2017<br>CONTEMPT- SJ IN<br>(CWJC/13921 /2016) | 3 | SHARDA DEVI<br>vs THE STATE OF BIHAR THROUGH SRI PRAMOD KUMAR THAKUR, THE DIRECTOR GENERAL POLICE, GOVT. OF BIHAR, PATNA & ORS | Mr.SANJAY KUMAR PANDEY | Mr.PRABHAT KUMAR VERMA - AAG 3<br>Mr.DR. ANAND KUMAR |
| 91. | MJC/1646/2017<br>CONTEMPT- SJ IN<br>(CWJC/5871 /2017) | 1 | SUDHIR KUMAR & ANR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY MR. CHAITNYA PRASAD, DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BRAJESH KUMAR | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.AMIT SHRIVASTAVA<br>Mr.SANJEEV NIKESH |
| 92. | MJC/1647/2017<br>CONTEMPT- SJ IN<br>(CWJC/5750 /2017) | 3 | SHEKHAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY MR. CHAITNYA PRASAD, DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BRAJESH KUMAR | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.AMIT SHRIVASTAVA |
| 93. | MJC/1674/2017<br>CONTEMPT- SJ IN<br>(CWJC/9474 /2014) | 1 | SURESH PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.PRABHAT KUMAR SINGH | Mr.ANJANI KUMAR AAG - 4 |

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| 94. | MJC/1711/2017<br>CONTEMPT- SJ IN<br>(CWJC/10922 /2016) | 3 | RAGHUBANSH NARAYAN SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY MR. AMRIT LAL MEENA, COOPERATIVE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.LAKSHMI KANT TIWARY<br>Mr.NITESH KUMAR | Mr.R.B.P. YADAV-AAG11<br>Mr.SANJAY KUMAR |
| 95. | MJC/1730/2017<br>CONTEMPT- SJ IN<br>(CWJC/318 /2017) | 3 | BIRENDRA THAKUR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, LAND REFORMS DEPARTMENT SRI VIVEK KUMAR SINGH & ORS | Mr.DHARMENDRA KUMAR SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |
| 96. | MJC/1801/2017<br>CONTEMPT- SJ IN<br>(CWJC/5771 /2017) | 1 | SUDHIR KUMAR THAKUR<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MD. SHAKIR AHMAD<br>Mr.PANKAJ KUMAR SINGH | Mr.AMIT SHRIVASTAVA<br>Mr.SANJEEV NIKESH |
| 97. | MJC/1875/2017<br>CONTEMPT- SJ IN<br>(CWJC/9224 /2016) | 1 | GOPAL BHAGAT<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, DARBHANGA & ORS | Mr.SANTOSH KUMAR<br>Mr.HARENDRA PRASAD SINGH | Mr.P. N. SHAHI - AAG 6<br>Mr.AMIT SHRIVASTAVA |
| 98. | MJC/1917/2017<br>CONTEMPT- SJ IN<br>(CWJC/166 /2016) | 1 | RABINDRA KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, CO- OPERATIVE DEPTT., BIHAR, PATNA & ORS | Mr.DEEPAK KUMAR | Mr.RAJ BALLABH PRASAD YADAV - AAG XI<br>Mr.MUKESH KUMAR |
| 99. | MJC/1976/2017<br>CONTEMPT- SJ IN<br>(CWJC/13952 /2016) | 1 | SRI BHAGWAN RAI<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR<br>Mr.AMIT KUMAR | Mr.SARVESH KUMAR SINGH - AAG13<br>Mr.DR. ANAND KUMAR |
| 100. | MJC/2068/2017<br>CONTEMPT- SJ IN<br>(CWJC/10844 /2014) | 1 | RAJ KUMARI DEVI<br>vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.JAY PRAKASH SINGH<br>Mr.HUMAYOU AHMAD KHAN | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.DINESH MAHARAJ<br>Mr.ANJANI KUMAR (AAG4) |
| 101. | MJC/2081/2017<br>CONTEMPT- SJ IN<br>(CWJC/1598 /2017) | 3 | MUZAFFAR MAHMOOD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI ARVIND KUMAR CHOUDHARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.PUSHKAR NARAIN SHAHI - AAG 6<br>Mr.SANJAY KUMAR<br>Mr.HITESH SUMAN |
| 102. | MJC/2170/2017<br>CONTEMPT- SJ IN<br>(CWJC/9145 /2017) | 6 | HARI PRASAD MUKHIA & ORS<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE CUM DISTRICT ELECTION OFFICER, SAMASTIPUR & ORS | Mr.AVINASH KUMAR<br>Mr.KRISHNA CHANDRA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.MUKESH KUMAR<br>Mr.DEEPAK KUMAR |
| 103. | MJC/2274/2017<br>CONTEMPT- SJ IN<br>(CWJC/6075 /2017) | 1 | BIJENDRA KUMAR<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY SRI ANJANI KUMAR SINGH, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIVEKA NAND SINGH | Mr.YOGENDRA PRASAD SINHA (AAG 7)<br>Mr.SANJEEV NIKESH<br>Mr.AMIT SHRIVASTAVA<br>Mr.GIRISH PANDEY |
| 104. | MJC/2337/2017<br>CONTEMPT- SJ IN (MJC/263 /2016) | 1 | KRISHNA NANDAN SARAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH MOHAN | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 105. | MJC/2370/2017<br>CONTEMPT- SJ IN<br>(CWJC/12265 /2014) | 1 | RAMANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANUJ KUMAR | Mr.KHURSHID ALAM - AAG 12 |
| 106. | MJC/2546/2017<br>CONTEMPT- SJ IN<br>(CWJC/21907 /2014) | 1 | ALAKHDEO PANDEY<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRASHANT KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SATYENDRA KUMAR JHA |
| 107. | MJC/3056/2017<br>CONTEMPT- SJ IN<br>(CWJC/7452 /2017) | 1 | SITARAM YADAV<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.SANJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 108. | MJC/3057/2017<br>CONTEMPT- SJ IN<br>(CWJC/7556 /2017) | 1 | RAJNEESH KUMAR OJHA<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.SANJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |

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| 109. MJC/3068/2017<br>CONTEMPT- SJ IN<br>(CWJC/7567 /2017) | 1 | KRISHNA KUMAR UPADHYAY<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.SANJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 110. MJC/3243/2017<br>CONTEMPT- SJ IN<br>(CWJC/12047 /2017) | 5 | DR. OM PRAKASH<br>vs THE STATE OF BIHAR & ORS | Mr.ANUJ KUMAR<br>Mr.SHAFIUR RAHMAN<br>Mr.ARUN KUMAR PRASAD | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 111. MJC/3276/2017<br>CONTEMPT- SJ IN<br>(CWJC/18560 /2016) | 3 | BASTHA PRIMARY AGRICULTURE CREDIT SOCIETY LIMITED THROUGH ITS CHAIRMAN SMT. INDU DEVI & ANR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, CO OPERATIVE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Ms.MAHASWETA CHATTERJEE | Mr.RAJ BALLABH PD. YADAV - AAG 11 |
| 112. MJC/3362/2017<br>CONTEMPT- SJ IN<br>(CWJC/2850 /2017) | 3 | ARMANULLAH & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 113. MJC/3423/2017<br>CONTEMPT- SJ IN<br>(CWJC/1813 /2017) | 1 | MD. SAHID<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HUMAN RESOURCES GOVERNMENT OF BIHAR, NEW SECRETARIAT, R. K. MAHAJAN & ANR | Mr.SANJEEV KUMAR MISHRA | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 )<br>Mr.ARABIND NATH PANDEY<br>Mr.PRABHAT KUMAR VERMA |
| 114. MJC/3454/2017<br>with CONTEMPT- SJ IN<br>(CWJC/15183 /2017) | 1 | VINEETA KUMARI @ VINITA KUMARI & ANR<br>vs THE STATE OF BIHAR & ANR | Mr.PRATAP SHARMA | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 ) |
| 115. CWJC/15183/2017<br>CONTEMPT- SJ | 5 | VINEETA KUMARI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PRATAP SHARMA | Mr.JITENDRA KR. ROY NO-1-SC13 |
| 116. MJC/3502/2017<br>CONTEMPT- SJ IN<br>(CWJC/11053 /2017) | 1 | PRADEEP PASWAN<br>vs MR. RAJ KUMAR SINGH, REGISTRAR BIHAR AGRICULTURE UNIVERSITY SABOUR, DISTT BHAGALPUR & ORS | Mr.SWAPNIL KUMAR SINGH | Mr.SHAILENDRA KUMAR SINGH<br>Mr.SRIRAM KRISHNA |
| 117. MJC/3528/2017<br>CONTEMPT- SJ IN<br>(CWJC/16859 /2016) | 1 | ASHUTOSH PARTHESHWAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.UGRANATH MALLIK<br>Mr.SANJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.PRIYANK DEEPAK |
| 118. MJC/3729/2017<br>CONTEMPT- SJ IN<br>(CWJC/19600 /2015) | 1 | OM PRAKASH PODDAR<br>vs THE STATE OF BIHAR & ORS | Mr.AJIT KUMAR SINHA | Mr.PUSHKAR NARAYAN SHAHI (AAG6) |
| 119. MJC/3768/2017<br>CONTEMPT- SJ IN<br>(CWJC/19656 /2016) | 1 | ARVIND KUMAR<br>vs THE UNION OF INDIA, THROUGH MINISTRY OF CULTURE, GOVT. OF INDIA, SHASHTRI BHAWAN & ORS | Mr.GYANENDRA KUMAR SINGH<br>Mr.DHANANJAY KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Ms.NIVEDITA NIRVIKAR<br>Mr.SHRI NATH PATHAK |
| 120. MJC/583/2018<br>CONTEMPT- SJ IN<br>(CWJC/6995 /2017) | 1 | BINOD KUMAR TIWARY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS | Mr.HEMANT KUMAR JHA | Mr.MRS. SILPA SINGH - GA 12<br>Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |
| 121. CWJC/10476/2005<br>OTHER MISC. MATTER | 6 | MADARSA DARUL HODA<br>vs THE STATE OF BIHAR & ORS | Mr.SHABBIR AHMAD<br>Mr.G.M.MUSTAFA<br>Mr.ANIL KUMAR SAXENA | Mr.(SC1)<br>Mr.MD.RASHID ALAM |
| 122. MJC/3279/2015<br>MODIFICATION- SJ IN<br>(CWJC/20958 /2011) | 5 | UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS & ORS<br>vs SATYENDRA TIWARY | Mr.ANSHUMAN SINGH | Mr.PRANAV KUMAR |
| 123. CWJC/19053/2016<br>with PROMOTION , SCHOOL SE | 10 | BHARAT KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.RAJEEV KUMAR SINGH<br>Mr.RAJESH KUMAR SINGH | Mr.PRABHAKAR JHA-GP27<br>Mr.AMARENDRA KUMAR<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.SWETA KUMARI |

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| 124. | CWJC/3449/2018<br>PROMOTION , SCHOOL SER. | 5 | RAM LAGAN SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR<br>Mr.MANOJ KUMAR<br>Mr.SANJEEV KUMAR | Mr.KAMESHWAR KUMAR -GP17<br>Mr.MD. KAMALUDDIN<br>Mr.AMARENDRA KUMAR<br>Mr.SHASHI KUMAR |

## FOR ORDERS

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| 1. | CWJC/7169/2014<br>OTHER MISC. MATTER | 14 | UMESH CHAND & ANR<br>vs THE UNION OF INDIA & ORS | Mr.PREM KUMAR JHA<br>Mr.RAJESH KUMAR JHA | Mr.AJEET KUMAR (SC28)<br>Mr.BIPIN KUMAR SINHA<br>Smt.ARCHANA SINHA @ ARCHANA SHAHI<br>Mr.ARUN KUMAR<br>Mr.AKSHANSH ANKIT<br>Mr.SHYAM BIHARI SINGH(CGC)<br>Mr.S.D.SANJAY<br>Mr.BIPIN KUMAR SINHA<br>Mr.S.D.SANJAY (ADDL.SGI)<br>Mr.INDRADEO PRASAD (SC27) |
| | AT 3.15 P.M. | | | | |
| 2. | CWJC/13652/2017<br>TRANSFER , SCHOOL SE | 1 | NAWIN KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA KUMAR | Mr.KAMESHWAR KUMAR -GP17<br>Mr.RAJEEV KUMAR SINGH |
| 3. | MJC/992/2018<br>RECALL IN (CWJC/3433 /2015) | 3 | KISHOR PRASAD<br>vs THE STATE OF BIHAR & ORS | Ms.NIKKI SINGH<br>Mr.BRAJESH SAHAY | Mr.ASHHAR MUSTAFA<br>Mr.SHILPA SINGH (GA12) |
| 4. with | MJC/1689/2012<br>CONTEMPT- SJ IN (CWJC/1943 /2008) | 44 | RANJIT SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH<br>Mr.AKHAURI KAMAL KISHORE SAHAY<br>Mr.AJAY KUMAR SINGH | Mr.GIRIJA SHANKAR PD GP1<br>Mr.KUMAR KAUSHIK<br>Mr.ASHUTOSH SINGH<br>Mr.SANTOSH KUMAR JHA (GP3)<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 5. with | MJC/160/2013<br>CONTEMPT- SJ | 25 | NAVIN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.RAM DAS SINGH | Mr.G.S.PD. (GP1)<br>Mr.U.S.S. SINGH (GP1) |
| 6. with | CWJC/16343/2017<br>CONTEMPT- SJ | 3 | MANJU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.JAI RAM SINGH<br>Mr.RAJIV NAYAN SINGH | Mr.MD. KHURSHID ALAM - AAG12 |
| 7. | CWJC/15925/2017<br>CONTEMPT- SJ | 3 | MUDRIKA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SINGH<br>Mr.SUNIL KUMAR SINGH | Mr.SAJID SALIM KHAN-SC25 |
| 8. with | CWJC/5288/2014<br>OTHER MISC. MATTER | 16 | BIGAN MISTRY & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.DEVI DAS SRIVASTAVA<br>Mr.RANJEET KUMAR<br>Mr.SATISH KUMAR SINHA<br>Mr.DHANANJAY KUMAR<br>Mr.SUNIL KUMAR | Mr.MITHILESH KUMAR PATHAK (SC7)<br>Mr.ASHUTOSH SINGH<br>Mr.GAJENDRA PRASAD YADAV(SC17)<br>Mr.ALKA VERMA (AC TO SC17) |
| 9. | CWJC/20064/2016<br>OTHER MISC. MATTER | 1 | PANDIT UPENDRA NATH<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR<br>Mr.DEVI DAS SRIVASTAVA<br>Mr.SUNIL PRASAD | Mr.PRABHAT KR. VERMA- AAG3<br>Mr.SANJAY KUMAR<br>Mr.ASHUTOSH SINGH<br>Mr.S.K.SHARMA (AC TO AAG3)<br>Mr.RAJESHWAR SINGH (GA10) |
| 10. with | CR. MISC./14677/2014<br>BAIL IPC 302,324,452,1 R.BAIL-1 | 8 | BABU KHARWAR @ SRI BABU KHARWAS<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR PANDEY | Mr.AWADHESH KR.SINGH(APP) |
| 11. | CR. MISC./30269/2014<br>BAIL IPC 302/147/148/1 R.BAIL-1 | 3 | AVTER KHARWAR @ PANDA @ SUNIL KHERWAR @ AWATAR KHARWAR<br>vs THE STATE OF BIHAR | Mr.NAND KUMAR | Mr.SANJAY KUMAR SHARMA(APP) |
| 12. | CR. MISC./15276/2015<br>BAIL IPC 395<br>R.BAIL-1 | 6 | AJAY YADAV<br>vs THE STATE OF BIHAR | Mr.RAJESHWAR SINGH<br>Mr.SANJAY KUMAR | Mr.ANITA KUMARI SINGH (APP) |
| 13. | CWJC/19549/2016<br>OTHER MISC. MATTER | 9 | MD. MUMTAZ AHMAD MALLICK @ MUMTAZ AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAY RAJ | Mr.SAJID SALIM KHAN-SC25<br>Mr.VIPIN KUMAR SINGH<br>Mr.RAM BINOD SINGH<br>Mr.ANIL KUMAR SINHA<br>Mr.BIPIN KUMAR SINHA ( FOR CBI ) |

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| 14. | MJC/3453/2017<br>CONTEMPT- SJ IN<br>(CWJC/10656 /2017) | 1 | MEENA DEVI & ORS<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY AMRIT LAL MEENA, DEPARTMENT OF CO OPERATION, BIHAR, PATNA & ORS | Mr.SANJAY KUMAR<br>Mr.JAY PRAKASH SINGH | Mr.CHITRANJAN SINHA ( PAAG 2 )<br>Mr.MUKESH KUMAR |
| 15. | MJC/3500/2017<br>CONTEMPT- SJ IN<br>(CWJC/10665 /2017) | 5 | BIHAR PRADESH MUKHIYA MAHASANGH THROUGH THE CHAIRMAN ASHOK KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 16. | CR. MISC./5114/2017<br>C.BAIL<br>C.BAIL | 6 | BADRE ALAM KHAN<br>vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR SINHA | Mr.HIRDAY PD. SINGH (APP) |
| 17. | CR. MISC./7713/2017<br>A. BAIL IPC 419,420 &<br>A.BAIL | 3 | ARJUN PRASAD GUPTA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI NAND KUMAR (APP154) |
| 18. | CR. MISC./19653/2017<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 7 | KISHORI MANJHI<br>vs THE STATE OF BIHAR | Mr.UPENDRA KUMAR CHAUBEY | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 19. | CWJC/25502/2013<br>with POST RETIRE, UNIV./COL | 17 | DR. PARSHURAM DAS<br>vs THE T.M.BHAGALPUR UNIVERSITY & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.MALLIKA MAZUMDAR<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.R.R.KR.PANDEY (SC29)<br>Mr.SARVESH KUMAR SINGH (AAG13)<br>Mr.AMIT KUMAR JHA |
| 20. | CWJC/6042/2015<br>POST RETIRE,<br>UNIV./COLLEGE SER. | 5 | MANJU SINGH<br>vs THE B. N. MANDAL UNIVERSITY & ORS | Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA | Mr.SANJAY PANDEY-GP21<br>Mr.RAJESH SINGH<br>Mr.MITHILESH KUMAR RAI |

## FOR HEARING

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| 1. | CWJC/11384/1998<br>PROMOTION , POLICE SE | 9 | RAMA KANT RAM<br>vs THE STATE OF BIHAR & ORS | Mr.JAGNNATH SINGH | Mr.(AAG1)<br>Mr.RAY SHIVAJI NATH (AAG3)<br>Mr.S.D.YADAV (AAG9) |

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## Wednesday the 11th July 2018
## Court No. 18 (AT 10.30 A.M.)
# Mr. Justice Aditya Kumar Trivedi

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. APP (SJ)/1554/2018<br>R.I. FOR 10 YEARS(377 | 4 | SUNIL KUMAR JHA<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR JHA | Mr.SMT. ABHA SINGH (APP2) | |
| 2. | CR. APP (SJ)/1631/2018<br>R.I. FOR 4 YEARS (376, | 3 | SK. SOBRATI & ANR<br>vs THE STATE OF BIHAR | Mr.MD. MUSOWIR | Mr.SRI ZEYAUL HODA (APP69) | |
| 3. | CR. APP (SJ)/1714/2018<br>R.I FOR 10 YEARS (304B | 4 | AMIT KUMAR @ MONI<br>vs THE STATE OF BIHAR | Mr.SABAL KUMAR JHA | Mr.SRI ZEYAUL HODA (APP69) | |
| 4. | CR. APP (SJ)/1982/2018<br>R.I. FOR 7 YEARS (376 | 3 | MANTU KUMAR VERMA @ MANTU KUMAR @ MANTU VERMA<br>vs THE STATE OF BIHAR | Mr.AMARNATH JHA | Mr.SRI SHYED ASHFAQUE AHMAD (APP64)<br>Mr.JAWAHAR PD. SINGH | |
| 5. | CR. APP (SJ)/2445/2018<br>R.I. FOR 3 YEARS (366A | 1 | SUNITA DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI ZEYAUL HODA (APP69) | |
| 6. | CR. APP (SJ)/2450/2018<br>R.I. FOR 3 YEARS (120B | 1 | M. L. NAGORA<br>vs THE STATE OF BIHAR THROUGH C.B.I. | Mr.MITHILESH KUMAR<br>Mr.SHIVENDRA SHREE | Mr.BIPIN KUMAR SINHA (SC,CBI) | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | CR. APP (SJ)/1710/2018<br>AGAINST ACQUITTAL (420 | 1 | NIRANJAN PRASAD SAH<br>vs STATE OF BIHAR & ANR | Mr.INDESHWARI PRASAD MANDAL | Mr.SRI BIPIN KUMAR (APP17) | |
| 2. | CR. APP (SJ)/1716/2018<br>CR.APP(SJ) J.J. ACT | 3 | RAJIV KUMAR<br>vs THE STATE OF BIHAR | Mr.SAMRENDRA KUMAR JHA<br>Mr.PRASHANT JHA | Mr.SRI ZEYAUL HODA (APP69)<br>Mr.SATYENDRA KUMAR BHATNAGAR<br>Mr.VIJAY KUMAR SINHA | |
| 3. | CR. APP (SJ)/1809/2018<br>AGAINST ACQUITTAL (323 | 1 | SURENDRA SINGH<br>vs STATE OF BIHAR & ANR | Mr.GAJENDRA KUMAR SINGH<br>Mr.RAJIV KUMAR<br>Mr.VANDANA SINGH | Mr.SRI BINOD BIHARI SINGH (APP87) | |
| 4. | CR. APP (SJ)/1814/2018<br>S.I. FOR 7 YEARS (4 PO | 1 | JANARDAN YADAV<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI BIPIN KUMAR (APP17) | |
| 5. | CR. APP (SJ)/1860/2018<br>R.I. FOR 10 YEARS(304B | 1 | RAJIV RANJAN @ TANTU SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI ZEYAUL HODA (APP69) | |
| 6. | CR. APP (SJ)/1865/2018<br>R.I. FOR 7 YEARS(304B, | 1 | RAM PRAVESH SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI ABHAY KUMAR (APP70) | |
| 7. | CR. APP (SJ)/1900/2018<br>R.I. FOR 10 YEARS(30,4 | 4 | PRAKASH KUMAR @ PRAKASH KUMAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR VERMA | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) | |
| 8. | CR. APP (SJ)/1931/2018<br>R.I. FOR 2 AND 1/2 YEA | 5 | RUPESH KUMAR PODDAR<br>vs THE STATE OF BIHAR | Mr.RADHA MOHAN SINGH<br>Mr.AJAY KUMAR TIWARY | Mr.SRI ABHAY KUMAR (APP70)<br>Mr.SUDHIR KUMAR | |
| 9. | CR. APP (SJ)/2108/2018<br>R.I. FOR 10 YEARS (25( | 1 | BIPIN VISHWAKARMA @ NAKCHAPTA @ NAK CHIPKA<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINHA | Mr.SRI BIPIN KUMAR (APP17) | |
| | | | **FOR ORDERS (ON PETITIONS)** | | | |
| 1. | CR. APP (SJ)/899/2017<br>R.I. FOR 5 YEARS (326,<br>IA- 1870/2018<br>IA- 2500/2017 | 6 | MOKIM DEWAN & ORS<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI ABHAY KUMAR (APP70) | |
| 2. | CR. APP (SJ)/1127/2017<br>R,I FOR 10 YEARS (376)<br>IA- 1923/2018<br>IA- 1105/2017<br>IA- 852/2018 | 10 | SUBODH KUMAR<br>vs THE STATE OF BIHAR | Ms.SONI SHRIVASTAVA<br>Mr.MADHURI KUMARI | Mr.SRI BIPIN KUMAR (APP17) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. APP (SJ)/1682/2018<br>CONVERTED FROM (CR. AP IN (CR. APP (DB)/1281 /2017) | 1 | BIJENDRA PRASAD SINGH @ BIJENDRA PRASAD YADAV @ BIJENDRA PRASAD<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINHA | Mr.SRI DILIP KUMAR SINHA (APP20) | |
| 2. | CR. APP (SJ)/1882/2018<br>R.I. FOR 5 YEARS (20(B | 1 | MD. IMRAN & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR GIRI<br>Mr.DHIRENDRA KUMAR SINGH | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) | |

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| 3. | CR. APP (SJ)/1984/2018<br>S.I. FOR 4 YEARS (468) | 4 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.MD. ASLAM ANSARI | Mr.SRI BINOD BIHARI SINGH (APP87) |
| 4. | CR. APP (SJ)/2000/2018<br>R.I. FOR 10 YEARS(30,4 | 4 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA<br>Mr.SHIVENDRA KUMAR SINHA | Mr.SRI SUJIT KUMAR SINGH (APP180) |
| 5. | CR. APP (SJ)/2120/2018<br>S.I. FOR 2 YEARS (324, | 3 | AKHILESH MEHTA & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 6. | CR. APP (SJ)/2456/2018<br>R.I. FOR 10 YAERS (392 | 1 | MUKESH KUMAR YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.SRI BINOD BIHARI SINGH (APP87) |

(AFTER THE ABOVE)

## FOR HEARING

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|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/590/2015<br>R.I.FOR FIVE YEARS(307<br><br>NOT TODAY | 4 | MUKESH KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH<br>Mr.DURGESH KUMAR SINGH | Mr.S.A.AHMAD(APP) |
| 2. | CR. APP (SJ)/624/2015<br>R.I. FOR 10 YEARS(307/ | 4 | RAJENDRA YADAV & ORS.<br>vs THE STATE OF BIHAR | Mr.AMAR PRAKASH | Mr.ABHAY KUMAR(APP)<br>Mr.RAM KUMAR SINGH |
| 3. | CR. APP (SJ)/628/2015<br>R.I. FOR 7 YEARS(307/1 | 3 | MAHENDER MEHTA<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA | Mr.ABHAY KUMAR(APP) |
| 4. | CR. APP (SJ)/647/2015<br>R.I.FOR 10 YEARS(304B | 4 | SHAILESH KUMAR & ANR.<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR | Mr.SMT.ABHA SINGH(APP) |
| 5. | CR. APP (SJ)/649/2015<br>R.I.FOR 10 YEARS(4(B) | 7 | KANHAIYA MAHTO<br>vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA<br>Mr.VIPIN KUMAR SINGH<br>Mr.RAM BINOD SINGH | Mr.BINOD BIHARI SINGH (APP) |
| 6. | CR. APP (SJ)/656/2015<br>R.I. FOR 2 AND HALF YE | 3 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA | Mr.KAMALA KANT TIWARY | Mr.RAMAKANT SHARMA (LAW OFF. VIG) |
| 7. with | CR. APP (SJ)/676/2015<br>AGAINST CONVICTION(307 | 3 | INDRAJEET DHADHI @ INDRAJEET DHADI<br>vs THE STATE OF BIHAR | Mr.RABI BHUSHAN | Mr.SMT. ABHA SINGH(APP) |
| 8. | CR. APP (SJ)/750/2015<br>R.I. FOR 7YEARS (27) A<br>CR. APP(SJ) | 4 | AMARJEET DHADHI<br>vs THE STATE OF BIHAR | Mr.RABI BHUSHAN | Mr.BIPIN KUMAR (APP) |
| 9. | CR. APP (SJ)/685/2015<br>R.I.FOR 7 YEARS(307 I | 3 | MD. SULTAN<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR | Mr.BINOD BIHARI SINGH (APP) |
| 10. | CR. APP (SJ)/702/2015<br>R.I. FOR 7 YEARS(376/5 | 5 | SHEIKH SAFI<br>vs THE STATE OF BIHAR | Mr.BASHISHTHA NARAYAN MISHRA<br>Mr.BRIJ KISHOR MISHRA | Mr.SUJEET KR.SINGH(APP) |
| 11. with | CR. APP (SJ)/711/2015<br>R.I.FOR TEN YEARS(307) | 5 | GHURUL RAI & ORS<br>vs THE STATE OF BIHAR | Mr.JAGDISH PRASAD | Mr.ABHAY KUMAR(APP)<br>Mr.ARUN KUMAR GUPTA |
| 12. | CR. APP (SJ)/743/2015<br>R.I. FOR 10 YEARS(307)<br>CR. APP(SJ) | 4 | RABINDRA KUMAR @ RABINDRA KUMHAR<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA<br>Mr.BINOD KUMAR PANDEY | Mr.SUJEET KR.SINGH(APP)<br>Mr.ARUN KUMAR GUPTA |
| 13. | CR. APP (SJ)/744/2015<br>R.I. FOR 5 YEARS (326/ | 3 | DEVRAJ CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.GHULAM RABBANI<br>Mr.JAVED ASLAM | Mr.SUJIT KUMAR SINGH (APP)<br>Mr.DHANANJAY KUMAR<br>Mr.SUNIL PRASAD |
| 14. | CR. APP (SJ)/747/2015<br>IMPRISONMENT FOR 3 YRS | 4 | CHAMELI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN KUMAR | Mr.SUJEET KUMAR SINGH (APP) |
| 15. | CR. APP (SJ)/749/2015<br>R.I.FOR 2 YEARS(U/S 3 | 3 | SANJAY MANDAL & ANR.<br>vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN<br>Mr.SANJAY KUMAR | Mr.BINOD BIHARI SINGH (APP) |
| 16. | CR. APP (SJ)/751/2015<br>R.I. FOR 10 YEARS(376) | 3 | AMROZ KHAN<br>vs THE STATE OF BIHAR | Mr.DINESH JHA | Mr.S.A.AHMAD(APP)<br>Mr.UDAY KUMAR |
| 17. | CR. APP (SJ)/754/2015<br>R.I. FOR 5 YEARS (307) | 4 | MUNNA SINGH<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.BIPIN KUMAR (APP) |

(AT 2.15 P.M.)

## TIEDUP MATTERS

## FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./38920/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | SUDHIR YADAV<br>vs THE STATE OF BIHAR | Mr.SANJIV SHARAN<br>Mr.SANJAY KUMAR MISHRA | Mr.SRI HARENDRA PRASAD (APP96) |
| 2. | CR. MISC./40018/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | PUJA KUAMRI<br>vs THE STATE OF BIHAR | Mr.KUMAR KAMAL NAYAN<br>Mr.KARANDEEP KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |

## FOR ORDERS (ON OFFICE NOTES)

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./9050/2018<br>A.BAIL IPC 406,420<br>A.BAIL | 6 | SRIKANT SINGH<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH<br>Mr.BINOD KUMAR SINGH | Mr.SRI RAJEEV NAYAN (APP231)<br>Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR |

## FOR ORDERS (ON PETITIONS)

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/797/2017<br>R.I. FOR 7 YEARS (26(1<br>IA- 1816/2018 | 5 | LAMBU @ LAKHAN SINGH @ KAMESHWAR YADAV @ SUBHASH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI ZEYAUL HODA (APP69) |
| 2. | CR. APP (SJ)/1790/2017<br>R.I. FOR 10 YEARS (304<br>IA- 1836/2018 | 4 | SHIV KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH | Mr.SRI BIPIN KUMAR (APP17) |
| 3. | CR. APP (SJ)/1949/2017<br>R.I. FOR 5 YEARS (420,<br>IA- 1758/2018<br>IA- 180/2018 | 7 | SRI PRADEEP KUMAR SHARMA<br>vs THE STATE THROUGH THE CENTRAL BUREAU OF INVESTIGATION/S P E, PATNA | Mr.VINAY MISTRY<br>Mr.SANKET | Mr.BIPIN KUMAR SINHA (SC,CBI) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./24524/2015<br>CONVERTED FROM (CR.WJC QSH F.I.R. FOR DIRECT IN (CR. WJC/976 /2011) | 3 | SHANKARANAND UPADHYAY & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MRITUNJAY PRASAD SINGH | Mr.R.K. CHOUBEY (SC-8)<br>Mr.JHARKHANDI UPADHYAY<br>Mr.BAIDYA NATH THAKUR<br>Mr.SHANKAR KR. THAKUR |
| 2. | MJC/1910/2016<br>RESTORATION-SJ | 5 | STATE BANK OF INDIA<br>vs SHRI SHYAM SUNDER SINGH & ORS. | Mr.KAUSHLENDRA KUMAR SINHA | |
| 3. | MJC/3030/2017<br>IN (MA/339 /2014) | 1 | RAMRATI DEVI<br>vs THE ESTATE OF SITA JAMADAR | Mr.SUDHIR KUMAR UPADHYAY | |
| 4. | CR. MISC./23984/2017<br>CONVERTED FROM (CR. AP A QSH OF F.I.R IN (CR. APP (SJ)/475 /2017) | 4 | DAROGA CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.SRI SADANAND PASWAN (SPP246) |
| 5. | CR. MISC./35540/2017<br>R. BAIL 25(1-B)A,25(1-<br>R.BAIL-1 | 9 | LAKHAN YADAV @ LAKHAN DA @ SURAJ DA<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR | Mr.SMT. NIRMALA KUMARI (APP167) |
| 6. | CR. MISC./48952/2017<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 9 | MD. SAFAUL HAQUE @ MD. EMO @ EMROJ HAQUE @ EMO MIAN<br>vs THE STATE OF BIHAR | Ms.ANJUM PERVEEN<br>Mr.SYED ARSHAD ALAM | Mr.SRI SATYENDRA PRASAD (APP133) |
| 7. | CR. APP (SJ)/1091/2018<br>A. BAIL 14A(2) OF SC/S | 5 | SHYAM SUNDAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SHAKIL AHMAD KHAN | Mr.SRI SADANAND PASWAN (SPP246) |
| 8. | CR. APP (SJ)/2285/2018<br>A. BAIL 14A(2) SC/ST A | 1 | MAYA KANT MISHRA<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.BINAY KRISHNA (SPP245) |
| 9. | CR. MISC./8543/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 5 | KAMLESH MAHTO<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.SHASHIKANT | Mr.SMT. PRONATI SINGH (APP44) |
| 10. | CR. MISC./14803/2018<br>R. BAIL IPC 307,323,34<br>R.BAIL-1 | 4 | CHHOTELAL CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.PARASHURAM SINGH | Mr.SRI YOGENDRA KUMAR (APP200) |
| 11. | CR. MISC./14845/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 4 | KAUSHLENDRA SINGH @ CHHOTE<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.BIRENDRA KUMAR<br>Mr.MARUTI KUMARI | Mr.SRI YOGENDRA KUMAR (APP200)<br>Mr.ALOK KUMAR JHA |
| 12. | CR. MISC./16976/2018<br>R.BAIL IPC 302,341,323<br>R.BAIL-1 | 4 | BIMAL YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.SURAJ NARAIN YADAV<br>Mr.DINESH KUMAR<br>Mr.UMESH PRASAD | Mr.SRI UMANATH MISHRA (APP234)<br>Mr.AJAY KUMAR |
| 13. | CR. MISC./19154/2018<br>RESTORATION (SJ) IN (CR. MISC./11247 /2018) | 4 | RAM BALAK SAH<br>vs STATE OF BIHAR & ANR | Mr.ARBIND KUMAR SHARMA | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 14. | CR. MISC./22998/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 4 | NANDAN YADAV<br>vs THE STATE OF BIHAR | Mr.RAJESH ROY<br>Mr.RAVI KUMAR | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 15. | CR. MISC./24430/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./19151 /2018) | 3 | JAGDISH PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR SHARMA | Mr.SRI SAKIR AHMAD (APP195) |
| 16. | CR. MISC./27991/2018<br>R.BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 3 | VIMAL KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.MANJEET MISHRA<br>Mr.MD FAZLE KARIM | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 17. | CR. MISC./28893/2018<br>R.BAIL IPC 494,366A,12<br>R.BAIL-1 | 3 | RAJEEV KUMAR<br>vs THE STATE OF BIHAR | Mr.JHARKHANDI UPADHYAY | Mr.SRI MURLIDHAR (APP110)<br>Mr.ARVIND PRASAD SINGH<br>Mr.PRAMOD KUMAR |

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| 18. | CR. MISC./29704/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/2407 /2017) | 1 | DEWANTI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 19. | CR. MISC./31021/2018<br>R.BAIL IPC 399,402,411<br>R.BAIL-1 | 1 | RIZWAN @ RIZU KHAN@RIZWAN KHAN<br>vs THE STATE OF BIHAR | Mr.PARAS NATH | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 20. | CR. MISC./31076/2018<br>R.BAIL IPC 366A,363 &<br>R.BAIL-1 | 1 | SURAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI SATYENDRA PRASAD (APP133) |
| 21. | CR. MISC./31852/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/2800 /2017) | 1 | MOINUL HAQUE<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH | Mr.SRI MADAN KUMAR (APP223) |
| 22. | CR. MISC./31858/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/440 /2018) | 1 | LAV SINGH @ LAV KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR | Mr.SADANAND PASWAN |
| 23. | CR. MISC./31877/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/248 /2018) | 1 | RAJEEV SINGH<br>vs THE STATE OF BIHAR | Mr.BISHWESHWAR RAM | Mr.BINAY KRISHNA (SPP245) |
| 24. | CR. MISC./31956/2018<br>R. BAIL IPC 399,414,40<br>R.BAIL-1 | 1 | CHANDAN KUMAR @ CHANDRA SHEKHAR AZAD @ CHANDAN MARANDI<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.SMT. SUCHETA YADAV (APP140) |
| 25. | CR. MISC./32146/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/1124 /2016) | 1 | RAJESH KUMAR @ MANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH | Mr.SADANAND PASWAN |
| 26. | CR. MISC./32409/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/822 /2018) | 1 | MUKESH YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA | Mr.SRI PRANAV KUMAR (APP207) |
| 27. | CR. MISC./32436/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/3311 /2017) | 1 | PANKAJ MANJHI<br>vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 28. | CR. MISC./32494/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/475 /2018) | 1 | NARESH SAHNI<br>vs THE STATE OF BIHAR | Mr.AMIR ALAM | Mr.SRI RAM ANURAG SINGH (APP227) |
| 29. | CR. MISC./32950/2018<br>R. BAIL 8,20(B)(II)(C)<br>R.BAIL-1 | 1 | MANORMA DEVI<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD YADAV | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 30. | CR. MISC./35573/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/404 /2017) | 1 | MANOJ KUMAR RAM<br>vs STATE OF BIHAR & ANR | Mr.SURENDRA KUMAR SINGH | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 31. | CR. MISC./36317/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/3001 /2017) | 1 | RAJESH SINGH @ BHOKAL SINGH<br>vs THE STATE OF BIHAR | Mr.KUMAR KAMAL NAYAN | Mr.SUJIT KUMAR SINGH |
| 32. | CR. MISC./37199/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/3491 /2017) | 1 | RAKATU MANJHI @ JAI SHANKAR @ JAI SHANKAR MANJHI<br>vs THE STATE OF BIHAR | Mr.HARERAM SINGH | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 33. | CR. MISC./37304/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | SUDAM PASWAN<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH | Mr.SMT. NIRMALA KUMARI (APP167) |
| 34. | CR. MISC./38309/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/392 /2018) | 1 | JAHANGIR ALI<br>vs THE STATE OF BIHAR | Mr.SUMIT KUMAR JHA | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 35. | CR. MISC./38618/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/883 /2018) | 1 | MANISH KUMAR @ MANISH KESHARI @ MANISH KUMAR KESHRI<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH | Mr.SMT. ABHA SINGH (APP2) |
| 36. | CR. MISC./38643/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./23933 /2018) | 1 | MD. ARMAN ALI<br>vs THE STATE OF BIHAR | Mr.MD. ANJUM AKHTER | Mr.SRI SURENDRA PRASAD SINGH (APP143) |
| 37. | CR. MISC./38703/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | SUSHILA DEVI<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI BHARAT BHUSHAN (APP156) |

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| 38. | CR. MISC./39395/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | MD. HASAN @ HASAN @ HASAN ALI @ HASAN MIAN<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.MANI BHUSHAN KUMAR SINGH | Mr.SRI NITYANAND TIWARY (APP41) |
| 39. | CR. MISC./39462/2018<br>R.BAIL IPC 307,382<br>R.BAIL-1 | 1 | MD. HADISH @ MD. HADIS<br>vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 40. | CR. MISC./39611/2018<br>R. BAIL 25(1-B)A,26 AR<br>R.BAIL-1 | 1 | SATYAM KUMAR @ NITISH KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.MURARI NARAIN CHAUDHARY | Mr.SRI UMESHNAND PANDIT (APP187) |
| 41. | CR. MISC./39873/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/2207 /2017) | 1 | SUDARSHAN SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI ZEYAUL HODA (APP69) |
| 42. | CR. MISC./39882/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. APP (SJ)/2412 /2017) | 1 | ARVIND SINGH<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI BINOD BIHARI SINGH (APP87) |
| 43. | CR. MISC./40434/2018<br>R. BAIL IPC 302,341,32<br>R.BAIL-1 | 1 | SADAM KHALIFA @ KHADAM KHALIFA<br>vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR | Mr.MD. ARIF (APP105) |
| 44. | CR. MISC./41128/2018<br>R.BAIL IPC 414 & 25(1-<br>R.BAIL-1 | 1 | VINIT SINGH @ VINIT KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 45. | CR. MISC./41135/2018<br>R. BAIL IPC 341,323,44<br>R.BAIL-1 | 1 | SURAJ CHANDRA BANSHI<br>vs STATE OF BIHAR & ANR | Mr.DIGVIJAY KUMAR OJHA<br>Mr.KAMAL KISHORE SINHA<br>Mr.ABHISHEK ANAND | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 46. | CR. MISC./41531/2018<br>R. BAIL 20(II)(B) NDPS<br>R.BAIL-1 | 1 | GOLU MISHRA<br>vs THE STATE OF BIHAR | Mr.ASHHAR MUSTAFA<br>Mr.VIKASH KUMAR JHA | Mr.SRI ANANT KUMAR (APP237) |

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**Notice :** Learned Counsels are requested not to seek adjournments in top five hearing cases.

## Wednesday the 11th July 2018
## Court No. 12 (AT 2.15 P.M.)
# Mr. Justice Rajendra Kumar Mishra

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TIEDUP MATTERS** | | | |
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./885/2018<br>R.BAIL IPC 302,307,323<br>R.BAIL-1 | 3 | SUNIL KUMAR @ SUNIL @ BARKA SUNIL @ LAMBU<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.MD. SUFIYAN (APP107) | |
| 2. | CR. MISC./34629/2018<br>A.BAIL IPC 307,341,342<br>A.BAIL | 1 | SUMIT KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA<br>Mr.KASHYAP KAUSHAL | Mr.SMT. SUCHETA YADAV (APP140) | |
| 3. | CR. MISC./36811/2018<br>A.BAIL IPC 419,420,467<br>A.BAIL | 1 | CHANDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJIT JHA | Mr.SRI PARMESHWAR MEHTA (APP42) | |
| 4. | CR. MISC./36817/2018<br>A. BAIL IPC 419,420,46<br>A.BAIL | 1 | PINTU KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJIT JHA | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) | |
| 5. | CR. MISC./36878/2018<br>A. BAIL IPC 419,420,46<br>A.BAIL | 1 | PREM KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJIT JHA | Mr.SRI PARMESHWAR MEHTA (APP42) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./21561/2017<br>A.BAIL IPC 406,409,419<br>A.BAIL | 11 | RAMJEE PRASAD MANDAL<br>vs THE STATE OF BIHAR THROUGH VIGILANCE | Mr.SURENDRA KUMAR SINHA<br>Mr.JITENDRA KUMAR PANDEY<br>Mr.RAJESH KUMAR SINHA | Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI.) | |
| 2. | CR. MISC./46046/2017<br>C. BAIL<br>C.BAIL | 6 | ARBIND SHARMA<br>vs STATE OF BIHAR & ANR | Mr.RAVINDRA KR SINHA NO.2<br>Mr.NITESH KUMAR | Mr.SRI SATYENDRA PRASAD (APP133)<br>Mr.MITHILESH KUMAR ARYA<br>Mr.GHANSHYAM TIWARY | |
| 3. | CR. MISC./10129/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 5 | ANDHI SINGH<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.SUBHASH KUMAR | Mr.SMT. PUSHPA SINHA (APP121) | |
| 4. | CR. MISC./17269/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 4 | TUNNU KUMAR @ TUNU KUMAR RAM @ TUNU RAM @ TUNU KUMAR @ TUNNA RAM @ TUNNU RAM<br>vs THE STATE OF BIHAR | Mr.JAY RAM PRASAD | Mr.SRI GAURI SHANKAR GUPTA (APP95) | |
| 5. | CR. MISC./20096/2018<br>R.BAIL IPC 302,120B,20<br>R.BAIL-1 | 4 | AHSHAN ALI @ BHOLA MIAN<br>vs THE STATE OF BIHAR | Mr.HARENDRA PRASAD | Mr.SMT. ANUSUIYA JAISWAL (APP81) | |
| 6. | CR. MISC./22713/2018<br>R.BAIL IPC 395 & 25(1-<br>R.BAIL-1 | 3 | ANIKET KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.RAJENDRA PRASAD SAH<br>Mr.SUNIL PRASAD SINGH | Mr.SMT. PRONATI SINGH (APP44) | |
| 7. | CR. MISC./26405/2018<br>A. BAIL IPC 406,409,42<br>A.BAIL | 4 | AINUL HAQUE<br>vs STATE OF BIHAR & ANR | Mr.DR. BIDHU RANJAN | Mr.SRI BRAJ KISHORE PRASAD (APP90) | |
| 8. | CR. MISC./27347/2018<br>A.BAIL IPC 467,468,471<br>A.BAIL | 1 | BIBI FARHAT TABASSUM @ FARHAT TABASSUM<br>vs THE STATE OF BIHAR | Mr.SYED MD. NAJMUL BARI | Mr.SRI ARBIND KUMAR PANDEY (APP84) | |
| 9. | CR. MISC./28095/2018<br>A.BAIL IPC 304B,201,34<br>A.BAIL | 3 | SONA DEVI<br>vs THE STATE OF BIHAR | Mr.SATYABIR BHARTI<br>Mr.ALOK CHANDRA | Mr.SRI NIRMAL KUMAR SINHA (APP199) | |
| 10. | CR. MISC./29105/2018<br>R.BAIL 21B NDPS ACT<br>R.BAIL-1 | 3 | KHALID MOHAMMAD @ DAULAT MIAN<br>vs STATE OF BIHAR & ANR | Mr.HARI MOHAN TRIPATHI<br>Mr.RASHMI BHARTI<br>Mr.SURENDRA SAO | Mr.MD. ANSARUL HAQUE (APP159)<br>Mr.S.D. SANJAY (ASG)<br>Mr.RAKESH KUMAR SINHA (CGC) | |
| 11. | CR. MISC./29856/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | SATENDRA MANJHI @ SATYENDRA MANJHI<br>vs THE STATE OF BIHAR | Mr.BINOD MURARI MISHRA<br>Mr.PREM KUMAR | Mr.SRI AHTASH ALI KHAN (APP4) | |
| 12. | CR. MISC./30368/2018<br>A. BAIL IPC 498A,341,3<br>A.BAIL | 3 | ARJUN KUMAR @ ARJUN SAFI @ ARJUN KUMAR SAFI<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA<br>Mr.KUSUM RANI<br>Mr.BHAVESH KUMAR SAH | Mr.SRI ABHAY KUMAR - 1 (APP186) | |
| 13. | CR. MISC./30676/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DINESH KUMAR @ DINESH CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI ATAUR RAHMAN (APP191) | |

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| 14. | CR. MISC./31354/2018<br>R. BAIL IPC 304B,120B,<br>R.BAIL-1 | 1 | KASHI CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR<br>Mr.CHUNNU KUMAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 15. | CR. MISC./31845/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./18969 /2017) | 1 | GANESHI MAHTO<br>vs STATE OF BIHAR & ANR | Mr.CHOUDHARY SHYAM NANDAN | Mr.SRI RAJESH KUMAR (APP48) |
| 16. | CR. MISC./31855/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./35269 /2017) | 1 | NANDU PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.ARJUN PRASAD | Mr.SRI YOGENDRA KUMAR (APP200) |
| 17. | CR. MISC./34863/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./56240 /2017) | 1 | NIRAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ALOK RANJAN | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 18. | CR. MISC./35151/2018<br>R. BAIL IPC 302,147,14<br>R.BAIL-1 | 1 | HORIL DOM @ MUSA DOM<br>vs THE STATE OF BIHAR | Mr.MILIND KUMAR MISHRA<br>Mr.YOGENDRA TIWARI | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 19. | CR. MISC./36164/2018<br>R. BAIL IPC 302,147,14<br>R.BAIL-1 | 1 | GAUTAM KUMAR @ GAUTAM YADAV @ GAUTAM<br>vs THE STATE OF BIHAR | Mr.SATYAVRAT VERMA<br>Mr.SHASHANK CHANDRA<br>Mr.SEEMA SARSIJ<br>Mr.VATSAL VERMA | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 20. | CR. MISC./37396/2018<br>R.BAIL IPC 376,34<br>R.BAIL-1 | 1 | SONU KUMAR @ SONU SHARMA<br>vs THE STATE OF BIHAR | Mr.NAND KISHORE PRASAD SINHA<br>Mr.SURENDRA ARYA | Mr.SMT. REENA SINHA (APP163) |
| 21. | CR. MISC./38495/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | KHONMA BIND @ RAM PRAVESH BIND<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)<br>Mr.RAJ KUMAR |
| 22. | CR. MISC./38875/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./42749 /2017) | 1 | AWADHESH YADAV<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 23. | CR. MISC./39012/2018<br>R. BAIL IPC 302,365,20<br>R.BAIL-1 | 1 | RAJA GOSWAMI @ RAJA KUMAR GOSWAMI<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH | Mr.SRI UMANATH MISHRA (APP234) |
| 24. | CR. MISC./41452/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 1 | RAMESH KUMAR JHA<br>vs STATE OF BIHAR & ANR | Mr.SANTOSH KUMAR DEEPAK<br>Mr.MD. SHAMSHER IMAM<br>Mr.RAVI KUMAR | Mr.SMT. ANITA KUMARI (APP239) |
| 25. | CR. MISC./41508/2018<br>C. BAIL<br>C.BAIL | 1 | NUSRAT KHANAM<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |

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## Wednesday the 11th July 2018
## Court No. 19 (AFTER D.B. CASES OF 2ND HALF)
# Mr. Justice Chakradhari Sharan Singh

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TIEDUP MATTERS** | | | |
| | | | **TO BE MENTIONED** | | | |
| 1. | CWJC/1145/2018<br>ESTB.& RECO.OF EDUCATI | 3 | DEV SARAN MAHILA EVENING COLLEGE<br>vs THE STATE OF BIHAR & ORS | Mr.LALAN KUMAR<br>Mr.BRIJ BIHARI TIWARY | Mr.SMT.BINITA SINGH -SC28<br>Mr.RITESH KUMAR<br>Mr.UMESH KUMAR VERMA<br>Mr.RAJENDRA KUMAR GIRI | |
| 2. | CWJC/6173/2018<br>WITHHOLDING/CANCEL.EVA | 1 | SAURABH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.AJAY KUMAR SINGH | Mr.KAMESHWAR KUMAR -GP17<br>Mr.GYAN SHANKAR | |
| 3. with | CWJC/11475/2018<br>ADMISSION, MEDICAL | 3 | PRIYANKA BHARTI & ORS<br>vs THE UNION OF INDIA & ORS | Mr.ANAND KUMAR OJHA<br>Mr.ASHOK KUMAR KARNA | Mr.NAGENDRA PD. YADAV-SC23<br>Mr.PRASOON SINHA<br>Mr.KANAK VERMA (CGC)<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) | |
| 4. with | C. REV./17/2018<br>ADMISSION, MEDICAL | 1 | THE CONTROLLER OF EXAMINATION, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD<br>vs MADHAV KUMAR JHA | Mr.PRASOON SINHA | | |
| 5. | C. REV./18/2018<br>ADMISSION, MEDICAL | 1 | THE CONTROLLER OF EXAMINATION, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD<br>vs PRIYANKA BHARTI & ORS | Mr.PRASOON SINHA | | |
| 6. | CWJC/11691/2018<br>WITHHOLDING/CANCEL.EVA | 1 | DEEP RAJ SINGH<br>vs THE STATE OF BIHAR & ANR | Mr.RAMCHANDRA SAHNI<br>Mr.SAROJ KUMARI | Mr.LALIT KISHORE<br>Mr.GYAN SHANKAR<br>Mr.SATYABIR BHARTI | |
| 7. | CWJC/12356/2018<br>MATTERS RELATING TO EX | 1 | MANORAMA DEVI<br>vs THE STATE OF BIHAR & ORS | Ms.MAHASWETA CHATTERJEE | Mr.PRABHAKAR JHA- GP27<br>Mr.ARABIND NATH PANDEY<br>Mr.SYED FIROZ RAZA | |
| 8. | CWJC/12712/2018<br>WITHHOLDING/CANCEL.EVA | 1 | SHIVANI KUMARI MINOR DAUGHTER OF RAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINGH ( IN PERSON ) | Mr.KAMESHWAR KUMAR - GP17<br>Mr.GYAN SHANKAR<br>Mr.LALIT KISHORE | |
| 9. | CWJC/12790/2018<br>ADMISSION, ENGINEERING | 3 | ASHWANI ANAND<br>vs THE UNION OF INDIA & ORS | Mr.PRIYA GUPTA | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.VINAY KRISHNA TRIPTHY<br>Mr.KANAK VERMA (CGC) | |
| 10. | CWJC/12839/2018<br>SCH.COLL.UNIV.(EXCL.SE | 1 | RAVI KUMAR SINGH & ANR<br>vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY- AAG15<br>Mr.RITESH KUMAR<br>Mr.RAJENDRA KUMAR GIRI | |
| 11. | CWJC/12983/2018<br>WITHHOLDING/CANCEL.EVA | 1 | SUMIT KUMAR SINGH<br>vs BIHAR SCHOOL EXAMINATION BOARD & ORS | Mr.PRAMOD KUMAR VERMA<br>Mr.DEVENDRA KUMAR | Mr.LALIT KISHORE<br>Mr.GYAN SHANKAR | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | MA/522/2017 | 12 | BIHAR STATE BOARD OF RELIGIOUS TRUST & ANR<br>vs MAHANTH RAVI SHANKAR GIRI & ORS | Mr.SHEKHAR SINGH<br>Mr.GANPATI TRIVEDI<br>Mr.P.N.SHAHI (AAG6) | Mr.VIKAS RATAN BHARTI<br>Mr.ASHISH GIRI | |
| 2. | MJC/2883/2017<br>CONTEMPT- SJ IN (CWJC/5045 /2011) | 1 | KRISHNANAND SINGH & ORS<br>vs THE STATE OF BIHAR, THROUGH THE SRI PRINCIPAL SECRETARY SHRI RAVI MITAL, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ROHIT MISHRA<br>Mr.RAJANI<br>Mr.ROHIT MISHRA | Mr.SARVESH KR.SINGH (AAG13) | |
| 3. | MJC/1303/2018<br>RESTORATION-SJ IN (SA/19 /2006) | 1 | MOSST. RAJ KUMARI & ORS<br>vs MOSST. SHARDA DEVI & ORS | Mr.KAUSHALESH CHOUDHARY | | |
| 4. | MJC/1708/2018<br>RESTORATION-SJ IN (CWJC/555 /2017) | 1 | GAYATRI PRATHMIK SAH MADHYA SANSKRIT VIDYALAYA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.DURGA NAND JHA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 | |

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| 5. | MJC/2073/2018<br>RESTORATION-SJ IN (SA/64 /2010) | 1 | HIRA LAL SAH & ORS<br>vs ASHARFI SAH & ORS | Mr.SHRI PRAKASH SRIVASTAVA | Mr.SUNIL KUMAR NO.III |
| 6. | MJC/2083/2018<br>RESTORATION-SJ IN (SA/82 /2007) | 1 | SHAKUNTALA DEVI & ANR<br>vs ANIL KUMAR | Mr.SANJEEV RANJAN | |
| 7. | MJC/2097/2018<br>RESTORATION-SJ IN (SA/88 /2004) | 1 | BARAT MAHTO & ORS<br>vs RAGHUNANDAN MAHTO & ORS | Mr.RAVINDRA KUMAR SINHA | Mr.NIKHILESH KUMAR<br>Mr.ABHAY KUMAR |
| 8. | MJC/2145/2018<br>CONTEMPT- SJ IN (CWJC/2348 /2018) | 1 | REENA ANAND<br>vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ABHISHEK KUMAR<br>Mr.AJIT KUMAR | Mr.AASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SATYAM SHIVAM SUNDARAM |
| 9. | MJC/2220/2018<br>CONTEMPT- SJ IN (CWJC/5704 /2017) | 1 | PANNALAL PRASAD PATEL<br>vs THE STATE OF BIHAR & ORS | Mr.INDRAJEET BHUSHAN<br>Mr.ALOK KUMAR SINHA | Mr.SHRIMATI SHILPA SINGH ( GA 12 )<br>Mr.GYAN SHANKAR |
| 10. | MJC/2228/2018<br>CONTEMPT- SJ IN (CWJC/13807 /2017) | 1 | DEVANAND SINGH<br>vs THE STATE OF BIHAR THROUGH SRI ABHISHEK SINGH, DISTRICT MAGISTRATE, GAYA & ORS | Mr.VIPIN KUMAR | Mr.SHRIMATI SHILPA SINGH ( GA 12 )<br>Mr.GYAN SHANKAR |

## FOR ORDERS (ON PETITIONS)

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| 1. | CR. APP (SJ)/375/2016<br>R.I.FOR 10 YEARS (307)<br>IA- 2614/2017 | 5 | ASHOK SAH & ANR<br>vs THE STATE OF BIHAR | Mr.PARMESHWAR VISHWAKARMA<br>Mr.ASHOK KUMAR SINGH<br>Mr.SHYAM KISHOR SINGH | Mr.ABHAY KUMAR |
| 2. | CR. APP (SJ)/395/2016<br>R.I.FOR 10 YEARS (20B,<br>IA- 184/2018 | 8 | PARMA SAH<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY | Mr.Z.HODA(APP) |
| 3. | CR. APP (SJ)/521/2016<br>R.I. FOR 10 YEARS(376)<br>IA- 1604/2018 | 5 | MD.TALIB<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR GIRI | Mr.SRI BIPIN KUMAR (APP17) |
| 4. | CR. APP (SJ)/590/2016<br>CONVERTED FROM CR. APP<br>IA- 1779/2018 | 4 | SHARAVAN MAHTO @ SHRABAN KUMAR<br>vs THE STATE OF BIHAR | Mr.BHOLA KUMAR<br>Mr.NAVIN KUMAR SINHA<br>Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD | Mr.SRI AJAY MISHRA (APP72) |
| 5. | CR. APP (SJ)/670/2016<br>R.I. FOR 10 YEARS (366<br>IA- 1142/2018 | 4 | RAJESH MUKHIA<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR JHA<br>Mr.KAUSHAL KUMAR JHA | Mr.SRI BIPIN KUMAR (APP17) |
| 6. | CR. APP (SJ)/711/2016<br>R.I. FOR 7 YEARS(307/1<br>IA- 1969/2016<br>IA- 571/2018 | 6 | SHRADHA GOSAI @ SHARDA GOSWAMI @ MAHANTH SHRADHA NAND GOSWAMI & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.VED PRAKASH SRIVASTVA | Mr.SRI BINOD BIHARI SINGH (APP87)<br>Mr.B.B.SINGH (APP) |
| 7. | CR. APP (SJ)/755/2016<br>R.I.FOR 10 YEARS (376)<br>IA- 2028/2016<br>IA- 561/2018 | 6 | MODIN MIAN<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH<br>Mr.MANOJ KUMAR SINGH | Mr.SRI BIPIN KUMAR (APP17) |
| 8. | CR. APP (SJ)/908/2016<br>R.I.FOR 10 YEARS (26(2<br>IA- 841/2018 | 5 | MD. KALAMUDDIN @ MD. MAMAL @ MD. KAMALUDDIN @ MD. KAMAL<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINGH<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI SUJIT KUMAR SINGH (APP180) |

## FOR ADMISSION

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| 1. | MJC/2339/2018<br>CONTEMPT- SJ IN (CWJC/5134 /2017) | 1 | SUO MOTO CONTEMPT INITIATED IN C W J C NO. 5134/2017 ON BEHALF OF HIGH COURT OF JUDICATURE AT PATNA<br>vs SHAKTI KUMAR, PRINCIPAL, IDEAL HIGHER SECONDARY PUBLIC SCHOOL, DELHA, GAYA | Mr... | |
| 2. | CWJC/15966/2016<br>ADMISSION, MEDICAL | 9 | ANKIT RAJ<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KUMAR SHARMA | Mr.PANKAJ KUMAR-SC12<br>Mr.KUMAR BRIJNANDAN |

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| 3. | MJC/699/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 4 | RAJENDRA SINGH<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.JAI PRAKASH VERMA | Mr.RAGHWANAND - GA 11 |
| 4. | CR. REV./162/2017<br>AGAINST CONVICTIOON (4 | 7 | TILO TANTI<br>vs THE STATE OF BIHAR | Mr.SUMAN KUMAR JHA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.ASHOK KUMAR MISHRA<br>Mr.KALPNA KUSUM | Mr.SRI RAM ANURAG SINGH (APP227)<br>Mr.SHARDA NAND MISHRA<br>Mr.DHANANJAY KUMAR GUPTA |
| 5.<br>with | CR. REV./1097/2017<br>JUVENILE JUSTICE ACT | 7 | PIYUSH KUMAR @ PIYUSH GOND<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SMT. GULNAR BEGAM (APP162)<br>Mr.PATANJALI RISHI |
| 6.<br>with | CR. REV./1171/2017<br>JUVENILE JUSTICE ACT<br>CR. REV. | 4 | TULSI YADAV @ TULSI KUMAR<br>vs THE STATE OF BIHAR | Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR | Mr.SRI AJAY KUMAR-1 (APP6)<br>Mr.PATANJALI RISHI |
| 7.<br>with | CR. REV./96/2018<br>JUVENILE JUSTICE ACT<br>CR. REV. | 4 | SONU SAHNI @ SONE LAL SAHNI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINHA | Mr.SRI SURENDRA KUMAR (APP190)<br>Mr.PATANJALI RISHI<br>Mr.UDAY KUMAR |
| 8.<br>with | CR. REV./163/2018<br>OTHER THAN CONVICTION<br>CR. REV. | 3 | RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.SATYA VEER<br>Mr.RAKESH KUMAR SINGH<br>Mr.SANJAY KUMAR JHA | Mr.MD. ARIF (APP105)<br>Mr.PATANJALI RISHI |
| 9. | CR. REV./289/2018<br>JUVENILE JUSTICE ACT<br>CR. REV. | 3 | WASIM AKHTAR ANSARI @ SONU<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.RASHMI | Mr.SRI TAPESHWAR SHARMA (APP170)<br>Mr.PATANJALI RISHI |
| 10. | CR. REV./485/2018<br>JUVENILE JUSTICE ACT | 3 | MD. SARFARAJ @ SYED SARFRAZ @ SARFRAZ ALAM @ SARFARAJ @ SYED SERFERAJ ALAM @ SYED SARFARAJ ALAM<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.PRAMENDRA KUMAR SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 11. | CR. MISC./4882/2018<br>MOD (SJ) IN (CR. REV./967 /2014) | 3 | VISHNU KANT KISHKU<br>vs STATE OF BIHAR & ANR | Mr.MADAN MOHAN PRASAD | Mr.SRI RAM BACHAN SINGH (APP189)<br>Mr.JIBENDRA MISHRA |
| 12. | CR. MISC./31133/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./43387 /2017) | 1 | SHIV SHANKAR VIKRANT & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 13. | CR. MISC./35206/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./48745 /2017) | 1 | AJAY RAI & ANR<br>vs THE STATE OF BIHAR | Mr.RAKESH RANJAN | Mr.SRI RAJKISHORE SINGH (APP172) |
| 14. | CR. MISC./35210/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./44321 /2017) | 1 | PRAPHULL KUMAR TIWARI<br>vs STATE OF BIHAR & ANR | Mr.DUDH NATH SINGH | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 15. | CR. MISC./35226/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./34838 /2017) | 1 | BIMAL KUMAR SINGH @ RAN VIJAY SINGH<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR SHARMA | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 16. | CR. MISC./46290/2017<br>A.BAIL IPC 420,467,120<br>A.BAIL | 11 | SANJAY SINGH @ SANJAY KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.HANS LAL KUMAR | Mr.SRI NARSINGH TANTI (APP111)<br>Mr.DILIP KUMAR (IN PERSON)<br>Mr.SURENDRA KUMAR ROY (IN PERSON)<br>Mr.CHANDAN KUMAR (IN PERSON)<br>Mr.VIJAY ANAND |
| 17. | CR. MISC./24059/2018<br>A.BAIL IPC 406,420 & 1<br>A.BAIL | 3 | SANTOSH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.NIKHIL KUMAR AGRAWAL<br>Mr.ADITI HANSARIA | Mr.SRI SANJAY KUMAR TIWARY (APP128)<br>Mr.GIRISH CHANDRA SHARMA |
| 18. | CR. MISC./26028/2018<br>A. BAIL IPC 498A,307,3<br>A.BAIL | 1 | BANDANA KUMARI @ VANDANA DEVI<br>vs THE STATE OF BIHAR | Smt.RINA SINHA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 19. | CR. MISC./27648/2018<br>A. BAIL IPC 302,34 & 2<br>A.BAIL | 1 | MUZAFFAR HUSSAIN @ MOHD. MUZAFFAR<br>vs THE STATE OF BIHAR | Mr.ASHISH GIRI<br>Mr.PRANAV KUMAR | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 20. | CR. MISC./9911/2018<br>C.BAIL<br>C.BAIL | 3 | MD. YUSUF KHAN<br>vs STATE OF BIHAR & ANR | Mr.AMIR ALAM<br>Mr.DHANANJAY KUMAR | Mr.SRI AMIT KUMAR RAKESH (APP179)<br>Mr.TEJ PRATAP SINGH |

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| 21. | MJC/3293/2014<br>CONTEMPT- SJ IN<br>(CWJC/23405 /2012) | 6 | JAGESHWAR CHOUDHARY<br>vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LIMITED & ORS. | Mr.ANJANI KUMAR JHA | Mr.UMA SHANKAR<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.MUJTABAUL HAQUE (GP12) |
| 22. | MJC/3736/2014<br>CONTEMPT- SJ IN<br>(CWJC/4418 /2008) | 8 | HARIDWAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.SOURENDRA PANDEY<br>Mr.PRABHAKAR JHA (GP-27) |
| 23. | MJC/1938/2015<br>CONTEMPT- SJ IN<br>(CWJC/518 /1999) | 10 | BACHCHAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHALLY KUMARI<br>Mr.SIYA RAM SHAHI | Mr.PRABHAT KUMAR VERMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.DR.MANKESHWAR TIWARI |
| 24. | MJC/2340/2015<br>CONTEMPT- SJ IN<br>(CWJC/7139 /2008) | 6 | SHIV KUMAR TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.SRI KRISHNA RANJAN | Mr.SC16 ABBAS HAIDAER<br>Mr.ABBAS HAIDER (SC6) |
| 25. | MJC/2563/2015<br>RESTORATION-SJ IN (SA/35 /2014) | 3 | RAM SUNDAR KAMTI & ANR<br>vs THE STATE OF BIHAR REPRESENTED BY THE COLLECTOR & ANR | Mr.PURUSHOTTAM JHA<br>Mr.VIKASH KUMAR JHA | |
| 26. | MJC/967/2016<br>CONTEMPT- SJ IN<br>(CWJC/42327 /2014) | 4 | RAMDEO MALLICK<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT BIHAR & ORS | Mr.NAVENDU KUMAR | Mr.GP24 ANSUMAN SINGH<br>Mr.ABHAY SHANKAR SINGH<br>Mr.RAMADHAR SINGH (GP25) |
| 27. | MJC/1105/2016<br>CONTEMPT- SJ IN<br>(CWJC/23183 /2011) | 6 | DHARAMSHILA KUMARI & ANR<br>vs THE STATE OF BIHAR THROUGH MR. R.K.MAHAJAN THE PRINCIPAL SECRETARY HUMAN RESOURCES DEPARTMENT GOVT. OF BIHAR & ORS | Mr.HIMANSHU KUMAR AKELA<br>Mr.NAWAL KISHORE SINGH | Mr.GP15 S.K. SINHA<br>Mr.SITARAM YADAV GP-16 |
| 28. with | MJC/1108/2016<br>CONTEMPT- SJ IN<br>(CWJC/13159 /2013) | 9 | MAHESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SHARMA | Mr.GAUTAM BOSE (AAG8)<br>Mr.R. B. PD. YADAV (AAG11) |
| 29. | MJC/1087/2016<br>CONTEMPT- SJ | 9 | KRITI KUMAR<br>vs THE STATE OF BIHAR THROUGH SRI D.S.GANGWAR PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT GOVT. OF BIHAR & ORS | Mr.AJAY KUMAR SHARMA | SC12 P. K. SINGH<br>Mr.RISHI RAJ SINHA (SC19) |
| 30. | MJC/2062/2016<br>OTHERS- SJ IN (CWJC/2918 /2000) | 4 | PRABESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DHANESHWAR PRASAD GUPTA | Mr.ROY SHIVAJI NATH (AAG3)<br>Mr.S.D.YADAV (AAG9) |
| 31. | MJC/2145/2016<br>CONTEMPT- SJ IN<br>(CWJC/19690 /2015) | 4 | SHEO CHANDRA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR | Mr.LALIT KISHORE(PAAG) |
| 32. | MJC/2542/2016<br>CONTEMPT- SJ IN<br>(CWJC/17107 /2007) | 4 | DEVENDRA PRASAD SINGH AKELA<br>vs THE STATE OF BIHAR & ORS | Mr.SUBASH CHANDRA YADAV<br>Mr.NARESH CHANDRA VERMA<br>Mr.LAKSHMI KANT TIWARY<br>Mr.NATRAJ VERMA | Mr.SC24 SUNIL KUMAR MANDAL<br>Mr.RAJESH PRASAD CHOUDHARY |
| 33. | MJC/2994/2016<br>CONTEMPT- SJ IN<br>(CWJC/9551 /1998) | 3 | ANIL KUMAR<br>vs LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS CHAIRMAN NAMELY S. K. RAI & ORS | Mr.SHYAMESHWAR KUMAR SINGH<br>Mr.SIDDHARTHA PRASAD<br>Mr.OM PRAKASH KUMAR | Mr.ABHIMANYU VATSA<br>Mr.NILANJAN CHATTERJEE |
| 34. | MJC/3380/2016<br>CONTEMPT- SJ IN<br>(CWJC/16255 /2015) | 1 | BIRENDRA KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.PRANAV KUMAR JHA<br>Mr.KRISHNA KUMAR<br>Mr.SUBODH KUMAR JHA | Mr.AAG13 SARVESH KUMAR SINGH<br>Mr.S. M. EHTESHAM<br>Mr.SHASHI BHUSHAN SINGH<br>Mr.RAJESH SINGH |
| 35. | MJC/4041/2016<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 3 | RAJANI KANT<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR & ANR | Mr.JAI PRAKASH VERMA | Mr.AAG13 SARVESH KUMAR SINGH |
| 36. | MJC/4372/2016<br>CONTEMPT- SJ IN<br>(CWJC/16726 /2008) | 11 | DR. RAMA SHANKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SIDDHARTHA PRASAD | Mr.PUSHKAR NARAIN SHAHI-AAG6<br>Mr.DURGA NARAYAN<br>Mr.K.B.KANTH |

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| 37. | MJC/205/2017<br>CONTEMPT- SJ IN<br>(CWJC/20608 /2014) | 4 | LALITA DEVI<br>vs THE STATE OF BIHAR REPRESENTED THROUGH ITS CHIEF SECRETARY, OLD SECRETARIAT BUILDIG, PATNA & ANR | Mr.TILAK SAO | Mr.AAG9 S. D. YADAV |
| 38. | C. REV./233/2017<br>IN (CWJC/2573 /2010) | 3 | DEGREE COLLEGE, BAGHA THROUGH ITS SECRETARY, PRABHUNATH GUPTA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR | Mr.ASHUTOSH RANJAN PANDEY (AAG 15)<br>Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR |
| 39. | C. REV./375/2017<br>IN (SA/108 /2006) | 4 | MOHAMMAD NAYEEMUDDIN<br>vs SURAJ MAHTO | Mr.MOHAMMED ABU HAIDAR<br>Mr.MD. ABU SHAJAN | |
| 40. | C. REV./445/2017<br>IN (C.Misc./735 /2017) | 1 | RABINDAR PRASAD SINGH<br>vs SHIO KUMARI DEVI & ORS | Mr.RAM LALLAN SINGH | |
| 41. | C. REV./460/2017<br>IN (C.Misc./01 /2017) | 1 | RAJ KUMAR SINGH<br>vs M/S ENGINEERS ENTERPRISES & ORS | Mr.KUMAR RISHIKESH CHANCHAL | Mr.KUMAR PRIYA RANJAN<br>Mr.ARVIND KUMAR SINHA<br>Mr.DR. PANKAJ<br>Mr.SHIV SHANKAR PRASAD YADAV |
| 42. | C. REV./479/2017<br>IN (CWJC/14644 /2016) | 1 | PUTUL KUMARI @ PUTUL DAVI @ PUTUL DEVI<br>vs THE VICE CHANCELLOR, L. N. MITHILA UNIVERSITY, DARBHANGA & ORS | Mr.SUBHASH KUMAR MISHRA | Mr.MD. NADIM SERAJ<br>Mr.ALKA VERMA |
| 43. | MJC/839/2017<br>CONTEMPT- SJ IN<br>(CWJC/12854 /2015) | 4 | INDRAKALA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.ASHUTOSH RANJAN PANDEY (AAG 15)<br>Mr.MD. NADIM SERAJ<br>Mr.ALKA VERMA |
| 44. | MJC/844/2017<br>with CONTEMPT- SJ IN<br>(CWJC/11701 /2016) | 4 | DR. NARAYAN JHA<br>vs THE STATE OF BIHAR & ORS | Mr.BINODANAND MISHRA | Mr.ASHUTOSH RANJAN PANDEY - AAG15<br>Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |
| 45. | MJC/225/2017<br>with CONTEMPT- SJ | 4 | FANI BHUSHAN PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.AAG15 ASHUTOSH RANJAN PANDEY<br>Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |
| 46. | MJC/866/2017<br>with CONTEMPT- SJ | 4 | KAMAL NATH JHA<br>vs THE STATE OF BIHAR THE SECRETARY HIGHER EDUCATION BIHAR, PATNA & ORS | Mr.YUGAL KISHORE<br>Mr.SANJAY KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY- AAG15<br>Mr.MD. NADIM SERAJ<br>Mr.AJAY BEHARI SINHA |
| 47. | MJC/1270/2017<br>with CONTEMPT- SJ | 3 | DR. PRABHU NARAYAN JHA<br>vs THE STATE OF BIHAR & ORS | Mr.BINODANAND MISHRA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.DR. ANSHUMAN |
| 48. | MJC/1144/2017<br>CONTEMPT- SJ | 3 | ASHA JHA<br>vs THE STATE OF BIHAR THROUGH SHRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT BIHAR, PATNA & ORS | Mr.AWADHESH KUMAR<br>Mr.ASHIT RANJAN<br>Mr.ASHA SINGH | Mr.ASHUTOSH RANJAN PANDEY (AAG 15)<br>Mr.JAWED GAFFAR KHAN<br>Mr.MD. NADIM SERAJ |
| 49. | MJC/984/2017<br>CONTEMPT- SJ IN<br>(CWJC/5365 /2014) | 3 | SHANTI SAH<br>vs MR. ANJANI KUMAR SINHA, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRAMOD RAJPATI<br>Mr.AMAR PRAKASH<br>Mr.PRAMOD RAJPATI<br>Mr.SMT. DURGA KUMARI<br>Mr.ASHUTOSH KUMAR | Mr.S.D. YADAV - AAG9<br>Mr.SHIV KUMAR |
| 50. | MJC/1174/2017<br>RESTORATION-SJ IN (C. REV./178 /2013) | 1 | RAM JANAM CHAUDHARY<br>vs MOSMAT LAXMINA & ORS | Mr.RANJEET KUMAR | |
| 51. | MJC/1191/2017<br>CONTEMPT- SJ IN<br>(CWJC/16062 /2016) | 1 | RAJENDRA KISHORI B. ED. COLLEGE, SUGHARI<br>vs JAI PRAKASH UNIVERSITY, RAHUL SANSKRITYAYAN NAGAR, CHAPRA THROUGH ITS REGISTRAR, ANIL KUMAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.HANSRAJ<br>Mr.NAGENDRA KUMAR SINGH<br>Smt.SARITA BAJAJ<br>Mr.SUNIL KUMAR SINGH |
| 52. | MJC/1379/2017<br>RESTORATION-SJ IN<br>(CWJC/10255 /2016) | 3 | AJIT KUMAR<br>vs MAGADH UNIVERSITY, BODH GAYA & ORS | Mr.AJEET SINGH | |
| 53. | MJC/1412/2017<br>CONTEMPT- SJ IN<br>(CWJC/7143 /2016) | 1 | SITA DEVI<br>vs MR. PRATYAYA AMRIT, THE CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS | Mr.RAJ DULAR SAH | Mr.VINAY KIRTI SINGH |

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| 54. | MJC/1423/2017<br>CONTEMPT- SJ IN<br>(CWJC/21167 /2014) | 1 | DR. SIDHESHWAR PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.TARKESHWAR PD. VERMA<br>Mr.TARKESHWAR PD. VERMA | Mr.S. D. YADAV - AAG 9 |
| 55. | MJC/1497/2017<br>RESTORATION-SJ IN (SA/14 /2015) | 1 | NIRMALA KUER & ORS<br>vs SRIMATI RENU DEVI | Mr.PARMESHWAR VISHWAKARMA | |
| 56. | MJC/1598/2017<br>RESTORATION-SJ IN<br>(SA/318 /2013) | 3 | UPENDRA BHAGATA & ORS<br>vs MOST PABIYA DEVI & ORS | Mr.BHUBNESHWAR PRASAD | Mr.ARGHESH KUMAR |
| 57. | MJC/1603/2017<br>RESTORATION-SJ IN<br>(SA/486 /2011) | 3 | BIBI MAHRU NISHA<br>vs MUSTAK AHAMD & ORS | Mr.SHIVA SHANKAR SHARMA | |
| 58. | MJC/1638/2017<br>CONTEMPT- SJ IN<br>(CWJC/11527 /2015) | 4 | PROF. KAILASH SHARMA<br>vs THE STATE OF BIHAR THROUGH MR. R. K . MAHAJAN, THE SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DR. ANJANI PD. SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Smt.BINITA SINGH<br>Mr.MD. NADIM SERAJ |
| 59. | MJC/1963/2017<br>CONTEMPT- SJ IN<br>(CWJC/11510 /2000) | 4 | SHASHI BHUSHAN YADAV<br>vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS | Mr.SUBHASH CHANDRA BOSE | Mr.ASHISH GIRI |
| 60. | MJC/2098/2017<br>RESTORATION-SJ IN<br>(SA/159 /2012) | 3 | KRISHNA KR. GUPTA & ORS<br>vs GEETA DEVI & ORS | Mr.NAVIN KUMAR PANDEY | Mr.ARGHESH KUMAR |
| 61. | MJC/2205/2017<br>RESTORATION-SJ IN<br>(SA/355 /2012) | 1 | GOBARDHAN PASWAN & ORS<br>vs DROPADI DEVI & ORS | Mr.SUBODH KUMAR<br>Mr.SURYA NARARYAN PODDAR | |
| 62. | MJC/2334/2017<br>CONTEMPT- SJ IN<br>(CWJC/1079 /1999) | 4 | IN THE MATTER OF THE PETITION DATED 24.07.2017 OF SRI OM PRAKASH<br>vs BANK OF INDIA, BIHAR ZONAL, THROUGH ITS ZONAL MANAGER & ORS | Mr. | |
| 63. | MJC/2361/2017<br>CONTEMPT- SJ IN<br>(CWJC/4180 /2014) | 3 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BINDESHWAR PRASAD SINGH<br>Mr.RUDRA DEO | Mr.YOGENDRA PRASAD SINHA - AAG 7 |
| 64. with | MJC/2367/2017<br>CONTEMPT- SJ IN<br>(CWJC/8053 /2017) | 6 | RAM RATAN THAKUR SENIOR SECONDARY SCHOOL & ANR<br>vs THE STATE OF BIHAR, REPRESENTED THROUGH MR. AKHILESHWAR PANDEY, DIRECTOR, SECONDARY EDUCATION, DEPARTMENT OF HUMAN RESOURCES & ORS | Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.MD.IMTEYAZ AHMAD | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.GYAN SHANKAR<br>Smt.BINITA SINGH |
| 65. | CWJC/8053/2017<br>CONTEMPT- SJ | 4 | RAM RATAN THAKUR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MD.IMTEYAZ AHMAD<br>Mr.NILESH KUMAR<br>Mr.RAVI RANJAN<br>Mr.MALAY KUMAR CHOUDHARY | Mr.KAMESHWAR KUMAR- GP17<br>Mr.GYAN SHANKAR<br>Mr.AJAY BEHARI SINHA<br>Mr.LALIT KISHORE |
| 66. | MJC/2524/2017<br>CONTEMPT- SJ IN<br>(CWJC/12804 /2014) | 1 | SRI SATYADEO CHAUDHARY & ANR<br>vs THE UNION OF INDIA & ORS | Mr.GAURI SHANKAR PRASAD | Mr.SURYADEO YADAV - AAG 9<br>Mr.CHAITANYA SUAROOP<br>Mr.KANAK VERMA (CGC)<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 67. | MJC/2525/2017<br>CONTEMPT- SJ IN<br>(CWJC/11512 /1998) | 1 | RAM NARESH CHOUDHARY<br>vs THE STATE OF BIHAR THROUGH THE AGRICULTURE PRODUCE COMMISSIONER PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.SACHIN KUMAR<br>Mr.SHAILENDRA KUMAR SINHA | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 68. | MJC/2644/2017<br>CONTEMPT- SJ IN<br>(CWJC/21038 /2012) | 1 | DR. MEERA SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ASHHAR MUSTAFA<br>Mr.(AAG15) |
| 69. | MJC/2661/2017<br>33. MJC IN (SA/36 /2012) | 3 | SONI DEVI @ SONIA DEVI @ SONALI DEVI<br>vs RAM DEO THAKUR & ORS | Mr.NEERAJ KUMAR | |
| 70. | MJC/2667/2017<br>33. MJC IN (SA/305 /2013) | 3 | SUSHILA DEVI & ORS<br>vs AWADHESH NARAYAN SINGH & ANR | Mr.VAIDEHI RAMAN PRASAD SINGH | |

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| 71. | MJC/2937/2017<br>CONTEMPT- SJ IN<br>(CWJC/6737 /2017) | 1 | MUKESH KUMAR RANJAN<br>vs SRI SHIV DAS LAHRI, DIRECTOR, NATIONAL COUNCIL OF VOCATIONAL TRAINING ( N C V T ) & ORS | Mr.HEMANT KUMAR | Mr.AJAY KR. RASTOGI - AAG 10<br>Mr.RAJESH KUMAR VERMA<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 72. | MJC/3047/2017<br>CONTEMPT- SJ IN<br>(CWJC/13280 /2015) | 1 | VERONICA TUDU<br>vs THE BIHAR SCHOOL EXAMINATION BOARD, PATNA THROUGH IT SECRETARY & ORS | Mr.NAWAL KISHOR SINGH | Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR |
| 73. | MJC/3190/2017<br>CONTEMPT- SJ IN<br>(CWJC/15196 /2016) | 3 | SHAKUNTALA NURSING & PARAMEDICAL INSTITUTE ( A. N. M. TRAINING SCHOOL )<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVT. OF BIHAR, NEW SECRETARIAT, NAMELY SHRI RAJNEESH KUMAR MAHAJAN & ORS | Mr.ARUN KUMAR | Mr.CHITRANJAN SINHA - AAG 2<br>Mr.PRABHAT KUMAR SINGH |
| 74. | MJC/3202/2017<br>CONTEMPT- SJ IN<br>(CWJC/4960 /2017) | 1 | VINOD KUMAR<br>vs THE STATE OF BIHAR, THROUGH SRI ARVIND KUMAR CHAUDHARY THE PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MD. ANISUR RAHMAN | Mr.ANJANI KUMAR - AAG 4 |
| 75. | MJC/3203/2017<br>CONTEMPT- SJ IN<br>(CWJC/7851 /2016) | 1 | MANAGING COMMITTEE OF MADARSA MAHMOODIA AT SIMARIA, THROUGH ITS SECRETARY MD. HASHIM ALI<br>vs THE STATE OF BIHAR, THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MD. ANISUR RAHMAN | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.MD. RASHID ALAM |
| 76. | MJC/3232/2017<br>CONTEMPT- SJ IN<br>(CWJC/16117 /2016) | 3 | JAI MANGAL BHAGAT<br>vs THE STATE OF BIHAR & ANR | Mr.NACHIKETA JHA | Mr.AJAY (GA5) |
| 77. | MJC/3249/2017<br>CONTEMPT- SJ IN<br>(CWJC/13926 /2014) | 1 | BHUPENDRA PRASAD<br>vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.RAJEEV RANJAN NO.II<br>Mr.SUNIL KUMAR | Mr.S. D. YADAV - AAG 9 |
| 78. | MJC/3369/2017<br>CONTEMPT- SJ IN<br>(CWJC/4899 /2017) | 1 | BIRENDRA KUMAR SAHU<br>vs THE STATE OF BIHAR REPRESENTED THROUGH SRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.KRISHNA CHANDRA | Mr.P. K. VERMA - AAG 3 |
| 79. | MJC/3449/2017<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 3 | HANSRAJ RAM @ HANSRAJ & ORS<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAMCHANDRA SINGH | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 80. | MJC/3463/2017<br>CONTEMPT- SJ IN<br>(CWJC/17369 /2016) | 3 | THE GOVERNING BODY OF SANT KABIR MAHANTH RAMDAYAL DAS COLLEGE & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SIYA RAM SHAHI<br>Mr.SHALLY KUMARI | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 )<br>Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR |
| 81. | MJC/3507/2017<br>CONTEMPT- SJ IN<br>(CWJC/1683 /2017) | 1 | MD. NASEEM ANSARI<br>vs THE STATE OF BIHAR & ORS | Mr.AMIT KUMAR<br>Mr.MUKESH KUMAR | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 82. | MJC/3531/2017<br>CONTEMPT- SJ IN<br>(CWJC/8997 /2016) | 1 | PROF. HARI NARAYAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.GYAN SHANKAR<br>Mr.AJAY BEHARI SINHA |
| 83. | MJC/3548/2017<br>33. MJC IN (SA/01 /2015) | 1 | CHANDRA SHEKHAR CHOUDHARY & ORS<br>vs BHOLA MISHRA & ORS | Mr.SAMEER RANJAN | |

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| 84. | MJC/319/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 3 | ANIL KUMAR SINHA & ANR<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.JAI PRAKASH VERMA | Mr.RAGHWANAND - GA 11 |
| 85. | MJC/414/2018<br>CONTEMPT- SJ IN<br>(CWJC/14711 /2017) | 3 | MD. HABIB & ORS<br>vs THE STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR MISHRA<br>Mr.PRIYA | Mr.MRS. SILPA SINGH - GA 12<br>Mr.MD. RASHID ALAM |
| 86. | MJC/489/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 1 | MAHESH PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.JAI PRAKASH VERMA | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 87. | MJC/528/2018<br>CONTEMPT- SJ IN<br>(CWJC/18052 /2017) | 1 | SUBHASH YADAV<br>vs THE STATE OF BIHAR, THROUGH THE R. K. MAHAJAN, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.DIWAKAR YADAV | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RITESH KUMAR |
| 88. | MJC/579/2018<br>CONTEMPT- SJ IN<br>(CWJC/3883 /1998) | 3 | KANHAIYA LAL BARI & ANR<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE/ COLLECTOR, NAMELY SRI ABHISHEK SINGH, GAYA & ORS | Mr.ARUN KUMAR SINGH | Mr.P.K. VERMA-AAG3 |
| 89. | MJC/710/2018<br>CONTEMPT- SJ IN<br>(CWJC/18051 /2016) | 3 | RUKASANA PARVEEN<br>vs DR. ( MRS. ) REENA NAYYAR, THE MEDICAL COUNCIL OF INDIA THROUGH ITS SECRETARY NAMELY DR. ( MRS. ) REENA NAYYAR & ORS | Mr.MD. OBAIDULLAH | Mr.GYAN SHANKAR<br>Mr.SATYABIR BHARTI<br>Mr.KUMAR BRIJNANDAN |
| 90. | MJC/781/2018<br>CONTEMPT- SJ IN<br>(CWJC/9709 /2017) | 3 | S. K. RAHED HOSSAIN MIA<br>vs MR. ANAND KISHORE, THE CHAIRMAN, BIHAR SCHOOL EXAMINATION BOARD & ORS | Mr.MD. SHAKIR AHMAD<br>Mr.PANKAJ KUMAR SINGH | Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR |
| 91. | MJC/808/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 3 | HAIDER ALI & ORS<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.JAI PRAKASH VERMA | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 92. | MJC/927/2018<br>CONTEMPT- SJ IN<br>(CWJC/16551 /2016) | 3 | DOLY KUMARI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPTT., GOVT. OF BIHAR, PATNA & ORS | Mr.ARUN KUMAR SINGH | Mr.AASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RITESH KUMAR<br>Mr.SHASHI BHUSHAN SINGH |
| 93. | MJC/1155/2018<br>CONTEMPT- SJ IN<br>(CWJC/6791 /2017) | 3 | MITR ANM TRAINING SCHOOL, KAIYA, GAYA THROUGH ITS SECRETARY, SMT. ANITA RANI<br>vs DR. T. DILEEP KUMAR, THE CHAIRMAN, INDIAN NURSING COUNCIL & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.SHRI NATH PATHAK |
| 94. | MJC/1184/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 4 | RAMA KANT SINGH<br>vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.JAI PRAKASH VERMA | Mr.RAGHWANAND - GA 11 |
| 95. | MJC/1450/2018<br>CONTEMPT- SJ IN<br>(CWJC/9798 /2008) | 1 | SADA NAND BHAGAT & ORS<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAMCHANDRA SINGH | Mr.SARVESH KUMAR SINGH - AAG 13 |

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| 96. | MJC/1579/2018<br>CONTEMPT- SJ IN<br>(CWJC/11653 /2017) | 1 | BIPIN KUMAR<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRESENTLY POSTED AS THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AJIT KUMAR SINGH<br>Mr.PURUSOTTAM KUMAR SINGH | Mr.ASHUTOSH RANJAN PANDEY (AAG15) |
| 97. | MJC/1624/2018<br>CONTEMPT- SJ IN<br>(CWJC/17936 /2017) | 1 | ABHISHEK KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & O RS | Ms.NIVEDITA NIRVIKAR<br>Mr.MANOJ KUMAR | Mr.SHRIMATI SHILPA SINGH ( G A 12 )<br>Mr.VIKAS RATAN BHARTI<br>Mr.ZAKI HAIDER |
| 98. | MJC/1913/2018<br>CONTEMPT- SJ IN<br>(CWJC/6653 /2018) | 3 | RAGANI KUMARI @ RAGINI KUMARI<br>vs THE STATE OF BIHAR THROUGH SRI ANAND KISHOR, CHAIRMAN BIHAR SCHOOL EXAMINATION BOARD, PATNA & ORS | Mr.SATISH KUMAR | Mr.GYAN SHANKAR<br>Mr.SHILPA SINGH (GA12) |
| 99. | CR. MISC./41307/2018<br>A. BAIL IPC 302,34 & 2<br>A.BAIL | 1 | RAVINDRA RAY @ RAVINDRA SINGH<br>vs THE STATE OF BIHAR | Ms.SANJANA<br>Mr.GAURAV KUMAR | Mr.SRI UMANATH MISHRA (APP234) |

## FOR HEARING UNDER ORDER 41 RULE 11 CPC

| | | | | | |
|---|---|---|---|---|---|
| 1. | SA/55/2004 | 1 | MISHRI LAL<br>vs DISCIPLE OF NARAYAN DAS (NIRAN | Mr.S.S.SHABBAR HUSSAIN<br>Mr.BINOD KR.SINHA | Mr.R.K.P.SINGH<br>Mr.BAL BHUSHAN CHOUDHARY<br>Mr.MANISH KISHORE<br>Mr.SATYA RANJAN SINHA |

## FOR HEARING

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|---|---|---|---|---|---|
| 1.<br>with | CWJC/694/1993<br>CONSOLIDATION | 11 | DAMAN ROY & ORS<br>vs STATE & ORS | Mr.MRIDULA MISHRA | Mr.(GP6)<br>Mr.AMISH KUMAR<br>Mr.AJAY KR.RASTOGI (AAG10)<br>Mr.PURNENDU SINGH (GP27) |
| 2. | CWJC/9226/1993<br>CONSOLIDATION<br><br>(Part heard) | 4 | CHANDRA SEKHAR JHA<br>vs STATE & ORS | Mr.ARUN PRASAD AMBASTHA | Mr.S.J.REHMAN SC<br>Mr.AMISH KUMAR<br>Mr.AJAY (GA12)<br>Mr.PRKASH UPADHYAY |
| 3. | CR. APP (SJ)/578/2007 | 11 | RAMESHWAR PRASAD<br>vs THE STATE OF BIHAR THRU.VIG. | Mr.AJAY<br>Mr.VED PRAKASH SRIVASTVA<br>Mr.RAM PARWESH KUMAR<br>Mr.SANJAY KUMAR JHA<br>Mr.SUNIL KUMAR TIWARI<br>Mr.MRITUNJAY PRASAD SINGH<br>Mr.SUMANT SINGH | Mr.KEDAR SINGH (AC TO R.SHARMA) |
| 4. | MJC/2631/2015<br>CONTEMPT- SJ IN<br>(CWJC/14431 /2012) | 7 | TEACHERS ASSOCIATION SNSRKS COLLEGE SAHARSA & ORS<br>vs THE STATE OF BIHAR THROUGH MR. R.K.MAHAJAN THE PRINCIPAL SECRETARY HUMAN RESOURCES DEPARTMENT GOVT. OF BIHAR PATNA & ORS ORS | Mr.BINODANAND MISHRA<br>Mr.MADHAV JHA | Mr.SUBHASH PD. SINGH (GA7)<br>Mr.RAJESH SINGH<br>Mr.RAJU GIRI |
| 5. | CWJC/10498/2002<br>REM/DIS/TER, NON GAZET | 6 | BHARTI MISHRA @ BHARTI DEVI<br>vs THE DISTRICT & SESS.JUDGE,MADH | Mr.SANAT KUMAR MISHRA | Mr.(GA)<br>Mr.PIYUSH LALL<br>Mr.KAMAL KISHORE SINGH<br>Mr.RAJEEV KUMAR SINGH<br>Mr.(GA9)<br>Mr.BINITA SINGH (SC28)<br>Mr.S.A.NARAIN (AG) |
| 6.<br>with | CWJC/143/2003<br>REM/DIS/TER, HEALTH SE | 15 | DR.RANG BAHADUR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ASIM JHA<br>Mr.SHIV KUMAR<br>Mr.AJAY KUMAR | Mr.(AAG2)<br>Mr.SANJAY PANDEY<br>Mr.PRAFULL CHANDRA DWIVEDI<br>Mr.R.S.NATH<br>Mr.ROY SHIVAJI NATH (AAG3)<br>Mr.BINOD SHANKAR TIWARY |

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| 7. with | CWJC/149/2003<br>REM/DIS/TER, HEALTH SER. | 4 | SHANKAR MOHAN DAS & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV KUMAR<br>Mr.BHAIRAW NAND SHARMA<br>Mr.BINOD KUMAR JHA | Mr.(AAG2)<br>Mr.ROY SHIVAJI NATH (AAG3) |
| 8. | CWJC/1119/2003<br>REM/DIS/TER, HEALTH SER. | 4 | RAJ KUMAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR | Mr.(GP1)<br>Mr.RABINDRA KR.CHOUBEY (SC8)<br>Mr.NAWAL KISHORE SINGH (SC-2)<br>Mr.J.K.ROY -1 (SC13) |

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| PATNA HIGH COURT | 161 | Wednesday 11th July, 2018<br>Mr. Justice Prabhat Kumar Jha |
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**Notice :** Mentioning slips for urgent posting will be entertained on every Monday only.

**Wednesday the 11th July 2018**

**Court No. 4 (AT 10:30 A.M.)**

## Mr. Justice Prabhat Kumar Jha

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./39490/2018<br>A.BAIL IPC 409,420,406<br>A.BAIL | 1 | SMT. SARITA KUMARI @ SARITA KUMARI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH | Mr.SRI ANISH CHANDRA (APP183) | |
| 2. | CR. MISC./39616/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | HIRA ANSARI<br>vs THE STATE OF BIHAR | Mr.NARESH KUMAR MEHTA | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) | |
| 3. | CR. MISC./39658/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | MUNDRIKA YADAV @ MUNDRIKA PRASAD & ANR<br>vs THE STATE OF BIHAR | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR | Mr.SRI SANJAY KUMAR SHARMA (APP236) | |
| 4. | CR. MISC./39667/2018<br>A.BAIL IPC 409 & 3 D.P<br>A.BAIL | 1 | DWARIKA PRASAD<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA NARAIN SINHA<br>Mr.AJIT KUMAR<br>Mr.RASHMI BHARTI | Mr.SRI PARMESHWAR MEHTA (APP42) | |
| 5. | CR. MISC./39944/2018<br>A. BAIL 8C,20B,22,27A<br>A.BAIL | 1 | DHANJEE SINGH @ DHANANJAY KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR<br>Mr.PREM RANJAN KUMAR | Mr.SRI RAM SEVAK CHOUDHARY (APP53) | |
| 6. | CR. MISC./39948/2018<br>A. BAIL IPC 147,149,44<br>A.BAIL | 1 | UPENDRA RAI & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI ANISH CHANDRA (APP183) | |
| 7. | CR. MISC./39953/2018<br>A.BAIL IPC 302,201<br>A.BAIL | 1 | MUNNA SINGH @ MUNNA BABU<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI AHTASH ALI KHAN (APP4) | |
| 8. | CR. MISC./39954/2018<br>A.BAIL IPC 147,148,149<br>A.BAIL | 1 | ISHAN KUMAR VERMA @ ANUKUL ANAND VERMA @ ANUKUL ANAND & ANR<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.SRI RAJESH KUMAR (APP48) | |
| 9. | CR. MISC./39955/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | JAGDAMBA RAY & ANR<br>vs THE STATE OF BIHAR | Mr.SHEO JEE MISHRA<br>Mr.BIJAY KUMAR DUBEY<br>Mr.CHUNNU KUMAR | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) | |
| 10. | CR. MISC./39960/2018<br>A. BAIL IPC 304B,34<br>A.BAIL | 1 | JITENDRA SHARMA @ JITAND SHARMA<br>vs THE STATE OF BIHAR | Mr.ARJUN PRASAD KUNWAR | Mr.SRI ASHOK KUMAR (APP220) | |
| 11. | CR. MISC./39963/2018<br>A. BAIL IPC 323,341,32<br>A.BAIL | 1 | AMRENDRA YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI BHARAT LAL (APP15) | |
| 12. | CR. MISC./39967/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | BIPIN KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR SINGH | Mr.SRI JAI NARAIN THAKUR (APP184) | |
| 13. | CR. MISC./39970/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | SURESH YADAV & ORS<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI PARMESHWAR MEHTA (APP42) | |
| 14. | CR. MISC./39971/2018<br>A.BAIL IPC 376,34 & 4,<br>A.BAIL | 1 | RUPESH RAI @ RUPESH KUMAR<br>vs THE STATE OF BIHAR | Mr.KRISHNA KUMAR YADAV<br>Mr.RAVI SHANKER PANKAJ | Mr.SRI KANHAIYA KISHORE (APP100) | |
| 15. | CR. MISC./39973/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | MOKHTAR KHAN @ MD. MOKHTAR KHAN & ORS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.PRAMENDRA KUMAR SINGH | Mr.SRI TARKESHWAR NATH THAKUR (APP144) | |
| 16. | CR. MISC./39976/2018<br>A. BAIL IPC 302,307,14<br>A.BAIL | 1 | GUDDU KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.SRI ASHOK KUMAR (APP220) | |
| 17. | CR. MISC./39977/2018<br>A.BAIL IPC 420,120B,47<br>A.BAIL | 1 | RENU DEVI<br>vs STATE OF BIHAR & ANR | Mr.MANISH KUMAR NO 13<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI RAJENDRA NATH JHA (APP46) | |
| 18. | CR. MISC./39980/2018<br>A.BAIL IPC 147,149,342<br>A.BAIL | 1 | SANJEEV ROY & ORS<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD<br>Mr.PRINCE KUMAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) | |
| 19. | CR. MISC./39982/2018<br>A.BAIL IPC 302,307,504<br>A.BAIL | 1 | RUNA DEVI<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR<br>Mr.NAWAL KISHORE SINGH | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) | |

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| 20. | CR. MISC./39989/2018<br>A.BAIL IPC 302,120B,34<br>A.BAIL | 1 | SHASHIBHUSHAN RAI @ GAPPU RAI<br>vs THE STATE OF BIHAR | Mr.SATYAM SHIVAM SUNDARAM | Mr.SRI SURENDRA KUMAR (APP190) |
| 21. | CR. MISC./39992/2018<br>A.BAIL IPC 302,307,147<br>A.BAIL | 1 | BACHI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI TARKESHWAR NATH THAKUR (APP144)<br>Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH |
| 22. | CR. MISC./39995/2018<br>A. BAIL IPC 409 & 51(A<br>A.BAIL | 1 | SITA RAM @ SHRI SITARAM PASWAN @ SITA RAM PASWAN<br>vs THE STATE OF BIHAR | Mr.SANGIV KUMAR<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 23. | CR. MISC./39996/2018<br>A.BAIL IPC 409,420,468<br>A.BAIL | 1 | SUBHASH SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ANANT KUMAR PANDEY | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 24. | CR. MISC./39998/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | MD. ARIF @ MD. ARIF HUSSAIN & ANR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.RAJ KUMAR | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 25. | CR. MISC./40000/2018<br>A.BAIL IPC 406,420,34<br>A.BAIL | 1 | MINAKSHI MISHRA & ORS<br>vs THE STATE OF BIHAR | Mr.MD. SHAHAB KHALIL<br>Mr.SABA ASHFAQUE<br>Mr.NAFISUZZOHA | Mr.SRI AJAY KUMAR -2 (APP71) |
| 26. | CR. MISC./40003/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 1 | RAMESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 27. | CR. MISC./40004/2018<br>A.BAIL IPC 147,149,341<br>A.BAIL | 1 | CHANDRA SHEKHAR SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.SHYAM BIHARI SINGH | Mr.SRI HARENDRA PRASAD (APP96) |
| 28. | CR. MISC./40007/2018<br>A.BAIL IPC 302,120B &<br>A.BAIL | 1 | DINESH KUMAR @ DINESH MAHTO<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 29. | CR. MISC./40011/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | BINAY KUMAR<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI YOGENDRA KUMAR (APP200) |
| 30. | CR. MISC./40012/2018<br>A. BAIL 20,22,23,24 ND<br>A.BAIL | 1 | CHANDA RAI @ CHANDA RAY @ CHANDA YADAV<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 31. | CR. MISC./40014/2018<br>A.BAIL 3/4 D.P. ACT<br>A.BAIL | 1 | BRAJ BHUSHAN PANDEY @ BRIJ BHUSHAN PANDEY & ANR<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR SINGH | |
| 32. | CR. MISC./40023/2018<br>A.BAIL IPC 379,420,34<br>A.BAIL | 1 | ARVIND SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.MD. NAZIR ANSARI (APP106) |
| 33. | CR. MISC./40024/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | RAM BALI MAHTO<br>vs THE STATE OF BIHAR | Mr.SUJIT KUMAR SINGH | Mr.SRI BRAJ KISHORE PRASAD (APP90) |
| 34. | CR. MISC./40028/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | MD. RAKIM MIAN @ MD. RAKIM<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA | Mr.SRI MANISH KUMAR 2 (APP33) |
| 35. | CR. MISC./40032/2018<br>A. BAIL IPC 420,120B,3<br>A.BAIL | 1 | SRI MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR DUBEY<br>Mr.NAGESH DUBEY | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 36. | CR. MISC./40036/2018<br>A. BAIL IPC 302,34,120<br>A.BAIL | 1 | MAHANTH LAKHAN DAS @ LAKHAN DAS<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR SINGH<br>Mr.SITA RAM PRASAD | Mr.SRI MURLIDHAR (APP110)<br>Mr.SHEIKH ARKAN AHMAD |
| 37. | CR. MISC./40037/2018<br>A. BAIL IPC 413,414,42<br>A.BAIL | 1 | ARVIND KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 38. | CR. MISC./40045/2018<br>A. BAIL IPC 302,341,32<br>A.BAIL | 1 | SANJAY CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.RANA BALJIT SINGH | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 39. | CR. MISC./40046/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | JITENDRA @ RAJA YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR YADAV | Mr.SRI RAM PRIYA SARAN SINGH (APP52) |
| 40. | CR. MISC./40049/2018<br>A. BAIL IPC 436<br>A.BAIL | 1 | NISHANT PRIYADARSHI @ MUNNU KUMAR @ NISHANT KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SMT. VEENA RANI PRASADD. (APP68) |
| 41. | CR. MISC./40050/2018<br>A. BAIL IPC 376,511,34<br>A.BAIL | 1 | SANJEEV PRASAD<br>vs THE STATE OF BIHAR | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN<br>Mr.ATUL SHANKAR | Mr.SRI PREM KUMAR JHA (APP43) |

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| 42. | CR. MISC./40051/2018<br>A. BAIL IPC 323,341,37<br>A.BAIL | 1 | RAJENDRA SAH<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR NO.1<br>Mr.RAMAKANT YADAV<br>Mr.ANSHUMAN SINGH | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 43. | CR. MISC./40062/2018<br>A.BAIL IPC 406<br>A.BAIL | 1 | MD. SYED MURTAZA HAIDER<br>vs STATE OF BIHAR & ANR | Mr.GAUTAM KUMAR YADAV<br>Mr.VINOD KUMAR | Mr.SRI YOGENDRA KUMAR (APP200)<br>Mr.SANJAY KUMAR GHOSARVEY<br>Mr.RAJIV KRISHNA BARIAR |
| 44. | CR. MISC./40069/2018<br>A. BAIL IPC 379,314 &<br>A.BAIL | 1 | MANOJ KUMAR @ MANOJ SAW<br>vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 45. | CR. MISC./40070/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | RANJIT KUMAR @ RANJIT YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.MURARI PRASAD SINHA<br>Mr.ARUN KUMAR SINHA | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 46. | CR. MISC./40072/2018<br>A. BAIL IPC 302,307,14<br>A.BAIL | 1 | RANDHIR KUMAR @ RANDHIR RAI & ANR<br>vs THE STATE OF BIHAR | Mr.SHIV KUMAR | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 47. | CR. MISC./40074/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 1 | MEENA DEVI<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SRI UMANATH MISHRA (APP234) |
| 48. | CR. MISC./40076/2018<br>A. BAIL IPC 448,342,32<br>A.BAIL | 1 | MANNU SHARMA @ MUNNU SHARMA @ MUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.SAMRENDRA KUMAR JHA | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 49. | CR. MISC./40081/2018<br>A. BAIL IPC 420,419 &<br>A.BAIL | 1 | SATISH PRASAD @ MUKHIYA JEE<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHOR PRASAD<br>Mr.DHARMENDRA KUMAR<br>Mr.SANTOSH KUMAR | Mr.SRI DINESH SINGH (APP21) |
| 50. | CR. MISC./40082/2018<br>A.BAIL IPC 366A,376,42<br>A.BAIL | 1 | GAURAV KUMAR<br>vs THE STATE OF BIHAR | Mr.RABI BHUSHAN<br>Mr.RAKHI KUMARI | Mr.SRI KALYAN SHANKAR (APP30) |
| 51. | CR. MISC./40090/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | GOBARDHAN SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI ATUL CHANDRA (APP12)<br>Mr.AWADHESH KUMAR SINGH<br>Mr.PRANAV KUMAR JHA |
| 52. | CR. MISC./40094/2018<br>A.BAIL IPC 307,147,149<br>A.BAIL | 1 | NIRSI DEVI@NIRASI DEVI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 53. | CR. MISC./40095/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | TRILOKI DIXIT @ TRILOKI NATH DIXIT<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.SRI ASHARAF ANSARI (APP86) |
| 54. | CR. MISC./40097/2018<br>A. BAIL IPC 307,379,18<br>A.BAIL | 1 | GOPI KUMAR<br>vs THE STATE OF BIHAR | Mr.HANSRAJ | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 55. | CR. MISC./40105/2018<br>A. BAIL IPC 395<br>A.BAIL | 1 | IMAMUL & ANR<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.SRI AMITESH KUMAR (APP8) |
| 56. | CR. MISC./40107/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | AWADH MAHTO & ORS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.SRI BRAJENDRA NATH PANDEY (APP91)<br>Mr.RAKESH KUMAR |
| 57. | CR. MISC./40108/2018<br>A.BAIL IPC 406,420,34<br>A.BAIL | 1 | BINAY KUMAR SHARMA @ VINAY KUMAR SHARMA @ VINAY SINGH<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 58. | CR. MISC./40109/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | DHULO RAI<br>vs THE STATE OF BIHAR | Smt.SMT. SUDHA AMBASTHA | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 59. | CR. MISC./40110/2018<br>A.BAIL IPC 406,420,34<br>A.BAIL | 1 | MADHU SINGH<br>vs THE STATE OF BIHAR | Mr.SUMEET KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 60. | CR. MISC./40111/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 61. | CR. MISC./40117/2018<br>A. BAIL IPC 366A,34 &<br>A.BAIL | 1 | MALTI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.NARSINGH TANTI | Mr.SRI BISHESHWAR RAM (APP18) |

## (AFTER THE ABOVE)

## FOR ORDERS

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| 1. | C.R./21/2017 | 7 | VINAY KANT THAKUR<br>vs SHIV KUMARI DEVI | Mr.ABINASH KUMAR | Mr.NIRAJ KUMAR |

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| 2. | MJC/2104/2017<br>RECALL IN (C. REV./408 /2012) | 3 | SAGAR MUNI @ MAHANT SAGAR MUNI<br>vs THE STATE OF BIHAR & ORS | Mr.BINIT KUMAR | Mr.KAUSHAL KUMAR JHA - AAG 8<br>Mr.MANOJ KUMAR<br>Mr.MADAN MOHAN<br>Mr.GANPATI TRIVEDI |

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/811/2018<br>RESTORATION-SJ IN (C.Misc./462 /2017) | 1 | SITA RAM CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.NAVESH NANDAN | |
| 2. | C.R./814/2004 | 4 | SM. UMA DEVI<br>vs SHEO BACHAN SINGH & ANR | Mr.RAKESH KUMAR SRIVASTAVA<br>Mr.MANOJ KUMAR | Mr.VINAY KIRTI SINGH<br>Mr.SHANKAR KISHORE SHAHI |
| 3. | C.R./396/2010 | 8 | SARYUG PRASAD & ORS.<br>vs BISHUNDHARI PRASAD & ORS. | Mr.ANJANI KUMAR<br>Mr.BIRENDRA KUMAR | Mr.RAMESH SINGH |

## FOR ORDERS (ON PETITIONS)

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| 1. | C.R./216/2017<br>IA- 7834/2017<br>IA- 7835/2017 | 4 | THE STATE OF BIHAR & ORS<br>vs M/S KASHYAP CONSTRUCTION, PARTNER RAM VINAY ROY & ORS | Mr.DINESH MAHARAJ | Mr.ARBIND KUMAR SINGH |
| 2. | C.R./122/2016<br>IA- 8585/2017 | 6 | SRINIWAS SINGH<br>vs SRI CHANDRADEV SINGH | Mr.PRABHAT RANJAN SINGH | Mr.ACHAL KUMAR SINHA<br>Mr.ANISH CHANDRA SINHA |

## FOR ADMISSION

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| 1. | C.R./200/2017 | 1 | LALLAN PRASAD GUPTA<br>vs DUMRAON PROPERTIES ENTERPRISES ( PRIVATE LIMITED ) THROUGH THE SECRETARY, PRAKASH NARAYAN SINGH & ORS | Mr.RANJAN KUMAR DUBEY<br>Mr.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.PARTH GAURAV | Mr.DR. KAMAL DEO SHARMA |
| 2. with | C.R./132/2014 | 19 | THE STATE OF BIHAR THROUGH THE SECRETARY, PATNA & ORS.<br>vs SHRI ASHOK KUMAR CHAUDHARY | Mr.NEERAJ KUMAR | Mr.VINAY RANJAN |
| 3. | C.R./134/2014<br>CV REVISION | 6 | THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, PATNA & ORS.<br>vs SHRI NARESH KUMAR MANDAL | Mr.NEERAJ KUMAR | Mr.VINAY RANJAN |
| 4. | C.R./789/2010 | 31 | PRAMOD MISHRA<br>vs RAS NARAIN KUNWAR & ORS. | Mr.SAMEER RANAN | Mr.LOVEKUSH KUMAR<br>Mr. BAIDYANATH THAKUR |
| 5. | C.R./146/2013 | 11 | RAMASHANKAR CHAUDHARY & ORS.<br>vs PRABHAWTI DEVI & ORS. | Mr.YOGENDRA PRASAD SINHA<br>Mr.ANJU KUMARI @ ANJU NARAIN<br>Mr.UMESH KUMAR ROY<br>Mr.SURESH PRASAD | Mr.VIJAY KUMAR VERMA<br>Mr.BINOD KUMAR MISHRA<br>Mr.PRABHAT KUMAR DIPAK<br>Mr.ABHISHEK<br>Mr.ARVIND KUMAR PANDEY<br>Mr.AKHILESHWAR SINGH |
| 6. | C.R./76/2014 | 8 | MADHAV SINGH<br>vs JANARDAN RAUT & ORS. | Mr.DHANNJAY KUMAR NO 2 | Mr.PREM PRAKASH ARYA |
| 7. with | C.R./83/2014 | 11 | MD. ALAMGIR ANSARI<br>vs MD. USMAN QUARAISHI & ORS. | Mr.RATAN KUMAR SINHA | Mr.RAKESH KUMAR TIWARY<br>Mr.SUDAMA KUMAR |
| 8. | C.R./78/2014<br>CV REVISION | 3 | MD. ALAMGIR ANSARI<br>vs MD. USMAN QUARAISHI & ORS. | Mr.RATAN KUMAR SINHA | Mr.RAKESH KUMAR TIWARY<br>Mr.SUDAMA KUMAR |
| 9. | C.R./102/2014 | 7 | RAJU MEHTA @ RAJU MAHTO<br>vs KULDIP PRASAD GUPTA & ORS. | Mr.ASHOK KUMAR NO.6<br>Mr.AKHILESH KUMAR | Mr.SANJAY KUMAR |
| 10. | C.R./127/2014 | 12 | THE STATE OF BIHAR & ORS<br>vs M/S H.P. BISHWAS & COMPANY | Mr.NEERAJ KUMAR | Mr.RAM ISHWAR PRASAD |
| 11. | C.R./138/2014 | 13 | MD. KASHIM & ORS.<br>vs MD. MURTUZA | Mr.DR. ALOK KUMAR SINHA<br>Mr.MRS. RAJ RASHMI SINHA | Ms.GURIYA NISHA |
| 12. | C.R./146/2014 | 5 | MD. SHAMIM ANSARI<br>vs MD. EKRAM | Mr.AJAY KUMAR SINGH<br>Mr.SYED MASLEH-UDDIN ASHRAF | Mr.INDESHWARI PRASAD MANDAL |
| 13. | C.R./162/2014 | 5 | MD. MUSTAFA KAMAL<br>vs MD. ASMAT | Mr.MD. RASHID ALAM | Mr.MD. NAJMUL HODDA<br>Mr.BINAY KUMAR |
| 14. with | C.R./163/2014 | 6 | MOSTT. KISHWAR<br>vs BIHAR STATE SUNNI WAKF BOARD & ORS | Mr.MOHAMMED ABU HAIDAR | Mr.MD. HELAL AHMAD<br>Mr.SYED FIROZ RAZA<br>Mr.KHATIM REZA |

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| 15. | C.R./171/2014<br>CV REVISION | 12 | MOSTT. KISHWAR<br>vs BIHAR STATE SUNNI WAKF BOARD, PATNA & ORS. | Mr.MOHAMMED ABU HAIDAR | Mr.KHATIM REZA |
| 16. | C. REV./212/2014<br>IN (CWJC/2439 /2012) | 5 | SERAJUL HAQUE<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR<br>Mr.SURENDRA PRASAD SINGH | Mr.KINKAR KUMAR (SC27) |
| 17. | C. REV./213/2014<br>IN (CWJC/3137 /2014) | 3 | DINA SINGH.<br>vs THE MAGADH UNIVERSITY BODHGAYA THROUGH ITSVICE CHANCELLOR & ORS | Mr.SUNIL KUMAR SINGH | Mr.HANSRAJ<br>Mr.PRIYANK DEEPAK |
| 18. with | C. REV./250/2014<br>IN (CWJC/395 /2014) | 5 | THE STATE OF BIHAR & ORS<br>vs KAPILESHWAR JHA & ORS. | Mr.BINOD KUMAR SINHA<br>Mr.HARISH KUMAR (GP8) | |
| 19. | MJC/329/2017<br>CV RIVIEW | 1 | DAMODAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR JHA<br>Mr.SHAILENDRA KUMAR JHA<br>Mr.ABHAY SHANKAR JHA | Mr.AAG4 ANJANI KUMAR |
| 20. | C. REV./323/2014<br>IN (CWJC/5872 /2013) | 5 | THE MEMBER BOARD OF REVENUE CUM COURT OF WARDS BIHAR & ANR<br>vs NASHEEM AHMAD & ORS | Mr.BINOD KUMAR<br>Mr.RAJEEV SHEKHAR<br>Mr.SANJEEV KUMAR<br>Mr.NARESH DIKSHIT | Mr.AAG8 - K.K.JHA<br>Mr.ASHOK KUMAR GUPTA<br>Mr.PRIYADARSHI MATRI SHARAN<br>Mr.DHANNJAY KUMAR NO 2 |
| 21. | MJC/2906/2014<br>RESTORATION-SJ IN (SA/735 /2010) | 7 | DHANO YADAV<br>vs SUDHA DEVI & ORS | Mr.MUNESHWAR PRASAD | |
| 22. | MJC/4667/2014<br>RESTORATION-SJ IN (MJC/4136 /2013) | 4 | SHANKAR DAYAL PRASAD<br>vs BIGU BHAGAT | Mr.AKHILESH KUMAR SINHA | |
| 23. | C.R./1/2015 | 11 | JITENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR & ANR | Mr.UMA SHANKAR TIWARY | Mr.MANOJ KUMAR AMBASTHA (SC-26) |
| 24. | C.R./2/2015 | 9 | BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY, PATNA & ORS<br>vs SHRI RAMA KANT SINGH | Mr.<br>Mr.RAJENDRA KUMAR<br>Mr.YASHRAJ BARDHAN<br>Mr.NILANJAN CHATTERJEE | Mr.LAL BABU SINGH |
| 25. | C. REV./2/2015<br>IN (CWJC/15998 /2001) | 5 | SMT. KALAWATI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.DINESHWAR MISHRA | Mr.AJAY (GA12) |
| 26. | C.R./9/2015 | 10 | ABHASH CHAKRAPANI & ANR<br>vs SMT. URMILA DEVI & ORS | Mr.ARBIND KUMAR SINGH<br>Mr.PRATIVA KUMARI | Mr.RAVI SHANKER PANKAJ<br>Mr.ARBIND KUMAR SINGH<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY<br>Mr.PARTH GAURAV |
| 27. | C.R./23/2015 | 11 | M/S ANIL SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH SAHAY | Mr.KUNDAN BHADUR SINGH (SC22) |
| 28. | C.R./35/2015 | 18 | THE STATE OF BIHAR & ORS<br>vs M/S HARDEV CONSTRUCTION (P) LTD. COMPANY | Mr.KAMLESH KUMAR SHARMA<br>Mr.KAMESHAR PRASAD GUPTA (GP-10) | Mr.VIKAS KUMAR<br>Mr.SHIVENDRA NARAYAN SINGH |
| 29. | C.R./38/2015 | 9 | BHAGWAT PRASAD SINGH<br>vs KISHORI SAO | Mr.RAJ NANDAN PRASAD<br>Mr.BRAJESH PRASAD GUPTA | Mr.SANJEEV KUMAR<br>Mr.MANOJ VATSAL |
| 30. | C.R./44/2015 | 11 | DINESH RAI<br>vs CHANO DEVI & ORS. | Mr.NARESH CHANDRA VERMA<br>Mr.LAKSHMI KANT TIWARY | Mr.RAJEEV RANJAN SINHA |
| 31. | C.R./46/2015 | 11 | SRI KULDEOTAJI THROUGH THEIR SEWAIT AND MANAGER & ANR<br>vs SRI NATHU RAM NARNOLI & ORS | Mr.RANJAN KUMAR DUBEY<br>Mr.RAKESH CHANDRA | Mr.MANOJ KUMAR<br>Mr.RAVI BHATIA |
| 32. with | C.R./63/2015 | 18 | THE STATE OF BIHAR & ORS<br>vs M/S R.K.CONSTRUCTION PROPRIETOR SRI HARI SHANKAR PRASAD | Mr.ABHINAY RAJ | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR GUPTA<br>Mr.CHHOTE LAL MISHRA |
| 33. | C.R./64/2015<br>CV REVISION | 18 | THE STATE OF BIHAR & ORS<br>vs M/S R.K.CONSTRUCTION PROPRIETOR SRI HARI SHANKAR PRASAD | Mr.ABHINAY RAJ | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR GUPTA<br>Mr.CHHOTE LAL MISHRA |

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| 34. | C.R./65/2015 | 3 | NAGENDRA PRASAD<br>vs BRIJ NARAYAN PRASAD & ANR | Mr.DR. CHANDRA SHEKHAR AZAD | Mr.ARUN KUMAR SINHA<br>Mr.SHIVA SHANKAR SHARMA |
| 35. | C.R./69/2015 | 19 | THE MANAGING DIRECTOR, BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR<br>vs M/S DAYANAND PRASAD SINHA & CO. & ANR | Mr.GIRIJISH KUMAR | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.LAL BABU SINGH |
| 36. | C.R./72/2015 | 13 | RAMCHANDRA PRASAD<br>vs BHOLA PRASAD & ORS | Mr.RAJAN<br>Mr.MRITYUNJAY KUMAR<br>Mr.VAIDEHI RAMAN PRASAD SINGH | Mr.PANKAJ KUMAR SINGH<br>Mr.RISHI RAJ SINHA<br>Mr.RITESH KUMAR NARAIN SINGH |
| 37. | C.R./73/2015 | 4 | SHASHI SHEKHAR SINGH & ORS<br>vs AMARNATH MISHRA & ORS | Mr.ARUN KUMAR PRASAD | Mr.KRISHNA CHANDRA<br>Mr.AVINASH KUMAR |
| 38. | C.R./78/2015 | 5 | SMT. KAVITA SINGH & ORS<br>vs SMT. KAMTA DEVI & ORS | Mr.ASHOK KUMAR<br>Mr.MANISH KUMAR<br>Mr.NAVESH NANDAN<br>Mr.SURENDRA PRASAD SINGH | Mr.VAIDEHI RAMAN PRASAD SINGH |
| 39. with | C.R./98/2015 | 13 | DR. SATYADEO PANDEY & ORS<br>vs DURGAWATI DEVI & ORS | Mr.SANJEEV KUMAR<br>Mr.SHAILENDRA KUMAR SINHA<br>Mr.GYANENDRA KUMAR SHUKLA | Mr.ASHOK KUMAR GARG<br>Mr.AMBUJ NAYAN CHAUBEY<br>Mr.RITU PRIYDERSHINY<br>Mr.MALLIKA MAZUMDAR<br>Mr.ANIMESH KUMAR |
| 40. | C.R./99/2015<br>CV REVISION | 3 | DR. SATYADEO PANDEY & ORS<br>vs UMA SHANKAR PANDEY & ORS | Mr.SANJEEV KUMAR<br>Mr.SHAILENDRA KUMAR SINHA<br>Mr.GYANENDRA KUMAR SHUKLA | Mr.PREM KUMAR<br>Mr.AMBUJ NAYAN CHAUBEY<br>Mr.RITU PRIYDERSHINY<br>Mr.MALLIKA MAZUMDAR<br>Mr.ASHOK KUMAR GARG<br>Mr.ANIMESH KUMAR |
| 41. | C.R./100/2015 | 7 | SUNIL KUMAR SINGH<br>vs TARA DEVI & ORS | Mr.CHOUDHARY SHYAM NANDAN<br>Mr.RAVI SHANKER PANKAJ<br>Mr.KRISHNA KUMAR YADAV | Mr.GOPAL PRASAD ROY |
| 42. | C.R./112/2015 | 17 | THE STATE OF BIHAR THROUGH SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS<br>vs FULCHAND KUMAR SINGH | Mr.ABHINAY RAJ | Mr.LAL BABU SINGH |
| 43. | C.R./117/2015 | 9 | INDIRA DEVI & ANR<br>vs LALITA SINGH & ORS | Mr.SANJAY KUMAR<br>Mr.ARCHANA MEENAKSHEE | Mr.SUMIT KUMAR JHA<br>Mr.KARANDEEP KUMAR<br>Mr.VIJAY SHANKER TIWARI<br>Mr.INDRAJESH KUMAR |
| 44. | C.R./121/2015 | 6 | M/S RAM LAKHAN PROPERTIES AND ASSETS PVT. LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SINGH | Mr.DHURJATI KR PRASAD (GP7) |
| 45. | C.R./124/2015 | 7 | THE STATE OF BIHAR THROUGH THE SECRETARY RURAL WORKS DEPARTMENT & ORS<br>vs M/S AGASTYA ENGINEERS PVT. LTD. | Mr.ABHINAY RAJ | Mr.VIKAS KUMAR |
| 46. | C. REV./219/2015<br>IN (CWJC/5260 /2015) | 1 | MD. SARFRAZ ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.PRITISH KUMAR LAL<br>Mr.RAJEEV SHEKHAR | Mr.AAG13 A.K.CHOUDHARY<br>Mr.TUHIN SHANKAR |
| 47. | C. REV./235/2015<br>IN (CWJC/11989 /1995) | 3 | PREM LAL YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL JAYASWAL<br>Mr.RAJEEV RANJAN NO.II | Mr.GA10 NIVEDITA NIRVIKAR<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 48. | C.R./7/2016 | 11 | SHOBHA KANT KUNWAR @ SHOBHA KANT KUER @ SHOBHA KANT KUMAR<br>vs BAIDYANATH CHAUDHARY | Mr.VIPIN KUMAR SINGH<br>Mr.BINDHYACHAL SINGH | Mr.SUBODH KUMAR JHA<br>Mr.PRANAV KUMAR JHA<br>Mr.KRISHNA KUMAR<br>Mr.JITENDRA KUMAR PANDEY |
| 49. | C.R./12/2016 | 7 | NARAYAN YADAV & ANR<br>vs UPENDRA YADAV & ORS | Mr.AMARNATH JHA | Mr.MAHENDRA THAKUR<br>Mr.UPENDRA PRASAD<br>Mr.VIJAY KUMAR |
| 50. | C.R./20/2016<br>CONVERT FROM M.A 115/2 | 7 | MAHANTH SANT SHARAN DAS @ SANT SHARAN DAS CHELA OF LATE MAHANTH SHEETAL DAS<br>vs PRADEEP TIWARY & ORS | Mr.RANJAN KUMAR SINGH<br>Mr.RAJESH KUMAR | |

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| 51. | C.R./21/2016 | 9 | GANESH CHOUDHARY<br>vs THE MIDDLE SCHOOL PETHIYA GACHHI THROUGH HEAD MASTER SMT. SUCHITRA KUMARI | Mr.MANOJ KUMAR<br>Mr.JASHAWIR SINGH ARORA<br>Mr.RAVI BHATIA | Mr.VIJAY ANAND<br>Mr.SHILPA SINGH (GA12) |
| 52. | C. REV./22/2016<br>IN (CWJC/11579 /2011) | 1 | RAKESH NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ASHUTOSH RANJAN PANDEY<br>Mr.RAKESH NARAYANSINGH | |
| 53. | C.R./32/2016 | 11 | CHANDRA NARAIN JHA & ORS<br>vs KRISHNA KUMAR JHA @ KRISHNA KANT JHA & ORS | Mr.SHAILENDRA KUMAR | Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY |
| 54. | C.R./49/2016 | 17 | THE STATE OF BIHAR THROUGH THE SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS<br>vs M/S J.K.M.INFRA PROJECTS LTD. | Mr.KAMLESH KUMAR SHARMA<br>Mr.KAMESHAR PRASAD GUPTA GP-10 | Mr.SANJEEV KUMAR |
| 55. | C.R./51/2016 | 11 | BHEEM PRASAD<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT BIHAR PATNA & ORS | Mr.JAGDISH PRASAD<br>Mr.RANJAY KUMAR SINGH | Mr.SUMANT KUMAR SINGH<br>Mr.S.RAZA AHMAD (AAG5) |
| 56. | C.R./62/2016 | 5 | OM PRAKASH SAH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DHANANJAY KUMAR | |

## FOR HEARING

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| 1. | C.R./204/2016 | 7 | DINESH KUMAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.UMA SHANKAR TIWARY<br>Mr.ARUN KUMAR PANDEY | Mr.GP X- KAMESHWAR PRASAD GUPTA |
| 2. | C.R./1264/1998 | 10 | VIDYA PRAKASH SINGH<br>vs SHEORATI DEVI & ORS | Mr.RAGHAV PRASAD<br>Mr.MAHESHWAR PRASAD<br>Mr.NARESH PRASAD 1 | Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY<br>Mr.CHANDRA KANT<br>Mr.BABAN ROY |
| 3. | C.R./904/2002<br>with | 20 | CHIRANJI LAL MASKKARA & ORS<br>vs M/S SWADESH /SUGAR SUPPLIER LT | Mr.UMESH KUMAR SINGH<br>Mr.ASHOK JANG BAHADUR<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.R.S.DUIVEDI | Mr.AMAR PRAKASH<br>Mr.DHANANJAY KUMAR |
| 4. | C.R./957/2002<br>with CV REVISION | 6 | CHIRANJI LAL MASKARA & ORS<br>vs M/S SWADESHI SUGAR SUPPLIER LT | Mr.RAJIV SHANKER DUIVEDI<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.UMESH KUMAR SINGH<br>Mr.BINAY KUMAR CHAUBEY | Mr.AJAY KUMAR SINGH |
| 5. | C.R./1477/2002<br>with CV REVISION | 6 | CHIRANJI LAL MASKARA & ORS<br>vs M/S SWADESHI SUGAR SUPPLIER LT | Mr.RAJIV SHANKAR DUIVEDI<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.UMESH KUMAR SINGH | Mr.KALI DAS CHATTERJI<br>Mr.AMLESH KUMAR VERMA |
| 6. | C.R./1810/2003<br>with CV REVISION | 3 | CHIRANJEE LAL MASKARA & ORS<br>vs M/S SWADESHI SUGAR SUPPLIER LT | Mr.RAJIV SHANKAR DUIVEDI<br>Mr.UMESH KUMAR SINGH<br>Mr.MRS.SANGEETA SHARMA<br>Mr.BINAY KUMAR CHOUBEY | Mr./MRS.MALLIKA MAZUMDAR |
| 7. | C.R./56/2012<br>CV REVISION | 13 | M/S SWADESHI SUGAR SUPPLIERS P<br>vs CHIRANJI LAL MASKARA | Mr.SANJAY SINHA<br>Mr.S.M. SHABBIR ALAM<br>Mr.ABDUL AZIZ<br>Mr.DEEPAK KUMAR SINGH | Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY |
| 8. | C.R./1968/2005 | 7 | NIRALA SAHKARI GRIH NIRMAN SAM<br>vs KRISHNA PRASAD & ORS | Mr.RAJU GIRI<br>Mr.VIKAS RATAN BHARTEE | Mr.DRONACHARYA<br>Mr.VINAY MISTRY<br>Mr.DINESH KUMAR SAHAY<br>Mr.SAJAL KUMAR SINHA |

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| 9. | C.R./1323/2007 | 5 | FEKAN SAH<br>vs SHIV CHANDRA MISHRA & ANR | Mr.VIJAYESHWAR PD.<br>Mr.DHIRENDRA NARAIN MALLIK<br>Mr.UMESH KUMAR SINGH<br>Mr.UPENDRA PRASAD | Mr.LALIT KISHORE (AAG3)<br>Mr.RAM BALI JHA |
| 10.<br>with | C.R./1554/2008 | 1 | MOST BADAMIYA DEVI<br>vs CHAITU SAHNI & ANR | Mr.RAM BALI JHA | Mr.SANJAY KR.SINGH<br>Mr.YUGUAL KISHORE RAY<br>Mr.YUGAL KISHORE |
| 11. | SA/179/2001<br>CV REVISION | 1 | CHAITU SAHNI<br>vs SHIVAJEE SAHNI & ORS | Mr.NAND KISHOR SINGH<br>Mr.BRAJ BHUSHAN KARNA<br>Mr.IQBAL ASIF NIAZI | Mr.(SC2)<br>Mr.RAJESH KUMAR<br>Mr.RAM BALI JHA<br>Mr.(GA4)<br>Mr.VIVEK PRASADD (JC TO SC2)<br>Mr.H.PRASAD<br>Mr.GAUTAM BOSE (AAG8) |
| 12. | C.R./13/2009 | 1 | DINESH BARANWAL @ DINESH PRASA<br>vs SMT. MALTI DEVI & ORS | Mr.SHAILENDRA KUMAR | Mr.NAGENDRA KUMAR SINGH |
| 13. | C.R./278/2009 | 3 | SMT GINIA DEVI @ GINIA DEVI SA<br>vs SMT.BIMLA DEVI & ANR | Mr.RATNA DAS<br>Mr.ASHISH KUMAR | Mr.DHIRENDRA KUMAR JHA-2<br>Mr.JIBENDRA MISHRA |
| 14. | C.R./721/2009 | 4 | RAM KISHORE CHOUDHARY & ANR<br>vs NAND KISHORE CHOUDHARY | Mr.PRAFULL CHANDRA JHA<br>Mr.SATISH KUMAR SINGH<br>Mr.V.K.VERMA | Mr.NISHANT CHOUDHARY<br>Mr.SUNIL KUMAR SHARMA<br>Mr.RAVI KUMAR<br>Mr.RITESH KUMAR-1 |
| 15.<br>with | C.R./774/2009 | 1 | SMT. USHA JHA<br>vs SRI BIBHASH PRASAD PANDEY & AN | Mr.NITI RANJAN JHA<br>Mr.RAKESH KUMAR JHA | Mr.MANOJ KUMAR<br>Mr.RAVI BHATIA |
| 16. | C.R./786/2009<br>CV REVISION | 1 | SMT. INDRAWATI DEVI<br>vs SRI BIBHASH PRASAD PANDEY & AN | Mr.NITI RANJAN JHA<br>Mr.RAKESH KUMAR JHA | |

(AT 2:15 P.M.)

## TIEDUP MATTERS

### FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./36816/2018<br>A.BAIL IPC 302,147,341<br>A.BAIL | 3 | SITA RAM SAH<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 2. | CR. MISC./37360/2018<br>R.BAIL IPC 302,307,379<br>R.BAIL-1 | 3 | NIRJESH SINGH @ NIRJESH KUMAR @ NAGA SINGH<br>vs THE STATE OF BIHAR THROUGH C. B. I. PATNA | Mr.DHANANJAY KUMAR TIWARY<br>Mr.ANJANI PARASHAR | Mr.BIPIN KUMAR SINHA |
| 3. | CR. MISC./38974/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | BABLU PASWAN<br>vs THE STATE OF BIHAR | Mr.SYED. RIZWANUL HAQUE | Mr.SRI S. EHTESHAMUDDIN (APP56) |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | MJC/363/2018<br>CONTEMPT- SJ IN (CWJC/17482 /2008) | 3 | NARESH NATH<br>vs THE STATE OF BIHAR & ORS | Mr.AMIT KUMAR<br>Mr.MUKESH KUMAR | Mr.RAGHWANAND - GA 11 |
| 2. | CR. MISC./6162/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 3 | KAPIL PRASAD<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA<br>Mr.AMRESH KUMAR | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 3. | CR. MISC./13429/2018<br>R.BAIL IPC 302,307,392<br>R.BAIL-1 | 3 | SHASHI BHUSHAN KUMAR SINGH @ FAUZI @ SHASHI BHUSHAN SINGH @ FAUZI SINGH<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI TARKESHWAR NATH THAKUR (APP144)<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA |

### FOR ADMISSION

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| 1. | CWJC/17426/2014<br>CIV.WRIT ARISING FR. O | 4 | ARBIND PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.INDESHWARI PRASAD MANDAL | Mr.MD. N. HODA KHAN (SC18) |
| 2. | C. REV./75/2017<br>IN (C.R./118 /2013) | 6 | D. A. V. TRUST AND MANAGEMENT SOCIETY<br>vs INDIRA GANDHI INSTITUTE OF MEDICAL SCIENCE ( I. G. I. M. S. ) SHEKHPURA | Mr.SURINDER KUMAR<br>Mr.RAJESH KUMAR | Mr.SUNIL KUMAR SINGH |

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|---|---|---|---|---|---|
| 3. | C. REV./182/2017<br>IN (CWJC/5859 /1987) | 5 | RAMADHAR CHAUDHARY & ORS<br>vs HARI RAM CHOUDHARY & ORS | Mr.GYANENDRA KUMAR SHUKLA<br>Mr.SHAILENDRA KUMAR SINHA<br>Mr.SANJEEV KUMAR<br>Mr.BINOD KUMAR | |
| 4. | MJC/3414/2017<br>CONTEMPT- SJ IN<br>(CWJC/8526 /2014) | 3 | AKHILESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF URBAN DEVELOPMENT, GOVT. OF BIHAR, PATNA & ANR | Mr.SHIV KUMAR | Mr.YOGENDRA PRASAD SINHA - AAG 7<br>Mr.NAGENDRA KUMAR SINGH |
| 5. | MJC/3558/2017<br>CONTEMPT- SJ IN<br>(CWJC/8521 /2008) | 4 | BIBI NARGIS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANISUR RAHMAN<br>Mr.MD. AKRAM NAIYER | Mr.PUSHKAR NARAYAN SHAHI - AAG 6 |
| 6. | CR. MISC./49738/2017<br>R. BAIL IPC 419,420,46<br>R.BAIL-1 | 10 | NITIN @ NITIN KUMAR @ SANOJ VERMA<br>vs THE STATE OF BIHAR, THROUGH S P VIGILANCE PATNA | Mr.SANJEEV KUMAR MISHRA<br>Mr.AJAY KUMAR<br>Mr.PRAMOD KUMAR<br>Mr.AWADHESH KUMAR<br>Mr.SANJAY KUMAR PANDEY<br>Mr.SANJEEV KUMAR MISHRA<br>Mr.ANJANI PARASHAR | Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE)<br>Mr.AJAY MISHRA (APP) |
| 7. | CR. MISC./51062/2017<br>R.BAIL IPC 406,419,420<br>R.BAIL-1 | 9 | ALOK KUMAR SRIVASTAVA<br>vs THE STATE OF BIHAR | Mr.SATYENDRA PRASAD SINGH<br>Mr.SUMEET KUMAR SINGH<br>Mr.ABHIPRAV SINGH | Mr.SRI AJAY MISHRA (APP72) |
| 8. | CR. MISC./51064/2017<br>R.BAIL IPC 419,420,406<br>R.BAIL-1 | 7 | ALOK KUMAR SRIVASTAVA<br>vs THE STATE OF BIHAR | Mr.SATYENDRA PRASAD SINGH<br>Mr.SUMEET KUMAR SINGH<br>Mr.ABHIPRAV SINGH | Mr.SRI AJAY MISHRA (APP72) |
| 9. | CR. MISC./53691/2017<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 14 | BHOLA @ NITESH @ NITESH KUMAR<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR<br>Mr.HARISH KUMAR | Mr.SMT. VEENA KUMARI JAISWAL (APP147)<br>Mr.AJAY MISHRA (APP) |
| 10. | CR. MISC./56091/2017<br>A.BAIL IPC 409,420,34<br>A.BAIL | 6 | BRAHMDEO SAHU @ BRAHMDEO SAH<br>vs THE STATE OF BIHAR | Mr.ANANT KUMAR-1 | Mr.SRI UMESH LAL VERMA (APP146) |
| 11. | CR. MISC./56221/2017<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 10 | AJAY KUMAR @ AJAY KASHYAP<br>vs THE STATE OF BIHAR THROUGH A. D. J. VIGILANCE DEPT. GOVT. OF BIHAR PATNA | Mr.SATYAM SHIVAM SUNDARAM<br>Mr.RAVI KUMAR PANDAY | Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.)<br>Mr.AJAY MISHRA (APP) |
| 12. | CR. MISC./57344/2017<br>C.BAIL<br>C.BAIL | 8 | ARVIND KUMAR @ DR. ARVIND KUMAR<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR<br>Mr.RAHUL RATNA<br>Mr.ROHIT RATNA | Mr.SRI BHARAT LAL (APP15)<br>Mr.RANJAN KUMAR SHARMA |
| 13. | C. REV./98/2018<br>IN (CWJC/8083 /2017) | 1 | NEELAM DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.GYAN PRAKASH OJHA ( GA 7 ) |
| 14. | MJC/269/2018<br>CONTEMPT- SJ IN<br>(CWJC/4121 /2014) | 4 | MITHILESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAKESH KUMAR SINHA<br>Mr.SHRINATH | Mr.S. RAZA AHMAD - AAG 5 |
| 15. | MJC/270/2018<br>CONTEMPT- SJ IN<br>(CWJC/4121 /2014) | 4 | SANJAY KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAKESH KUMAR SINHA<br>Mr.SHRINATH | Mr.S. RAZA AHMAD - AAG 5 |
| 16. | MJC/433/2018<br>CONTEMPT- DB IN<br>(CWJC/16699 /2008) | 5 | MOST. MANTI DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA KUMAR | Mr.GYAN PRAKASH OJHA - GA 7<br>Mr.PIYUSH LALL<br>Mr.ARUN KUMAR ARUN |
| 17. | MJC/461/2018<br>CONTEMPT- SJ IN<br>(CWJC/14424 /2015) | 3 | DINESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SACHINDRA KUMAR TIWARY | Mr.MD. KHURSHID ALAM - AAG 12 |
| 18. | MJC/947/2018<br>CONTEMPT- SJ IN<br>(CWJC/7590 /2014) | 1 | DR. MOHD KHALIL ANSARI<br>vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.VIVEK ANAND AMRITESH<br>Mr.NISHANT KUMAR JHA | Mr.SURYADEV YADAV - AAG 9 |

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| 19. | MJC/1663/2018<br>CONTEMPT- SJ IN<br>(CWJC/6346 /2018) | 3 | SHAHPUR MATASYAJIVI SAHYOG SAMITI LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ABHAY KUMAR PANDEY<br>Mr.OM PRAKASH UPADHYAY | Mr.MD. KHURSHID ALAM - AAG 12 |
| 20. | MJC/1938/2018<br>CONTEMPT- SJ IN<br>(CWJC/20326 /2016) | 1 | RAJENDRA PASWAN<br>vs THE STATE OF BIHAR, THROUGH SECRETARY REVENUE AND LEGAL REFORMS, DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJESH KUMAR | |
| 21. | CR. MISC./16974/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | BRIJLALA YADAV @ BRIJLALA PRASAD<br>vs THE STATE OF BIHAR | Mr.MEENA RANI<br>Mr.PRAMOD KUMAR<br>Mr.RUDAL SINGH | Mr.SRI BINOD KUMAR (APP16)<br>Mr.KAUSHAL KISHOR<br>Mr.BRAJ BHUSHAN MISHRA |
| 22. | CR. MISC./17672/2018<br>A.BAIL IPC 406,409,467<br>A.BAIL | 6 | RAKESH MAINI<br>vs STATE OF BIHAR & ANR | Mr.DINESH JHA<br>Mr.NISHANT RANJAN<br>Mr.NIKHILESH KUMAR | Mr.SRI RAJBALLABH SINGH (APP122)<br>Mr.SANJAY KUMAR PANDEY |
| 23. | CR. MISC./19482/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | SRI RAM SINGH & ANR<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI HARENDRA PRASAD (APP96) |
| 24. | CR. MISC./21026/2018<br>A.BAIL IPC 307,326,435<br>A.BAIL | 3 | SAM SUNDARI DEVI @ SHYAM SUNDARI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.PARMESHWAR VISHWAKARMA<br>Mr.SWETA SINGH | Mr.SMT. PRONATI SINGH (APP44) |
| 25. | CR. MISC./21115/2018<br>A. BAIL IPC 363,365,36<br>A.BAIL | 1 | MD. MUSTAFA @ MUSTAFA @ MD. MUSTAQUE<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 26. | CR. MISC./21463/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 3 | DEVENDRA RAM<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SMT SANGEETA SHARMA (APP58) |
| 27. | CR. MISC./21628/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./57384 /2017) | 3 | ARBIND KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SMT. ASHA KUMARI (APP197) |
| 28. | CR. MISC./22159/2018<br>A.BAIL IPC 364,34<br>A.BAIL | 1 | MITHLESH YADAV @ MITHLESH KUMAR<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR<br>Mr.SATYENDRA KUMAR SINGH | Mr.SRI BHARAT LAL (APP15) |
| 29. | CR. MISC./22218/2018<br>R. BAIL IPC 302,120B &<br>R.BAIL-1 | 1 | RISHI DEO SINGH<br>vs THE STATE OF BIHAR | Mr.RAKESH CHANDRA<br>Mr.VIJAY SHANKER TIWARI<br>Mr.BIVUTOSH KUMAR | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 30. | CR. MISC./22385/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | RAM KUMAR DAS @ SADHUJI<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SRI PRANAV KUMAR (APP207) |
| 31. | CR. MISC./22445/2018<br>R. BAIL IPC 302,201,36<br>R.BAIL-1 | 1 | MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 32. | CR. MISC./23155/2018<br>R.BAIL IPC 302,328,201<br>R.BAIL-1 | 1 | PINTU CHAUDHARY @ PINTOO CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.MD. ATAUL HAQUE | Mr.SRI HARENDRA PRASAD (APP96) |
| 33. | CR. MISC./23574/2018<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 3 | BIPIN KUMAR<br>vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE | Mr.ARUN KUMAR<br>Mr.MD. HUSSAMUDDIN AZAD<br>Mr.SANDHYA KUMARI SINHA | Mr.SRI AJAY MISHRA (APP72)<br>Mr.RAMAKANT SHARMA (LAW OFFICER/VIG.) |
| 34. | CR. MISC./24429/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./13703 /2016) | 1 | BIDHANT GIRI @ VIDHANT GIRI<br>vs THE STATE OF BIHAR | Mr.RAJESH ROY | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 35. | CR. MISC./24662/2018<br>C.BAIL<br>C.BAIL | 3 | BASANTI DEVI<br>vs STATE OF BIHAR & ANR | Mr.ARJUN PRASAD | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 36. | CR. MISC./24680/2018<br>A.BAIL IPC 406,420,414<br>A.BAIL | 1 | MOHAN KUMAR @ SIKANDAR RAI @ SATENDRA RAI<br>vs THE STATE OF BIHAR | Mr.SURYA NARAYAN ROY<br>Mr.ASHOK KUMAR SINGH | Mr.SRI KANHAIYA KISHORE (APP100) |
| 37. | CR. MISC./24937/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | KRISHNA THAKUR<br>vs THE STATE OF BIHAR | Mr.JITENDRA SINGH<br>Mr.MANISH KUMAR SINGH | Mr.SRI NAND KISHORE PD (APP38)<br>Mr.AMRENDRA KR @ DR. AMRENDRA KR<br>Mr.MANISH RAI SHARMA |

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| 38. | CR. MISC./25095/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | NAWAB KHAN<br>vs THE STATE OF BIHAR | Mr.KUNWAR NARAYAN JAMUAR | Mr.SMT. ASHA DEVI (APP85) |
| 39. | CR. MISC./25303/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | BITTU SINGH @ BITTU KUMAR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 40. | CR. MISC./26027/2018<br>R. BAIL IPC 394<br>R.BAIL-1 | 1 | SHANKAR YADAV<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR JHA<br>Mr.SUBODH KUMAR JHA | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 41. | CR. MISC./26544/2018<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 1 | NARAYAN SHARMA @ NARAYAN SINGH<br>vs THE STATE OF BIHAR | Mr.RAJIV KUMAR | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 42. | CR. MISC./27005/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 1 | AJIT YADAV @ SANJAY KUMAR YADAV @ AJIT KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR THAKUR | Mr.SRI KHURSHID ANWAR (APP192) |
| 43. | CR. MISC./28779/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 1 | SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.SRI UMANATH MISHRA (APP234) |
| 44. | CR. MISC./28943/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | DHELI YADAV<br>vs THE STATE OF BIHAR | Mr.SURESH PRASAD SHARMA | Mr.SRI SAKIR AHMAD (APP195) |
| 45. | CR. MISC./30036/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./40473 /2015) | 1 | NILAM DEVI @ GODAWARI DEVI<br>vs THE STATE OF BIHAR | Mr.KEDAR JHA | Mr.SRI AMRENDRA PRASAD (APP77) |
| 46. | CR. MISC./30045/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./29911 /2017) | 1 | CHITRANJAN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.PRABHAT RANJAN SINGH | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 47. | CR. MISC./30352/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./8264 /2016) | 1 | AMIT KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI BISHESHWAR RAM (APP18) |
| 48. | CR. MISC./30390/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./63681 /2017) | 1 | ANJANA GANGULI<br>vs STATE OF BIHAR & ANR | Mr.LAKSHMI KANT SHARMA | Mr.SRI NITYANAND TIWARY (APP41) |
| 49. | CR. MISC./30497/2018<br>R. BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 1 | MADAN SONAR @ MADAN VERMA @ MADAN KUMAR SONI<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 50. | CR. MISC./30552/2018<br>R.BAIL IPC 304B,34 & 3<br>R.BAIL-1 | 1 | PAPPU PASWAN<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.AJIT KUMAR | Mr.MD. ASHLAM ANSARI (APP241) |
| 51. | CR. MISC./31167/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | MANISH TIWARI @ MANISH TRIPATHI & ANR.<br>vs THE STATE OF BIHAR | Mr.DEVANAND TIWARI | Mr.SRI SANJAY KUMAR PANDEY (APP222)<br>Mr.ARUN<br>Mr.DEEPAK KUMAR<br>Mr.ATUL SHANKAR |
| 52. | CR. MISC./31187/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | AKHILESH SINGH @ AKHILESH KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.MANISH CHANDRA GANDHI | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 53. | CR. MISC./31810/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 1 | MANISH PANDEY<br>vs THE STATE OF BIHAR | Mr.KANHAIYA PANDEY<br>Mr.PRABHAT RANJAN SINGH<br>Mr.SHAILENDRA GANDHI<br>Mr.RAKESH NARAYANSINGH | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 54. | CR. MISC./32145/2018<br>R.BAIL IPC 302,147,149<br>R.BAIL-1 | 1 | RAJENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.SURYA NARARYAN PODDAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 55. | CR. MISC./32233/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | ALI ALAM @ MD. ALI ALAM<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.MR. ANJANI KUMAR CHOUDHARY | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 56. | CR. MISC./32486/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | RAM AYODHYA SINGH<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH | Mr.SRI BINOD KUMAR (APP16) |
| 57. | CR. MISC./32903/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./55576 /2016) | 1 | RAKESH KUMAR @ RAKESH<br>vs STATE OF BIHAR & ANR | Mr.AJAY MUKHERJEE<br>Mr.REMY KUMAR | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 58. | CR. MISC./33126/2018<br>R. BAIL IPC 419,420,46<br>R.BAIL-1 | 1 | VINIT KUMAR @ VINEET<br>vs STATE OF BIHAR & ANR | Mr.PREM RANJAN KUMAR<br>Mr.KUMARI SHUBHAM | Mr.SRI AJAY MISHRA (APP72)<br>Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE) |

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| 59. | CR. MISC./33190/2018<br>C. BAIL<br>C.BAIL | 3 | GOPAL PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR SINGH | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 60. | CR. MISC./33534/2018<br>R. BAIL 20,22,23,24 ND<br>R.BAIL-1 | 1 | SURESH MAHTO<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SMT. SAHIN BEGAM (APP134) |
| 61. | CR. MISC./34143/2018<br>R.BAIL IPC 386,387,34<br>R.BAIL-1 | 1 | SUDARSHAN KUMAR @ DHONI @ CHHOTU & ANR<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.SRI ANANT KUMAR (APP237) |
| 62. | CR. MISC./34927/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./38337 /2014) | 1 | CHHOTU YADAV @ JUGAR @ GUJAR & ORS<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 63. | CR. MISC./35542/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./11558 /2018) | 1 | URMILA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 64. | CR. MISC./36717/2018<br>R. BAIL IPC 364<br>R.BAIL-1 | 1 | PANKAJ KUMAR @ MAGANIA @ MANGANIYA<br>vs THE STATE OF BIHAR | Mr.KIRAN KUMAR<br>Mr.PRAMOD KUMAR | Mr.SRI ASHOK KUMAR (APP220)<br>Mr.SUBHASH KUMAR<br>Mr.ANIL KUMAR SINGH |
| 65. | CR. MISC./36784/2018<br>A. BAIL IPC 120B,420,4<br>A.BAIL | 3 | BHASKAR KUMAR<br>vs UNION OF INDIA THROUGH C. B. I. | Mr.SHATRUGHAN PANDEY<br>Mr.MURARI SHARAN TIWARI | Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 66. | CR. MISC./36794/2018<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 3 | GUDDU KUMAR<br>vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA | Mr.BACHAN JEE OJHA<br>Mr.BINOD KUMAR PANDEY | Mr.SRI AJAY MISHRA (APP72) |
| 67. | CR. MISC./37243/2018<br>A. BAIL IPC 304B,34<br>A.BAIL | 1 | RAGHUNANDAN PASWAN & ANR<br>vs THE STATE OF BIHAR | Mr.AVANISH KUMAR SINGH | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 68. | CR. MISC./37437/2018<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 1 | ANISH KUMAR @ GOLU<br>vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA | Mr.PRAVEEN KUMAR | Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE) |
| 69. | CR. MISC./37697/2018<br>R. BAIL 20(B)(II)(C),2<br>R.BAIL-1 | 1 | SANTOSH PASWAN<br>vs THE STATE OF BIHAR | Mr.KAMLESH PRASAD YADAV | Mr.DR. RABINDRA KUMAR (APP206) |
| 70. | CR. MISC./37705/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | PAPPU PANDIT<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA | Mr.SRI AJAY KUMAR-1 (APP6) |
| 71. | CR. MISC./38663/2018<br>A.BAIL IPC 420,409,34<br>A.BAIL | 1 | ANITA DEVI<br>vs THE STATE OF BIHAR | Mr.MAN MOHAN KUMAR | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 72. | CR. MISC./38893/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./20746 /2016) | 1 | DHARM CHANDAN RAJAK<br>vs STATE OF BIHAR & ANR | Mr.AJAY MUKHERJEE | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 73. | CR. MISC./39269/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | NITISH KUMAR @ NITESH KUMAR @ NITISH SINGH<br>vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.SRI JITENDRA KUMAR SINGH (APP98) |
| 74. | CR. MISC./39337/2018<br>A.BAIL IPC 498A,34 & 3<br>A.BAIL | 1 | NAVRAJ KUMAR<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 75. | CR. MISC./39373/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | MAHENDRA RAM<br>vs THE STATE OF BIHAR | Mr.LAL BAHADUR SINGH<br>Mr.RAJ KISHOR PRASAD | Mr.SRI UPENDRA KUMAR (APP67) |
| 76. | CR. MISC./39400/2018<br>C.BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs LALIT SHARMA | Mr.ABHIMANYU SHARMA | |
| 77. | CR. MISC./39446/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | ACHHELAL NISHAD @ ACCHELAL NISHAD<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY<br>Mr.RINKI KUMARI<br>Mr.SANDEEP KUMAR | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 78. | CR. MISC./39561/2018<br>R.BAIL IPC 419,420,468<br>R.BAIL-1 | 1 | ASHOK KUMAR<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA | Mr.SRI AKHILESHWAR DAYAL (APP74)<br>Mr.ABHAY KUMAR SINGH<br>Mr.SIDDHARTHA KUMAR SINGH |
| 79. | CR. MISC./40311/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 1 | DIPENDRA MAHTO<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR<br>Mr.RANJEET KUMAR MISHRA | Mr.SRI NAGENDRA PRASAD (APP169) |

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| 80. | CR. MISC./40368/2018<br>C. BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs MD. WASIHAT @ MD. WASIYAT | Mr.ABHIMANYU SHARMA | |
| 81. | CR. MISC./40908/2018<br>R. BAIL IPC 376,323,50<br>R.BAIL-1 | 1 | JAY KANT KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR SINGH | Mr.SRI RAMCHANDRA SAHANI (APP124) |

## FOR HEARING

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|---|---|---|---|---|---|
| 1. | CWJC/5509/1998<br>REM/DIS/TER, NON GAZET | 13 | SATYANARAYAN PRASAD & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.MAHENDRA PRASAD GUPTA<br>Mr.KISHORE KUMAR THAKUR<br>Mr.RADHA MOHAN SHARMA | Mr.(GP9)<br>Mr.(SC21)<br>Mr.AJIT KUMAR (SC28)<br>Mr.INDRADEO PRASAD (SC27)<br>Mr.ANJANI KUMAR (AAG IV) |

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**Notice :** Notice: Hearing matters of M.J.C. will be taken up on every Friday.

**Wednesday the 11th July 2018**

**Court No. 16 (AT 10.30 A.M.)**

## Justice Smt. Anjana Mishra

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
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| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./33312/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | PURUSHOTTAM CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY<br>Mr.ASHOK KUMAR | Mr.SRI KANHAIYA KISHORE (APP100) | |
| 2. | CR. MISC./33470/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 4 | SURENDRA SAH & ANR<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.NILESH KUMAR | Mr.SRI NITYANAND (APP114)<br>Mr.AVINASH<br>Mr.ARVIND KUMAR PRADHAN<br>Mr.MAYANK KUMAR | |
| 3. | CR. MISC./33480/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 3 | MD. CHAND<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH<br>Mr.DIVYA BHARTI | Mr.SRI BISHESHWAR RAM (APP18) | |
| 4. | CR. MISC./33591/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 3 | KUNDAN SINGH<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.ANANT KUMAR BHASKAR | Mr.SRI SHYAM BIHARI SINGH (APP173)<br>Mr.JITENDRA NARAIN SINHA | |
| 5. | CR. MISC./33628/2018<br>R.BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 3 | VIVEK KUMAR @ SIPU PATEL @ SIKU PATEL<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH<br>Mr.MANI SHANKAR KUMAR | Mr.SRI DILIP KUMAR (APP19) | |
| 6. | CR. MISC./33632/2018<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | 3 | UCHIT PASWAN<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR PANDEY | Mr.SRI NAND KUMAR (APP154) | |
| 7. | CR. MISC./33633/2018<br>R. BAIL IPC 364,34<br>R.BAIL-1 | 3 | INDER DAS & ANR<br>vs THE STATE OF BIHAR | Mr.BRIJ NANDAD PRASAD<br>Mr.KUMAR DHARMENDRA NARAYAN | Mr.SRI TAPESHWAR SHARMA (APP170) | |
| 8. | CR. MISC./33634/2018<br>R. BAIL IPC 379,34<br>R.BAIL-1 | 3 | HIRO MARAWARI @ HIRO MARAWARY<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.SUDHANSHU BHUSHAN | Mr.SMT. MEENA SINGH (APP166) | |
| 9. | CR. MISC./33642/2018<br>R. BAIL IPC 307,323,34<br>R.BAIL-1 | 3 | GOPAL CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.KALPNA KUSUM | Mr.SRI RAM BACHAN SINGH (APP189) | |
| 10. | CR. MISC./33650/2018<br>R. BAIL 25(1-B)A,26 AR<br>R.BAIL-1 | 3 | SAGAR KUMAR @ SARDAR @ SAGAR<br>vs THE STATE OF BIHAR | Smt.USHA KUMARI SINGH<br>Mr.HITESH SUMAN | Mr.SRI ABHAY KUMAR - 1 (APP186) | |
| 11. | CR. MISC./33671/2018<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 3 | BITTU KUMAR @ BITTU SINGH<br>vs THE STATE OF BIHAR | Mr.AKHAURI KAMAL KISHORE SAHAY | Mr.SMT. ASHA KUMARI (APP197)<br>Mr.NIRAJ KUMAR | |
| 12. | CR. MISC./33687/2018<br>R.BAIL IPC 302,304B,34<br>R.BAIL-1 | 3 | SHYAM NARAIN BIND<br>vs THE STATE OF BIHAR | Mr.AKHAURI KAMAL KISHORE SAHAY | Mr.SMT. ASHA KUMARI (APP197) | |
| 13. | CR. MISC./33708/2018<br>R.BAIL IPC 399,401 & 2<br>R.BAIL-1 | 3 | RAJDEO SHARMA<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR JHA<br>Mr.AMIT ANAND | Mr.SRI GANESH PRASAD SINGH (APP198) | |
| 14. | CR. MISC./33729/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 3 | RAJU KUMAR<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA | Mr.SRI INDRA KUMAR SINGH (APP174) | |
| 15. | CR. MISC./33745/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 3 | AJAY PANDEY<br>vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.SRI INDRA KUMAR SINGH (APP174) | |
| 16. | CR. MISC./33786/2018<br>R. BAIL IPC 341,323,37<br>R.BAIL-1 | 3 | PAWAN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHASHANK SHEKHAR<br>Mr.NILESH KUMAR | Mr.SRI NIRMAL KUMAR SINHA (APP199)<br>Mr.SANDIP KUMAR GAUTAM | |
| 17. | CR. MISC./33790/2018<br>R.BAIL IPC 420,417,120<br>R.BAIL-1 | 3 | DHIRENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.SHIVANAND SINGH | Mr.SRI PARMESHWAR MEHTA (APP42) | |
| 18. | CR. MISC./33818/2018<br>R.BAIL IPC 363,366,34<br>R.BAIL-1 | 3 | PAPPU KUMAR @ DOMAN PRASAD KASERA<br>vs THE STATE OF BIHAR | Mr.SHASHANK SHEKHAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI PANCHANAND PANDIT (APP115) | |
| 19. | CR. MISC./33875/2018<br>R.BAIL IPC 414 & 137 R<br>R.BAIL-1 | 3 | TAUFIK AHMAD<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT PANDEY | Mr.SRI KUMAR RANJIT RANJAN (APP211) | |
| 20. | CR. MISC./33928/2018<br>R.BAIL IPC 302,201,379<br>R.BAIL-1 | 1 | MD. SAKIM @ SAKIM<br>vs THE STATE OF BIHAR | Mr.DIWAKAR SINHA | Mr.SRI MUKESH KUMAR SINGH (APP221) | |

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| 21. | CR. MISC./33937/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | JHUNNA CHAUDHARY@JHUNNU CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR | Mr.SRI AHTASH ALI KHAN (APP4)<br>Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI |
| 22. | CR. MISC./34109/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 3 | BACHCHU MISHRA @ BACCHU MISHRA @ BACHHU MISHRA @ BIBHASH MISHRA<br>vs THE STATE OF BIHAR | Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR | Mr.DR. AJEET KUMAR (APP94)<br>Mr.JAI SHANKER PRASAD<br>Mr.AMRENDRA KR @ DR. AMRENDRA KR<br>Mr.MANISH RAI SHARMA |
| 23. | CR. MISC./34125/2018<br>R.BAIL IPC 414 & 25(1-<br>R.BAIL-1 | 3 | SADDAM ALI @ FAHIM ALI<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA KUMAR SINHA | Mr.SRI KALYAN SHANKAR (APP30)<br>Mr.MUKESH KUMAR SINGH |
| 24. | CR. MISC./34139/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | KISHUN YADAV @ KISHUN SIPLIA<br>vs THE STATE OF BIHAR | Mr.BRAJESH KUMAR<br>Mr.RAVI SHANKAR | Mr.SRI DINESH SINGH (APP21) |
| 25. | CR. MISC./34146/2018<br>R.BAIL IPC 307,147,149<br>R.BAIL-1 | 3 | CHITRANJAN VISHWAKARMA<br>vs THE STATE OF BIHAR | Mr.RUDRA DEO<br>Mr.AJAY KUMAR | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 26. | CR. MISC./34163/2018<br>R. BAIL IPC 420,467,46<br>R.BAIL-1 | 3 | MD. HANIF ANSARI<br>vs THE STATE OF BIHAR | Mr.MALAY KUMAR CHOUDHARY<br>Mr.SHASHANK SHEKHAR | Mr.SRI UMANATH MISHRA (APP234) |
| 27. | CR. MISC./34164/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 3 | BAMBAM KUMAR<br>vs THE STATE OF BIHAR | Mr.MRIGENDRA PRATAP SINGH | Mr.SMT. ASHA KUMARI (APP197) |
| 28. | CR. MISC./34182/2018<br>R.BAIL IPC 395 & 27 AR<br>R.BAIL-1 | 3 | MD. MORSIL<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI PARMANAND KUMAR (APP244) |
| 29. | CR. MISC./34189/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 3 | AJAY KUMAR @ AJAY SAHNI<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR SINGH<br>Mr.RAJESH RANJAN | Mr.SMT. ASHA DEVI (APP85) |
| 30. | CR. MISC./34207/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | PUSHKAR THAKUR<br>vs THE STATE OF BIHAR | Mr.MRITUNJAY KUMAR | Mr.SRI RAMCHANDRA SINGH (APP51)<br>Mr.ANIL KUMAR SINHA<br>Mr.KRISHNA KANT SINGH |
| 31. | CR. MISC./34259/2018<br>R.BAIL IPC 385,387<br>R.BAIL-1 | 3 | KESHAV SINGH @ RAJU SINGH @ KESHAV KUMAR @ KEHAR KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 32. | CR. MISC./34372/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 3 | DEEPAK KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA<br>Mr.POOJA KUMARI | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 33. | CR. MISC./34381/2018<br>R. BAIL 8,20(B)(II)(C)<br>R.BAIL-1 | 3 | ANSHUMAN CHAKRABARTY<br>vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT, BIHAR, PATNA | Mr.ARVIND KUMAR TEWARY<br>Mr.KUMAR SAURABH<br>Mr.MANOJ KUMAR SINGH | Mr.V.N.P SINHA (EOU)<br>Ms.SONI SHRIVASTAVA |
| 34. | CR. MISC./34624/2018<br>R. BAIL IPC 457,380<br>R.BAIL-1 | 3 | SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.BIRENDRA NARAYAN SHARMA | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 35. | CR. MISC./34653/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 3 | RAJ KARAN CHAUHAN<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI MATLOOB RAB (APP34)<br>Mr.DEO RAJ KUMAR PRASAD<br>Mr.SAVITRI DEVI |
| 36. | CR. MISC./34661/2018<br>R. BAIL IPC 414,401,46<br>R.BAIL-1 | 3 | BIRBAL YADAV @ BIRVAL KUMAR<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 37. | CR. MISC./34663/2018<br>R. BAIL IPC 364<br>R.BAIL-1 | 3 | MD. SHAMIM @ MD.SHAMI @ RAJA & ORS<br>vs THE STATE OF BIHAR | Mr.MD. SHAHNAWAZ ALI<br>Mr.BIPIN KUMAR | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 38. | CR. MISC./34778/2018<br>R. BAIL IPC 307,399,40<br>R.BAIL-1 | 3 | SUMAN SHARMA @ UMESH SINGH @ UMESH SHARMA<br>vs THE STATE OF BIHAR | Mr.MALAY KUMAR CHOUDHARY<br>Mr.SHASHANK SHEKHAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 39. | CR. MISC./35073/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 3 | GAURI SHANKAR @ PRINCE KUMAR @ PRINCE<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR<br>Mr.CHUNNU KUMAR | Mr.SMT. SHARDA KUMARI (APP175) |
| 40. | CR. MISC./35134/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | RAJEEV KUMAR<br>vs THE STATE OF BIHAR | Mr.HRIDAY NARAYAN HARSHIT<br>Mr.SHIVNANDAN SAH | Mr.SRI TAPESHWAR SHARMA (APP170)<br>Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI |
| 41. | CR. MISC./35244/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 3 | PUNIT DUBEY<br>vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN SINHA<br>Mr.ABHISHEK DWIVEDY | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |

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| 42. | CR. MISC./35431/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 3 | RAMESH CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.SRI AJAY KUMAR-1 (APP6) |
| 43. | CR. MISC./36427/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | AZAD SADA<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 44. | CR. MISC./36578/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 1 | RUDAL YADAV<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.ANIL KUMAR | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 45. | CR. MISC./36580/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | DILIP KUMAR MANDAL<br>vs THE STATE OF BIHAR | Mr.KEDAR YADAV | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)<br>Mr.GOPAL KUMAR JHA |
| 46. | CR. MISC./36583/2018<br>R.BAIL IPC 489A,489B,4<br>R.BAIL-1 | 1 | RAMCHANDRA YADAV<br>vs THE STATE OF BIHAR | Mr.MRIGENDRA KUMAR | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 47. | CR. MISC./36584/2018<br>R.BAIL IPC 376,511,34<br>R.BAIL-1 | 1 | RUDAL MAHTON<br>vs THE STATE OF BIHAR | Mr.RANDHIR KUMAR NO-1 | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 48. | CR. MISC./36588/2018<br>R.BAIL IPC 366,34<br>R.BAIL-1 | 1 | KRISHNA PASWAN & ANR<br>vs THE STATE OF BIHAR | Mr.JEETENDRA NARAYAN<br>Mr.AMIT NARAYAN | Mr.SMT. SHARDA KUMARI (APP175) |
| 49. | CR. MISC./36595/2018<br>R.BAIL IPC 366A,506,50<br>R.BAIL-1 | 1 | SANJAY SHARMA @ SANJEEV KUMAR SHARMA @ SANJAY PASWAN<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 50. | CR. MISC./36598/2018<br>R.BAIL IPC 341,342,323<br>R.BAIL-1 | 1 | ZAIN RAJA<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KR. SINGH | Mr.SRI AJIT KUMAR (APP73) |
| 51. | CR. MISC./36607/2018<br>R.BAIL IPC 379,420<br>R.BAIL-1 | 1 | ARUN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHAKIB AYAZ | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 52. | CR. MISC./36611/2018<br>R. BAIL IPC 414<br>R.BAIL-1 | 1 | BITTU KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND PRASAD SINGH | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 53. | CR. MISC./36616/2018<br>R.BAIL IPC 302,120B<br>R.BAIL-1 | 1 | AJAY RAJAK @ AJAY KUMAR RAJAK<br>vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.SRI AJAY KUMAR -2 (APP71)<br>Mr.SANJAY KUMAR<br>Mr.JAY PRAKASH SINGH |
| 54. | CR. MISC./36624/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | MERAJ ANSARI<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR SINGH | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 55. | CR. MISC./36625/2018<br>R.BAIL IPC 304B,307,20<br>R.BAIL-1 | 1 | MADAN MOHAN SINGH<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.DR. INDIWAR KUMARI (APP22) |
| 56. | CR. MISC./36630/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | NEPO @ NEPLA @ MD. HANIF<br>vs THE STATE OF BIHAR | Mr.RANDHIR KUMAR NO-1 | Mr.SRI NAND KISHORE PD (APP38) |
| 57. | CR. MISC./36634/2018<br>R.BAIL 3 R.P. (U.P.) A<br>R.BAIL-1 | 1 | MANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.SATRUDHAN KUMAR | Mr.SRI RAM NARESH RAY (APP212) |
| 58. | CR. MISC./36635/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 1 | RANDHIR KUMAR @ RANDHIR PASWAN<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 59. | CR. MISC./36636/2018<br>R. BAIL IPC 436,506,34<br>R.BAIL-1 | 1 | MD. SAFIQUL @ MD. SHAFIQUL<br>vs THE STATE OF BIHAR | Mr.MD. HELAL AHMAD<br>Mr.NAUSHAD AKHTAR<br>Mr.MD. ANJUM AKHTER | Mr.SRI RAJKISHORE SINGH (APP172) |
| 60. | CR. MISC./36645/2018<br>R.BAIL IPC 384,386 & 1<br>R.BAIL-1 | 1 | CHANDAN PATEL<br>vs THE STATE OF BIHAR | Mr.AJAY NANDAN SAHAY<br>Mr.NAVIN KUMAR JHA | Mr.SMT. RITA VERMA (APP126) |
| 61. | CR. MISC./36646/2018<br>R.BAIL IPC 307,394 & 2<br>R.BAIL-1 | 1 | TIGER @ KUNDAN PATEL<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR PANDEY NO-5 | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 62. | CR. MISC./36649/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | BALCHAND YADAV @ BALCHANDRA YADAV<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI AHMAD ALI (APP5) |

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| 63. | CR. MISC./36652/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | DHARMENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 64. | CR. MISC./36655/2018<br>R. BAIL IPC 406,420,50<br>R.BAIL-1 | 1 | VIVEK KUMAR<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 65. | CR. MISC./36666/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | SHANKAR SINGH<br>vs THE STATE OF BIHAR | Mr.LILAWATI SINGH | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 66. | CR. MISC./36667/2018<br>R.BAIL IPC 420,406<br>R.BAIL-1 | 1 | SUJIT SHARMA @ NEPAL SHARMA<br>vs THE STATE OF BIHAR | Mr.ANURAG SAURAV | Mr.SMT. PUSHPA SINHA (APP121) |
| 67. | CR. MISC./36668/2018<br>R.BAIL IPC 366A,506,34<br>R.BAIL-1 | 1 | DEEPAK KUMAR SAH @ DEEPAK KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 68. | CR. MISC./36673/2018<br>R.BAIL IPC 420,201,120<br>R.BAIL-1 | 1 | GAJENDRA SHARMA<br>vs STATE OF BIHAR & ANR | Mr.AMRENDRA KUMAR | Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE) |
| 69. | CR. MISC./36676/2018<br>R.BAIL IPC 302<br>R.BAIL-1 | 1 | SRI KISHUN PASWAN @ KISHUN RAM & ORS<br>vs THE STATE OF BIHAR | Mr.SARVESHWAR TIWARY | |
| 70. | CR. MISC./36684/2018<br>R.BAIL IPC 306,120B,34<br>R.BAIL-1 | 1 | RAJESH KUMAR<br>vs THE STATE OF BIHAR | Mr.MRIGENDRA KUMAR<br>Mr.HANSRAJ<br>Mr.MAYANK BILOCHAN | Mr.SMT. GULNAR BEGAM (APP162) |
| 71. | CR. MISC./36687/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | SUNILA DEVI<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 72. | CR. MISC./36690/2018<br>R.BAIL IPC 376<br>R.BAIL-1 | 1 | INDRADEV MAHTO<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 73. | CR. MISC./36696/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | RANJIT YADAV<br>vs THE STATE OF BIHAR | Mr.MURLI MANOHAR SINGH | Mr.SRI NAVIN KUMAR PANDEY (APP112)<br>Mr.ANANT KUMAR PANDEY<br>Mr.ASHOK KUMAR SINGH |
| 74. | CR. MISC./36710/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | RAJBIR SINGH<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA | Mr.MD. FAHIMUDDIN (APP235) |
| 75. | CR. MISC./36720/2018<br>R.BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 1 | SANTAN SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI ANIL KUMAR SINGH 1 (APP232)<br>Mr.ASHOK KUMAR<br>Mr.SUNIL KUMAR SINGH |
| 76. | CR. MISC./36722/2018<br>R.BAIL IPC 304B,120B<br>R.BAIL-1 | 1 | MUNNA SAH @ MUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SMT. NIRMALA KUMARI (APP167) |
| 77. | CR. MISC./36724/2018<br>R.BAIL IPC 395,412<br>R.BAIL-1 | 1 | VINOD YADAV<br>vs THE STATE OF BIHAR | Mr.DHRAMVEER | Mr.SRI AJAY KUMAR-1 (APP6) |
| 78. | CR. MISC./36726/2018<br>R.BAIL IPC 356,379,411<br>R.BAIL-1 | 1 | MD. RAJA AALAM @ MD. RAJA @ FIROZ ALAM<br>vs THE STATE OF BIHAR | Mr.BRIJESHWAR NARAYAN SINGH | Mr.SRI PARMANAND PRASAD (APP116) |
| 79. | CR. MISC./36731/2018<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 1 | CHINTA HARAN TIWARI<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ASHOK KUMAR KASHYAP | Mr.SRI RAJBALLABH SINGH (APP122)<br>Mr.ASHOK KUMAR VARMA<br>Mr.KUMAR GANGESH GUNJAN |
| 80. | CR. MISC./36736/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 1 | JITENDRA SAH @ JITENDRA KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 81. | CR. MISC./36749/2018<br>R.BAIL IPC 302,341,323<br>R.BAIL-1 | 1 | MD. SHAKIL<br>vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA | Mr.SRI UMESH LAL VERMA (APP146) |
| 82. | CR. MISC./36756/2018<br>R.BAIL IPC 414,419,420<br>R.BAIL-1 | 1 | NITESH KUMAR<br>vs THE STATE OF BIHAR | Mr.SARVESHWAR TIWARY | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 83. | CR. MISC./36766/2018<br>R.BAIL IPC 302,363,365<br>R.BAIL-1 | 1 | RINKU BARNWARL @ DINESH BARNWAL<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI NARENDRA KUMAR SINGH (APP150) |

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| 84. | CR. MISC./36770/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.TILAK SAO | Mr.SRI SANJAY KUMAR (APP127) |
| 85. | CR. MISC./36774/2018<br>R.BAIL IPC 302<br>R.BAIL-1 | 1 | AKHILESH SAO<br>vs THE STATE OF BIHAR | Mr.HARISH KUMAR | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 86. | CR. MISC./36779/2018<br>R.BAIL IPC 376(2)(G),3<br>R.BAIL-1 | 1 | KANHAIYA SADA @ SANJIT SADA<br>vs THE STATE OF BIHAR | Mr.BISHWESHWAR RAM | Mr.SRI S. EHTESHAMUDDIN (APP56)<br>Mr.SHREE NIWAS SINGH<br>Mr.ASHOK KUMAR |
| 87. | CR. MISC./36810/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | RAKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR JHA | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 88. | CR. MISC./36826/2018<br>R.BAIL IPC 20,22 NDPS<br>R.BAIL-1 | 1 | GUDDU SINGH<br>vs THE STATE OF BIHAR | Mr.KUMAR UDAY SINGH | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 89. | CR. MISC./36827/2018<br>R.BAIL IPC 364,365,34<br>R.BAIL-1 | 1 | PRADEEP MUKHIYA<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.RAVI PRAKASH<br>Mr.VINOD KUMAR | Mr.SRI KHURSHID ANWAR (APP192) |
| 90. | CR. MISC./36839/2018<br>R. BAIL IPC 366A,376,3<br>R.BAIL-1 | 1 | SUDARASHAN RAM & ORS<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI PARMANAND PRASAD (APP116) |
| 91. | CR. MISC./36851/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | SHALLU KHAN @ SALOO KHAN @ KAISHAR KHAN<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINHA | Mr.SMT. MADHURI LATA (APP103) |
| 92. | CR. MISC./36855/2018<br>R. BAIL 20,22,23,24,25<br>R.BAIL-1 | 1 | BALI SAHANI<br>vs UNION OF INDIA & ANR | Mr.ARVIND KUMAR<br>Mr.YUGAL KISHORE | Mr.SRI SATYA NAND SHUKLA (APP130)<br>Mr.S.D. SANJAY (ASG) |
| 93. | CR. MISC./36857/2018<br>R.BAIL IPC 307,448,341<br>R.BAIL-1 | 1 | DAYANAND SINGH<br>vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 94. | CR. MISC./36864/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | RAJESH KUMAR @ RAJESH KAMAT<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.SMT. SAHIN BEGAM (APP134) |
| 95. | CR. MISC./36866/2018<br>R.BAIL IPC 307,34 & 27<br>R.BAIL-1 | 1 | BHAROSA RAM<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.MD. SUFIYAN (APP107)<br>Mr.AJAY KUMAR SINGH<br>Mr.RAJANI RANJAN PD. SINGH |
| 96. | CR. MISC./36873/2018<br>R.BAIL IPC 376,420<br>R.BAIL-1 | 1 | PANKAJ KUMAR KUSHWAHA<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR SINHA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 97. | CR. MISC./36875/2018<br>R. BAIL IPC 395<br>R.BAIL-1 | 1 | NIKESH KUMAR JHA @ NIKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR MALLICK<br>Mr.KUSUM RANI<br>Mr.BHAVESH KUMAR SAH | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 98. | CR. MISC./36880/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | CHHOTELAL SAO<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 99. | CR. MISC./36881/2018<br>R.BAIL IPC 302,201<br>R.BAIL-1 | 1 | CHANDRIKA PASWAN@CHANDRIKA SHARMA<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI ANISH CHANDRA (APP183) |
| 100. | CR. MISC./36889/2018<br>R. BAIL 21,22,23 NDPS<br>R.BAIL-1 | 1 | PRADEEP KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINGH | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 101. | CR. MISC./36899/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | UMESH RAI<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 102. | CR. MISC./36903/2018<br>R. BAIL IPC 366A<br>R.BAIL-1 | 1 | BIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA | Mr.SMT. GULNAR BEGAM (APP162) |
| 103. | CR. MISC./36908/2018<br>R.BAIL IPC 307,341,324<br>R.BAIL-1 | 1 | RAJU RAM<br>vs THE STATE OF BIHAR | Mr.RAS BIHARI THAKUR | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 104. | CR. MISC./36911/2018<br>R.BAIL IPC 413,414,467<br>R.BAIL-1 | 1 | ARUN SINGH @ ANIRUDH SINGH<br>vs THE STATE OF BIHAR | Mr.ANIRUDH KUMAR SINHA | Mr.YOGENDRA KUMAR SINGH (APP149) |
| 105. | CR. MISC./36914/2018<br>R. BAIL IPC 302,147,14<br>R.BAIL-1 | 1 | KANHAIYA YADAV @ RAMAN YADAV & ORS<br>vs THE STATE OF BIHAR | Ms.SANJANA<br>Mr.JAI SHANKER PRASAD | Mr.SMT. SHARDA KUMARI (APP175) |
| 106. | CR. MISC./36922/2018<br>R.BAIL IPC 304B,341,32<br>R.BAIL-1 | 1 | PRAKASH YADAV @ GHUNGHRU YADAV @ SRI PRAKASH YADAV @ PRAKASH @ GHUNGHRU<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR YADAV | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 107. | CR. MISC./36923/2018<br>R.BAIL IPC 395,397<br>R.BAIL-1 | 1 | GAURAV JHA @ GAURAV KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI BISHESHWAR RAM (APP18) |

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| 108. | CR. MISC./36924/2018<br>R. BAIL IPC 302,394,12<br>R.BAIL-1 | 1 | SUNIL PASWAN<br>vs THE STATE OF BIHAR | Mr.RAJEEV NAYAN | Mr.SRI NAND KUMAR (APP154) |
| 109. | CR. MISC./36925/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | DINESH MAHTO<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR MISHRA<br>Mr.SHOVENDRA KUMAR | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 110. | CR. MISC./36926/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | JAI MALA DEVI<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.SURENDRA KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.SRI UMESH LAL VERMA (APP146) |
| 111. | CR. MISC./36929/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | MUNNA KUMAR MAHTO @ MUNNA MAHTO<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.YOGENDRA KUMAR SINGH(APP) |
| 112. | CR. MISC./36930/2018<br>R.BAIL IPC 354(A)(I)(I<br>R.BAIL-1 | 1 | SUMIT KUMAR<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR -3<br>Mr.MANINDRA KISHORE SINGH<br>Mr.SIYARAM PANDEY | Mr.SRI BHARAT BHUSHAN (APP156) |
| 113. | CR. MISC./36936/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | GOURAV HARI @ PRINCE KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.MIRTYUNJAY KUMAR MISHRA | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 114. | CR. MISC./36942/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | SAURABH KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL<br>Mr.SHIV SHANKAR<br>Mr.KUMARI NEHA | Mr.SRI UMESHNAND PANDIT (APP187) |
| 115. | CR. MISC./36944/2018<br>R. BAIL 25(1-B)A,26 AR<br>R.BAIL-1 | 1 | NIKESH KUMAR @ RINKU<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA | Mr.SRI PREM KUMAR JHA (APP43) |
| 116. | CR. MISC./36946/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | RANJEET KAMAT @ RANJIT KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.SRI DILIP KUMAR (APP19)<br>Mr.RAVI PRAKASH |
| 117. | CR. MISC./36958/2018<br>R. BAIL IPC 366A,506,3<br>R.BAIL-1 | 1 | RAJESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.JAI PRAKASH SINGH<br>Mr.DHARMENDRA KUMAR PASWAN | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 118. | CR. MISC./36961/2018<br>R.BAIL IPC 302,34,120B<br>R.BAIL-1 | 1 | GANGA MISTRI @ GANGA SHARMA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.SMT. MADHURI LATA (APP103)<br>Mr.AMRENDRA KUMAR<br>Mr.SUSHMITA SINGH<br>Mr.ATUL KUMAR MEHTA |
| 119. | CR. MISC./36964/2018<br>R. BAIL IPC 307,341,14<br>R.BAIL-1 | 1 | PRAKASH KUMAR MAHTO @ PARKASH MAHTO<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 120. | CR. MISC./36965/2018<br>R.BAIL IPC 413,414,465<br>R.BAIL-1 | 1 | BHOLA KUMAR KUSHWAHA @ ARBIND KUMAR<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR RAI<br>Mr.LAKSHMAN LAL PANDEY | Mr.SRI VINOD SHANKAR MODI (APP188) |

## (AFTER THE ABOVE)

## TO BE MENTIONED

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| 1. | MJC/1108/2017<br>CONTEMPT- SJ IN<br>(CWJC/2564 /2013) | 9 | PARMANAND PATHAK<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY REVENUE AND LAND REFORMS DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ANR | Mr.VAIDEHI RAMAN PRASAD SINGH | Mr.MD. KHURSHID ALAM - AAG 12 |

## FOR ORDERS

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| 1. | MJC/3161/2011<br>CONTEMPT- SJ IN<br>(CWJC/9565 /2010) | 8 | M/S RADHA VANASPATI<br>vs STATE OF BIHAR & ORS | Mr.VINAY MISTRY<br>Mr.MRIGANK MAULI | Mr.YOGENDRA PD. SINHA AAG15<br>Mr.PRABHAKAR TEKRIWAL |

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | MJC/3090/2017<br>CONTEMPT- SJ IN<br>(CWJC/18226 /2012) | 1 | FOOD AND ALLED WORKERS UNION ( REGISTRATION NO. 1718 ), ASHIYANA NAGAR, PATNA THROUGH ITS GENERAL SECRETARY RAM DAYAL SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF LABOUR RESOURCES, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE | Mr.AJAY KUMAR RASTOGI - AAG 10<br>Mr.SHAILENDRA KUMAR SINGH |

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| 2. | MJC/34/2018<br>CONTEMPT- SJ IN<br>(CWJC/3569 /2014) | 17 | KAMLADITYA CONSTRUCTIONS PVT. LTD. THROUGH ITS AUTHORISED SIGNATORY BINOD KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI | Mr.ANJANI KUMAR - AAG 4 |
| 3. | MJC/821/2018<br>TRANSFER | 1 | ANUPAM<br>vs CHANDRAVEER KUMAR | Mr.SHAILENDRA KUMAR<br>Mr.UDAY SHANKAR SHARAN SINGH | |
| 4. | MJC/1937/2018<br>CONTEMPT- SJ IN<br>(CWJC/20422 /2012) | 1 | PUNAM SINGH CHAUHAN<br>vs SRI R. K. MAHAJAN, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.CHANDRA BHUSHAN VERMA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 5. | MJC/2203/2018<br>TRANSFER | 1 | SMT. LAL MANI DEVI & ANR<br>vs ASHOK KUMAR PRASAD & ORS | Mr.AJIT KUMAR SINGH | |
| 6. | MJC/1463/2015<br>TRANSFER IN (MAT. REF./28 /2015) | 7 | MAMTA KUMARI @ MAMTA GUPTA<br>vs SAMANT KUMAR | Mr.SUSHANTA KUMAR DAS<br>Mr.SANGHA MITRA GHOSH | |
| 7. | MJC/1854/2016<br>CONTEMPT- SJ IN<br>(CWJC/3998 /2015) | 3 | MALTI DEVI<br>vs SRI RAJEEV RISHI & ORS | Mr.MANOJ KUMAR JHA<br>Mr.RAJESH KUMAR VERMA<br>Mr.KUNDAN MISHRA | Mr.AJAY KUMAR SINHA<br>Mr.ABHIMANYU VATSA<br>Mr.NILANJAN CHATTERJEE |
| 8. | MJC/219/2017<br>TRANSFER | 1 | BIPIN KUMAR<br>vs RADHA DEVI | Mr.BIJAY KUMAR PANDEY<br>Mr.AMARESH KUMAR | |
| 9. | MJC/959/2017<br>TRANSFER | 5 | AJEET PRASAD<br>vs SRI DEEPAK PRASAD & ORS | Mr.ANUJ KUMAR<br>Mr.DEEPAK KUMAR SINHA<br>Mr.ANSUL | Mr.RANJAN KUMAR JHA |
| 10. | MJC/1676/2017<br>TRANSFER | 4 | SUNITA KUMARI<br>vs PANKAJ KUMAR | Mr.AJIT KUMAR SINGH | Mr.AWADHESH KUMAR<br>Mr.RANJEET RANJAN |
| 11. | MJC/1779/2017<br>TRANSFER | 3 | KUMARI NAINCY @ NAINCY KUMARI<br>vs NISHANT CHAUDHARY @ NIHSNAT KUMAR | Mr.SANJEEV KUMAR | |
| 12. | MJC/2202/2017<br>TRANSFER | 3 | KAMINI KUMARI<br>vs MANISH KUMAR MISHRA | Mr.UDAY KUMAR | |
| 13. | MJC/2422/2017<br>CONTEMPT- SJ IN<br>(CWJC/4884 /2015) | 1 | YOGENDRA NARAYAN CHAUDHARY<br>vs THE STATE OF BIHAR THROUGH SRI S. P. TUCKER, THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SHAMBHU SHARAN SINGH | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |
| 14. | MJC/3783/2017<br>TRANSFER | 1 | NILU KUMARI<br>vs ALOK KUMAR JHA | Mr.NIRANJAN KUMAR | Mr.ASHOK KUMAR YADAV |
| 15. | MJC/261/2018<br>TRANSFER | 1 | SHAMBHU SAH<br>vs KHUSHBOO @ KHUSHBOO KUMARI GUPTA | Mr.ANIL KUMAR SINGH | |
| 16. | MJC/460/2018 | 3 | SHIVANI KUMARI @ SHIWANI KUMARI<br>vs ABHISHEK KUMAR | Mr.ANIL KUMAR SINHA | |
| 17. | MJC/563/2018<br>CONTEMPT- SJ IN<br>(CWJC/9469 /2013) | 3 | RAJESH KUMAR<br>vs THE STATE OF BIHAR THROUGH SRI AMIR SUBHANI, SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.GAURAV GOVIND | Mr.PARTH SARTHI - GA 4 |

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| 18. | MJC/601/2018<br>CONTEMPT- SJ IN<br>(CWJC/1015 /2012) | 1 | SARWAN KUMAR SINHA & ANR<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.KAMLA KANT PANDEY<br>Mr.DEEPTY PANDEY<br>Mr.SUNIL KR. DUBEY | Mr.MRS. SILPA SINGH - GA 12 |
| 19. | MJC/706/2018<br>TRANSFER | 3 | AKHLESHWAR PRASAD SINGH ALIAS AKHLESHWAR SINGH & ANR<br>vs RESHMA DEVI & ORS | Mr.SHARDA NAND MISHRA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL | |
| 20. | MJC/1460/2018<br>CONTEMPT- SJ IN<br>(CWJC/9060 /1998) | 3 | SURESH KUMAR & ORS<br>vs THE STATE OF BIHAR, THROUGH MR. ANJANAI SINGH THE COMMISSIONER CUM SECRETARY, HEALTH DEPARTMENT, BIHAR, PATNA & ORS | Mr.SHASHI SHEKHAR TIWARY | Mr.SURYADEV YADAV (AAG9) |

## FOR ADMISSION

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| 1. | MJC/2493/2014<br>CONTEMPT- SJ IN<br>(CWJC/11788 /2006) | 12 | THE BIHAR ENGINEERING SERVICES ASSOCIATION, PATNA & ANR.<br>vs THE STATE OF BIHAR & ORS | Mr.RAM NARESH SHUKLA<br>Mr.HARI SHANKAR ROY<br>Mr.RAJESH KUMAR | Mr.LALIT KISHOR (AAG1)<br>Mr.ZAKI HAIDER<br>Mr.SANJAY PANDEY<br>Mr.SANJAY KUMAR |
| 2.<br>with | MJC/814/2015<br>CONTEMPT- SJ IN<br>(CWJC/7428 /2008) | 4 | SMT. RAJMATI DEVI<br>vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS | Mr.DHARMENDRA KUMAR<br>Mr.GIRIDHAR GOPAL TIWARY | Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.ANSHUMAN JAIPURIYAR<br>Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAJIV KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.RANJAN KUMAR SRIVASTAVA |
| 3.<br>with | MJC/815/2015<br>CONTEMPT- SJ | 6 | BHOLA PRASAD<br>vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS | Mr.DHARMENDRA KUMAR<br>Mr.GIRIDHAR GOPAL TIWARY | Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAJIV KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI |
| 4.<br>with | MJC/816/2015<br>CONTEMPT- SJ | 5 | SANJAY KUMAR<br>vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS | Mr.DHARMENDRA KUMAR<br>Mr.GIRIDHAR GOPAL TIWARY | Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAJIV KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI |
| 5.<br>with | MJC/817/2015<br>CONTEMPT- SJ | 5 | PREM SINGH<br>vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS | Mr.DHARMENDRA KUMAR<br>Mr.GIRIDHAR GOPAL TIWARY | Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAJIV KUMAR SINGH<br>Mr.RAJENDRA KUMAR GIRI |
| 6. | MJC/820/2015<br>CONTEMPT- SJ | 4 | SANJEEB KUMAR SINGH<br>vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS | Mr.DHARMENDRA KUMAR<br>Mr.GIRIDHAR GOPAL TIWARY | Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAJIV KUMAR SINGH<br>Mr.ABHIMANYU VATSA |
| 7. | MJC/3265/2015<br>TRANSFER IN (MAT. REF./22 /2014) | 8 | DIPTI KUMARI @ KRITI KUMARI<br>vs DHIRENDRA GOSWAMI | Mr.KUMARI JYOTI | |
| 8. | MJC/2478/2017<br>TRANSFER | 3 | SWEETY KUMARI<br>vs MITHILESH KUMAR DAS | Mr.MANOJ KUMAR JHA | Mr.MANOJ KUMAR SINGH<br>Mr.MANI SHANKAR KUMAR |
| 9. | MJC/661/2018<br>CONTEMPT- SJ IN<br>(CWJC/13856 /2011) | 5 | RAJENDRA PRASAD YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA KISHORE PRASAD | Mr.MANOJ KUMAR SINGH<br>Mr.DILIP KUMAR ROY<br>Mr.MD.KHURSHID ALAM (AAG12) |
| 10. | MJC/2740/2016<br>OTHERS- SJ | 11 | SAPNA KASHYAP<br>vs AMIT KUMAR | Mr.SUNIL SRIVASTAVA<br>Mr.RAJESH KUMAR SINHA<br>Mr.PREM KUMAR VERMA | Mr.JAGNNATH SINGH |
| 11. | MJC/39/2018<br>TRANSFER | 6 | RICHA PATHAK @ REECHA PATHAK<br>vs PRADEEP KUMAR @ PRADEEP KUMAR PATHAK | Mr.RANJAN KUMAR DUBEY | Mr.SURESH PRASAD SAH @ BARANWAL |

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| 12. | MJC/4402/2013<br>CONTEMPT- SJ IN (CWJC/2596 /2006) | 11 | MOHAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.UMA KANT TIWARY | Mr.NIVEDITA NIRVIKAR (GP3)<br>Mr.ARVIND KUMAR JHA<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 13. | MJC/4483/2013<br>TRANSFER IN (MAT. REF./3 /2008) | 7 | JYOTI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR VARMA<br>Mr.AJIT RANJAN KUMAR<br>Mr.SHANTI PRATAP | Mr.NIVEDITA NIRVIKAR (GP3)<br>Mr.MANISH KUMAR NO 13<br>Mr.KANCHAN JHA<br>Mr.ROHIT KUMAR NO -5 |
| 14. | MJC/160/2014<br>CONTEMPT- SJ IN (C.R./396 /2011) | 15 | RAM VILAS SINGH & ORS.<br>vs THE STATE OF BIHAR & ORS | Ms.SURYA NILAMBARI<br>Mr.ANSUL<br>Mr.SHASHI SHEKHAR KUMAR PRASAD<br>Mr.MD. FAIZ AHMAD<br>Mr.MRITUNJAY KUMAR<br>Mr.ANUJ KUMAR | Mr.RAJIV ROY (GP5) |
| 15. | MJC/1476/2014<br>CONTEMPT- SJ IN (CWJC/9391 /2011) | 10 | MOST. SAWARI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA KUMAR GUPTA | Mr.PARTHA SARTHY<br>Mr.ANIL KUMAR SINHA |
| 16. | MJC/1519/2014<br>CONTEMPT- SJ IN (CWJC/5460 /2012) | 11 | PROMOD KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.VIKAS MOHAN<br>Mr.MUKESHWAR DAYAL | Mr.ANJANI KUMAR<br>Mr.SANJAY PANDEY |
| 17. | MJC/1795/2014<br>CONTEMPT- SJ IN (CWJC/11874 /2006) | 5 | MD. NAZIRUL HAQUE<br>vs THE STATE OF BIHAR & ORS | Mr.BINODANAND MISHRA | Mr.DEVENDRA KR SINHA (AAG2) |
| 18. | MJC/3889/2014<br>CONTEMPT- SJ IN (CWJC/14351 /2010) | 7 | GAURI SHANKAR YADAVA & ORS.<br>vs THE STATE OF BIHAR & ORS | Mr.JIWAN PRAKASH SINHA<br>Mr.ADITI HANSARIA<br>Mr.NIKHIL KUMAR AGRAWAL | Mr.SANJAY PANDEY<br>Mr.MANI KANT MISHRA (GP25)<br>Mr.ANIL KR.SINGH (GP26) |
| 19. | MJC/4347/2014<br>CONTEMPT- SJ IN (CWJC/5317 /2012) | 12 | SHEO KANT JHA<br>vs THE STATE OF BIHAR & ORS | Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI | Mr.SUNIL KR. MANDAL (SC24)<br>Mr.SUNIL KUMAR MANDAL (SC3) |
| 20. | MJC/4704/2014<br>CONTEMPT- SJ IN (CWJC/12403 /2007) | 11 | RAM KRIPAL CHAUBEY & ORS.<br>vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, DARBHANGA & ORS. | Mr.DURGA NAND JHA | Mr.S.A. ALAM (SC3)<br>Mr.KUMAR MRITUNJAY NARAIN<br>Mr.AWADHESH PRASAD SINHA<br>Mr.S.S.P.YADAV (SC14) |
| 21. | MJC/4725/2014<br>CONTEMPT- SJ IN (MA/310 /2008) | 5 | DEOESHWAR PD. SINGH<br>vs SRI UTTAM KUMAR & ORS | Mr.DEOESHWAR PRASAD SINGH<br>Mr.NARESH PRASAD | Mr.RAVI KUMAR PANDAY<br>Mr.SANJEET KUMAR<br>Mr.AWADHESH KUMAR PANDEY<br>Mr.ANJANI KUMAR JHA<br>Mr.RAJ KAMAL<br>Mr.ABINASH KUMAR<br>Mr.R.K.SHARMA |
| 22. | MJC/422/2015<br>CONTEMPT- SJ IN (CWJC/18887 /2008) | 13 | RANJANA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.PANKAJ KUMAR SINHA | Mr.AAG6 ANJANI KUMAR |
| 23. | MJC/966/2015<br>CONTEMPT- SJ IN (CWJC/12861 /2007) | 8 | BRAJ KISHORE DWIVEDI<br>vs THE STATE OF BIHAR & ORS | Mr.BIMLESH KUMAR PANDEY | Mr.SC13-ARVIND KUMAR<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.SYED IQBAL AHMAD (SC20) |
| 24. | MJC/1242/2015<br>CONTEMPT- SJ IN (MJC/2783 /2011) | 11 | UDAY KANT JHA<br>vs THE B.N. MANDAL UNIVERSITY & ORS | Mr.GYANAND ROY | Mr.GA5 J S BARNWAL<br>Mr.RAJESH SINGH<br>Mr.MITHILESH KUMAR RAI<br>Mr.SHILPA SINGH (GA12) |
| 25. | MJC/1262/2015<br>CONTEMPT- SJ IN (CWJC/8130 /2008) | 4 | HARENDRA PATI TRIPATHI<br>vs THE BIHAR STATE CO OPERATIVE BANK LTD. & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.AJAY KUMAR | Mr.KISHORE KUMAR SINHA |
| 26. | MJC/1557/2015<br>CONTEMPT- SJ IN (CWJC/16874 /2011) | 4 | SHRI BHAGWAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT KUMAR<br>Mr.HARSH ANUJ | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.PRABHAKAR JHA (GP-27) |
| 27. | MJC/1810/2015<br>CONTEMPT- SJ IN (CWJC/7218 /2007) | 18 | VISHWANATH PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.GP7 D. K. PRASAD<br>Mr.RAJIV KR.SINGH (GP2)<br>Mr.GP27 PRABHAKAR JHA |
| 28. with | MJC/1865/2015<br>CONTEMPT- SJ IN (CWJC/8932 /2012) | 6 | RAJA RAM SAH DEGREE ( EVENING ) COLLEGE<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.ASHOK KUMAR KESHRI (AAG11)<br>Mr.SANTOSH KUMAR JHA<br>Mr.MD. NAZIR ANSARI |

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| 29. MJC/1888/2015 with CONTEMPT- SJ | 3 | DR. RAM BALAK ROY DEGREE COLLEGE<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.AAG6 ANJANI KUMAR<br>Mr.VIKAS RATAN BHARTI<br>Mr.SANTOSH KUMAR JHA |
| 30. MJC/1889/2015 with CONTEMPT- SJ | 6 | SHRI RAM JANKI SWAMY SAHJANAND SARASWATI SNATAK MAHAVIDYALAY<br>vs THE STATE OF BIHAR THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.SC21 KUMAR MANISH<br>Mr.MRIGANK MAULI<br>Mr.SANTOSH KUMAR JHA<br>Mr.KUMAR MANISH (SC 5) |
| 31. MJC/1894/2015 with CONTEMPT- SJ | 7 | LAKSHMI DEVI SACHHIDANAND SINGH EVENING DEGREE COLLEGE<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.MRIGANK MAULI<br>Mr.SANTOSH KUMAR JHA |
| 32. MJC/2047/2015 with CONTEMPT- SJ | 6 | NITISHWAR SINGH DEGREE COLLEGE<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY , H. R. D. DEPTT& ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.AAG13 A K CHAUDHARY<br>Mr.SANTOSH KUMAR JHA<br>Mr.MD. NAZIR ANSARI |
| 33. MJC/38/2016 with CONTEMPT- SJ | 1 | CHAURASIYA RAJ KISHORE COLLEGE<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEELOPMENT DEPARTMENT GOVT. OF BIHAR PATNA NAMELY SHRI R.K.MAHAJAN & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.GP22 G.P. OJHA<br>Mr.SANTOSH KUMAR JHA<br>Mr.NIKHIL KUMAR AGRAWAL |
| 34. MJC/1867/2015 with CONTEMPT- SJ | 6 | PANDIT DEEN DAYAL UPADHYAY EVENING DEGREE COLLEGE<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.KINKAR KUMAR (SC27)<br>Mr.SANTOSH KUMAR JHA<br>Mr.MD. NAZIR ANSARI |
| 35. MJC/3434/2015 with CONTEMPT- SJ | 5 | ROY BIRENDRA SINGH COLLEGE KUTUBPUR KOTHI VAISHALI THROUGH ITS SECRETARY SHRI PAWAN KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT GOVT. OF BIHAR PATNA NAMELY SHRI R.K.MAHAJAN & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.YOGENDRA PD. SINHA (AAG15)<br>Mr.ARABIND NATH PANDEY<br>Mr.SANTOSH KUMAR JHA |
| 36. MJC/1890/2015 with CONTEMPT- SJ | 3 | LALGANJ COLLEGE LALGANJ, VAISHALI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.S.RAZA AHMAD (AAG9)<br>Mr.VIKAS RATAN BHARTI<br>Mr.SANTOSH KUMAR JHA |
| 37. MJC/1891/2015 CONTEMPT- SJ | 3 | MAHAVIR UPADHYAY MEMORIAL DEGREE COLLEGE<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.GP3 S.K. JHA<br>Mr.SANTOSH KUMAR JHA<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 38. MJC/1939/2015 CONTEMPT- SJ IN (CWJC/5165 /2006) | 11 | BAL MUKUND MAHTO<br>vs THE STATE OF BIHAR & ANR | Mr.MAHENDRA THAKUR | Mr.SC8 KUMAR ALOK<br>Mr.SARVA DEO SINGH<br>Mr.AJIT KUMAR SINGH |

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| 39. | MJC/2131/2015<br>CONTEMPT- SJ IN<br>(CWJC/13118 /2011) | 5 | PRADEEP KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.GYANAND ROY | Mr.GA1 SHYAM KISHORE SHARMA<br>Mr.RAJESH SINGH<br>Mr.SHASHI BHUSHAN SINGH<br>Mr.RAJESHWAR SINGH (GA10) |
| 40. | MJC/2165/2015<br>CONTEMPT- SJ IN<br>(CWJC/5460 /1986)<br>( At 11:30 A.M.) | 9 | ADITYA NATH JHA<br>vs THE STATE OF BIHAR & ANR. | Mr.VIJAY KR SINGH NO. 1 | Mr.AAG6 ANJANI KUMAR |
| 41. | MJC/2223/2015<br>CONTEMPT- SJ IN<br>(CWJC/20142 /2012) | 7 | HOLY MISSION SCHOOL OF NURSING NALANDA<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.K.P.GUPTA (GP10) |
| 42. | MJC/2289/2015<br>CONTEMPT- SJ IN (MJC/6477 /2012) | 11 | RAJA RAMAN KUMAR & ORS<br>vs DR. BINOD KUMAR & ORS | Mr.TARA NATH JHA | Mr.AAG6 ANJANI KUMAR<br>Mr.RAJU GIRI<br>Mr.RAJU GIRI<br>Mr.(AAG4) |
| 43. | MJC/2413/2015<br>CONTEMPT- SJ IN<br>(CWJC/5690 /2001) | 6 | LALA SHASHI BHUSHAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ANR. | Mr.CHOUDHARY SHYAM NANDAN<br>Mr.RAVI SHANKER PANKAJ<br>Mr.KRISHNA KUMAR YADAV | Mr.GP30 RAJU GIRI |
| 44. | MJC/2457/2015<br>CONTEMPT- SJ IN<br>(CWJC/13506 /2008) | 7 | SHAMBHU KUMAR MEHTA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.GP3 SANTOSH KUMAR JHA<br>Mr.CHANDRA MOHAN SINGH<br>Mr.AJAY BEHARI SINHA<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 45. | MJC/2567/2015<br>CONTEMPT- SJ IN<br>(CWJC/114 /2009) | 6 | INDRASAN SINGH<br>vs THE STATE OF BIHAR THROUGH BRAJESH MALHOTRA THE SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR & ORS | Mr.CHANDRA SHEKHAR SINGH<br>Mr.MANISHA SINGH<br>Mr.DHANANJAY KUMAR | Mr.AMAR NATH DEO (SC26) |
| 46. | MJC/2570/2015<br>CONTEMPT- SJ IN<br>(CWJC/1237 /2000) | 5 | KIRANDEO KUMAR<br>vs THE STATE OF BIHAR & ANR. | Mr.SANJAY KUMAR VERMA<br>Mr.ABHISHEK KUMAR | Mr.ASHOK KUMAR KESHRI (AAG11) |
| 47. | MJC/2671/2015<br>CONTEMPT- SJ IN<br>(CWJC/4557 /2015) | 8 | PROF. HAMIDUR RAHMAN<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH PRINCIPAL SECRETARY H.R.DEPARTMENT & ORS | Mr.MURLI DHAR | Mr.ROY SHIVAJI NATH (AAG3)<br>Mr.MANISH DHARI SINGH<br>Mr.VIVEKANAND PRASAD SINGH<br>Mr.S.D.YADAV (AAG9) |
| 48. | MJC/2683/2015<br>CONTEMPT- SJ IN<br>(CWJC/20142 /2012) | 6 | ASHOKA NURSING & PARA MEDICAL COLLEGE<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR ,NEW SECRETARIAT PATNA NAMELY SHRI BRAJESH MEHROTRA & ORS | Mr.ARUN KUMAR | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.MR. SATYADARSHI SANJAY<br>Mr.K.P.GUPTA (GP10)<br>Mr.ANSHUMAN SINGH (CGC) |
| 49. | MJC/2779/2015<br>CONTEMPT- SJ IN<br>(CWJC/12323 /2009) | 4 | JANARDAN PRASAD<br>vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY GOVT. OF BIHAR, PATNA SRI ANJANI KUMAR SINGH & ORS | Mr.CHANDRA BHUSHAN PRASAD<br>Mr.TRIPURARI SHARAN PANDEY | Mr.SC15 A P SINGH<br>Mr.PARTHA SARTHY<br>Mr.RAGHWENDRA KUMAR (SC22) |
| 50. | MJC/2819/2015<br>CONTEMPT- SJ IN<br>(CWJC/3274 /2008) | 5 | DHRUVENDU KAMAL<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY | Mr.SC16 ABBAS HAIDAER<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.AMRENDRA NARAYAN RAI |
| 51. | MJC/3081/2015<br>CONTEMPT- SJ IN<br>(CWJC/9385 /2015) | 11 | IMRAN KHAN<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY DEPARTMENT OF URBAN & HOUSING DEVELOPMENT GOVT. OF BIHAR PATNA NAMELY ANJANI KUMAR SINGH & ORS | Mr.ASHOK KUMAR GUPTA<br>Mr.PANKAJ KUMAR SINHA | Mr.GP22 G.P. OJHA<br>Mr.PRIYADARSHI MATRI SHARAN<br>Mr.DHANNJAY KUMAR NO 2 |
| 52. | MJC/3399/2015<br>TRANSFER IN (MAT. REF./334 /2014)<br>( At 02:15 P.M.) | 4 | KIRAN KUMARI<br>vs SHASHI KIRAN KUMAR CHAUDHARY | Mr.PURUSHOTAM SHARMA | Mr.SHAILENDRA KUMAR JHA |
| 53. | MJC/10/2016<br>CONTEMPT- SJ IN<br>(CWJC/8539 /2005) | 3 | SURENDRA RAUT & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KAUSHAL KISHOR | Mr.S.A. ALAM (SC3)<br>Mr.S.S.P.YADAV (SC14) |
| 54. | MJC/89/2016<br>CONTEMPT- SJ IN<br>(CWJC/4862 /2011) | 8 | ANIL SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.INDESHWARI PRASAD MANDAL | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |

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| 55. | MJC/312/2016<br>CONTEMPT- SJ IN<br>(CWJC/4427 /2000) | 1 | RAGHUBANS SINGH<br>vs THE STATE OF BIHAR THROUGH MR. R.K.MISHRA ADMINISTRATOR BIHAR STATE ROAD TRANSPORT CORPORATION BIHAR PATNA & ORS | Mr.MRITUNJAY PRASAD SINGH | Mr.SUMAN KUMAR JHA<br>Mr.DR. ANAND KUMAR<br>Mr.SUMAN KUMAR JHA |
| 56. | MJC/319/2016<br>CONTEMPT- SJ IN<br>(CWJC/13573 /2006) | 5 | VIMLA DEVI<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY MR. ANJANI KUMAR SINGH & ORS | Mr.ANIL KUMAR SINGH | Mr.RAJESH SINGH (GP16)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.KAMESHWAR KUMAR(GP17) |
| 57. | MJC/651/2016<br>CONTEMPT- SJ IN<br>(CWJC/2636 /2006) | 8 | MUNILAL PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.DEVENDRA KR SINHA (AAG2) |
| 58. with | MJC/993/2016<br>CONTEMPT- SJ IN<br>(CWJC/2803 /1999) | 29 | SHANKER BHAGWAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.AAG13 A K CHAUDHARY |
| 59. with | MJC/1126/2016<br>CONTEMPT- SJ | 3 | SAGAR PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |
| 60. with | MJC/1127/2016<br>CONTEMPT- SJ | 3 | SURESHWAR BAITHA<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |
| 61. with | MJC/1131/2016<br>CONTEMPT- SJ | 4 | HIRALAL RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |
| 62. with | MJC/1132/2016<br>CONTEMPT- SJ | 3 | NARESH CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |
| 63. with | MJC/1221/2016<br>CONTEMPT- SJ | 4 | UDAY PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.SC23 KUMAR PRIYARANJAN<br>Mr.ANIRBAN KUNDU (SC24) |
| 64. | MJC/2320/2016<br>CONTEMPT- SJ | 4 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RATNESH KUMAR SINGH<br>Mr.SANJAY KUMAR | Mr.GP26 NIRBHAY KUMAR SINGH<br>Mr.(GP9)<br>Mr.MANISH KUMAR (GP4) |
| | (AT 02:15 P.M.) | | | | |
| 65. | MJC/1330/2016<br>CONTEMPT- SJ IN<br>(CWJC/7397 /2012) | 8 | AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.NAJMUL HODA | Mr.GA9 ANIL KUMAR SINHA |
| 66. | MJC/1844/2016<br>CONTEMPT- SJ IN<br>(CWJC/9879 /2002) | 10 | BINOD CHANDRA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.DR. KUMAR AMITESH CHANDRA<br>Mr.RITESH KUMAR<br>Mr.GIRIJISH KUMAR |
| 67. | MJC/3247/2016<br>CONTEMPT- SJ IN<br>(CWJC/8299 /2002) | 7 | GANESH NARAIN SHARAN<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR, SECONDARY EDUCATION, GOVT. OF BIHAR NAMELY SRI KAMAL KUMAR SINHA & ORS | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.SUNIL KUMAR MANDAL-SC3 |
| 68. | MJC/3540/2016<br>CONTEMPT- SJ IN (MJC/4633 /2010) | 4 | LALO PASWAN & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NAJMUL HODA | Mr.AAG12 MD. KHURSHID ALAM |
| 69. | MJC/3856/2016<br>CONTEMPT- SJ IN<br>(CWJC/15506 /2015) | 1 | NARESH RAM & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NITYANAND MISHRA | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 70. | MJC/3937/2016<br>CONTEMPT- SJ | 9 | M/S S. S. CONSTRUCTION, PROPRIETOR SRI SHYAM KISHORE RAI<br>vs THE STATE OF BIHAR THROUGH ITS SECRETARY, RURAL WORKS DEPARTMENT VISHWESHWARRAIYA BHAWAN, BAILEY ROAD, PATNA NAMELY SRI VINAY KUMAR & ORS | Mr.DUDH NATH SINGH | Mr.PUSHKAR NARAIN SHAHI (AAG-6) |
| 71. | MJC/3986/2016<br>CONTEMPT- SJ IN<br>(CWJC/11385 /2013) | 3 | VIKASH PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY ANAND | Mr.AAG5 S. RAZA AHMAD |
| 72. | MJC/4116/2016<br>CONTEMPT- SJ IN<br>(CWJC/10323 /1995) | 7 | TRIBHUBAN PASWAN<br>vs THE UNION OF INDIA THROUGH THE CHIEF SECRETARY, MINISTRY OF RAILWAY, NEW DELHI & ORS | Mr.SUNIL KUMAR PANDEY<br>Mr.ARVIND KUMAR SINHA | Mr.ANIL KUMAR SINHA<br>Mr.SATYAVRAT VERMA |

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| 73. | MJC/4296/2016<br>CONTEMPT- SJ IN (MJC/2023 /2011) | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVT. OF BIHAR, PATNA & ORS | Mr.UMESH KUMAR | Mr.AAG9 S. D. YADAV |
| 74. | MJC/302/2017<br>CONTEMPT- SJ IN (CWJC/3536 /1999) | 1 | DULAL KANTI NANDI<br>vs THE STATE OF BIHAR & ORS | Mr.GYANAND ROY | Mr.AAG15 ASHUTOSH RANJAN PANDEY |
| 75. | MJC/446/2017<br>CONTEMPT- SJ IN (CWJC/21059 /2013) | 12 | YADU VANSH GIRI<br>vs THE BIHAR STATE HOUSING BOARD, THROUGH ITS MANAGING DIRECTOR & ORS | Mr.NIKHIL KUMAR AGRAWAL<br>Mr.ASHISH GIRI | Mr.AAG6 PUSHKAR NARAIN SHAHI<br>Mr.ANSHUMAN SINGH<br>Mr.ANIL KUMAR SINHA |
| 76. | MJC/1038/2017<br>CONTEMPT- SJ IN (CWJC/4554 /2006) | 5 | SITA RAM SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI DHAR JHA | Mr.MD. KHURSHID ALAM - AAG 12 |
| 77. | MJC/1105/2017<br>CONTEMPT- SJ IN (CWJC/14143 /2003) | 11 | MD. YUNUS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.MAHTAB ALAM | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 78. | MJC/1170/2017<br>CONTEMPT- SJ IN (CWJC/8209 /2007) | 7 | URMILA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY | Mr.PRABHAT KR. VERMA- AAG3 |
| 79. | MJC/1489/2017<br>CONTEMPT- SJ IN (CWJC/7937 /2012) | 5 | GUNANAND MISHRA<br>vs THE STATE OF BIHAR THROUGH SHRI R. K. MAHAJAN, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA & ANR | Mr.ABHINAV SRIVASTAVA<br>Mr.KUSHAGRA RAJ<br>Mr.UJJAWAL BHUSHAN | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RAVINDRA KUMAR SHUKLA |
| 80. | MJC/1505/2017<br>CONTEMPT- SJ IN (CWJC/10016 /2007) | 4 | MUZAFFARUL BARI ANSARI<br>vs SRI ANJANI KUMAR SINGH, THE STATE OF BIHAR, THROUGH CHIEF SECRETARY MAIN SECRETARIAT, PATNA & ORS | Mr.MD. ASLAM ANSARI | Mr.KAUSHAL KUMAR JHA ( AAG 8)<br>Mr.HARSHVARDHAN SHIVSUNDARAM<br>Mr.(AAG6) |
| 81. | MJC/1823/2017<br>CONTEMPT- SJ IN (CWJC/12025 /2014) | 3 | SANT LAL RAI<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, VAISHALI AT HAJIPUR, NAMELY SMT. RAHNA PATIL & ORS | Mr.PRANAV KUMAR JHA<br>Mr.SUBODH KUMAR JHA | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |
| 82. | MJC/1986/2017<br>CONTEMPT- SJ IN (CWJC/16540 /2012) | 1 | SMT. KANCHAN SINGH<br>vs THE SYNDICATE BANK THROUGH ITS SRI PRABAR KUMAR, REGIONAL MANAGER, PATNA & ORS | Mr.RANJAN KUMAR JHA | Mr.SANJIV KUMAR. |
| 83. | MJC/2105/2017<br>CONTEMPT- SJ | 4 | AMARENDRA KUMAR ATRI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY SHRI SUDHIR KUMAR MINOR WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRAKASH KUMAR<br>Mr.BINOD KUMAR<br>Mr.MANORANJAN KUMAR | Mr.DURGESH NANDAN - AAG 14 |
| 84. | MJC/2151/2017<br>CONTEMPT- SJ IN (CWJC/7477 /2012) | 1 | PRABHAKAR PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BHOLA KUMAR | Mr.LALIT KISHORE - PAAG 1 |
| 85. | MJC/2678/2017<br>CONTEMPT- SJ IN (CWJC/18277 /2012) | 3 | SARAN DISTRICT PRIMARY TEACHERS ASSOCIATION, CHAPRA THROUGH ITS PRESIDENT NAMELY BRAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 86. | MJC/2763/2017<br>CONTEMPT- SJ IN (CWJC/7478 /2012) | 1 | KISHUNI DEVI @ BISHUNI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.VASUDEO RAM | Mr.KHURSHID ALAM ( AAG-12 ) |

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| 87. | MJC/2844/2017<br>CONTEMPT- SJ IN (CWJC/5053 /2016) | 4 | M/S KUMAR A. S. CONSTRUCTION, ASHOK NAGAR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR DUBEY<br>Mr.MAMTA VIJAYA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11 |
| 88. | MJC/2951/2017<br>TRANSFER | 3 | SHINGLA PRABHA<br>vs MANOJ KUMAR | Mr.DHARMENDRA KUMAR PASWAN<br>Mr.JAI PRAKASH SINGH | Mr.PAWAN KUMAR SINGH<br>Mr.RAJU KUMAR<br>Mr.PRADHAN MURLI MANOHAR PRASAD |
| 89. | MJC/3361/2017<br>CONTEMPT- SJ IN (CWJC/9071 /2014) | 4 | MD. AHAD RAJA<br>vs THE STATE OF BIHAR THROUGH SMT. N. VIJAYA LAKSHMI, SECRETARY DEPARTMENT OF ANIMAL HUSBANDRY AND FISHERIES & ORS | Mr.ANIL SINGH | Mr.KHURSHID ALAM - AAG 12 |
| 90. | MJC/3374/2017<br>CONTEMPT- SJ IN (CWJC/6389 /2015) | 5 | M/S CITY AGRO FOODS<br>vs THE BIHAR STATE POWER ( HOLDING ) COMPANY LTD. THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR, SRI PRATYAY AMRIT & ORS | Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASHUTOSH NATH<br>Mr.DEEPANJALI GUPTA | Mr.VINAY KIRTI SINGH<br>Mr.ANAND KUMAR OJHA |
| 91. | MJC/3376/2017<br>CONTEMPT- SJ IN (MJC/3313 /2015) | 3 | PROF. RAJENDRA NARAIN PODDAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN ABHINAV | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.PRIYANK DEEPAK |
| 92. | MJC/325/2018<br>CONTEMPT- SJ IN (CWJC/23029 /2011) | 1 | ASHOK KUMAR & ORS<br>vs SRI VIJAY KUMAR SINGH, CHAIRMAN, STATE CO OPERATIVE LAND DEVELOPMENT BANK LIMITED, BIHAR AND JHARKHAND & ORS | Mr.NAVIN PRASAD SINGH<br>Mr.NARAYAN SINGH | Mr.RAJESH PRASAD CHOUDHARY<br>Mr.PRASHANT SINHA<br>Mr.RANJEET CHOUBEY<br>Mr.R.S.PRADHAN |
| 93. | MJC/352/2018<br>CONTEMPT- SJ IN (CWJC/15064 /2015) | 6 | DR. PANKAJ KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.BHAIRAW NAND SHARMA<br>Mr.BINOD KUMAR JHA | Mr.AJAY BIHARI SINHA - GA 8 |
| 94. | MJC/722/2018<br>CONTEMPT- SJ IN (C.R./145 /2012) | 1 | BHAGWAN DAS & ORS<br>vs THE STATE OF BIHAR & ANR | Mr.SATYABIR BHARTI | Mr.AJAY KUMAR RASTOGI - AAG 10<br>Mr.DR. BINAY KUMAR SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.AMIT SINGH |
| 95. | MJC/790/2018<br>CONTEMPT- SJ IN (MJC/4048 /2016) | 3 | ANSUMAN SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH<br>Mr.GYAN BHINAV | Mr.AASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ASHHAR MUSTAFA |
| 96. | MJC/1050/2018<br>TRANSFER | 9 | LALIT NARAYAN MISHRA<br>vs CHITRANJAN MUKHARJEE & ORS | Mr.MAHENDRA THAKUR | Mr.KARANDEEP KUMAR |
| 97. | MJC/1215/2018<br>CONTEMPT- SJ IN (CWJC/1436 /2006) | 1 | SITARAM RAM<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA BHUSHAN PRASAD<br>Mr.ANANT KUMAR MISHRA | Mr.MD. KHURSHID ALAM - AAG 12<br>Mr.RAKESH KUMAR SAMRENDRA |
| 98. | MJC/1408/2018<br>RESTORATION-SJ | 4 | ARPANA<br>vs AMIT GAURAV | Mr.MD. SOBAN ASGHAR | |
| 99. | MJC/1576/2018<br>CONTEMPT- SJ IN (CWJC/5228 /2006) | 4 | AMRENDRA KUMAR<br>vs MR. KAUSHAL KUMAR, THE DISTRICT MAGISTRATE, NAWADA & ORS | Mr.RAKESH KUMAR SHRIVASTAVA | Mr.PUSHKAR NARAYAN SHAHI ( AAG 6 )<br>Mr.ANWAR KARIM<br>Mr.NIKESH KUMAR |
| 100. | CWJC/5893/2018<br>LAND ENCROACHMENT & DE | 4 | DINESH KUMAR AGRAWAL<br>vs THE STATE OF BIHAR & ORS | Mr.MITHILESH KUMAR RAI<br>Mr.VANDANA KISHORE<br>Mr.VIRENDRA KUMAR RAY | Mr.S.P.SINGH-GA3<br>Mr.RAVI BHUSHAN VERMA<br>Dr.AMITESH KUMAR |
| 101. | MJC/2502/2009<br>CONTEMPT- SJ | 9 | RHITURAJ SAURABH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SYED M.ASHRAF<br>Mr.BISHNU KANT DUBEY<br>Mr.RANJIT KUMAR<br>Mr.NIRMALA KUMARI<br>Mr.JEETENDRA NARAYAN<br>Mr.AMIT NARAYAN | Mr.(AAG7) |
| 102. | MJC/572/2012<br>CONTEMPT- SJ IN (TEST SUIT/3 /2009) | 16 | ASHOK BIHARI SHARAN<br>vs MR. DEEPAK KUMAR | Mr.DHIRENDRA NARAIN MALLIK | Mr.MD. WALIUR RAHMAN |

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| 103. | MJC/590/2013<br>CONTEMPT- SJ IN<br>(CWJC/4101 /2012) | 19 | SUNIL KUMAR & ORS.<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR<br>Mr.VASANT VIKAS<br>Mr.MRITUNJAY KUMAR | Mr.ANJANI KUMAR (AAG10) |
| 104. | MJC/2508/2013<br>CONTEMPT- SJ IN<br>(CWJC/7778 /1997) | 10 | DEVTA NAND DWIVEDI<br>vs THE STATE OF BIHAR & ORS | Mr.ASHUTOSH RANJAN PANDEY<br>Mr.KANHAIYA PANDEY<br>Mr.RAMANUJ TIWARY | Mr.LALIT KISHOR (AAG1)<br>Mr.SUSHMITA MISHRA |
| 105. | MJC/3935/2013<br>CONTEMPT- SJ IN (MJC/1571 /2011) | 22 | MUKESH KUMAR & ANR.<br>vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA NARAIN MALLIK<br>Mr.RANA JEE ARVIND | Mr.S.A. ALAM (SC3)<br>Mr.S.S.P.YADAV (SC14) |
| 106. | MJC/305/2014<br>CONTEMPT- SJ IN<br>(CWJC/7732 /2000) | 9 | UMESH CHANDRA SINGH & ORS.<br>vs THE STATE OF BIHAR & ORS | Mr.DR. OM PRAKASH OM | Mr.SUNIL KR. MANDAL (SC24) |
| 107. | MJC/2874/2014<br>CONTEMPT- SJ IN<br>(CWJC/21335 /2013) | 18 | CHANDRA DEO SINGH & ORS.<br>vs PHUL SUNDRARI DEVI & ORS. | Mr.ASHOK KUMAR<br>Mr.SUSHIL KUMAR OJHA | Mrs.MRS. ANITA RAGHAVENDRA<br>Mr.MANOJ KUMAR SINGH<br>Mr.PRABHAT KUMAR DIPAK<br>Mr.ABHISHEK |
| 108. | MJC/2901/2014<br>CONTEMPT- SJ IN<br>(CWJC/10470 /2000) | 9 | PRAHLAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ KUMAR SINGH | Mr.JAWAHAR PD. KARN (AAG4)<br>Mr.DURGESH NANDAN (AAG14) |
| 109. | MJC/2999/2014<br>CONTEMPT- SJ IN<br>(CWJC/19035 /2011) | 18 | RANA PRATAP SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.LALAN KUMAR SINGH<br>Mr.VIDYA SAGAR | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.PRABHAKAR JHA |
| 110. | MJC/3817/2014<br>CONTEMPT- SJ IN<br>(CWJC/1216 /2013) | 11 | YASHAVANT YASHAPAL<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR BINODE BARIAR | Mr.GA-9 ANIL KR. SINHA |
| 111. | MJC/475/2015<br>TRANSFER IN (MAT. REF./200 /2012) | 3 | MANORAMA DEVI @ LARRO & ANR<br>vs DHEERAJ KUMAR | Mr.JAI PRAKASH VERMA | Mr.ANIL KUMAR |
| 112. | MJC/714/2015<br>CONTEMPT- SJ IN<br>(CWJC/4362 /2007) | 4 | ANIL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.UDAY PRAKASH SHRARMA | Mr.GP8 MANISH KUMAR<br>Mr.ANURAG SAURAV |
| 113. | MJC/1020/2015<br>CONTEMPT- SJ IN<br>(CWJC/11666 /2013) | 10 | SHAKTI NATH PANDIT & ORS<br>vs THE STATE OF BIHAR THROUGH MR. A. K. SINGH CHIEF SECRETARY, GOVT. BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.GP1 U.S.S.SINGH |
| 114. | MJC/1063/2015<br>CONTEMPT- SJ IN<br>(CWJC/1793 /2014) | 4 | MAHESH PRASAD SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR SINGH<br>Mr.PRATIVA KUMARI | Mr.MANIKANT MISHRA (GP25)<br>Mr.VIKAS KUMAR<br>Mr.ISHWARI SINGH |
| 115. | MJC/1371/2015<br>CONTEMPT- SJ IN<br>(CWJC/10485 /2010) | 10 | SUR BIHARI MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.ANJAN SINGH<br>Mr.MEETA SINHA<br>Mr.PRASHANT SINHA | Mr.S.RAZA AHMAD (AAG9) |
| 116. with | MJC/1406/2015<br>CONTEMPT- SJ IN<br>(CWJC/2422 /2014) | 7 | DHARMENDRA KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHAFIUR RAHMAN<br>Mr.ANUJ KUMAR<br>Mr.ARUN KUMAR PRASAD | Mr.AAG14 K.K. JHA |
| 117. | MJC/1405/2015<br>CONTEMPT- SJ | 5 | KAMESHWAR PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHAFIUR RAHMAN<br>Mr.ANUJ KUMAR<br>Mr.ARUN KUMAR PRASAD | Mr.YOGENDRA PD. SINHA (AAG15) |
| 118. | MJC/1418/2015<br>CONTEMPT- SJ IN<br>(CWJC/17718 /2014) | 6 | OM PRAKASH BHARDWAJ<br>vs SRI MANOJ PRAKASH MADHUKAR | Mr.CHANDAN<br>Mr.ANITA KUMARI | Mr.TEJ PRATAP SINGH<br>Mr.RAVI BHUSHAN VERMA |
| 119. | MJC/1733/2015<br>TRANSFER IN (MAT. REF./5865 /2014) | 5 | LAXMI KUMARI @ KUMARI LAXMI<br>vs MRITUNJAY UPADHYAY | Mr.RANJAN KUMAR SINHA<br>Mr.SEEMA | Mr.SANJAY KR.SINHA |

## FOR HEARING

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| 1. with | MJC/2661/2009<br>CONTEMPT- SJ | 7 | BRAJ NANDAN SINGH<br>vs RAHUL SHARMA | Mr.SUDARSHAN SHARMA<br>Mr.KRISHNA MOHAN MISHRA | Mr.BINITA SINGH<br>Mr.(SC1)<br>Mr.SHILPA SINGH (GA12) |
| 2. | C. REV./253/2009<br>CONTEMPT- SJ | 1 | THE BIHAR STATE HOUSING BOARD<br>vs BRAJ NANDAN SINGH | Mr.BINITA SINGH | Mr.SUDARSHAN SHARMA<br>Mr.KRISHNA MOHAN MISHRA |

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| 3. | MJC/2022/2008<br>CONTEMPT- SJ | 23 | SRI KRISHNA SINGH<br>vs SHASHI SHEKHAR SHARMA & ORS | Mr.RAVI SHANKER DWIVEDI<br>Mr.RANJAN KUMAR DUBEY<br>Mr.SHAILENDRA KUMAR DWIVEDI<br>Mr.AJAY KUMAR SINHA<br>Mr.LAKSHMAN LAL PANDEY | Mr.(SC21)<br>Mr.R.R.KR. PANDEY (SC29)<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 4. | MJC/1475/2012<br>CONTEMPT- SJ IN (CWJC/3988 /2001) | 10 | SMT. SURENDRA KAUR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK PRIYADARSHI<br>Mr.MOHAMMED ABU HAIDAR<br>Mr.GOPAL JEE<br>Mr.SADAT ALI KHAN<br>Mr.MD.ABU SHAJAR | Mr.SUNIL KR. MANDAL SC24<br>Mr.DR. RATAN KUMAR<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.PRABHAT KUMAR SINGH<br>Mr.SUNIL KUMAR MANDAL (SC3)<br>Mr.ABHISHEK ANAND<br>Mr.LALIT KISHORE |

**(AFTER D.B. CASES OF COURT NO-19)**

## TIEDUP MATTERS

## FOR ORDERS (ON OFFICE NOTES)

| | | | | | |
|---|---|---|---|---|---|
| 1. | MJC/1344/2018<br>RESTORATION-SJ IN (MJC/2445 /2015) | 1 | ASHA SONI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY | Mr.ASHUTOSH RANJAN PANDEY (AAG15) |

## FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/21110/2011<br>TRADE & COMMERCE (OTHE | 41 | M/S GASTER INDIA COMPANY<br>vs BIHAR STATE FINANCIAL CORPORAT | Mr.SIDDHARTHA PRASAD<br>Mr.RAVI VERMA | Mr.KALI DAS CHATTERJI<br>Mr.RAJU GIRI<br>Mr.ANIL KUMAR<br>Mr.PRAKASH KUMAR |
| 2. | CR. MISC./27029/2016<br>A.BAIL 13(2)/13(I)(E)<br>A.BAIL | 26 | SMT. JAYSHREE THAKUR<br>vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, ECONOMIC OFFENCE UNIT, BIHAR, PATNA | Mr.PRANAV KUMAR JHA<br>Mr.SUBODH KUMAR JHA<br>Mr.SANDEEP JHA | Mr.V.N.P.SINHA(FOR EOU)<br>Ms.SONI SHRIVASTAVA |
| 3. | C. REV./493/2017<br>with IN (CWJC/13205 /2010) | 7 | THE FOOD CORPORATION OF INDIA & ORS<br>vs M/S SASA MUSA SUGAR WORKS LTD. & ANR | Mr.SUMAN KUMAR JHA<br>Mr.SAROJ KUMAR SHARMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC)<br>Mr.S.D.SANJAY (ADDL.S.G) | Mr.ASHISH GIRI<br>Smt.KANAK VERMA |
| 4. | C. REV./21/2018<br>with CV RIVIEW | 3 | THE FOOD CORPORATION OF INDIA & ORS<br>vs M/S VISHNU SUGAR WORKS LTD. & ANR | Mr.SAROJ KUMAR SHARMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC) | |
| 5. | C. REV./22/2018<br>with CV RIVIEW | 3 | THE FOOD CORPORATION OF INDIA & ORS<br>vs M/S RIGA SUGAR COMPANY LTD. & ANR | Mr.SUMAN KUMAR JHA<br>Mr.SAROJ KUMAR SHARMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC) | |
| 6. | MJC/322/2018<br>with CV RIVIEW | 3 | M/S RIGA SUGAR COMPANY LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH GIRI<br>Mr.SUMIT KUMAR JHA<br>Mr.PRANAV KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.KUMAR PRIYA RANJAN<br>Mr.SUMAN KUMAR JHA<br>Mr.KUMAR PRIYA RANJAN (CGC)<br>Mr.KANAK VERMA ( CGC ) |

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| 7. with | MJC/605/2018<br>CV RIVIEW | 3 | M/S SASA MUSA SUGAR WORKS LTD.<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH GIRI<br>Mr.SUMIT KUMAR JHA<br>Mr.PRANAV KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.KUMAR PRIYA RANJAN<br>Mr.SUMAN KUMAR JHA<br>Mr.KUMAR PRIYA RANJAN (CGC) |
| 8. | MJC/1402/2018<br>CV RIVIEW | 1 | M/S VISHNU SUGAR MILLS LIMITED<br>vs THE STATE OF BIHAR & ORS | Mr.ASHISH GIRI<br>Mr.PRANAV KUMAR | Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.KUMAR PRIYA RANJAN<br>Mr.KUMAR PRIYA RANJAN (CGC) |
| 9. | MJC/546/2018<br>CONTEMPT- SJ IN (CWJC/21653 /2013) | 5 | M/S NANDRAJ NURSHING HOME THROUGH ITS PROPRIETOR SUBODH KUMAR YADAV<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, MR. SANJAY KUMAR, HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANURAG SAURAV | Mr.SURYADEO YADAV - AAG 9<br>Mr.KISHORE KUMAR SINHA<br>Mr.SHASHI SHEKHAR |
| 10. | MJC/547/2018<br>CONTEMPT- SJ IN (CWJC/21963 /2013) | 5 | M/S HARIDEO CLINIC THROUGH ITS PROPRIETOR DILIP KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, MR. SANJAY KUMAR, HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANURAG SAURAV | Mr.SURYADEO YADAV - AAG 9<br>Mr.KISHORE KUMAR SINHA<br>Mr.SHASHI SHEKHAR |
| 11. | CR. MISC./3719/2018<br>C.BAIL<br>C.BAIL | 4 | SWETA PATHAK<br>vs STATE OF BIHAR & ANR | Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH | Mr.SRI SAKIR AHMAD (APP195)<br>Mr.CHANDRA MOHAN JHA |
| 12. | CR. MISC./16195/2018<br>A.BAIL IPC 406,420,506<br>A.BAIL | 6 | RAM PADARATH ROY & ORS<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR<br>Mr.MANOJ KUMAR | Mr.SRI AKHILESHWAR DAYAL (APP74)<br>Mr.ATAL BIHARI PANDEY |
| 13. | CR. MISC./19503/2018<br>R.BAIL IPC 302,201,147<br>R.BAIL-1 | 4 | RAM KHELAWAN YADAV<br>vs THE STATE OF BIHAR | Mr.VIVEKA NANDSINGH<br>Mr.AARSH KUMAR | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 14. | CR. MISC./34100/2018<br>A. BAIL IPC 366A,120B,<br>A.BAIL | 1 | RAJU PANDIT<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 15. | CR. MISC./39272/2018<br>A.BAIL IPC 498A,323,37<br>A.BAIL | 1 | RAMESH PASWAN<br>vs STATE OF BIHAR & ANR | Mr.ANUJ KUMAR | Mr.SMT. ASHA KUMARI (APP197) |
| 16. | CR. MISC./40589/2018<br>R.BAIL IPC 461,379,427<br>R.BAIL-1 | 1 | SHAMBHU CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA<br>Mr.BINOD KUMAR PANDEY | Mr.SRI ANANT KUMAR (APP237) |
| 17. | CR. MISC./40974/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | MINU KUMAR TIWARI @ ANSHU KUMAR @ BINU KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SMT. ASHA KUMARI (APP197) |
| 18. | CR. MISC./41471/2018<br>R.BAIL IPC 302,307,323<br>R.BAIL-1 | 1 | NAND KISHORE SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SRI NAWAL KISHORE PRASAD (APP113) |

## Wednesday the 11th July 2018

### IN CHAMBERS (AT 4:00 P.M.)

## Justice Smt. Anjana Mishra

### FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./38965/2011<br>QUASHING | 8 | RAM GULAM BHANDARI<br>vs THE STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR JHA | Mr.J.N.THAKUR (APP)<br>Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV |

**Notice :** Hon'ble Judge may again take up leftover 1st half cases after 2nd half cases.

| PATNA HIGH COURT | 191 | Wednesday 11th July, 2018<br>Mr. Justice Ashutosh Kumar |
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**Notice :** Learned Counsels are informed that the matter will be listed before His Lordship, in the following manner:-
(i) Monday to Friday - 1st half - Cr. Revision, Cr.Misc.(Mod.,Rest.,C/Bail etc.)
(ii) Monday to Tuesday - 2nd half - Quashing & At 03:30 P.M.- Cr.Appeal(sj)-Hearing
(iii)Wednesday ,Thursday & Friday - 2nd half - Cr.Appeal (sj)-Hearing.

**Wednesday the 11th July 2018**

**Court No. 39 (AT 10:30 A.M.)**

## Mr. Justice Ashutosh Kumar

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TO BE MENTIONED** | | | |
| 1. | CR. REV./811/2017<br>CONVERTED FROM (M.A 90 IN (MA/909 /2016) | 1 | MD. ASLAM<br>vs RUKSHANA KHATUN | Mr.YOGESH KUMAR | | |
| 2. | CR. REV./263/2018<br>OTHER THAN CONVICTION | 1 | SAURABH KUMAR @ SAURABH KUMAR VERMA<br>vs STATE OF BIHAR & ANR | Mr.MRIGENDRA PRATAP SINGH | Mr.SRI BHANU PRATAP SINGH (APP14) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./34154/2018<br>R.BAIL IPC 120B,420,46<br>R.BAIL-1 | 4 | VIJAY NATH SAH<br>vs THE STATE OF BIHAR THROUGH THE CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, PATNA, DR. S. K. SINGH, BAILEY ROAD, PATNA | Mr.SANTOSH KUMAR<br>Mr.NIRANJAN KUMAR | Mr.BIPIN KUMAR SINHA (SC,CBI) | |
| 2. | CR. MISC./37613/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | DINESH SINGH @ DINESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.UDAI SHANKAR SINGH | Mr.SRI MITHILESH KUMAR KHARE (APP108) | |
| 3. | CR. MISC./39605/2018<br>R.BAIL IPC 363,366,323<br>R.BAIL-1 | 1 | JAVED RAJA @ CHOTU<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SRI PREM KUMAR JHA (APP43)<br>Mr.DHURENDRA KUMAR | |
| 4. | CR. MISC./39615/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1<br><br>(NOT TODAY) | 1 | HARISH CHANDRA SAH<br>vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN<br>Mr.CHANDAN KUMAR KASHYAP | Mr.SRI ZAINUL ABEDIN (APP196)<br>Mr.SANJAY SINHA<br>Mr.MD.FAZLE KARIM | |
| 5. | CR. MISC./39972/2018<br>R.BAIL 21B,22 NDPS ACT<br>R.BAIL-1 | 1 | MD. SHAHID @ MD. SHALID<br>vs THE STATE OF BIHAR | Mr.MD. NAUSHAD UZZOHA<br>Mr.NAFISUZZOHA | Mr.SRI AHMAD ALI (APP5) | |
| 6. | CR. MISC./39975/2018<br>R. BAIL 25(1-B)A,25(1-<br>R.BAIL-1 | 1 | KRISHNA KUMAR<br>vs THE STATE OF BIHAR | Mr.DINESH CHOUDHARY | Mr.YOGENDRA KUMAR SINGH (APP149) | |
| 7. | CR. MISC./39986/2018<br>R. BAIL IPC 379,411,41<br>R.BAIL-1 | 1 | RAHUL SHARMA @ RAHUL KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI LAKSHMI KANT SHARMA (APP31) | |
| 8. | CR. MISC./39994/2018<br>R. BAIL IPC 364A<br>R.BAIL-1 | 1 | WAQAR ASHRAF @ AAMIR<br>vs THE STATE OF BIHAR | Mr.SHASHANK SHEKHAR<br>Mr.PRAVIN KUMAR | Mr.SRI SUNIL KUMAR PANDEY (APP141) | |
| 9. | CR. MISC./39997/2018<br>R. BAIL IPC 406,420,50<br>R.BAIL-1 | 1 | SHAMBHU RAM<br>vs THE STATE OF BIHAR | Mr.BALESHWAR KAMAT<br>Mr.ARUN KUMAR JHA | Mr.SRI ASHARAF ANSARI (APP86) | |
| 10. | CR. MISC./40016/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | RAJENDRA PRASAD GUPTA & ANR<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.SRI AMRENDRA PRASAD (APP77) | |
| 11. | CR. MISC./40025/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | AJIT KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH | Mr.SRI PARMANAND PRASAD (APP116) | |
| 12. | CR. MISC./40048/2018<br>R.BAIL IPC 302,307,504<br>R.BAIL-1 | 1 | GURUDEO BAHARDAR<br>vs THE STATE OF BIHAR | Mr.BALESHWAR KAMAT | Mr.SMT. VEENA RANI PRASADD. (APP68) | |
| 13. | CR. MISC./40057/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | AKASH KUMAR SINGH @ AKASH KUMAR @ AKAKSH KUMAR @ GOLU KUMAR SINGH @ GOLU SINGH<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI SURESH PRASAD SINGH (APP230)<br>Mr.MUKESH KUMAR SINGH | |
| 14. | CR. MISC./40071/2018<br>R. BAIL IPC 363,365,36<br>R.BAIL-1 | 1 | BAIJU PASWAN @ BAIJY PASWAN<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI DILIP KUMAR (APP19) | |
| 15. | CR. MISC./40122/2018<br>R.BAIL IPC 363,366A,34<br>R.BAIL-1 | 1 | MD. ANSUR @ MD. ANSUR ALAM<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.SRI RAM BILASH ROY RAMAN (APP49)<br>Mr.PRAMOD KUMAR MALLICK | |

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| 16. | CR. MISC./40123/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | NAGENDRA KUMAR @ SUJIT KUMAR<br>vs THE STATE OF BIHAR | Mr.KAMLENDRA PD. SINGH | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 17. | CR. MISC./40322/2018<br>R. BAIL IPC 376,376D,5<br>R.BAIL-1 | 1 | SUBHASH RAM<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)<br>Mr.DHARMESH KUMAR SHRIVASTAVA |
| 18. | CR. MISC./40360/2018<br>R.BAIL IPC 379,461<br>R.BAIL-1 | 1 | PREMLAL KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR SINGH | Mr.SRI NARSINGH TANTI (APP111) |
| 19. | CR. MISC./40375/2018<br>R.BAIL IPC 413,414,34<br>R.BAIL-1 | 1 | MD. KOUSHAR<br>vs THE STATE OF BIHAR | Mr.DINESH PRASAD VERMA | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 20. | CR. MISC./40377/2018<br>R. BAIL IPC 307,504,50<br>R.BAIL-1 | 1 | UPENDRA YADAV & ORS<br>vs STATE OF BIHAR & ANR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SRI RAM NARESH RAY (APP212)<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA |
| 21. | CR. MISC./40378/2018<br>R. BAIL IPC 307,34 & 2<br>R.BAIL-1 | 1 | PRADIP MANDAL @ FANTA<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.MIRTYUNJAY KUMAR MISHRA | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 22. | CR. MISC./40384/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | KISHOR KUMAR SHAHI @ MITHAI LAL<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI VINOD SHANKAR MODI (APP188) |
| 23. | CR. MISC./40398/2018<br>R.BAIL IPC 302,201,363<br>R.BAIL-1 | 1 | PANI MANDAL @ RAJESH KUMAR<br>vs THE STATE OF BIHAR | Mr.DR. BIDHU RANJAN | Mr.SMT. SUCHETA YADAV (APP140) |
| 24. | CR. MISC./40412/2018<br>R.BAIL IPC 379,411,414<br>R.BAIL-1 | 1 | ASHOK KUMAR SAW@ASHOK PRASAD<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR PANDEY | Mr.SMT. ASHA DEVI (APP85) |
| 25. | CR. MISC./40416/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | AJAY KUMAR @ AJAY PASI @ TIGER<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI SANJAY KUMAR (APP127) |
| 26. | CR. MISC./40431/2018<br>R.BAIL IPC 124A & 3/4<br>R.BAIL-1 | 1 | SANTOSH @ AGAM @ AGAM JEE @ PAPPU RAVIDAS<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |

## (AFTER THE ABOVE)

## FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. REV./507/2018<br>OTHER THAN CONVICTION | 3 | ASIM KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.SRI AMRENDRA PRASAD (APP77) |
| 2. | CR. REV./377/2018<br>AGAINST CONVICTION (25 | 3 | RAJESH KUMAR @ RAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR PANDEY | Mr.SRI PANCHANAND PANDIT (APP115) |
| 3. | CR. REV./424/2018<br>OTHER THAN CONVICTION | 1 | SHIV SHANKAR PRASAD @ SHANKAR PRASAD @ SHANKAR CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.BALESHWAR KAMAT | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 4. | CR. REV./469/2018<br>AGAINST CONVICTION(147 | 1 | BHAGWAN YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) |
| 5. | CR. REV./341/2018<br>OTHER THAN CONVICTION | 1 | LALLAN MISHRA<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, EAST CHAMPARAN AT MOTIHARI & ORS | Mr.VINOD KUMAR<br>Mr.PRAVEEN KUMAR | Mr.SMT. SAHIN BEGAM (APP134) |

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | CR. REV./488/2018<br>OTHER THAN CONVICTION | 3 | CHANDAN PURI<br>vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU PATNA | Mr.VINAY RANJAN<br>Mr.ASHA KUMARI<br>Mr.RAJU KUMAR | Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE) |
| 2. | CR. REV./202/2017<br>OTHER THAN CONVICTION | 5 | ISHAQUE AHMAD @ ISHAQUE MIAN<br>vs STATE OF BIHAR & ANR | Mr.BINAY KUMAR<br>Mr.RAJ NARAYAN MISHRA<br>Mr.MANOJ KUMAR<br>Mr.MD. NAJMUL HODDA<br>Mr.KSHEM SHARMA | Mr.SMT. PUSHPA SINHA (APP121)<br>Mr.AKHILESHWAR KUMAR SHRIVASTVA |
| 3. | CR. REV./1027/2017<br>R.I. FOR 5 YEARS (307, | 3 | KEDAR JHA<br>vs STATE OF BIHAR & ANR | Mr.DR. SATYENDRA KUMAR SRIVASTAVA<br>Mr.NAVJOT YESHU<br>Mr.MADHESHWAR SINGH<br>Mr.SANTOSH BHARTI | Mr.SRI MITHILESH KUMAR KHARE (APP108)<br>Mr.BINOD BIHARI SINHA<br>Mr.AMARJEET CHOUDHARY<br>Mr.AJAY DUTT MISHRA |

| PATNA HIGH COURT | 193 | Wednesday 11th July, 2018<br>Mr. Justice Ashutosh Kumar |
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## FOR ORDERS (ON PETITIONS)

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| 1. | G.APP.(SJ)/12/2017<br>AGAINST ACQUITTAL(419,<br>IA- 2360/2017<br>IA- 466/2018 | 5 | CENTRAL BUREAU OF INVESTIGATION SPECIAL CRIME 1<br>vs SHARDA NAND @ SHARDANAND RAM & ORS | Mr.BIPIN KUMAR SINHA | Mr.RAGHAV PRASAD<br>Mr.UDAY PRAKASH SHRARMA<br>Mr.CHANDRA SHEKHAR SINGH<br>Mr.KAMAL KUMAR SINHA<br>Mr.DHANANJAY KUMAR |
| 2. | CR. REV./504/2018<br>OTHER THAN CONVICTION<br>IA- 1413/2018 | 4 | ARUN KUMAR MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI JITENDRA KUMAR SINGH (APP98) |
| 3. | CR. REV./1064/2016<br>OTHER THEN CONVICTION<br>IA- 2084/2016 | 1 | SANJAY BHAGAT @ BABLU BHAGAT @ SANJAY<br>vs STATE OF BIHAR & ANR | Mr.BRIJ NANDAD PRASAD | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |

## FOR ADMISSION

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| 1. | CR. MISC./46148/2017<br>MOD (SJ) IN (CR. MISC./18204 /2017) | 10 | NARSINGH YADAV<br>vs THE STATE OF BIHAR THROUGH THE DISTRICT MANAGER, STATE FOOD & CIVIL SUPPLIES CORPORATION LIMITED, KAIMUR | Mr.RAVI SHANKAR SAHAY<br>Mr.AJAY NANDAN SAHAY<br>Mr.RAJNISH KUMAR MISHRA | Mr.SHAILENDRA KUMAR SINGH<br>Mr.HARISH KUMAR |
| 2. | CR. MISC./29838/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./46098 /2014) | 3 | VIKASH KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR SINGH | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 3. | CR. MISC./32898/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./10901 /2014) | 1 | LALIT DAS @ LALIT KUMAR DAS<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA NARAIN SINHA | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 4. | CR. MISC./37713/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./20830 /2010) | 3 | BHAGWAN SAH @ BHAGWAN TANTI<br>vs THE STATE OF BIHAR | Mr.GAUTAM KUMAR KEJRIWAL | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 5. | CR. MISC./38627/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./44290 /2017) | 1 | SUGRIM SHARMA @ SUGRIV SHARMA & ANR<br>vs THE STATE OF BIHAR | Mr.RAMADHAR SHEKHAR | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 6. | CR. MISC./39483/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./6097 /2016) | 1 | KANHAIYA KUMAR<br>vs THE STATE OF BIHAR | Smt.VEENA KUMARI JAISWAL<br>Mr.GUNJITA GUPT@ GUNJITA GUPTA | Mr.SMT. MADHURI LATA (APP103) |
| 7. | CR. MISC./40782/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./54131 /2013) | 1 | AMIT @ AMIT @ BITTU SINGH @ BITTU<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.BINAY KRISHNA (SPP245) |
| 8. | CR. MISC./41233/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./16080 /2018) | 1 | AWADHESH YADAV<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI SHANTANU KUMAR (APP136) |
| 9. | CR. MISC./39502/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./47530 /2017) | 1 | RAJENDRA THAKUR<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA NATH JHA | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 10. | CR. MISC./39195/2017<br>TRANSFER MATTER<br>TRANSFER MATTER | 8 | DAULI @ KANCHAN DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR | Mr.SRI RAJENDRA PRASAD NAT (APP123)<br>Smt.ARCHANA SINHA @ ARCHANA SHAHI |
| 11. | CR. MISC./56159/2017<br>TRANSFER MATTER<br>TRANSFER MATTER | 7 | BIMAL KUMAR SINGH @ RAN VIJAY SINGH<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR<br>Mr.MOHIT SHRIWASTAVA | Mr.SRI MADAN KUMAR (APP223)<br>Mr.RAVINDRA KUMAR SINHA |
| 12. | CR. MISC./58140/2017<br>TRANSFER MATTER<br>TRANSFER MATTER | 9 | ANISH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.UMESH KUMAR SINGH<br>Mr.BINOD KUMAR | Mr.SMT. ANITA KUMARI (APP239)<br>Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR<br>Mr.RAJNISH KUMAR |
| 13. | CR. MISC./60483/2017<br>TRANSFER MATTER<br>TRANSFER MATTER | 8 | RESHAM KESHARI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOHAR PRASAD SINGH | Mr.SRI NITYANAND (APP114)<br>Mr.TARUN PRASAD MANDAL<br>Mr.BHOLA PRASAD |
| 14. | CR. MISC./6292/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 4 | JALESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR ARUN | Mr.SRI DINESH SINGH (APP21)<br>Mr.SHEIKH ARKAN AHMAD |
| 15. | CR. MISC./8704/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 5 | NILU KUMARI<br>vs ALOK KUMAR JHA | Mr.NIRANJAN KUMAR | Mr.ASHOK KUMAR YADAV |
| 16. | CR. MISC./14382/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 4 | ANIMA RAM & ORS<br>vs STATE OF BIHAR & ANR | Mr.PRABHAT RANJAN SINGH | Mr.SRI LALAN KUMAR (APP224)<br>Mr.MUKESHWAR DAYAL<br>Mr.VIKAS MOHAN |
| 17. | CR. MISC./15874/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 5 | PRADUMAN DUBEY<br>vs STATE OF BIHAR & ANR | Mr.SHAKTI SUMAN KUMAR | Mr.SMT PUSHPA SINHA (APP45)<br>Mr.ANUJ KUMAR |

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| 18. | CR. MISC./16853/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 4 | RESHAM KESHARI<br>vs STATE OF BIHAR & ANR | Mr.MANOHAR PRASAD SINGH<br>Mr.SAMIR KUMAR SINHA | Mr.SRI KANHAIYA KISHORE (APP100)<br>Mr.TARUN PRASAD MANDAL<br>Mr.BHOLA PRASAD |
| 19. | CR. MISC./18629/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 5 | MANOJ SHARMA<br>vs STATE OF BIHAR & ANR | Mr.JAVED ASLAM<br>Mr.ANUJ KUMAR<br>Mr.PRIYANKA SINGH | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 20. | CR. MISC./24884/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 5 | RANJAN SINGH<br>vs STATE OF BIHAR & ANR | Mr.PRITISH KUMAR LAL | Mr.SRI HARENDRA PRASAD (APP96)<br>Mr.RAJ KUMAR<br>Mr.SUSHANT PRAVEER<br>Mr.YOGESH KUMAR |
| 21. | CR. MISC./25878/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 4 | AMAR KISHOR MEHTA @ AMAR KISHOR KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ANIL PRASAD SINGH<br>Mr.ABHIJEET GAUTAM<br>Mr.VIJAY KISHORE BHARTI | Mr.SRI SHANTANU KUMAR (APP136)<br>Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA |
| 22. | CR. MISC./29874/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 3 | RITESH KAMAL<br>vs STATE OF BIHAR & ANR | Mr.ASHWANI KUMAR TIWARY<br>Mr.NAGENDRA UPADHYAY<br>Mr.MAHENDRA PATHAK | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 23. | CR. MISC./32083/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | PUSHPAM KUMARI<br>vs STATE OF BIHAR & ANR | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 24. | CR. MISC./32908/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 3 | AMAR KISHOR MEHTA @ AMAR KISHOR KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ABHIJEET GAUTAM<br>Mr.ANIL PRASAD SINGH | Mr.SRI DINESH SINGH (APP21) |
| 25. | CR. MISC./33054/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 3 | SARASWATI KUMARI @ SUMAN KUMARI<br>vs STATE OF BIHAR & ANR | Mr.ABHIJEET GAUTAM<br>Mr.ANIL PRASAD SINGH | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 26. | CR. MISC./33200/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | RAHUL KUMAR SINGH @ BAMBAM KUMAR<br>vs STATE OF BIHAR & ANR | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 27. | CR. MISC./36192/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | REENA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.DURGA NAND JHA | Mr.SRI PREM KUMAR JHA (APP43) |
| 28. | CR. MISC./40627/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | SARITA KUMARI @ SARITA DEVI<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR TIWARY | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 29. | CR. MISC./40977/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | REKHA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SHARMA | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 30. | CR. MISC./41092/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 1 | DEV RAJ DEV<br>vs STATE OF BIHAR & ANR | Mr.SAMRENDRA KUMAR JHA | Mr.SMT. ASHA KUMARI (APP197) |
| 31. | CR. MISC./31354/2017<br>C. BAIL<br>C.BAIL | 9 | KHUSHBU KUMARI<br>vs STATE OF BIHAR & ANR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI ATUL CHANDRA (APP12)<br>Mr.RAMASHISH |
| 32. | CR. MISC./40133/2017<br>C.BAIL<br>C.BAIL | 5 | SARITA DEVI<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR OJHA<br>Mr.JITESH SINGH<br>Mr.RAVINESH | Mr.SRI AJIT KUMAR (APP73)<br>Mr.AKHAURI KAMAL KISHORE SAHAY |
| 33. | CR. MISC./41353/2017<br>C.BAIL<br>C.BAIL | 4 | SMT. RASHMI RAUT SAH @ SMT. RASHMI RAWAT SAH<br>vs STATE OF BIHAR & ANR | Mr.ABHINAY RAJ | Mr.SRI SURENDRA KUMAR (APP190)<br>Mr.SUMIT KUMAR JHA<br>Mr.ASHISH GIRI<br>Mr.RAJAT KUMAR TIWARY |
| 34. | CR. MISC./47666/2017<br>C. BAIL<br>C.BAIL | 6 | BRAHMANAND JHA<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR | Mr.SRI AMRENDRA PRASAD (APP77)<br>Mr.PANKAJ KUMAR SINGH<br>Mr.VIJAY KUMAR SINGH |
| 35. | CR. MISC./49230/2017<br>C. BAIL<br>C.BAIL | 6 | UNION BANK OF INDIA, MACHUATOLI BRANCH, PATNA THROUGH THE BRANCH MANAGER/ SENIOR MANAGER, SRI HARCHARAN DAS<br>vs THE STATE OF BIHAR & ORS | Mr.KRISHNA MOHAN PRASAD | Mr.SRI SHYAM BIHARI SINGH (APP173)<br>Mr.ARBIND KUMAR JHA<br>Mr.VIJAY KUMAR VERMA |
| 36. | CR. MISC./50116/2017<br>C.BAIL<br>C.BAIL | 7 | BABITA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.MUNNA PRASAD SINGH | Mr.SRI AJAY KUMAR-1 (APP6)<br>Mr.ABUL KALAM |

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| 37. | CR. MISC./51906/2017<br>C.BAIL<br>C.BAIL | 6 | MD. AAKIL<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR LABH<br>Mr.MUKESH CHANDRA RAI<br>Mr.CHANDRA MOLESHWAR | Mr.SRI AKHILESHWAR DAYAL (APP74)<br>Mr.VINAY KUMAR MISHRA |
| 38. | CR. MISC./52126/2017<br>C.BAIL<br>C.BAIL | 5 | DHANANJAY KUMAR<br>vs STATE OF BIHAR & ANR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SMT SANGEETA SHARMA (APP58)<br>Mr.AWADHESH KUMAR<br>Mr.RANJEET RANJAN |
| 39. | CR. MISC./52764/2017<br>C.BAIL<br>C.BAIL | 5 | SUDARSHAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.PATANJALI RISHI | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 40. | CR. MISC./52772/2017<br>C.BAIL<br>C.BAIL | 4 | ROSHNI KHATUN<br>vs STATE OF BIHAR & ANR | Mr.FAHAD KHURSHID<br>Mr.MD. MUSOWIR | Mr.SRI NAWAL KISHORE PRASAD (APP113)<br>Mr.AMRESH KUMAR SINHA<br>Mr.BRAJESH K.CHOPRA |
| 41. | CR. MISC./53928/2017<br>C.BAIL<br>C.BAIL | 4 | ANIL YADAV<br>vs STATE OF BIHAR & ANR | Mr.RAJ KISHOR PRASAD | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 42. | CR. MISC./54328/2017<br>C.BAIL<br>C.BAIL | 3 | ARTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KUMAR CHOUBEY | Mr.SMT PUSHPA SINHA (APP45)<br>Mr.SADA NAND ROY |
| 43. | CR. MISC./56163/2017<br>C.BAIL<br>C.BAIL | 5 | SWEETI KUMARI @ SWEETY KUMARI<br>vs STATE OF BIHAR & ANR | Mr.UMA SHANKAR SHARMA<br>Mr.SHIW KUMAR PRABHAKAR | Mr.SRI UMESHNAND PANDIT (APP187)<br>Mr.JAGDISH PRASAD |
| 44. | CR. MISC./56432/2017<br>C.BAIL<br>C.BAIL | 4 | MUMTAJ NESA @ MUMTAJ BEGUM @ MUMTAJ NISHA<br>vs STATE OF BIHAR & ANR | Mr.SHAMBHU SHARAN SINGH | Mr.SRI MANOJ KUMAR - 1 (APP185)<br>Mr.ANIRUDH KUMAR VERMA<br>Mr.VYAS KUMAR MISHRA |
| 45. | CR. MISC./57151/2017<br>C. BAIL<br>C.BAIL | 3 | THE STATE OF BIHAR<br>vs MD. LATIFUR RAHMAN | Mr.PARMESHWAR MEHTA | Mr.SHASHANK SHEKHAR<br>Mr.NILESH KUMAR<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.RITWAJ RAMAN |
| 46. | CR. MISC./58089/2017<br>C.BAIL<br>C.BAIL | 4 | BABY DEVI @ BABY KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SRI NIWAS JHA<br>Mr.NITESH KUMAR<br>Mr.ANAND PRIYADARSHI<br>Mr.ANAND VARDHAN | Mr.MD. FAHIMUDDIN (APP235)<br>Mr.VIPIN KUMAR |
| 47. | CR. MISC./2780/2018<br>C. BAIL<br>C.BAIL | 6 | SANJAY KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR CHOUDHARY<br>Mr.DHARMESH KUMAR SHRIVASTAVA | Mr.SRI SANJAY KUMAR (APP127)<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH |
| 48. | CR. MISC./7197/2018<br>C.BAIL<br>C.BAIL | 1 | RAMANUJ PRASAD SINGH<br>vs STATE OF BIHAR & ANR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 49. | CR. MISC./10984/2018<br>C.BAIL<br>C.BAIL | 3 | NAJNIN KHATOON<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR MISHRA<br>Mr.VARUN KUMAR | Mr.SRI SHAILENDRA KUMAR - 2 (APP61)<br>Mr.ANIL KUMAR MUKUND<br>Mr.REKHA KUMARI ( MUKUND) |
| 50. | CR. MISC./14988/2018<br>C. BAIL<br>C.BAIL | 3 | SURENDRA SINGH @ SURENDRA PRASAD SINGH<br>vs STATE OF BIHAR & ANR | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR | Mr.SRI AJIT KUMAR (APP73)<br>Mr.PRANAV KUMAR<br>Mr.ASHISH GIRI<br>Mr.SUMIT KUMAR JHA |
| 51. | CR. MISC./15965/2018<br>C. BAIL<br>C.BAIL | 4 | KUMARI ANAMIKA SINGH<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KRISHNA TIWARY<br>Mr.MANOJ KUMAR PTHAK | Mr.SMT. VEENA RANI PRASADD. (APP68)<br>Mr.ARUN KUMAR NO. 1<br>Mr.LAXMI NARAYAN DAS<br>Mr.NAZIR ALAM<br>Mr.MITHLESH KUMAR GUPTA |
| 52. | CR. MISC./17939/2018<br>C.BAIL<br>C.BAIL | 1 | SHIV PRAKASH RAI<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR SHARMA<br>Mr.SMT. SANGITA KUMARI | Mr.SMT SANGEETA SHARMA (APP58) |
| 53. | CR. MISC./19192/2018<br>C.BAIL<br>C.BAIL | 3 | MD. SHAKIB HASSAN<br>vs STATE OF BIHAR & ANR | Mr.SHAKIL AHMAD KHAN | Mr.SRI DILIP KUMAR (APP19) |
| 54. | CR. MISC./24348/2018<br>C.BAIL<br>C.BAIL | 1 | RAVI KUMAR<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR THAKUR | Mr.SRI KHURSHID ANWAR (APP192) |
| 55. | CR. MISC./26646/2018<br>C.BAIL<br>C.BAIL | 4 | SANJAY KUMAR SINGH @ SANJAY SINGH<br>vs STATE OF BIHAR & ANR | Mr.MAYANK RUKHAIYAR | Mr.SRI BHANU PRATAP SINGH (APP14)<br>Mr.DAVENDRA KUMAR PANDEY |
| 56. | CR. MISC./27133/2018<br>C.BAIL<br>C.BAIL | 3 | SAVITA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.MOHAMMED ABU HAIDAR<br>Mr.MD. ABU SHAJAR | Mr.SRI SUNIL KUMAR PANDEY (APP141)<br>Mr.UPENDRA KUMAR SINGH |

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| 57. | CR. MISC./30197/2018<br>C. BAIL<br>C.BAIL | 3 | ASHOK KUMAR RAI<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY NANDAN SAHAY<br>Mr.NAVIN KUMAR JHA | Mr.SRI SATYA NAND SHUKLA (APP130)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRAJ KUMAR |
| 58. | CR. MISC./30588/2018<br>C.BAIL<br>C.BAIL | 1 | ALAKH NIRANJAN SINGH @ SADAN SINGH<br>vs STATE OF BIHAR & ANR | Mr.TRIBHUWAN NARAYAN | Mr.SRI ANANT KUMAR (APP237) |
| 59. | CR. MISC./31116/2018<br>C.BAIL<br>C.BAIL | 1 | SUKUMARIYA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ KISHOR PRASAD | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 60. | CR. MISC./31123/2018<br>C.BAIL<br>C.BAIL | 1 | ASHOK KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR SHARMA | Mr.SRI YOGENDRA KUMAR (APP200) |
| 61. | CR. MISC./31552/2018<br>C.BAIL<br>C.BAIL | 1 | MD. NAIEM RAIN @ MD. NAIMUDDIN RAIN<br>vs STATE OF BIHAR & ANR | Mr.KALI PRASANNA DUBEY | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 62. | CR. MISC./32033/2018<br>C.BAIL<br>C.BAIL | 1 | DOMI RAM<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.SMT USHA KUMARI NO-1 (SPP247) |
| 63. | CR. MISC./32044/2018<br>C.BAIL<br>C.BAIL | 1 | LAXMI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.GAJENDRA NATH OJHA<br>Mr.BIJAY SHANKAR CHOUBEY | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 64. | CR. MISC./32130/2018<br>C.BAIL<br>C.BAIL | 1 | SUSHILA DEVI<br>vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR SINGH | Mr.YOGENDRA KUMAR SINGH(APP) |
| 65. | CR. MISC./33356/2018<br>C.BAIL<br>C.BAIL | 1 | MD. AKBAR ALI @ AKBAR ALI<br>vs THE STATE OF BIHAR & ORS | Mr.SUBHASH KUMAR JHA<br>Mr.RAJENDRA JHA ADVOCATE | Mr.SRI BISHESHWAR RAM (APP18) |
| 66. | CR. MISC./34783/2018<br>C.BAIL<br>C.BAIL | 1 | PRAMOD NARAYAN THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI RAJEEV NAYAN (APP231) |
| 67. | CR. MISC./35351/2018<br>C.BAIL<br>C.BAIL | 1 | CHULBUL KUMARI<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR JHA | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 68. | CR. MISC./36230/2018<br>C.BAIL<br>C.BAIL | 1 | ALAMGIR ANSARI<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.SRI BRAJENDRA NATH PANDEY (APP91) |
| 69. | CR. MISC./36384/2018<br>C.BAIL<br>C.BAIL | 1 | DILIP KUMAR TIWARI @ DILIP TIWARI<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR PANDEY NO-5 | Mr.SRI MADHURANAND JHA (APP102) |
| 70. | CR. MISC./38189/2018<br>C.BAIL<br>C.BAIL | 1 | PUNAM KUMARI<br>vs STATE OF BIHAR & ANR | Mr.CHOUDHARY SHYAM NANDAN<br>Mr.KRISHNA KUMAR YADAV | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 71. | CR. MISC./38820/2018<br>C.BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs MANNU SINGH | Mr.ABHIMANYU SHARMA | |
| 72. | CR. MISC./38903/2018<br>C.BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs CHANDAN SINGH @ RAUNAK SINGH | Mr.ABHIMANYU SHARMA | |
| 73. | CR. MISC./39326/2018<br>C.BAIL<br>C.BAIL | 1 | KUMOD KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.MONIKA | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 74. | CR. MISC./39596/2018<br>C.BAIL<br>C.BAIL | 1 | SALONI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD RAJPATI<br>Mr.SANJU SINGH | Mr.SRI KALYAN SHANKAR (APP30) |
| 75. | CR. MISC./41126/2018<br>C. BAIL<br>C.BAIL | 1 | SITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MD. MUSOWIR | Mr.SRI SADANAND PASWAN (SPP246) |
| 76. | CR. REV./419/2016<br>OTHER THAN CONVICTION | 8 | NAVIN KUMAR SINHA @ NAVIN KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RATNA DEEP PRASAD | Mr.RAM CHANDRA SINGH(APP)<br>Mr.SABAL KUMAR JHA<br>Mr.RATAN KUMAR SINHA |
| 77. with | CR. REV./225/2018<br>OTHER THAN CONVICTION | 8 | THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE, C. B. I., A. C. B., PATNA<br>vs SITARAM RAJAK | Mr.SANJAY KUMAR | Mr.GAJENDRA PRATAP SINGH |

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| 78. with | CR. MISC./46934/2017<br>QUASHING (7,13(2),13(1<br>CR. REV. | 8 | THE CENTRAL BUREAU OF INVESTIGATION THROUGH DEPUTY SUPERINTENDENT OF POLICE, C. B. I, A. C. B., PATNA<br>vs SITARAM RAJAK | Mr.SANJAY KUMAR | Mr.GAJENDRA PRATAP SINGH |
| 79. | CR. REV./1086/2016<br>OTHER THAN CONVICTION<br>CR. REV. | 13 | THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE, C.B.I , A.C.B., PATNA<br>vs SITARAM RAJAK | Mr.SANJAY KUMAR | Mr.GAJENDRA PRATAP SINGH |
| 80. | CR. REV./379/2018<br>JUVENILE JUSTICE ACT | 1 | BAIJU MUKHIA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.MAHENDRA THAKUR<br>Mr.SANJAY KUMAR | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 81. | CR. REV./704/2018<br>OTHER THAN CONVICTION | 1 | AJAY KUMAR<br>vs STATE OF BIHAR & ANR | Smt.PREM SHEELA PANDEY<br>Mr.PRAFULL CHANDRA THAKUR | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 82. | CR. REV./482/2017<br>OTHER THAN CONVICTION | 3 | AMIT KUMAR GUPTA<br>vs STATE OF BIHAR & ANR | Mr.PRAVEEN KUMAR<br>Mr.MAYANK MANVENDRA<br>Mr.ALOK ANAND | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 83. | CR. REV./503/2017<br>JUVENILE JUSTICE ACT | 5 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA KANT<br>Mr.CHANDRA KANT | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 84. | CR. REV./1069/2017<br>JUVENILE JUSTICE ACT | 4 | LAKSHMAN KUMAR<br>vs THE STATE OF BIHAR | Mr.KUMARI SUJATA SINHA<br>Mr.UPENDRA KUMAR | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 85. | CR. REV./1236/2017<br>OTHER THAN CONVICTION | 4 | ARVIND KUMAR<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SMT. GULNAR BEGAM (APP162) |
| 86. | CR. REV./68/2018<br>OTHER THAN CONVICTION | 3 | HARENDRA KISHORE SINGH @ HARENDRA KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR MISHRA | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 87. | CR. REV./138/2018<br>OTHER THAN CONVICTION | 4 | MD. MOHIL<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH KUMAR<br>Mr.MD. ZIAUL QUAMAR | Mr.SMT. SAHIN BEGAM (APP134) |
| 88. | CR. REV./160/2018<br>OTHER THAN CONVICTION | 3 | PAWAN TIWARI @ PAWAN KUMAR TIWARI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR SINGH | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 89. | CR. REV./249/2018<br>OTHER THAN CONVICTION | 1 | MASUD AHMED @ MD. MASUD AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ZIAUL QUAMAR | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 90. | CR. REV./425/2018<br>OTHER THAN CONVICTION | 1 | SUJIT KUMAR JHA<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR RANA | Mr.MR. MANOJ KUMAR (APP168) |
| 91. | CR. REV./464/2018<br>OTHER THAN CONVICTION | 3 | GOPAN DUSHADH & ORS<br>vs STATE OF BIHAR & ANR | Mr.UMESH KUMAR SINGH | Mr.SRI MADHURANAND JHA (APP102)<br>Mr.MADAN JEET KUMAR<br>Mr.RAJEEV RANJAN |
| 92. | CR. REV./493/2018<br>OTHER THAN CONVICTION | 3 | VINDHYAWASINI NARAYAN PRASAD<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SRI JITENDRA KUMAR SINGH (APP98)<br>Mr.MANOJ KR.SINGH (CGC)<br>Mr.S.D.SANJAY (ADDL.S.G) |
| 93. | CR. REV./534/2018<br>OTHER THAN CONVICTION | 3 | RAMRATAN KUMAR @ NITISH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.AJAY KUMAR JAIN | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 94. | CR. REV./543/2018<br>JUVENILE JUSTICE ACT | 3 | RAVI SHEK ANAND @ KARU<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA<br>Mr.JYOTI PRABHAKAR | Mr.SRI RAMCHANDRA SAHANI (APP124)<br>Mr.RANA PRATAP SINGH<br>Mr.MANISH KUMAR SINGH |
| 95. | CR. REV./561/2018<br>OTHER THAN CONVICTION | 1 | PAWAN KUMAR<br>vs SARITA KUMARI | Mr.AMIR ALAM | |
| 96. | CR. REV./626/2018<br>JUVENILE JUSTICE ACT | 1 | MITHUN CHOUDHARY @ MRITUNJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH | Mr.SRI SHAILENDRA KUMAR - 2 (APP61)<br>Mr.SANTOSH CHANDRA BHASKAR |
| 97. | CR. REV./651/2018<br>JUVENILE JUSTICE ACT | 1 | ABID MANSURI<br>vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 98. | CR. REV./665/2018<br>JUVENILE JUSTICE ACT | 1 | RAJU KUMAR<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA NARAIN MALLIK<br>Mr.DHIRENDRA NARAIN MALLIK | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) |
| 99. | CR. REV./227/2013<br>OTHER THAN CO NVI CTI IN (MA/10 /2012) | 25 | UPENDRA KUMAR SINGH<br>vs REETA KUMARI | Mr.ONKAR KUMAR<br>Mr.MUKESH KUMAR SINGH<br>Mr.PUSHPA SINHA<br>Mr.RISHI RAJ | Mr.MD.IMTEYAZ AHMAD<br>Mr.NILESH KUMAR<br>Mr.RAVI RANJAN<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.SHIVENDRA PRASAD<br>Mr.ABHINAY RAJ |

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| 100. | CR. REV./875/2014<br>OTHER THAN CONVICTION | 13 | NATIONAL FERTILIZERS LTD. THROUGH ITS AUTHORISED REPRESENTATIVE SRI M.M. SRIVASTAVA<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SAMRENDRA<br>Mr.MANAGER SAH | Mr.D.P.TIWARY(APP)<br>Mr.SIDDHARTH HARSH |
| 101. | CR. REV./69/2015<br>OTHER THAN CONVICTION | 8 | RAKHI THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.GIRISH CHANDRA JHA | Mr.S.N.SHUKLA (APP)<br>Mr.VIPIN KUMAR SINGH<br>Mr.SMRITI SINGH |
| 102. | CR. REV./104/2015<br>OTHER THEN CONVICTION | 13 | BINOD KUMAR SHARMA @ BINOD SHARMA<br>vs STATE OF BIHAR & ANR | Mr.REWTI KANT RAMAN | Mr.SURESH PD.SINGH(APP)<br>Mr.HARENDRA PRASAD |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. REV./368/2008 | 2 | SHIB NATH MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.DUDHNATH SINGH<br>Mr.AMIR ALAM | Mr.U.S.PD.SINGH (APP)<br>Mr.MD.KAMRAN<br>Mr.MOJIB AHMAD |
| 2.<br>with | CR. REV./1222/2009 | 3 | ASHA DEVI<br>vs THE STATE OF BIHAR | Mr.AMIR ALAM<br>Mr.AMIT KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIT KUMAR | Mr.I.B.PANDEY (APP) |
| 3. | CR. REV./197/2011<br>CR. REV. | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.DR. MANOJ KUMAR | Mr.ABHA SINGH (APP) |
| 4. | CR. REV./20/2010 | 11 | SATYA NARAYAN SINGH & ORS<br>vs STATE OF BIHAR & ORS | Mr.AMIR ALAM<br>Mr.BABITA KUMARI | Mr.S.R.HAQUE(APP)<br>Mr.NAGENDRA KUMAR SINGH |
| 5. | CR. REV./943/2006 | 12 | BIJAY KUMAR CHOUDHARY<br>vs DIGVIJAY SINGH & ORS | Mr.SURESH CHANDRA PRASAD SINHA<br>Mr.RAJENDRA KISHORE PRASAD<br>Mr.MADHUKAR PANDEY<br>Mr.RATAN KUMAR SINHA<br>Mr.RAJENDRA KISHORE PRASAD<br>Mr.RATAN KUMAR SINHA | Mr.KUMAR BINODE BARIAR<br>Mr.TARKESHWAR PD. VERMA |
| 6. | CR. REV./759/2011 | 1 | GAGAM DEO BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR MISHRA | Mr.P.N.PANDIT (APP)<br>Mr.PRAMOD KUMAR VERMA<br>Mr.AJAY KUMAR PANDEY<br>Mr.DEVENDRA KUMAR<br>Mr.DR.AMRENDRA KUMAR -1<br>Mr.RANJIT KUMAR THAKUR |

(AT 02:15 P.M.)

## TIEDUP MATTERS

## FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./39278/2018<br>R. BAIL 8C NDPS ACT<br>R.BAIL-1 | 1 | RAMAKANT GIRI<br>vs STATE OF BIHAR & ANR | Mr.BRAJ BHUSHAN MISHRA<br>Mr.DAMODAR PRASAD TIWARY<br>Mr.KAUSHAL KISHOR | Mr.YOGENDRA KUMAR SINGH (APP149)<br>Mr.ANJANI KR.SHARAN (ASST.S.G)<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/2274/2018<br>R.BAIL 14A SC/ST ACT | 1 | KHAJO YADAV<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI SADANAND PASWAN (SPP246) |
| 2. | CR. MISC./13359/2018<br>A.BAIL IPC 341,342,323<br>A.BAIL | 5 | SHAILENDRA KUMAR SAH @ SURENDRA SAH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.DR. AJEET KUMAR (APP94) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./49614/2015<br>QUASHING (323/420) IPC<br>QSH COMPLAIN FOR CONGN | 4 | RAJESH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.BINOY KUMAR<br>Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA | Mr.G.S. GUPTA (APP)<br>Mr.SHYAMAL PRAKASH |
| 2. | CR. MISC./44744/2017<br>QUASHING(427,120B)IPC<br>F QSH OF ORDER OF DISC | 4 | HARI KUMAR @ HARI KUMAR SINGH @ SONU SINGH<br>vs STATE OF BIHAR & ANR | Mr.PRABHAKAR SINGH<br>Mr.ATAL BIHARI PANDEY | Mr.SRI JHARKHANDI UPADHYAY (APP28)<br>Mr.TEJ PRATAP SINGH<br>Mr.KAMAL KISHOR SINGH |
| 3. | CR. MISC./28222/2018<br>A.BAIL IPC 302,147,148<br>A.BAIL | 3 | GUDDU SINGH @ GUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH | Mr.SMT. MADHURI LATA (APP103)<br>Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL<br>Mr.KUMARI NEHA |

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| 4. | CR. MISC./33178/2018<br>R.BAIL IPC 366A,376C &<br>R.BAIL-1 | 4 | NAVIN KUMAR @ NAVIN KUMAR MEHTA<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SMT. REENA SINHA (APP163) |
| 5. | CR. MISC./35539/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. REV./351 /2015) | 3 | RANJEET KUMAR<br>vs ENGINEER RAJEEV RANJAN & ANR | Mr.NAVESH NANDAN | Mr.SRI BINOD KUMAR (APP16) |
| 6. | CR. MISC./35730/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 3 | MD. JASIM<br>vs THE STATE OF BIHAR | Mr.RAMA NAND PODDAR<br>Mr.RAVINDRA KUMAR CHOUDHARY<br>Mr.RICHESH ANAND | Mr.SRI PRANAV KUMAR (APP207) |
| 7. | CR. MISC./37418/2018<br>R. BAIL IPC 304B,34 &<br>R.BAIL-1 | 3 | MD. SAHBUL @ MD. SABUL<br>vs THE STATE OF BIHAR | Mr.BIJENDRA KUMAR SINGH | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 8. | CR. MISC./39353/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | NANDAN KUMAR @ NANDAN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 9. | CR. MISC./39474/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 1 | SUJEET KUMAR MEHTA @ SUJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR SINGH | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 10. | CR. MISC./40693/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./25164 /2018) | 1 | DEEPAK SINGH @ DIPAK KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.ABHAY KUMAR THAKUR | Mr.SRI SHANTANU KUMAR (APP136) |
| 11. | CR. MISC./40696/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./48588 /2014) | 1 | PRADIP KUMAR SINHA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA | Mr.SRI SATYAVARAT VERMA (APP171) |
| 12. | CR. MISC./41291/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | MANOJ TIWARI @ MANORANJAN TIWARI<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR PANDEY | Mr.SRI DASHRATH MEHTA (APP157)<br>Mr.RAVINDRA KUMAR |
| 13. | CR. MISC./41585/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. REV./553 /2016) | 1 | PAPPU @ SANTOSH & ANR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI INDRA KUMAR SINGH (APP174) |

## (AFTER THE ABOVE)

## FOR HEARING

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| 1. with | CR. APP (SJ)/2532/2017<br>R.I. FOR 7 YEARS (395 | 5 | JAGLAL NUT<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI ABHAY KUMAR (APP70) |
| 2. | CR. APP (SJ)/2695/2017<br>R.I. FOR 5 YEARS (395<br>CR. APP(SJ) | 3 | KANHAIYA NUT<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI SUJIT KUMAR SINGH (APP180) |
| 3. | CR. APP (SJ)/1138/2016<br>CONVERTED FROM CR. APP IN (CR. APP (DB)/1143 /2016) | 5 | MD. ILIYAS @ ILIYAS<br>vs THE STATE OF BIHAR | Mr.NAJMUL HODA | Mr.SHASHI BALA VERMA (APP137) |
| 4. with | CR. APP (SJ)/1225/2016<br>R.I. FOR 10 YEARS (489 | 3 | SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR<br>Mr.ARVIND KUMAR | Mr.SRI ABHAY KUMAR (APP70) |
| 5. | CR. APP (SJ)/1055/2016<br>R.I.FOR 10 YEARS (489B<br>CR. APP(SJ) | 5 | AMAN KUMAR @ AMAN KUMAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA | Mr.SRI ZEYAUL HODA (APP69) |
| 6. with | CR. APP (SJ)/1249/2016<br>R.I FOR 7 YEARS (366A, | 6 | ANANDI KUMAR<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.NILESH KUMAR | Mr.SRI ABHAY KUMAR (APP70)<br>Mr.SHAMBHU SHARAN SHARMA<br>Mr.KHUSHBOO KUMARI<br>Mr.SUDHIR KUMAR |
| 7. | CR. APP (SJ)/87/2017<br>R.I FOR 7 YEARS (366A,<br>CR. APP(SJ) | 3 | VIKASH KUMAR @ NITISH KUMAR<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI BIPIN KUMAR (APP17)<br>Mr.SHAMBHU SHARAN SHARMA<br>Mr.KHUSHBOO KUMARI<br>Mr.SUDHIR KUMAR |
| 8. | CR. APP (SJ)/23/2017<br>R.I. FOR 7 YEARS (307, | 4 | YUGAL YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.SHASHANK SHEKHAR | Mr.SRI ZEYAUL HODA (APP69) |
| 9. with | CR. APP (SJ)/535/2017<br>R.I. FOR 10 YEARS (412 | 6 | ANIL YADAV<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI ZEYAUL HODA (APP69) |
| 10. | CR. APP (SJ)/753/2017<br>R.I. FOR 10 YEARS (412<br>CR. APP(SJ) | 4 | DHIRENDRA PASWAN<br>vs THE STATE OF BIHAR | Mr.GOURANGA CHATTERJEE<br>Mr.NILANJAN CHATTERJEE | Mr.SRI SUJIT KUMAR SINGH (APP180) |

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| 11. | CR. APP (SJ)/887/2017<br>R.I. FOR 7 YEARS (304B | 6 | GUDDU JHA @ UTTAM JHA<br>vs THE STATE OF BIHAR | Mr.JANKI NANDAN PRASAD<br>Mr.BRIJ NANDAD PRASAD | Mr.SRI ABHAY KUMAR (APP70) |
| 12. | CR. APP (SJ)/1539/2017<br>IMPRISONMENT FOR 7 YEA | 4 | ANAND RAM @ PHULA RAM @ ANANT RAM<br>vs THE STATE OF BIHAR | Mr.TRIBHUWAN NARAYAN<br>Mr.SONI SHRIVASTAVA<br>Mr.RAVI BHARDWAJ | Mr.SRI BIPIN KUMAR (APP17) |
| 13. | CR. APP (SJ)/1665/2017<br>R.I. FOR 10 YEARS (30 | 6 | GARIB YADAV<br>vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA | Mr.SRI BIPIN KUMAR (APP17) |
| 14. with | CR. APP (SJ)/1836/2017<br>R.I FOR 8 YEARS 22 NDP | 4 | VIKASH KUMAR SINHA<br>vs THE STATE OF BIHAR | Smt.PREM SHEELA PANDEY<br>Mr.PRAVIN KUMAR<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.PRAFULL CHANDRA THAKUR<br>Mr.RITWAJ RAMAN | Mr.SRI ABHAY KUMAR (APP70) |
| 15. | CR. APP (SJ)/2081/2017<br>R.I. FOR 8 YEARS (20,2<br>CR. APP(SJ) | 6 | SUNNY KUMAR<br>vs THE STATE OF BIHAR | Mr.SATISH KUMAR SINHA | Mr.SRI SUJIT KUMAR SINGH (APP180) |
| 16. | CR. APP (SJ)/2185/2017<br>R.I FOR 7 YEARS (304B) | 4 | KEDAR PRASAD<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.SRI BIPIN KUMAR (APP17) |
| 17. | CR. APP (SJ)/2755/2017<br>R.I FOR 4 YEARS (22B N | 4 | MUGLE AZAM<br>vs UNION OF INDIA THROUGH INSPECTOR GENERAL, S. S. B., FRONTIER HEAD QUARTERS, PATNA & ANR | Mr.UMESH CHANDRA VERMA | Mr.SRI BIPIN KUMAR (APP17)<br>Mr.SHAIL KUMARI (CGC) |
| 18. with | CR. APP (SJ)/2846/2017<br>R.I. FOR 7 YEARS (304B | 5 | BIRBAHADUR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR DUBEY | Mr.SRI SHYED ASHFAQUE AHMAD (APP64) |
| 19. | CR. APP (SJ)/2879/2017<br>R.I. FOR 7 YEARS (304B<br>CR. APP(SJ) | 4 | MANOJ SINGH<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR DUBEY | Mr.SRI BINOD BIHARI SINGH (APP87) |
| 20. | CR. APP (SJ)/3027/2017<br>R.I. FOR 10 YEARS(6 PO | 4 | MD. WASHI @ WASHI<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD SINGH<br>Mr.PRABHAT KUMAR SINGH | Mr.SMT. ABHA SINGH (APP2) |
| 21. | CR. APP (SJ)/3408/2017<br>R.I. FOR 5 YEARS (307 | 4 | YOGI YADAV @ YOGENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD<br>Mr.DEVENDRA KUMAR SINGH<br>Mr.ABHAY KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI SUJIT KUMAR SINGH (APP180)<br>Mr.BHOLA KUMAR<br>Mr.SATYA NARAYAN SINGH |
| 22. | CR. APP (SJ)/43/2018<br>R.I. FOR 7 YEARS (304B | 3 | BIKASH KUMAR YADAV @ VIKASH KUMAR YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RAJIV KUMAR SINGH<br>Mr.KAMAL KISHORE JHA | Mr.SRI ABHAY KUMAR (APP70) |
| 23. | CR. APP (SJ)/3062/2017<br>IMPRISONMENT FOR LIFE | 4 | RAJESH MANDAL<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA | Mr.SRI BINOD BIHARI SINGH (APP87) |
| 24. with | CR. APP (SJ)/2466/2017<br>R.I FOR 10 YEARS (304B | 5 | AJAY RAY @ AJAJY KUMAR RAY & ORS<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.MUKUND MOHAN JHA<br>Mr.BIRENDRA KUMAR SINGH<br>Mr.RAHUL KUMAR | Mr.SMT. ABHA SINGH (APP2) |
| 25. | CR. APP (SJ)/2426/2017<br>R.I FOR 10 YEARS (304B<br>CR. APP(SJ) | 5 | GAYAN PRAKASH<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.MUKUND MOHAN JHA<br>Mr.BIRENDRA KUMAR SINGH<br>Mr.RAHUL KUMAR | Mr.SRI BIPIN KUMAR (APP17) |
| 26. with | CR. APP (SJ)/951/2010<br>R.I.FOR 10 YEARS(376)- | 14 | MADHAV CHOUDHARY & ANR<br>vs STATE OF BIHAR | Mr.RAJ KUMAR<br>Mr.RAJESH KUMAR MISHRA<br>Mr.PRAVEEN KUMAR | Mr.AJAY MISHRA (APP) |
| 27. | CR. APP (SJ)/917/2010<br>R.I.FOR 10 YEARS(376)-<br>CR. APP(SJ) | 1 | RANJEET KUMAR MISHRA<br>vs STATE OF BIHAR | Mr.AMIT KUMAR<br>Mr.RAVI RANJAN 1 | Mr.S.N.PD.(APP) |

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| 28. | CR. APP (SJ)/536/2013<br>R.I. FOR 10 YEARS(304B | 8 | SHIVNATH SAHNI & ANR.<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.RAJESH KUMAR<br>Mr.BIRENDRA KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH<br>Mr.AMITABH BHARDWAJ | Mr.BIPIN KUMAR (APP)<br>Mr.SUJIT KUMAR SINGH |
| 29. | CR. APP (SJ)/80/2014<br>R.I. FOR 10 YEARS(307) | 7 | HASARUDDIN MIAN & ORS.<br>vs THE STATE OF BIHAR | Mr.NEERAJ KUMAR ALIAS SANIDH<br>Mr.BIMAL KUMAR<br>Mr.ANITA KUMARI SINGH<br>Mr.SANJAY KUMAR | Mr.BIPIN KUMAR(APP) |
| 30. | CR. APP (SJ)/83/2014<br>R.I. FOR 10 YEARS (376 | 8 | PRAHLAD CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR | Mr.S.A.AHMAD (APP) |
| 31. | CR. APP (SJ)/405/2014<br>R.I.FOR TEN YEARS(376) | 6 | BHOLA TIWARY<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.S.N.PD.(APP) |
| 32. | CR. APP (SJ)/269/2015<br>S.I. FOR 3 YEARS(498A) | 5 | UDAY PRAKASH ARYA @ UDAY PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.ABHAY KUMAR THAKUR | Mr.S.A.AHMAD(APP) |

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| PATNA HIGH COURT | 202 | Wednesday 11th July, 2018<br>Justice Smt. Nilu Agrawal |
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## Wednesday the 11th July 2018
## Court No. 22 (AT 10.30 A.M.)
# Justice Smt. Nilu Agrawal

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./40844/2018<br>R.BAIL IPC 307,143,323<br>R.BAIL-1 | 1 | RAJESH PASWAN<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.RASHMI BHARTI | Mr.SRI SANJAY KUMAR TIWARY (APP128) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./38847/2018<br>R.BAIL IPC 376,323,341<br>R.BAIL-1 | 1 | UMESH DAS @ UMESH KUMAR DAS<br>vs THE STATE OF BIHAR | Mr.AMRENDRA KUMAR | Mr.SRI MUKESH KUMAR SINGH (APP221) | |
| 2. | CR. MISC./38877/2018<br>R.BAIL IPC 376<br>R.BAIL-1 | 1 | SUNNY KUMAR PASWAN @ SANNI KUMAR PASWAN<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR<br>Mr.BIMAL KUMAR | Mr.SRI RAM ANURAG SINGH (APP227) | |
| 3. | CR. MISC./38908/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | NASRUDDIN @ NASRUDDIN MIAN<br>vs THE STATE OF BIHAR | Mr.DR. RAJESH KUMAR SINGH<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA | Mr.SRI CHAUBEY JAWAHAR (APP158) | |
| 4. | CR. MISC./38965/2018<br>R.BAIL IPC 394,411<br>R.BAIL-1 | 1 | VINAY KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA | Mr.SRI AWADHESH KUMAR SINGH (APP215) | |
| 5. | CR. MISC./38982/2018<br>R.BAIL IPC 302,120B,30<br>R.BAIL-1 | 1 | AJAY KUMAR @ BRIND KISHORE<br>vs THE STATE OF BIHAR | Mr.AKHILESH KUMAR | Mr.SRI SHYAM KUMAR SINGH (APP138) | |
| 6. | CR. MISC./40875/2018<br>R. BAIL IPC 302,328,34<br>R.BAIL-1 | 1 | AKASH KUMAR @ SHIVRAJ<br>vs THE STATE OF BIHAR | Mr.GANESH SHARMA<br>Mr.AJAY MUKHERJEE<br>Mr.SUNIL PRASAD | Mr.SRI VINOD SHANKAR MODI (APP188) | |
| 7. | CR. MISC./40877/2018<br>R. BAIL IPC 394<br>R.BAIL-1 | 1 | RAJU YADAV<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI SUNIL KUMAR PANDEY (APP141) | |
| 8. | CR. MISC./40882/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | HIRA YADAV @ HIRALAL YADAV<br>vs THE STATE OF BIHAR | Mr.NIKHILESH KUMAR<br>Mr.BINOD KUMAR SINHA | Mr.SRI JAI NARAIN THAKUR (APP184) | |
| 9. | CR. MISC./40888/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | SIKANDARA @ SIKINDRA & ANR<br>vs THE STATE OF BIHAR | Mr.VINOD GAUTAM<br>Mr.BINAY KUMAR | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) | |
| 10. | CR. MISC./40895/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI TAPESHWAR SHARMA (APP170) | |
| 11. | CR. MISC./40901/2018<br>R. BAIL IPC 395,412,41<br>R.BAIL-1 | 1 | ABASH ANSARI @ ABBAS ANSARI<br>vs THE STATE OF BIHAR | Mr.DHRAMVEER | Mr.MD. ARIF (APP105) | |
| 12. | CR. MISC./40903/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | RAHUL KUMAR SINGH @ RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.SRI SURESH PRASAD SINGH (APP230) | |
| 13. | CR. MISC./40911/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | NITIN KUMAR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR JHA<br>Mr.VIJAY KISHORE BHARTI | Mr.SRI HARENDRA PRASAD (APP96) | |
| 14. | CR. MISC./40917/2018<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 1 | SALAMAT HUSSAIN<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI NARENDRA KUMAR SINGH (APP150) | |
| 15. | CR. MISC./40918/2018<br>R. BAIL IPC 376 & 4,6<br>R.BAIL-1 | 1 | LALAN SADA<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.SRI NIRMAL KUMAR SINHA (APP199) | |
| 16. | CR. MISC./40928/2018<br>R.BAIL IPC 387,465,466<br>R.BAIL-1 | 1 | SRI NARAYAN SINGH<br>vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN<br>Mr.MD. AKRAM NAIYAR | Mr.SRI MITHILESH KUMAR KHARE (APP108) | |
| 17. | CR. MISC./40931/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | MANISH KUMAR @ MANISH YADAV<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH | Mr.SRI BHARAT LAL (APP15) | |
| 18. | CR. MISC./40940/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 1 | GAUTAM DAS @ GAUTAM KUMAR<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR<br>Mr.NAWAL KISHORE SINGH | Mr.SMT. VEENA RANI PRASADD. (APP68) | |

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| 19. | CR. MISC./40942/2018<br>R.BAIL IPC 363,366A<br>R.BAIL-1 | 1 | AMAR MAHTO<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.SRI ATAUR RAHMAN (APP191) |
| 20. | CR. MISC./40944/2018<br>R.BAIL IPC 356,379,411<br>R.BAIL-1 | 1 | SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI NAND KUMAR (APP154) |
| 21. | CR. MISC./40952/2018<br>R.BAIL IPC 376,504,341<br>R.BAIL-1 | 1 | BULU KUMAR JHA @ BULLU KUMAR JHA @ GURU PRAKASH<br>vs THE STATE OF BIHAR | Mr.MADHUSUDAN KUMAR | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 22. | CR. MISC./40953/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | SHIVANAND MUKHIYA & ANR<br>vs THE STATE OF BIHAR | Mr.RAJESH RANJAN | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 23. | CR. MISC./40954/2018<br>R.BAIL IPC 376,420<br>R.BAIL-1 | 1 | RAJU ANSARI @ RAJIK ANSARI @ RAJIK ANS.<br>vs THE STATE OF BIHAR | Mr.MD. NURUL HODA | Mr.SRI ANISH CHANDRA (APP183) |
| 24. | CR. MISC./40958/2018<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 1 | CHHATTHU SHARMA @ CHATHU SHARMA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI NAGENDRA PRASAD (APP169) |
| 25. | CR. MISC./40964/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 1 | BAMBAM YADAV<br>vs THE STATE OF BIHAR | Mr.VIVEKANAND VIVEK | Mr.DR. RABINDRA KUMAR (APP206) |
| 26. | CR. MISC./40967/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | PRAKASH YADAV<br>vs THE STATE OF BIHAR | Mr.RAJIVE RANJAN SINGH<br>Mr.SHANTI BHUSHAN SINGH | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 27. | CR. MISC./40970/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | JAIKARAN RAI<br>vs THE STATE OF BIHAR | Mr.MADHAV JHA<br>Mr.RAMAKANT YADAV<br>Mr.RAKESH KUMAR NO.1 | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 28. | CR. MISC./40978/2018<br>R.BAIL IPC 354B,379,50<br>R.BAIL-1 | 1 | NISHANT KUMAR<br>vs THE STATE OF BIHAR | Mr.JAY PRAKASH SHARMA<br>Mr.JITENDRA KUMAR | Mr.SRI NITYANAND TIWARY (APP41)<br>Mr.AWADHESH KUMAR<br>Mr.ASHIT RANJAN |
| 29. | CR. MISC./40981/2018<br>R.BAIL IPC 399,402,414<br>R.BAIL-1 | 1 | RAJ KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.MD. NAZIR ANSARI (APP106) |
| 30. | CR. MISC./40984/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | SAJAN SINGH<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 31. | CR. MISC./40985/2018<br>R. BAIL 3 R.P.(U.P.) A<br>R.BAIL-1 | 1 | RAMBALAK PRASAD<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI INDRA KUMAR SINGH (APP174) |
| 32. | CR. MISC./40989/2018<br>R.BAIL IPC 379,411,414<br>R.BAIL-1 | 1 | DEEPAK KUMAR MISHRA<br>vs THE STATE OF BIHAR | Smt.PREM SHEELA PANDEY<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.SRI SAKIR AHMAD (APP195) |
| 33. | CR. MISC./40990/2018<br>R. BAIL IPC 394<br>R.BAIL-1 | 1 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.NIKUNJ SHEKHAR<br>Mr.SHRAWAN KUMAR SINGH | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 34. | CR. MISC./40991/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | AMBICA SINGH<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 35. | CR. MISC./40993/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | VENKAT SINGH @ VENKATESH KUMAR @ VENKATWA@ VANKETESH SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH RANJAN<br>Mr.PANKAJ KUMAR SINHA<br>Mr.DHARMENDRA KUMAR PASWAN | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 36. | CR. MISC./40997/2018<br>R.BAIL IPC 376 & 4/6 P<br>R.BAIL-1 | 1 | BASANT KUMAR JHA<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 37. | CR. MISC./41039/2018<br>R.BAIL IPC 341,323,379<br>R.BAIL-1 | 1 | MANOJ PASWAN<br>vs THE STATE OF BIHAR | Mr.SANJAY KR. SINHA | Mr.SRI PRANAV KUMAR (APP207) |
| 38. | CR. MISC./41043/2018<br>R. BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 1 | MD. IRSHAD & ANR<br>vs THE STATE OF BIHAR | Mr.MD. NURUL HODA | Mr.SRI ASHOK KUMAR (APP220) |
| 39. | CR. MISC./41046/2018<br>R. BAIL IPC 304B,120B<br>R.BAIL-1 | 1 | MD. ASFAR<br>vs THE STATE OF BIHAR | Mr.MD. NURUL HODA | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 40. | CR. MISC./41055/2018<br>R. BAIL IPC 395<br>R.BAIL-1 | 1 | BIKRAM PASWAN @ BIKASH PASWAN @ BIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.PRAMENDRA KUMAR SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |

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| 41. | CR. MISC./41060/2018<br>R.BAIL IPC 401<br>R.BAIL-1 | 1 | RAHUL KUMAR @ BOKA @ RAHUL KUMAR BOKA<br>vs THE STATE OF BIHAR | Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ | Mr.SRI RAM ANURAG SINGH (APP227) |
| 42. | CR. MISC./41061/2018<br>R. BAIL IPC 394,34<br>R.BAIL-1 | 1 | SHAMBHU RAVI DAS<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH | Mr.SRI BHARAT LAL (APP15) |
| 43. | CR. MISC./41062/2018<br>R. BAIL IPC 302,328,34<br>R.BAIL-1 | 1 | GIRJESH SINGH<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL | Mr.SRI ANANT KUMAR (APP237) |
| 44. | CR. MISC./41071/2018<br>R. BAIL IPC 363,366,36<br>R.BAIL-1 | 1 | THAKAI MANJHI @ KATAI MANJHI<br>vs THE STATE OF BIHAR | Mr.SURENDRA KISHORE THAKUR<br>Mr.SUBODH KUMAR | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 45. | CR. MISC./41402/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | RUPESH KUMAR<br>vs THE STATE OF BIHAR | Mr.KUMAR DHIRENDRA PRATAP SINGH<br>Mr.NIRAJ KUMAR<br>Mr.SATYENDRA PRASAD SINGH | Mr.SRI HARENDRA PRASAD (APP96) |
| 46. | CR. MISC./41407/2018<br>R. BAIL IPC 399,402,41<br>R.BAIL-1 | 1 | RAM BAHADUR KUMAR<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 47. | CR. MISC./41412/2018<br>R. BAIL IPC 399,402,41<br>R.BAIL-1 | 1 | VIKRAM KUMAR @ PUTTI @ DEVA<br>vs THE STATE OF BIHAR | Mr.VASANT VIKAS<br>Mr.PRIYANK DEEPAK<br>Mr.AMIT KUMAR SINGH | Mr.SRI ATAUR RAHMAN (APP191) |
| 48. | CR. MISC./41420/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | SUNIL RAI @ SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.SRI AJAY KUMAR-1 (APP6) |
| 49. | CR. MISC./41421/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | MD. FIROZ<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA | Mr.SRI RAM NARESH RAY (APP212) |
| 50. | CR. MISC./41423/2018<br>R.BAIL IPC 366A,34<br>R.BAIL-1 | 1 | MD. SABA ANWAR @ SABBU<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR<br>Mr.NIRANJAN KUMAR | Mr.SRI BHARAT LAL (APP15) |
| 51. | CR. MISC./41427/2018<br>R. BAIL IPC 395<br>R.BAIL-1 | 1 | SANJAY PASWAN & ANR<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINHA | Mr.SMT RENU KUMARI (APP160) |
| 52. | CR. MISC./41430/2018<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 1 | CHANDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.MADHURENDRA KUMAR<br>Mr.AVINASH | Mr.SRI BISHESHWAR RAM (APP18) |
| 53. | CR. MISC./41432/2018<br>R. BAIL IPC 420,467,46<br>R.BAIL-1 | 1 | BABITA KUMARI<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 54. | CR. MISC./41435/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 1 | HARI LAL SHARMA<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 55. | CR. MISC./41438/2018<br>R. BAIL IPC 366A,34<br>R.BAIL-1 | 1 | DHIRAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 56. | CR. MISC./41441/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 1 | DHARAM DAS & ORS<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR SINHA | Mr.MD. ANSARUL HAQUE (APP159) |
| 57. | CR. MISC./41442/2018<br>R. BAIL IPC 384,385,38<br>R.BAIL-1 | 1 | AASHISH YADAV<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.KALPNA KUSUM | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 58. | CR. MISC./41447/2018<br>R.BAIL IPC 302,120B,43<br>R.BAIL-1 | 1 | RAHIM HUSSAIN<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY<br>Mr.RINKI KUMARI<br>Mr.SANDEEP KUMAR | Mr.SRI ASHOK KUMAR SINGH 1 (APP216) |
| 59. | CR. MISC./41448/2018<br>R. BAIL IPC 341,323,37<br>R.BAIL-1 | 1 | RAM CHANDRA SAHANI @ RAM CHANDAR SAHANI<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.RAMASHANKAR SINGH | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 60. | CR. MISC./41453/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | JAGNATH SAHANI @ JAGAN NATH SAHANI<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SMT. PUSHPA SINHA (APP121) |
| 61. | CR. MISC./41455/2018<br>R. BAIL IPC 392,411,12<br>R.BAIL-1 | 1 | BIKRAM PASWAN<br>vs THE STATE OF BIHAR | Smt.ANITA KUMARI SINGH<br>Mr.AVNISH KUMAR SINGH | Mr.SMT. REENA SINHA (APP163) |
| 62. | CR. MISC./41458/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | TUFANI CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.ANAND KISHORE CHOUDHARY | Mr.SRI RAM BACHAN SINGH (APP189) |
| 63. | CR. MISC./41460/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | PINTU RAI<br>vs THE STATE OF BIHAR | Mr.RAJESH SHANKAR SINHA | Mr.SRI BHARAT LAL (APP15) |

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| 64. | CR. MISC./41462/2018<br>R. BAIL IPC 414<br>R.BAIL-1 | 1 | BHARAT PRASAD @ BHARAT PASWAN<br>vs THE STATE OF BIHAR | Smt.RINA SINHA<br>Mr.NIL KANAK LATA | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 65. | CR. MISC./41466/2018<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | 1 | SHEKHAR KUMAR @ SHEKHAR KR. YADAV @ SHEKHAR KU. YADAV<br>vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.SRI PRANAV KUMAR (APP207) |
| 66. | CR. MISC./41467/2018<br>R. BAIL IPC 302,201 &<br>R.BAIL-1 | 1 | RAHUL SINGH @ RAHUL KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 67. | CR. MISC./41472/2018<br>R. BAIL IPC 341,323,36<br>R.BAIL-1 | 1 | DILIP BHAGAT & ANR<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 68. | CR. MISC./41474/2018<br>R.BAIL 20 NDPS ACT<br>R.BAIL-1 | 1 | MINTU KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.ANISH KUMAR | Mr.SMT. ASHA KUMARI (APP197) |
| 69. | CR. MISC./41475/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | ROHIT KUMAR<br>vs THE STATE OF BIHAR | Mr.HARE KRISHNA PRASAD | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 70. | CR. MISC./41480/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 1 | SRIPATI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.DR. AJEET KUMAR (APP94) |
| 71. | CR. MISC./41490/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | BRAJESH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR SINGH<br>Mr.MUKUL JEE | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 72. | CR. MISC./41499/2018<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 1 | NITESHWAR KUNWAR<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.SRI RAJESH KUMAR (APP48) |
| 73. | CR. MISC./41503/2018<br>R. BAIL IPC 364A,34<br>R.BAIL-1 | 1 | SANTOSH KUMAR MANDAL<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR JHA | Mr.SRI DINESH SINGH (APP21) |
| 74. | CR. MISC./41504/2018<br>R. BAIL IPC 379,392,41<br>R.BAIL-1 | 1 | RUDAL KUMAR SINGH @ PRABHAKAR KUMAR<br>vs THE STATE OF BIHAR | Mr.PARMANAND PD. NR. SAHI<br>Mr.BIRENDRA KUMAR TIWARY<br>Mr.RAJESH KUMAR | Mr.SRI BINOD KUMAR (APP16) |
| 75. | CR. MISC./41510/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | RISI KUMAR @ RISHI KUMAR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SRI AMITESH KUMAR (APP8) |
| 76. | CR. MISC./41513/2018<br>R.BAIL IPC 304B,34 & 3<br>R.BAIL-1 | 1 | BINOD YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR<br>Mr.MANISH KUMAR<br>Mr.MD. ZIAUL QUAMAR | Mr.SRI DINESH SINGH (APP21) |
| 77. | CR. MISC./41515/2018<br>R. BAIL IPC 376<br>R.BAIL-1 | 1 | SONU MANDAL @ SUMAN MANDAL @ SONU KUMAR MANDAL<br>vs THE STATE OF BIHAR | Mr.SHIWESH CHANDRA MISHRA | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 78. | CR. MISC./41517/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | UDAY MANDAL<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.MIRTYUNJAY KUMAR MISHRA | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 79. | CR. MISC./41520/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | PANKAJ KUMAR YADAV @ PANKAJ YADAV<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR<br>Mr.BIJAY KUMAR PANDEY | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 80. | CR. MISC./41523/2018<br>R.BAIL IPC 356,379,411<br>R.BAIL-1 | 1 | RAKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 81. | CR. MISC./41527/2018<br>R. BAIL IPC 420,406 &<br>R.BAIL-1 | 1 | SUBASH BIND @ SUBHASH BIND<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA PRASAD SINGH | Mr.SRI PANCHANAND PANDIT (APP115) |
| 82. | CR. MISC./41529/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | MD. ADIL<br>vs THE STATE OF BIHAR | Mr.CHOUDHARY SHYAM NANDAN<br>Mr.KRISHNA KUMAR YADAV | Mr.SRI YOGENDRA KUMAR (APP200) |
| 83. | CR. MISC./41536/2018<br>R. BAIL IPC 341,363,36<br>R.BAIL-1 | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.BISHWESHWAR RAM | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 84. | CR. MISC./41545/2018<br>R.BAIL IPC 307,393 & 2<br>R.BAIL-1 | 1 | PAPPU RAI @ PAPPU KUMAR<br>vs THE STATE OF BIHAR | Mr.AKHAURI KAMAL KISHORE SAHAY | Mr.SRI ATUL CHANDRA (APP12) |
| 85. | CR. MISC./41548/2018<br>R. BAIL IPC 366A,363,3<br>R.BAIL-1 | 1 | MANISH RAY<br>vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR | Mr.SRI PARMANAND KUMAR (APP244) |
| 86. | CR. MISC./41549/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | MD. SULEMAN<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.SRI SANJAY KUMAR SHARMA (APP236) |

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| 87. | CR. MISC./41551/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | KUMARI DEVI<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI LALAN KUMAR (APP224) |
| 88. | CR. MISC./41552/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | HEERA SHARMA<br>vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA | Mr.SRI DINESH SINGH (APP21) |
| 89. | CR. MISC./41556/2018<br>R. BAIL IPC 363,366,37<br>R.BAIL-1 | 1 | ASHOK YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.MD. ANSARUL HAQUE (APP159) |
| 90. | CR. MISC./41557/2018<br>R.BAIL IPC 401,413,420<br>R.BAIL-1 | 1 | GAURAV KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR TEWARY | Mr.SMT RENU KUMARI (APP160) |
| 91. | CR. MISC./41560/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | DHANANJAY YADAV<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.ASHOK KUMAR | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 92. | CR. MISC./41566/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | BINAY KUMAR<br>vs THE STATE OF BIHAR | Mr.RAMADHAR SHEKHAR | Mr.SRI AKBAR ALI (APP7) |
| 93. | CR. MISC./41572/2018<br>R. BAIL 27 NDPS ACT<br>R.BAIL-1 | 1 | MD. ISLAM<br>vs THE STATE OF BIHAR | Mr.SAMIR KUMAR<br>Mr.SAURAVH SINGH<br>Mr.ABHIMANYU DEO | Mr.SRI LAKSHMI KANT SHARMA (APP31) |

(AT 2:15 P.M.)

## TIEDUP MATTERS

### TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./37966/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 3 | RAJENDRA PASWAN<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR<br>Mr.VISHAL VIKRAM RANA<br>Mr.KRITI SINGH<br>Mr.KUMAR NIKHIL | Mr.SRI AHTASH ALI KHAN (APP4) |

### FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./28818/2018<br>R. BAIL IPC 376,313,50<br>R.BAIL-1 | 3 | PRAMOD SHAH<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR GIRI | Mr.SRI SUNIL KUMAR PANDEY (APP141) |

### FOR ADMISSION

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| 1. | CR. MISC./54036/2016<br>C.BAIL<br>C.BAIL | 15 | RAUSHAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR SINHA<br>Mr.NAVIN KUMAR SINHA<br>Mr.UJJAWAL KUMAR SINGH | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)<br>Mr.JAI VARDHAN NARAYAN<br>Mr.SARVENDRA KUMAR VERMA<br>Mr.MURLI DHAR (APP)<br>Mr.UJJAWAL KUMAR SINGH |
| 2. | CR. MISC./24941/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 5 | MISHRI RAVIDAS @ MASHRI RAVIDASS<br>vs THE STATE OF BIHAR | Mr.SHASHI CHANDRA PANDEY<br>Mr.ANIRUDH KUMAR | Mr.SRI PARMESHWAR MEHTA (APP42)<br>Mr.SHYAMAL PRAKASH |
| 3. | CR. MISC./25273/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 4 | AJAY NAYAK @ AJAY KUMAR NAYAK<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.SRI ABHAY KUMAR - 1 (APP186)<br>Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ROHIT KUMAR NO -5 |
| 4. | CR. MISC./28461/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 4 | RAM VIAJY SINGH @ RAM VIJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI DILIP KUMAR (APP19) |
| 5. | CR. MISC./30499/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 3 | BIKASH KUMAR @ BIKASH SAHNI<br>vs THE STATE OF BIHAR | Mr.SURYA NARAYAN YADAV<br>Mr.MD. SHAMIMUL HODA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 6. | CR. MISC./30999/2018<br>R.BAIL IPC 489(B),489(<br>R.BAIL-1 | 3 | CHANDRA PRAKASH SHUKLA<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 7. | CR. MISC./31655/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | SADDAM HUSSAIN<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH<br>Mr.RAJIV KUMAR<br>Mr.VANDANA SINGH | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 8. | CR. MISC./33225/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | RANJAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJ BANSH DUBEY<br>Mr.PRAMOD KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 9. | CR. MISC./33668/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | DHARMENDRA MAHATO @ DARMANDAR MAHTO<br>vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH | Mr.SRI INDRA KUMAR SINGH (APP174) |
| 10. | CR. MISC./35168/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | DINESH SAHNI<br>vs THE STATE OF BIHAR | Mr.RAVI RANJAN | Mr.SRI ATUL CHANDRA (APP12) |

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| 11. | CR. MISC./36863/2018<br>R. BAIL IPC 147,149,32<br>R.BAIL-1 | 3 | MANOJ KUMAR SINGH @ MANOJ SINGH<br>vs THE STATE OF BIHAR | Mrs.RAJANI KUMARI<br>Mr.VIJAY KUMAR | Mr.SRI RAJBALLABH SINGH (APP122) |
| 12. | CR. MISC./39036/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 3 | PAPPU YADAV<br>vs THE STATE OF BIHAR | Mr.INDRAJIT KUMAR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 13. | CR. MISC./40335/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 1 | MANOJ KUMAR SINGH @ MANOJ SINGH<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR | Mr.SRI ANANT KUMAR (APP237)<br>Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA<br>Mr.KSHEM SHARMA |
| 14. | CR. MISC./40403/2018<br>C. BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs HARI SAHANI | Mr.ABHIMANYU SHARMA | |
| 15. | CR. MISC./40971/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | PAPPU YADAV<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR PANDEY | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 16. | CR. MISC./41166/2018<br>R.BAIL IPC 387,34 & 17<br>R.BAIL-1 | 1 | RAVINDRA YADAV @ PRATEEK JEE<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 17. | CR. MISC./41478/2018<br>R.BAIL IPC 114,290,370<br>R.BAIL-1 | 1 | SUNIL KUMAR GUPTA @ SUNIL KUMAR SAH @ SUNIL KUMAR<br>vs THE STATE OF BIHAR | Smt.RINA SINHA | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 18. | CR. MISC./41612/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 1 | AJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.LOVEKUSH KUMAR | Mr.SRI MANISH KUMAR 2 (APP33) |

**Notice :** Hon'ble Judge may again take up leftover cases of 10.30 A.M. after Tied-up cases.

**Notice :** Cases U/H for Admission listed at 2.15 P.M. before this Honble Court will be taken up in the following manner:
MONDAY- Advertisement/ Selection/Appointment/ Probation/Compassionate Appointment/ Engagement/Re-employment.
TUESDAY - Termination/Removal/Compulsory Retirement/Punishment with or without departmental proceeding.
THURSDAY - Transfer/Deputation/ Repatriation/Leave/Suspension/Increment/Efficiency Bar/Date of birth/ Seniority/Department examination/Regularization.
FRIDAY- Absorption/Continuity/Resignation/VRS/ Quarter allotment/ Retention/Salary/Pay fixation/Reservation/Allowance/Reimbursement/Promotion/Reversion/ACR/Others.

**Wednesday the 11th July 2018**

**Court No. 24 (AT 10.30 A.M.)**

## Mr. Justice Sudhir Singh

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate Remarks |
|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | |
| 1. | CR. MISC./18899/2018<br>A.BAIL IPC 498A<br>A.BAIL<br>NOT TODAY | 6 | SHATRUDHAN PRASAD RAY @ SHATRUHAN PRASAD RAY<br>vs STATE OF BIHAR & ANR | Mr.NACHIKETA JHA | Mr.MD. ASHLAM ANSARI (APP241)<br>Mr.RAJEEV RANJAN<br>Mr.BELA SINGH |
| 2. | CR. MISC./34380/2018<br>A. BAIL 47A EXCISE ACT<br>A.BAIL | 3 | RAMKISHUN RAM @ RAMKRISHNA RAM<br>vs THE STATE OF BIHAR | Mr.SANJEEV VERMA | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 3. | CR. MISC./40856/2018<br>A BAIL 37D,38 EXCISE A<br>A.BAIL | 1 | RAM EKBAL PASWAN<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 4. | CR. MISC./41007/2018<br>A. BAIL IPC 498A & 3/4<br>A.BAIL | 1 | UMESH PASWAN & ORS<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR SHARMA | Mr.SRI AJAY KUMAR JHA (APP243) |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | |
| 1. | CR. MISC./34873/2015<br>A.BAIL IPC 498A/307/34<br>A.BAIL<br>NOT TODAY | 7 | NAIN SINGH & ANR.<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.PARMESHWAR MEHTA (APP) |
| 2. | CR. MISC./29217/2017<br>A.BAIL IPC 498A,307,34<br>A.BAIL<br>NOT TODAY | 6 | DHANANJAY SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.BRAJESH KUMAR<br>Mr.RAGHWENDRA PRATAP SINGH | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 3. | CR. MISC./4622/2018<br>A.BAIL IPC 498A,494,32<br>A.BAIL | 5 | ARUN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAMA KANT SINGH | Mr.SRI UMESHNAND PANDIT (APP187) |
| | | | **FOR ADMISSION** | | |
| 1. | CR. MISC./33251/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 4 | RAJESH KUMAR<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 2. | CR. MISC./36053/2018<br>A.BAIL 30A,38(II) EXCI<br>A.BAIL | 3 | BINU KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.DR. AJEET KUMAR (APP94) |
| 3. | CR. MISC./36854/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 3 | RANJEET DAS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.KUSUM RANI<br>Mr.BHAVESH KUMAR SAH | Mr.SMT. REENA SINHA (APP163) |
| 4. | CR. MISC./36884/2018<br>A.BAIL IPC 272,273,414<br>A.BAIL | 3 | DIPAK KUMAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 5. | CR. MISC./37520/2018<br>A.BAIL 30A,38(1)(2) EX<br>A.BAIL | 3 | MUNNA PASWAN<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.SRI ASHOK KUMAR SINGH 1 (APP216) |
| 6. | CR. MISC./38246/2018<br>A. BAIL 30A,38(1),41(1<br>A.BAIL | 1 | SHATRUGHAN YADAV<br>vs THE STATE OF BIHAR | Mr.BIDHAN CHANDRA JHA<br>Mr.KRISHNA KUMAR | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 7. | CR. MISC./38320/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | LAL PRASAD KUSHWAHA @ RADHA MOHAN KUSHWAHA<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.MD. ASHLAM ANSARI (APP241) |
| 8. | CR. MISC./38322/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SRINIVAS KUNWAR<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI AWADHESH KUMAR SINGH (APP215) |

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| 9. | CR. MISC./38327/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | DHURENDRA SHAW @ DURENDAR SAH @ DHURANDHAR SAH @ DHURENDRA SAH<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH<br>Mr.BIDHAN CHANDRA | Mr.SMT. MADHURI LATA (APP103) |
| 10. | CR. MISC./38330/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | NITIN KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 11. | CR. MISC./38334/2018<br>A.BAIL IPC 30,35,36,37<br>A.BAIL | 1 | SANJAY MAHTO<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.SRI SURENDRA PRASAD SINGH (APP143) |
| 12. | CR. MISC./38346/2018<br>A.BAIL IPC 420,308,34<br>A.BAIL | 1 | BIRENDRA RAY & ANR<br>vs THE STATE OF BIHAR | Mr.NARESH PRASAD | Mr.SRI AMITESH KUMAR (APP8) |
| 13. | CR. MISC./38369/2018<br>A. BAIL IPC 147,448,34<br>A.BAIL | 1 | BIRU RAM & ORS<br>vs THE STATE OF BIHAR | Mr.AMRESH KUMAR SINHA<br>Mr.RAJESH ROY<br>Mr.DHANANJAY KUMAR | Mr.DR. INDIWAR KUMARI (APP22) |
| 14. | CR. MISC./38378/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | DHARMENDRA RAM<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA | Mr.SMT. GULNAR BEGAM (APP162) |
| 15. | CR. MISC./38381/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GIDIK BIN<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR GUPTA | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 16. | CR. MISC./38383/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RADHEY SHYAM GUPTA & ANR<br>vs THE STATE OF BIHAR | Mr.MRITUNJAY PRASAD SINGH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 17. | CR. MISC./38405/2018<br>A.BAIL IPC 47A EXCISE<br>A.BAIL | 1 | RAMESHWAR RAI @ SADHU RAI<br>vs THE STATE OF BIHAR | Mr.DHANANJAYA NATH TIWARI | Mr.SMT. NIRMALA KUMARI (APP167) |
| 18. | CR. MISC./38432/2018<br>A.BAIL IPC 308,272,273<br>A.BAIL | 1 | PRAMOD YADAV<br>vs THE STATE OF BIHAR | Mr.RAMADHAR SHEKHAR | Mr.SRI AMRENDRA PRASAD (APP77) |
| 19. | CR. MISC./38437/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LAXMAN RAI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.SRI NAND KISHORE PD (APP38) |
| 20. | CR. MISC./38438/2018<br>A.BAIL 30A,37C EXCISE<br>A.BAIL | 1 | AKHILESH SINGH<br>vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR | Mr.SRI MANISH KUMAR 2 (APP33) |
| 21. | CR. MISC./38444/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BAILLOON @ BALOON @ BIRENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.SUSHANT PRAVEER<br>Mr.YOGESH KUMAR | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 22. | CR. MISC./38465/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | LURAK YADAV<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 23. | CR. MISC./38483/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | PONGWA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI YOGENDRA KUMAR (APP200) |
| 24. | CR. MISC./38497/2018<br>A.BAIL 25(1-B)A,26,35<br>A.BAIL | 1 | VISHAL KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.ABHINAY RAJ<br>Mr.ANUKUL RAJ | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 25. | CR. MISC./38515/2018<br>A. BAIL 30A,32(2),38 E<br>A.BAIL | 1 | MRITYUNJAY SAH @ MIRTUNJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI AJAY KUMAR JHA (APP243) |
| 26. | CR. MISC./38536/2018<br>A. BAIL 38(1)(2) EXCIS<br>A.BAIL | 1 | GOLU SHARMA @ RATAN SHARMA<br>vs THE STATE OF BIHAR | Mr.DHANANJAY KUMAR TIWARY | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 27. | CR. MISC./38538/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RENU DEVI<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 28. | CR. MISC./38561/2018<br>A. BAIL 30,36,38,40,47<br>A.BAIL | 1 | RANJEET RAI @ RANJEET KUMAR @ KOIRA<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI INDRA KUMAR SINGH (APP174) |
| 29. | CR. MISC./38562/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RABINDRA NAT & ORS<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINHA | Mr.SRI DASHRATH MEHTA (APP157) |
| 30. | CR. MISC./38573/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | PRABHAKAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI MANISH KUMAR 2 (APP33) |
| 31. | CR. MISC./38588/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MADAN HANSDA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI MATLOOB RAB (APP34) |

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| 32. | CR. MISC./38590/2018<br>A.BAIL IPC 379,414,34<br>A.BAIL | 1 | MANOJ MAHTO @ MANOJ KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 33. | CR. MISC./38599/2018<br>A. BAIL 30A,37B,38 EXC<br>A.BAIL | 1 | MD. HASIB ALAM<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.DR. RABINDRA KUMAR (APP206) |
| 34. | CR. MISC./38602/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | RAJESH GUPTA<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR PANDEY | Mr.SRI RAJKISHORE SINGH (APP172)<br>Mr.CHHAYA MISHRA (CGC) |
| 35. | CR. MISC./38628/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | RAJU SAH & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 36. | CR. MISC./38633/2018<br>A.BAIL 30A,30D EXCISE<br>A.BAIL | 1 | RANJEET RAY<br>vs THE STATE OF BIHAR | Mr.ANISH KUMAR | Mr.MD. SUFIYAN (APP107) |
| 37. | CR. MISC./38634/2018<br>A.BAIL IPC 307,143,144<br>A.BAIL | 1 | MANOJ KUMAR GUPTA & ORS<br>vs THE STATE OF BIHAR | Mr.JAVED ASLAM<br>Mr.KHAWAJ HASAN KHAN | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 38. | CR. MISC./38642/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MUKESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.SHAILESH KUMAR SINGH | Mr.SRI AJIT KUMAR (APP73) |
| 39. | CR. MISC./38651/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | DHARMENDRA KUMAR @ DHARMENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SMT. SAHIN BEGAM (APP134) |
| 40. | CR. MISC./38659/2018<br>A.BAIL IPC 30A,35A EXC<br>A.BAIL | 1 | KAUSHAL SINGH @ KAUSHAL KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.SUBODH PRASAD<br>Mr.MADHU PRASAD @ MADHUBALA VERMA | Mr.SRI PREM KUMAR JHA (APP43) |
| 41. | CR. MISC./38662/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | UPENDRA CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA | Mr.SRI SURENDRA KUMAR (APP190) |
| 42. | CR. MISC./38665/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | BANTI SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR | Mr.SRI PARMANAND PRASAD (APP116) |
| 43. | CR. MISC./38668/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DHANJI BIND @ DHANJI KUMAR<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR PANDEY | Mr.SRI RAJBALLABH SINGH (APP122) |
| 44. | CR. MISC./38669/2018<br>A.BAIL IPC 30A,B EXCIS<br>A.BAIL | 1 | ABDHESH KUMAR @ AWADHESH RAY<br>vs THE STATE OF BIHAR | Mr.RANA VIKRAM SINGH | Mr.SRI MANISH KUMAR 2 (APP33) |
| 45. | CR. MISC./38673/2018<br>A.BAIL IPC 30A,37C EXC<br>A.BAIL | 1 | BIMLESH CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR PANDEY | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 46. | CR. MISC./38675/2018<br>A.BAIL IPC 30A,36 EXCI<br>A.BAIL | 1 | RAJNISH KUMAR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH NO-10 | Mr.SRI DINESH SINGH (APP21) |
| 47. | CR. MISC./38677/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SIKANDAR YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 48. | CR. MISC./38679/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | MD. KHURSHID<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 49. | CR. MISC./38727/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | BIRJU PASWAN<br>vs THE STATE OF BIHAR | Mr.SABAL KUMAR JHA | Mr.SMT. NIRMALA KUMARI (APP167) |
| 50. | CR. MISC./38744/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | CHARLI @ CHARLI YADAV<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR<br>Mr.KRISHNA KANT SINGH | Mr.SRI NARSINGH TANTI (APP111) |
| 51. | CR. MISC./38767/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | MUKESH SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINGH | Mr.SRI BRAJ KISHORE PRASAD (APP90) |
| 52. | CR. MISC./38771/2018<br>A.BAIL IPC 30A,38(I),4<br>A.BAIL | 1 | SATYA NARAIN YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.BIDHAN CHANDRA JHA<br>Mr.KRISHNA KUMAR | Mr.SRI ARUN KUMAR (APP82) |
| 53. | CR. MISC./38793/2018<br>A.BAIL IPC 30,38,41 EX<br>A.BAIL | 1 | MUKESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH | Mr.SRI RAJEEV NAYAN (APP231) |
| 54. | CR. MISC./38795/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | MONU YADAV<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.RAJEEV RANJAN NO.II | Mr.SRI ARUN KUMAR SINGH -5 (APP153) |
| 55. | CR. MISC./38799/2018<br>A. BAIL 30A,41 EXCISE<br>A.BAIL | 1 | CHHOTU KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.DEVENDRA PRASAD SINGH<br>Mr.UMA KUMARI | Mr.SRI RAJEEV NAYAN (APP231) |
| 56. | CR. MISC./38813/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DHRUP SAHANI & ANR<br>vs THE STATE OF BIHAR | Mr.VINOD GAUTAM<br>Mr.BINAY KUMAR | Mr.SMT. RENUKA RATNAKAR (APP125) |

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| 57. | CR. MISC./38858/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJESH KUMAR<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 58. | CR. MISC./38863/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | MD. MANJUR ALAM @ MD. MANJUR<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.ABDUL AZIZ | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 59. | CR. MISC./38883/2018<br>A. BAIL 30A,37(B) EXCI<br>A.BAIL | 1 | SHATRUDHAN PASWAN @ SHATRUDHAN MANJHI<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 60. | CR. MISC./38894/2018<br>A.BAIL 30D EXCISE ACT<br>A.BAIL | 1 | CHANDI KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.SANJEEV KUMAR @ DEEPAK SAHAY | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 61. | CR. MISC./38921/2018<br>A.BAIL IPC 30A,38 EXCI<br>A.BAIL | 1 | SUBODH KUMAR<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 62. | CR. MISC./38922/2018<br>A.BAIL 30A,38(I)(II) E<br>A.BAIL | 1 | RAJ KISHORE PURVEY<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI UMESH LAL VERMA (APP146) |
| 63. | CR. MISC./38945/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAM AWTAR PASWAN<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR SINGH | Mr.SRI AKBAR ALI (APP7) |
| 64. | CR. MISC./38948/2018<br>A. BAIL IPC 272,273,18<br>A.BAIL | 1 | MANNU PANDEY @ MANNU KR. PANDEY<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI BRAJ KISHORE PRASAD (APP90) |
| 65. | CR. MISC./38958/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | CHHOTU KUMAR<br>vs THE STATE OF BIHAR | Mr.SHIV PRASAD GUPTA | Mr.SRI PARMANAND PRASAD (APP116) |
| 66. | CR. MISC./38990/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | AKIL YADAV<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR<br>Mr.BIMAL KUMAR | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 67. | CR. MISC./38996/2018<br>A.BAIL IPC 30A,38A,41,<br>A.BAIL | 1 | SANTY KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 68. | CR. MISC./39001/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SUNIL SINGH<br>vs THE STATE OF BIHAR | Mr.DR. SHASHI SHEKHAR KISHORE | Mr.YOGENDRA KUMAR SINGH (APP149) |
| 69. | CR. MISC./39032/2018<br>A.BAIL 30 EXCISE ACT<br>A.BAIL | 1 | MUNSI RAI<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR SINGH | Mr.SMT. VEENA RANI PRASADD. (APP68) |
| 70. | CR. MISC./39034/2018<br>A.BAIL 35A EXCISE ACT<br>A.BAIL | 1 | LOK NATH RAI<br>vs THE STATE OF BIHAR | Mr.PARASHURAM SINGH | Mr.SMT RENU KUMARI (APP160) |
| 71. | CR. MISC./39043/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | PARWATI DEVI<br>vs THE STATE OF BIHAR | Mr.SHEO NANDAN PANDIT | Mr.SRI SAKIR AHMAD (APP195) |
| 72. | CR. MISC./39044/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | MUNNA SINGH @ DIGVIJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR RAKESH | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 73. | CR. MISC./39055/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | RAJESH SAHANI<br>vs THE STATE OF BIHAR | Smt.PREM SHEELA PANDEY<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.SRI ASHOK KUMAR (APP220) |
| 74. | CR. MISC./39062/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | SAMSUL & ORS<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.SRI SURENDRA KUMAR (APP190) |
| 75. | CR. MISC./39077/2018<br>A.BAIL 30A,37B EXCISE<br>A.BAIL | 1 | SHRIKANT KUMAR @ BABLU<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR PANDEY | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 76. | CR. MISC./39094/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | DINESH TURI & ORS<br>vs THE STATE OF BIHAR | Mr.AMAR PRAKASH | Mr.MD. SUFIYAN (APP107) |
| 77. | CR. MISC./39140/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | KANCHAN KUMAR @ KANCHAN RAI @ JANCHAN RAI<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 78. | CR. MISC./39158/2018<br>A.BAIL 30A,38,41 EXCIS<br>A.BAIL | 1 | PRAKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJ KISHOR PRASAD | Mr.SRI NARSINGH TANTI (APP111) |
| 79. | CR. MISC./39203/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | PRAMOD CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.SHIW KUMAR PRABHAKAR<br>Mr.UMA SHANKAR SHARMA<br>Mr.GAUTAM | Mr.SRI SATYENDRA PRASAD (APP133) |
| 80. | CR. MISC./39214/2018<br>A. BAIL 30A,37B EXCISE<br>A.BAIL | 1 | PAPPU YADAV<br>vs THE STATE OF BIHAR | Mr.SANGEET DEOKULIAR<br>Mr.NAVIN KUMAR SINGH | Mr.SRI ANISH CHANDRA (APP183) |

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| 81. | CR. MISC./39243/2018<br>A.BAIL 30A,41(I),38(I)<br>A.BAIL | 1 | MANISH KUMAR PANJIYAR @ MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA | Mr.SMT. PUSHPA SINHA (APP121) |
| 82. | CR. MISC./39245/2018<br>A.BAIL IPC 379,411,414<br>A.BAIL | 1 | PANKAJ KUMAR SINGH @ PANKAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.KAMLA KANT PANDEY | Mr.SRI AHTASH ALI KHAN (APP4) |
| 83. | CR. MISC./39247/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LALU YADAV<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 84. | CR. MISC./39251/2018<br>A.BAIL IPC 30A,41(I),3<br>A.BAIL | 1 | ANCHAL BHAGAT @ ANCHAL ANAND<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA | Mr.SMT. PUSHPA SINHA (APP121) |
| 85. | CR. MISC./39255/2018<br>A. BAIL IPC 272,273,30<br>A.BAIL | 1 | RAJ KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI ATAUR RAHMAN (APP191) |
| 86. | CR. MISC./39274/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | ANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINGH | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 87. | CR. MISC./39282/2018<br>A. BAIL 30A,32(1),38(1<br>A.BAIL | 1 | GONOUR SAHANI & ANR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 88. | CR. MISC./39313/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SANJEET SAHNI @ SANJEET KUMAR @ GABBAR SAHNI<br>vs THE STATE OF BIHAR | Mr.KUMAR PRAVEEN | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 89. | CR. MISC./39325/2018<br>A.BAIL 30A,38 EXCISE A<br>A.BAIL | 1 | MANOJ SINGH @ MANOJ KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD<br>Mr.AMRENDRA KUMAR | Mr.SRI UMESHNAND PANDIT (APP187) |
| 90. | CR. MISC./39334/2018<br>A.BAIL IPC 272,273 7 3<br>A.BAIL | 1 | MUKESH KUMAR YADAV @ MUKESH RAI<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 | Mr.SRI ANIL KUMAR (APP78) |
| 91. | CR. MISC./39366/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BAMBAM SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR PANDEY<br>Mr.RADHE SHYAM KUMAR | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 92. | CR. MISC./39369/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | KAILASH SAHNI @ LAMBOO<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI BHARAT BHUSHAN (APP156) |
| 93. | CR. MISC./39371/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SANTOSH KUMAR SAO<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.SRI JAGDHAR PRASAD (APP203) |
| 94. | CR. MISC./39374/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MITHILESH YADAV<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR SINGH | Mr.SRI KHURSHID ANWAR (APP192) |
| 95. | CR. MISC./39383/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | KARU MURMU & ORS<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 96. | CR. MISC./39387/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | RAKESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 97. | CR. MISC./39396/2018<br>A.BAIL IPC 272,273,420<br>A.BAIL | 1 | VIJAY GUPTA @ VIJAY SAH & ANR<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD SINGH<br>Mr.PRABHAT KUMAR SINGH | Mr.MD. FAHIMUDDIN (APP235) |
| 98. | CR. MISC./39404/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GANESH SAH<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.DR. AJEET KUMAR (APP94) |
| 99. | CR. MISC./39409/2018<br>A. BAIL 30D EXCISE ACT<br>A.BAIL | 1 | CHANDESHWAR PASWAN<br>vs THE STATE OF BIHAR | Mr.YOGENDRA KUMAR DWIVEDI | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 100. | CR. MISC./39419/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJESH RAM<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 101. | CR. MISC./39420/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BHRIGUNATH SINGH @ BHRIGUNANDAN SINGH<br>vs THE STATE OF BIHAR | Mr.KANCHAN KUMAR SINGH | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 102. | CR. MISC./39430/2018<br>A.BAIL IPC 273,34 & 30<br>A.BAIL | 1 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.KULANAND JHA<br>Mr.NAGENDRA KUMAR | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 103. | CR. MISC./39436/2018<br>A. BAIL IPC 420,467,46<br>A.BAIL | 1 | RANDHIR KUMAR @ MINTU KUMAR @ MINTU<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.KANCHAN KUMARI | Mr.SRI ZAINUL ABEDIN (APP196) |
| 104. | CR. MISC./39445/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | DHEERAJ JAISAWAL & ANR<br>vs THE STATE OF BIHAR | Mr.PATANJALI RISHI | Mr.SMT. VEENA RANI PRASADD. (APP68) |

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| 105. | CR. MISC./39447/2018<br>A. BAIL IPC 414 & 30A<br>A.BAIL | 1 | SUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.RUDAL SINGH | Mr.SRI YOGENDRA KUMAR (APP200) |
| 106. | CR. MISC./39479/2018<br>A.BAIL 30(I) EXCISE AC<br>A.BAIL | 1 | RANJEET RAI @ RANDHIR RAI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR<br>Mr.HARENDRA KUMAR SINGH | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 107. | CR. MISC./39484/2018<br>A.BAIL IPC 30A,38(I)(2<br>A.BAIL | 1 | MITHLESH MANDAL<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR PANDEY | Mr.SRI YOGENDRA KUMAR (APP200) |
| 108. | CR. MISC./39491/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAM CHANDRA CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR<br>Mr.MONIKA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 109. | CR. MISC./39493/2018<br>A.BAIL IPC 272,273 & 4<br>A.BAIL | 1 | PINTU CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR<br>Mr.DINKAR KUMAR | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 110. | CR. MISC./39500/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GUDDU CHAUDHORY<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR GUPTA | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 111. | CR. MISC./39509/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MANOJ SHARMA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 112. | CR. MISC./39518/2018<br>A. BAIL IPC 272,273,30<br>A.BAIL | 1 | MD. ASGAR KHAN @ ASGAR KHAN<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR<br>Mr.VISHAL VIKRAM RANA | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) |
| 113. | CR. MISC./39521/2018<br>A.BAIL IPC 188,272,273<br>A.BAIL | 1 | MD. JALIL<br>vs THE STATE OF BIHAR | Mr.SHYAMESHWAR KUMAR SINGH<br>Mr.CHAITANYA SUAROOP | Mr.DR. AJEET KUMAR (APP94) |
| 114. | CR. MISC./39527/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DHARAMPAL CHAUDHARY @ DHARAMPAL KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR<br>Mr.DINKAR KUMAR | Mr.SRI RAM ANURAG SINGH (APP227) |
| 115. | CR. MISC./39555/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | VIJAY THAKUR<br>vs THE STATE OF BIHAR | Mr.KUNDAN KUMAR SINGH | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 116. | CR. MISC./39556/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | ASHISH BHUINYA<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 117. | CR. MISC./39574/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DIGAMBAR MANDAL<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.RAMASHANKAR SINGH | Mr.SRI BINOD KUMAR (APP16) |
| 118. | CR. MISC./39581/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | RAMESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.MAHENDRA THAKUR<br>Mr.VIJAY KUMAR<br>Mr.REKHA KUMARI | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 119. | CR. MISC./39587/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | BULLU SINGH<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 120. | CR. MISC./39603/2018<br>A.BAIL IPC 414,272,273<br>A.BAIL | 1 | NANDU BHAGAT<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD SINGH<br>Mr.PRABHAT KUMAR SINGH | Mr.SRI NAND KISHORE PD (APP38) |
| 121. | CR. MISC./39618/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | MANOJ KUMAR SINGH @ MANOJ SINGH<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI DINESH SINGH (APP21) |
| 122. | CR. MISC./39623/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | SATISH CHOUDHARY @ SATISH KUMAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR PASWAN<br>Mr.SARITA BAJAJ | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 123. | CR. MISC./39647/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SOBIL MANDAL @ SOVIL MANDAL<br>vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR | Mr.SRI BHARAT BHUSHAN (APP156) |
| 124. | CR. MISC./39655/2018<br>A.BAIL 30A,37A,38,41 E<br>A.BAIL | 1 | MD. MANJUR @ GULIYA @ BULIA<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 125. | CR. MISC./39663/2018<br>A.BAIL 30A,36 EXCISE A<br>A.BAIL | 1 | MITHILESH SINGH YADAV @ ABHISHEK KUMAR<br>vs THE STATE OF BIHAR | Mr.MAYA SHANKAR MISHRA<br>Mr.NAGENDRA UPADHYAY | Mr.SRI ATAUR RAHMAN (APP191) |
| 126. | CR. MISC./39668/2018<br>A. BAIL 30(2),38(1) EX<br>A.BAIL | 1 | AZHAR @ MD. AZHAR @ GUDDU<br>vs THE STATE OF BIHAR | Mr.MAHENDRA THAKUR<br>Mr.UPENDRA PRASAD<br>Mr.REKHA KUMARI | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 127. | CR. MISC./39669/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | NAVIN SINGH<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SRI INDRA KUMAR SINGH (APP174) |
| 128. | CR. MISC./39674/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | AMIT KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR PANDEY | Mr.SRI KHURSHID ANWAR (APP192) |

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| 129. | CR. MISC./39696/2018<br>A. BAIL 30A,41(1) EXCI<br>A.BAIL | 1 | SANJIT THAKUR @ SANJIT KUMAR THAKUR<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SRI UMANATH MISHRA (APP234) |
| 130. | CR. MISC./39715/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | KAMAL SINGH<br>vs THE STATE OF BIHAR | Mr.MD. MUSOWIR | Mr.SRI DINESH SINGH (APP21) |
| 131. | CR. MISC./39731/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | RAJIV KUMAR<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.MD. FAZLE KARIM | Mr.SRI AHMAD ALI (APP5) |
| 132. | CR. MISC./39746/2018<br>A.BAIL IPC 308,272,273<br>A.BAIL | 1 | RUDAL BIND<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR | Mr.SRI BHARAT LAL (APP15) |
| 133. | CR. MISC./39752/2018<br>A. BAIL 30A,38(1)(2),4<br>A.BAIL | 1 | SUBHASH VASHIST @ SUBHASH BASHISTH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, BIHAR AT PATNA & ANR | Mr.SUMEET KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH<br>Mr.ABHIPRAV SINGH | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 134. | CR. MISC./39757/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | KAILASH SAHNI @ LAMBOO<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR SINGH | Mr.SRI BHARAT BHUSHAN (APP156) |
| 135. | CR. MISC./39771/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | PANCHANAND DAS & ANR<br>vs THE STATE OF BIHAR | Mr.SIDDHARTH HARSH | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 136. | CR. MISC./39789/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GOPI MUKHIYA & ANR<br>vs THE STATE OF BIHAR | Mr.SANJEEV VERMA | Mr.SRI AJAY KUMAR-1 (APP6) |
| 137. | CR. MISC./39794/2018<br>A.BAIL 47(A)(F) EXCISE<br>A.BAIL | 1 | GULTHAN CHAUDHARY @ GULTHAN YADAV<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 138. | CR. MISC./39814/2018<br>A.BAIL IPC 147,149,337<br>A.BAIL | 1 | KAEEL YADAV @ KAIL YADAV<br>vs THE STATE OF BIHAR | Mr.SIDDHARTH HARSH | Mr.SRI AJIT KUMAR (APP73) |
| 139. | CR. MISC./39821/2018<br>A.BAIL IPC 272,273,414<br>A.BAIL | 1 | GARIBNATH MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY KUMAR<br>Mr.PRAMOD KUMAR PRASAD SINGH | Mr.SRI AJAY KUMAR - 2 (APP71) |
| 140. | CR. MISC./39827/2018<br>A.BAIL IPC 272,273,308<br>A.BAIL | 1 | DILIP SINGH<br>vs THE STATE OF BIHAR | Mr.SHAMBHU PRASAD YADAV | Mr.SRI KALYAN SHANKAR (APP30) |
| 141. | CR. MISC./39828/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | RUDAL RAI @ RUDAL KUMAR RAI & ORS<br>vs THE STATE OF BIHAR | Mr.RANA SANJAY KUMAR SINGH | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 142. | CR. MISC./39831/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | RAUSHAN SINGH @ RAUSHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHREE NIWAS SINGH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 143. | CR. MISC./39839/2018<br>A.BAIL IPC 272,273,379<br>A.BAIL | 1 | RANJIT YADAV<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 144. | CR. MISC./39842/2018<br>A.BAIL IPC 30A,37B EXC<br>A.BAIL | 1 | BHOLA YADAV @ BHOLA SINGH YADAV<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SMT. PUSHPA SINHA (APP121) |
| 145. | CR. MISC./39849/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DEEPU CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 146. | CR. MISC./39865/2018<br>A. BAIL 30(A)(C) EXCIS<br>A.BAIL | 1 | INDRAJEET KUMAR @ LALSENA @ SIPAHI @ SIPAHI JEE<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI MUSTAQUE ALAM (APP36) |
| 147. | CR. MISC./39889/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | RANJIT KAMAT<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13 | Mr.SMT. PRONATI SINGH (APP44) |
| 148. | CR. MISC./39897/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | BARKU MURMU<br>vs THE STATE OF BIHAR | Mr.KARTIK KUMAR SINHA<br>Mr.MALA SINHA | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 149. | CR. MISC./39917/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | ARUN KUMAR<br>vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 150. | CR. MISC./39933/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MANOJ KUMAR SAH @ TENI<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.DR. RABINDRA KUMAR (APP206) |
| 151. | CR. MISC./39939/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | PAWAN PASWAN<br>vs THE STATE OF BIHAR | Mr.UDAY KUMAR<br>Mr.PRAMOD KUMAR PRASAD SINGH | Mr.SRI AJAY KUMAR - 2 (APP71) |
| 152. | CR. MISC./39956/2018<br>A. BAIL IPC 147,149,34<br>A.BAIL | 1 | CHITRANJAN PRASAD @ JOGIYA & ORS<br>vs THE STATE OF BIHAR | Mr.ANIL CHANDRA<br>Mr.AMIT KUMAR | Mr.SRI BHARAT LAL (APP15) |

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| 153. | CR. MISC./39979/2018<br>A. BAIL 30A,38(1),41(1<br>A.BAIL | 1 | CHANDAN KUMAR SINGH @ CHANDAN SINGH<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 154. | CR. MISC./39981/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DHEERAJ KUMAR @ DHIRAJ SINGH<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 155. | CR. MISC./39985/2018<br>A.BAIL IPC 307,341,504<br>A.BAIL | 1 | RAJIV KUMAR SHARMA & ANR<br>vs THE STATE OF BIHAR | Mr.BHIM KUMAR YADAV | Mr.SRI RAMESH CHANDRA (APP54) |
| 156. | CR. MISC./40006/2018<br>A. BAIL 30,30A,38 EXCI<br>A.BAIL | 1 | PANKAJ CHOWDHARY & ORS<br>vs THE STATE OF BIHAR | Mr.BISHWAJEET SINGH | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 157. | CR. MISC./40017/2018<br>A.BAIL 30A,37C EXCISE<br>A.BAIL | 1 | SAUDAGAR KUMAR @ KAUSHLENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.SRI NAND KISHORE PD (APP38) |
| 158. | CR. MISC./40019/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GANESH MAHTO<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI ARUN KUMAR PANDEY (APP83) |
| 159. | CR. MISC./40026/2018<br>A.BAIL 30A,47 EXCISE A<br>A.BAIL | 1 | ASHOK KUMAR @ ASHOK KUMAR SINGH @ ASHOK KUMAR YADAV @ ASHOK SINGH<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SRI NAND KUMAR (APP154) |
| 160. | CR. MISC./40034/2018<br>A. BAIL 30A,41(1),38(1<br>A.BAIL | 1 | ANISH KUMAR YADAV @ ANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA<br>Mr.DHANANAJAY KUMAR SINGH | Mr.SRI ARUN KUMAR PANDEY (APP83) |
| 161. | CR. MISC./40035/2018<br>A.BAIL IPC 341,323,379<br>A.BAIL | 1 | MAJISTAR MUKHIYA & ORS<br>vs THE STATE OF BIHAR | Mr.HARENDRA PRASAD | Mr.SRI NAND KISHORE PD (APP38) |
| 162. | CR. MISC./40044/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | RAJU RAM<br>vs THE STATE OF BIHAR | Mr.UDAY KUMAR<br>Mr.PRAMOD KUMAR PRASAD SINGH | Mr.SRI AJAY KUMAR - 2 (APP71) |
| 163. | CR. MISC./40047/2018<br>A. BAIL 30A,38,41 EXCI<br>A.BAIL | 1 | CHANDAN SINGH<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR CHOUBEY<br>Mr.SANJAY KUMAR | Mr.SRI ANIL KUMAR (APP78) |
| 164. | CR. MISC./40052/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LALA KUMAR SINGH @ LALA KUMAR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) |
| 165. | CR. MISC./40053/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BHULO YADAV<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 166. | CR. MISC./40054/2018<br>A. BAIL 30A,35A EXCISE<br>A.BAIL | 1 | ARJUN KUMAR @ BHIKHARI KUMAR<br>vs THE STATE OF BIHAR | Mr.ANIRUDH KUMAR SINHA | Mr.SRI S.M. RAHMAN (APP57) |
| 167. | CR. MISC./40055/2018<br>A.BAIL 30A,38(I)(II) E<br>A.BAIL | 1 | GONAUR DAS @ GANAUR DAS<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI RAM ANURAG SINGH (APP227) |
| 168. | CR. MISC./40059/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MANOHAR KUMAR @ MANOHAR PRASAD & ANR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.PANKAJ KUMAR DUBEY<br>Mr.DEEP ANSHUMAN<br>Mr.SURAJ KUMAR | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 169. | CR. MISC./40063/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | VIJAY KUMAR SAH @ BIJAY KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 170. | CR. MISC./40075/2018<br>A. BAIL IPC 272,273,29<br>A.BAIL | 1 | MOST. KALAWATI KUWAR @ KAILASHI DEVI<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.PANKAJ KUMAR DUBEY<br>Mr.SURAJ KUMAR<br>Mr.DEEP ANSHUMAN | Mr.DR. RABINDRA KUMAR (APP206) |
| 171. | CR. MISC./40080/2018<br>A.BAIL 30,30A,38 EXCIS<br>A.BAIL | 1 | SONU KUMAR SINGH @ LEDHA<br>vs THE STATE OF BIHAR | Mr.HARSH ANUJ<br>Mr.SUMIT KUMAR | Mr.DR. AJEET KUMAR (APP94) |
| 172. | CR. MISC./40086/2018<br>A. BAIL IPC 272,273,12<br>A.BAIL | 1 | SANTOSH GUPTA @ SANTOSH SAW & ANR<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR<br>Mr.BHUPENDRA KUMAR SHARMA | Mr.SRI ANIL KUMAR (APP78) |
| 173. | CR. MISC./40087/2018<br>A.BAIL 30,30A EXCISE A<br>A.BAIL | 1 | JAYRAM SINGH @ JAYRAMA SINGH<br>vs THE STATE OF BIHAR | Mr.SACHIDA NAND RAI | Mr.SRI AMITESH KUMAR (APP8) |
| 174. | CR. MISC./40092/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LALA KUMAR SINGH @ LALA KUMAR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) |
| 175. | CR. MISC./40099/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | MUKESH SINGH @ MUKESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |

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| 176. | CR. MISC./40104/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | PRINCE KUMAR @ MITHAILAL<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.DR. INDIWAR KUMARI (APP22) |
| 177. | CR. MISC./40120/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | VIKASH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.PREM KUMAR | Mr.SRI MUSTAQUE ALAM (APP36) |
| 178. | CR. MISC./40130/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DILIP PASWAN<br>vs THE STATE OF BIHAR | Mr.TILAK SAO | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 179. | CR. MISC./40176/2018<br>A.BAIL 30A,38,45 EXCIS<br>A.BAIL | 1 | SHAMBHU CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR VERMA | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 180. | CR. MISC./40193/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | BITTU JHA @ BINEET KUMAR<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.SRI ANIL KUMAR (APP78) |
| 181. | CR. MISC./40208/2018<br>A. BAIL IPC 188,272,27<br>A.BAIL | 1 | CHANDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.SRI RAJBALLABH SINGH (APP122) |
| 182. | CR. MISC./40211/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR SHRIVASTAVA<br>Mr.RAJ SHEKHAR | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 183. | CR. MISC./40237/2018<br>A. BAIL IPC 272,273,41<br>A.BAIL | 1 | PANKAJ SHUKLA<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 184. | CR. MISC./40246/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | KASHI PASWAN & ANR<br>vs THE STATE OF BIHAR | Mr.DHANESHWAR PRASAD GUPTA | Mr.SRI DILIP KUMAR (APP19) |
| 185. | CR. MISC./40247/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | TINKU KESHRI @ TIKU KESRI & ORS<br>vs THE STATE OF BIHAR | Mr.RANA SANJAY KUMAR SINGH | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 186. | CR. MISC./40250/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJESH PANJEAR @ RAJESH PAJIYAR<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI MURLIDHAR (APP110) |
| 187. | CR. MISC./40253/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DABLU SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 188. | CR. MISC./40259/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | MANOJ YADAV @ MANOJ KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.ANIRUDH KUMAR VERMA<br>Mr.VYAS KUMAR MISHRA | Mr.SRI BRAJ KISHORE PRASAD (APP90) |
| 189. | CR. MISC./40269/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BHAGAT RAY @ SHIV SHANKAR RAY<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.SANTOSH KUMAR | Mr.SRI SURENDRA KUMAR (APP190) |
| 190. | CR. MISC./40271/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAM BABU YADAV<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR | Mr.SRI BINOD KUMAR 3 (APP89) |
| 191. | CR. MISC./40294/2018<br>A.BAIL 30A,36,38 EXCIS<br>A.BAIL | 1 | SANJIT RAY<br>vs THE STATE OF BIHAR | Mr.ANISH KUMAR | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 192. | CR. MISC./40303/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | ASHOK KUMAR GUPTA @ PUGGI @ DOCTOR SAHAB @ ASHOK KUMAR<br>vs THE STATE OF BIHAR | Smt.RINA SINHA<br>Mr.NIL KANAK LATA | Mr.SRI KHURSHID ANWAR (APP192) |
| 193. | CR. MISC./40307/2018<br>A. BAIL 30A,38A,41,47<br>A.BAIL | 1 | RAMU CHAUDHARY @ KALIYA & ANR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 194. | CR. MISC./40341/2018<br>A. BAIL 30A,32,37,38 E<br>A.BAIL | 1 | JEETENDRA YADAV @ JEETU YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.KUMARI SUJATA SINHA<br>Mr.UPENDRA KUMAR | Mr.SRI AHTASH ALI KHAN (APP4) |
| 195. | CR. MISC./40351/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | BASANT DHARHI @ BASANT DHARI<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR<br>Mr.NIRANJAN KUMAR | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 196. | CR. MISC./40358/2018<br>A. BAIL IPC 290 & 30A<br>A.BAIL | 1 | RAJNISH KUMAR<br>vs THE STATE OF BIHAR | Mr.RANA BALJIT SINGH | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 197. | CR. MISC./40364/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SUNNY CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI RAJBALLABH SINGH (APP122) |
| 198. | CR. MISC./40370/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | MASOMAT DOMANI DEVI @ DOMANI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13 | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 199. | CR. MISC./40385/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | PAPPU SINGH @ MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH | Mr.YOGENDRA KUMAR SINGH (APP149) |

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| 200. | CR. MISC./40390/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | KISHORE YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR NO.III<br>Mr.BIJENDRA KUMAR | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 201. | CR. MISC./40396/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | AJAY SINGH<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.MIRTYUNJAY KUMAR MISHRA | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 202. | CR. MISC./40404/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | SATYAM SINGH @ SATYAM KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 203. | CR. MISC./40417/2018<br>A.BAIL 30A,38 EXCISE A<br>A.BAIL | 1 | KAMLESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI SANJAY KUMAR (APP127) |
| 204. | CR. MISC./40423/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MUNNA CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI PANCHANAND PANDIT (APP115) |
| 205. | CR. MISC./40424/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SHASHI KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA<br>Mr.KASHYAP KAUSHAL | Mr.YOGENDRA KUMAR SINGH (APP149) |
| 206. | CR. MISC./40425/2018<br>A. BAIL 30A,41(1),38(1<br>A.BAIL | 1 | MD. AFROJ ALAM @ AFROJ ALAM<br>vs THE STATE OF BIHAR | Mr.KAMAL KISHORE SINGH<br>Mr.ANIL KUMAR | Mr.SRI BINOD KUMAR 3 (APP89) |
| 207. | CR. MISC./40449/2018<br>A. BAIL IPC 272,273,30<br>A.BAIL | 1 | PRAVEEN KUMAR @ PRAVEEN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.SMT RENU KUMARI (APP160) |
| 208. | CR. MISC./40453/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | AJIT SAH @ AJIT KUMAR<br>vs THE STATE OF BIHAR | Mr.ANSHU DHAR SHARMA<br>Mr.SHAILENDRA KUMAR | Mr.SMT. ANITA KUMARI (APP239) |
| 209. | CR. MISC./40454/2018<br>A. BAIL IPC 273 & 47A<br>A.BAIL | 1 | BIJAY KUMAR CHAUDHARY @ BIJAY CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.DR. ANJANI PD. SINGH | Mr.SRI ZAINUL ABEDIN (APP196) |
| 210. | CR. MISC./40527/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SANDEEP SINGH<br>vs THE STATE OF BIHAR | Mr.PARIJAT SAURAV | Mr.MD. ARIF (APP105) |
| 211. | CR. MISC./40533/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SARVAN KUMAR<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR SINHA | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 212. | CR. MISC./40543/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | UPENDRA RAI @ UPENDRA KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ S.K.<br>Mr.ARUN<br>Mr.ANJANA | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 213. | CR. MISC./40561/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LAL BABU RAI & ANR<br>vs THE STATE OF BIHAR | Mr.MAZHARUL HASSAN | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 214. | CR. MISC./40564/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SATYANARAYAN SINGH @ SATO MANDAL & ORS<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI MURLIDHAR (APP110) |
| 215. | CR. MISC./40577/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | DIPENDRA SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.PANKAJ KUMAR DUBEY | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 216. | CR. MISC./40581/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SURESH PASWAN<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 217. | CR. MISC./40586/2018<br>A.BAIL IPC 272,273,308<br>A.BAIL | 1 | DIMPAL SAH<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 218. | CR. MISC./40614/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAHUL MANJHI<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINHA | Mr.SRI UPENDRA KUMAR (APP67) |
| 219. | CR. MISC./40615/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | AMOD MANDAL<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA<br>Mr.KUSUM RANI | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 220. | CR. MISC./40641/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | LALTU KUMAR<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR SINGH | Mr.SRI NARSINGH TANTI (APP111) |
| 221. | CR. MISC./40646/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | RANDHIR KISHORE<br>vs THE STATE OF BIHAR | Mr.SACHIDA NAND RAI | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 222. | CR. MISC./40647/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SANJAY SAHANI @ SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.SMT. PUSHPA SINHA (APP121) |
| 223. | CR. MISC./40661/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | KAMLESH THAKUR & ANR<br>vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 224. | CR. MISC./40671/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | BINOD KUMAR SAH @ BINOD KUMAR @ BINOD SAH<br>vs THE STATE OF BIHAR | Mr.YUGAL KISHORE<br>Mr.ARVIND KUMAR<br>Mr.RUPA KUMARI | Mr.SRI SHYAM KUMAR SINGH (APP138) |

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| 225. | CR. MISC./40675/2018<br>A. BAIL IPC 467,468,47<br>A.BAIL | 1 | BHULAN SINGH<br>vs THE STATE OF BIHAR | Mr.BISHWAJEET SINGH | Mr.SMT. MEENA SINGH (APP166) |
| 226. | CR. MISC./40698/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | RADHE MUKHIYA @ RADHE MUKHIUA @ RADHA MUKHIYA<br>vs THE STATE OF BIHAR | Mr.LAKSHMINDRA KUMAR YADAV<br>Mr.PRABHU NARAYAN PRABHAKAR | Mr.SRI SATYAVARAT VERMA (APP171) |
| 227. | CR. MISC./40703/2018<br>A. BAIL 30D EXCISE ACT<br>A.BAIL | 1 | MOTARIYA CHOUDHARY @ DHARMENDRA CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA<br>Mr.S. JABEEN | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 228. | CR. MISC./40710/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | PRADYUMAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJA SURENDRA MOHAN<br>Mr.SHEKHAR KUMAR SINGH | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 229. | CR. MISC./40714/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | MANISH KUMAR @ MANISH SAH @ MANISH<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD<br>Mr.ANISH KUMAR | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 230. | CR. MISC./40738/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | SUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.RUDAL SINGH<br>Mr.MEENA RANI | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 231. | CR. MISC./40739/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | MINA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.SHAMBHU PRASAD YADAV | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 232. | CR. MISC./40777/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | PRANAV CHOUDHARY @ PRANAO CHAUDHARY @ BAUAA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ S.K.<br>Mr.ARUN<br>Mr.ANJANA | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 233. | CR. MISC./40785/2018<br>A.BAIL IPC 47,30A,38(I<br>A.BAIL | 1 | RAM KARAN MAHTO @ RAM KARAN RAI<br>vs THE STATE OF BIHAR | Mr.RAM SANDESH ROY | Mr.SRI AKHILESHWAR DAYAL (APP74) |
| 234. | CR. MISC./40786/2018<br>A. BAIL IPC 414 & 30A,<br>A.BAIL | 1 | RANJAN JAISWAL<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI JAGDHAR PRASAD (APP203) |
| 235. | CR. MISC./40801/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | MD. MUSTAQUE DEWAN @ MUSTAQUE DEWAN<br>vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 236. | CR. MISC./40808/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | VIKASH KUMAR @ VIKESH KUAMR<br>vs THE STATE OF BIHAR | Mr.SACHIDA NAND RAI | Mr.SRI AHMAD ALI (APP5) |
| 237. | CR. MISC./40813/2018<br>A. BAIL 30,30G,38(1)(2<br>A.BAIL | 1 | PREM KUMAR GUPTA<br>vs THE STATE OF BIHAR | Mr.YUGAL KISHORE<br>Mr.ARVIND KUMAR<br>Mr.RUPA KUMARI | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 238. | CR. MISC./40815/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | OM PRAKASH SINGH<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.AMIT KUMAR SINGH | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 239. | CR. MISC./40817/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SANJAY SINGH<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI NAGENDRA PRASAD (APP169) |
| 240. | CR. MISC./40832/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | RAVI KUMAR @ RAVI CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.RAMCHANDRA SINGH | Mr.DR. RABINDRA KUMAR (APP206) |
| 241. | CR. MISC./40857/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SURENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ANANT KUMAR PANDEY | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 242. | CR. MISC./40867/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SUBHAM KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI JAGDHAR PRASAD (APP203) |
| 243. | CR. MISC./40878/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SUMANGAL SAHANI & ANR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 244. | CR. MISC./40881/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJA SAH @ RAJA KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SMT. NIRMALA KUMARI (APP167) |
| 245. | CR. MISC./40884/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | BILTU RAI<br>vs THE STATE OF BIHAR | Mr.NITYANAND KUMAR | Mr.MD. ARIF (APP105) |
| 246. | CR. MISC./40905/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SURAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAKASH RANJAN SINHA<br>Mr.MADAN MOHAN PRASAD | Mr.SMT. GULNAR BEGAM (APP162) |
| 247. | CR. MISC./40907/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SHEKHAR SAH<br>vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR<br>Mr.MONIKA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |

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| 248. | CR. MISC./40913/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SURENDRA RAI<br>vs THE STATE OF BIHAR | Mr.PRINCE KUMAR MISHRA<br>Mr.SANJAY KUMAR | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 249. | CR. MISC./40916/2018<br>A.BAIL 30A,33,36 EXCIS<br>A.BAIL | 1 | NARESH SINGH @ RAM NARESH SINGH<br>vs THE STATE OF BIHAR | Mr.HANS LAL KUMAR | Mr.SRI KALYAN SHANKAR (APP30) |
| 250. | CR. MISC./40919/2018<br>A. BAIL 30A,36 EXCISE<br>A.BAIL | 1 | VICKCKY PASI<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.MD. ANSARUL HAQUE (APP159) |
| 251. | CR. MISC./40921/2018<br>A. BAIL IPC 272,273,34<br>A.BAIL | 1 | SK. EKRAM & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 252. | CR. MISC./40933/2018<br>A.BAIL 30(A)(B),38,41<br>A.BAIL | 1 | SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.SURYADEO PRASAD SINGH | Mr.SRI HARENDRA PRASAD (APP96) |
| 253. | CR. MISC./40939/2018<br>A.BAIL IPC 272,273,420<br>A.BAIL | 1 | AJAY SAH @ AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.RAVI RANJAN | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 254. | CR. MISC./40962/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SHARMA SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.DEWENDRA NARAYAN SINGH | Mr.SMT RENU KUMARI (APP160) |
| 255. | CR. MISC./40992/2018<br>A. BAIL 30(A)(D),45 EX<br>A.BAIL | 1 | RAJESH YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.MD. SUFIYAN (APP107) |
| 256. | CR. MISC./40994/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | MANOJ KUMAR @ TUNTUN & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA<br>Mr.RANJIT KUMAR THAKUR | Mr.SRI DINESH SINGH (APP21) |
| 257. | CR. MISC./41001/2018<br>A. BAIL 30A,38B,41(1)<br>A.BAIL | 1 | RINKU PANDEY @ RATNESH PANDEY @ RATNESHWAR KUMAR PANDEY<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 258. | CR. MISC./41030/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BASANT RAJBANSHI<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 259. | CR. MISC./41034/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | PARMATMA RAI<br>vs THE STATE OF BIHAR | Mr.SACHIDA NAND RAI | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 260. | CR. MISC./41037/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | PREMA DEVI @ PARMA DEVI<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR ROY | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 261. | CR. MISC./41044/2018<br>A.BAIL 30,36,41 EXCISE<br>A.BAIL | 1 | SAGAR SAH @ SAGAR GUPTA<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI DINESH SINGH (APP21) |
| 262. | CR. MISC./41047/2018<br>A.BAIL 30A,38(I) EXCIS<br>A.BAIL | 1 | PANKAJ YADAV<br>vs THE STATE OF BIHAR | Mr.RADHA MOHAN PANDEY<br>Mr.CHANDRA SHEKHAR VERMA | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 263. | CR. MISC./41052/2018<br>A.BAIL IPC 272,273,420<br>A.BAIL | 1 | KABINDRA RAI @ KAMENDRA RAI<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR SINGH<br>Mr.RAMCHANDRA SINGH | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 264. | CR. MISC./41054/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | SUNIL MUKHYA & ANR<br>vs THE STATE OF BIHAR | Mr.BALESHWAR KAMAT | Mr.SRI SURENDRA PRASAD SINGH (APP143) |
| 265. | CR. MISC./41058/2018<br>A.BAIL 30A,35B,37(A)(B<br>A.BAIL | 1 | RAJESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SIDDHARTH HARSH | Mr.YOGENDRA KUMAR SINGH(APP) |
| 266. | CR. MISC./41070/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DEEPAK SINGH @ DEEPAK KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 267. | CR. MISC./41078/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | KANHAIYA CHAUDHARY @ KANHAIYA KUMAR<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.SRI ANIL KUMAR (APP78) |
| 268. | CR. MISC./41081/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | PANKAJ SINGH<br>vs THE STATE OF BIHAR | Mr.VANDANA SINGH<br>Mr.RAJIV KUMAR<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 269. | CR. MISC./41095/2018<br>A.BAIL 30A,38 EXCISE A<br>A.BAIL | 1 | MUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.ANIRUDH KUMAR SINHA | Mr.SRI SHAILENDRA KUMAR -2 (APP61) |
| 270. | CR. MISC./41124/2018<br>A. BAIL IPC 272,273,30<br>A.BAIL | 1 | GUDDU TIWARY @ GUDDU KUMAR TIWARY<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR TIWARY<br>Mr.GUDDU KUMAR<br>Mr.SUDAMA KUMAR | Mr.SRI RAMESH CHANDRA (APP54) |

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| 271. | CR. MISC./41158/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | UPENDRA URAON & ORS<br>vs THE STATE OF BIHAR | Mr.DEOVIND KUMAR SINGH<br>Mr.ANURADHA KUMARI | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 272. | CR. MISC./41179/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | YASODA SINGH<br>vs THE STATE OF BIHAR | Mr.MD. NURUL HODA<br>Mr.SATISH CHANDRA MISHRA | Mr.SMT. ASHA KUMARI (APP197) |
| 273. | CR. MISC./41195/2018<br>A. BAIL IPC 272,273,1<br>A.BAIL | 1 | MUSHE SADAI @ MUSAI SADAI<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 274. | CR. MISC./41196/2018<br>A.BAIL 30A,34,35,37B E<br>A.BAIL | 1 | RAM EKBAL BIND<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR TIWARY | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 275. | CR. MISC./41205/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | KUNDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHAMBHU SHARAN SINGH | Mr.SMT. ASHA KUMARI (APP197) |
| 276. | CR. MISC./41217/2018<br>A. BAIL 30A,37B EXCISE<br>A.BAIL | 1 | RAJIV KUMAR @ BABLOO @ BABLU<br>vs THE STATE OF BIHAR | Smt.PRATIVA KUMARI<br>Mr.ARBIND KUMAR SINGH | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 277. | CR. MISC./41223/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | MUNNA CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 278. | CR. MISC./41239/2018<br>A. BAIL 30A,35,38 EXCI<br>A.BAIL | 1 | BRINDANAND SINGH @ BRINDAN SINGH @ BIRDANAND SINGH<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH | Mr.SRI YOGENDRA KUMAR (APP200) |
| 279. | CR. MISC./41255/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | BINOD MANDAL<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 280. | CR. MISC./41292/2018<br>A.BAIL IPC 30A EXCISE<br>A.BAIL | 1 | YASODA SINGH<br>vs THE STATE OF BIHAR | Mr.MD. NURUL HODA<br>Mr.SATISH CHANDRA MISHRA | Mr.SMT. ASHA KUMARI (APP197) |
| 281. | CR. MISC./41294/2018<br>A. BAIL 30A,38 EXCISE<br>A.BAIL | 1 | MANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJNISH KUMAR<br>Mr.ARCHANA MISHRA | Mr.SRI SATYENDRA PRASAD (APP133) |
| 282. | CR. MISC./41310/2018<br>A.BAIL 30,38(1),41(1)<br>A.BAIL | 1 | MUKUL @ MUKUL KUMAR @ MUKHUL KUMAR @ MUKUL ANAND<br>vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 283. | CR. MISC./41312/2018<br>A. BAIL 30A,38,47 EXCI<br>A.BAIL | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.PRITHIVI RAJ SINGH<br>Mr.RAJ SHEKHAR<br>Mr.PUSHP RAJ SINGH | Mr.SRI ARUN KUMAR SINGH -5 (APP153) |
| 284. | CR. MISC./41316/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | MUKESH OJHA<br>vs THE STATE OF BIHAR | Mr.SANJEEV RANJAN<br>Mr.BHIM KUMAR YADAV | Mr.SRI KHURSHID ANWAR (APP192) |
| 285. | CR. MISC./41320/2018<br>A. BAIL 30A,32,38 EXCI<br>A.BAIL | 1 | RAVI CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR<br>Mr.SUDISH KUMAR | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 286. | CR. MISC./41344/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | DHANANJAY SINGH<br>vs THE STATE OF BIHAR | Mr.SHIV SAGER SHARMA<br>Mr.NAGENDRA KUMAR | Mr.SRI ATAUR RAHMAN (APP191) |
| 287. | CR. MISC./41366/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | RAVI RAI<br>vs THE STATE OF BIHAR | Ms.NITU KUMARI<br>Mr.YOGENDRA KUMAR SINGH<br>Mr.RATNESHWAR PRASAD | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 288. | CR. MISC./41380/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | PINTU CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.MD. JAVED JAFAR KHAN | Mr.SRI LALAN KUMAR (APP224) |
| 289. | CR. MISC./41381/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | NITU YADAV @ NITISH KUMAR<br>vs THE STATE OF BIHAR | Mr.BHIM SEN PRASAD | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 290. | CR. MISC./41387/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SHAMBHU MODI<br>vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 291. | CR. MISC./41418/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SATYA NARAYAN YADAV<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.RAMASHANKAR SINGH | Mr.SRI KALYAN SHANKAR (APP30) |
| 292. | CR. MISC./41419/2018<br>A. BAIL IPC 272,273,18<br>A.BAIL | 1 | GUDDU NUT @ MD. GUDDU NUT & ORS<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) |
| 293. | CR. MISC./41469/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | PREM BABU @ PREMBABU @ PREM LAL RAY @ PREMLAL RAY<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 294. | CR. MISC./41470/2018<br>A.BAIL 30A,38(I)(II) E<br>A.BAIL | 1 | LAL BAHADUR ROY @ LALO RAY @ LALBHADUR RAY<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR | Mr.SRI ATAUR RAHMAN (APP191) |

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| 295. | CR. MISC./41479/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJAN SINGH @ RAJAN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.PREM RANJAN RAJ | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 296. | CR. MISC./41483/2018<br>A. BAIL IPC 272,273,12<br>A.BAIL | 1 | BITTU KUMAR @ BITTU KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 297. | CR. MISC./41487/2018<br>A. BAIL 30A,38,41 EXCI<br>A.BAIL | 1 | KRISHNA KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.INDRAJEET BHUSHAN | Mr.SRI PREM KUMAR JHA (APP43) |
| 298. | CR. MISC./41489/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAKESH BIND<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 299. | CR. MISC./41506/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 1 | PRABHAKAR SINGH @ MAUNI SINGH & ORS<br>vs THE STATE OF BIHAR | Ms.SANJANA<br>Mr.JAI SHANKER PRASAD | Mr.SMT. SHARDA KUMARI (APP175) |
| 300. | CR. MISC./41509/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | AMPU SINGH<br>vs THE STATE OF BIHAR | Mr.ANIL CHANDRA | Mr.SRI NAND KUMAR (APP154) |
| 301. | CR. MISC./41550/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | RUPESH MANDAL @ RUPESH KUMAR MANDAL<br>vs THE STATE OF BIHAR | Mr.MD. MUSOWIR | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 302. | CR. MISC./41567/2018<br>A.BAIL IPC 290,294,272<br>A.BAIL | 1 | PRAMOD KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PANDEY | Mr.SRI AHMAD ALI (APP5) |
| 303. | CR. MISC./41605/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | AMAR JEET SAH @ AMRJEET SAHU<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 304. | CR. MISC./41610/2018<br>A.BAIL IPC 30A,35,38 E<br>A.BAIL | 1 | RAJU KAHAR & ORS<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 305. | CR. MISC./41615/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | BINOD PRASAD @ KHUDI & ANR<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 306. | CR. MISC./41616/2018<br>A.BAIL IPC 272,273,420<br>A.BAIL | 1 | BIKRAM KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI NAGENDRA PRASAD (APP169) |
| 307. | CR. MISC./41620/2018<br>A.BAIL IPC 272,273 & 3<br>A.BAIL | 1 | BHIKHAN CHAUDHARY @ AJAY CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 308. | CR. MISC./41624/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | GAUTAM PASWAN & ORS<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.RAJEEV RANJAN<br>Mr.KANCHAN KUMARI | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 309. | CR. MISC./41627/2018<br>A. BAIL 47A,48(2),53A,<br>A.BAIL | 1 | SURENDRA RAY<br>vs THE STATE OF BIHAR | Ms.NITU KUMARI<br>Mr.YOGENDRA KUMAR SINGH<br>Mr.RATNESHWAR PRASAD | Mr.SRI AJIT KUMAR (APP73) |
| 310. | CR. MISC./41633/2018<br>A. BAIL IPC 272,273,42<br>A.BAIL | 1 | ADITYA ABHINAV<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI AHMAD ALI (APP5) |
| 311. | CR. MISC./41644/2018<br>A.BAIL IPC 273 & 30A,3<br>A.BAIL | 1 | GANESH YADAV<br>vs THE STATE OF BIHAR | Mr.BHUBNESHWAR PRASAD<br>Mr.SARBOTTAM KUMAR SARKAR | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 312. | CR. MISC./41659/2018<br>A. BAIL 30A,41(1) EXCI<br>A.BAIL | 1 | BINDHYACHAL TIWARI @ MINTU TIWARI<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA<br>Mr.ANAND KUMAR OJHA | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 313. | CR. MISC./41669/2018<br>A.BAIL IPC 272,273,34<br>A.BAIL | 1 | NISHU TIWARI<br>vs THE STATE OF BIHAR | Mr.RISHIKESH OJHA | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 314. | CR. MISC./41680/2018<br>A. BAIL 30A,38(II) EXC<br>A.BAIL | 1 | DEEPAK KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI UMANATH MISHRA (APP234) |
| 315. | CR. MISC./41685/2018<br>A. BAIL 30A,47 EXCISE<br>A.BAIL | 1 | VICKU SINGH & ORS<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH | Mr.SRI PARMANAND PRASAD (APP116) |
| 316. | CR. MISC./41713/2018<br>A.BAIL 30A EXCISE ACT<br>A.BAIL | 1 | SANJAY PRASAD & ANR<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.SUBHASH KUMAR | Mr.SRI AJAY KUMAR-1 (APP6) |
| 317. | CR. MISC./41717/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | BULET SINGH @ BULET KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.INDRAJEET BHUSHAN | Mr.SRI DASHRATH MEHTA (APP157) |
| 318. | CR. MISC./41719/2018<br>A.BAIL IPC 414,120B,34<br>A.BAIL | 1 | PANKAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI UMANATH MISHRA (APP234) |

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| 319. | CR. MISC./41733/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 1 | SONU KUMAR @ SONUA KUMAR<br>vs THE STATE OF BIHAR | Mr.S. JAMIL AKHTAR | Mr.SRI HARENDRA PRASAD (APP96) |
| 320. | CR. MISC./41737/2018<br>A.BAIL IPC 30A,34 EXCI<br>A.BAIL | 1 | BHOLA CHOUDHARY @ KISHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.BABU NANDAN PRASAD | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 321. | CR. MISC./41746/2018<br>A. BAIL 30A EXCISE ACT<br>A.BAIL | 1 | RAJ KUMAR ROY @ GAZA ROY & ANR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.RAJANI KUMARI | Mr.SRI ABHAY KUMAR ROY (APP229) |

## (AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CR. MISC./31702/2018<br>A.BAIL IPC 498A & 3/4<br>A.BAIL<br>NOT TODAY(thursday) | 4 | SHIVESH SRIVASTAVA @ BHUTKUN<br>vs STATE OF BIHAR & ANR | Mr.CHANDRA SHEKHAR ANAND | Mr.SRI SATYAVARAT VERMA (APP171)<br>Mr.SUNIL KUMAR PANDEY |
| 2. | CR. MISC./32473/2018<br>A.BAIL IPC 498A,341,32<br>A.BAIL<br>NOT TODAY(thursday) | 3 | RAJESH YADAV<br>vs THE STATE OF BIHAR | Mr.ANSHU DHAR SHARMA | Mr.SRI KUMAR RANJIT RANJAN (APP211)<br>Mr.MADHURENDRA KUMAR |
| 3. | CR. MISC./32988/2018<br>A. BAIL IPC 498A,509 &<br>A.BAIL | 3 | KIRTIMAN GUPTA @ KIRTIMAN<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SHARMA<br>Mr.KUMAR SACHIN | Mr.SRI PARMANAND KUMAR (APP244)<br>Mr.PRABHU NATH PATHAK |
| 4. | CR. MISC./34900/2018<br>A.BAIL IPC 498A,304B<br>A.BAIL | 3 | SURAJ PANDIT<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 5. | CR. MISC./40802/2018<br>A. BAIL IPC 498A,323,3<br>A.BAIL | 1 | SANGITA KUMARI & ORS<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.RITWAJ RAMAN | Mr.SMT. SHARDA KUMARI (APP175) |
| 6. | CR. MISC./40950/2018<br>A.BAIL IPC 498A,323,50<br>A.BAIL | 1 | CHANDAN MANDAL<br>vs STATE OF BIHAR & ANR | Mr.NAFISUZZOHA | Mr.SRI AMITESH KUMAR (APP8) |
| 7. | CR. MISC./40960/2018<br>A.BAIL IPC 498A,494<br>A.BAIL | 1 | DARSHAN YADAV @ RAM DARSHAN SINGH @ RAM DARSHAN YADAV<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR MISHRA<br>Mr.AJAY KUMAR | Mr.SRI AHMAD ALI (APP5) |
| 8. | CR. MISC./41372/2018<br>A. BAIL IPC 498A<br>A.BAIL | 1 | SUSHIL KUMAR @ OM PRAKASH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.DEEPAK KUMAR SINGH | Mr.SMT. ASHA KUMARI (APP197) |
| 9. | CR. MISC./41382/2018<br>A. BAIL IPC 498A,34<br>A.BAIL | 1 | RAMAKANT SAHNI<br>vs STATE OF BIHAR & ANR | Mr.MD. ANISUR RAHMAN<br>Mr.MD. AKRAM NAIYAR | Mr.SRI DINESH SINGH (APP21) |
| 10. | CR. MISC./41411/2018<br>A. BAIL IPC 498A,304B,<br>A.BAIL | 1 | SANJHARO DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.SRI PRANAV KUMAR (APP207) |
| 11. | CR. MISC./41425/2018<br>A. BAIL IPC 498A,323,3<br>A.BAIL | 1 | AMIT KUMAR<br>vs STATE OF BIHAR & ANR | Mr.KAMAL KISHORE JHA<br>Mr.ROUNAK KUMAR SINGH "PANKAJ" | Mr.SRI RAJKISHORE SINGH (APP172) |
| 12. | CR. MISC./41443/2018<br>A. BAIL IPC 498A,323,5<br>A.BAIL | 1 | GULEL PANDIT & ORS<br>vs STATE OF BIHAR & ANR | Mr.DR. ANJANI PD. SINGH | Mr.SRI UMESHNAND PANDIT (APP187) |
| 13. | CR. MISC./41524/2018<br>A. BAIL IPC 498A,341,3<br>A.BAIL | 1 | KUNDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 14. | CR. MISC./41525/2018<br>A. BAIL IPC 498A,323,3<br>A.BAIL | 1 | SURENDRA KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SUBODH PRASAD | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 15. | CR. MISC./41535/2018<br>A.BAIL IPC 498A,323,34<br>A.BAIL | 1 | ASHA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 16. | CR. MISC./41538/2018<br>A.BAIL IPC 498A,494<br>A.BAIL | 1 | MANOJ CHAUHAN<br>vs STATE OF BIHAR & ANR | Mr.RANA BALJIT SINGH | Mr.SRI AJAY KUMAR - 2 (APP71) |
| 17. | CR. MISC./41542/2018<br>A. BAIL IPC 498A,341,3<br>A.BAIL | 1 | RAVI KUMAR<br>vs STATE OF BIHAR & ANR | Mr.PANKAJ KUMAR<br>Mr.NIRANJAN KUMAR | Mr.SRI AJAY KUMAR JHA (APP243) |
| 18. | CR. MISC./41546/2018<br>A.BAIL IPC 498A &3/4 D<br>A.BAIL | 1 | MD. RIZWAN ANSARI<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA SHARMA | Mr.SRI SATYENDRA PRASAD (APP133) |
| 19. | CR. MISC./41555/2018<br>A.BAIL IPC 498A,494,37<br>A.BAIL | 1 | VIJAY THAKUR<br>vs STATE OF BIHAR & ANR | Mr.GAGAN DEO YADAV | Mr.SRI AKBAR ALI (APP7) |
| 20. | CR. MISC./41569/2018<br>A. BAIL IPC 498A,406<br>A.BAIL | 1 | IBRAHIM MIAN @ IBRAHIM MIYA<br>vs STATE OF BIHAR & ANR | Mr.SATYENDRA RAI | Mr.SRI DINESH SINGH (APP21) |

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| 21. | CR. MISC./41592/2018<br>A.BAIL IPC 498A,354<br>A.BAIL | 1 | BHOLA BHASKAR<br>vs STATE OF BIHAR & ANR | Smt.BABITA KUMARI<br>Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI SATYENDRA PRASAD (APP133) |
| 22. | CR. MISC./41614/2018<br>A.BAIL IPC 498A,341,32<br>A.BAIL | 1 | DHIRENDRA KUMAR PASWAN<br>vs STATE OF BIHAR & ANR | Mr.GAGAN DEO YADAV | Mr.SRI AKBAR ALI (APP7) |
| 23. | CR. MISC./41650/2018<br>A. BAIL IPC 498A,323,4<br>A.BAIL | 1 | VIJAY KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.SUDHA CHANDRA<br>Mr.SURENDRA KUMAR SINGH | Mr.SMT. SUCHETA YADAV (APP140) |
| 24. | CR. MISC./41661/2018<br>A.BAIL IPC 498A,341,32<br>A.BAIL | 1 | RAKESH KUMAR @ RAKESH KUMAR BARNWAL<br>vs STATE OF BIHAR & ANR | Mr.BISHWA BIBHUTI KUMAR SINGH | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 25. | CR. MISC./41682/2018<br>A.BAIL IPC 498A,342,32<br>A.BAIL | 1 | MADAN YADAV<br>vs STATE OF BIHAR & ANR | Mr.PARAS NATH | Mr.SRI RAM NARESH RAY (APP212) |
| 26. | CR. MISC./41693/2018<br>A.BAIL IPC 498A & 3/4<br>A.BAIL | 1 | SANTOSH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.RABINDRA KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |
| 27. | CR. MISC./41697/2018<br>A. BAIL IPC 498A,379,3<br>A.BAIL | 1 | DILIP KUMAR<br>vs STATE OF BIHAR & ANR | Mr.SATRUDHAN KUMAR | Mr.SRI ARUN KUMAR (APP82) |
| 28. | CR. MISC./41729/2018<br>A.BAIL IPC 498A,323,34<br>A.BAIL | 1 | VISHWANATH MANDAL<br>vs STATE OF BIHAR & ANR | Mr.KRIPA NAND JHA | Mr.YOGENDRA KUMAR SINGH (APP149) |
| 29. | CR. MISC./41740/2018<br>A. BAIL IPC 498A,379,3<br>A.BAIL | 1 | MAHESH YADAV & ORS<br>vs STATE OF BIHAR & ANR | Mr.AJAY NANDAN SAHAY<br>Mr.NAVIN KUMAR JHA | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 30. | CR. MISC./41748/2018<br>A.BAIL IPC 498A,496,32<br>A.BAIL | 1 | SAGAR MANDAL @ SAGAR KUMAR<br>vs STATE OF BIHAR & ANR | Mr.KUMAR KAMAL NAYAN | Mr.SRI KANHAIYA KISHORE (APP100) |
| 31. | CR. MISC./41754/2018<br>A.BAIL IPC 498A & 3/4<br>A.BAIL | 1 | BIRAN MALLIK @ VIRENDRA MALLIK<br>vs STATE OF BIHAR & ANR | Mr.MD. NAUSHAD UZZOHA | Mr.SRI DILIP KUMAR (APP19) |
| 32. | CR. MISC./41758/2018<br>A.BAIL IPC 498A,323,37<br>A.BAIL | 1 | MUKESH RAUT @ MUKESH KUMAR RAUT<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR TONDON<br>Mr.PRATEEK TANDON<br>Mr.KUMAR RISHABH | Mr.SMT. RITA VERMA (APP126) |

## (AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CR. MISC./25869/2018<br>R.BAIL IPC 498A,304B,2<br>R.BAIL-1 | 5 | HARI NARAYAN RAI @ ROSHAN RAI<br>vs THE STATE OF BIHAR | Mr.SHASHANK SHEKHAR<br>Mr.PRAVIN KUMAR | Mr.SRI UMESHNAND PANDIT (APP187)<br>Mr.SUNEIL KUMAR THAKUR |
| 2. | CR. MISC./30579/2018<br>R. BAIL IPC 498A,302,3<br>R.BAIL-1 | 4 | JAI RAM SAH @ JAI RAM SAHU<br>vs THE STATE OF BIHAR | Mr.KEDAR JHA | Mr.SRI AHTASH ALI KHAN (APP4) |
| 3. | CR. MISC./30736/2018<br>R. BAIL IPC 498A,304B,<br>R.BAIL-1 | 4 | SURAJ SHARMA @ SURAJ KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR<br>Mr.KRITI SINGH<br>Mr.VISHAL VIKRAM RANA<br>Mr.KUMAR NIKHIL | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 4. | CR. MISC./30750/2018<br>R.BAIL IPC 498A,302,20<br>R.BAIL-1 | 4 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Smt.ASHA KUMARI<br>Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA | Mr.SRI UMESHNAND PANDIT (APP187) |
| 5. | CR. MISC./33110/2018<br>R.BAIL IPC 498A,304B,3<br>R.BAIL-1 | 4 | BRAHMDEV SHARMA<br>vs THE STATE OF BIHAR | Mr.RAJIVE RANJAN SINGH<br>Mr.SHANTI BHUSHAN SINGH | Mr.SRI ASHARAF ANSARI (APP86) |
| 6. | CR. MISC./37012/2018<br>R. BAIL IPC 498A,302,3<br>R.BAIL-1 | 3 | RUDAL YADAV<br>vs STATE OF BIHAR & ANR | Mr.SHAMBHU PRASAD YADAV | Mr.SRI SHYAM KUMAR SINGH (APP138)<br>Mr.NIRAJ KUMAR<br>Mr.ASHOK KUMAR |
| 7. | CR. MISC./37828/2018<br>R.BAIL IPC 498A<br>R.BAIL-1 | 3 | MD. AZAD<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR RANA | Mr.SRI BISHESHWAR RAM (APP18)<br>Mr.ANIL PRASAD SINGH<br>Mr.VIJAY KISHORE BHARTI |
| 8. | CR. MISC./41424/2018<br>R. BAIL IPC 498A,494,4<br>R.BAIL-1 | 1 | SHYAM NARAYAN RAI<br>vs STATE OF BIHAR & ANR | Mr.HARSH ANUJ<br>Mr.PRASHANT KUMAR<br>Mr.AJIT KUMAR SINGH | Mr.SRI RAM BACHAN SINGH (APP189) |
| 9. | CR. MISC./41533/2018<br>R. BAIL IPC 498A,34 &<br>R.BAIL-1 | 1 | KAMOD SAHANI<br>vs THE STATE OF BIHAR | Mr.VINOD GAUTAM<br>Mr.BINAY KUMAR | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 10. | CR. MISC./41726/2018<br>R. BAIL IPC 498A<br>R.BAIL-1 | 1 | SANJEEV KUMAR<br>vs STATE OF BIHAR & ANR | Mr.PARAS NATH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |

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| 11. | CR. MISC./41732/2018<br>R.BAIL IPC 498A,406<br>R.BAIL-1 | 1 | LAXMAN SAH & ORS<br>vs STATE OF BIHAR & ANR | Mr.ANUJ KUMAR | Mr.SRI DILIP KUMAR (APP19) |

(AT 2.15 P.M.)

## TIEDUP MATTERS

### FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./14012/2017<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 5 | MD. SHAMSHAD @ AUWA @ SHAMSHAD @ SHAMSAD SIDDIQUE<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 2. | CR. MISC./33408/2017<br>R. BAIL IPC 302<br>R.BAIL-1 | 4 | BHARAT KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR MANDAL | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 3. | CR. MISC./45043/2017<br>R. BAIL IPC 302,387,34<br>R.BAIL-1 | 5 | AMARJEET SINGH @ AMAR SINGH<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 4. | CR. MISC./49347/2017<br>R.BAIL IPC 498(A)<br>R.BAIL-1 | 9 | MAHENDRA CHOUDHARY @ MAHENDRA MAHATHA<br>vs STATE OF BIHAR & ANR | Mr.DHARMENDRA KUMAR SINGH<br>Mr.MANISH KUMAR SINGH | Mr.SRI RAJEEV NAYAN (APP231)<br>Mr.SATISH KUMAR |
| 5. | CR. MISC./6450/2018<br>A.BAIL IPC 498A & 4 D.<br>A.BAIL | 5 | ASHRAF ALI<br>vs STATE OF BIHAR & ANR | Mr.SUDHIR KUMAR SINHA | Mr.SRI AMIT KUMAR RAKESH (APP179)<br>Mr.DEVENDRA PRASAD SINGH<br>Mr.UMA KUMARI |
| 6. | CR. MISC./28776/2018<br>R.BAIL IPC 365,364A,34<br>R.BAIL-1 | 4 | VIVEK KUMAR MISHRA<br>vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH | Mr.SRI MATLOOB RAB (APP34) |
| 7. | CR. MISC./36954/2018<br>C.BAIL<br>C.BAIL | 1 | KOMAL KUMARI<br>vs GAURAV ANAND | Mr.SUBODH KUMAR<br>Mr.GOPAL BIHARI | |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | MJC/1558/2008<br>RESTORATION-SJ | 1 | SAYEEDUR RAHMAN & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAUSHADUZZAHA | Mr.(SC17) |
| 2. | C. REV./355/2017<br>IN (CWJC/9604 /2012) | 1 | DR. NARESH KUMAR SINGH & ANR<br>vs THE CHANCELLOR OF THE UNIVERSITY OF BIHAR | Mr.DR. NARESH KUMAR SINGH ( IN PERSON ) | |
| 3. | MJC/3658/2017<br>MODIFICATION- SJ IN (CWJC/16954 /2010) | 3 | SANJAY KUMAR YADAV<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.SMT. SHILPA SINGH - GA-12 |
| 4. | MJC/1501/2018<br>RESTORATION-SJ IN (CWJC/14384 /2012) | 1 | SUNITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR | Mr.SMT. SHILPA SINGH - GA 12 |

### FOR ADMISSION

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| 1. | CR. MISC./19301/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 4 | SADHU YADAV<br>vs THE STATE OF BIHAR | Mr.RAJ KUMAR CHOUDHARY | Mr.SRI AHTASH ALI KHAN (APP4) |
| 2. | C. REV./369/2016<br>IN (CWJC/22358 /2012) | 1 | THE STATE OF BIHAR & ORS<br>vs ARUN KUMAR SRIVASTAVA & ORS | Mr.MRITUNJAY KUMAR | |
| 3. with | CR. MISC./2334/2016<br>A.BAIL IPC 406/420/467<br>A.BAIL | 21 | MIHIR KUMAR JHA<br>vs STATE OF BIHAR & ANR | Mr.SUBHASH CHANDRA BOSE | Mr.J.N. THAKUR (APP)<br>Mr.ANJANI KUMAR MISHRA<br>Mr.SATYA PRAKASHTRIPATHY<br>Mr.DR. BINAY KUMAR SINGH<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 4. | CR. MISC./2669/2016<br>A.BAIL 420,406,467,468<br>A.BAIL | 5 | RITA THAKUR<br>vs STATE OF BIHAR & ANR | Mr.SUBHASH CHANDRA BOSE | Mr.J.N.THAKUR(APP)<br>Mr.ANJANI KUMAR MISHRA<br>Mr.SATYA PRAKASHTRIPATHY<br>Mr.DR. BINAY KUMAR SINGH<br>Mr.KAUSHLENDRA KR.SINHA |
| 5. | CR. MISC./394/2017<br>MOD (SJ) IN (CR. MISC./53832 /2015) | 10 | JAGDISH SINGH<br>vs STATE OF BIHAR & ANR | Mr.AJAY NANDAN SAHAY | Mr.SRI NARENDRA KUMAR SINGH (APP150)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY |

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| 6. | MJC/3641/2017<br>CONTEMPT- SJ IN<br>(CWJC/10852 /2011) | 1 | LAL BABU TIWARY<br>vs SRI SARVA NARAYAN JHA, VICE CHANCELLOR, KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA | Mr.ASHOK KUMAR GARG | Mr.AWADHESH PRASAD SINHA |
| 7. | CWJC/5581/2017<br>DISCP.PROC., NON GAZET | 6 | NAWAL KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR | Mr.PRASHANT PRATAP-GP2<br>Mr.MRIGANK MAULI |
| 8. | CR. MISC./23990/2017<br>QUASHING(498A,406)IPC O ORDER OF CANCELLATIO | 3 | WARIS ALI @ MD. WARIS ALI<br>vs STATE OF BIHAR & ANR | Mr.MD. NAJMUL HODDA | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 9. | CR. MISC./51693/2017<br>C.BAIL<br>C.BAIL | 5 | BINDU DEVI<br>vs STATE OF BIHAR & ANR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 10. | CR. MISC./63332/2017<br>C. BAIL<br>C.BAIL | 3 | KHUSHBU KUMARI<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR SHARMA | Mr.SRI AMRENDRA PRASAD (APP77) |
| 11. | MJC/544/2018<br>CONTEMPT- SJ IN<br>(CWJC/22419 /2011) | 1 | DR. RAMJEE PRASAD BHAGAT<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ANR | Mr.ARVIND KUMAR SINGH<br>Mr.MUKUL JEE | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Smt.NUTAN SAHAY<br>Mr.PRABHAT KUMAR VERMA |
| 12. | CR. MISC./689/2018<br>A.BAIL IPC 341,323,379<br>A.BAIL | 3 | CHANDAR DAS @ SRICHANDRA DAS & ANR<br>vs THE STATE OF BIHAR | Mr.ASHHAR MUSTAFA<br>Mr.TALIB MUSTAFA<br>Mr.ASHISH KUMAR RANJAN<br>Mr.VIKASH KUMAR JHA | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 13. | MJC/1098/2018<br>CONTEMPT- SJ IN<br>(CWJC/17455 /2014) | 1 | LALIT MOHAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR SINHA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 14. | CR. MISC./3330/2018<br>R.BAIL IPC 406,409,420<br>R.BAIL-1 | 4 | SHAMBHU KUMAR SONI<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE PATNA PRESENTLY ECONOMIC OFFENCE UNIT, PATNA | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.VISHWANATH PD. SINHA (EOU UNIT)<br>Ms.SONI SHRIVASTAVA |
| 15. | CR. MISC./3453/2018<br>C.BAIL<br>C.BAIL | 1 | BANDANA KUMARI @ BANDANA DEVI<br>vs STATE OF BIHAR & ANR | Mr.BIPIN KUMAR SINHA | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) |
| 16. | CR. MISC./4547/2018<br>C.BAIL<br>C.BAIL | 1 | SIMPI DEVI @ SIMPY KUMARI<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI NARSINGH TANTI (APP111) |
| 17. | CR. MISC./7155/2018<br>C.BAIL<br>C.BAIL | 1 | KAVITA DEVI @ KAVITA KUMARI<br>vs STATE OF BIHAR & ANR | Mr.PRAHALAD KUMAR BHAGAT | Mr.SRI PARMANAND KUMAR (APP244) |
| 18. | CR. MISC./7264/2018<br>C.BAIL<br>C.BAIL | 1 | RAKHI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.SHYAMA KANT SINGH | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)<br>Mr.AWADHESH KUMAR<br>Mr.RANJEET RANJAN<br>Mr.ABHA SINGH |
| 19. | CR. MISC./7430/2018<br>C.BAIL<br>C.BAIL | 1 | GULSHAN KHATOON<br>vs STATE OF BIHAR & ANR | Mr.SHAILENDRA KUMAR JHA | Mr.SRI SANJAY KUMAR (APP127) |
| 20. | CR. MISC./7915/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | MD. BADRE ALAM @ BADRE ALAM<br>vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN | Mr.SMT. SAHIN BEGAM (APP134) |
| 21. | CR. MISC./8677/2018<br>C.BAIL<br>C.BAIL | 1 | RINA DEVI<br>vs STATE OF BIHAR & ANR | Mr.VIKAS KUMAR<br>Mr.AMIT KUMAR | Mr.SRI SURENDRA KUMAR (APP190)<br>Dr.LEELAWATI KUMARI |
| 22. | CR. MISC./10641/2018<br>C.BAIL<br>C.BAIL | 1 | PINKI KUMARI<br>vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR SINHA<br>Mr.AKANSHA | Mr.SRI MADHURANAND JHA (APP102) |
| 23. | CR. MISC./20056/2018<br>R. BAIL IPC 302,387,34<br>R.BAIL-1 | 3 | AMARJEET SINGH @ AMAR SINGH<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI UPENDRA KUMAR (APP67) |
| 24. | CR. MISC./20538/2018<br>R.BAIL IPC 498A,307,32<br>R.BAIL-1 | 1 | MD. AFJAIL HUSSAIN @ RAJA BABU @ AFJAL HUSSAIN<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR JHA | Mr.SRI PARMANAND KUMAR (APP244)<br>Mr.UPENDRA YADAV<br>Mr.MANOJ KUMAR GUPTA<br>Mr.AMRIT ABHIJAT |
| 25. | CR. MISC./20765/2018<br>C. BAIL<br>C.BAIL | 1 | RAM KRIPAL YADAV<br>vs THE STATE OF BIHAR & ORS | Mrs.SHAMA SINHA<br>Mr.KUMARI SHUBHAM | Mr.DR. AJEET KUMAR (APP94) |
| 26. | CR. MISC./22389/2018<br>C.BAIL<br>C.BAIL | 1 | SUDHA DEVI<br>vs STATE OF BIHAR & ANR | Mr.MUKUND MOHAN JHA | Mr.SRI AMITESH KUMAR (APP8) |

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| 27. | CR. MISC./23433/2018<br>R. BAIL IPC 498A,323,3<br>R.BAIL-1 | 3 | NAVENDU JHA<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.RASHMI | Mr.SRI ASHARAF ANSARI (APP86)<br>Mr.ANGAD KUNWAR<br>Mr.AMIT KASHYAP |
| 28. | CR. MISC./23622/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 4 | ARBIND CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 29. | CR. MISC./25439/2018<br>R. BAIL IPC 302<br>R.BAIL-1 | 3 | MANGAL MUSHAHAR<br>vs THE STATE OF BIHAR | Mr.MILIND KUMAR MISHRA<br>Mr.YOGENDRA TIWARI | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 30. | CR. MISC./26944/2018<br>R.BAIL IPC 406,420,409<br>R.BAIL-1 | 3 | RAM AYODHYA THAKUR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA<br>Mr.RABINDRA KUMAR | Mr.SRI AJAY MISHRA (APP72) |
| 31. | CR. MISC./27448/2018<br>R.BAIL IPC 20B NDPS AC<br>R.BAIL-1 | 4 | SANTOSH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SMT. SAHIN BEGAM (APP134) |
| 32. | CR. MISC./27982/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | MD. ASLAM @ ASLAM<br>vs THE STATE OF BIHAR | Mr.SANCHAY SRIVASTAVA<br>Mr.SOURAV SUMAN | Mr.SRI BHARAT BHUSHAN (APP156) |
| 33. | CR. MISC./28319/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 4 | SABINA KHATOON<br>vs THE STATE OF BIHAR | Mr.MIRA KUMARI<br>Mr.SHALINI RAUT | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 34. | CR. MISC./29067/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 4 | BRAMHANAND SAHNI<br>vs THE STATE OF BIHAR | Mr.SRI NIWAS JHA<br>Mr.NITESH KUMAR<br>Mr.PRAMOD KUMAR | Mr.SRI AMITESH KUMAR (APP8)<br>Mr.SUNIL KUMAR PANDEY |
| 35. | CR. MISC./30044/2018<br>C.BAIL<br>C.BAIL | 3 | AMIRA RAY<br>vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 36. | CR. MISC./30408/2018<br>A.BAIL IPC 498A<br>A.BAIL | 4 | CHANDAN KUMAR TIWARY<br>vs STATE OF BIHAR & ANR | Mr.ARUN | Mr.SMT PUSHPA SINHA (APP45)<br>Mr.BIPIN KUMAR |
| 37. | CR. MISC./30667/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 3 | TUNISH YADAV<br>vs THE STATE OF BIHAR | Mr.VIVEKA NANDSINGH<br>Mr.HIRA JHA | Mr.SRI RAJENDRA NATH JHA (APP46)<br>Mr.RAKESH CHANDRA |
| 38. | CR. MISC./32238/2018<br>R.BAIL IPC 304B,201<br>R.BAIL-1 | 3 | KAMLESH KUMAR SHARMA @ KAMLESH KUMAR<br>vs THE STATE OF BIHAR | Mr.NITYANAND KUMAR | Mr.SRI AKBAR ALI (APP7) |
| 39. | CR. MISC./32273/2018<br>C. BAIL<br>C.BAIL | 1 | MANOJ KUMAR MISHRA<br>vs STATE OF BIHAR & ANR | Mr.RITESH KUMAR NARAIN SINGH | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 40. | CR. MISC./32758/2018<br>A.BAIL IPC 272,273 & 4<br>A.BAIL | 3 | UMESH RAI<br>vs THE STATE OF BIHAR | Ms.SANJANA | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 41. | CR. MISC./32970/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 3 | YUGESHWAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA | Mr.SRI ARUN KUMAR PANDEY (APP83) |
| 42. | CR. MISC./33164/2018<br>C.BAIL<br>C.BAIL | 1 | PREETI KUMARI<br>vs THE STATE OF BIHAR | Mr.MRITUNJAY PRASAD SINGH<br>Mr.SANJEEV KUMAR NIRALA | Mr.MD. ARIF (APP105) |
| 43. | CR. MISC./36291/2018<br>R. BAIL IPC 377,34 & 6<br>R.BAIL-1 | 1 | NUTAN JOSEPH @ CHHOTI MAM @ NUTAN MAM<br>vs THE STATE OF BIHAR | Mr.SUMIT KUMAR JHA<br>Mr.ANSHU RAJ SINGH | Mr.SRI RAM NARESH RAY (APP212) |
| 44. | CR. MISC./36325/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./7829 /2018) | 1 | BHUSHAN RAY<br>vs THE STATE OF BIHAR | Mr.NAJMUL HODA | Mr.SRI BRAJ KISHORE PRASAD (APP90) |
| 45. | CR. MISC./36332/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./19923 /2018) | 1 | MD. NAJRE ALAM<br>vs STATE OF BIHAR & ANR | Mr.GOPAL JHA | Mr.SMT. MADHURI LATA (APP103) |
| 46. | CR. MISC./36563/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./51294 /2017) | 1 | DEEPAK KUMAR @ DIPAK KUMAR<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR ARUN | Mr.SRI RAM ANURAG SINGH (APP227) |
| 47. | CR. MISC./36569/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./24981 /2018) | 1 | SANJIT KUMAR @ SANJIT KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.KRISHNA KANT SINGH | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 48. | CR. MISC./37095/2018<br>R.BAIL IPC 272,273,308<br>R.BAIL-1 | 1 | VIJAY MAL YADAV<br>vs THE STATE OF BIHAR | Mr.PRABHAKAR SINGH<br>Mr.RAKESH MOHAN SINGH | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 49. | CR. MISC./37202/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./24128 /2018) | 1 | ARBIND MANDAL & ANR<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM CHOUDHARY | Mr.SRI MANOJ KUMAR - 1 (APP185) |

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| 50. | CR. MISC./37205/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./22208 /2018) | 1 | MANI @ MANIJEE @ NILMANI MISHRA<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 51. | CR. MISC./37319/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 1 | AMARJIT SINGH @ AMAR SINGH<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 52. | CR. MISC./38146/2018<br>C.BAIL<br>C.BAIL | 1 | VIBHA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR JHA | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 53. | CR. MISC./38283/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./62793 /2017) | 1 | ATUL KUMAR @ ATUL DAS SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.SRI LALAN KUMAR (APP224) |
| 54. | CR. MISC./38290/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./6093 /2018) | 1 | DILIP PASWAN<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH PARASAR | Mr.SRI BISHESHWAR RAM (APP18) |
| 55. | CR. MISC./38385/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./26014 /2018) | 1 | BABLU BIND<br>vs THE STATE OF BIHAR | Mr.SHAMBHU SHARAN SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 56. | CR. MISC./38617/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./12699 /2018) | 1 | SANTOSH KUMAR SAH @ SANTOSH SAHU<br>vs THE STATE OF BIHAR | Mr.BHUBNESHWAR PRASAD | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 57. | CR. MISC./38630/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./55768 /2017) | 1 | SUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.RUDAL SINGH | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 58. | CR. MISC./38645/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./62950 /2017) | 1 | SANJEET PASWAN @ SANJEEV PASWAN<br>vs THE STATE OF BIHAR | Mr.RANJIT JHA | Mr.PARMANAND PRASAD |
| 59. | CR. MISC./39180/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | PRADEEP KUMAR @ PRADEEP KUMAR CHANDRABANSI @ PRADEEP KUMAR CHANDERBANSI<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH | Mr.SRI TAPESHWAR SHARMA (APP170) |
| 60. | CR. MISC./39482/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./53129 /2016) | 1 | VISHAL PASWAN<br>vs STATE OF BIHAR & ANR | Mr.RAVI SHANKER PANKAJ | Mr.MD. FAHIMUDDIN (APP235) |
| 61. | CR. MISC./39499/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./13482 /2018) | 1 | GUDDU KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.RUDAL SINGH | Mr.SRI SHAILENDRA KUMAR -1 (APP60) |
| 62. | CR. MISC./39877/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./7960 /2018) | 1 | LALAN BHUIYAN<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI SHAILENDRA KUMAR -2 (APP61) |
| 63. | CR. MISC./40316/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./24127 /2018) | 1 | AJAY KUMAR @ ANIL YADAV @ ANIL KUMAR<br>vs THE STATE OF BIHAR | Mr.SATYA VEER | Mr.SRI RAJKISHORE SINGH (APP172) |
| 64. | CR. MISC./40783/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./21764 /2018) | 1 | SUNIL RAI @ SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR | Mr.SRI ATAUR RAHMAN (APP191) |
| 65. | CR. MISC./41050/2018<br>R. BAIL IPC 498A,304B,<br>R.BAIL-1 | 1 | MANOJ PASI<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY<br>Mr.SANDEEP KUMAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 66. | CR. MISC./41245/2018<br>C.BAIL<br>C.BAIL | 1 | HASINA KHATOON<br>vs THE STATE OF BIHAR & ORS | Mr.BIMLESH KUMAR PANDEY | Mr.SRI BHARAT BHUSHAN (APP156) |

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## Wednesday the 11th July 2018
## Court No. 9 (AT 2:15 P.M.)
# Mr. Justice Arvind Srivastava

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TIEDUP MATTERS** | | | |
| | | | **FOR JUDGMENT** | | | |
| 1. with | CR. MISC./14862/2018<br>MOD (SJ) IN (CR. MISC./11500 /2017) | 7 | AVINASH JHA<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA | Mr.SMT RENU KUMARI (APP160)<br>Mr.KRIPA NAND JHA | |
| 2. | CR. MISC./13799/2018<br>C.BAIL<br>MOD (SJ) | 3 | TANUSHREE SANDILYA JHA<br>vs STATE OF BIHAR & ANR | Mr.KRIPA NAND JHA | Mr.SRI ATAUR RAHMAN (APP191)<br>Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA | |
| | | | **TO BE MENTIONED** | | | |
| 1. | CR. MISC./30622/2018<br>A. BAIL IPC 272,273 &<br>A.BAIL | 3 | MD. MUSTAKIM & ANR<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.RAMASHANKAR SINGH | Mr.SRI DINESH SINGH (APP21) | |
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./55626/2017<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 4 | BABLU KUMAR<br>vs THE STATE OF BIHAR | Mr.MAHESHWAR PRASAD | Mr.SRI PARMANAND PRASAD (APP116)<br>Mr.DSHIRENDRA KUMAR TRIVEDI<br>Mr.ARUN KUMAR ARUN | |
| 2. | CR. MISC./1276/2018<br>R.BAIL IPC 395,328<br>R.BAIL-1 | 4 | ALOK SAH @ ALOK KUMAR @ MUNNA KUMAR @ MUNNA<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR NO.III | Mr.MR. MANOJ KUMAR (APP168) | |
| 3. | CR. MISC./21505/2018<br>C.BAIL<br>C.BAIL | 3 | VIKASH KUMAR MANDILWAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMRESH KUMAR SINHA<br>Mr.BABY KUMARI<br>Mr.UPENDRA PRASAD SINGH<br>Mr.BRAJESH K. CHOPRA | Mr.SMT. MADHURI LATA (APP103) | |
| 4. | CR. MISC./28467/2018<br>C.BAIL<br>C.BAIL | 3 | VIKASH KUMAR MANDILWAR<br>vs THE STATE OF BIHAR & ORS | Mr.AMRESH KUMAR SINHA<br>Mr.UPENDRA PRASAD SINGH<br>Mr.BRAJESH K. CHOPRA | Mr.SMT. SUMAN KUMARI SINGH (APP164) | |
| 5. | CR. MISC./36883/2018<br>R. BAIL IPC 307,326A<br>R.BAIL-1 | 1 | SAPENDRA MAHTO @ SAPENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.MAHENDRA THAKUR | Mr.SRI ASHOK KUMAR SINGH 1 (APP216) | |
| 6. | CR. MISC./37380/2018<br>A.BAIL IPC 467,468,469<br>A.BAIL | 1 | SRIMATI ASHMAN NIZAM<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR SINGH<br>Mr.RAM KISHORE SINGH | Mr.SRI AJAY MISHRA (APP72) | |
| 7. | CR. MISC./40474/2018<br>C. BAIL<br>C.BAIL | 1 | ABHA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.KAMALA KANT TIWARY | Mr.SRI BHARAT BHUSHAN (APP156) | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | MJC/2426/2017<br>CONTEMPT- SJ IN<br>(CWJC/8070 /2017) | 1 | CONSTABLE NO. 1338 SUJIT KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH KUMAR SINHA<br>Mr.REKHA KUMARI | Mr.P. K. VERMA - AAG 3 | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./32197/2018<br>A.BAIL IPC 166,167,420<br>A.BAIL<br>(Part Heard) | 3 | SHRI RAM NATH SINGH @ RAM NATH SINGH<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.SMT. SUCHETA YADAV (APP140) | |
| 2. | CR. MISC./15450/2014<br>QUASHING(304/34) IPC<br>QSH F.I.R. FOR CONGNIZ | 13 | DR. VACHASPATI THAKUR<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR NO-1 | Mr.RAM SUMIRAN ROY (APP)<br>Mr.PRAVEEN KUMAR | |
| 3. with | CR. MISC./26275/2017<br>A.BAIL IPC 302,364,363<br>A.BAIL | 14 | ANAND KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.NIL KAMAL | Mr.SRI DASHRATH MEHTA (APP157)<br>Mr.MAHENDRA THAKUR<br>Mr.VIJAY KUMAR | |
| 4. | CR. MISC./37864/2017<br>A.BAIL IPC 302,120B,36<br>A.BAIL | 3 | RAJAN CHOUDHARY @ RAJNATH CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.NIL KAMAL | Mr.SRI ABHAY KUMAR - 1 (APP186)<br>Mr.MAHENDRA THAKUR<br>Mr.VIJAY KUMAR | |

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|---|---|---|---|---|---|
| 5. | CR. MISC./29517/2017<br>A. BAIL IPC 406,407,42<br>A.BAIL | 14 | RAM BABU PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR<br>Mr.AVINASH KUMAR | Mr.SRI RAM NARESH RAY (APP212)<br>Mr.NAMRATA MISHRA<br>Mr.SHAILENDRA KUMAR SINGH |
| 6. | CR. MISC./41663/2017<br>A. BAIL IPC 498A & 4 D<br>A.BAIL | 10 | ASHWANI KUMAR PATHAK @ ASHWINI KUMAR PATHAK<br>vs STATE OF BIHAR & ANR | Mr.VINOD PANDEY | Mr.SRI SHYAMESHWAR DAYAL (APP63)<br>Mr.RAJENDRA SINGH<br>Mr.UDAY KUMAR MISHRA<br>Ms.MALTI KUMARI |
| 7. | CR. MISC./60934/2017<br>C.BAIL<br>C.BAIL | 6 | BIBI KHUSBU KHATUN<br>vs STATE OF BIHAR & ANR | Mr.PARMESHWAR VISHWAKARMA<br>Mr.ASHOK KUMAR SINGH<br>Mr.BRAJESH TIWARY<br>Mr.AMBRISH RAHUL | Mr.SMT. ANUSUIYA JAISWAL (APP81)<br>Mr.KUNDAN KUMAR SINGH<br>Mr.BISHWAJEET SINGH |
| 8. | CR. MISC./4632/2018<br>C.BAIL<br>C.BAIL | 7 | ASHOK KUMAR RAJAK<br>vs STATE OF BIHAR & ANR | Mr.ZEYAUL HODA | Mr.MD. NAZIR ANSARI (APP106)<br>Mr.BIRESH KUMAR SINHA<br>Mr.NILESH KUMAR<br>Mr.MALAY KUMAR CHOUDHARY |
| 9. | CR. MISC./5778/2018<br>A.BAIL IPC 498A,302,20<br>A.BAIL | 6 | ANAND KUMAR SINGH @ ANANDI SINGH<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINGH | Mr.SRI NITYANAND (APP114) |
| 10. | CR. MISC./8110/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 5 | BUDHDEV SINGH<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR GIRI<br>Mr.SURENDRA KUMAR SINGH<br>Mr.SUDHA CHANDRA | Mr.SRI NARSINGH TANTI (APP111) |
| 11. | CR. MISC./11437/2018<br>C.BAIL<br>C.BAIL | 4 | PUNITA DEVI<br>vs STATE OF BIHAR & ANR | Mr.NAGENDRA DUBEY<br>Mr.SUNIL KUMAR SINGH | Mr.SRI SATYAVARAT VERMA (APP171)<br>Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR |
| 12. | CR. MISC./20950/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 5 | RAM AWTAR YADAV @ RAMA AWATAR YADAV<br>vs THE STATE OF BIHAR | Mr.RAVI PRAKASH<br>Mr.UDESHYA KUMAR YADAV | Mr.SRI DILIP KUMAR (APP19) |
| 13. | CR. MISC./22046/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 3 | ABDUL BARI @ MD. ABDUL BARI @ MD. ABDUL BARIK<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY<br>Mr.RITWAJ RAMAN | Mr.SRI UMESH LAL VERMA (APP146) |
| 14. | CR. MISC./22901/2018<br>A.BAIL IPC 498A & 3/4<br>A.BAIL | 3 | JAY SAHA<br>vs THE STATE OF BIHAR | Mr.AMAR PRAKASH | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 15. | CR. MISC./27346/2018<br>C. BAIL<br>C.BAIL | 3 | HARIMANGAL PRASAD<br>vs STATE OF BIHAR & ANR | Mr.JAI SHANKER PRASAD<br>Mr.SANJANA | Mr.SRI HARENDRA PRASAD (APP96)<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA |
| 16. | CR. MISC./27817/2018<br>A. BAIL IPC 420,467,46<br>A.BAIL | 3 | RAM CHANDRA GUPTA<br>vs STATE OF BIHAR & ANR | Mr.BINOD KUMAR | Mr.SRI MATLOOB RAB (APP34)<br>Ms.SONI SHRIVASTAVA<br>Mr.V.N.P SINHA(EOU) |
| 17. | CR. MISC./29868/2018<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 3 | FIROZ AHMAD @ FIROZ ALAM<br>vs THE STATE OF BIHAR | Mr.INDRAJEET BHUSHAN | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 18. | CR. MISC./30360/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./241 /2017) | 3 | RAMAN KUMAR RAW<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI AMITESH KUMAR (APP8) |
| 19. | CR. MISC./31394/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | SANJAY KUMAR @ SANJAY ROY<br>vs THE STATE OF BIHAR | Mr.PRABHU NARAYAN SHARMA<br>Mr.PRATYUSH<br>Mr.BIMAL KUMAR<br>Mr.SURENDRA PRASAD SINGH | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 20. | CR. MISC./33229/2018<br>R.BAIL IPC 304B,201,12<br>R.BAIL-1 | 1 | PANKAJ YADAV<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR JHA<br>Mr.MIRTYUNJAY KUMAR MISHRA | Mr.SRI AKHILESHWAR DAYAL (APP74) |
| 21. | CR. MISC./34977/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | DHIREN BARMAN @ DHIREN VERMA<br>vs THE UNION OF INDIA THROUGH DIRECTORATE, REVENUE INTELLIGENCE, REGIONAL UNIT, PATNA | Mr.NACHIKETA JHA | Mr.SATYA PRAKASHTRIPATHY<br>Mr.MANOJ KR.SINGH<br>Mr.MANOJ KR.SINGH (CGC)<br>Mr.S.D.SANJAY (ADDL.S.G) |

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| 22. | CR. MISC./35051/2018<br>C. BAIL<br>C.BAIL | 1 | ASHARFI MANDAL<br>vs STATE OF BIHAR & ANR | Mr.MANOHAR PRASAD SINGH<br>Mr.SAMIR KUMAR SINHA<br>Mr.NAGENDRA KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 23. | CR. MISC./37197/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./7501 /2018) | 1 | SUBHASH RAI<br>vs THE STATE OF BIHAR | Mr.SHAMBHU SHARAN SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 24. | CR. MISC./37381/2018<br>A.BAIL IPC 409,420<br>A.BAIL | 1 | JITENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.GOPAL BOHRA | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 25. | CR. MISC./39033/2018<br>R.BAIL IPC 302,34 & 25<br>R.BAIL-1 | 1 | RAKESH KUMAR SINGH @ MUS SINGH<br>vs THE STATE OF BIHAR | Mr.TRIBHUWAN NARAYAN | Mr.SRI BRAJENDRA NATH PANDEY (APP91) |
| 26. | CR. MISC./39210/2018<br>C.BAIL<br>C.BAIL | 1 | RICHA SAGAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAMCHANDRA SAHNI<br>Mr.RAMENDRA KUMAR BHARTI | Mr.SRI KHURSHID ANWAR (APP192) |
| 27. | CR. MISC./39454/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./37187 /2017) | 1 | PRADEEP KUMAR @ PRADEEP KUMAR SAH @ PRADEEP SAH<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 28. | CR. MISC./39539/2018<br>C.BAIL<br>C.BAIL | 1 | ASHARFI MANDAL<br>vs STATE OF BIHAR & ANR | Mr.MANOHAR PRASAD SINGH<br>Mr.SAMIR KUMAR SINHA<br>Mr.NAGENDRA KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 29. | CR. MISC./39624/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | NARESH RAI @ NARESH KUMAR RAI<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.MANI BHUSHAN KUMAR SINGH | Mr.SRI BHARAT BHUSHAN (APP156) |
| 30. | CR. MISC./40346/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | SUKHSAGAR YADAV<br>vs THE STATE OF BIHAR | Mr.HRIDAY NARAYAN HARSHIT<br>Mr.SHIVNANDAN SAH | Mr.SMT. NIRMALA KUMARI (APP167) |
| 31. | CR. MISC./40350/2018<br>A. BAIL IPC 302,34<br>A.BAIL | 1 | KUNTI DEVI<br>vs THE STATE OF BIHAR | Mr.ABHIMANYU SHARMA | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 32. | CR. MISC./41142/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | JAISHIMUDDIN ANSARI @ JASIMUDIDAN ANSARI<br>vs THE STATE OF BIHAR | Mr.ABHISHEK<br>Mr.KANHAIYA JEE TIWARY | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 33. | CR. MISC./41171/2018<br>A. BAIL IPC 420,406,34<br>A.BAIL | 1 | BISHNU KUMAR SINGH & ANR<br>vs STATE OF BIHAR & ANR | Mr.ARUN KUMAR LAL<br>Mr.ANJANA<br>Mr.RAJESH SINGH | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 34. | CR. MISC./41541/2018<br>A. BAIL IPC 498A,341,3<br>A.BAIL | 1 | SAMS ALAM @ SHAMS ALAM<br>vs THE STATE OF BIHAR | Mr.HEMANT KUMAR SHARAN<br>Mr.ALOK ANAND<br>Mr.KUNDAN RATHORE @ KUNDAN KUMAR | Mr.SRI DILIP KUMAR (APP19) |
| 35. | CR. MISC./41589/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./33311 /2017) | 1 | AJAY KUMAR THAKUR<br>vs THE STATE OF BIHAR | Mr.PRAFULL CHANDRA JHA | Mr.SMT. PRONATI SINGH (APP44) |

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## Wednesday the 11th July 2018
## Court No. 25 (AT 10:30 A.M.)
# Mr. Justice Vinod Kumar Sinha

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./32634/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 4 | MD. NAUSHAD<br>vs THE STATE OF BIHAR | Mr.MD. SOBAN ASGHAR | Mr.SRI UPENDRA KUMAR (APP67) | |
| 2. | CR. MISC./32961/2018<br>A. BAIL IPC 307,429,34<br>A.BAIL | 3 | UDAY YADAV<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR<br>Mr.DINKAR KUMAR | Mr.SRI RAJBALLABH SINGH (APP122) | |
| 3. | CR. MISC./40850/2018<br>A. BAIL IPC 379,411,42<br>A.BAIL | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SRI UMESHNAND PANDIT (APP187) | |
| 4. | CR. MISC./40873/2018<br>A. BAIL IPC 341,323,3<br>A.BAIL | 1 | RAM PRAMOD SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY PARASMANI<br>Mr.AJAY KUMAR | Mr.MD. ASHLAM ANSARI (APP241) | |
| 5. | CR. MISC./40898/2018<br>A. BAIL IPC 385,323,50<br>A.BAIL | 1 | SATYADEO SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SARVAN KUMAR<br>Mr.SANJAY SINGH<br>Mr.KUNDAN KUMAR SINGH | Mr.SRI SHAILENDRA KUMAR - 2 (APP61)<br>Mr.SUNIL KUMAR SINGH | |
| 6. | CR. MISC./41005/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 1 | MD. MERAJ<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR<br>Mr.ANJU MISHRA<br>Mr.CHUNNU KUMAR<br>Mr.SHIV NANDAN BHARTI | Mr.SRI RAJESH KUMAR (APP48) | |
| 7. | CR. MISC./41006/2018<br>A. BAIL IPC 341,323,32<br>A.BAIL | 1 | NUNIMANI YADAV @ NUNUMANI YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA<br>Mr.SUNIL PRASAD | Mr.SRI ATAUR RAHMAN (APP191) | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | CR. MISC./22555/2018<br>A.BAIL IPC 406,379,34<br>A.BAIL | 4 | DHEERAJ SINHA @ DHIRAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.BISHWAJEET PANDEY<br>Mr.PRIYANKA SINHA | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./17374/2018<br>A. BAIL IPC 341,323,32<br>A.BAIL | 6 | MD. JUBAIR @ JUBAIR ALAM & ANR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.SRI RAJEEV NAYAN (APP231) | |
| 2. | CR. MISC./20272/2018<br>A. BAIL IPC 409<br>A.BAIL | 7 | VINAY SHANKAR @ VINAY KUMAR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR<br>Mr.AMIT KUMAR | Mr.SRI SHANTANU KUMAR (APP136)<br>Mr.DR. KISLAY<br>Mr.SHAILENDRA KR. SINGH | |
| 3. | CR. MISC./26627/2018<br>A. BAIL IPC 406,420,38<br>A.BAIL | 4 | VIJAY DAS @ VIJAY KUMAR DAS & ORS<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.SUBODH KUMAR BARNWAL | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)<br>Mr.SURAJ NARAIN YADAV<br>Mr.RAM VARAN YADAV | |
| 4. | CR. MISC./27666/2018<br>A.BAIL IPC 302,120B,34<br>A.BAIL | 5 | RAM SWAROOP MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.BIRENDRA KUMAR<br>Mr.MARUTI KUMARI | Mr.SRI AMIT KUMAR RAKESH (APP179) | |
| 5. | CR. MISC./31356/2018<br>A. BAIL 135 ELECTRICIT<br>A.BAIL | 4 | MADHU KISHORE SHARMA<br>vs STATE OF BIHAR & ANR | Mr.BINIT KUMAR<br>Mr.SANDHYA KUMARI | Mr.SRI RAM PRIYA SARAN SINGH (APP52)<br>Mr.DR. KISLAY<br>Mr.VINAY KIRTI SINGH | |
| 6. | CR. MISC./35427/2018<br>A. BAIL IPC 465,468,47<br>A.BAIL | 3 | RAKESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) | |
| 7. | CR. MISC./36423/2018<br>A.BAIL IPC 448,341,323<br>A.BAIL | 3 | SURESH SADA<br>vs THE STATE OF BIHAR | Mr.PREM RANJAN RAJ<br>Mr.PRABHAT KUMAR SINGH | Mr.SRI RAJENDRA PRASAD NAT (APP123) | |
| 8. | CR. MISC./37373/2018<br>A. BAIL IPC 302,307,14<br>A.BAIL | 3 | SATYA NARAYAN SINGH<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR SINGH | Mr.SRI UMESHNAND PANDIT (APP187) | |
| 9. | CR. MISC./38792/2018<br>A.BAIL IPC 307 & 27 AR<br>A.BAIL | 3 | CHHOTU KUMAR SINGH @ CHOOTU KUMAR<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.SHASHIKANT | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) | |
| 10. | CR. MISC./38851/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 3 | KRISHNA MANJHI & ORS<br>vs THE STATE OF BIHAR | Mr.RAMCHANDRA SAHNI | Mr.SRI HARENDRA PRASAD (APP96) | |

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| 11. | CR. MISC./38967/2018<br>A.BAIL IPC 409,420,467<br>A.BAIL | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NAVIN KUMAR | Mr.SRI SURENDRA KUMAR (APP190) |
| 12. | CR. MISC./39284/2018<br>A. BAIL IPC 420,467,46<br>A.BAIL | 1 | JITENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.HRIDAY NARAYAN HARSHIT<br>Mr.SHIVNANDAN SAH | Mr.SRI ASHARAF ANSARI (APP86) |
| 13. | CR. MISC./39288/2018<br>A. BAIL IPC 406,420 &<br>A.BAIL | 1 | AFROZ ALAM<br>vs THE STATE OF BIHAR | Mr.RAM PRAVESH NATH TIWARI<br>Mr.JAYANT KUMAR SHARAN<br>Mr.PRAVEEN KUMAR | Mr.SRI VINOD SHANKAR MODI (APP188)<br>Mr.BIJAY BHUSHAN PRASAD<br>Mr.VANDANA SINGH |
| 14. | CR. MISC./39298/2018<br>A.BAIL IPC 341,323,324<br>A.BAIL | 1 | BALIRAM PATEL & ANR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR GUPTA | Mr.SRI RAJESH KUMAR (APP48) |
| 15. | CR. MISC./39906/2018<br>A.BAIL IPC 307,379,147<br>A.BAIL | 1 | BHAVESH KUMAR @ BHABESH KUMAR @ DHOLAN<br>vs THE STATE OF BIHAR | Mr.DR. SANJAY KUMAR SINGH | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 16. | CR. MISC./39909/2018<br>A. BAIL IPC 341,447,50<br>A.BAIL | 1 | SAROJ KUMAR @ SURAJ KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.SABAL KUMAR JHA | Mr.SMT RENU KUMARI (APP160) |
| 17. | CR. MISC./39911/2018<br>A.BAIL IPC 341,323,313<br>A.BAIL | 1 | NARAYAN TURHA<br>vs STATE OF BIHAR & ANR | Mr.AJIT KUMAR | Mr.SRI MUSTAQUE ALAM (APP36) |
| 18. | CR. MISC./39913/2018<br>A. BAIL IPC 353,387,34<br>A.BAIL | 1 | MD. ASRAF ALI @ JILANI @ MD. ASRAF HUSSAIN & ANR<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH<br>Mr.DIVYA BHARTI | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 19. | CR. MISC./40124/2018<br>A. BAIL IPC 304B,201,3<br>A.BAIL | 1 | JAI KRISHNA SINGH<br>vs THE STATE OF BIHAR | Mr.FAHAD KHURSHID | Mr.SRI NAND KISHORE PD (APP38) |
| 20. | CR. MISC./40126/2018<br>A. BAIL 7 E.C. ACT<br>A.BAIL | 1 | LANKESH KUMAR @ LANKESH JHA<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.RAJ KUMAR | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 21. | CR. MISC./40127/2018<br>A. BAIL IPC 461,379<br>A.BAIL | 1 | SANNY KUMAR<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR SINHA<br>Mr.YASHPAL YADAV | Mr.SRI MURLIDHAR (APP110) |
| 22. | CR. MISC./40129/2018<br>A. BAIL IPC 302,34<br>A.BAIL | 1 | NIRAJ KUMAR RAM @ NIRAJ RAM<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI PARMANAND PRASAD (APP116) |
| 23. | CR. MISC./40131/2018<br>A. BAIL IPC 307,147,34<br>A.BAIL | 1 | VISHWAKARMA MISTRY @ VISHWAKARMA SHARMA & ORS<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 24. | CR. MISC./40132/2018<br>A. BAIL IPC 420,506,46<br>A.BAIL | 1 | MD. SIRAJUDDIN AHMAD @ BULBUL & ANR<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SRI BRAJ KISHORE PRASAD (APP90)<br>Mr.NAVENDU KUMAR |
| 25. | CR. MISC./40146/2018<br>A.BAIL IPC 307,341,342<br>A.BAIL | 1 | NAND KISHORE YADAV<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR SINGH | Mr.SRI AJIT KUMAR (APP73) |
| 26. | CR. MISC./40148/2018<br>A.BAIL IPC 302,307,147<br>A.BAIL | 1 | KAILASH TANTI & ANR<br>vs THE STATE OF BIHAR | Mr.AMBRISH KUMAR JHA<br>Mr.SMT. SHASHI PRIYA PATHAK | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 27. | CR. MISC./40159/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | SURENDRA KUMAR KAMAT @ SURENDRA KAMAT @ DUKHI KAMAT<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.ROHIT KUMAR NO-5<br>Mr.JITENDRA KUMAR BHARTI<br>Mr.NITU KUMARI NO-7 | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 28. | CR. MISC./40167/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | SANJAY KUMAR @ SANJAY YADAV @ RAUSHAN YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 29. | CR. MISC./40168/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | GOLU KUMAR<br>vs THE STATE OF BIHAR | Mr.KUMAR RISHIKESH CHANCHAL<br>Mr.AJAY KUMAR SINGH<br>Mr.SHASHANK SHEKHAR SINHA | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 30. | CR. MISC./40170/2018<br>A. BAIL IPC 420,468,12<br>A.BAIL | 1 | OM PRAKASH SAH & ORS<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 31. | CR. MISC./40173/2018<br>A.BAIL IPC 307,147,149<br>A.BAIL | 1 | CHANDESHWAR YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.KRIPA NAND JHA | Mr.SRI RAMCHANDRA SINGH (APP51) |

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| 32. | CR. MISC./40177/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 1 | ARVIND KUMAR @ ARVIND SINGH<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR NO.1<br>Mr.MADHAV JHA<br>Mr.RAMAKANT YADAV | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 33. | CR. MISC./40179/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | DILIP MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR | Mr.SRI DASHRATH MEHTA (APP157) |
| 34. | CR. MISC./40183/2018<br>A. BAIL IPC 366A,34<br>A.BAIL | 1 | MITHLESH KUMAR @ MITHLESH CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.SAKET TIWARY<br>Mr.SANJEEV KUMAR DUBEY | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 35. | CR. MISC./40184/2018<br>A.BAIL IPC 376,341,323<br>A.BAIL | 1 | MANOJ PASWAN & ORS<br>vs THE STATE OF BIHAR | Mr.SAGHIR AHMAD<br>Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 36. | CR. MISC./40192/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 1 | MUNESAR RAJBHAR & ORS<br>vs STATE OF BIHAR & ANR | Mr.DHRAMVEER | Mr.MD. ASHLAM ANSARI (APP241) |
| 37. | CR. MISC./40194/2018<br>R.BAIL IPC 304B,120B,3<br>A.BAIL | 1 | CHIRANJIVI KUMAR @ JITENDRA MAHTO & ORS<br>vs THE STATE OF BIHAR | Mr.SHAKIL AHMAD KHAN | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 38. | CR. MISC./40195/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | SUNAINA DEVI @ SIYAMANI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA<br>Mr.RAM SEWAK PRASAD | Mr.SRI BISHESHWAR RAM (APP18) |
| 39. | CR. MISC./40203/2018<br>A. BAIL IPC 341,323,35<br>A.BAIL | 1 | MD. MUSTUFA & ANR<br>vs THE STATE OF BIHAR | Mr.MAHENDRA THAKUR<br>Mr.VIJAY KUMAR<br>Mr.REKHA KUMARI | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 40. | CR. MISC./40207/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | SAHUD<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI ANANT KUMAR (APP237) |
| 41. | CR. MISC./40212/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 1 | NIRANJAN KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.KUMAR RISHIKESH CHANCHAL<br>Mr.AJAY KUMAR SINGH<br>Mr.SHASHANK SHEKHAR SINHA | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 42. | CR. MISC./40213/2018<br>A.BAIL IPC 406,420<br>A.BAIL | 1 | RAJDEO PRASAD @ RAJDEO SINGH<br>vs THE STATE OF BIHAR | Mr.AKSHANSH ANKIT | Mr.SRI ANISH CHANDRA (APP183) |
| 43. | CR. MISC./40216/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | MD. KOKAN & ORS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.SATYA VEER | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 44. | CR. MISC./40226/2018<br>A. BAIL 9,10,11 PREVEN<br>A.BAIL | 1 | GAUTAM PRASAD @ JAY PRAKASH PANDEY @ PRAKASH PANDEY<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR | Mr.SMT. NIRMALA KUMARI (APP167) |
| 45. | CR. MISC./40228/2018<br>A. BAIL IPC 120B,420,4<br>A.BAIL | 1 | CHANDAN KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.PARASHURAM SINGH | Mr.SMT RENU KUMARI (APP160)<br>Mr.BIPIN KUMAR SINHA (SC,C.B.I.) |
| 46. | CR. MISC./40231/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 1 | RAMU CHOUDHARY<br>vs THE STATE OF BIHAR | Smt.ANITA KUMARI SINGH<br>Mr.PARITOSH PARIMAL<br>Mr.AVNISH KR. SINGH | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 47. | CR. MISC./40232/2018<br>A. BAIL IPC 307,341,34<br>A.BAIL | 1 | SAHEB PATEL<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT PANDEY | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 48. | CR. MISC./40233/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | AMBIYA KHATOON & ORS<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.MD. ARIF (APP105) |
| 49. | CR. MISC./40236/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | DEENA KUMAR @ NANKA @ DEENA YADAV @ NANHKA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI ASHOK KUMAR SINGH 1 (APP216) |
| 50. | CR. MISC./40238/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | ROSHAN SINGH<br>vs THE STATE OF BIHAR | Mr.UDAY PRATAP SINGH<br>Mr.RAJU KUMAR SINGH | Mr.SRI BISHESHWAR RAM (APP18) |
| 51. | CR. MISC./40240/2018<br>A.BAIL IPC 304,34<br>A.BAIL | 1 | MAHESWAR REDDY @ BOGATHI MAHESWAR REDDY & ORS<br>vs THE STATE OF BIHAR | Mr.NAGENDRA UPADHYAY<br>Mr.MAYA SHANKAR MISHRA | Mr.SMT. MEENA SINGH (APP166) |
| 52. | CR. MISC./40252/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | ASIF UR RAHMAN @ ASIF UL RAHMAN @ SYED ASIF UR RAHMAN<br>vs THE STATE OF BIHAR | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.SRI AHMAD ALI (APP5) |

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| 53. | CR. MISC./40254/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | TRIVENI PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR PANDEY<br>Mr.BACHAN JEE OJHA | Mr.SRI HARENDRA PRASAD (APP96) |
| 54. | CR. MISC./40258/2018<br>A. BAIL IPC 302,307,14<br>A.BAIL | 1 | MD. NEYAZ ANSARI @ MD. MEYAZ ANSARI & ORS<br>vs THE STATE OF BIHAR | Mr.TABISH SHARFUDDIN<br>Mr.RAKESH ROSHAN SINGH<br>Mr.SHARAD SHEKHAR | Mr.SRI AMIT KUMAR RAKESH (APP179)<br>Mr.SHEO KUMAR PRASAD |
| 55. | CR. MISC./40260/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | MD. SADAB KHAN @ SADAB<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 56. | CR. MISC./40263/2018<br>A.BAIL IPC 302,120B,34<br>A.BAIL | 1 | BAUA RAI @ SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAM BABU | Mr.SRI UMESH LAL VERMA (APP146) |
| 57. | CR. MISC./40265/2018<br>A.BAIL IPC 307,147,149<br>A.BAIL | 1 | SALAM<br>vs THE STATE OF BIHAR | Mr.NAVJOT YESHU | Mr.SRI PARMANAND PRASAD (APP116)<br>Mr.ANIL PRASAD SINGH<br>Mr.VIJAY KISHORE BHARTI |
| 58. | CR. MISC./40270/2018<br>A. BAIL IPC 304B,120B,<br>A.BAIL | 1 | WASHIR AHMAD & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY KUMAR<br>Mr.PRAMOD KUMAR PRASAD SINGH | Mr.SRI AJIT KUMAR (APP73) |
| 59. | CR. MISC./40274/2018<br>A. BAIL IPC 379,411,34<br>A.BAIL | 1 | RAJESH SINGH<br>vs THE STATE OF BIHAR | Mr.HARENDRA KUMAR SINGH<br>Mr.ASHOK KUMAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 60. | CR. MISC./40276/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | PRAVIN RAWAT & ANR<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI ANIL KUMAR (APP78) |
| 61. | CR. MISC./40277/2018<br>A.BAIL IPC 302,307,147<br>A.BAIL | 1 | AJAY RAI @ AJAY RAY @ AJAY KUMAR ROY<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA<br>Mr.KSHEM SHARMA | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 62. | CR. MISC./40278/2018<br>A. BAIL IPC 308,341,32<br>A.BAIL | 1 | ETIBUL RAHMAN @ ATIBUL & ORS<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI BHARAT BHUSHAN (APP156)<br>Mr.BHOLA PRASAD |
| 63. | CR. MISC./40279/2018<br>A.BAIL IPC 363,366A,34<br>A.BAIL | 1 | DHIRAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SMT. PUSHPA SINHA (APP121) |
| 64. | CR. MISC./40281/2018<br>A. BAIL IPC 341,323,35<br>A.BAIL | 1 | MAHENDRA SINGH YADAV<br>vs STATE OF BIHAR & ANR | Mr.ASHHAR MUSTAFA<br>Mr.TALIB MUSTAFA<br>Mr.VIKASH KUMAR JHA | Mr.SMT INDU KUMARI SRIVASTAVA (APP23)<br>Mr.KAUSHLENDRA KR. SINHA (C.B.I.) |
| 65. | CR. MISC./40282/2018<br>A.BAIL IPC 302,201,34<br>A.BAIL | 1 | MD. MOHSIN @ MOSIM & ANR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 66. | CR. MISC./40286/2018<br>A. BAIL IPC 366,494,34<br>A.BAIL | 1 | SUNITA KUMARI @ SUNITA DEVI<br>vs THE STATE OF BIHAR | Mr.DINESH PRASAD VERMA<br>Mr.ROHIT KUMAR SHARMA | Mr.SRI BISHESHWAR RAM (APP18) |
| 67. | CR. MISC./40288/2018<br>A. BAIL IPC 307,448,32<br>A.BAIL | 1 | MD. NASEEM & ORS<br>vs THE STATE OF BIHAR | Mr.DHANANJAY MISHRA | Mr.SRI ANISH CHANDRA (APP183) |
| 68. | CR. MISC./40289/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | MUKESH RAI @ MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.RASHMI | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 69. | CR. MISC./40293/2018<br>A.BAIL IPC 302,34<br>A.BAIL | 1 | KULWATI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA<br>Mr.TUSHAR VAIBHAV | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 70. | CR. MISC./40297/2018<br>A.BAIL IPC 341,323,354<br>A.BAIL | 1 | SUNIL CHAUDHARY @ SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 71. | CR. MISC./40301/2018<br>A. BAIL IPC 307,341,34<br>A.BAIL | 1 | KAPIL MUNI SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.YOGENDRA KUMAR<br>Mr.RAM NARESH RAY | Mr.SRI RAJENDRA NATH JHA (APP46)<br>Mr.SHYAM BIHARI SINGH<br>Mr.BINDESHWAR PRASAD SINGH |
| 72. | CR. MISC./40308/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | RAMKHELAWAN YADAV<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR YADAV | Mr.SRI RAM PRIYA SARAN SINGH (APP52) |
| 73. | CR. MISC./40310/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | CHAND @ CHAND KUMAR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY<br>Mr.ASHOK KUMAR | Mr.SRI BRAJENDRA NATH PANDEY (APP91) |
| 74. | CR. MISC./40317/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | CHANDRIKA RAI<br>vs THE STATE OF BIHAR | Mr.SURAJ NARAIN YADAV<br>Mr.NIKHILESH KUMAR | Mr.SRI BRAJENDRA NATH PANDEY (APP91) |

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| 75. | CR. MISC./40321/2018<br>A.BAIL IPC 376,34<br>A.BAIL | 1 | MD. JIGAR @ MD. JIGAR ALAM & ANR<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 76. | CR. MISC./40325/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | JHAMAN SAH<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR SINGH<br>Mr.RAMCHANDRA SINGH | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 77. | CR. MISC./40333/2018<br>A. BAIL IPC 406,420,46<br>A.BAIL | 1 | SUMAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI PARMANAND PRASAD (APP116) |
| 78. | CR. MISC./40337/2018<br>A.BAIL IPC 366A<br>A.BAIL | 1 | BIKKI KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI DILIP KUMAR (APP19) |
| 79. | CR. MISC./40340/2018<br>A. BAIL IPC 302,147,14<br>A.BAIL | 1 | BECHANI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI SANJAY KUMAR (APP127) |
| 80. | CR. MISC./40347/2018<br>A. BAIL IPC 461,379<br>A.BAIL | 1 | BITTU KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 81. | CR. MISC./40348/2018<br>A. BAIL IPC 420,409<br>A.BAIL | 1 | SHAILENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJEET KUMAR SINGH<br>Mr.RAJESH KUMAR | Mr.SRI ZAINUL ABEDIN (APP196) |
| 82. | CR. MISC./40353/2018<br>A. BAIL 20,22,23,24,27<br>A.BAIL | 1 | SANTOSH @ SANTOSH THAKUR<br>vs THE STATE OF BIHAR | Mr.DEOVIND KUMAR SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 83. | CR. MISC./40354/2018<br>A.BAIL IPC 304B,201,32<br>A.BAIL | 1 | SUNIL MAHTO @ SUNIL KUMAR MAHTO<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR MISHRA | Mr.SRI UMANATH MISHRA (APP234) |
| 84. | CR. MISC./40355/2018<br>A.BAIL IPC 419,420,467<br>A.BAIL | 1 | SHAILESH KUMAR JHA @ SHAILESH KUMAR<br>vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 85. | CR. MISC./40359/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | KISAN MAHTO @ KRISHNA MAHTO<br>vs THE STATE OF BIHAR | Mr.DR. SANJAY KUMAR SINGH | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 86. | CR. MISC./40361/2018<br>A. BAIL IPC 307,364,37<br>A.BAIL | 1 | SONU DUBEY @ AMARDEEP DUBEY<br>vs THE STATE OF BIHAR | Mr.DIWAKAR UPADHYAYA<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI NITYANAND (APP114) |
| 87. | CR. MISC./40362/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | PREM CHAND TIWARY @ SANJAY TIWARY<br>vs THE STATE OF BIHAR | Mr.DR. ALOK KUMAR SINHA<br>Mr.MRS. RAJ RASHMI SINHA | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 88. | CR. MISC./40369/2018<br>A. BAIL IPC 307,34<br>A.BAIL | 1 | BHUSHAN YADAV<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR JHA | Mr.SRI AHTASH ALI KHAN (APP4) |
| 89. | CR. MISC./40371/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | LAL BABU YADAV @ SADHU YADAV<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR ROY | Mr.SRI AJIT KUMAR (APP73) |
| 90. | CR. MISC./40376/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | SURESH PANDEY & ORS<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.JAI PRAKASH SINGH | Mr.SRI HARENDRA PRASAD (APP96)<br>Mr.VIJAY SHANKAR SHRIVASTAVA<br>Smt.NISHA VERMA |
| 91. | CR. MISC./40381/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | BIRENDRA GOND & ANR<br>vs THE STATE OF BIHAR | Mr.ANAND KISHORE CHOUDHARY | Mr.SRI BHARAT LAL (APP15) |
| 92. | CR. MISC./40383/2018<br>A.BAIL IPC 307,323,324<br>A.BAIL | 1 | KANHAIYA MANDAL @ KANHAIYA @ KANHAY MANDAL & ORS<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI SHANTANU KUMAR (APP136) |
| 93. | CR. MISC./40386/2018<br>A. BAIL IPC 341,323,35<br>A.BAIL | 1 | CHINTA DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.BASANT KUMAR SINGH | Mr.SRI RAM NARESH RAY (APP212) |
| 94. | CR. MISC./40389/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 1 | JEEVACH YADAV @ JIWACHH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.RANJIT KUMAR YADAV | Mr.SRI VINOD SHANKAR MODI (APP188) |
| 95. | CR. MISC./40394/2018<br>A. BAIL IPC 304B,34<br>A.BAIL | 1 | ROJADDIN MIYAN<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 96. | CR. MISC./40397/2018<br>A. BAIL IPC 420,467,46<br>A.BAIL | 1 | GEETA DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.KRISHNA KUMAR SINGH | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 97. | CR. MISC./40410/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | SK. MAKBUL<br>vs THE STATE OF BIHAR | Mr.MD. MUSOWIR | Mr.SRI RAM PRIYA SARAN SINGH (APP52) |

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| 98. | CR. MISC./40411/2018<br>A.BAIL IPC 307,323,341<br>A.BAIL | 1 | SUGGA SAHANI & ORS<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SRI NITYANAND TIWARY (APP41) |
| 99. | CR. MISC./40421/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | DEO NARAYAN MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI | Mr.MD. ANSARUL HAQUE (APP159) |
| 100. | CR. MISC./40426/2018<br>A. BAIL IPC 363,366A,3<br>A.BAIL | 1 | NAGESHWAR RAI & ORS<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR SINGH | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |

(AT 02:15 P.M.)

## TIEDUP MATTERS

### TO BE MENTIONED

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| 1. | CR. MISC./21446/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 5 | PINKI TYAGI<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR<br>Mr.ALOK KUMAR @ ALOK KR SHAHI | Mr.SRI BISHESHWAR RAM (APP18)<br>Mr.PRABHAT RANJAN |
| 2. | CR. MISC./38460/2018<br>A. BAIL IPC 306,34<br>A.BAIL | 3 | DILIP JHA @ DILIP KUMAR JHA<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.KALPNA KUSUM | Mr.MD. ASHLAM ANSARI (APP241) |

### FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./11336/2017<br>R.BAIL 8(B),15,18 NDPS<br>R.BAIL-1 | 8 | JANARDAN MAHTO<br>vs THE STATE OF BIHAR | Mr.SUCHETA YADAV<br>Mr.SANJIV KUMAR | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 2. | CR. MISC./26592/2017<br>R. BAIL IPC 384<br>R.BAIL-1 | 4 | NIRANJAN KUMAR BHAGAT<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR | Mr.SRI NARSINGH TANTI (APP111) |
| 3. | CR. MISC./31543/2017<br>R. BAIL IPC 376 & 4,5<br>R.BAIL-1 | 3 | PRATAP SINGH<br>vs THE STATE OF BIHAR | Mr.SANJAY KR. SINHA | Mr.SRI S. EHTESHAMUDDIN (APP56)<br>Mr.AJAY KUMAR SINHA |
| 4. | CR. MISC./37362/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | SATTO YADAV<br>vs THE STATE OF BIHAR | Mr.RAM NARAYAN MAHTO | |
| 5. | CR. MISC./40484/2018<br>R.BAIL IPC 376,114 & 3<br>R.BAIL-1 | 1 | PIYUSH KUMAR<br>vs THE STATE OF BIHAR | Mr.SUSHIL KUMAR SINGH<br>Mr.BINOD KUMAR | Mr.MD. NAZIR ANSARI (APP106) |
| 6. | CR. MISC./40842/2018<br>R. BAIL 8,20(B)(II)(C)<br>R.BAIL-1 | 1 | TASLIM ARIF @ GUDDU<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH | Mr.SRI PARMANAND PRASAD (APP116) |

### FOR ORDERS (ON OFFICE NOTES)

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| 1. | CR. APP (SJ)/2155/2017<br>with 14A(1) & (2) OF SC/ST | 5 | MRINAL KISHOR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA | Mr.SRI SADANAND PASWAN (SPP246)<br>Mr.KUMAR KAUSHIK |
| 2. | CR. APP (SJ)/1704/2017<br>14A SC/ST ACT<br>CR. APP(SJ) SC/ST ACT | 6 | BRAJESH KUMAR @ BRAJESH PANDEY<br>vs THE STATE OF BIHAR | Mr.PRASHANT SINHA<br>Mr.PRABHAT KUMAR SINGH | Mr.SMT USHA KUMARI NO-1 (SPP247)<br>Mr.KUMAR KAUSHIK |
| 3. | CR. APP (SJ)/1842/2018<br>R. BAIL 14A(2) OF SC/S | 1 | DEV SINGH @ DEVA SINGH<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.BINAY KRISHNA (SPP245) |
| 4. | CR. APP (SJ)/2006/2018<br>R.BAIL 14A(2) SC/ST AC | 1 | RAMWARAT YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SMT USHA KUMARI NO-1 (SPP247) |
| 5. | CR. MISC./13478/2018<br>R.BAIL IPC 302 & 27 AR<br>R.BAIL-1 | 4 | PINKU @ SHERU @ SURAJ<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.PRAVEEN PRABHAKAR<br>Mr.ABHAY KUMAR SINGH<br>Mr.VED PRAKASH SRIVASTVA | Mr.MD. SUFIYAN (APP107) |

### FOR ORDERS (ON PETITIONS)

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|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/1877/2018<br>R.BAIL 14A SC/ST ACT<br>IA- 1656/2018 | 1 | GAUTAM KUMAR<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.SRI SADANAND PASWAN (SPP246) |

| PATNA HIGH COURT | 237 | Wednesday 11th July, 2018<br>Mr. Justice Vinod Kumar Sinha |
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## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./26023/2015<br>A.BAIL 498A,34 IPC<br>A.BAIL<br><br>(Tiedup matter) | 9 | SHYAM DEO PASWAN<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR<br>Mr.KUMAR RAJEEV<br>Mr.PANKJESH SHARMA<br>Mr.KUNWAR DIGVIJAY SINGH | Mr.U.S.P.SINGH(APP)<br>Mr.PANKAJ MAIJORWAR<br>Mr.NAGADEO CHOUBEY |
| 2. | CR. APP (SJ)/958/2018<br>U/S 14A(2) SC/ST ACT | 3 | CHINTA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR<br>Mr.JAI PRAKASH SINGH | Mr.SRI SADANAND PASWAN (SPP246) |
| 3. | CR. MISC./24581/2018<br>R.BAIL IPC 302,304B,20<br>R.BAIL-1 | 4 | SUMIT THAKUR<br>vs THE STATE OF BIHAR | Mr.CHANDRA SHEKHAR SINGH<br>Mr.PANKAJ KUMAR DAS | Mr.SRI NAGENDRA PRASAD (APP169) |
| 4. | CR. MISC./24746/2018<br>R. BAIL IPC 302,201,32<br>R.BAIL-1 | 3 | MD. MANSUR ALAM @ MANSOOR ALAM @ RANJEET DAS @ RANJEET DASAB @ PAPU @ PAPPU @ SUKHU @ SHUKHI @ SHUKHU<br>vs THE STATE OF BIHAR | Mr.SHYAMAL PRAKASH | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 5. | CR. MISC./26012/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 4 | VIKASH KUMAR KESARI @ VIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.GHANSHYAM TIWARY | Mr.SRI ANISH CHANDRA (APP183) |
| 6. | CR. MISC./28807/2018<br>R. BAIL IPC 376,372,50<br>R.BAIL-1 | 4 | JITENDRA MAHTO<br>vs THE STATE OF BIHAR | Mr.DR. ANJANI PD. SINGH<br>Mr.SWETA | Mr.SMT. MADHURI LATA (APP103) |
| 7. | CR. MISC./32609/2018<br>R. BAIL IPC 363,365<br>R.BAIL-1 | 3 | SANGITA DEVI<br>vs THE STATE OF BIHAR | Mr.SUDHIR KUMAR RAJ | Mr.SMT. ASHA KUMARI (APP197) |
| 8. | CR. MISC./36870/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 3 | KOMAL PASWAN<br>vs THE STATE OF BIHAR | Mr.RAM PRASAD SINGH | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 9. | CR. MISC./36994/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | SHAMBHU SINGH<br>vs STATE OF BIHAR & ANR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)<br>Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG) |
| 10. | CR. MISC./37542/2018<br>R.BAIL IPC 376 & 4 POC<br>R.BAIL-1 | 3 | VIKASH KUMAR @ VIKAS KUMAR<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 11. | CR. MISC./38790/2018<br>C.BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs MD. IRSHAD | Mr.ABHIMANYU SHARMA | |
| 12. | CR. MISC./39367/2018<br>C. BAIL<br>C.BAIL | 1 | THE STATE OF BIHAR<br>vs RAMESH SAHANI | Mr.ABHIMANYU SHARMA | |
| 13. | CR. MISC./39417/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | KUMARI SAPNA GUPTA @ KUMARI SAPNA @ SAPNA KUMARI GUPTA<br>vs THE STATE OF BIHAR | Mr.AMARENDRA NARAYAN | Mr.SRI RAJEEV NAYAN (APP231) |
| 14. | CR. MISC./40438/2018<br>R. BAIL IPC 364A,34<br>R.BAIL-1 | 1 | SAJAN KUMAR<br>vs THE STATE OF BIHAR | Mr.BABAN ROY<br>Mr.SUBHASH PATEL | Mr.SMT. SAHIN BEGAM (APP134) |
| 15. | CR. MISC./40464/2018<br>R. BAIL IPC 364,414,34<br>R.BAIL-1 | 1 | PRINCE KUMAR @ GAURI SHANKAR<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |
| 16. | CR. MISC./40562/2018<br>R.BAIL 20B NDPS ACT<br>R.BAIL-1 | 1 | RANVIJAY SINGH<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 17. | CR. MISC./40624/2018<br>R. BAIL IPC 394,412<br>R.BAIL-1 | 1 | AKHILESH PANDEY @ AMIT<br>vs THE STATE OF BIHAR | Mr.RAMESH KUMAR CHOUDHARY | Mr.SRI RAMCHANDRA SINGH (APP51) |
| 18. | CR. MISC./40690/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | AMRESH KUMAR @ AMRESH SINGH @ AMRESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.RAJ KUMAR | Mr.SRI ATUL CHANDRA (APP12)<br>Mr.PARMANAND PD. NR. SAHI<br>Mr.RAJESH KUMAR |
| 19. | CR. MISC./40720/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 1 | ADHIK YADAV<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI AKHILESHWAR DAYAL (APP74) |
| 20. | CR. MISC./40750/2018<br>R. BAIL IPC 302,201,36<br>R.BAIL-1 | 1 | BHAGAT LAL MANDAL<br>vs THE STATE OF BIHAR | Mr.RAJIVE RANJAN SINGH | Mr.SMT. ANITA KUMARI (APP239) |
| 21. | CR. MISC./40784/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./33370 /2018) | 1 | RAGHUBANSH KUMAR @ VIKRAM KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOLESHWAR | Mr.SMT. MADHURI LATA (APP103) |

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| 22. | CR. MISC./40793/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./23639 /2018) | 1 | VIJAY KANT RAM<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR PATHAK | Mr.YOGENDRA KUMAR SINGH (APP149) |
| 23. | CR. MISC./40909/2018<br>R.BAIL IPC 304B,120B,3<br>R.BAIL-1 | 1 | MRITUNJAY DEV SAKET<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.DR. ANSHUMAN<br>Mr.RITA KUMARI UPADHYAYA | Mr.SRI BISHESHWAR RAM (APP18) |
| 24. | CR. MISC./41038/2018<br>A. BAIL IPC 302,307,14<br>A.BAIL | 1 | MD. IMROZ @ SHAMI AKHTAR<br>vs THE STATE OF BIHAR | Mr.RAM KISHUN PRASAD<br>Mr.NISHANT KUMAR SINHA | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 25. | CR. MISC./41082/2018<br>R. BAIL IPC 304B,341,3<br>R.BAIL-1 | 1 | INOD RAJBHAR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.SRI ANISH CHANDRA (APP183) |
| 26. | CR. MISC./41229/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./27864 /2018) | 1 | SANJAY SAH @ SANJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PANDEY | Mr.SRI AHMAD ALI (APP5) |
| 27. | CR. MISC./41251/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./30066 /2018) | 1 | MANOJ SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.RAM KUMAR SINGH | Mr.SRI AKBAR ALI (APP7) |
| 28. | CR. MISC./41260/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./28310 /2018) | 1 | CHANDA DEVI<br>vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR SINGH | Mr.SRI RAJESH KUMAR (APP48) |
| 29. | CR. MISC./41390/2018<br>R. BAIL IPC 302,364,36<br>R.BAIL-1 | 1 | RAJEEV KUMAR @ GOLU @ SAMIT @ SUMIT<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR | Mr.SRI BINOD KUMAR 3 (APP89) |
| 30. | CR. MISC./41446/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | LOTAN YADAV @ LOK NATH YADAV<br>vs THE STATE OF BIHAR | Mr.AMARDEEP<br>Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 31. | CR. MISC./41534/2018<br>R. BAIL IPC 366A,34<br>R.BAIL-1 | 1 | SOAIB ALAM @ SOWAIB ALAM<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 32. | CR. MISC./41618/2018<br>R. BAIL IPC 376 & 66A<br>R.BAIL-1 | 1 | SHIVNANDAN KUMAR @ SHIV NANDAN YADAV<br>vs THE STATE OF BIHAR | Mr.SATRUDHAN KUMAR | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 33. | CR. MISC./41763/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | JAI PRAKASH GOHITMAN @ JAY PRAKASH GOHITMAN<br>vs THE STATE OF BIHAR | Mr.KRISHNA CHANDRA | Mr.SRI JAI NARAIN THAKUR (APP184) |

**(AFTER THE ABOVE )**

**FOR HEARING**

| | | | | | |
|---|---|---|---|---|---|
| 1. with | CR. APP (SJ)/228/2003 | 6 | SITARAM SINGH<br>vs STATE OF BIHAR | Mr.ASHOK KUMAR<br>Mr.BINOD KUMAR SINGH<br>Mr.UMESH PRASAD SINGH<br>Mr.LAL BABU KESHARI | Mr.PP.<br>Mr.BIPIN KUMAR SINHA (C.B.I.) |
| 2. | CR. APP (SJ)/238/2003<br>CR. APP(SJ)<br>HEARD IN PART | 1 | AJIT KUMAR<br>vs STATE OF BIHAR | Mr.RAM NANDAN SARAN | Mr.SANJAY KUMAR (CBI) |
| 3. | CR. APP (SJ)/329/2003<br>HEARD IN PART | 4 | MURLIDHAR PRASAD<br>vs STATE OF BIHAR | Mr.LAXMI NARAYAN DAS<br>Mr.RANJIT SHARAN<br>Mr.AMITABH SOHAN<br>Mr.SOBROTESWAR DE | Mr.SANJAY KUMAR (SCCBI) |
| 4. | CR. APP (SJ)/402/2003 | 1 | SHALIGRAM SINGH & ANR<br>vs STATE OF BIHAR | Mr.KUMAR GAURAV<br>Mr.JAVED ASLAM<br>Mr.PARMANAND PD.NR.SHAHI<br>Mr.RAJEEV RANJAN SINHA | Mr.RAMADHAR SINGH<br>Mr.PP. |
| 5. | CR. APP (SJ)/404/2003 | 1 | VIJAY KUMAR SHARMA & ORS<br>vs STATE OF BIHAR | Mr.BASHISHTHA NARAYAN MISHRA<br>Mr.SACHIDA NAND RAI | |

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| 6. | CR. APP (SJ)/409/2003 | 1 | DHARMANATH GIRI & ANR<br>vs STATE OF BIHAR | Mr.ARVIND KUMAR TRIPATHI<br>Mr.D.K.SINGH<br>Mr.SARUESH KUMAR SINGH | |
| 7. | CR. APP (SJ)/410/2003 | 1 | RAM NATH SINGH<br>vs STATE OF BIHAR | Mr.RAMESHWAR SINGH | |
| 8. | CR. APP (SJ)/411/2003 | 1 | MD. HAKIM<br>vs STATE OF BIHAR | Mr.SATISH CHANDRA MISHRA<br>Mr.MD. NURUL HODA | Mr.PP. |
| 9. | CR. APP (SJ)/412/2003 | 1 | LALLAN BARAI & ORS<br>vs STATE OF BIHAR | Mr.JITENDRA PANDEY | |
| 10. | CR. APP (SJ)/413/2003 | 1 | MANIR @ MANIRUDDIN<br>vs STATE OF BIHAR | Mr.SHASHI S. KISHORE<br>Mr.ARBIND KR. JAISWAL<br>Mr.MD.HUSSAIN | Mr.PP. |
| 11. | CR. APP (SJ)/415/2003 | 1 | MD. SANJAD @ SAJJAD & ORS<br>vs STATE OF BIHAR | AKHILESHWAR PRASAD SINGH<br>Mr.ANITA KUMARI SINGH<br>Mr.NAKUL KUMAR JAMUAR | Mr.PP.<br>Mr.RAJ KUMAR<br>Mr.RAI MUKESH SHARMA |
| 12. with | CR. APP (SJ)/417/2003 | 1 | SHEO PRASAD DUBEY<br>vs STATE OF BIHAR | Mr.KRISHNA NAND | Mr.PP. |
| 13. | CR. APP (SJ)/441/2003<br>CR. APP(SJ) | 1 | BISHWANATH DUBEY<br>vs STATE OF BIHAR | Mr.KRISHNA NAND<br>Mr.AMARENDRA KUMAR SINGH | Mr.PP. |
| 14. | CR. APP (SJ)/419/2003 | 1 | DINANATH SINGH & ORS<br>vs STATE OF BIHAR | Mr.SHANKAR KUMAR | |
| 15. | CR. APP (SJ)/420/2003 | 1 | SHYAMNANDAN DUBEY & ORS<br>vs STATE OF BIHAR | Mr.BASHISHTHA NARAYAN MISHRA<br>Mr.SACHIDA NAND RAI | |
| 16. | CR. APP (SJ)/422/2003 | 1 | SUBODH SAO<br>vs STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.PP. |
| 17. with | CR. APP (SJ)/423/2003 | 1 | SUNIL @ SUNIL KAMKAR @ BARAK<br>vs STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.RAGHUNANDAN KR.SINGH | Mr.PP. |
| 18. | CR. APP (SJ)/426/2003<br>CR. APP(SJ) | 1 | RANVIJAY SINGH @ RAJU SINGH<br>vs STATE OF BIHAR | Mr.RAJENDRA NATH SINGH<br>Mr.ARVIND KUMAR SINHA | Mr.PP. |
| 19. | CR. APP (SJ)/424/2003 | 1 | NAND KISHORE DUBEY<br>vs STATE OF BIHAR | Mr.SITARAM MISHRA<br>Mr.RAVI SHANKER DWIVEDI<br>Mr.DHARNIDHAR MISHRA | Mr.PP. |

| PATNA HIGH COURT | 240 | Wednesday 11th July, 2018<br>Mr. Justice Sanjay Priya |
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**Notice :** Hearing of Criminal Appeal (S.J.) will be taken up on every Thursday and Friday at 3.15 P.M.

## Wednesday the 11th July 2018
## Court No. 23 (AT 10:30 A.M.)
# Mr. Justice Sanjay Priya

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
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| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./25206/2018<br>A. BAIL IPC 447,341,32<br>A.BAIL | 4 | AKASH MISHRA @ SHANKAR MISHRA & ORS<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI RANA RANDHIR SINGH (APP209) | |
| 2. | CR. MISC./41392/2018<br>A. BAIL IPC 363,365,34<br>A.BAIL | 1 | SHIKANDAR RAI<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SMT. ASHA DEVI (APP85) | |
| 3. | CR. MISC./41393/2018<br>A. BAIL IPC 406,34<br>A.BAIL | 1 | GHANSHYAM MISHRA<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR TIWARY | Mr.MD. SUFIYAN (APP107) | |
| 4. | CR. MISC./41401/2018<br>A. BAIL IPC 323,420,46<br>A.BAIL | 1 | GAUTAM SAH & ANR<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.RABINDRA NATH SINGH<br>Mr.SHASHIKANT | Mr.SRI UPENDRA KUMAR (APP67) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./12129/2018<br>A. BAIL IPC 406,420<br>A.BAIL | 8 | KRISHNA KUMAR SINGH @ KRISHAN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI ARUN KUMAR (APP82)<br>Mr.MANOJ KUMAR<br>Mr.UDAY CHAND PRASAD | |
| 2. | CR. MISC./23631/2018<br>A. BAIL IPC 307,341,34<br>A.BAIL | 5 | NAKUL YADAV @ DINESH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SMT. VEENA KUMARI JAISWAL (APP147) | |
| 3. with | CR. MISC./24009/2018<br>A.BAIL IPC 364<br>A.BAIL | 4 | KARELAL SINGH<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH | Mr.SMT. MEENA SINGH (APP166) | |
| 4. | CR. MISC./24751/2018<br>A. BAIL IPC 364<br>A.BAIL | 3 | LODHI YADAV<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH | Mr.MD. FAHIMUDDIN (APP235)<br>Mr.BHARAT BHUSHAN | |
| 5. | CR. MISC./27028/2018<br>A.BAIL IPC 420,409<br>A.BAIL | 3 | MANTOSH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR | Mr.SRI RAJENDRA NATH JHA (APP46) | |
| 6. | CR. MISC./29374/2018<br>A.BAIL IPC 376,511,323<br>A.BAIL | 4 | SUNIL YADAV<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR | Mr.SRI PRANAV KUMAR (APP207) | |
| 7. | CR. MISC./30774/2018<br>A.BAIL IPC 302,34 & 27<br>A.BAIL | 3 | RAM KRISHNA SHARMA @ LADDU SINGH<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.SRI MADHURANAND JHA (APP102) | |
| 8. | CR. MISC./31040/2018<br>A. BAIL IPC 376,506,12<br>A.BAIL | 4 | DEEPAK KUMAR RAM<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI ARUN KUMAR (APP82) | |
| 9. | CR. MISC./31651/2018<br>A. BAIL IPC 467,468,47<br>A.BAIL | 3 | UMESH SINGH<br>vs STATE OF BIHAR THROUGH DY. S. P. CUM INSPECTOR OF POLICE, VIGILANCE INVESTIGATION DEPARTMENT, PATNA | Mr.AMRESH KUMAR SINHA<br>Mr.VIKRAMADIT<br>Mr.RAM TUJABH SINGH | Mr.MD. NAZIR ANSARI (APP106)<br>Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE) | |
| 10. | CR. MISC./31715/2018<br>A.BAIL IPC 307,447,341<br>A.BAIL | 5 | DEV NARAYAN PRASAD MAHTO @ DEV NARAYAN MAHTO @ DEO NARAYAN MAHTO & ORS<br>vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.MD. FAHIMUDDIN (APP235)<br>Mr.DILIP KUMAR ROY<br>Mr.ALOK KUMAR ALOK<br>Mr.HANS LAL KUMAR | |
| 11. | CR. MISC./32011/2018<br>A.BAIL IPC 406,420,120<br>A.BAIL | 4 | VIJAY SAH @ VIJAY KUMAR SAH & ANR<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR | Mr.SRI MURLIDHAR (APP110)<br>Mr.MD. SOBAN ASGHAR | |
| 12. | CR. MISC./32677/2018<br>A. BAIL IPC 467,468,47<br>A.BAIL | 4 | MAHI NARAYAN SINGH @ MAHI NARAYAN MANDAL @ MASTER MAHI NARAYAN MANDAL<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR JHA<br>Mr.ABHIJEET GAUTAM | Mr.SRI AJIT KUMAR (APP73) | |
| 13. | CR. MISC./32858/2018<br>A.BAIL IPC 420,406,409<br>A.BAIL | 3 | GIRDHARI PRASAD<br>vs STATE OF BIHAR & ANR | Mr.MUKESH KUMAR SINGH<br>Mr.AJAY KUMAR OJHA<br>Mr.PUSHPA SINHA | Mr.SMT. ANUSUIYA JAISWAL (APP81) | |

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| 14. | CR. MISC./32873/2018<br>A.BAIL IPC 341,342,120<br>A.BAIL | 3 | LAXMI RAI @ LAXMI YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.DR. RABINDRA KUMAR (APP206) |
| 15. | CR. MISC./32983/2018<br>A.BAIL IPC 308,341,323<br>A.BAIL | 3 | JAISH MOHAMMAD & ORS<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.SRI TAPESHWAR SHARMA (APP170) |
| 16. | CR. MISC./33073/2018<br>A.BAIL IPC 307,147,149<br>A.BAIL | 3 | MUSLIM @ MD MUSLIM & ORS<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR MALLICK<br>Mr.BHAVESH KUMAR SAH | Mr.SRI HARENDRA PRASAD (APP96)<br>Mr.MD. HUSSAIN |
| 17. | CR. MISC./33197/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 3 | RADHE SHYAM LAL @ RADHEY SHYAM LAL & ORS<br>vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN | Mr.SMT SANGEETA SHARMA (APP58)<br>Mr.ARVIND KUMAR PRADHAN<br>Mr.MAYANK KUMAR |
| 18. | CR. MISC./33296/2018<br>A. BAIL IPC 406,420,47<br>A.BAIL | 4 | RAJ KUMRA AGRAWAL<br>vs THE STATE OF BIHAR | Mr.GAUTAM KUMAR KEJRIWAL<br>Mr.ATAL BIHARI PANDEY | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)<br>Mr.BRAJENDRA NATH PANDEY |
| 19. | CR. MISC./33969/2018<br>A.BAIL IPC 302,147,149<br>A.BAIL | 3 | SHRI BHAGWAN SINGH @ SRI BHAGWAN & ANR<br>vs THE STATE OF BIHAR | Mr.RAJIVA RANJAN | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 20. | CR. MISC./34128/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 4 | ABDHESH YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.UDESHYA KUMAR YADAV | Mr.SRI RAM BILASH ROY RAMAN (APP49) |
| 21. | CR. MISC./34371/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 3 | DINESH KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.JAY RAM PRASAD | Mr.SRI ATUL CHANDRA (APP12) |
| 22. | CR. MISC./34764/2018<br>A.BAIL IPC 147,148,149<br>A.BAIL | 3 | GAFAR KHAN @ GAFFAR KHAN & ORS<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 23. | CR. MISC./34781/2018<br>A. BAIL IPC 420 & 138<br>A.BAIL | 3 | ABHISHEK SINGH @ KANHAIYA @ ABHISHEK KUMAR @ ABHISHEK KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.SAMEER RANJAN | Mr.SRI SAKIR AHMAD (APP195)<br>Mr.CHANDRA MOHAN JHA |
| 24. | CR. MISC./34786/2018<br>A. BAIL IPC 302,328,34<br>A.BAIL | 3 | WAKIL KUMAR @ KUNDAN KUMAR<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI ABHAY KUMAR ROY (APP229)<br>Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH |
| 25. | CR. MISC./34849/2018<br>A. BAIL IPC 363,365,36<br>A.BAIL | 3 | SANKAR RAM<br>vs THE STATE OF BIHAR | Mr.ARUN | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 26. | CR. MISC./34882/2018<br>A.BAIL IPC 406,34 & 3/<br>A.BAIL | 3 | CHAMKILA KHATOON @ REHANA BEGAM<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR SINGH | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 27. | CR. MISC./35592/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 3 | DEORAT YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR SINGH | Mr.SRI UMESH LAL VERMA (APP146) |
| 28. | CR. MISC./35744/2018<br>A. BAIL IPC 323,341,37<br>A.BAIL | 3 | RANDHIR KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA | Mr.SRI MANISH KUMAR 2 (APP33) |
| 29. | CR. MISC./35966/2018<br>A.BAIL IPC 302,307,148<br>A.BAIL | 4 | ASHOK SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI | Mr.SRI SURENDRA KUMAR (APP190) |
| 30. | CR. MISC./36005/2018<br>A.BAIL IPC 143,144,145<br>A.BAIL | 3 | SANJAY CHAURASIYA @ SANJAY KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SMT. PUSHPA SINHA (APP121) |
| 31. | CR. MISC./36262/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 3 | RANG BAHADUR PASWAN<br>vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.SRI MATLOOB RAB (APP34) |
| 32. | CR. MISC./36654/2018<br>A.BAIL IPC 341,323,379<br>A.BAIL | 3 | RAHUL KUMAR MANDAL<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.JITENDRA KUMAR SINGH | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 33. | CR. MISC./36769/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 3 | MD. SOFI @ SAFI @ SOFI<br>vs THE STATE OF BIHAR | Mr.KEDAR JHA | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 34. | CR. MISC./36902/2018<br>A.BAIL IPC 447,354B<br>A.BAIL | 3 | MD. AFROZ<br>vs THE STATE OF BIHAR | Mr.INDESHWARI PRASAD MANDAL | Mr.SRI UMESHNAND PANDIT (APP187)<br>Mr.MD. NAJMUL HODDA |
| 35. | CR. MISC./37015/2018<br>A.BAIL IPC 307,448,341<br>A.BAIL | 3 | MANOJ SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.BIRENDRA KUMAR | Mr.SMT. MEENA SINGH (APP166) |
| 36. | CR. MISC./37022/2018<br>A. BAIL IPC 341,323,37<br>A.BAIL | 3 | UDAY SAH & ORS<br>vs THE STATE OF BIHAR | Mr.ANISH KUMAR<br>Mr.AMRENDRA KUMAR | Mr.MD. SUFIYAN (APP107)<br>Mr.ALOK KUMAR JHA |

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| 37. | CR. MISC./37690/2018<br>A.BAIL IPC 363,366,34<br>A.BAIL | 3 | BITTU KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI SHYAMESHWAR DAYAL (APP63) |
| 38. | CR. MISC./37737/2018<br>A.BAIL IPC 379 & 4/5 E<br>A.BAIL | 3 | MAHESH RAI @ MAHESH ROY<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI HARENDRA PRASAD (APP96) |
| 39. | CR. MISC./37883/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 3 | SUBHASH SAHANI<br>vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR | Mr.SRI BINOD KUMAR (APP16)<br>Mr.SHANKAR KUMAR THAKUR |
| 40. | CR. MISC./38257/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 3 | DURGA GOND & ANR<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT PANDEY | Mr.SRI ASHARAF ANSARI (APP86) |
| 41. | CR. MISC./38955/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 3 | RAHUL SHRIJEET @ BITTU & ANR<br>vs THE STATE OF BIHAR | Mr.SHITANSHU SHEKHAR MISHRA | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 42. | CR. MISC./38969/2018<br>A. BAIL IPC 307,341,32<br>A.BAIL | 3 | BAIJNATH YADAV<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINHA | Mr.SRI AJAY KUMAR-1 (APP6)<br>Mr.PRAMOD KUMAR |
| 43. | CR. MISC./39069/2018<br>A. BAIL IPC 376,384,37<br>A.BAIL | 3 | SACHIN KUMAR GUPTA<br>vs THE STATE OF BIHAR | Mr.DEEPAK KUMAR<br>Mr.KUMAR RAJEEV | Mr.SRI SHANTANU KUMAR (APP136)<br>Mr.AKHAURI KAMAL KISHORE SAHAY |
| 44. | CR. MISC./39102/2018<br>A. BAIL IPC 413,414,42<br>A.BAIL | 3 | SANDIP KUMAR<br>vs THE STATE OF BIHAR | Mr.SHASHI BHUSHAN PANDEY | Mr.MR. MANOJ KUMAR (APP168) |
| 45. | CR. MISC./39143/2018<br>A. BAIL IPC 419,420,46<br>A.BAIL | 3 | SAKAL PASWAN @ SAKALDEO PASWAN<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR NO.1 | Mr.SRI UPENDRA KUMAR (APP67) |
| 46. | CR. MISC./40692/2018<br>A. BAIL IPC 302,341,32<br>A.BAIL | 1 | JANKI SAH & ORS<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 47. | CR. MISC./40700/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | MD. GULAB & ORS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA<br>Mr.KASHYAP KAUSHAL | Mr.SRI DILIP KUMAR (APP19) |
| 48. | CR. MISC./40701/2018<br>A. BAIL IPC 354A & 8,1<br>A.BAIL | 1 | BINTU KUMAR @ BITTU KUMAR<br>vs THE STATE OF BIHAR | Mr.SADANAND PASWAN<br>Mr.RUBI RANI | Mr.SRI UMANATH MISHRA (APP234) |
| 49. | CR. MISC./40708/2018<br>A. BAIL IPC 341,323,34<br>A.BAIL | 1 | SHAMBHU RAM<br>vs STATE OF BIHAR & ANR | Mr.UMESH PRASAD<br>Mr.KAMAL BABU | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 50. | CR. MISC./40709/2018<br>A.BAIL IPC 307,341,324<br>A.BAIL | 1 | ANSHUMAN KUMAR @ GOLU KUMAR @ GOLU @ ANSHUMAN KATYAN @ ANSHUMAN KUMAR KHAN<br>vs THE STATE OF BIHAR | Mr.MADHAV JHA | Mr.SRI MANOJ KUMAR - 1 (APP185)<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR<br>Mr.PRAMOD MISHRA |
| 51. | CR. MISC./40711/2018<br>A.BAIL IPC 489B,489C,4<br>A.BAIL | 1 | SUDHIR SHARMA @ SUDHIR KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR VARMA<br>Mr.UDAY KUMAR SINGH | Mr.SRI ANIL PRASAD SINGH (APP210) |
| 52. | CR. MISC./40715/2018<br>A.BAIL IPC 307,147,341<br>A.BAIL | 1 | SANTOSH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 53. | CR. MISC./40722/2018<br>A.BAIL IPC 393<br>A.BAIL | 1 | MD. NASAR @ NASAR<br>vs THE STATE OF BIHAR | Mr.MD. ZIAUL QUAMAR<br>Mr.MANISH KUMAR | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 54. | CR. MISC./40725/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | DULAR SAO & ORS<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR SINGH<br>Mr.NISHANT RANJAN | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 55. | CR. MISC./40730/2018<br>A.BAIL IPC 304B,34<br>A.BAIL | 1 | BAJRANGI PRASAD @ BAJRANGI YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.RAJEEV NAYAN | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 56. | CR. MISC./40731/2018<br>A. BAIL IPC 341,323,50<br>A.BAIL | 1 | DHARMENDRA MANDAL<br>vs STATE OF BIHAR & ANR | Mr.VINAY KUMAR MISHRA<br>Mr.VIKRAMADIT | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 57. | CR. MISC./40732/2018<br>A.BAIL IPC 354B,341,42<br>A.BAIL | 1 | ABHISHEK ANAND<br>vs THE STATE OF BIHAR | Mr.KUNDAN KUMAR SINGH | Mr.SMT INDU KUMARI SRIVASTAVA (APP23)<br>Mr.SANJAY KUMAR |
| 58. | CR. MISC./40733/2018<br>A.BAIL IPC 341,323,324<br>A.BAIL | 1 | RAVISHANKAR CHOUHAN @ RUDRA PRATAP NONIA<br>vs THE STATE OF BIHAR | Smt.SARITA BAJAJ<br>Mr.DHARMENDRA KUMAR PASWAN | Mr.SRI NAND KUMAR (APP154) |
| 59. | CR. MISC./40734/2018<br>A.BAIL IPC 354A,354B,3<br>A.BAIL | 1 | UTTAM CHAUBEY @ UTTAM KUMAR CHAUBEY<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI JITENDRA KUMAR SINGH (APP98) |

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| 60. | CR. MISC./40742/2018<br>A.BAIL 7 E.C. ACT<br>A.BAIL | 1 | BEBI DEVI<br>vs THE STATE OF BIHAR | Mr.JAI KISHOR PODDAR | Mr.SRI INDRA KUMAR SINGH (APP174) |
| 61. | CR. MISC./40743/2018<br>A. BAIL IPC 420<br>A.BAIL | 1 | JAGJIT KUMAR MISHRA<br>vs STATE OF BIHAR & ANR | Mr.NAGADEO CHOUBEY | Mr.SRI BINOD KUMAR 3 (APP89) |
| 62. | CR. MISC./40744/2018<br>A.BAIL IPC 147,149,341<br>A.BAIL | 1 | MANOJ PASWAN & ORS<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SRI SHYAM BIHARI SINGH (APP173) |
| 63. | CR. MISC./40745/2018<br>A. BAIL IPC 420,409<br>A.BAIL | 1 | SURENDRA PASWAN<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.SRI JAGDHAR PRASAD (APP203) |
| 64. | CR. MISC./40746/2018<br>A.BAIL IPC 420,467,468<br>A.BAIL | 1 | MD. GAYASUDDIN @ MD. GAIYASHUDDIN<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.MD. SUFIYAN (APP107) |
| 65. | CR. MISC./40747/2018<br>A. BAIL IPC 147,148,14<br>A.BAIL | 1 | RAJESH RAY @ RAJESH ROY & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.SHARAD KUMAR VERMA<br>Mr.RASHMI JHA | Mr.SRI NAGENDRA PRASAD (APP169) |
| 66. | CR. MISC./40748/2018<br>A.BAIL IPC 147,341,342<br>A.BAIL | 1 | SHEKHAR RAI @ SHEKHAR SUMAN & ORS<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR SHRIVASTAVA<br>Mr.RAJ SHEKHAR | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 67. | CR. MISC./40751/2018<br>A.BAIL IPC 307,147,148<br>A.BAIL | 1 | MUNESHWAR YADAV<br>vs THE STATE OF BIHAR | Mr.PRAKASH MAHTO | Mr.SRI MADHURANAND JHA (APP102) |
| 68. | CR. MISC./40755/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | BIPUL PRAJAPATI & ANR<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT PANDEY | Mr.SRI SHANTANU KUMAR (APP136) |
| 69. | CR. MISC./40756/2018<br>A. BAIL IPC 307,147,14<br>A.BAIL | 1 | SITA RAM SAH & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.PATLA KUMARI | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 70. | CR. MISC./40758/2018<br>A.BAIL IPC 302,34<br>A.BAIL | 1 | RANJAN SINGH<br>vs THE STATE OF BIHAR | Mr.RANA VIKRAM SINGH | Mr.SRI NARSINGH TANTI (APP111) |
| 71. | CR. MISC./40759/2018<br>A.BAIL IPC 395<br>A.BAIL | 1 | RAJ KUMAR CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY KUMAR | Mr.SRI RAJBALLABH SINGH (APP122) |

(AT 2.15 P.M.)

## TIEDUP MATTERS

### TO BE MENTIONED

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| 1. | CR. MISC./24281/2011<br>QUASHING | 20 | GUDDU CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR<br>Mr.NAVESH NANDAN | Mr.SANGEETA SHARMA(APP) |

### FOR ORDERS

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| 1. | CR. MISC./5583/2017<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 7 | PINTU KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SANGIV KUMAR | Mr.SRI NAND KISHORE PD (APP38)<br>Mr.SAMIR KUMAR BHARTI<br>Mr.TEJ NARAYAN SINGH |
| 2. | CR. MISC./8923/2017<br>A. BAIL IPC 420,467,4<br>A.BAIL | 3 | BIJAY KUMAR SRIVASTAVA @ VIJAY KUMAR SRIVASTAVA & ORS<br>vs THE STATE OF BIHAR | Mr.RAJEEV RANJAN NO.II | Mr.SRI NAND KUMAR (APP154) |
| 3. | CR. MISC./35422/2017<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 5 | KISHORE MAHTO<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 4. | CR. MISC./39178/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 1 | BIBIYA DEVI @ BABIYA DEVI<br>vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 5. | CR. MISC./40482/2018<br>A. BAIL IPC 420,34 & 3<br>A.BAIL | 1 | NAUSHAD @ NAUSHAD RAIN @ MD. NAUSHAD RAIN<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ARUN KUMAR PRASAD | Mr.SRI AWADHESH KUMAR SINGH (APP215) |

### FOR ADMISSION

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| 1. | CR. MISC./39983/2018<br>A.BAIL 45 P.M.L. ACT &<br>A.BAIL | 1 | BINDI DEVI<br>vs THE UNION OF INDIA REPRESENTED THROUGH THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA, GANDHI MAIDHAN, PATNA | Mr.RABINDRA KUMAR PRIYADARSHI | Mr.S.D. SANJAY(ASG)<br>Mr.ANSHUMAN SINGH (CGC) |
| 2. | CR. MISC./18655/2018<br>A.BAIL IPC 498A,34 & 3<br>A.BAIL | 3 | RAUSHAN DEEP<br>vs STATE OF BIHAR & ANR | Mr.JAINENDRA KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |

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| 3. | CR. MISC./22290/2018<br>A.BAIL IPC 420,504<br>A.BAIL | 4 | RAVI CHAUHAN @ RAVI BHUSHAN CHAUHAN<br>vs STATE OF BIHAR & ANR | Mr.LOKESH KUMAR SINGH | Mr.SMT. RENUKA RATNAKAR (APP125)<br>Mr.NITYANAND MISHRA |
| 4. | CR. MISC./24039/2018<br>A.BAIL IPC 409,420<br>A.BAIL | 5 | NAWAL KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.CHANDRA MOHAN JHA<br>Mr.DHANANJAY KUMAR SINGH | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 5. | CR. MISC./25363/2018<br>A.BAIL IPC 366A,34<br>A.BAIL | 4 | PRABHA DEVI<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR NO.1<br>Mr.ANSHUMAN SINGH | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 6. | CR. MISC./25474/2018<br>A.BAIL IPC 7 E.C. ACT<br>A.BAIL | 5 | YOGENDRA SAH<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR JHA<br>Mr.VISWAROOP JHA | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 7. | CR. MISC./27760/2018<br>R.BAIL IPC 302,379,34<br>R.BAIL-1 | 5 | ASHOK PASWAN<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR SINGH | Mr.SRI UMANATH MISHRA (APP234) |
| 8. | CR. MISC./30303/2018<br>A. BAIL IPC 467,468,47<br>A.BAIL | 5 | DHIRENDRA KUMAR DHIRAJ<br>vs STATE OF BIHAR & ANR | Mr.DHARMESH KUMAR | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 9. | CR. MISC./30370/2018<br>A. BAIL IPC 420<br>A.BAIL | 3 | DILIP KUMAR DIWAKAR<br>vs STATE OF BIHAR & ANR | Mr.PANKAJ KUMAR DAS<br>Mr.PANKAJ KUMAR SINGH | Mr.SRI NARSINGH TANTI (APP111) |
| 10. | CR. MISC./31725/2018<br>A.BAIL IPC 302,147,148<br>A.BAIL | 4 | VILASH CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.SARVESHWAR TIWARY | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 11. | CR. MISC./31796/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 5 | UDAY KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ANURAG SAURAV<br>Mr.RAVINESH | Mr.MD. ARIF (APP105)<br>Mr.NIRAJ KUMAR<br>Mr.SHAILENDRA KUMAR SINGH |
| 12. | CR. MISC./32029/2018<br>A.BAIL IPC 406,408,409<br>A.BAIL | 3 | RAM NARESH PASWAN<br>vs THE STATE OF BIHAR | Mr.RAMJI KUMAR | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 13. | CR. MISC./32707/2018<br>A.BAIL IPC 471,419,420<br>A.BAIL | 3 | SUDHIR KUMAR UPADHAYAY<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.SUDHIR KUMAR UPADHYAY | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 14. | CR. MISC./33257/2018<br>A.BAIL IPC 376,511,467<br>A.BAIL | 3 | NAWNIT KUMAR @ MOHAN KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.MD. HARUN QUARESHI | Mr.SRI PARMANAND PRASAD (APP116)<br>Mr.CHANDRA MOHAN JHA |
| 15. | CR. MISC./33268/2018<br>A.BAIL IPC 302,307,147<br>A.BAIL | 4 | BISHO BIND & ANR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 16. | CR. MISC./36688/2018<br>A.BAIL 8C,20B,22,27A N<br>A.BAIL | 3 | JALJEET SINGH @ JAI KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.JITENDRA KUMAR PANDEY<br>Mr.ASHOK KUMAR PANDEY | Mr.SRI AHMAD ALI (APP5) |
| 17. | CR. MISC./36907/2018<br>A.BAIL IPC 419,420<br>A.BAIL | 3 | GOPAL MODI<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR MISHRA<br>Mr.SOURENDRA PANDEY | Mr.SRI SATYAVARAT VERMA (APP171) |
| 18. | CR. MISC./37000/2018<br>A.BAIL IPC 406,409,420<br>A.BAIL | 3 | RAMANAND RAM<br>vs THE STATE OF BIHAR | Mr.SANGEET DEOKULIAR<br>Mr.AKHILESH KUMAR<br>Mr.RAMAKANT RAM | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 19. | CR. MISC./37390/2018<br>A.BAIL IPC 452,386,504<br>A.BAIL | 3 | KRISHNA SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH<br>Mr.NIRANJAN PARIHAR<br>Mr.JAYA KUMARI | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 20. | CR. MISC./38571/2018<br>A. BAIL IPC 364<br>A.BAIL | 3 | JAIRAM SINGH<br>vs THE STATE OF BIHAR | Mr.SHEIKH ARKAN AHMAD | Mr.SMT. RENUKA RATNAKAR (APP125)<br>Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR |
| 21. | CR. MISC./40319/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./8153 /2018) | 1 | PAWAN KUMAR & ORS<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR NO.1 | Mr.SRI SHANTANU KUMAR (APP136) |
| 22. | CR. MISC./41212/2018<br>A.BAIL IPC 307,341,323<br>A.BAIL | 1 | ASHFAK ALI<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 23. | CR. MISC./41253/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./25351 /2018) | 1 | MD. ALTAF @ ALTAF ALAM<br>vs STATE OF BIHAR & ANR | Mr.BHASKAR SHANKAR | Mr.SRI ATUL CHANDRA (APP12) |
| 24. | CR. MISC./41256/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./18282 /2018) | 1 | RAMA SHANKAR PRASAD & ORS<br>vs THE STATE OF BIHAR | Mr.SATYABIR BHARTI<br>Mr.APARNA ARUN | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |

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| 25. | CR. MISC./41286/2018<br>A. BAIL IPC 379,366A,3<br>A.BAIL | 1 | RAMANAND MANDAL @ RAMA MANDAL & ANR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 26. | CR. MISC./41339/2018<br>A. BAIL IPC 406 & 138<br>A.BAIL | 1 | BASU KUMAR<br>vs STATE OF BIHAR & ANR | Mr.KRISHNA MURARI PRASAD<br>Mr.RAVI BHARDWAJ | Mr.SRI SAKIR AHMAD (APP195) |
| 27. | CR. MISC./41444/2018<br>R. BAIL IPC 498A,323,4<br>R.BAIL-1 | 1 | MD. SHAHABUDDIN<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 28. | CR. MISC./41597/2018<br>A.BAIL IPC 302<br>A.BAIL | 1 | ROHIT KUMAR<br>vs THE STATE OF BIHAR | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 29. | CR. MISC./41711/2018<br>R. BAIL IPC 498A,323,5<br>R.BAIL-1 | 1 | RISHIKESH KUMAR @ RISHIKESH PRASAD<br>vs STATE OF BIHAR & ANR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |

## (AFTER THE ABOVE)

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | CR. MISC./31583/2015<br>QUASHING(341,323,504,3<br>QUASHING | 1 | BINDU NATH JHA & ORS<br>vs STATE OF BIHAR & ANR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.VINOD SHANKAR MODI (APP) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./38545/2015<br>QUASHING(419,420,464,4<br>QSH F.I.R. FOR DIRECT<br><br>Prtd. | 4 | NEERAJ KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD MURARI MISHRA<br>Mr.RAM SHANKAR DAS<br>Mr.ABHAY KUMAR | Mr.PRANAV KUMAR(APP) |
| 2. | CR. MISC./4701/2015<br>QUASHING (144 CR.PC.)<br>QSH COMPLAIN FOR OTHER | 3 | ANJU PATHAK<br>vs THE STATE OF BIHAR & ORS | Mr.GAJENDRA KUMAR JHA | Mr.M.RUB(APP)<br>Mr.SANJEET KUMAR SINGH<br>Mr.MRITUNJAY KUMAR |
| 3. | CR. MISC./12168/2015<br>QUASHING(406,409,420,4<br>QSH F.I.R. FOR CONGNIZ | 3 | AVINASH KUMAR JHA @ PAWAN JHA<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR JHA<br>Mr.GAJENDRA KUMAR SINGH | Mr.MUSTAQUE ALAM(APP) |
| 4. | CR. MISC./5352/2017<br>QUASHING (427,504,34 I<br>C QSH OF ORDER OF COGN | 3 | SUBODH KUMAR @ SUBODH CHAUDHARY & ANR<br>vs STATE OF BIHAR & ANR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI GOPESH KUMAR (APP26) |
| 5. | CR. MISC./20356/2017<br>QUASHING (498A,420,386<br>D ORDER OF COGNIZANCE | 3 | TARUN PAHARIA<br>vs STATE OF BIHAR & ANR | Mr.KUMAR KAUSHIK<br>Mr.RAJEEV SHEKHAR<br>Mr.PRITISH KUMAR LAL<br>Mr.AMIT KUMAR JHA | Mr.SRI SHYAM KUMAR SINGH (APP138)<br>Mr.AJIT KUMAR SINHA |
| 6. | CR. MISC./53493/2017<br>QUASHING (498A IPC) &<br>D ORDER OF COGNIZANCE | 1 | PRITI SINGH<br>vs STATE OF BIHAR & ANR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH<br>Mr.AVINASH KUMAR SINGH | Mr.SRI KALYAN SHANKAR (APP30) |
| 7. | CR. MISC./33569/2015<br>QUASHING (302/307) IPC<br>QSH S.T | 6 | GIRJA KUMAR @ GIRJA PRASAD<br>vs STATE OF BIHAR & ANR | Mr.MD. JAVED JAFAR KHAN<br>Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA | Mr.MD. A.HAQUE SAHARA (APP)<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.RAJANI KANT SINGH |
| 8. | CR. MISC./37857/2015<br>QUASHING (498A/406/504<br>QSH F.I.R. FOR DIRECT | 4 | ARUN KUMAR RAI @ PINTU RAI<br>vs STATE OF BIHAR & ANR | Mr.SHUBHESH PANDEY | Mr.NAWAL KISHORE PRASAD (APP) |
| 9. | CR. MISC./37960/2015<br>QUASHING (341/323/504)<br>QSH F.I.R. FOR DIRECT | 6 | RAJESH KUMAR & ANR.<br>vs STATE OF BIHAR & ANR | Mr.MD. MUSHTAQUE ALAM<br>Mr.AJAY KUMAR | Mr.NAND KISHORE PRASAD (APP)<br>Mr.RUDRA DEO |
| 10. | CR. MISC./38536/2015<br>QUASHING (302/120B/506<br>QSH F.I.R. FOR DIRECT | 4 | ARUN KUMAR AMAR<br>vs THE STATE OF BIHAR | Mr.SANGEET DEOKULIAR<br>Mr.NAVIN KUMAR SINGH | Mr.BINOD KUMAR 3 (APP) |
| 11. | CR. MISC./42720/2015<br>QUASHING(21/23 NDPS AC<br>QSH F.I.R. FOR OTHERS | 3 | LAL BABU YADAV<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.SANJAY KUMAR<br>Mr.VINOD KUMAR | Mr.A.A.KHAN (APP) |

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| 12. | CR. MISC./54643/2015<br>QUASHING(498A) IPC<br>QSH COMPLAIN FOR<br>CONGN | 3 | SRI SATYA NARAYAN CHOUDHARY & ANR<br>vs STATE OF BIHAR & ANR | Smt.ARCHANA SINHA @ ARCHANA SHAHI<br>Mr.AWADHESH KUMAR SINGH<br>Mr.ALOK KUMAR @ ALOK KR SHAHI | Mr.B.N.PANDAY(APP)<br>Mr.RAJESH RANJAN<br>Mr.SHAKTI SUMAN KUMAR |
| 13. | CR. MISC./18541/2017<br>QUASHING (498A,341,323<br>D ORDER OF COGNIZANCE | 4 | SUMAN CHAUHAN & ORS<br>vs THE STATE OF BIHAR | Smt.PREM SHEELA PANDEY | Mr.SMT. VEENA RANI PRASADD. (APP68)<br>Mr.KUNDAN KUMAR<br>Mr.RANJEET KUMAR |
| 14. | CR. MISC./21062/2017<br>QUASHING(406,34)IPC<br>C QSH OF ORDER OF COGN | 7 | DHARNI KANT SHARMA @ D. K. SHARMA<br>vs STATE OF BIHAR & ANR | Mr.DAYANAND SINGH<br>Mr.NAGADEO CHOUBEY | Mr.SRI NAVIN KUMAR PANDEY (APP112)<br>Mr.DHANANJAI KUMAR SINGH<br>Mr.JYOTI RANJAN JHA |
| 15. | CR. MISC./26519/2017<br>QUASHING (498A IPC)<br>D ORDER OF COGNIZANCE | 4 | BIRENDRA PRASAD ROY & ORS<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI SHYAMESHWAR DAYAL (APP63) |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./1607/2014<br>QUASHING(406,409,420,4<br>QSH F.I.R. FOR OTHERS | 21 | DEEPAK KUMAR<br>vs THE STATE OF BIHAR | Mr.PRABHAT RANJAN | Mr.SANJAY KUMAR SARMA(APP)<br>Mr.RAMAKANT SHARMA (VIGILANCE) |
| 2. | CR. MISC./43999/2014<br>QUASHING (498A)IPC,3/4<br>QSH F.I.R. FOR CONGNIZ | 6 | ARUN KUMAR SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.DR. CHANDRA SHEKHAR AZAD | Mr.RAM NARESH ROY(APP)<br>Mr.INDU BHUSHAN PRASAD<br>Mr.RAM BABU |
| 3. | CR. MISC./15/2015<br>QUASHING(27D,28 DRUGS<br>QSH COMPLAIN FOR<br>CONGN | 7 | MR. BHARAT V. DAFTARY, THE MANAGING DIRECTOR, BHARAT SERUMS AND VACCINES LTD, MUMBAI<br>vs STATE OF BIHAR & ANR | Mr.SATYENDRA RAI<br>Mr.SHEKHAR SINGH | Mr.ANUSUAIYA JAISWAL(APP) |
| 4. | CR. MISC./580/2015<br>QUASHING(304,307,427,1<br>QSH COMPLAIN FOR<br>CONGN | 4 | MD. SAIFUR RAHMAN & ANR<br>vs STATE OF BIHAR & ANR | Mr.NARESH DIKSHIT | Mr.KALYAN SHANKAR(APP)<br>Mr.SUSHANT KUMAR<br>Mr.SUNIL KUMAR |
| 5. | CR. MISC./708/2015<br>QUASHING (420,467,468,<br>QSH COMPLAIN FOR<br>CONGN | 3 | BALESHWAR RAI & ORS<br>vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR SINGH | Mr.MD. NAZIR ANSARI(APP)<br>Mr.DILIP KUMAR ROY<br>Mr.SANJAY KUMAR<br>Mr.HARSHVARDHAN SHIVSUNDARAM<br>Mr.ANIL KUMAR |
| 6. | CR. MISC./8829/2015<br>QUASHING (406/420/34)<br>QSH F.I.R. FOR CONGNIZ | 6 | GAYATRI KUMARI<br>vs THE STATE OF BIHAR | Mr.GAJENDRA PRASAD YADAV<br>Mr.VASUDEO RAM<br>Mr.SANJAY KUMAR | Mr.B.N. PANDEY (APP)<br>Dr.LEELAWATI KUMARI |
| 7. | CR. MISC./14365/2015<br>QUASHING(245 CR.P.C)<br>QSH COMPLAIN FOR OTHER | 4 | MD. AYUB & ORS<br>vs STATE OF BIHAR & ANR | Mr.BHASKAR SHANKAR<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SMT.PRONATI SINGH (APP)<br>Mr.THAKUR BRAJESH SINGH<br>Mr.MOHAMMAD SUFYAN |
| 8. | CR. MISC./17296/2015<br>QUASHING(227 CR.P.C.)<br>QSH F.I.R. FOR DISCHAR | 5 | LAKHAN LAL MISHRA &ORS<br>vs THE STATE OF BIHAR | Mr.SUBHASH KUMAR JHA<br>Mr.RANJAN KUMAR JHA | Mr.ASHOK KUMAR(APP) |
| 9. | CR. MISC./17532/2015<br>QUASHING (22A)MINIMUM<br>QSH COMPLAIN FOR<br>CONGN | 3 | SAVITRI DEVI KHETAN<br>vs THE STATE OF BIHAR | Mr.MANENDRA KUMAR SINHA | Mr.SURESH PD.SINGH(APP) |
| 10. | CR. MISC./17669/2015<br>QUASHING (498A,34)IPC&<br>QSH F.I.R. FOR CONGNIZ | 8 | NAVAL KISHORE MANDAL & ORS.<br>vs STATE OF BIHAR & ANR | Mr.MADAN JEET KUMAR | Mr.J.UPADHYAY(APP)<br>Mr.SWAPNIL KUMAR SINGH |
| 11. | CR. MISC./20804/2015<br>QUASHING(419,420,467,4<br>QUASHING | 6 | SANTOSH KALURAM PAIGUDE @ JHANNA<br>vs STATE OF BIHAR & ANR | Mr.VINAY MISTRY | Mr.SURESH PD.SINGH(APP)<br>Mr.KUMAR RAVISH |
| 12. | CR. MISC./24144/2015<br>QUASHING(406,409,420,4<br>QSH F.I.R. FOR CONGNIZ | 7 | RAGHUNATH CHOUDHARY<br>vs STATE OF BIHAR & ANR | Mr.VINAY MISTRY<br>Mr.SAMIR KUMAR<br>Mr.MRIGANK MAULI | Mr.DR. KUMAR UDAY PRATAP (APP) |
| 13. | CR. MISC./25090/2015<br>QUASHING(420,467,468,4<br>QSH F.I.R. FOR DIRECT | 3 | GURUDEO SINGH @ GOLDEN SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.JAI PRAKASH | Mr.MD.SUFIYAN (APP) |
| 14. | CR. MISC./33952/2015<br>QUASHING (420/406/409)<br>QSH COMPLAIN FOR<br>CONGN | 5 | TARUN KUMAR AGARWAL<br>vs STATE OF BIHAR & ANR | Mr.RAJ KISHORE PRASAD<br>Mr.BABU NANDAN PRASAD | Mr.M.K. KHARE (APP)<br>Mr.RAKESH KUMAR SINGH |
| 15. | CR. MISC./2288/2016<br>QUASHING (498A)IPC&4 D<br>QSH COMPLAIN FOR<br>CONGN | 9 | DR. RABINDRA NATH SINHA & ORS<br>vs STATE OF BIHAR & ANR | Mr.SANJAY KUMAR SINGH<br>Mr.DIPAK KUMAR | Mr.PRADEEP NARAYAN KR.(APP)<br>Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA |

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**Notice :** Cr. Appl. (SJ) Hearing Matters may be taken up at 3.30 P.M. on Monday, Tuesday only and Cr. Misc. Quashing matters on Thursday and Friday at 3.30 P.M.

**Wednesday the 11th July 2018**

**Court No. 34 (AT 10:30 A.M.)**

## Mr. Justice Arun Kumar

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./6657/2017<br>R. BAIL IPC 302,201<br>R.BAIL-1 | 5 | MAHENDRA PRASAD<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR SINHA<br>Mr.YASHPAL YADAV<br>Mr.RAM BABU<br>Mr.SONI KUMARI | Mr.MD. ARIF (APP105) | |
| 2. | CR. MISC./31733/2017<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 4 | BUTAN PRASAD<br>vs THE STATE OF BIHAR | Mr.KISHORE KUMAR THAKUR<br>Mr.RAJESH KUMAR | Mr.SRI ARUN KUMAR PANDEY (APP83) | |
| 3. | CR. MISC./36150/2018<br>R. BAIL IPC 302,201<br>R.BAIL-1 | 3 | PRADEEP SINGH<br>vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR | Mr.SMT. PUSHPA SINHA (APP121) | |
| 4. | CR. MISC./36550/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | ARUN KUMAR MANJHI @ ARUN MANJHI @ ARUN KUMAR<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) | |
| 5. | CR. MISC./40583/2018<br>R.BAIL 8C,20(B)(II)(C)<br>R.BAIL-1 | 1 | HARJINDER SINGH<br>vs STATE OF BIHAR & ANR | Mr.PRAKASH KUMAR<br>Mr.SHASHI KUMAR | Mr.SRI S. EHTESHAMUDDIN (APP56)<br>Mr.RAM ANURAG SINGH<br>Mr.S.D.SANJAY(A.S.G) | |
| 6. | CR. MISC./40598/2018<br>R.BAIL IPC 385,386,387<br>R.BAIL-1 | 1 | SUDHIR SINGH @ SUDHIRKUAMR SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI BISHESHWAR RAM (APP18) | |
| 7. | CR. MISC./40642/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | CHANDAN KUMAR @ CHANDAN KR<br>vs THE STATE OF BIHAR | Mr.NAGMANI KUMAR<br>Mr.ARYA ALPNA | Mr.SRI AMITESH KUMAR (APP8) | |
| 8. | CR. MISC./40676/2018<br>R.BAIL IPC 370,120B &<br>R.BAIL-1 | 1 | SHASHI KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA KANT<br>Mr.NAVIN KUMAR | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) | |
| 9. | CR. MISC./41022/2018<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 1 | RAMNATH RAWAT<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINHA | Mr.DR. INDIWAR KUMARI (APP22) | |
| 10. | CR. MISC./41024/2018<br>R. BAIL IPC 302,34 & 3<br>R.BAIL-1 | 1 | VINOD PRASAD @ VINOD PD.<br>vs THE STATE OF BIHAR | Mr.RAM SUBHAS SINGH | Mr.BINAY KRISHNA (SPP245)<br>Mr.RAVINDRA KUMAR | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | CR. MISC./13561/2018<br>R. BAIL IPC 302,447,32<br>R.BAIL-1 | 5 | MITHLESH BHUIYAN<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR SINGH<br>Mr.AJAY KUMAR SINHA<br>Mr.MUKUL JEE | Mr.SRI SHYAM KUMAR SINGH (APP138) | |
| 2. | CR. MISC./32742/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | AMARJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR NO-1<br>Mr.KUMAR KAMAL NAYAN | Mr.SMT. ASHA KUMARI (APP197) | |
| 3. | CR. MISC./34152/2018<br>R.BAIL IPC 420,274,275<br>R.BAIL-1 | 3 | ABHISHEK KESHARI @ ABHISHEK KUMAR KESHARI<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR<br>Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL | Mr.SMT. RITA VERMA (APP126) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./36137/2018<br>R.BAIL IPC 341,342,323<br>R.BAIL-1 | 3 | GUDDU CHAUBEY @ ALOK CHAUBEY @ ALOK RANJAN CHOUBEY<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR SINGH | Mr.SRI ATAUR RAHMAN (APP191)<br>Mr.RAJANI KANT PANDEY | |
| 2. | CR. MISC./36153/2018<br>R. BAIL IPC 414<br>R.BAIL-1 | 3 | MANTU KUMAR<br>vs THE STATE OF BIHAR | Mr.AKHILESHWAR PANDEY | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) | |
| 3. | CR. MISC./36475/2018<br>R.BAIL IPC 399,402,413<br>R.BAIL-1 | 3 | RANDHIR KUMAR CHAURASIA<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH | Mr.MD. ANZARUL HAQUE SAHARA (APP225) | |
| 4. | CR. MISC./37200/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 3 | RINTU JHA<br>vs THE STATE OF BIHAR | Mr.AMRESH KUMAR SINHA<br>Mr.VIKRAMADIT | Mr.MD. ASHLAM ANSARI (APP241)<br>Mr.BIJAY BHUSHAN PRASAD<br>Mr.VANDANA SINGH | |
| 5. | CR. MISC./39079/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 3 | YOGENDRA RAI<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI | Mr.SRI SURENDRA PRASAD SINGH (APP143)<br>Mr.VINOD GAUTAM | |
| 6. | CR. MISC./39379/2018<br>R.BAIL IPC 376D,420,11<br>R.BAIL-1 | 3 | MUKESH YADAV @ MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI AWADHESH KUMAR SINGH (APP215)<br>Mr.MANINDRA KUMAR | |

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| 7. | CR. MISC./40718/2018<br>R.BAIL IPC 406,420,467<br>R.BAIL-1 | 3 | DHIRAJ PRASAD @ DHIRAJ KUMAR PRASAD<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.SRI BRAJENDRA NATH PANDEY (APP91) |
| 8. | CR. MISC./41244/2018<br>R. BAIL 20,22,23,24,27<br>R.BAIL-1 | 1 | SOHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 9. | CR. MISC./41278/2018<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 1 | SAJAN KUMAR RAM @ SAJAN RAM<br>vs THE STATE OF BIHAR | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 10. | CR. MISC./41287/2018<br>R.BAIL IPC 387,389<br>R.BAIL-1 | 3 | RAUSAN THAKUR @ RAKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.KEDAR JHA | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 11. | CR. MISC./41309/2018<br>R. BAIL IPC 406 & 138<br>R.BAIL-1 | 1 | KAILASH NISHAD<br>vs STATE OF BIHAR & ANR | Mr.SAMIR KUMAR SINHA<br>Mr.SITA RAM SINGH | Mr.SMT. SHARDA KUMARI (APP175) |
| 12. | CR. MISC./41313/2018<br>R.BAIL IPC 376,341,323<br>R.BAIL-1 | 1 | MD. KALIM<br>vs THE STATE OF BIHAR | Mr.RADHA MOHAN SINGH<br>Mr.AJAY KUMAR TIWARY | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 13. | CR. MISC./41318/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 3 | SANJAY MAHTO<br>vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR | Mr.SRI ASHARAF ANSARI (APP86)<br>Mr.LAL BABU SINGH<br>Mr.RAJEEV RANJAN |
| 14. | CR. MISC./41319/2018<br>R.BAIL IPC 376,417,506<br>R.BAIL-1 | 1 | KUNDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.SRI GANESH PRASAD SINGH (APP198)<br>Mr.RASHMI JHA |
| 15. | CR. MISC./41328/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | KAMALDHARI BIND<br>vs THE STATE OF BIHAR | Mr.JAINENDRA KUMAR<br>Mr.RAJNISH CHANDRA | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 16. | CR. MISC./41334/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 1 | LALAN PASWAN<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 17. | CR. MISC./41355/2018<br>R.BAIL 25(1-B)A,26(I)(<br>R.BAIL-1 | 1 | RAJ KUMAR RAM<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SMT. ASHA KUMARI (APP197) |
| 18. | CR. MISC./41357/2018<br>R. BAIL IPC 393,414,50<br>R.BAIL-1 | 1 | NEERAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.JYOTSNA RANI MISHRA | Mr.SRI MATLOOB RAB (APP34) |
| 19. | CR. MISC./41359/2018<br>R. BAIL IPC 341,323,35<br>R.BAIL-1 | 1 | KARAMCHAND PASWAN<br>vs THE STATE OF BIHAR | Ms.DEEPIKA SHARMA<br>Mr.MANU TRIPURARI | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)<br>Mr.ANIL PRASAD SINGH<br>Mr.VIJAY KISHORE BHARTI |
| 20. | CR. MISC./41360/2018<br>R. BAIL IPC 411<br>R.BAIL-1 | 1 | BITTU KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.NARESH CHANDRA VERMA<br>Mr.LAKSHMI KANT TIWARY | Mr.SRI SHYAMESHWAR DAYAL (APP63) |
| 21. | CR. MISC./41369/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 1 | RAJDEO BIND<br>vs THE STATE OF BIHAR | Mr.ANIL CHANDRA | Mr.SRI RAJEEV NAYAN (APP231) |
| 22. | CR. MISC./41370/2018<br>R. BAIL IPC 376 & 4/8<br>R.BAIL-1 | 1 | VIJAY SAH @ VIJAY KUMAR SAH@VIJAY KUMAR SAHU<br>vs THE STATE OF BIHAR | Mr.VIJAY KRISHNA TIWARY | Mr.SRI SURENDRA PRASAD SINGH (APP143) |
| 23. | CR. MISC./41377/2018<br>R.BAIL IPC 307,323,324<br>R.BAIL-1 | 1 | MANOJ KUMAR @ BHURA YADAV<br>vs THE STATE OF BIHAR | Mr.UMESH KUMAR<br>Mr.ABHISHEK ANAND | Mr.DR. RABINDRA KUMAR (APP206) |
| 24. | CR. MISC./41378/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | ASH NARAYAN SINGH @ ASH NARAYAN<br>vs THE STATE OF BIHAR | Mr.HARSH ANUJ<br>Mr.PRASHANT KUMAR | Mr.SRI UMESHNAND PANDIT (APP187)<br>Mr.MILIND KUMAR MISHRA<br>Mr.YOGENDRA TIWARI |
| 25. | CR. MISC./41383/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | DAYANAND KUMAR SINHA<br>vs THE STATE OF BIHAR | Mr.DAYASHANKER PANDEY | Mr.SRI PANCHANAND PANDIT (APP115) |
| 26. | CR. MISC./41384/2018<br>R. BAIL IPC 307,34 & 2<br>R.BAIL-1 | 1 | BHARAT SINGH<br>vs THE STATE OF BIHAR | Mr.PARMANAND PD. NR. SAHI<br>Mr.RAJESH KUMAR | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 27. | CR. MISC./41389/2018<br>R. BAIL IPC 447,341,32<br>R.BAIL-1 | 1 | RAUSHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 28. | CR. MISC./41573/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 1 | DIG VIJAY SINGH @ VIJAY SINGH<br>vs THE STATE OF BIHAR | Smt.ANITA KUMARI SINGH<br>Mr.KUMAR SAMARJEET SINGH<br>Mr.AVNISH KR. SINGH | Mr.SMT. RENUKA RATNAKAR (APP125) |
| 29. | CR. MISC./41574/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | CHANDAN RAI<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR THAKUR | Mr.SRI KALYAN SHANKAR (APP30) |

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| 30. | CR. MISC./41582/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 1 | INDRADEEP MANDAL @ INDRADEEP PRASAD SINGH<br>vs THE STATE OF BIHAR | Mr.RAJEEV SHEKHAR<br>Mr.APURVA KUMAR | Mr.MD. FAHIMUDDIN (APP235) |
| 31. | CR. MISC./41596/2018<br>R.BAIL IPC 363,366A<br>R.BAIL-1 | 1 | ISHTKHAR ALAM @ MITHU MIAN<br>vs THE STATE OF BIHAR | Mr.BHOLA KUMAR | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 32. | CR. MISC./41600/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | MANOJ YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA<br>Mr.SUNIL PRASAD | Mr.SRI ASHOK KUMAR (APP220) |
| 33. | CR. MISC./41602/2018<br>R.BAIL IPC 302,307,326<br>R.BAIL-1 | 1 | AMAN KUMAR @ FANTA<br>vs THE STATE OF BIHAR | Mr.NAVESH NANDAN | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 34. | CR. MISC./41603/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | RANJAN DAS<br>vs THE STATE OF BIHAR | Mr.SURENDRA KISHORE THAKUR<br>Mr.BRAJESH KUMAR SINGH | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 35. | CR. MISC./41607/2018<br>R. BAIL IPC 392,34 & 2<br>R.BAIL-1 | 1 | VICKY SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.HARI KISHORE THAKUR | Mr.SRI AHTASH ALI KHAN (APP4) |
| 36. | CR. MISC./41619/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | KAUSHALYA DEVI<br>vs THE STATE OF BIHAR | Mr.AJAY MISHRA | Mr.SRI RAJEEV NAYAN (APP231) |
| 37. | CR. MISC./41622/2018<br>R.BAIL IPC 302,364,365<br>R.BAIL-1 | 1 | RANJAN KUMAR YADAV @ RANJAN KUMAR @ NIRANJAN KUMAR @ LAULESH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINHA | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 38. | CR. MISC./41625/2018<br>R.BAIL IPC 379,420,120<br>R.BAIL-1 | 1 | ARUN KUMAR SINGH @ ARUN KUMAR<br>vs THE STATE OF BIHAR | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 39. | CR. MISC./41626/2018<br>R. BAIL 3 R.P.(U.P.) A<br>R.BAIL-1 | 1 | SANJAY RAI<br>vs THE STATE OF BIHAR | Mr.NIKUNJ SHEKHAR<br>Mr.SHRAWAN KUMAR SINGH | Mr.SRI YOGENDRA KUMAR (APP200) |
| 40. | CR. MISC./41628/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | RUPESH SINGH<br>vs THE STATE OF BIHAR | Mr.SHIV PRASAD GUPTA | Mr.SRI ANIL KUMAR (APP78) |
| 41. | CR. MISC./41631/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | RITLAL SAH @ DAHRU SAH<br>vs THE STATE OF BIHAR | Mr.GANESH SHARMA<br>Mr.AJAY MUKHERJEE | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 42. | CR. MISC./41639/2018<br>R. BAIL IPC 376 & 4 PO<br>R.BAIL-1 | 1 | ZANIRUDDIN<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR MISHRA<br>Mr.AJAY KUMAR | Mr.SRI ANISH CHANDRA (APP183) |
| 43. | CR. MISC./41640/2018<br>R. BAIL 8,20(B)(II)(C)<br>R.BAIL-1 | 1 | RAKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJIT SINHA | Mr.SRI NAND KISHORE PD (APP38) |
| 44. | CR. MISC./41641/2018<br>R.BAIL IPC 307,147,149<br>R.BAIL-1 | 1 | BIBHIKSHAN PASWAN @ BHABI KSHAN PASWAN & ORS<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 45. | CR. MISC./41642/2018<br>R.BAIL 20,22,23,24 NDP<br>R.BAIL-1 | 1 | ALI AKHTAR KHAN<br>vs THE STATE OF BIHAR | Mr.DINESH JHA | Mr.SMT. GULNAR BEGAM (APP162) |
| 46. | CR. MISC./41649/2018<br>R.BAIL IPC 376,506,323<br>R.BAIL-1 | 1 | GAURAV KUMAR<br>vs STATE OF BIHAR & ANR | Mr.DR. RAJESH RANJAN<br>Mr.UGRANATH MALLIK | Mr.SRI BINOD KUMAR (APP16) |
| 47. | CR. MISC./41655/2018<br>R. BAIL IPC 394<br>R.BAIL-1 | 1 | GUDDU KUMAR RAM @ GUDDU RAM & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 48. | CR. MISC./41660/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | BHIKHAR YADAV<br>vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR<br>Mr.ARBIND KUMAR SHARMA<br>Mr.SAROJ KUMAR | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 49. | CR. MISC./41666/2018<br>R. BAIL IPC 411,413,41<br>R.BAIL-1 | 1 | MD. WASIRUDDIN ALAM @ GUDDU MIAN<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.RASHMI | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 50. | CR. MISC./41668/2018<br>R. BAIL IPC 376D & 67A<br>R.BAIL-1 | 1 | SANJIT KUMAR @ SANJEET KUMAR RAY<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ANSUL | Mr.MD. FAHIMUDDIN (APP235) |
| 51. | CR. MISC./41671/2018<br>R. BAIL IPC 302,201<br>R.BAIL-1 | 1 | KALAWATI DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.SHAILESH KUMAR SINGH | Mr.SMT. ANITA KUMARI (APP239) |
| 52. | CR. MISC./41676/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 1 | SIKANDAR SAW @ SIKO SAW<br>vs THE STATE OF BIHAR | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 53. | CR. MISC./41679/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR<br>Mr.BIJAY KUMAR PANDEY | Mr.DR. INDIWAR KUMARI (APP22) |

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| 54. | CR. MISC./41686/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 1 | KUNDAN MISHRA<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR<br>Mr.BIBHUTI NARAYAN | Mr.MD. ASHLAM ANSARI (APP241) |
| 55. | CR. MISC./41688/2018<br>R. BAIL IPC 379<br>R.BAIL-1 | 1 | RAVI KUMAR<br>vs THE STATE OF BIHAR | Mr.GOURANGA CHATTERJEE<br>Mr.NILANJAN CHATTERJEE | Mr.SRI KALYAN SHANKAR (APP30) |
| 56. | CR. MISC./41689/2018<br>R. BAIL IPC 376,363,36<br>R.BAIL-1 | 1 | MANISH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.JAGJIT ROSHAN<br>Mr.OM PRAKASH SINGH | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 57. | CR. MISC./41690/2018<br>R.BAIL IPC 386,34<br>R.BAIL-1 | 1 | MUSHTAQUE KHAN @ MUSHTAQUE AHMAD KHAN @ GOLDEN<br>vs THE STATE OF BIHAR | Mr.SAKET TIWARY<br>Mr.SAKET GUPTA<br>Mr.SANJEEV KUMAR DUBEY | Mr.SRI NITYANAND (APP114) |
| 58. | CR. MISC./41692/2018<br>R. BAIL IPC 302,201,36<br>R.BAIL-1 | 1 | SURESH SAH<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR SINGH<br>Mr.KUMAR RAJEEV | Mr.SRI BINOD KUMAR (APP16) |
| 59. | CR. MISC./41696/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 1 | JAILAL SAH & ANR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.RASHMI | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 60. | CR. MISC./41698/2018<br>R. BAIL IPC 406,376<br>R.BAIL-1 | 1 | VICKY KUMAR<br>vs STATE OF BIHAR & ANR | Mr.RAKESH KUMAR NO.1<br>Mr.MADHAV JHA | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 61. | CR. MISC./41702/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | VIKESH KUMAR @ VIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR | Mr.SRI SATYENDRA PRASAD (APP133) |
| 62. | CR. MISC./41703/2018<br>R. BAIL 4 P.M.L. ACT<br>R.BAIL-1 | 1 | SANOJ YADAV<br>vs STATE OF BIHAR & ANR | Mr.SANJAY SINHA<br>Mr.MD. FAZLE KARIM | Mr.SRI JITENDRA KUMAR SINGH (APP98)<br>Mr.S.D. SANJAY (ASG) |
| 63. | CR. MISC./41704/2018<br>R. BAIL IPC 307,341,34<br>R.BAIL-1 | 1 | RAVI KUMAR @ GANESH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAKESH KUMAR TIWARY<br>Mr.GUDDU KUMAR<br>Mr.SUDAMA KUMAR | Mr.SRI MUSTAQUE ALAM (APP36) |
| 64. | CR. MISC./41709/2018<br>R.BAIL IPC 307,324,447<br>R.BAIL-1 | 1 | INDAL MANJHI<br>vs THE STATE OF BIHAR | Mr.AKHILESHWAR PANDEY | Mr.SRI AJAY KUMAR-1 (APP6) |
| 65. | CR. MISC./41714/2018<br>R.BAIL IPC 457,380,34<br>R.BAIL-1 | 1 | ROMO THAKUR<br>vs THE STATE OF BIHAR | Mr.UDAY PRATAP SINGH<br>Mr.PRAVEEN KUMAR | Mr.SRI AJAY KUMAR -2 (APP71) |
| 66. | CR. MISC./41715/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | PRABHAKAR CHOUDHARY @ NATHE<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.ORUJ FAIYAZ<br>Mr.NAVNEET KUMAR | Mr.SRI MADAN KUMAR (APP223) |
| 67. | CR. MISC./41723/2018<br>R.BAIL IPC 304B,120B,2<br>R.BAIL-1 | 1 | DHIRENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.SHRI PRAKASH SRIVASTAVA<br>Mr.RINKI KUMARI<br>Mr.SANTOSH BHARTI<br>Mr.ANU PRIYADARSHNI | Mr.MD. ANSARUL HAQUE (APP159) |
| 68. | CR. MISC./41728/2018<br>R.BAIL IPC 302,365,363<br>R.BAIL-1 | 1 | MUKESH RAY<br>vs THE STATE OF BIHAR | Mr.RAM NARESH SHARMA | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 69. | CR. MISC./41730/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | ASHOK YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR SINGH<br>Mr.SHEKHAR HARSHVARDHAN | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 70. | CR. MISC./41734/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 1 | JAGARNATH RAI @ JAGANNATH RAI<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR GIRI<br>Mr.DHIRENDRA KUMAR SINGH | Mr.SRI MADAN KUMAR (APP223) |
| 71. | CR. MISC./41741/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 1 | KRISHNA MURARI SINGH<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR<br>Mr.MINU SINHA | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 72. | CR. MISC./41742/2018<br>R.BAIL IPC 363,366A<br>R.BAIL-1 | 1 | MONU KUMAR @ RAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.MD. FAHIMUDDIN (APP235) |
| 73. | CR. MISC./41743/2018<br>R. BAIL IPC 457,380,41<br>R.BAIL-1 | 1 | ABHISHEK KUMAR<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR VIDYARTHI<br>Mr.TRIBHUWAN NARAYAN | Mr.SRI MUSTAQUE ALAM (APP36) |
| 74. | CR. MISC./41752/2018<br>R. BAIL IPC 307,34 & 2<br>R.BAIL-1 | 1 | PRADEEP RAI<br>vs THE STATE OF BIHAR | Mr.AKHILESH KUMAR | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 75. | CR. MISC./41753/2018<br>R. BAIL IPC 328,341,34<br>R.BAIL-1 | 1 | SAHEB PASWAN & ORS<br>vs THE STATE OF BIHAR | Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 76. | CR. MISC./41756/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | UMESH MANJHI<br>vs THE STATE OF BIHAR | Mr.DEVENDRA PRASAD SINGH<br>Mr.UMA KUMARI | Mr.SRI BHARAT LAL (APP15) |

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| 77. | CR. MISC./41760/2018<br>R. BAIL IPC 380,411<br>R.BAIL-1 | 1 | SANAT THAKUR<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SRI UDAY CHAND PRASAD (APP145) |

(AFTER THE ABOVE)

**FOR ADMISSION**

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| 1. | CR. MISC./15797/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 6 | DARA YADAV @ DHARA YADAV @ RAMANAND YADAV<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI SANJAY KUMAR SHARMA (APP236)<br>Mr.AJAY KUMAR PANDEY<br>Mr.SANDEEP KUMAR<br>Mr.RINKI KUMARI |
| 2. | CR. MISC./15903/2018<br>R.BAIL IPC 323,341,363<br>R.BAIL-1 | 7 | PAWAN KUMAR @ PAWAN YADAV<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SMT. MEENA SINGH (APP166)<br>Mr.SUNIL KUMAR<br>Mr.KUMAR GAURAV<br>Mr.SHANKAR PRASAD ROY |
| 3. | CR. MISC./18603/2018<br>R.BAIL IPC 376<br>R.BAIL-1 | 7 | BINOD RAI<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 4. | CR. MISC./18877/2018<br>R.BAIL IPC 467,468,471<br>R.BAIL-1 | 5 | RAUSHAN KUMAR<br>vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR PATNA | Mr.NILESH KUMAR<br>Mr.PRAVIN KUMAR | Mr.RAMA KANT SHARMA(L.O, I/C VIG.)<br>Mr.AJAY MISHRA (APP) |
| 5. with | CR. MISC./22844/2018<br>R.BAIL IPC 467,468,471<br>R.BAIL-1 | 6 | PRAVEEN KUMAR SHARMA @ PRAVEEN KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH VIGILANCE | Mr.NILESH KUMAR<br>Mr.PRAVIN KUMAR<br>Mr.BABITA KUMARI | Mr.RAMA KANT SHARMA(L.O, I/C VIG.)<br>Mr.MD. MUSHTAQUE ALAM |
| 6. | CR. MISC./23404/2018<br>R. BAIL IPC 467,468,47<br>R.BAIL-1 | 3 | SHIV KUMAR JHA<br>vs STATE OF BIHAR & ANR | Mr.PRAVIN KUMAR SINHA<br>Mr.RAKESH KUMAR<br>Mr.AAKASH<br>Mr.NIRBHAY PRASHANT | Mr.SRI AJAY MISHRA (APP72)<br>Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE) |
| 7. | CR. MISC./24441/2018<br>R. BAIL IPC 376,511 &<br>R.BAIL-1 | 4 | RAJENDRA PASWAN<br>vs THE STATE OF BIHAR | Smt.RINA SINHA<br>Mr.NIL KANAK LATA | Mr.SRI PRANAV KUMAR (APP207) |
| 8. | CR. MISC./26580/2018<br>R.BAIL IPC 363,366A,34<br>R.BAIL-1 | 4 | PRAMILA DEVI<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT TIWARY<br>Mr.ANIL KUMAR | Mr.MD. ANSARUL HAQUE (APP159) |
| 9. | CR. MISC./27439/2018<br>R.BAIL IPC 363,366A,37<br>R.BAIL-1 | 4 | JITENDRA MAHTO<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR PANDEY | Mr.SRI NARSINGH TANTI (APP111) |
| 10. | CR. MISC./27445/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 4 | SATTAN YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA | Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) |
| 11. | CR. MISC./27579/2018<br>R.BAIL IPC 380,457,411<br>R.BAIL-1 | 4 | ARJUN MALLIK<br>vs THE STATE OF BIHAR | Mr.SANJAY PARASMANI | Mr.MD. ASHLAM ANSARI (APP241) |
| 12. | CR. MISC./27630/2018<br>R.BAIL IPC 307,366A,37<br>R.BAIL-1 | 4 | MIRTUNJAY KUMAR @ BHOTHI KUMAR<br>vs THE STATE OF BIHAR | Mr.NARSINGH TANTI | Mr.SMT. NIRMALA KUMARI (APP167) |
| 13. | CR. MISC./27639/2018<br>R.BAIL IPC 394<br>R.BAIL-1 | 4 | CHANDRA PRAKASH @ CHANDRA PRAKASH MAHATO<br>vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI | Mr.SRI HARENDRA PRASAD (APP96) |
| 14. | CR. MISC./27654/2018<br>R.BAIL IPC 354B & 8/12<br>R.BAIL-1 | 4 | CHANDESHWAR PASWAN<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR SINGH<br>Mr.PRADHAN MURLI MANOHAR PRASAD<br>Mr.RAJU KUMAR<br>Mr.KUNAL GAURAV | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 15. | CR. MISC./27660/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 5 | LALIT KUMAR<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SMT. SUCHETA YADAV (APP140) |
| 16. | CR. MISC./27714/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | RAM JANAM SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 17. | CR. MISC./27787/2018<br>R.BAIL IPC 344,313,493<br>R.BAIL-1 | 5 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR | Ms.SONI SHRIVASTAVA<br>Mr.MADHURI KUMARI | Mr.SRI AKBAR ALI (APP7)<br>Mr.PRITISH KUMAR LAL |
| 18. | CR. MISC./27821/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 4 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJ SHEKHAR<br>Mr.KAUSHAL KUMAR | Mr.SRI KHURSHID ANWAR (APP192) |
| 19. | CR. MISC./27823/2018<br>R.BAIL 13(2),13(1)(E)<br>R.BAIL-1 | 7 | SATYA NARAYAN MAHTO<br>vs THE STATE OF BIHAR THROUGH VIGILANCE | Mr.VINOD KUMAR | Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE) |
| 20. | CR. MISC./27866/2018<br>R.BAIL IPC 342,323,377<br>R.BAIL-1 | 3 | ASHISH KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI MANISH KUMAR 2 (APP33) |

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| 21. | CR. MISC./27884/2018<br>R. BAIL IPC 366A,341,3<br>R.BAIL-1 | 4 | GUDDU KUMAR YADAV @ CHANDAN YADAV<br>vs THE STATE OF BIHAR | Mr.MRITUNJAY KUMAR SINHA<br>Mr.DHIRENDRA NATH JHA | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 22. | CR. MISC./27897/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 4 | SHAILESH YADAV<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI SHYAM KUMAR SINGH (APP138) |
| 23. | CR. MISC./28036/2018<br>R.BAIL IPC 302,34,341,<br>R.BAIL-1 | 4 | SULTANA<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI BINOD KUMAR (APP16) |
| 24. | CR. MISC./28061/2018<br>R.BAIL IPC 302,394<br>R.BAIL-1 | 4 | ASHIF SOHRAB @ ASHISH SOHRAB<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 25. with | CR. MISC./28218/2018<br>R.BAIL IPC 302,307,447<br>R.BAIL-1 | 3 | NAND KISHORE SHARMA @ NAND KISHOR SHARM<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI SATYENDRA PRASAD (APP133) |
| 26. | CR. MISC./33124/2018<br>R. BAIL IPC 302,307,44<br>R.BAIL-1 | 3 | DINESH SHARMA<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 27. | CR. MISC./28553/2018<br>R.BAIL IPC 306,34<br>R.BAIL-1 | 3 | RAUSHAN PASWAN @ RAUSHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SHARMA | Mr.SRI ZAINUL ABEDIN (APP196) |
| 28. | CR. MISC./28662/2018<br>R.BAIL IPC 379,511<br>R.BAIL-1 | 4 | ASHISH KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ANIL KUMAR SAXENA | Mr.SRI ARUN KUMAR SINGH - 5 (APP153)<br>Mr.NISHI NATH OJHA |
| 29. | CR. MISC./28716/2018<br>R. BAIL IPC 302,201,36<br>R.BAIL-1 | 4 | ANJALI SINGH @ ANJALI DEVI<br>vs THE STATE OF BIHAR | Mr.ZAKI HAIDER | Mr.SRI NITYANAND TIWARY (APP41) |
| 30. | CR. MISC./28820/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | DHANANJAY YADAV @ CHHOTU YADAV @ DHANANJAY<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.BIJENDRA KUMAR SINGH | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 31. | CR. MISC./28913/2018<br>R. BAIL IPC 147,148,14<br>R.BAIL-1 | 3 | VIJAY SINGH KHARWAR @ VIJAY KHARWAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINGH | Mr.SMT. SHARDA KUMARI (APP175) |
| 32. | CR. MISC./28944/2018<br>R.BAIL IPC 135(I)(B) C<br>R.BAIL-1 | 5 | GYANCHAND VERMA<br>vs THE UNION OF INDIA THROUGH THE COMMISSIONER CUSTOMS PATNA, C.R BUILDING, B.C PATEL PATH, PATNA | Mr.SHRI PRAKASH TIWARI<br>Mr.RAJESH RANJAN<br>Mr.AJIT KUMAR | Mr.SATYA PRAKASHTRIPATHY<br>Mr.MANOJ KR.SINGH (CGC) |
| 33. | CR. MISC./28969/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 5 | MANOJ RAM<br>vs THE STATE OF BIHAR | Mr.RAJESH RANJAN KUMAR<br>Mr.JAGJIT ROSHAN<br>Mr.APUL | Mr.SMT PUSHPA SINHA (APP45) |
| 34. | CR. MISC./29026/2018<br>R. BAIL IPC 365<br>R.BAIL-1 | 4 | KAMAL KISHORE PATHAK & ANR<br>vs THE STATE OF BIHAR | Mr.MRIGENDRA KUMAR<br>Mr.MAYANK BILOCHAN | Mr.SRI BHANU PRATAP SINGH (APP14)<br>Mr.AMARENDRA KUMAR MISHRA |
| 35. | CR. MISC./29036/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 5 | SURAJ MEHTA @ RAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.PRIYESH KUMAR | Mr.SRI PARMANAND PRASAD (APP116) |
| 36. | CR. MISC./29050/2018<br>R.BAIL IPC 304B,306,34<br>R.BAIL-1 | 4 | RAKESH SAH<br>vs THE STATE OF BIHAR | Mr.SATYA RANJAN SINHA | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) |
| 37. | CR. MISC./29083/2018<br>R.BAIL IPC 399,402,414<br>R.BAIL-1 | 4 | UTTAM KUMAR @ UTTAM YADAV<br>vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR | Mr.SRI RAJBALLABH SINGH (APP122) |
| 38. | CR. MISC./29112/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | BANTI GORHI @ BANTI MANDAL<br>vs THE STATE OF BIHAR | Mr.SUBHASH KUMAR JHA<br>Mr.CHAUDHARY PREM KUMAR THAKUR | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) |
| 39. | CR. MISC./29203/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 4 | KAMAL KISHORE KAMAL<br>vs THE STATE OF BIHAR | Mr.VINAY KUMAR MISHRA | Mr.SRI RAM SUMIRAN ROY (APP240)<br>Mr.ASHOK KUMAR MISHRA<br>Mr.KALPNA KUSUM |
| 40. | CR. MISC./29207/2018<br>R. BAIL IPC 376,420,12<br>R.BAIL-1 | 3 | SUNDER SAH<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR<br>Mr.RITWAJ RAMAN | Mr.SRI AWADHESH KUMAR SINGH (APP215)<br>Mr.BIRENDRA KUMAR<br>Mr.MARUTI KUMARI |
| 41. | CR. MISC./29288/2018<br>R. BAIL IPC 302,141,14<br>R.BAIL-1 | 4 | SANTOSH SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SMT. NIRMALA KUMARI (APP167)<br>Mr.PUSHPENDRA KUMAR SINGH |

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| 42. | CR. MISC./29300/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 4 | ROMIT KUMAR SINGH @ ASHUTOSH KUMAR SINGH @ ROMIT KUMAR @ ASHUTOSH KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR<br>Mr.AMIT KUMAR | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 43. | CR. MISC./29324/2018<br>R.BAIL IPC 354,354A,35<br>R.BAIL-1 | 5 | RAJESH KUMAR @ RAJESH PRATAP SINGH @ RAJESH<br>vs THE STATE OF BIHAR | Mr.RAM BINOD SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 44. | CR. MISC./29331/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 4 | ANJANA MANDAL @ ANJANA KUMARI<br>vs THE STATE OF BIHAR | Mr.INDRA MOHAN KUMAR<br>Mr.RAHUL KUMAR | Mr.DR. RABINDRA KUMAR (APP206) |
| 45. | CR. MISC./29340/2018<br>R. BAIL IPC 307,34 & 2<br>R.BAIL-1 | 4 | KAMOD KUMAR<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI MUKESHWAR DAYAL (APP37)<br>Mr.ASHOK KUMAR JHA |
| 46. | CR. MISC./29341/2018<br>R. BAIL IPC 363,365,37<br>R.BAIL-1 | 4 | AMERICA @ AMIRICA & ANR<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI RAJKISHORE SINGH (APP172) |
| 47. | CR. MISC./29350/2018<br>R. BAIL IPC 302,147,14<br>R.BAIL-1 | 3 | FULTUN YADAV<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA<br>Mr.MONIKA | Mr.SMT. MEENA SINGH (APP166) |
| 48. | CR. MISC./29436/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 4 | BALIRAJ GIRI<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SMT. ASHA KUMARI (APP197) |
| 49. | CR. MISC./29489/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 4 | SRI NARAYAN SINGH @ SRI NARAIN SINGH<br>vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN<br>Mr.MD. AKRAM NAIYAR | Mr.SRI LALAN KUMAR (APP224) |
| 50. | CR. MISC./29537/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 4 | ARJUN SINGH BHOKTA @ ARJUN SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR<br>Mr.INDRAJESH KUMAR<br>Mr.KRITI SINGH<br>Mr.VISHAL VIKRAM RANA<br>Mr.MADHAV RAJ<br>Mr.KUMAR NIKHIL | Mr.SMT. RITA VERMA (APP126) |
| 51. | CR. MISC./29568/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 4 | SHIV SHANKAR YADAV @ SHIV SHANKAR KUMAR YADAV @ SHANKAR JEE<br>vs THE STATE OF BIHAR | Mr.KAMLENDRA PD. SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 52. | CR. MISC./29597/2018<br>R.BAIL IPC 365,364,34<br>R.BAIL-1 | 4 | MITHILESH KUMAR SINGH @ RANA MITHLESH SINGH @ MITHILESH SINGH<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR | Mr.SRI TARKESHWAR NATH THAKUR (APP144)<br>Mr.BIMLESH KUMAR PANDEY<br>Mr.KANCHAN KUMARI |
| 53. | CR. MISC./29608/2018<br>R. BAIL IPC 302<br>R.BAIL-1 | 4 | SAJJAD GADDI<br>vs THE STATE OF BIHAR | Mr.MILIND KUMAR MISHRA<br>Mr.YOGENDRA TIWARI | Mr.SMT. SHARDA KUMARI (APP175)<br>Mr.SACHIDA NAND RAI |
| 54. | CR. MISC./29640/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | MANKESHWAR SINGH @ MANTU SINGH<br>vs THE STATE OF BIHAR | Mr.DINESH CHOUDHARY | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 55. | CR. MISC./29692/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 3 | PREM RAMANI @ PREM RAWANI<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI SAKIR AHMAD (APP195) |
| 56. | CR. MISC./29752/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 6 | KAMLESH BIND<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA | Mr.SRI AJAY KUMAR -2 (APP71) |
| 57. | CR. MISC./29780/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 4 | AJIT YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI SATYENDRA PRASAD (APP133) |
| 58. | CR. MISC./29936/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 4 | MOTILAL SINGH<br>vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI<br>Mr.HIMANSHU RANJAN | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)<br>Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH |
| 59. | CR. MISC./29957/2018<br>R. BAIL IPC 302<br>R.BAIL-1 | 4 | POOJA DEVI<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.SRI RAJEEV NAYAN (APP231) |
| 60. | CR. MISC./30075/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 4 | MADHURENDRA KUMAR @ MADHURENDRA @ MAKSUDAN RAY<br>vs THE STATE OF BIHAR | Mr.DEOVIND KUMAR SINGH<br>Mr.ANURADHA KUMARI | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 61. | CR. MISC./30078/2018<br>R.BAIL IPC 302,120B &<br>R.BAIL-1 | 4 | BRIJ KISHORE RAI<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH | Mr.SMT. ANITA KUMARI (APP239) |
| 62. | CR. MISC./30079/2018<br>R.BAIL IPC 365,364,34<br>R.BAIL-1 | 3 | MAHESH MANDAL & ANR<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 63. | CR. MISC./30099/2018<br>R.BAIL IPC 471,409,420<br>R.BAIL-1 | 3 | SHANTI DEVI<br>vs THE STATE OF BIHAR | Mr.HEMANT KUMAR<br>Mr.JITENDRA KUMAR | Mr.SRI AJAY MISHRA (APP72) |

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| 64. | CR. MISC./30129/2018<br>R.BAIL IPC 414<br>R.BAIL-1 | 4 | NAWIN KUMAR @ TARJAN<br>vs THE STATE OF BIHAR | Mr.KUNWAR DIGVIJAY SINGH | Mr.SRI UMESH LAL VERMA (APP146) |
| 65. | CR. MISC./30134/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 4 | WASIM SIDDIQUE & ANR<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR SINGH | Mr.SRI AKBAR ALI (APP7)<br>Mr.NAGENDRA PRASAD |
| 66. | CR. MISC./30136/2018<br>R.BAIL IPC 387,384,386<br>R.BAIL-1 | 4 | SHASHI KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.PRIYESH KUMAR | Mr.SRI SURESH PRASAD SINGH (APP230)<br>Mr.SANJAY KUMAR |
| 67. | CR. MISC./30155/2018<br>R.BAIL IPC 302<br>R.BAIL-1 | 4 | SHIV JHARO DEVI<br>vs THE STATE OF BIHAR | Mr.PRABHAT KUMAR SINGH<br>Mr.GANESH PRASAD SINGH | Mr.SRI UMANATH MISHRA (APP234) |
| 68. | CR. MISC./30206/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | MATRU MAHTO @ MATRA MAHTO<br>vs THE STATE OF BIHAR | Mr.VIJAY ANAND | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 69. | CR. MISC./30242/2018<br>with R. BAIL IPC 392<br>R.BAIL-1 | 4 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR SINGH | Mr.SRI UMANATH MISHRA (APP234) |
| 70. | CR. MISC./33358/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 3 | SONU PASWAN @ SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH | Mr.SRI NITYANAND (APP114) |
| 71. | CR. MISC./30285/2018<br>R.BAIL IPC 419,420,468<br>R.BAIL-1 | 3 | RAJENDRA PRASAD<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA | Mr.SRI SURESH PRASAD SINGH (APP230) |
| 72. | CR. MISC./30308/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 5 | RAJU JHA<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.SHASHANK SHEKHAR | Mr.SRI ZAINUL ABEDIN (APP196)<br>Mr.RAM SUMIRAN RAI |
| 73. | CR. MISC./30563/2018<br>R.BAIL IPC 376,313,34<br>R.BAIL-1 | 4 | SONU SHAH @ SONU SAH<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI AMRENDRA PRASAD (APP77) |
| 74. | CR. MISC./30604/2018<br>R. BAIL IPC 307,341,34<br>R.BAIL-1 | 5 | CHANDAN YADAV @ CHANDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR<br>Mr.RITWAJ RAMAN | Mr.SRI ARUN KUMAR (APP82) |
| 75. | CR. MISC./30849/2018<br>R.BAIL IPC 406,409,420<br>R.BAIL-1 | 3 | AMARNATH BAHADUR<br>vs STATE OF BIHAR & ANR | Mr.JITENDRA NARAIN SINHA | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)<br>Mr.PRABHAKAR JHA |
| 76. | CR. MISC./30919/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | COMMANDO YADAV @ BABU MANI YADAV<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR PANDEY | Mr.SMT. ASHA DEVI (APP85) |
| 77. | CR. MISC./30950/2018<br>R. BAIL IPC 307,325,32<br>R.BAIL-1 | 4 | MD. EHSANULLAH<br>vs THE STATE OF BIHAR | Mr.MD. RASHID ALAM | Mr.SRI BINOD KUMAR 3 (APP89) |
| 78. | CR. MISC./31097/2018<br>R. BAIL IPC 366A,376D,<br>R.BAIL-1 | 3 | GUDDU KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 79. | CR. MISC./31259/2018<br>R.BAIL IPC 376,504,448<br>R.BAIL-1 | 5 | KRISHNA DAS<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH PARASAR | Mr.SMT. ASHA KUMARI (APP197) |
| 80. | CR. MISC./31430/2018<br>R.BAIL IPC 304B,328,34<br>R.BAIL-1 | 3 | CHHOTU YADAV @ CHHOTELAL YADAV @ CHHOTE LAL<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.MD. NAZIR ANSARI (APP106) |
| 81. | CR. MISC./31654/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | AMAN KUMAR @ AMAN KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA<br>Mr.PUJA | Mr.SRI RANA RANDHIR SINGH (APP209) |
| 82. | CR. MISC./31704/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 4 | KUNAL YADAV @ JITENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI AMIT KUMAR RAKESH (APP179)<br>Mr.RAJESH KUMAR |
| 83. | CR. MISC./31822/2018<br>R.BAIL IPC 366A,341,32<br>R.BAIL-1 | 4 | SUSHIL PANDEY<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 84. | CR. MISC./31859/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 3 | SATYENDRA SAH<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR SINGH | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 85. | CR. MISC./31891/2018<br>R.BAIL IPC 414,34<br>R.BAIL-1 | 4 | RAJA KUMAR<br>vs THE STATE OF BIHAR | Mr.SANTOSH KUMAR PANDEY<br>Mr.RAJESH KUMAR | Mr.SRI NITYANAND TIWARY (APP41) |
| 86. | CR. MISC./31894/2018<br>R. BAIL IPC 376,511,39<br>R.BAIL-1 | 4 | CHHATHU MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR | Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) |
| 87. | CR. MISC./31938/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 4 | PANKAJ KUMAR SAH @ PANKAJ KUMAR GUPTA<br>vs THE STATE OF BIHAR | Mr.DHARMENDRA KUMAR SINGH<br>Mr.MANISH KUMAR SINGH | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 88. | CR. MISC./32008/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 5 | GOPAL KUMAR SHARMA @ GOPAL SHARMA<br>vs THE STATE OF BIHAR | Mr.JHARKHANDI UPADHYAY | Mr.SMT. SAHIN BEGAM (APP134) |

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| 89. | CR. MISC./32067/2018<br>R.BAIL IPC 366A,376,50<br>R.BAIL-1 | 4 | SUSHIL KUMAR SINGH @ SUSHIL KUMAR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.MD. SUFIYAN (APP107) |
| 90. | CR. MISC./32081/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 3 | SANTOSH CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.JAINENDRA KUMAR | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 91. | CR. MISC./32096/2018<br>R. BAIL IPC 307,341,34<br>R.BAIL-1 | 3 | SADANAND KAMAIT @ SADANAND KAMAT<br>vs THE STATE OF BIHAR | Mr.ARUN<br>Mr.SANJAY KUMAR @ S.K. | Mr.SRI NARSINGH TANTI (APP111) |
| 92. | CR. MISC./32301/2018<br>R.BAIL IPC 302,307,34<br>R.BAIL-1 | 3 | AKBAR MIAN @ AKBAR ALI<br>vs THE STATE OF BIHAR | Mr.UDAY PRASAD | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)<br>Mr.RAKESH KUMAR |
| 93. | CR. MISC./32381/2018<br>R.BAIL IPC 414<br>R.BAIL-1 | 4 | LAKSHMAN CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.DHRAMVEER | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 94. | CR. MISC./32451/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 3 | RAVI SINGH @ RAVI KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.ANANT KUMAR-1 | Mr.SRI UMANATH MISHRA (APP234) |
| 95. | CR. MISC./32547/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 3 | SHAILENDRA CHAUPAL @ SHAILENDRA KUMAR CHAUPAL<br>vs THE STATE OF BIHAR | Mr.BALESHWAR KAMAT<br>Mr.ARUN KUMAR JHA | Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) |
| 96. | CR. MISC./32600/2018<br>R. BAIL IPC 304B,34<br>R.BAIL-1 | 4 | TUNTUN SAH<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 97. | CR. MISC./32602/2018<br>R. BAIL IPC 409,420,46<br>R.BAIL-1 | 4 | KRISHNA SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI AJAY MISHRA (APP72) |
| 98. | CR. MISC./32646/2018<br>R. BAIL IPC 384,386,50<br>R.BAIL-1 | 3 | PAPPU DEO<br>vs THE STATE OF BIHAR | Mr.PRAMOD MISHRA<br>Mr.JYOTI PRABHAKAR<br>Mr.MD. ZIAUL QUAMAR | Mr.SRI AHMAD ALI (APP5) |
| 99. | CR. MISC./32765/2018<br>A.BAIL IPC 409,420<br>A.BAIL | 3 | DINKAR KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE DISTRICT MANAGER, STATE FOOD AND CIVIL SUPPLIES CORPORATION, KAIMUR AT BHABHUA | Mr.AJAY NANDAN SAHAY<br>Mr.NAVIN KUMAR JHA | Mr.SHAILENDRA KUMAR SINGH(BSFC)<br>Mr.NAMRATA MISHRA |
| 100. | CR. MISC./32823/2018<br>R.BAIL 25(1-B)A,26(II)<br>R.BAIL-1 | 3 | MD. EHSANULLAH<br>vs THE STATE OF BIHAR | Mr.MD. RASHID ALAM | Mr.SRI BINOD KUMAR 3 (APP89) |
| 101. | CR. MISC./32861/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 4 | BALLAM RAVIDAS @ BALLAM MOCHI<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR | Mr.SRI JAGDHAR PRASAD (APP203) |
| 102. | CR. MISC./32884/2018<br>R.BAIL IPC 20,22,23,24<br>R.BAIL-1 | 3 | RAM SAGAR CHOUDHARY<br>vs STATE OF BIHAR & ANR | Mr.BIMLESH KUMAR PANDEY | Mr.SRI RAJKISHORE SINGH (APP172) |
| 103. | CR. MISC./32914/2018<br>R.BAIL IPC 366A,376,34<br>R.BAIL-1 | 3 | AKABAR SAIN @ AKBAR MIAN<br>vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA<br>Mr.SACHIDA NAND RAI | Mr.SRI RAM ANURAG SINGH (APP227) |

(AT 2:15 P.M.)

## TIEDUP MATTERS

### FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./35442/2018<br>R.BAIL IPC 366,364,120<br>R.BAIL-1 | 3 | MAHBOOB ALAM<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR MANDAL | Mr.SRI NARENDRA KUMAR SINGH (APP150) |

### FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./41777/2014<br>QUASHING(408,409,120B)<br>QSH COMPLAIN FOR CONGN | 11 | SHAMSHER SINGH & ORS<br>vs STATE OF BIHAR & ANR | Mr.KRISHNA CHANDRA | Mr.PRAMOD KR.PANDEY(APP) |
| 2. with | CR. MISC./57915/2017<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 15 | RISHU KUMAR JAISWAL @ RISHU KUMAR<br>vs THE STATE OF BIHAR THROUGH C. B. I. | Mr.SATYAM SHIVAM SUNDARAM | Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 3. | CR. MISC./62516/2017<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 9 | SONU KUMAR SONU @ SONU KR. SONI @ SONU<br>vs STATE OF BIHAR & ANR | Mr.JAVED ASLAM<br>Mr.ANUJ KUMAR | Mr.SRI NAGENDRA PRASAD (APP169)<br>Mr.BIPIN KUMAR SINHA (SC,CBI) |
| 4. | CR. MISC./7628/2018<br>R.BAIL IPC 328,304B,34<br>R.BAIL-1 | 7 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SMT. GULNAR BEGAM (APP162)<br>Mr.SANJEEV KUMAR |

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| 5. | CR. MISC./16140/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 6 | MANOJ TANTI @ MANOJ KUMAR TANTI<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY<br>Mr.ASHOK KUMAR | Mr.DR. KUMAR UDAY PRATAP (APP238)<br>Mr.RAVINDRA KUMAR |
| 6. | CR. MISC./17245/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 5 | BALISTAR RAI @ BALISTAR ROY<br>vs THE STATE OF BIHAR | Mr.NARESH PRASAD | Mr.SRI LALAN KUMAR (APP224) |
| 7.<br>with | CR. MISC./26022/2018<br>R. BAIL IPC 302,326,34<br>R.BAIL-1 | 5 | MOHAMMAD SHABIR @ JAHEED @ TANVEER @ SHABIR<br>vs THE STATE OF BIHAR | Mr.KUMAR RAJEEV<br>Mr.BINAY KUMAR SINGH | Mr.SRI AJAY MISHRA (APP72)<br>Mr.SHIVA SHANKAR PRASAD SINGH<br>Mr.PUSHPENDRA PRIYEDARSHI |
| 8.<br>with | CR. MISC./30877/2018<br>R.BAIL IPC 302,326,120<br>R.BAIL-1 | 3 | AKSHAY KUMAR @ GOLU<br>vs THE STATE OF BIHAR | Mr.DHANANJAY PRASAD | Mr.SRI SANJAY KUMAR SINGH (APP193)<br>Mr.SHIVA SHANKAR PRASAD SINGH<br>Mr.PUSHPENDRA PRIYEDARSHI |
| 9. | CR. MISC./34590/2018<br>R. BAIL IPC 302,326,34<br>R.BAIL-1 | 3 | SHANKAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.SAMIR KUMAR<br>Mr.ABHIMANYU DEO | Mr.SRI AJAY MISHRA (APP72)<br>Mr.SHIVA SHANKAR PRASAD SINGH<br>Mr.PUSHPENDRA PRIYEDARSHI |
| 10. | CR. MISC./29835/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./1483 /2018) | 3 | RAHUL KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.KIRAN SINHA<br>Mr.JITENDRA KUMAR | Mr.SRI SATYENDRA PRASAD (APP133) |
| 11. | CR. MISC./30009/2018<br>C.BAIL<br>C.BAIL | 4 | HAZRUN KHATOON<br>vs STATE OF BIHAR & ANR | Mr.KAMLA KANT PANDEY<br>Mr.DEEPTI PANDEY | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 12. | CR. MISC./30474/2018<br>C.BAIL<br>C.BAIL | 3 | PROF. ASLAM AZAD<br>vs STATE OF BIHAR & ANR | Mr.MD. ANISUR RAHMAN | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 13. | CR. MISC./31094/2018<br>TRANSFER MATTER<br>TRANSFER MATTER | 3 | SANJEET KUMAR AGARWAL<br>vs STATE OF BIHAR & ANR | Mr.RANJAN KUMAR DUBEY | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 14. | CR. MISC./31200/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 3 | RANJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR SINHA<br>Mr.YASHPAL YADAV | Mr.SRI RAMCHANDRA SAHANI (APP124) |
| 15. | CR. MISC./35183/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 3 | SHATRGUGHNA SINGH @ SHATRUGHNA SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SHARMA | Mr.SMT. SHARDA KUMARI (APP175) |
| 16. | CR. MISC./37470/2018<br>R.BAIL IPC 395,412<br>R.BAIL-1 | 1 | SAMBHU YADAV @ SIBHU & ANR<br>vs THE STATE OF BIHAR | Mr.BIRENDRA KUMAR | Mr.SRI SANJAY KUMAR (APP127) |
| 17. | CR. MISC./38624/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./21149 /2012) | 1 | SYED MOHAMMED ALI & ORS<br>vs STATE OF BIHAR & ANR | Mr.RANJAY KUMAR SINGH | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 18. | CR. MISC./38639/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./13133 /2018) | 1 | SHIV NATH @ MONU KUMAR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 19. | CR. MISC./38691/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | MD. ARMAN @ MD. CHAND @ CHAND<br>vs THE STATE OF BIHAR | Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 20. | CR. MISC./38778/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./29451 /2014) | 1 | SUDHIR KUMAR CHOURASIA<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR SINGH | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 21. | CR. MISC./38944/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | GOPI JAISWAL<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR SETH<br>Mr.RAJESH KUMAR | Mr.SRI NARENDRA KUMAR SINGH (APP150) |
| 22. | CR. MISC./39132/2018<br>R. BAIL IPC 392,411 &<br>R.BAIL-1 | 1 | AWADHESH SAHANI @ AWADHESH SAHNI<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINGH<br>Mr.SATYENDRA PRASAD SINGH | Mr.SRI MADHURANAND JHA (APP102) |
| 23. | CR. MISC./39514/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | MD. ABUJAR @ ABUJAR<br>vs THE STATE OF BIHAR | Mr.NAVJOT YESHU | Mr.SRI SATYENDRA NARAYAN SINGH (APP132)<br>Mr.ANIL PRASAD SINGH<br>Mr.PANKAJ KUMAR JHA |
| 24. | CR. MISC./39918/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | BIMLESH KUMAR RAI ( DRIVER )<br>vs THE STATE OF BIHAR | Mr.AJIT KUMAR | Mr.SRI ARBIND KUMAR PANDEY (APP84) |
| 25. | CR. MISC./40312/2018<br>R.BAIL IPC 379,411,420<br>R.BAIL-1 | 3 | MANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 26. | CR. MISC./40327/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./31769 /2018) | 1 | ANIL KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR | Mr.SRI SURENDRA KUMAR (APP190) |

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| 27. | CR. MISC./41025/2018<br>R.BAIL IPC 363,366A<br>R.BAIL-1 | 1 | PINTU KUMAR YADAV @ AMIT YADAV<br>vs THE STATE OF BIHAR | Mr.KAMLA KANT PANDEY<br>Mr.DEEPTI PANDEY | Mr.SRI AHTASH ALI KHAN (APP4) |
| 28. | CR. MISC./41235/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./15179 /2018) | 1 | PRAVEEN KUMAR @ PRAVEEN SINGH<br>vs STATE OF BIHAR & ANR | Mr.DHIRENDRA KUMAR SINGH | Mr.SRI NAND KISHORE PD (APP38) |
| 29. | CR. MISC./41240/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./24920 /2018) | 1 | RANJAN SINGH @ RANJAN RAI @ RAJAN SINGH<br>vs THE STATE OF BIHAR | Mr.KUMAR DHIRENDRA PRATAP SINGH | Mr.SRI NITYANAND (APP114) |
| 30. | CR. MISC./41247/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./24823 /2018) | 1 | SHYAM SUNDAR CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.RATANAKAR JHA | Mr.SRI S.M. RAHMAN (APP57) |
| 31. | CR. MISC./41363/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | RAJENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.KALYAN SHANKAR<br>Mr.PUSHPENDRA KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |

**(AT 3:30 P.M.)**

## FOR ORDERS (ON PETITIONS)

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. APP (SJ)/813/2011<br>IA- 668/2017 | 5 | RAJBALI PASWAN<br>vs UNION OF INDIA THROUGH INTELLI | Mr.HARISH KUMAR<br>Mr.MUKUND KUMAR | Mr.N.A. SHAMSI (ASGI)<br>Mr.DWIVEDY SURENDRA |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1.<br>with | CR. MISC./6783/2013<br>QUASHING(500/120)-IPC<br>QSH COMPLAIN FOR CONGN | 26 | DR. BHARAT AGRAWAL<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH<br>Mr.BINDHYACHAL SINGH<br>Mr.SUSHIL KUMAR SINGH | Mr.AJAY KUMAR -1(APP)<br>Ms.SANGEETA SHARMA<br>Mr.RANJAN KUMAR DUBEY<br>Ms.SHALINI<br>Mr.SHIV SHANKAR KUMAR |
| 2.<br>with | CR. MISC./6336/2013<br>QUASHING(120)-IPC<br>QSH COMPLAIN FOR CONGNIZANCE | 5 | RAMESH CHANDRA AGARWAL & ANR<br>vs STATE OF BIHAR & ANR | Mr.SATYA PRAKASH<br>Mr.BINDHYACHAL SINGH<br>Mr.VIPIN KUMAR SINGH<br>Mr.SUSHIL KUMAR SINGH | Mr.AJAY KUMAR 1(APP)<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY<br>Ms.SHALINI<br>Mr.SHIV SHANKAR KUMAR |
| 3.<br>with | CR. MISC./41128/2013<br>QUASHING(500/120B)-IPC<br>QSH COMPLAIN FOR CONGNIZANCE | 4 | THE INDIAN EXPRESS LTD<br>vs STATE OF BIHAR & ANR | Mr.TUHIN SHANKAR<br>Mr.SHASHI KANT KUMAR | Mr.S.DAYAL (APP)<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY<br>Mr.SHIV SHANKAR KUMAR |
| 4.<br>with | CR. MISC./38927/2012<br>QUASHING(500,120B)-IPC<br>QSH COMPLAIN FOR CONGNIZANCE | 7 | VIVECH GOENKA<br>vs THE STATE OF BIHAR THROUGH HOME SECRETARY & ANR | Mr.TUHIN SHANKAR<br>Mr.ANUJ DILBAR KRISHNA | Mr.D.K.SINHA(APP)<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY |
| 5.<br>with | CR. MISC./40032/2012<br>QUASHING(500,120B)-IPC<br>QSH COMPLAIN FOR CONGNIZANCE | 4 | SHEKHAR GUPTA & ANR<br>vs STATE OF BIHAR & ANR | Mr.TUHIN SHANKAR<br>Mr.SHASHI KANT KUMAR | Mr.D.K. SINHA (APP)<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY |
| 6. | CR. MISC./16924/2014<br>QUASHING(500/120) IPC<br>QSH COMPLAIN FOR CONGNIZANCE<br><br>(Part-heard) | 7 | RAJ KAMAL JHA<br>vs STATE OF BIHAR & ANR | Mr.TUHIN SHANKAR | Mr.AAG6- ANJANI KUMAR<br>Ms.SANGEETA SHARMA<br>Mr.RAKESH CHANDRA<br>Mr.RANJAN KUMAR DUBEY<br>Mr.SHIV SHANKAR KUMAR |

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**Notice :** (1) No adjournment shall be granted in first twenty (01-20) cases in Admission & Hearing.
(2) Learned counsel are informed that the cases listed before His Lordship will be taken up in the following manners:-
(i) Monday to Friday- 1st half - Civil Writ (arising from civil court order).
(ii) Monday to Thursday- 2nd half - First Appeal
(iii) On Friday -2nd half - Civil Review & Civil Revision / First Appeal.

**Wednesday the 11th July 2018**
**Court No. 37 (AT 10:30 A.M.)**
## Mr. Justice Sanjay Kumar

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. with | CR. MISC./30204/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 5 | MD. MASUM @ MD. MASUM ALAM @ MD. MASOOM ALAM<br>vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA | Mr.SRI NITYANAND (APP114) | |
| 2. | CR. MISC./38657/2018<br>R.BAIL IPC 30A,38(I),4<br>R.BAIL-1 | 3 | MD. SAFROJ<br>vs THE STATE OF BIHAR | Mr.KAMAL KISHORE SINGH | Mr.SRI BINOD KUMAR 3 (APP89) | |
| 3. | CR. MISC./31417/2018<br>R.BAIL IPC 376,511<br>R.BAIL-1 | 4 | AMLESH RAI<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR | Mr.SRI PARMANAND KUMAR (APP244) | |
| 4. | CR. MISC./31482/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 4 | VIVEK KUMAR @ BITTU @ BANTI<br>vs THE STATE OF BIHAR | Mr.ANISH KUMAR | Mr.SRI AWADHESH KUMAR SINGH (APP215) | |
| 5. | CR. MISC./31514/2018<br>R. BAIL IPC 304B,34 &<br>R.BAIL-1 | 3 | SUNIL YADAV<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.RITWAJ RAMAN | Mr.SMT. RITA VERMA (APP126) | |
| 6. | CR. MISC./31517/2018<br>R. BAIL IPC 341,342,35<br>R.BAIL-1 | 3 | KANHAIYA KUMAR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY<br>Mr.ASHOK KUMAR | Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) | |
| 7. | CR. MISC./31519/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 3 | JHULAN MIYA<br>vs THE STATE OF BIHAR | Mr.ASHISH GIRI<br>Mr.SUMIT KUMAR JHA<br>Mr.PRANAV KUMAR<br>Mr.RAJAT KUMAR TIWARY | Mr.SRI SURENDRA PRASAD SINGH (APP143) | |
| 8. | CR. MISC./31523/2018<br>R.BAIL IPC 419,420<br>R.BAIL-1 | 3 | AKHILESH PANDIT @ AKHILESHWAR PRASAD<br>vs THE STATE OF BIHAR | Mr.RAGHAV PRASAD | Mr.SRI ARUN KUMAR SINGH - 5 (APP153) | |
| 9. | CR. MISC./31524/2018<br>R. BAIL IPC 363,365<br>R.BAIL-1 | 3 | SULEMAN SHEIKH<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR<br>Mr.NIRANJAN KUMAR | Mr.SRI SANJAY KUMAR SINGH (APP193) | |
| 10. | CR. MISC./31525/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 3 | HARNAM YADAV @ HARERAM YADAV<br>vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) | |
| 11. | CR. MISC./31547/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 3 | MD. SAIYAD ALAM<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.SMT SANGEETA SHARMA (APP58) | |
| 12. | CR. MISC./31557/2018<br>R.BAIL IPC 379,461<br>R.BAIL-1 | 3 | KARKU RAI @ KARKU @ SANTOSH MANDAL<br>vs THE STATE OF BIHAR | Mr.DIWAKAR UPADHYAYA<br>Mr.NIHAR NANDAN AMBASTA | Mr.SRI RAJENDRA NATH JHA (APP46) | |
| 13. | CR. MISC./31562/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 3 | RAM UDESH RAUT<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.SRI SHYAM BIHARI SINGH (APP173) | |
| 14. | CR. MISC./31572/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 3 | GAURAV PRATAP CHAUHAN @ GAURAV RAJ CHAUHAN @ GAURAV CHAUHAN<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR SINGH | Mr.SRI BINOD KUMAR (APP16) | |
| 15. | CR. MISC./31579/2018<br>R. BAIL IPC 414,120B,1<br>R.BAIL-1 | 3 | BASANTI MARANDI & ANR<br>vs THE STATE OF BIHAR | Mr.BRAJESH SAHAY | Mr.SMT. RENUKA RATNAKAR (APP125) | |
| 16. | CR. MISC./31590/2018<br>R.BAIL IPC 376 & 4 POC<br>R.BAIL-1 | 3 | BHUWAR MANJHI<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SRI MADHURANAND JHA (APP102) | |
| 17. | CR. MISC./31609/2018<br>R. BAIL IPC 302 & 27 A<br>R.BAIL-1 | 3 | PANKAJ PASWAN @ CHIRAG PASWAN<br>vs THE STATE OF BIHAR | Mr.AMBRISH KUMAR JHA<br>Mr.SMT. SHASHI PRIYA PATHAK<br>Mr.PREETY KUNWAR | Mr.SMT. MEENA SINGH (APP166) | |
| 18. | CR. MISC./31611/2018<br>R.BAIL IPC 306,304B,20<br>R.BAIL-1 | 3 | MUKESH KUMAR SINGH @ BHIM SINGH @ MUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR SINHA | Mr.SRI RAM SUMIRAN ROY (APP240) | |

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| 19. | CR. MISC./31615/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 3 | ROHIT KUMAR @ LOLU<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR<br>GAUTAM | Mr.SRI SHANTANU<br>KUMAR (APP136) |
| 20. | CR. MISC./31629/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 3 | MANISH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>SINGH | Mr.SRI CHANDRASEN PRASAD<br>SINGH (APP151) |
| 21. | CR. MISC./31632/2018<br>R.BAIL IPC 413,414,34<br>R.BAIL-1 | 3 | SINTU KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SMT. SAHIN<br>BEGAM (APP134) |
| 22. | CR. MISC./31633/2018<br>R. BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 3 | SULO DAA @ SURENDRA<br>YADAV<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN<br>MISHRA | Mr.SRI ANIL PRASAD<br>SINGH (APP210) |
| 23. | CR. MISC./31653/2018<br>R.BAIL IPC 399,402 & 3<br>R.BAIL-1 | 3 | SHAMBHU PAIK<br>vs THE STATE OF BIHAR | Mr.BRIJ NANDAD<br>PRASAD | Mr.SRI SURENDRA<br>KUMAR (APP190) |
| 24. | CR. MISC./31656/2018<br>R.BAIL 25(1-B)A,26 ARM<br>R.BAIL-1 | 3 | BHUTAL KUSHWAHA<br>vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH<br>NO. 1 | Mr.SMT RENU<br>KUMARI (APP160) |
| 25. | CR. MISC./31662/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 3 | SANJAY MAHTO<br>vs THE STATE OF BIHAR | Mr.IRSHAD AHMAD<br>KHAN | Mr.SRI SHYAM BIHARI<br>SINGH (APP173) |
| 26. | CR. MISC./31664/2018<br>R. BAIL IPC 411,413,41<br>R.BAIL-1 | 3 | MD. ZAFAR<br>vs THE STATE OF BIHAR | Mr.ABHIMANYU<br>SHARMA | Mr.SRI AJAY KUMAR<br>JHA (APP243) |
| 27. | CR. MISC./31667/2018<br>R.BAIL IPC 341,323,354<br>R.BAIL-1 | 3 | BIRENDRA PASWAN<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR | Mr.SRI SHAILENDRA KUMAR<br>SINGH (APP135) |
| 28. | CR. MISC./31668/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 3 | AMBIKA PRASAD<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR<br>NO-2<br>Mr.GAJENDRA<br>KUMAR SINGH | Mr.SRI JAI NARAIN<br>THAKUR (APP184) |
| 29. | CR. MISC./31673/2018<br>R. BAIL IPC 341,342,32<br>R.BAIL-1 | 3 | DIP NARAYAN SINGH<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN<br>PD. SINGH<br>Mr.AJAY KUMAR<br>SINGH | Mr.SRI ANISH<br>CHANDRA (APP183) |
| 30. | CR. MISC./31675/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 3 | SANTOSH PASWAN<br>vs THE STATE OF BIHAR | Mr.DEOVIND KUMAR<br>SINGH<br>Mr.ANURADHA<br>KUMARI | Mr.DR. RABINDRA<br>KUMAR (APP206) |
| 31. | CR. MISC./31685/2018<br>R.BAIL IPC 302,341,323<br>R.BAIL-1 | 3 | MD. RAHIL<br>vs THE STATE OF BIHAR | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR | Mr.MR. MANOJ<br>KUMAR (APP168)<br>Mr.NAFISUZZOHA<br>Mr.MD.FAZLE KARIM |
| 32. | CR. MISC./31686/2018<br>R. BAIL IPC 302,364A,2<br>R.BAIL-1 | 3 | BACHACHA GIRI<br>vs THE STATE OF BIHAR | Mr.SUMIT KUMAR<br>JHA<br>Mr.ASHISH GIRI | Mr.SRI ARUN KUMAR<br>PANDEY (APP83)<br>Mr.SANJAY KUMAR |
| 33. | CR. MISC./31699/2018<br>R. BAIL IPC 366A<br>R.BAIL-1 | 3 | DEEPAK KUMAR<br>vs THE STATE OF BIHAR | Mr.ABHOY KUMAR<br>KASHYAP | Mr.SRI INDRA KUMAR<br>SINGH (APP174) |
| 34. | CR. MISC./31718/2018<br>R. BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 3 | AJIT KUMAR SINGH @ AJIT<br>SINGH<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR<br>SINGH | Mr.SRI BINOD KUMAR (APP16) |
| 35. | CR. MISC./31732/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | SHANKAR KUMAR<br>vs THE STATE OF BIHAR | Mr.AKHAURI KAMAL<br>KISHORE SAHAY | Mr.SRI DILIP KUMAR (APP19) |
| 36. | CR. MISC./31734/2018<br>R. BAIL IPC 341,354,37<br>R.BAIL-1 | 3 | MUKESH YADAV<br>vs THE STATE OF BIHAR | Mr.ANURAG SAURAV<br>Mr.RAVINESH | Mr.SRI IFTEKHAR<br>MAHMOOD (APP202) |
| 37. | CR. MISC./31747/2018<br>R. BAIL IPC 302,363,36<br>R.BAIL-1 | 3 | PINKU JHA<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.LAKSHMI KANT<br>TIWARY | Mr.SRI NARENDRA KUMAR<br>SINGH (APP150) |
| 38. | CR. MISC./31756/2018<br>R. BAIL IPC 363,366,36<br>R.BAIL-1 | 3 | RAUNAK KUMAR @ SUNNI<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA<br>KUMAR SINGH<br>Mr.DIVYA BHARTI | Mr.SRI ATUL CHANDRA (APP12) |
| 39. | CR. MISC./31759/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | MD. JAMIL AKHTAR @ JAMIL<br>AKHTAR @ ZAMIL AKHTAR<br>vs THE STATE OF BIHAR | Mr.ABDUL WADOOD<br>Mr.BRAJ KISHORE<br>SINGH | Mr.MD. ANZARUL HAQUE<br>SAHARA (APP225) |
| 40. | CR. MISC./31764/2018<br>R. BAIL IPC 379<br>R.BAIL-1 | 3 | PAWAN DAS<br>vs THE STATE OF BIHAR | Smt.ALKA SINGH | Mr.SRI UMANATH<br>MISHRA (APP234) |
| 41. | CR. MISC./31767/2018<br>R.BAIL IPC 302<br>R.BAIL-1 | 3 | ANWARI KHATOON<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR<br>SINGH<br>Mr.PAWAN KUMAR<br>SINGH | Mr.SRI AMIT KUMAR<br>RAKESH (APP179)<br>Mr.RANJAN KUMAR |
| 42. | CR. MISC./31768/2018<br>R.BAIL IPC 302,504,323<br>R.BAIL-1 | 3 | DILIP CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR<br>SINGH | Mr.SRI ANIL KUMAR SINGH<br>1 (APP232)<br>Mr.RAM SWARUP PRASAD |

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| 43. | CR. MISC./31771/2018<br>R. BAIL IPC 302,341,32<br>R.BAIL-1 | 3 | SHANKAR MANDAL<br>vs THE STATE OF BIHAR | Mr.KUMAR VISHOKA NAND | Mr.SRI MANOJ KUMAR - 1 (APP185) |
| 44. | CR. MISC./31776/2018<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 3 | RAM NIWASH SINGH @ NAIDU<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PATHAK | Mr.SMT SANGEETA SHARMA (APP58) |
| 45. | CR. MISC./31785/2018<br>R. BAIL IPC 376,420 &<br>R.BAIL-1 | 3 | MD. KARIM<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR<br>Mr.AJAY KUMAR TIWARY | Mr.SRI AHTASH ALI KHAN (APP4)<br>Mr.AMIT KUMAR ANAND |
| 46. | CR. MISC./31795/2018<br>R. BAIL IPC 364,34<br>R.BAIL-1 | 4 | BINOD YADAV<br>vs THE STATE OF BIHAR | Mr.JYOTI RANJAN JHA<br>Mr.DHANANJAI KUMAR SINGH | Mr.SRI ANISH CHANDRA (APP183) |
| 47. | CR. MISC./31800/2018<br>R.BAIL IPC 387,34<br>R.BAIL-1 | 3 | KARNBIR SHARMA<br>vs THE STATE OF BIHAR | Mr.CHANDAN KUMAR KASHYAP | Mr.SMT. NIRMALA KUMARI (APP167) |

## (AFTER D.B. CASES OF COURT NO. 03)

## TIEDUP MATTERS

### TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | C.MISC./2134/2017<br>( CONVERTED FROM CWJC IN (CWJC/10494 /2017) | 4 | NAWAL KISHORE PRASAD @ NAWAL KISHORE<br>vs SRI NAND KISHORE PRASAD & ORS | Mr.ABHINAY RAJ | |

### FOR ORDERS

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|---|---|---|---|---|---|
| 1. | CR. MISC./39405/2017<br>A. BAIL IPC 406,420,46<br>A.BAIL | 4 | ARUN KUMAR MISHRA<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR PANDEY | Mr.SRI RAJBALLABH SINGH (APP122)<br>Mr.HARENDRA KUMAR TIWARY |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | C. REV./71/2018<br>IN (CWJC/20659 /2013) | 4 | MD. SHAKIL AHMAD<br>vs MD. SABIR HUSSAIN & ORS | Mr.UDAY PRAKASH SHRARMA<br>Mr.NAVENDU KUMAR | |
| 2. | MJC/2074/2018<br>RESTORATION-SJ IN (CWJC/20575 /2014) | 1 | MD. SHAMIM AKHTAR<br>vs SMT. SIMA MALLIK & ORS | Mr.ARJUN PRASAD | |
| 3. | MJC/2205/2018<br>RESTORATION-SJ IN (CWJC/23607 /2012) | 1 | KAMESHWAR MISHRA<br>vs VED PRAKASH RAI & ORS | Mr.AMARENDRA KUMAR SINGH | |

### FOR ADMISSION

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| 1. | C. REV./474/2017<br>IN (CWJC/5500 /2013) | 6 | MD. SABBIR ALAM & ORS<br>vs MD. ASHARFUL HODA & ORS | Mr.SUSHANTA KUMAR DAS<br>Mr.SHASHI BHUSAN PRASAD SINHA<br>Mr.MANISH LAL DAS | Mr.MD. WALIUR RAHMAN<br>Mr.SUNIL KUMAR SINGH<br>Mr.NISHANT KUMAR SINHA |
| 2. | C. REV./48/2018<br>IN (CWJC/6775 /2013) | 3 | SMT. SHANTA JAIN @ SHANTA BHUTORIA<br>vs MAHESH PRASAD & ORS | Mr.SUBODH KUMAR | |
| 3. | MJC/2125/2018<br>RESTORATION-SJ IN (CWJC/20085 /2014) | 1 | KESHAV MUKHERJEE<br>vs BHARTI MUKHERJEE @ JULIE | Mr.SANJEEV KUMAR MISHRA | |
| 4. | CR. MISC./4245/2018<br>C.BAIL<br>C.BAIL | 4 | PANKAJ KUMAR @ PANKAJ SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAVI BHARDWAJ | Mr.SRI MADAN KUMAR (APP223)<br>Mr.VIJAY KUMAR<br>Mr.MOHIT SHRIWASTAVA |
| 5. | CR. MISC./4602/2018<br>MOD (SJ) IN (CR. MISC./49222 /2013) | 3 | PURUSHOTTAM LAL TIBREWAL<br>vs PRADEEP KUMAR DAHLAN @ PRADEEP KUMAR & ORS | Smt.VEENA KUMARI JAISWAL<br>Mr.BINOD KUMAR | Mr.SRI MURLIDHAR (APP110)<br>Mr.SUBODH KUMAR JHA<br>Mr.ROSHAN KUMAR MISHRA |
| 6. | CR. MISC./37103/2018<br>R.BAIL IPC 307,34 & 8,<br>R.BAIL-1 | 1 | RAM PRAVESH RAI @ PRAVESH RAI<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 7. | CR. MISC./37804/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 1 | PRAMOD CHANDRAVANSHI<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR -3<br>Mr.MANINDRA KISHORE SINGH<br>Mr.SIYARAM PANDEY<br>Mr.SANJAY MANDAL | Mr.SRI BHARAT BHUSHAN (APP156) |
| 8. | CR. MISC./39425/2018<br>A. BAIL IPC 406,420 &<br>A.BAIL | 1 | ANIL KUMAR<br>vs STATE OF BIHAR & ANR | Mr.MD. SHAMIMUL HODA | Mr.SRI SHYAM BIHARI SINGH (APP173) |

(AFTER THE ABOVE)

## FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | FA/579/1976 | 10 | SMT. SHEOMATI DEVI & ORS<br>vs MOST BACHANI & ORS | Mr.SURYA BHUSAN PD. SINGH<br>Mr.NIRMAL KUMAR TRIPATHI<br>Mr.ASHUTOSH KUMAR<br>Mr.BINAY KUMAR CHOUBEY | Mr.ASHUTOSH KUMAR<br>Mr.NIRMAL KUMAR TRIPATHI |
| 2. | FA/969/1977 | 7 | PHUL KANCHAN KUAR<br>vs DEOKI KUER & ORS | Mr.RANJIT CHATTHA<br>Mr.RAVI SHANKAR DWIVEDI<br>Mr.SHEELA PANDEY<br>Mr.VIVEKA NAND THAKUR | Mr.B.PRASAD NO.2<br>Mr.RATANESH KUMAR SINHA<br>Mr.RAJESH KUMAR PANDEY<br>Mr.H.N.SINHA NO.2 |
| 3. | FA/122/1978 | 17 | SATISH KUMAR @ SATYENDRA PRASAD SRIVASTAVA & ORS.<br>vs JAGDISH PD SRIVASTAVA AND ORS | Mr.AHMAD HUSSAIN<br>Mr.USHA BASHANT<br>Mr.RAVI BHUSHAN PRASAD SINHA<br>Mr.BABAN ROY | Mr.BADYA NATH PD. NO.1<br>Mr.RATAN KUMAR SINHA<br>Mr.RATAN KUMAR |
| 4. | FA/214/1978 | 12 | RAJ NATH SINGH<br>vs BIBI ALMA KHATOON & ORS | Mr.RAM KUMAR SHRAMA<br>Mr.MRIGENDRA KUMAR<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.SATYENDRA PRASAD SINGH | Mr.BIRENDRA SINGH<br>Mr.MANOJ KUMAR-1 |
| 5. | FA/317/1978 | 8 | TARKESHWAR UPADHYAY & ORS<br>vs LAKHAN LAL UPADHYAY & ORS | Mr.S. KR. SINHA<br>Mr.T.P.SINHA<br>Mr.K. SHRIVASTAVA | |

## FOR ORDERS (ON PETITIONS)

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| 1. | FA/98/1984<br>IA- 6899/1998<br>IA- 6523/2011<br>IA- 6524/2011<br>IA- 7340/2012<br>IA- 7339/2012<br>IA- 7976/2017 | 17 | DEO PRABESH MISHRA & ORS<br>vs KUSUM DEVI & ORS | Mr.SUMAN KUMAR<br>Mr.MANOJ KUMAR<br>Mr.ARUN KUMAR PRASAD<br>Mr.ARUN KUMAR PRASAD | Mr.RAMESH SINGH<br>Mr.RAMESH SINGH<br>Mr.CHANDRA MOHAN SINGH<br>Mr.ARUN KUMAR PRASAD<br>Mr.PURUSHOTTAM KUMAR<br>Mr.RAMESH SINGH |
| 2. | FA/99/1984<br>IA- 6521/2011<br>IA- 9005/2011 | 20 | RAMBABU MISHRA & ORS<br>vs DEB PRABESH MISHRA & ORS | Mr.MADAN MOHAN PRATAP<br>Mr.AMAR NATH SINGH<br>Mr.AMAR NATH SINGH<br>Mr.NAND KISHORE PD. SINHA<br>Mr.HARENDRA KISHORE SINGH<br>Mr.B.PRASAD | Mr.BAMESH SINGH<br>Mr.RAMESH SINGH<br>Mr.SUBODH CHANDRA JHA<br>Mr.PURUSHOTTAM KUMAR<br>Mr.ASHOK JAN BAHADUR<br>Mr.RAMESH SINGH |
| 3. | FA/315/1984<br>IA- 580/2009<br>IA- 579/2009 | 19 | CHAUDHARY BAIDYANATH RAY & ANR<br>vs RAM BHAGAT RAY & ORS | Mr.A.K.SINGH<br>Mr.YUGAL KISHORE<br>Mr.NAGENDRA RAI<br>Mr.BALESHWAR PRASAD CHOUDHARY<br>Mr.PRABHASH RANJAN THAKUR<br>Mr.SURESH KUMAR ISHWAR<br>Mr.B.K.SINGH<br>Mr.V.K.SINHA<br>Mr.RAJENDRA PD.SINGH | Mr.SURESH KR. ISHWAR<br>Mr.AJAY KUMAR SINGH<br>Mr.ASHOK KUMAR MISHRA<br>Mr.SURESH KUMAR ISHWAR<br>Mr.SAROJANAND KUMAR<br>Mr.VIVEK ANAND KUMAR<br>Mr.USHA KIRAN HAZARI<br>Mr.GANESH CHANDRA THAKUR<br>Mr.YASHODANAND KUMAR<br>Mr.DURGA NAND JHA<br>Mr.RAVINDRA KR. SINHA<br>Mr.SATRUHAN PD. SINHA |

## FOR HEARING

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| 1. | FA/393/1976 | 9 | SADHU SHARAN BARAI & ORS<br>vs NARAYAN SINGH & ORS | Mr.RAY SAURABH NATH | Mr.PASHUPATI PD.SINHA<br>Mr.PARMANAND PD. NR. SAHI<br>Mr.PRAMOD KUMAR SINGH<br>Mr.RAI SHIVAJI NATH |
| 2. | FA/810/1976 | 8 | GAURA DEVI & ORS.<br>vs SHANKAR MAHTO & ORS. | Mr.PARMA NAND SHARAN SINGH<br>Mr.SURESH PRASAD SINGH | Mr.NARESH KUMAR<br>Mr.BINOD KUMAR SINHA |

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| 3. | FA/364/1977 | 7 | SURAJ RAI<br>vs RAMDEO RAI & ORS | Mr.DAMODAR PD. TIWARY<br>Mr.ARUN KUMAR SINGH<br>Mr.TARKESHWAR NATH SINGH | Mr.KAMLA PD.ROY<br>Mr.GIRJA NAND PRASAD<br>Mr.SATYENDRA KR.SINGH<br>Mr.SUREJ DEO SINGH |
| 4. | FA/378/1977 | 9 | SMT DULHIN KUNTI DEVI & ANR<br>vs TALO DEVI & ORS | Mr.ANUP KR. VERMA<br>Mr.MAHENDRA PD. BHARTEE | Mr.KUMAR BRAJENDRA NATH |
| 5. | FA/466/1977 | 4 | BISHNU DAYAL MAHTO & ORS<br>vs AKAL DEVI & ANR | Mr.RAJ NANDAN PRASAD SINGH<br>Mr.KAMLESH KUMAR SHARMA<br>Mr.SATYENDRA KR. SINHA | Mr.RAJ NANDAN PD. SINGH<br>Mr.KUNDAN BAHADUR SINGH<br>Mr.LAXCHMAN PD. SINGH |
| 6. | FA/579/1977 | 9 | KRISHNA MURARI PRASAD & ORS.<br>vs PARMESHWAR DAYAL & ORS | Mr.SUBHASH CHANDRA YADAV<br>Mr.CHANDRA BHUSHAN SINGH | Mr.SHYAMESHWAR DAYAL<br>Mr.MD.RASHID ALAM |
| 7. | FA/612/1977 | 8 | KRISHNA DEVI JAISWAL & OTHERS<br>vs HIRA LAL JAISWAL & OTHERES | Mr.KAMLAPATI PRASAD SINGH<br>Mr.SHARDA NAND MISHRA<br>Mr.DHANANJAY KUMAR GUPTA<br>Mr.RAGHUNATH SINGH<br>Mr.RAM KRISHNA SINGH<br>Mr.DHANESHWAR PANDEYA<br>Mr.SHARDA NAND MISHRA<br>Mr.ISHWARI SINGH | Mr. REWATI RAMAN SARAN<br>Ms.SABA ASHFAQUE<br>Mr.MD. ATAUL HAQUE<br>Mr.MD.SHAHID ANWAR<br>Mr.PRAKASH KUMAR<br>Mr.MD.ATAUL HAQU<br>Mr.WASI AKHTAR<br>Mr.RABINDRA KUMAR SINHA<br>Mr.BRAJESH NANDAN BARIAR<br>Mr.NAJEEB AHMAD<br>Mr.ASHWANI KUMAR SINHA<br>Mr.KHALID AHSAN |
| 8. | FA/661/1977 | 3 | SADA SHIV MAHTO<br>vs MOST. GAURI KUER & ORS | Mr. MAHESH PD. 2<br>Mr.REWTI KANT RAMAN<br>Mr.AJAY PATHAK | Mr. N.PRASAD<br>Mr.JITENDRA KISHORE VERMA<br>Mr.ANJANI KUMAR |
| 9. | FA/676/1977 | 36 | SMT. DEOMURTA KUER & ORS<br>vs SURENDRA NARAYAN SINGH & ORS | Mr.JYOTENDRA PRASAD SINGH<br>Mr.JYOTINDRA PRATAP SINGH<br>Mr.KAUSHAL KISHORE MISHRA<br>Mr.JITENDRA KUMAR RAI<br>Mr.MAHENDRA PD. BHARTI<br>Mr.ANUP KR. VERMA<br>Mr.JYOTENDRA PRATAP SINGH | Mr.JANARDAN PD. SINGH<br>Mr.SARVAN KUMAR<br>Mr.ARUN KUMAR<br>Mr.VIPIN KUMAR<br>Mr.ANIL KUMAR SINGH<br>Mr.RATAN KUMAR KUMAR<br>Mr.ARVIND KUMAR<br>Mr.RATAN KUMAR<br>Mr.A.K.VERMA<br>Mr.RATAN KR. KUMAR<br>Mr.UDAY SHANKAR SARAN SINGH |
| 10. | FA/682/1977 | 6 | LAKSHIMESHWAR PD.<br>vs SATYADEO SAHAY | Mr.AJAY KUMAR SHARMA<br>Mr.LALIT KISHORE | Mr.NAGENDRA KUMAR ROY<br>Mr.DEVENDRA PRASAD SINHA<br>Mr.BACHOO PRASAD SINGH |
| 11. | FA/726/1977 | 10 | HARENDRA KISHORE SINGH @ ORS<br>vs DEORANO KUER & ORS | Mr.Y.C. VERMA<br>Mr.SUDHANSU KR. LAL<br>Mr.NAND KISHORE PD. SINHA<br>Mr.ARUN KUMAR PRASAD | Mr.PREM KUMAR VERMA<br>Mr.BINAY KANT MANI TRIPATHI<br>Mr.RAJENDRA NATH JHA<br>Mr.AJITA |
| 12. | FA/753/1977 | 4 | CHHATHOO SINGH<br>vs RAM CHANDRA SINGH & ORS | Mr.SHEO DAYAL SINGH<br>Mr.NAWAL KISHORE KASHYAP<br>Mr.MADAN PD. SINGH<br>Mr.MADHURI KUMARI<br>Mr.NAWAL KISHORE KASHYAP<br>Mr.SANJAY KUMAR | Mr.BIRENDRA PD.VERMA<br>Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI<br>Mr.RAM KR.SHARMA<br>Mr.SHIVANANDAN ROY<br>Mr.MADAN PD. SINGH NO.2<br>Mr.SHIV NANDAN ROY |
| 13. | FA/2/1978 | 6 | JITENDRA PD SUKUL AND ANR<br>vs SARDENDRA KUMAR PANDEY AND ORS | Mr.MAHENDRA PD PANDEY<br>Mr.AMRENDRA KR SINGH | |

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| 14. | FA/89/1978 | 6 | MOST. TUNTUN DEVI AND ORS<br>vs SURYADEO MISHRA | Mr.S.S.DWIVEDI<br>Mr.VIVEKA NAND PATHAK<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.RAVI SHANKAR DWIVEDI<br>Mr.BINOD SHEKHAR TIWARY<br>Mr.UMA KANT SINGH | Mr.SATISH CH.SHIYA<br>Mr.UDAY SHANKAR SHARAN SINGH<br>Mr.JANARDAN PD.SINGH<br>Mr.B.K.PANDEY |
| 15. | FA/160/1978 | 6 | BALDEO PARIT & ORS.<br>vs SHYAM SUNDER PARIT & ORS. | Mr.ANIL KR SINHA<br>Mr.YOGENDRA MISHRA | Mr.J.P.BHAGAT<br>Mr.KAUHSAL KUMAR<br>Mr.G.VERMA |
| 16. | FA/185/1978 | 6 | SMT. YAMUNA DEVI AND ORS.<br>vs BUTAI MAHTO AND ORS. | Mr.RAMANAND KUMAR<br>Mr.DURGA NAND JHA<br>Mr.VIVEK ANAND KUMAR<br>Mr.SATISH CHANDRA JHA | Mr.NARAYAN SINGH<br>Mr.ONKAR NATH SINHA<br>Mr.MAHESHWAR DHAR DWIVEDI |
| 17. | FA/241/1978 | 3 | TEJ NARAIN MANDAL & ORS<br>vs RAMESHWAR PD. JAISWAL & ORS | Mr.SADANAND ROY<br>Mr.RADHA RAMAN VERMA<br>Mr.SHIVA NANDAN RAY | Mr.HARISHANKAR<br>Smt.ANJANA BHAGAT<br>Mr.ANIL JAISWAL |
| 18. | FA/334/1978 | 14 | RAM NANDAN RAI & ORS<br>vs RAM NARAYAN RAI & ORS | Mr.SUSHEEL CHANDRA SINHA<br>Mr.JITENDRA KISHORE VERMA<br>Mr.PUSHKAR NARAIN SHAHI<br>Mr.ANJANI KUMAR<br>Mr.ABHISHEK ANAND<br>Mr.ASHUTOSH SINGH<br>Mr.PANKAJ KUMAR SINGH<br>Mr.UMA SHANKAR PD. SINGH<br>Mr.KARUNESH KR. THAKUR | Mr.J.N.VERMA<br>Mr.MUKUND JEE<br>Mr.TARKESHWAR PD. VERMA<br>Mr.AJAY KUMAR SINGH<br>Mr.CHITTRANJAN SINHA<br>Mr.M.NATH VERMA<br>Mr.JITENDRA KISHORE VERMA<br>Mr.ASHUTOSH SINGH-2<br>Mr.MUKUND JEE |
| 19. | FA/427/1978 | 5 | SHIV SHANKAR SINGH & ORS<br>vs JAMUNA SINGH & ORS | Mr.S.C.SURYA<br>Mr.R.P.S.SINGH | Mr.UDAY SHANKAR SHARAN SINGH<br>Mr.RATAN KR.KUMAR<br>Mr.ASHOK KR. CHY. |
| 20. | FA/428/1978 | 3 | RANJATAN SINGH & ORS<br>vs SUKHRAM SINGH & ORS | Mr.M.P.SINGH 2<br>Mr.NEERAJ KUMAR<br>Mr.N.P.SINGHNGH | |

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**Notice :** No adjournment shall be granted in the cases listed for Admission up to 2012.

**Wednesday the 11th July 2018**

**Court No. 21 (AT 10:30 A.M.)**

## Mr. Justice Dr. Anil Kumar Upadhyay

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate Remarks |
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| | | | **FOR DISMISSAL** | | |
| 1. | CWJC/7724/2013<br>OTHERS, UNIV./COLLEGE | 15 | SRIKANT SINHA<br>vs MAGADH UNIVERSITY & ORS | Mr.DRONACHARYA | Mr.MANIKANT MISHRA (GP25)<br>Mr.GIRIJISH KUMAR<br>Mr.HANSRAJ<br>Mr.ANIL KR.SINGH (GP26) |
| 2. | CWJC/11867/2014<br>REM/DIS/TER, SCHOOL SE | 3 | KAMLESH ROY<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHU NATH PATHAK | Mr.SC15- AJIT PRATAP SINGH |
| 3. | CWJC/19230/2014<br>REM/DIS/TER, UNIV./COL | 3 | BIRENDRA NARAYAN CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINHA | Mr.SC24 S.K.MANDAL<br>Mr.RITESH KUMAR<br>Mr.GIRIJISH KUMAR<br>Mr.SHIVENDRA KISHORE |
| 4. | CWJC/20635/2011<br>PAY SCALES , SCHOOL SE | 9 | NITISHWER JHA<br>vs THE STATE OF BIHAR & ORS | Mrs.MRS. MOHINI KUMARI<br>Mr.SHAILENDRA KUMAR JHA | Mr.ABHAY SHANKAR JHA SC14<br>Mr.SACHIN KUMAR<br>Mr.ANSHUMAN (SC14) |
| 5. | CWJC/22503/2011<br>RGL.AD-HOC., UNIV./COL | 6 | JAGDISH YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA NARAYAN SHARMA<br>Mr.NUTAN SAHAY<br>Mr.SANJAY KUMAR | Mr.RAJENDRA KR. JHA GP18<br>Mr.VIVEK PRASAD (GP7) |
| 6. | CWJC/22506/2011<br>REM/DIS/TER, SCHOOL SE | 3 | SUMAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR | Mr.SANJAY KR NO.2 GA5 |
| 7. | CWJC/3926/2012<br>SALARY, SCHOOL SER. | 13 | SHIVANAND PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.RANA ISHWAR CHANDRA | Mr.HARENDRA PD. SINGH GA8<br>Mr.ASHOK PRIYADARSHI GA4<br>Mr.AMIT PRAKASH (GA13) |
| | | | **FOR ADMISSION** | | |
| 1. with | CWJC/23160/2013<br>SENIORITY , SCHOOL SE | 8 | VIDYA SAGAR GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NAND GOPAL MISHRA<br>Mr.RAGHAWENDRA KUMAR MISHRA | Mr.SANJAY KR NO.2 (GA5)<br>Mr.AMARENDRA KUMAR<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA |
| 2. | CWJC/56/2014<br>SENIORITY , SCHOOL SER. | 7 | ARUN KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NAND GOPAL MISHRA<br>Mr.RAGHAWENDRA KUMAR MISHRA | Mr.SHAIL KUMARI (SC15)<br>Mr.AMARENDRA KUMAR<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.AJIT PRATAP SINGH (SC15) |
| 3. | CWJC/8339/2014<br>REM/DIS/TER, SCHOOL SE | 4 | SANJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.RAJESH KUMAR | Mr.SUBHASH PD. SINGH (GA7) |
| 4. | CWJC/21444/2014<br>PROMOTION , UNIV./COL | 1 | UGRESH NARAYAN MISHRA<br>vs THE BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS | Mr.BIPIN BIHARI SINGH | Mr.RAJESH SINGH<br>Mr.RAJU GIRI |
| 5. | CWJC/20958/2013<br>REM/DIS/TER, SCHOOL SE | 9 | KALICHARAN DAS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. HELAL AHMAD | Mr.KUNDAN BHADUR SINGH (SC22)<br>Mr.ALOK KUMAR SINGH |
| 6. | CWJC/11984/2014<br>SALARY, UNIV./COLLEGE | 1 | DR. RAMAYAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA | Mr.GP12<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.AMAR NATH SINGH |
| 7. | CWJC/13720/2014<br>OTHERS, SCHOOL SER. | 3 | KRISHNA MOHAN MISHRA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJANI KANT PATHAK<br>Mr.SATISH KUMAR<br>Mr.PANKAJ KUMAR SINGH | Mr.SC16-ABBAS HAIDER<br>Mr.DURGA NAND JHA<br>Mr.SATYAM SHIVAM SUNDARAM |
| 8. | CWJC/17220/2014<br>SELECTION , SCHOOL SE | 1 | RAM CHANDRA PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.JIBENDRA MISHRA | Mr.SC31- P.S. SAHAY<br>Mr.ARCHANA MEENAKSHEE (GP6) |

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| 9. | CWJC/18273/2014<br>SELECTION ,<br>UNIV./COL | 1 | SAMRENDRA KUMAR SUDHANSU & ORS.<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR JHA | Mr.A.UJJWAL (SC25)<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.SARVA DEO SINGH<br>Mr.GYANAND ROY<br>Mr.SANJAY PANDEY<br>Mr.AWADHESH PRASAD SINHA |
| | NOT TODAY | | | | |
| 10. | CWJC/19071/2014<br>OTHERS,<br>UNIV./COLLEGE | 1 | LAKHAN SINGH<br>vs VEER KUWAR SINGH UNIVERSITY & ORS | Mr.SUNIL KUMAR SINGH | Mr.SARVA DEO SINGH<br>Mr.RAJESH PRASAD CHOUDHARY |
| | NOT TODAY | | | | |
| 11. | CWJC/19910/2014<br>SALARY,<br>UNIV./COLLEGE | 4 | DR. SNEHLATA SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH | Mr.RAJESH SINGH (GP16)<br>Mr.BHASKAR SHANKAR<br>Mr.GIRIJISH KUMAR<br>Mr.KAMESHWAR KUMAR(GP17) |
| 12. | CWJC/20946/2014<br>CONTIN.SER ,<br>UNIV./COL | 1 | KUMARI INDU SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.KAILASH NATH DIWAKAR<br>Mr.NAGENDRA PD. YADAV<br>Mr.SUDHIR KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH<br>Mr.RAJU KUMAR<br>Mr.PRADHAN MURLI MANOHAR PRASAD | Mr.GA8- SANDEEP KUMAR<br>Mr.VIJAYA LAXMI SRIVASTAVA |
| 13. | CWJC/13236/2000<br>SALARY,<br>UNIV./COLLEGE | 10 | CHANDRAWALI RAY<br>vs THE STATE OF BIHAR & ORS | Mr.S.S.SINHA 'SHYAM'<br>Mr.SATYENDRA NARAYAN SINGH<br>Mr.ARVIND KUMAR SHARMA<br>Mr.VIJAY KUMAR VIMAL<br>Mr.SUNIL KUMAR<br>Mr.KUMARI NEHA | Mr.(SC7)<br>Mr.AJAY BEHARI SINHA<br>Mr.CHOUDHARY SHYAM NANDAN<br>Mr.JAYA NANDAN SINGH<br>Mr.MUKESH KUMAR SINGH |
| 14. | CWJC/1936/2007<br>SELECTION , SCHOOL SE | 1 | KUMARI PUNAM & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEKA NAND SINGH | Mr.(SC23) |
| 15. | CWJC/16517/2007<br>SELECTION , SCHOOL SE | 6 | SANJEEV KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KR.ROY<br>Mr.ASHISH DEV | Mr.(SC12)<br>Mr.SHAMBHU NATH JHA<br>Mr.SHRI NATH PATHAK<br>Mr.MANOJ PRIYADARSHI(SC17)<br>Mr.SYED IQBAL AHMAD (SC20) |
| 16. with | CWJC/14430/2008<br>REM/DIS/TER, SCHOOL SE | 4 | GANAUR PANDIT<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.RAKESH KUMAR SINGH<br>Mr.NAWAL KISHORE SINGH | Mr.(GA9)<br>Mr.BRAJESH KUMAR PANDEY<br>Mr.MANOJ KUMAR SINGH |
| 17. | CWJC/8572/2008<br>REM/DIS/TER, SCHOOL SER. | 1 | UMESH SAHANI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KR.PANDEY<br>Mr.BRAJESH KR.PANDEY | Mr.(GP9)<br>Mr.ARVIND KUMAR SINGH<br>Mr.NAWAL KISHORE SINGH |
| 18. | CWJC/16980/2008<br>OTHERS, SCHOOL SER. | 24 | BINDESHWARI PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.NAND KUMAR SINGH<br>Mr.ARVIND KUMAR<br>Mr.ARVIND KUMAR | Mr.(SC14)<br>Mr.ANJANI KUMAR SHARAN<br>Mr.KASHI NATH CHAUBEY<br>Mr.J.P.KARN |
| 19. | CWJC/14224/2009<br>SALARY, SCHOOL SER. | 3 | BANSIDHAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.ARUN KUMAR MANDAL<br>Mr.CHANDRA BHUSHAN UPADHYAY | Mr.(GA9)<br>Mr.P.PRATAP(GP6) |
| 20. | CWJC/14309/2009<br>COMP.RETIR., BANK SER. | 14 | MD.EHSANUDDIN ANSARI<br>vs THE ZONAL MANAGER,BANK OF INDI | Mr.DHRUBA MUKHERJEE<br>Mr.NEERAJ KUMAR<br>Mr.DR.SATYENDRA DUTTA MISHRA | Mr.-<br>Mr.KUMARI RASHMI<br>Mr.VIVEKANAND PD.SINGH<br>Mr.KRI RASHMI (JC TO S.P.SINGH 1) |
| 21. | CWJC/7621/2010<br>OTHERS,<br>UNIV./COLLEGE | 6 | DR.BINOD KUMAR SINGH<br>vs THE B.N.MANDAL UNIVERSITY &ORS | Mr.AMARESH KR.SINGH<br>Mr.MANISHA SINGH | Mr.HEMENDRA PD.SINGH<br>Mr.ABHYA KUMAR<br>Mr.MITHILESH KUMAR RAI |

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| 22. | CWJC/13864/2010<br>REM/DIS/TER, SCHOOL SE | 5 | SANJOO KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR SINHA | Mr.(GP6) |
| 23.<br>with | CWJC/15874/2010<br>PROMOTION , SCHOOL SE | 13 | ANUJA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.M.CHATTERJEE | Mr.(AAG8)<br>Mr.S.RAZA AHMAD (AAG5) |
| 24.<br>with | CWJC/15635/2010<br>PROMOTION , SCHOOL SER. | 6 | GOPINATH MANDAL & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.M.CHATTERJEE | (AAG7) |
| 25. | CWJC/20627/2010<br>PROMOTION , SCHOOL SER. | 6 | MEERA SINHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.M.CHATTERJEE | SYED ARSHAD ALAM SC4<br>Mr.S.S.P.YADAV (SC14) |
| 26. | CWJC/18129/2010<br>RGL.AD-HOC., UNIV./COL | 11 | KANTIR YADAV<br>vs KAMESHWAR SINGH DARBHANGA SANS | Mr.DURGA NAND JHA<br>Mr.BHAGYA NARAYAN JHA | Mr.(SC12)<br>Mr.RANA VIKRAM SINGH<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.AWADHESH PRASAD SINHA<br>Mr.NAGENDRA PD.YADAV (SC23) |
| 27. | CWJC/18822/2010<br>PAY SCALES , UNIV./COL | 11 | BIBI KHARUNISSHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD.SHAHNAWAZ ALI<br>Mr.SUSHIL KUMAR<br>Mr.SHASHI CHANDRA PANDEY<br>Mr.MRS.AVNITA M.WAR | Mr.(AAG7)<br>Ms.NIVEDITA NIRVIKAR<br>Mr.AJAY BEHARI SINHA<br>Mr.PUSHKAR NARAIN SHAHI |
| 28.<br>with | CWJC/3671/2011<br>REVERSION , UNIV./COL | 7 | RAM CHANDRA PD.YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR JHA | Mr.RAM BALAK MAHTO AG<br>Ms.NIVEDITA NIRVIKAR<br>Mr.AJAY BEHARI SINHA<br>Mr.PUSHKAR NARAIN SHAHI |
| 29. | CWJC/14326/2011<br>REVERSION , UNIV./COLLEGE SER. | 3 | PROF.SURENDRA NARAYAN JHA<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR JHA<br>Mr.KUMAR CHANDRA SHEKHAR | Mr.RAJESH SINGH GP16<br>Mr.PUSHKAR NARAIN SHAHI<br>Mr.AJAY BEHARI SINHA<br>Mr.KAMESHWAR KUMAR (GP17) |
| 30. | CWJC/7792/2011<br>PROMOTION , UNIV./COL | 5 | SHISHIR KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.SUBHASH CHANDRA JHA | Mr.RAM BALAK MAHTO AG<br>Mr.PUSHKAR NARAIN SHAHI<br>Mr.AJAY BEHARI SINHA<br>Mr.RITESH KR.-1 |
| 31. | CWJC/10288/2011<br>REM/DIS/TER, SCHOOL SE | 7 | KUSUM KUMARI PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR TIWARY | Mr.AJAY BIHARI SINHA SC19 |
| 32. | CWJC/10835/2011<br>OTHERS, UNIV./COLLEGE | 3 | SMT.KIRTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH | Mr.SUNIL KR. MANDAL SC24<br>Mr.HANSRAJ |
| 33. | CWJC/10879/2011<br>PROMOTION , SCHOOL SE | 14 | RAM KESHWAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH KUMAR SINGH<br>Mr.NAVJOT YESHU<br>Mr.LAXMI NARAYAN DAS<br>Mr.MUKESH KUMAR SINGH<br>Mr.KRISHNA KANT TIWARY<br>Mr.NAZIR ALAM | Mr.SHYAM KISHOR SHARMA GA3<br>Mr.S.K.SHARMA (GA1)<br>Mr.RAJESHWAR SINGH (GA10) |
| 34. | CWJC/10928/2011<br>REM/DIS/TER, SCHOOL SE | 7 | MALTI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR | Mr.ROY SHIVAJI NATH AAG3 |
| 35. | CWJC/12048/2011<br>REM/DIS/TER, SCHOOL SE | 7 | JAY RAM TIWARI<br>vs THE STATE OF BIHAR & ORS | Mr.BINDHYACHAL SINGH<br>Mr.RAGHWENDRA KUMAR | Mr.AJAY BIHARI SINHA SC19 |
| 36. | CWJC/12160/2011<br>SELECTION , SCHOOL SE | 18 | MADH BENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.KAMLESH KUMAR | Mr.PARTH SHARTHI SC10<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.KUMARI SUJATA SINHA<br>Mr.KAMALA KANT TIWARY<br>Mr.AWADHESH PRASAD SINHA<br>Mr.NIRANJAN KUMAR<br>Mr.PARTHA SARTHY (GA11) |
| 37.<br>with | CWJC/12590/2011<br>REM/DIS/TER, SCHOOL SE | 8 | UGRASEN DUBEY<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.PRASOON SINHA GA2<br>Mr.RAGHWANAND -GA11 |

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| 38. | CWJC/12592/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RAM KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.S.RAZA AHMAD AAG9 |
| 39. | CWJC/15463/2010 with REM/DIS/TER, SCHOOL SER. | 2 | MANOHAR KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.(SC8)<br>Mr.AJAY (GA12) |
| 40. | CWJC/15539/2011 with REM/DIS/TER, SCHOOL SER. | 2 | PRADEEP KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.K.P. GUPTA SC16<br>Mr.ASHOK KUMAR (SC11)<br>Mr.BINOD KUMAR YADAV (SC18) |
| 41. | CWJC/4359/2011 with REM/DIS/TER, SCHOOL SER. | 2 | MONAKA KUMARI@ MONAKA DEVI vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.ASHOK KUMAR KESHRI AAG11 |
| 42. | CWJC/12458/2011 with REM/DIS/TER, SCHOOL SER. | 1 | BHRIGU NATH SINGH vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.RAJESH KR.VERMA SC27 |
| 43. | CWJC/20000/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SRI BHAGWAN TIWARI vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SUBHASH PD. SINGH GA7 |
| 44. | CWJC/19978/2010 with REM/DIS/TER, SCHOOL SER. | 2 | SURENDRA PRASAD TIWARI &ORS vs THE SATTE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.KAUSHAL KUMAR JHA(SC18) |
| 45. | CWJC/20867/2010 with REM/DIS/TER, SCHOOL SER. | 2 | BRAJ RAJ BHAKTA & ORS vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.A.MANULLAH GA4 |
| 46. | CWJC/18552/2016 with REM/DIS/TER, SCHOOL SER. | 3 | UMESH CHANDRA PANDEY vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SMT.SHILPA SINGH-GA12 |
| 47. | CWJC/25328/2013 with REM/DIS/TER, SCHOOL SER. | 10 | SUGRIVA BAITHA vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.KUNDAN BHADUR SINGH (SC22) |
| 48. | CWJC/4786/2012 with REM/DIS/TER, SCHOOL SER. | 17 | PINTU KUMAR vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.G.K. AGRWAL GA10<br>Mr.HARISH KUMAR (GP-32) |
| 49. | CWJC/1195/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RADHA KRISHNA ROY vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.S.S. SHABBAR HUSSAIN GP4<br>Mr.SHARAD KR.SINHA (GP15)<br>Mr.SITA RAM YADAV (GP16) |
| 50. | CWJC/7986/2011 with REM/DIS/TER, SCHOOL SER. | 2 | KASHI NATH SINGH vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.MD. NASAROOL HODA KHA SC1 |
| 51. | CWJC/1898/2011 with REM/DIS/TER, SCHOOL SER. | 2 | DINA NATH RAM vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.JAWAHAR PD. KARN AAG4<br>Mr.DURGESH NANDAN (AAG14) |
| 52. | CWJC/3396/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SATYENDRA SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.SHYAM KISHOR SHARMA GA3<br>Mr.RAJESHWAR SINGH (GA10) |
| 53. | CWJC/13541/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SHATRUGHAN UPADHYAY vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.-<br>Mr.ANJANI KUMAR |
| 54. | CWJC/4363/2011 with REM/DIS/TER, SCHOOL SER. | 2 | HARI KISHORE SINGH vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.P.N. SAHI AAG14 |
| 55. | CWJC/4362/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SITA RAM YADAV vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.V.M.K SINHA AAG13 |
| 56. | CWJC/20488/2010 with REM/DIS/TER, SCHOOL SER. | 2 | RAM RATAN YADAV & ORS vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.S. P. TRIPATHI SC7 |
| 57. | CWJC/5620/2011 with REM/DIS/TER, SCHOOL SER. | 2 | HARENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.ROY SHIVAJI NATH AAG3 |
| 58. | CWJC/5873/2011 with REM/DIS/TER, SCHOOL SER. | 2 | AKSHAY KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.GA4 |
| 59. | CWJC/112/2011 with REM/DIS/TER, SCHOOL SER. | 2 | AJAY KUMAR SRIVASTAVA vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.NEELU AGRWAL GA6<br>Mr.AJEET KUMAR (GA9) |
| 60. | CWJC/20473/2010 with REM/DIS/TER, SCHOOL SER. | 2 | MAHESH SINGH & ORS vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.KAUSHAL KUMAR JHA SC18 |
| 61. | CWJC/3189/2011 with REM/DIS/TER, SCHOOL SER. | 2 | KRISHNA SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.JAWAHAR PD. KARN AAG4<br>Mr.DURGESH NANDAN (AAG14) |

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| 62. | CWJC/2621/2011 with REM/DIS/TER, SCHOOL SER. | 2 | NAGDEO SINGH vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR<br>Mr.BIJAY KUMAR PANDEY | Mr.ASHOK KR CHOUDHRY SC13<br>Mr.SUNIL KUMAR MANDAL<br>Mr.LALIT KISHORE |
| 63. | CWJC/12901/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SRI BHAGWAN PRASAD vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.MANIKANT MISHRA GP25<br>Mr.ANIL KR.SINGH (GP26) |
| 64. | CWJC/1919/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RAMESHWAR PRASAD vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.NIVEDITA NIRVIKAR GP3<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 65. | CWJC/9717/2011 with REM/DIS/TER, SCHOOL SER. | 2 | HARI KISHORE PANDEY vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.NEERAJ NANDAN GP20<br>Mr.AVINASH KUMAR (SC30)<br>Mr.BINITA SINGH (SC28) |
| 66. | CWJC/12996/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RANA PRATAP SINGH vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SANJAY PANDEY (GP21)<br>Mr.SANJAY PANDEY (GP - 21) |
| 67. | CWJC/5776/2011 with REM/DIS/TER, SCHOOL SER. | 2 | LAL BABU PRASAD SINGH vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINGH | Mr.P.K. VERMA AAG5 |
| 68. | CWJC/12414/2011 with REM/DIS/TER, SCHOOL SER. | 2 | AWADH KISHORE PANDEY vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI<br>Mr.MD. NURUL HODA | Mr.SHYAM KISHOR SHARMA GA3<br>Mr.RAJESHWAR SINGH (GA10) |
| 69. | CWJC/12872/2011 with REM/DIS/TER, SCHOOL SER. | 2 | GOPAL THAKUR vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.GEETA KUMARI(GP28)<br>Mr.AJAY KUMAR RASTOGI(AG10) |
| 70. | CWJC/2175/2011 with REM/DIS/TER, SCHOOL SER. | 2 | BHARAT PRASAD SINHA vs THE STATE OF BIHAR & ORS | Mr.BAJARANGI LAL<br>Mr.RAGHWENDRA KUMAR | Mr.NAMRTA MISHRA GP17<br>Mr.AJEET KUMAR (GA9) |
| 71. | CWJC/6042/2011 with REM/DIS/TER, SCHOOL SER. | 2 | JITENDRA PRASAD RAI vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINGH | Mr.ROY SHIVAJI NATH AAG3 |
| 72. | CWJC/19196/2010 with REM/DIS/TER, SCHOOL SER. | 2 | SACHIDANAND SINGH vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINGH | Mr.(SC18) |
| 73. | CWJC/642/2011 with REM/DIS/TER, SCHOOL SER. | 2 | MANAN SINGH & ORS vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.RAJIV ROY GP5 |
| 74. | CWJC/2138/2011 with REM/DIS/TER, SCHOOL SER. | 2 | PARMESHWAR SINGH vs THE STATE OF BIHAR & ORS | Mr.BINDHYACHAL SINGH<br>Mr.VIPIN KUMAR SINGH<br>Mr.RAGHWENDRA KUMAR<br>Mr.SATYA PRAKASH | Mr.MANOJ KR. AMBASTA GP14<br>Mr.BIRJU PRASAD (GP-13)<br>Mr. |
| 75. | CWJC/19676/2010 with REM/DIS/TER, SCHOOL SER. | 2 | AKSHAYA LAL PRASAD vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH | Mr.SUNIL KR. MANDAL(SC24) |
| 76. | CWJC/19934/2010 with REM/DIS/TER, SCHOOL SER. | 2 | SHANKAR RAM vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.SRI KRISHNA RANJAN | Mr.RAJESH KUMAR NO.2(GP19)<br>Mr.ANIL KUMAR UPADHYAY(SC-2)<br>Mr.ARCHANA MEENAKSHEE (GP6) |
| 77. | CWJC/19051/2010 with REM/DIS/TER, SCHOOL SER. | 2 | GAYATRI KUMARI vs THE STATE OF BIHAR & ORS | Mr.ANITA KUMARI<br>Mr.RAGHWENDRA KUMAR<br>Mr.NITESH KUMAR<br>Mr.SATYA PRAKASH | Mr.(GP7)<br>Mr.RABINDRA KUMAR CHOUBEY<br>Mr.KUMAR ALOK (SC7) |
| 78. | CWJC/20543/2010 with REM/DIS/TER, SCHOOL SER. | 2 | RABINDRA PRASAD vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Smt.ANITA KUMARI | Smt.SANJAY KUMAR NO.2 GP15 |
| 79. | CWJC/19648/2010 with REM/DIS/TER, SCHOOL SER. | 2 | UMA SHANKAR RAM vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.SHYAMA KANT SINGH | Mr.MANI KANT MISHRA(GP21)<br>Mr.ANIL KR.SINGH (GP26) |
| 80. | CWJC/17292/2011 with REM/DIS/TER, SCHOOL SER. | 2 | BIPIN BIHARI SINGH vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.GP12 |
| 81. | CWJC/6031/2011 with REM/DIS/TER, SCHOOL SER. | 2 | SHEODAYAL PRASAD RAI vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR SINGH | Mr.JAWAHAR PD. KARN AAG4<br>Mr.DURGESH NANDAN (AAG14) |
| 82. | CWJC/2635/2011 with REM/DIS/TER, SCHOOL SER. | 2 | AJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.BINDHYACHAL SINGH<br>Mr.VIPIN KUMAR SINGH<br>Mr.RAGHWENDRA KUMAR<br>Mr.SATYA PRAKASH | Mr.ANIL KR UAPDHYAY SC20<br>Mr.BINITA SINGH (SC28) |

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| 83. | CWJC/19979/2011 with REM/DIS/TER, SCHOOL SER. | 2 | BAIKUNTH NATH SHAHI vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.HARENDRA PD. SINGH GA8 |
| 84. | CWJC/14219/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RAVINDRA SINGH & ORS vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR<br>Mr.UMESH KUMAR MISHRA | Mr.RAJESH SINGH GP16<br>Mr.KAMESHWAR KUMAR (GP17) |
| 85. | CWJC/15609/2011 with REM/DIS/TER, SCHOOL SER. | 2 | BRAJENDRA KUMAR vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.SANJAY PANDEY (GP21)<br>Mr.SANJAY PANDEY (GP - 21) |
| 86. | CWJC/13828/2010 with REM/DIS/TER, SCHOOL SER. | 3 | RAM HRIDYA RAY & ORS vs THE STATE OF BIHAR & ORS | Mr.UMESH KR.MISHRA | Mr.(GP20)<br>Mr.-<br>Mr.HARISH KUMAR (GP-8) |
| 87. | CWJC/15789/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RAM NARAYAN PRASAD vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.J.S. ARORA SC6 |
| 88. | CWJC/4826/2012 with REM/DIS/TER, SCHOOL SER. | 15 | JAI PRAKASH PANDEY vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.S.A. ALAM SC3<br>Mr.S.S.P.YADAV (SC14) |
| 89. | CWJC/2624/2011 with REM/DIS/TER, SCHOOL SER. | 2 | NAND JEE PRASAD vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.ABHAY SHANKAR JHA SC14 |
| 90. | CWJC/5139/2011 with REM/DIS/TER, SCHOOL SER. | 2 | RAM JANAM SHARMA vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.RAJESH KUMAR GP8 |
| 91. | CWJC/2174/2011 with REM/DIS/TER, SCHOOL SER. | 2 | CHANDRA PRABHA KUMARI @ CHANDR vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.N.K.SINGH SC6<br>Mr.VINAY KIRTI SINGH (SC5) |
| 92. | CWJC/3400/2011 with REM/DIS/TER, SCHOOL SER. | 2 | GAJENDRA NATH TRIVEDI vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.S.K.SINGH SC22 |
| 93. | CWJC/6419/2011 with REM/DIS/TER, SCHOOL SER. | 2 | HARI SHANKAR PRASAD vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.S.A. ALAM SC3<br>Mr.S.S.P.YADAV (SC14) |
| 94. | CWJC/7131/2011 with REM/DIS/TER, SCHOOL SER. | 2 | ASHOK KUMAR CHATURVEDI vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR DWIVEDI | Mr.SANJAY PANDEY (GP21) |
| 95. | CWJC/11371/2011 with REM/DIS/TER, SCHOOL SER. | 2 | PRABHU NATH SINGH vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA | Mr.MADHUKAR KRISHNA SINHA SC1 |
| 96. | CWJC/4347/2011 REM/DIS/TER, SCHOOL SER. | 2 | LAXAMI PRASAD YADAV vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR | Mr.-<br>Mr.ANJANI KUMAR |
| 97. | CWJC/12966/2011 SALARY, SCHOOL SER. | 8 | CHANDRA BHUSHAN KUMAR vs THE STATE OF BIHAR & ORS | Mr.PRASHANT SINHA<br>Mr.DEEPAK KUMAR | Mr.KAUSHAL KR. JHA SC4<br>Mr.VIJAY KUMAR |
| 98. | CWJC/14117/2011 REM/DIS/TER, SCHOOL SE | 9 | SAIYAD SHANI HASAN vs THE STATE OF BIHAR & ORS | Mr.SURENDRA KISHORE THAKUR<br>Mr.SHEO KUMAR PRASAD | Mr.KAUSHAL KR. JHA SC4<br>Mr.KAMAL KISHOR SINGH<br>Mr.ARSHAD JAMEEL HASHMI |
| 99. | CWJC/16024/2011 PROMOTION , UNIV./COL | 15 | BINAYAK CHOUDHARY vs THE CHANCELLOR OF UNIVERSITIES | Mr.SANJAY KUMAR VERMA | Mr.ANIL SINGH<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.AVANINDRA KUMAR JHA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.ASHHAR MUSTAFA |
| 100. | CWJC/17064/2011 with OTHERS, SCHOOL SER. | 7 | PRIYA RANJAN vs THE STATE OF BIHAR & ORS | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG<br>Mr.GOPAL SWAROOP DUBEY | Mr.AJAY BIHARI SINHA SC19 |
| 101. | CWJC/17284/2011 with OTHERS, SCHOOL SER. | 2 | SMT.RENU KUMARI vs THE STATE OF BIHAR & ORS | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.SANJAY KUMAR OJHA | Mr.ASHOK KR CHOUDHRY SC13 |
| 102. | CWJC/17663/2011 with OTHERS, SCHOOL SER. | 3 | DIWAKAR PRASAD SINGH vs THE STATE OF BIHAR & ORS | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.GOPAL SWAROOP DUBEY | Mr.VINAY KRITI SINGH SC5 |

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| 103. | CWJC/18812/2011<br>OTHERS, SCHOOL SER. | 4 | ANNAPURNA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.GOPAL SWAROOP DUBEY | Mr.KAUSHAL KR. JHA SC4 |
| 104. | CWJC/19325/2011<br>REM/DIS/TER, SCHOOL SE | 4 | SHWAMI SHARAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA JHA-3 | Mr.GEETA KUMARI(GP28)<br>Mr.SAROJ KUMAR<br>Mr.BIGENDRA SINGH<br>Mr.AJAY KR.RASTOGI (AAG10) |
| 105. | CWJC/19473/2011<br>OTHERS, UNIV./COLLEGE | 9 | VIJAY KUMAR RAI<br>vs L.N.MITHILA UNIVERSITY & ORS | Mr.AMITABH BHARDWAJ<br>Mr.PRAMOD KUMAR SINGH | Mr.AJAY BEHARI SINHA<br>Mr.MRIGANK MAULI<br>Smt.BINITA SINGH |
| 106. | CWJC/19744/2011<br>SALARY, SCHOOL SER. | 11 | JYOTI KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY SINHA<br>Mr.S.M. SHABBIR ALAM<br>Mr.ABDUL AZIZ | Mr.MANISH KUMAR (GP8)<br>Mr.ANIL PRASAD SINGH<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.MADHAW PRASAD YADAW<br>Mr.MANISH KUMAR (GP8)<br>Mr.MANISH KUMAR (GP4)<br>Mr.AVINASH KUMAR -2 |
| 107. | CWJC/20376/2011<br>REM/DIS/TER, SCHOOL SE | 11 | SURENDRA PRASAD YADAV & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.HARISH KUMAR | Mr.PRABHAKAR TEKRIWAL GA1<br>Mr.RAJESHWAR SINGH (GA10) |
| 108. | CWJC/20665/2011<br>SALARY, UNIV./COLLEGE | 5 | SAGUNLAL ROY<br>vs THE STATE OF BIHAR & ORS | Mr.AMBRISH KUMAR JHA<br>Mr.SUNIL KUMAR | Mr.PARTH SHARTHI SC10<br>Mr.AJAY BEHARI SINHA<br>Mr.PARTHA SARTHY (GA11) |
| 109. | CWJC/20672/2011<br>PAY SCALES , UNIV./COL | 4 | TRIVENI PRASAD MANDAL "NIRALA"<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA JHA<br>Mr.KUMAR RAVI SHANKAR<br>Mr.PUNAM KUMARI | Mr.DINBANDHU SINGH GP9<br>Ms.NIVEDITA NIRVIKAR<br>Mr.AJAY BEHARI SINHA<br>Mr.BIRJU PRASAD (GP13) |
| 110. | CWJC/21724/2011<br>OTHERS, SCHOOL SER. | 6 | USHA ROY<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH KUMAR SINGH<br>Mr.RAMA KANT SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.P.K. VERMA AAG5 |
| 111. | CWJC/22064/2011<br>SALARY, SCHOOL SER. | 7 | SURESH BHAGAT<br>vs THE UNION OF INDIA & ORS | Mr.ALOK KUMAR SINHA- I<br>Mr.BHOLA KUMAR | Mr.KUMAR PRIYA RANJAN (SC23)<br>Mr.PURUSHOTTAM JHA<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.AWADHESH PRASAD SINHA<br>Mr.N.A. SHAMSI (ASGI)<br>Mr.ANIRBAN KUNDU (SC24)<br>Mr.NIRANJAN KUMAR |
| 112. | CWJC/456/2012<br>PAY SCALES , UNIV./COL | 15 | GHANSHYAM SAHU<br>vs THE UNION OF INDIA & ORS | Mr.CHANDRA MOHAN JHA<br>Mr.JITENDRA PRASAD SINGH<br>Mr.SANJEEV KUMAR | Mr.RAGHIB AHSAN(ASST.SG)<br>Mr.RABINDRA KUMAR PRIYADARSHI<br>Mr.ASHOK KUMAR SINGH (CGC) |
| 113. | CWJC/2278/2012<br>PROMOTION , UNIV./COL | 14 | DR.DINESH CHANDRA SINHA<br>vs THE RAJENDRA AGRICULTURAL UNIV | Mr.ANAND KUMAR OJHA<br>Mr.ASHOK KUMAR KARNA | Mr.CHANDRA MOHAN SINGH |
| 114. with | CWJC/2836/2012<br>RGL.AD-HOC., UNIV./COL | 14 | MAHENDRA SINGH & ORS<br>vs THE LALIT NARAYAN MITHILA UNIV | Mr.RAJESH KUMAR | Mr.GP12<br>Mr.AJAY BEHARI SINHA<br>Mr.KUMAR MANISH (SC5) |
| 115. with | CWJC/3483/2012<br>RGL.AD-HOC., UNIV./COLLEGE SER. | 11 | MANGNU MANDAL & ORS<br>vs THE L.N.MITHILA UNIVERSITY & O | Mr.ANIL SINGH<br>Mr.ANIL SINGH | Mr.PRASHANT PRATAP (GP6)<br>Ms.NIVEDITA NIRVIKAR<br>Mr.AJAY BEHARI SINHA |
| 116. with | CWJC/19473/2010<br>RGL.AD-HOC., UNIV./COLLEGE SER. | 4 | TEJ NARAIN YADAV & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ANSUL<br>Mr.ATUL KUMAR | Mr.(SC13)<br>Mr.PUSHKAR NARAIN SHAHI<br>Mr.AJAY BEHARI SINHA<br>Mr.MD. N.HODA KHAN(SC18)<br>Mr.AMARENDRA KUMAR |
| 117. | CWJC/2687/2012<br>RGL.AD-HOC., UNIV./COLLEGE SER. | 12 | SHIV SHANKAR JHA & ORS<br>vs THE L.N.MITHILA UNIVERSITY & O | Mr.PURUSHOTTAM KUMAR JHA | Mr.DEVENDRA KR SINHA AAG2<br>Smt.BINITA SINGH<br>Mr.AJAY BEHARI SINHA |
| 118. with | CWJC/3074/2012<br>REM/DIS/TER, SCHOOL SE | 12 | BABULAL MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.SHYAMA KANT SINGH | Mr.NAMRTA MISHRA GP17 |

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| 119. with | CWJC/2762/2012<br>REM/DIS/TER, SCHOOL SER. | 12 | PRAYAG MAHTO<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.DINESHWAR PRASAD SINGH | Mr.JAWAHAR PD. KARN (AAG4)<br>Mr.GIRIJISH KUMAR<br>Mr.LALIT KISHORE<br>Mr.DURGESH NANDAN (AAG14) |
| 120. | CWJC/3240/2012<br>REM/DIS/TER, SCHOOL SER. | 12 | BISHUNDEO MAHTO @ BISHNUDEO MA<br>vs THE STATE OF BIHAR & ORS | Mr.AMARESH KUMAR SINGH<br>Mr.DINESHWAR PRASAD SINGH | Mr.S.A. ALAM SC3<br>Mr.S.S.P.YADAV (SC14) |
| 121. | CWJC/3246/2012<br>RGL.AD-HOC., SCHOOL SE | 13 | PANKAJ KUMAR SINGH & ORS<br>vs THE UNION OF INDIA & ORS | Mr.VIJOY NANDAN SAHAY<br>Mr.RAKESH RANJAN<br>Mr.ARUN SHRIVASTAV | Mr.RAJESH SINGH (GP16)<br>Mr.SANTOSH KR. SINGH (CGC)<br>Mr.N.A. SHAMSI (ASGI)<br>Mr.KAMESHWAR KUMAR (GP17) |
| 122. | CWJC/3332/2012<br>REM/DIS/TER, SCHOOL SE | 17 | LAKSHMAN PODDAR<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAJMUL HODDA | Mr.S.D. SANJAY (AAG12)<br>Mr.UPENDRA PRATAP SINGH<br>Mr.MRITUNJAY PD.SINGH<br>Mr.PRIYADARSHI HARSHWARDHAN<br>Mr.SANDEEP KUMAR (GA8) |
| 123. with | CWJC/3449/2012<br>INCR/W.HOLD, UNIV./COL | 15 | DR.K.R.MAURYA @ DR.KUBER RAM M<br>vs THE STATE OF BIHAR & ORS | Mr.MAHESH NARAYAN PARBAT<br>Mr.PRAVEEN PRABHAKAR | Mr.ANJANI KUMAR AAG10<br>Mr.CHANDRA MOHAN SINGH<br>Mr.ANJANI KUMAR (AAG-6) |
| 124. with | CWJC/19840/2011<br>INCR/W.HOLD, UNIV./COLLEGE SER. | 3 | DR.RAMAPATI NATH<br>vs THE STATE OF BIHAR & ORS | Mr.MAHESH NARAYAN PARBAT<br>Mr.VED PRAKASH SRIVASTVA | Mr.MD. N. HODA KHAN SC18<br>Mr.CHANDRA MOHAN SINGH<br>Mr.ARVIND UJJWAL |
| 125. | CWJC/19929/2011<br>INCR/W.HOLD, UNIV./COLLEGE SER. | 4 | DR.CHITTRANJAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MAHESH NARAYAN PARBAT<br>Mr.VED PRAKASH SRIVASTVA | Mr.AJAY BIHARI SINHA SC19<br>Mr.CHANDRA MOHAN SINGH<br>Mr.ARVIND UJJWAL |
| 126. | CWJC/3450/2012<br>OTHERS, SCHOOL SER. | 18 | SMT.SADHANA SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.BISHWESHWAR RAM<br>Mr.SHAILENDRA KUMAR SINGH | Mr.RAJENDRA KR. JHA GP18<br>Mr.ARUN KUMAR SINHA<br>Mr.DR. KAMAL DEO SHARMA<br>Mr.S.KR.THAKUR<br>Mr.BINOD JEE VERMA (GP17)<br>Mr.RAJ KISHORE ROY (GP18) |
| 127. | CWJC/3540/2012<br>REM/DIS/TER, SCHOOL SE | 17 | SUNITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MD. NAJMUL HODDA | Mr.PRASHANT PRATAP (GP6)<br>Mr.PRIYADARSHI HARSHWARDHAN<br>Mr.UPENDRA PRATAP SINGH<br>Mr.MRITUNJAY PD.SINGH |
| 128. | CWJC/3586/2012<br>RGL.AD-HOC., UNIV./COL | 14 | JITENDRA KUMAR MISHRA @ JITEND<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR<br>Mr.MADHURI LATA | Mr.DEVENDRA KR SINHA AAG2<br>Mr.VIKAS RATAN BHARTI<br>Mr.HARENDRA KUMAR TIWARI |
| 129. | CWJC/4666/2012<br>PROMOTION , UNIV./COL | 14 | RABINDRA NATH GHOSH<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.VIVEK KUMAR<br>Mr.JYOTI PRABHAKAR | Mr.P.K. VERMA (AAG5)<br>Mr./NAMRATA MISHRA<br>Mr.J.P.KARN |
| 130. | CWJC/4867/2012<br>PROMOTION , UNIV./COL | 9 | SUDHINDRA MOHAN MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV RANJAN PRASAD<br>Mr.PRAKASH CHANDRA JHA<br>Mr.BASANT KUMAR MISHRA | Mr.KUNDAN BHADUR SINGH(SC22)<br>Mr.AJAY BEHARI SINHA<br>Mr.SANTOSH KUMAR JHA<br>Mr.SANTOSH KUMAR JHA<br>Mr.MD. NADIM SERAJ |
| 131. | CWJC/6110/2012<br>OTHERS, UNIV./COLLEGE | 13 | THAKUR RAM KUMAR SINGH<br>vs THE MAGADH UNIVERSITY & ORS | Mr.BIRENDRA NARAYAN SHARMA<br>Mr.NUTAN SAHAY | Mr.AMAR NATH SINGH<br>Mr.RITESH KUMAR<br>Mr.RASHID IZHAR |

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| 132. | CWJC/6368/2012<br>RGL.AD-HOC.,<br>UNIV./COL | 14 | RAMANAND THAKUR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH | Mr.NEELU AGRWAL GA6<br>Mr.DHRUBA MUKHERJEE<br>Mr.HARENDRA KUMAR TIWARY<br>Mr.NIKHIL KUMAR AGRAWAL<br>Mr.RITESH KUMAR (SC33)<br>Mr.AJEET KUMAR (GA9) |
| 133. | CWJC/6423/2012<br>OTHERS,<br>UNIV./COLLEGE | 14 | CHHABILA YADAV<br>vs THE T.M.BHAGALPUR UNIVERSITY & | Mr.PURUSHOTTAM KUMAR JHA | Mr.SUBHASH PD. SINGH GA7<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ANIL SINGH<br>Mr.ASHHAR MUSTAFA |
| 134. with | CWJC/7304/2012<br>PROMOTION , SCHOOL SE | 14 | DAYA NAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA KUMAR | Mr.AJAY BIHARI SINHA SC19 |
| 135. | CWJC/6473/2016<br>PROMOTION , SCHOOL SER. | 3 | DAYA NAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA KUMAR | Mr.AAG10- P.N.SHAHI |
| 136. | CWJC/7347/2012<br>REM/DIS/TER, SCHOOL SE | 17 | RINKI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.RAKESH KUMAR SINGH<br>Mr.RAMA KANT SINGH | Mr.S.D. SANJAY AAG12<br>Mr.SANDEEP KUMAR (GA8) |
| 137. | CWJC/7466/2012<br>SALARY, SCHOOL SER. | 13 | UPENDRA NARAYAN MEHTA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.GP12<br>Mr.KUMAR MANISH<br>Mr.KUMAR MANISH (SC5) |
| 138. | CWJC/7490/2012<br>OTHERS,<br>UNIV./COLLEGE | 13 | SURESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.NAVJOT YESHU<br>Mr.RAMA KANT SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.PRASOON SINHA (GA2)<br>Mr.GIRIJISH KUMAR<br>Mr.LALIT KISHORE<br>Mr.RAGHWANAND (GA11) |
| 139. | CWJC/8531/2012<br>PROMOTION , SCHOOL SE | 13 | NIRANJANA KUMARI & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.BINODANAND MISHRA<br>Mr.ALOK KUMAR | Mr.P.K. VERMA AAG5<br>Mr.KRISHNA KANT TIWARI |
| 140. | CWJC/8584/2012<br>PAY SCALES ,<br>UNIV./COL | 13 | DR.UMA CHOUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.ANJANI KUMAR SINHA NO-1<br>Mr.VINEETA SINHA | Mr.ANJANI KR SHARAN SC9<br>Mr.PRABHAT RANJAN<br>Mr.RAJ NANDAN PD. (SC-9)<br>Mr.J.P.KARN<br>Mr.VIKASH KUMAR (SC11) |
| 141. | CWJC/8704/2012<br>RGL.AD-HOC.,<br>UNIV./COL | 14 | UMESH KUMAR SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH<br>Mr.MANISH KUMAR | Mr.DHURJATI KR PRASAD GP7<br>Mr.HARENDRA KUMAR TIWARY<br>Mr.NIKHIL KUMAR AGRAWAL<br>Mr.VIKAS RATAN BHARTI |
| 142. | CWJC/11389/2012<br>OTHERS, SCHOOL SER. | 14 | KUMARI ANJU PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.NAVJOT YESHU<br>Mr.RAMA KANT SINGH<br>Mr.ONKAR KUMAR | Mr.SHAIL KUMARI (SC15)<br>Mr.JAVED ASLAM<br>Mr.SHEO SHANKAR PRASAD (SC8) |
| 143. | CWJC/12280/2012<br>PROMOTION , SCHOOL SE | 9 | BIPIN KUMAR SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE | Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.AJAY KUMAR<br>Mr.MD. MUSHTAQUE ALAM<br>Mr.PRABHAKAR JHA (GP27) |
| 144. | CWJC/13837/2012<br>OTHERS, SCHOOL SER. | 6 | SUNITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MAYA SHANKAR MISHRA | Mr.S.A. ALAM (SC3) |
| 145. with | CWJC/14338/2012<br>OTHERS, SCHOOL SER. | 13 | SHIV KUMAR MISHRA<br>vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS. | Mr.BALESHWAR KAMAT<br>Mr.BALESHWAR KAMAT<br>Mr.ARUN KUMAR JHA<br>Mr.ARUN KUMAR JHA | Mr.PANKAJ KUMAR SINGH<br>Smt.BINITA SINGH |
| 146. | CWJC/5798/2013<br>OTHERS, SCHOOL SER. | 9 | DINESHWAR DAREDAR<br>vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS | Mr.BALESHWAR KAMAT<br>Mr.ARUN KUMAR JHA | Mr.SYED ARSHAD ALAM<br>Mr.CHANDRA MAULI CHAURASIA |
| 147. | CWJC/15211/2012<br>PROMOTION ,<br>UNIV./COL | 11 | DR. SURESH PD. YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINHA<br>Mr.SANJAY KUMAR GIRI<br>Mr.UDAY CHAND PRASAD<br>Mr.NIRAJ KUMAR<br>Mr.UDAY CHAND PRASAD | Mr.NIVEDITA NIRVIKAR (GP3)<br>Mr.SURINDER KUMAR<br>Mr.RAJU GIRI<br>Mr.ARBIND KUMAR<br>Mr.GYAN PRAKASH OJHA (GA7) |

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| 148. | CWJC/15427/2012<br>INCR/W.HOLD, UNIV./COL | 12 | DR.KAMESHWAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI SHEKHAR TIWARY | Mr.PRAHLAD KR. BHAGAT (GP13)<br>Mr.VIVEKA NANDSINGH<br>Mr.K.P.YADAV (GP11) |
| 149. | CWJC/15453/2012<br>PROMOTION , SCHOOL SE | 11 | MITHILESH THAKUR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHIV SHANKAR PRASAD YADAV | Mr.J.S. ARORA (SC6) |
| 150. | CWJC/15521/2012<br>SALARY, SCHOOL SER. | 11 | JITENDRA PD.<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.SANJAY KR NO.1 (SC12)<br>Mr.MD. RAISUL HAQUE |
| 151. | CWJC/15526/2012<br>PROMOTION , SCHOOL SE | 11 | RAJESHWAR THAKUR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE | Mr.A.UJJWAL (SC25) |
| 152. | CWJC/15554/2012<br>SELECTION , SCHOOL SE | 15 | KAMESHWAR MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR MISHRA<br>Mr.ANIL KUMAR | Mr.MADHURESH PRASAD (GP12)<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.KUMAR MANISH (SC5) |
| 153. | CWJC/15640/2012<br>PAY SCALES , SCHOOL SE | 11 | MANSIH KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK<br>Mr.MAN MOHAN KUMAR | Mr.VINAY KRITI SINGH (SC5) |
| 154. | CWJC/15699/2012<br>PAY SCALES , UNIV./COL | 12 | MANOJ PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAV SRIVASTAVA | Mr.RAKESH KR SAMRENDRA (SC21)<br>Mr.DIGVIJAY SINGH<br>Mr.KUMAR MANISH (SC-21) |
| 155. | CWJC/15714/2012<br>PROMOTION , SCHOOL SE | 11 | SABAHUDDIN AZEEM<br>vs THE STATE OF BIHAR & ORS | Mr.PRATAP SHARMA | Mr.RAJIV ROY (GP5) |
| 156. | CWJC/15800/2012<br>OTHERS, SCHOOL SER. | 11 | KIRAN KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SATYENDRA NARAYAN SINGH | Mr.KUMARI AMRITA (GP10) |
| 157. | CWJC/15822/2012<br>SALARY, SCHOOL SER. | 11 | ARVIND KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.AMRENDRA KUMAR | Mr.HARENDRA PD. SINGH (GA8)<br>Mr.ASHOK PRIYADARSHI GA4<br>Mr.AMIT PRAKASH (GA13) |

## FOR HEARING

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| 1. | CWJC/10733/2007<br>REM/DIS/TER, SCHOOL SE | 4 | DHANESHWAR PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAM SHANKAR DAS<br>Mr.ANIL KUMAR TIWARY | Mr.(GP10) |
| 2. | CWJC/14643/2008<br>REM/DIS/TER, UNIV./COL | 3 | MD.MOIZUDDIN AHMAD<br>vs MAGADH UNIVERSITY & ORS | Mr.S.P.TEWARI<br>Mr.HIRA SHARMA | Mr.YUGAL KISHORE<br>Mr.BHASKAR SHANKAR<br>Mr.GIRIJISH KUMAR |
| 3. with | CWJC/718/2009<br>SELECTION , SCHOOL SE | 4 | RAJA RAM RAJKAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MD.NADIM SERAJ | Mr.(GP11)<br>Mr.DEEPAK KUMAR<br>Mr.AWANISH NANDAN SINHA(GP11 |
| 4. | CWJC/2655/2009<br>SELECTION , SCHOOL SER. | 1 | ARVIND KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV RANJAN PRASAD<br>Mr.RAGHWENDRA KUMAR SINGH<br>Mr.AMOD KUMAR<br>Mr.AMOD KUMAR | Mr.(GP20)<br>Mr.DEEPAK KUMAR<br>Mr.SHRI NATH PATHAK<br>Mr.RAGHIB AHSAN (ASG)<br>Mr.UPENDRA PRASAD (CGC)<br>Mr.HARISH KUMAR (GP-8) |
| 5. | CWJC/5133/2009<br>OTHERS, SCHOOL SER. | 2 | SHATRUDHAN SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJIV KUMAR SINGH | Mr.MANISH KUMAR (GP8)<br>Mr.JANKI NANDAN PRASAD<br>Mr.BRIJ NANDAN PRASAD |
| 6. | CWJC/7816/2009<br>OTHERS, UNIV./COLLEGE | 3 | SURYA DEO PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.GYAN SHANKAR<br>Mr.RAJESH BHARDWAJ<br>Mr.BRAJESH KUMAR | Mr.(SC19)<br>Mr.MRIGANK MAULI<br>Mr.SAMIR KUMAR<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.ABHINAY RAJ<br>Mr.AJAY BEHARI SINHA<br>Mr.BINAY KANT MANI TRIPATHI<br>Mr.RAKESH KR.SAMRENDRA(SC21)<br>Mr.AJIT KUMAR (SC28) |
| 7. | CWJC/9870/2009<br>PAY SCALES , UNIV./COL | 3 | RAJENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.K.M.JOSEPH<br>Mr.HEMANT KUMAR<br>Mr.C.T.THRESSIA | Mr.(GA2)<br>Mr.DIGVIJAY SINGH<br>Mr.S.IQBAL AHMAD |

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| 8. | CWJC/10730/2009<br>REM/DIS/TER, SCHOOL SE | 3 | ANUPASRI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMINDRA KUMAR YADAV | Mr.SANJAY PANDEY (GP21)<br>Mr.MANI KANT MISHRA<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.RAVI RANJAN-1<br>Mr.RAJENDRA KUMAR JHA (GP18)<br>Mr.ANIL KR.SINGH (GP26) |
| 9. | CWJC/10973/2009<br>OTHERS, SCHOOL SER. | 8 | PANKAJ KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DURGESH NANDAN | Mr.(GA3)<br>Mr.SANJAY PANDEY<br>Mr.ASHOK KUMAR CHOUDHARY<br>Mr.RAGHWANAND (GA11) |
| 10. | CWJC/12603/2009<br>REM/DIS/TER, SCHOOL SE | 5 | SUNIL KUMAR RAY<br>vs THE STATE OF BIHAR & ORS | Mr.SACHIDA NAND RAI<br>Mr.GYAN PRAKASH<br>Mr.BRIJ KISHORE MISHRA | Mr.(SC8)<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.AJAY (GA5) |
| 11. | CWJC/14002/2009<br>REM/DIS/TER, UNIV./COL | 2 | KHAJA EKRAMUL HAQUE<br>vs THE BHUPENDRA NR.MANDAL UNIVER | Mr.BINDHYACHAL SINGH<br>Mr.PRASHANT SINHA<br>Mr.SATYA PRAKASH | Mr.HEMENDRA PD.SINGH<br>Mr.RITESH KUMAR<br>Mr.MANISH DHARI SINGH<br>Mr.ABHYA KUMAR<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.UMESH KUMAR<br>Mr.SUSHIL KUMAR SINGH-1 |
| 12. | CWJC/14646/2009<br>PROMOTION , UNIV./COL | 3 | ANANT LAL JHA<br>vs THE TILKAMANJHI BHAGALPUR UNIV | Mr.PURUSHOTTAM KR.JHA | Mr.(GA3)<br>Mr.ANIL SINGH<br>Mr.ASHHAR MUSTAFA<br>Mr.RAGHWANAND (GA11) |
| 13. | CWJC/15947/2009<br>REM/DIS/TER, HEALTH SE | 3 | YOGENDRA SAH<br>vs THE STATE OF BIHAR & ORS | Mr.MADHU PARSUN | Mr.SUNIL KUMAR MANDAL(SC24) |
| 14. with | CWJC/16230/2009<br>OTHERS, UNIV./COLLEGE | 3 | UPENDRA NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH NARAYAN SINGH<br>Mr.ABDUL WADOOD | Mr.(GP19)<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.VINAY KIRTI SINGH<br>Mr.GYAN SHANKAR<br>Mr.SARVA DEO SINGH<br>Mr.MANISHA SINGH<br>Mr.SUSHIL KUMAR (GP22)<br>Mr.BRAJESH KUMAR |
| 15. with | CWJC/16639/2009<br>OTHERS, UNIV./COLLEGE SER. | 2 | NAWAL SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ABDUL WADOOD | Mr.(AAG6)<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.VINAY KIRTI SINGH<br>Mr.GYAN SHANKAR<br>Mr.SARVA DEO SINGH<br>Mr.SYED FIROZ RAZA<br>Mr.ANJANI KUMAR (AAG10)<br>Mr.BRAJESH KUMAR |
| 16. with | CWJC/17735/2009<br>OTHERS, UNIV./COLLEGE SER. | 2 | KRISHNAJEE PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.ABDUL WADOOD | Mr.(SC21)<br>Mr.GYAN SHANKAR<br>Mr.GIRIJISH KUMAR<br>Mr.MAHESHWAR DHAR DWIVEDI (S<br>Mr.SHASHI PRIYA PATHAK<br>Mr.BRISKETI SHARAN PANDEY<br>Mr.P.K.SHAHI<br>Mr.BRAJESH KUMAR |
| 17. with | CWJC/1496/2010<br>OTHERS, UNIV./COLLEGE SER. | 2 | HIRDAYA NAND PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH NARAYAN SINGH<br>Mr.ABDUL WADOOD | Mr.(SC20)<br>Mr.VINAY KIRTI SINGH<br>Mr.GYAN SHANKAR<br>Mr.SARVA DEO SINGH<br>Mr.SYED FIROZ RAZA<br>Mr.BRAJESH KUMAR<br>Mr.BRISKETU SHARAN PANDAY<br>Mr.VIKASH KUMAR (SC11) |
| 18. with | CWJC/3749/2010<br>OTHERS, UNIV./COLLEGE SER. | 2 | UPENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ABDUL WADOOD | Mr.(GP2)<br>Mr.GYAN SHANKAR<br>Mr.AMAR NATH DEO (SC26)<br>Mr.BRISHKETU SHARAN PANDEY<br>Mr.PURNENDU SINGH<br>Mr.BRAJESH KUMAR<br>Mr.P.K.SHAHI |

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| 19. with | CWJC/3780/2010<br>OTHERS,<br>UNIV./COLLEGE SER. | 2 | SURESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ABDUL WADOOD | Mr.(SC22)<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.VINAY KIRTI SINGH<br>Mr.GYAN SHANKAR<br>Mr.SYED FIROZ RAZA<br>Mr.ARABIND NATH PANDEY<br>Mr.AJAY BEHARI SINHA<br>Mr.SARVA DEO SINGH<br>Mr.BRAJESH KUMAR<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 20. | CWJC/17266/2009<br>OTHERS,<br>UNIV./COLLEGE SER. | 2 | AKHILESHWAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAKESH NARAYAN SINGH<br>Mr.ABDUL WADOOD | Mr.(SC20)<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.MANINDRA KISHORE SINGH<br>Mr.SUNIL KUMAR MANDAL<br>Mr.GYAN SHANKAR<br>Mr.P.K.SHAHI<br>Mr.MANISHA SINGH<br>Mr.BRAJESH KUMAR<br>Mr.SUBHASH CHANDRA MISHRA (SC16) |
| 21. | CWJC/17132/2009<br>OTHERS,<br>UNIV./COLLEGE | 11 | DEVI PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.NAVJOT YESHU<br>Mr.ONKAR KUMAR<br>Mr.RAKESH KUMAR SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.MADHUKAR KRISHNA SINHA SC1<br>Mr.ANIL SINGH<br>Mr.ASHHAR MUSTAFA |
| 22. | CWJC/687/2010<br>OTHERS,<br>UNIV./COLLEGE | 8 | MONZAR IMAM & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR MISHRA<br>Mr.ANAND PRIYADARSHI<br>Mr.SARITA KUMARI(BAJAJ) | Mr.(SC3)<br>Mr.VINAY KIRTI SINGH<br>Mr.SATYAM SHIVAM SUNDARAM<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.SARVA DEO SINGH<br>Mr.ANIL KUMAR SINHA |
| 23. | CWJC/2477/2010<br>REM/DIS/TER, SCHOOL SE | 4 | JITENDRA MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.BIJAY KR.SINGH<br>Mr.MANOJ KUMAR<br>Mr.UDAY CHAND PRASAD | Mr.(GP4)<br>Mr.RAJIV ROY |
| 24. | CWJC/3295/2010<br>RGL.AD-HOC.,<br>UNIV./COL | 6 | NAND KUMAR PATHAK<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.(GP11)<br>Mr.ARABIND NATH PANDEY<br>Mr.GYANAND ROY<br>Mr.VIDHAN CHANDRA PATHAK<br>Mr.AWANISH NANDAN SINHA(GP11<br>Mr.SHIVESH CHANDRA MISHRA |
| 25. | CWJC/4028/2010<br>REM/DIS/TER, SCHOOL SE | 4 | SMT.MANJU SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.BISHNU KANT DUBEY<br>Mr.PANCHU RAM | Mr.(GP3)<br>Mr.SYED SHAH SHABBAR HUSSAIN<br>Mr.MUJTABAUL HAQUE (GP12) |
| 26. | CWJC/4678/2010<br>REM/DIS/TER,<br>UNIV./COL | 5 | SHIVA SHAMBHU MANDILWAR<br>vs THE HON'BLE CHANCELLOR,BIHAR & | Mr.MUKESHWAR DAYAL<br>Mr.VIKAS MOHAN | Mr.SHIVENDRA KISHORE<br>Mr.DIGVIJAY SINGH<br>Mr.S.IQBAL AHMAD |
| 27. | CWJC/5443/2010<br>OTHERS, SCHOOL SER. | 1 | ASHOK PATHAK<br>vs THE STATE OF BIHAR & ORS | Mr.RAJENDRA KUMAR GIRI<br>Mr.KINKAR KUMAR<br>Mr.PRIYANK DEEPAK | Mr.(AAG1)<br>Mr.ASHOK KR. KESHARI (AAGXI) |
| 28. | CWJC/5902/2010<br>PROMOTION ,<br>UNIV./COL | 3 | SMT.USHA SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.MAHESH NARAYAN PARBAT<br>Mr.MRITYUNJAY KUMAR<br>Mr.SANJAY KUMAR JHA | Mr.(GP5)<br>Mr.ANIL SINGH<br>Mr.FAUZIA SHAKIL<br>Mr.SANTOSH KUMAR JHA<br>Mr.SHIVENDER KISHOR<br>Mr.S.D. SANJAY (AAG12)<br>Mr.A.B.SINHA |
| | NOT TODAY | | | | |
| 29. | CWJC/6098/2010<br>REM/DIS/TER, SCHOOL SE | 3 | KUMARI RANJU SINHA<br>vs THE STATE OR BIHAR & ORS | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR | Mr.(GP16)<br>Mr.DHIRENDRA KUMAR |
| 30. | CWJC/6198/2010<br>REM/DIS/TER, SCHOOL SE | 3 | SMT.ANSHANA KUMARI @ ANSANA KU<br>vs THE STATE OF BIHAR & ORS | Mr.PUSHPENDRA KUMAR SINGH | Mr.(SC20)<br>Mr.VIKASH KUMAR (SC11) |

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| 31. | CWJC/6771/2010<br>REM/DIS/TER, SCHOOL SE | 1 | MD.ASLAM ALI<br>vs THE STATE OF BIHAR & ORS | Mr.VISHWA NATH RAM<br>Mr.AJAY KUMAR | Mr.(GP10)<br>Mr.MAKARDHWAJ UPADHYAY<br>Mr.BIRJU PRASAD (GP13)<br>Mr.YOGESH KUMAR |
| 32. with | CWJC/7245/2010<br>SALARY, SCHOOL SER. | 7 | LAL BAHADUR SHASHTRI<br>vs THE STATE OF BIHAR & ORS | Mr.ARVIND KR.MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHNA JHA | Mr.(SC5)<br>Mr.SATYABIR BHARTI<br>Mr.RAJNI KANT JHA<br>Mr.LALIT KISHORE<br>Mr.ABBAS HAIDER (SC-16) |
| 33. | CWJC/12913/2008<br>SALARY, SCHOOL SER. | 4 | BABITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJNI KANT JHA | Mr.(SC20)<br>Mr.HARISH KUMAR<br>Mr.RAJ NANDAN PRASAD<br>Mr.ARVIND KUMAR MOUAR<br>Mr.RAJ KRISHAN JHA<br>Mr.SC11 VIKASH KUMAR |
| 34. | CWJC/7903/2010<br>SALARY, SCHOOL SER. | 9 | SMT.PRATIBHA SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.PRAVEEN KUMAR 1 | Mr.(AAG1)<br>Mr.ASHOK KR. KESHARI (AAG11) |
| 35. | CWJC/8554/2010<br>REM/DIS/TER, SCHOOL SE | 1 | MANOJ PRASAD @ MANOJ KUMAR &AN<br>vs THE STATE OF BIHAR & ORS | Mr.BINIT KUMAR | Mr.(GP14)<br>Mr.DUDH NATH SINGH<br>Mr.AMIT KUMAR<br>Mr.RAJ KISHORE PRASAD<br>Mr.MD.RAISUL HAQUE (SC4) |
| 36. | CWJC/9439/2010<br>OTHERS, UNIV./COLLEGE | 9 | DR.SARBADA NAND SINGH<br>vs THE T.M.BHAGALPUR UNIVERSITY & | Mr.PURUSHOTTAM KR.JHA<br>Mr.SANJAY KUMAR<br>Mr.JITENDRA ACHARYA | Mr.(AAG7)<br>Mr.ANIL SINGH<br>Mr.PUSHKAR NARAIN SHAHI<br>Mr.RAJENDRA KUMAR GIRI<br>Ms.NIVEDITA NIRVIKAR<br>Mr.ASHHAR MUSTAFA |
| 37. | CWJC/11004/2010<br>OTHERS, UNIV./COLLEGE | 1 | DR.GANESHWAR PRADHAN<br>vs THE PATNA UNIVERSITY & ORS | Mr.ABHINAV SHRIVASTAV | Mr.AJAY KUMAR SINHA |
| 38. | CWJC/15111/2010<br>OTHERS, UNIV./COLLEGE | 4 | VIDEH KISHORI KUMARI @ VIDEH K<br>vs CHANCELLOR OF UNIVERSITIES &OR | Mr.MUKUND JEE | Mr.(GA4)<br>Mr.HARENDRA KUMAR TIWARY<br>Mr.FAUZIA SHAKIL<br>Mr.SHIVENDRA KISHORE<br>Mr.A.B.SINHA<br>Mr.S.K.JHA |

## (AFTER D.B. CASES OF C.J. COURT)

## TIEDUP MATTERS

## TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./27617/2018<br>R.BAIL IPC 363,366A,34 R.BAIL-1 | 5 | ABULAISH<br>vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH<br>Mr.MANAUR ALAM | Mr.SRI SURENDRA PRASAD SINGH (APP143) |

## FOR ORDERS (ON OFFICE NOTES)

| | | | | | |
|---|---|---|---|---|---|
| 1. | C. REV./508/2017<br>IN (CWJC/09 /2017) | 1 | MANOJ KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR VERMA<br>Mr.SANJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 ) |
| 2. | MJC/697/2018<br>MODIFICATION- SJ IN (CWJC/3153 /2017) | 1 | UDAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RABINDRA KUMAR PRIYADARSHI | Mr.AASHUTOSH RANJAN PANDEY - AAG 15 |
| 3. | MJC/1532/2018<br>CONTEMPT- SJ IN (CWJC/663 /2018) | 1 | SMITA SINHA & ORS<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF HUMAN RESOURCE DEVELOPMENT, BIHAR, PATNA & ORS | Mr.MANOJ KUMAR MANOJ | Mr.SHRIMATI SHILPA SINGH ( G A 12 ) |
| 4. | MJC/2012/2018<br>CONTEMPT- SJ IN (CWJC/6845 /2016) | 1 | SUBODH KUMAR YADAV<br>vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, NEW SECRETARIATE & ORS | Mr.BRAJESH KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 5. | MJC/2115/2018<br>CONTEMPT- SJ IN (CWJC/17342 /2017) | 1 | TETAR DAS<br>vs THE STATE OF BIHAR & ORS | Mr.VIRENDRA KUAR | Mr.GYAN PRAKASH OJHA - GA 7 |

| PATNA HIGH COURT | 277 | Wednesday 11th July, 2018<br>Mr. Justice Dr. Anil Kumar Upadhyay |
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## FOR ADMISSION

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| 1. | CWJC/2301/2016<br>SELECTION ,<br>UNIV./COL<br><br>(Pthd) | 4 | PRADEEP KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR | Mr.P.K. VERMA- AAG5<br>Mr.SANJAY PANDEY<br>Mr.JITENDRA KUMAR ROY<br>Mr.RAJESH KUMAR |
| 2. | CWJC/7516/2017<br>SELECTION ,<br>UNIV./COL<br><br>(Pthd) | 4 | DURGESH KUMAR UPADHYAY & ORS<br>vs THE BIHAR STATE PUBLIC SERVICE COMMISSION ( B. P. S. C. ) & ORS | Mr.SARVAN KUMAR<br>Mr.SATYENDRA KUMAR | Mr.SANJAY PANDEY |
| 3. | CWJC/7629/2017<br>SELECTION ,<br>UNIV./COL<br>(Pthd) | 4 | MUKUND KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.DHARMENDRA KUMAR<br>Mr.ARVNENDRA KUMAR THAKUR | Mr.KAMESHWAR KUMAR-GP17<br>Mr.SANJAY PANDEY |
| 4. | MJC/780/2018<br>CONTEMPT- SJ IN<br>(CWJC/16451 /2017) | 1 | MD. MAJID<br>vs THE STATE OF BIHAR & ORS | Mr.ONKAR NATH<br>Mr.RAM NARESH SINGH<br>Mr.AJIT KUMAR | Mr.ASHUTOSH RANJAN PANDEY ( AAG 15 ) |
| 5. | MJC/1258/2018<br>CONTEMPT- SJ IN<br>(CWJC/12841 /2016) | 1 | RANBIR KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ANR | Mr.PRATAP SHARMA | Mr.MRS. SILPA SINGH - GA 12 |
| 6. | MJC/1302/2018<br>CONTEMPT- SJ IN<br>(CWJC/11334 /2016) | 1 | LAL BABU SINGH<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY TO THE DEPARTMENT OF EDUCATION, OLD SECRETARIAT, PATNA ( R K MAHAJAN ) & ORS | Mr.ARUN KUMAR JHA<br>Mr.SANJAY KUMAR JHA<br>Mr.PRASHANT KUMAR | Mr.ASHUTOSH RANJAN PANDEY - AAG 15<br>Mr.VIKAS RATAN BHARTI<br>Mr.RAKESH KUMAR SINGH |
| 7. | MJC/2011/2018<br>CONTEMPT- SJ IN<br>(CWJC/7614 /2018) | 1 | MANORAMA KUMARI<br>vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJEEV RANJAN SINHA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 8. | CR. MISC./15699/2018<br>C.BAIL<br>C.BAIL | 4 | KRISHNA DEVI<br>vs STATE OF BIHAR & ANR | Mr.VINAY MISTRY<br>Mr.PRINCE KUMAR MISHRA<br>Mr.SANKET | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 9. | CR. MISC./25388/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 3 | SUNIL KUMAR<br>vs THE STATE OF BIHAR | Mr.DHANNJAY KUMAR NO 2 | Mr.SRI KANHAIYA KISHORE (APP100) |
| 10. | CR. MISC./29100/2018<br>R. BAIL IPC 376,376D,5<br>R.BAIL-1 | 4 | JYOTISH KUMAR @ JYOTI KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.KAMESHWAR SINGH | Mr.SMT. VEENA RANI PRASADD. (APP68) |
| 11. | CR. MISC./31147/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 3 | BASUKI BIND @ BASUKI MANDAL<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 12. | CR. MISC./41246/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./14485 /2018) | 1 | BABUANAND SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR | Mr.SRI AJAY KUMAR JHA (APP243) |
| 13. | CR. MISC./41298/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./36894 /2018) | 1 | MANISH SINGH @ MANISH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SHARMA | Mr.SRI BHARAT LAL (APP15) |

## (AFTER THE ABOVE)

## FOR ADMISSION

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| 1. | CR. MISC./39528/2018<br>R.BAIL 30A,38,41 EXCIS<br>R.BAIL-1 | 3 | ASHOK CHANDRA BANSHI<br>vs THE STATE OF BIHAR | Mr.DHANESHWAR PRASAD GUPTA | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 2. | CR. MISC./39884/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | KARU GOPE<br>vs THE STATE OF BIHAR | Mr.HARISH KUMAR | Mr.MD. FAHIMUDDIN (APP235) |
| 3. | CR. MISC./39991/2018<br>R. BAIL 30A,38(1),41 E<br>R.BAIL-1 | 1 | SHATRUGHAN SAH<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI BINOD KUMAR 3 (APP89) |
| 4. | CR. MISC./40088/2018<br>R.BAIL IPC 364A,353,33<br>R.BAIL-1 | 1 | DEORAJ KUMAR @ DEVRAJ KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI ASHARAF ANSARI (APP86) |
| 5. | CR. MISC./40374/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | PRAMOD MAHTO<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 6. | CR. MISC./40379/2018<br>R.BAIL IPC 461,468,471<br>R.BAIL-1 | 1 | RAJ KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.MANISH CHANDRA GANDHI<br>Mr.HIMANSHU RANJAN | Mr.MD. NAZIR ANSARI (APP106) |

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| 7. | CR. MISC./40413/2018 [1]<br>R.BAIL IPC 353 & 30A E<br>R.BAIL-1 | INDAL YADAV<br>vs THE STATE OF BIHAR | Mr.DUDHESHWAR SINGH | Mr.SIR PRAMOD KUMAR PANDEY (APP120) |
| 8. | CR. MISC./40491/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | LALAN SAHANI<br>vs THE STATE OF BIHAR | Mr.RITESH KUMAR<br>NARAIN SINGH | Mr.SMT. NIRMALA KUMARI (APP167) |
| 9. | CR. MISC./40632/2018 [1]<br>R. BAIL IPC 399,402,40<br>R.BAIL-1 | RAJU NAT & ANR<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR PATHAK | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 10. | CR. MISC./40644/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | DIPAK KUMAR @ DEEPAK PRASAD<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 11. | CR. MISC./40682/2018 [1]<br>R.BAIL 30A,38 EXCISE A<br>R.BAIL-1 | RAKESH PASWAN<br>vs THE STATE OF BIHAR | Mr.RANJIT KUMAR YADAV | Mr.SRI UMESHNAND PANDIT (APP187) |
| 12. | CR. MISC./40886/2018 [1]<br>R. BAIL 30A,50G,57,60<br>R.BAIL-1 | INDRAJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 13. | CR. MISC./40937/2018 [1]<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | BABLU KUMAR SAO @ BABLU KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA PRASAD | Mr.SRI JAGDHAR PRASAD (APP203) |
| 14. | CR. MISC./40946/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | BABLOO YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.HARISH KUMAR | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 15. | CR. MISC./40956/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | AMIT KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 16. | CR. MISC./40975/2018 [1]<br>R. BAIL 30A,41(1) EXCI<br>R.BAIL-1 | RANJAN SHARMA @ TIGER @ MANORANJAN KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA KUMAR SINHA<br>Mr.RANJEET PATEL | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 17. | CR. MISC./41000/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | DILIP GUPTA & ANR<br>vs THE STATE OF BIHAR | Mr.PRITHIVI RAJ SINGH<br>Mr.PUSHP RAJ SINGH | Mr.SRI NAND KUMAR (APP154) |
| 18. | CR. MISC./41036/2018 [1]<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | HIMAKAT ALI @ NIYAMAT ALI<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 19. | CR. MISC./41129/2018 [1]<br>R. BAIL IPC 272,273,34<br>R.BAIL-1 | AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR AGRAWAL<br>Mr.SANTOSH KUMAR SINGH | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 20. | CR. MISC./41133/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | CHHOTU @ AASHISH YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 21. | CR. MISC./41137/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | ROHIT SHARMA @ RAJA SINGH @ RAJA<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH<br>Mr.BINOD KUMAR SINGH | Mr.SRI NAND KISHORE PD (APP38) |
| 22. | CR. MISC./41159/2018 [1]<br>R.BAIL IPC 30A,41(I) E<br>R.BAIL-1 | BABUA KHAN @ MD. TABREZ KHAN<br>vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA<br>Mr.TUSHAR VAIBHAV | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 23. | CR. MISC./41165/2018 [1]<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | JAMUN CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR<br>Mr.RANJEET KUMAR SINGH | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 24. | CR. MISC./41169/2018 [1]<br>R.BAIL IPC 272,273 & 3<br>R.BAIL-1 | ROHIT KUMAR @ VIKASH @ VIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.SATYA PRAKASH PARASAR | Mr.SRI ASHOK KUMAR SINGH 1 (APP216) |
| 25. | CR. MISC./41182/2018 [1]<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | RAJENDRA SAH & ANR<br>vs THE STATE OF BIHAR | Mr.KAMAL KISHORE SINGH<br>Mr.ANIL KUMAR | Mr.SRI NITYANAND TIWARY (APP41) |
| 26. | CR. MISC./41187/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | SAMBIR KUMAR @ BAIJU<br>vs THE STATE OF BIHAR | Mr.PREM RANJAN KUMAR | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) |
| 27. | CR. MISC./41191/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | BUDH RAM YADAV<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI ZAINUL ABEDIN (APP196) |
| 28. | CR. MISC./41210/2018 [1]<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | SONU KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR<br>Mr.RAJ KUMAR | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 29. | CR. MISC./41214/2018 [1]<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | RAHUL YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR PANDEY NO-5 | Mr.SRI GANESH PRASAD SINGH (APP198) |

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| 30. | CR. MISC./41225/2018 [1]<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | AJAY THAKUR & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI NAGENDRA PRASAD (APP169) |
| 31. | CR. MISC./41228/2018 [1]<br>R.BAIL IPC 308,272,273<br>R.BAIL-1 | DILIP GIRI<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 32. | CR. MISC./41230/2018 [1]<br>R. BAIL 30A,38 EXCISE<br>R.BAIL-1 | MUKESH YADAV<br>vs THE STATE OF BIHAR | Mr.LAL BAHADUR SINGH<br>Mr.RAJ KISHOR PRASAD<br>Mr.ASHOK KUMAR | Mr.SRI RAM BACHAN SINGH (APP189) |
| 33. | CR. MISC./41238/2018 [1]<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | RAJ KUMAR RAY @ RAJ KUMAR YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 34. | CR. MISC./41264/2018 [1]<br>R.BAIL IPC 414,34 30A,<br>R.BAIL-1 | MOHAMAD TAZ ALAM<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.ARUN KUMAR SINHA<br>Mr.PRAVEEN PRABHAKAR | Mr.SMT. VEENA KUMARI JAISWAL (APP147) |
| 35. | CR. MISC./41267/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | ASHOK KUMAR @ ASHOK KUMAR PAL<br>vs THE STATE OF BIHAR | Mr.SATYAPAL SINGH | Mr.SRI SATYENDRA PRASAD (APP133) |
| 36. | CR. MISC./41282/2018 [1]<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | AMAR KUMAR<br>vs THE STATE OF BIHAR | Mr.AJAY KR SINGH NO.1 | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 37. | CR. MISC./41288/2018 [1]<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | RANJEET KUMAR TIWARI @ RANJEET KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 38. | CR. MISC./41299/2018 [1]<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | SHYAM BIHARI MUSHAR<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SMT. ASHA KUMARI (APP197) |
| 39. | CR. MISC./41308/2018 [1]<br>R.BAIL IPC 30A,38(I),4<br>R.BAIL-1 | MD. TAJ<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR NO-1 | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 40. | CR. MISC./41311/2018 [1]<br>R.BAIL IPC 30A,37B EXC<br>R.BAIL-1 | MUNNA KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.KUMAR RAJEEV | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 41. | CR. MISC./41317/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | NARAYAN THAKUR<br>vs THE STATE OF BIHAR | Mr.PANKAJ KUMAR JHA | Mr.MD. SUFIYAN (APP107) |
| 42. | CR. MISC./41329/2018 [1]<br>R. BAIL 30A,37B EXCISE<br>R.BAIL-1 | MAHESH SAHNI<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.MANJEET MISHRA | Mr.SRI AJAY KUMAR - 2 (APP71) |
| 43. | CR. MISC./41330/2018 [1]<br>R.BAIL IPC 272,273 & 3<br>R.BAIL-1 | SHRI RAM SADA<br>vs THE STATE OF BIHAR | Mr.RAVI RANJAN | Mr.SMT. SUCHETA YADAV (APP140) |
| 44. | CR. MISC./41331/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | SHIV KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SINGH<br>Mr.PRIYESH KUMAR | Mr.DR. AJEET KUMAR (APP94) |
| 45. | CR. MISC./41341/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | MD. AKBAR<br>vs THE STATE OF BIHAR | Mr.VIBHUTI RANJAN SONVADRA | Mr.SRI ASHOK KUMAR (APP220) |
| 46. | CR. MISC./41351/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | CHANDRALOK KUMAR<br>vs THE STATE OF BIHAR | Mr.NACHIKETA JHA | Mr.SRI ASHOK KUMAR (APP220) |
| 47. | CR. MISC./41356/2018 [1]<br>R.BAIL 30A,56D EXCISE<br>R.BAIL-1 | ALOK KUMAR @ ALOK KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH<br>Mr.ASHWANI KUMAR TIWARY | Mr.SRI SANJAY KUMAR SINGH (APP193) |
| 48. | CR. MISC./41367/2018 [1]<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | PREM MANJHI @ KAWAL MANJHI<br>vs THE STATE OF BIHAR | Mr.ASHUTOSH KUMAR<br>Mr.GEETA KUMARI JHA | Mr.SMT. ANITA KUMARI SINGH (APP161) |
| 49. | CR. MISC./41371/2018 [1]<br>R. BAIL 30A,38(1) EXCI<br>R.BAIL-1 | VISHUN KUMAR @ BISUN KUMAR<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR | Mr.SRI RAM BACHAN SINGH (APP189) |
| 50. | CR. MISC./41376/2018 [1]<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | PRADEEP MODI @ PRADIP MODI<br>vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.SRI RAM NARESH RAY (APP212) |

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| PATNA HIGH COURT | 280 | Wednesday 11th July, 2018<br>Mr. Justice Rajeev Ranjan Prasad |
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## Wednesday the 11th July 2018
## Court No. 35 (AFTER FULL BENCH CASES)
# Mr. Justice Rajeev Ranjan Prasad

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
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| | | | **TIEDUP MATTERS** | | | |
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./4722/2018<br>R.BAIL IPC 376G & 4/6<br>R.BAIL-1 | 3 | ARVIND RAI @ ARVIND GOPE @ GOPE JI<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI ADITYA NARAYAN SINGH 1 (APP219) | |
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | MJC/2058/2018<br>CONTEMPT- SJ IN (CR. WJC/2686 /2017) | 1 | MD. AJMAT ALI KHAN @ MD. AJMAT ALI & ANR<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, NAMELY SRI PANKAJ KUMAR, FOOD & CIVIL SUPPLY GOVT. OF BIHAR, PATNA & ORS | Mr.RANJAN KUMAR SINGH<br>Mr.SANTOSH KUMAR<br>Mr.NIRANJAN KUMAR | Mr.S. RAZA AHMAD - AAG 5 | |
| | | | **FOR ADMISSION** | | | |
| 1. | MJC/2133/2018<br>CONTEMPT- SJ IN (CWJC/3852 /2011) | 1 | RAMESH CHANDRA JHA<br>vs THE STATE OF BIHAR THROUGH SRI SANJAY KUMAR THE SECRETARY CUM COMMISSIONER DEPARTMENT OF HEALTH EDUCATION ( DESHI CHIKITSA ) AND FAMILY WELFARE & ORS | Mr.NAND KISHORE PRASAD SINHA | Mr.AJAY BIHARI SINHA - GA 8 | |
| 2. | CR. MISC./17219/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 7 | HARI RAM<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI SATYENDRA PRASAD (APP133) | |
| 3. | CR. MISC./29628/2018<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | 5 | PARIKHAN YADAV<br>vs THE STATE OF BIHAR | Mr.ARBIND KUMAR SINGH<br>Mr.MANAUR ALAM | Mr.SRI MATLOOB RAB (APP34) | |
| 4. | CR. MISC./31999/2018<br>R. BAIL IPC 302,364,20<br>R.BAIL-1 | 3 | DHURENDRA SAHANI<br>vs THE STATE OF BIHAR | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR GUPTA | Mr.SRI MURLIDHAR (APP110) | |
| 5. | CR. MISC./37684/2018<br>R.BAIL IPC 363,366,34<br>R.BAIL-1 | 3 | RAJU SAHNI<br>vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA<br>Mr.RAJESH KUMAR | Mr.SRI RAM SEVAK CHOUDHARY (APP53) | |
| 6. | CR. MISC./40699/2018<br>RESTORATION (SJ)<br>RESTORATION (SJ) IN (CR. MISC./41064 /2014) | 1 | DEVENDRA RAM<br>vs STATE OF BIHAR & ANR | Mr.SURENDRA PRASAD GUPTA | Mr.SRI SURENDRA KUMAR (APP190) | |
| 7. | CR. MISC./41249/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. WJC/1098 /2018) | 1 | AMPU SINGH @ AMPU KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVERNMENT OF BIHAR, NEW SECRETARIAT, BAILEY ROAD, PATNA & ORS | Mr.ANIL CHANDRA | Mr.GYAN PRAKASH OJHA (GA 7) | |
| | | | **(AFTER THE ABOVE)** | | | |
| | | | **TO BE MENTIONED** | | | |
| 1. | CR. WJC/1490/2018 | 4 | RENU DEVI<br>vs THE STATE OF BIHAR THROUGH INSPECTOR GENERAL OF POLICE. (IMPRISONMENT) BIHAR PATNA & ORS | Mr.PRAMOD KUMAR MALLICK<br>Mr.KUSUM RANI | Mr.MANISH KUMAR(GP-4)<br>Mr.ARUN KUMAR<br>Mr.HANS LAL KUMAR<br>Mr.SUBODH KUMAR<br>Mr.HANSLAL KUMAR<br>Mr.SUBODH KUMAR | |
| 2. | CWJC/22426/2011<br>OTHERS, NON GAZETTED S | 3 | MD.ABSAR ALAM & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DIWAKAR SINHA | Mr.VINAY KRITI SINGH SC5 | |
| 3. | CR. WJC/497/2016 | 5 | RAJENDRA MISHRA & ANR.<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, & ORS. | Mr.PRAMOD KUMAR BHARTIYA | Mr.HARISH KUMAR (GP 32)<br>Mr.MRIGANK MAULI | |

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| 4. | CR. WJC/1025/2017 | 3 | MOHIT GUPTA & ANR<br>vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRABHAT RANJAN | Mr.MANISH KUMAR (GP-4)<br>Mr.CHAITANYA SUAROOP<br>Mr.SHYAMESHWAR KUMAR SINGH |
| 5. | CR. WJC/1709/2017 | 4 | GIRIJA NATH CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.BHAGYA NARAYAN JHA | Mr.LALIT KISHORE(AG) |
| 6. | CR. WJC/2085/2017 | 3 | SANJAY RAUT<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR , PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.ANIL KUMAR | Mr.SHEO SHANKAR PRASAD(SC-8) |
| 7. | CR. WJC/2343/2017 | 3 | AMRENDRA JHA @ AMRENDRA KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.PANKAJ KUMAR JHA | Mr.SHEO SHANKAR PRASAD (SC8)<br>Mr.VASUDEO RAM<br>Mr.NAVNIT KUMAR |
| 8. | CR. WJC/2488/2017 | 8 | PASHUPATI RAI<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL-CUM-INSPECTOR GENERAL OF POLICE, PATNA & ORS | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH<br>Mr.KALPNA KUSUM | Mr.SHEO SHANKAR PRASAD (SC 8) |
| 9. with | CR. WJC/2567/2017 | 9 | PURAN SAH<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH | Mr.SHEO SHANKAR PRASAD |
| 10. with | CR. WJC/19/2018<br>F. For Release of Vehicle/Article etc. | 7 | NAMITA KUMARI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLIES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.S.RAZA AHMAD(AAG5)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 11. | CR. WJC/31/2018<br>F. For Release of Vehicle/Article etc. | 7 | RAUSHAN KUMAR @ RAUSHAN KUMAR SAH<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, FOOD & CONSUMER PROTECTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DHANANJAYA NATH TIWARI | Mr.ARVIND UJJWAL (SC-4)<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.SHASHI DHAR JHA |
| 12. with | CR. WJC/2645/2017 | 5 | LALAN PRASAD SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, VIGILANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BIPIN KUMAR<br>Mr.ARUN KUMAR<br>Mr.SATYAM SHIVAM SUNDARAM | Mr.RAMA KANT SHARMA(L.O, I/C VIG.) |
| 13. | CR. WJC/1193/2018<br>M. Miscellaneous | 3 | NEELAM DEVI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, VIGILANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BIPIN KUMAR<br>Mr.ARUN KUMAR | Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.) |
| 14. | CR. WJC/2693/2017 | 1 | ANURADHA DEVI & ANR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME ( POLICE ), GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MD.IMTEYAZ AHMAD<br>Mr.BABITA KUMARI<br>Mr.RAVI RANJAN | Mr.RAVI BHUSHAN VERMA<br>Mr.PARTHA SARTHY (GA-4) |
| 15. | CR. WJC/2801/2017 | 6 | RAKESH KUMAR<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA | Mr.RAKESH RANJAN<br>Mr.SANDEEP KUMAR<br>Mr.RAJESH PRASAD CHOUDHARY<br>Mr.RAJEEV SHEKHAR<br>Mr.SANJEEV KUMAR | Mr.RAMA KANT SHARMA(L.O, I/C VIG.) |
| 16. | CR. WJC/2840/2017 | 1 | KALAWATI DEVI & ANR<br>vs STATE OF BIHAR & ANR | Ms.MAHASWETA CHATTERJEE<br>Mr.SAMIR KUMAR SINHA | Mr.MD. N.H. KHAN (SC-1)<br>Mr.NAVENDU KUMAR |
| 17. | CR. WJC/2908/2017 | 1 | SUNIL KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE BIHAR, PATNA & ORS | Mr.UMA SHANKAR SINGH<br>Mr.DHEERAJ KUMAR | Mr.KR MANISH (SC-5) |

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| 18. | CR. WJC/373/2018 | 10 | AMAR KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.S. RAZA AHMAD (AAG 5) |
| 19. | CR. WJC/504/2018 | 3 | RAMSEVAK YADAV<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.ANIL KUMAR SINHA (GA1) |
| 20. | CR. WJC/507/2018 | 4 | ATLANTA LIMITED<br>vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, PATNA & ORS | Mr.DAYANAND SINGH<br>Mr.RAJEEV SHEKHAR<br>Mr.SANJEEV KUMAR<br>Mr.NAGADEO CHOUBEY | Mr.MD. N. H. KHAN(SC-I)<br>Mr.SANJAY KUMAR SINGH<br>Mr.BINOD KUMAR SINGH |
| 21. | CR. WJC/577/2018 | 4 | AMAR KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA | Mr.S. RAZA AHMAD (AAG-5) |
| 22. | CR. WJC/661/2018 | 4 | RUPENDAR KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.MAN MOHAN KUMAR<br>Mr.JAI SHANKER PRASAD | Mr.ANIL KUMAR SINHA (GA1) |
| 23. | CR. WJC/673/2018 | 1 | MOHAN MALAKAR @ MOHAN KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MANI BHUSHAN KUMAR | Mr.SHEO SHANKAR PRASAD (SC8) |
| 24. | CR. WJC/716/2018<br>CONVERTED FROM (CWJC N IN (CWJC/12550 /2016) | 1 | DR. KUMARI PADMA<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY REVNEW DEPARTMENT, BIHAR, PATNA & ORS | Mr.DHANANJAY KUMAR PANDEY | Mr.MD. KHURSHID ALAM (AAG12)<br>Mr.PRATIK KUMAR SINHA |
| 25. | CR. WJC/733/2018 | 6 | MD. ASGAR ALI<br>vs THE STATE OF BIHAR REPRESENTED THROUGH ITS CHIEF SECRETARY, OLD SECRETARIATE BUILDING, PATNA & ORS | Mr.VINAY KUMAR | Mr.MANISH KUMAR |
| 26. | CR. WJC/744/2018 | 3 | JAGDISH PRASAD<br>vs THE STATE OF BIHAR THROUGH THE COLLECTOR, SIWAN & ORS | Mr.DHANANJAY KUMAR SHAHI<br>Mr.NARENDRA KUMAR RAY | Mr.ARVIND UJJWAL (SC 4) |
| 27. | CR. WJC/763/2018 | 1 | KRISHNA KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA & ORS | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN<br>Mr.ATUL SHANKAR | Mr.SHEO SHANKAR PRASAD (SC 8)<br>Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.AJIT KUMAR |
| 28. | CR. WJC/772/2018 | 5 | GYANTI KUMARI & ANR<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF LAW, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SANJEEV KUMAR | Mr.MD. RAISUL HAQUE (SC 10) |
| 29. | CR. WJC/892/2018 | 5 | K. G. PAAN PRODUCTS PVT. LTD. & ANR<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME ( POLICE ), GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRABHAT RANJAN | Mr.PRABHAT KUMAR VERMA (AAG-3) |
| 30. | CR. WJC/897/2018 | 5 | NOOR MOHAMAD<br>vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Mr.MRITYUNJAY KUMAR TIWARY | Mr.PARTHA SARTHI(GA-4) |

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| 31. | CR. WJC/907/2018 | 5 | RUTAN YADAV<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SHEKHAR KUMAR SINGH<br>Mr.PANKAJ KUMAR JHA | Mr.SHEO SHANKAR PRASAD (SC8) |
| 32. | CR. WJC/942/2018 | 1 | ABHISHEK BAJPAI<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.SAKET TIWARY<br>Mr.SANJEEV KUMAR DUBEY | Mr.MANISH KUMAR (GP 4) |
| 33. | CR. WJC/981/2018 | 4 | AMIT KUMAR @ BACHCHA RAY<br>vs THE STATE OF BIHAR, THROUGH THE JAIL SUPERINTENDENT, ADARSH CENTRAL JAIL, BEUR, PATNA & ORS | Mr.HARISH KUMAR | Mr.P. K. VERMA (AAG 3) |
| 34. | CR. WJC/1086/2018 | 3 | SANTOSH KUMAR GUPTA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPTT. BIHAR, PATNA & ORS | Mr.SATYA NARAYAN MISHRA | Mr.S. RAZA AHMAD (AAG-5)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRAJ KUMAR |
| 35. | CR. WJC/1092/2018 | 5 | SANJAY SINGH<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF FOREST AND ENVIRONMENT, BIHAR, PATNA & ORS | Mr.RAJANI KANT SINGH | Mr.CHITRANJAN SINHA (PAAG-2) |
| 36. | CR. WJC/1095/2018 | 3 | LAL MOHAMMAD ANSARI<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.MD. JUBAIR ANSARI | Mr.VIKASH KUMAR (SC-11) |
| 37. | CR. WJC/1106/2018 | 1 | MD. AFAK @ AFAK<br>vs THE STATE OF BIHAR, THROUGH THE SECRETARY, THE CUSTOM & EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANIL PRASAD SINGH<br>Mr.ABHIJEET GAUTAM | Mr.VIKASH KUMAR (SC11) |
| 38. | CR. WJC/1114/2018 | 1 | PANKAJ KUMAR<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Mr.DHARMENDRA KUMAR | Mr.PRABHAT KUMAR VERMA (AAG-3) |
| 39. | CR. WJC/1117/2018 | 3 | RIZWAN ALAM<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE & ORS | Mr.BINOD KUMAR SINHA<br>Mr.ASHOK KUMAR | Mr.P. K. VERMA (AAG 3) |
| 40. | CR. WJC/1151/2018 | 3 | HARIHAR YADAV<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT, BIHAR, PATNA & ORS | Mr.ARVIND KUMAR SINGH<br>Mr.MUKUL JEE | Mr.CHITRANJAN SINHA (PAAG-2) |
| 41. | CR. WJC/1154/2018 | 3 | PINTU KUMAR<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY FOREST DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS | Mr.UMA SHANKAR SINGH<br>Mr.DHEERAJ KUMAR | Mr.CHITTRANJAN SINHA (PAAG-2) |
| 42. | CR. WJC/1177/2018 | 4 | VIJAY PANDEY<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR TIWARY | Mr.VIKASH KUMAR (SC11) |
| 43. | CR. WJC/1214/2018 | 3 | CHANDAN KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE & ORS | Smt.ANITA KUMARI SINGH<br>Mr.KUMAR SAMARJEET SINGH | Mr.VIKASH KUMAR (SC11) |
| 44. | CR. WJC/1223/2018 | 1 | RISHAV KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR GIRI | Mr.MD. RAISUL HAQUE (SC X) |

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| 45. | CR. WJC/1243/2018 | 3 | VINOD KUMAR SINGH @ BINOD KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA & ORS | Mr.RAJANI KANT SINGH | Mr.MD.N.H. KHAN (SC-1) |
| 46. | CR. WJC/1245/2018 | 1 | SUNANDA DILIP SINGH<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY HOME OLD SECRETARIAT, BIHAR, PATNA & ORS | Mr.SANJEEV RANJAN | Mr.P.K.VERMA (AAG-3) |
| 47. | CR. WJC/1268/2018 | 1 | RAISH KHAN @ MD.RAIS KHAN<br>vs THE STATE OF BIHAR, THROUGH THE HOME COMMISSIONER, BIHAR, PATNA & ORS | Mr.ANUJ KUMAR | Mr.M. NASRUL HUDA KHAN |
| 48. | CR. WJC/1278/2018 | 1 | SMT. USHA DEVI<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE GOVT. OF BIHAR, PATNA & ORS | Mr.AKSHAY LAL PANDIT<br>Mr.RANJIT KUMAR TIWARY<br>Mr.RAJESH KUMAR<br>Mr.ARVIND KUMAR<br>Mr.SHAHABUDDIN AZEEM @ S. AZEEM | Mr.MD. NADEEM SERAJ (GP5) |
| 49. | CR. WJC/1319/2018 | 1 | DASHRATH YADAV & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH SINHA | Mr.SHEO SHANKAR PRASAD (SC 8) |
| 50. | CR. WJC/1322/2018 | 1 | ANITA KUNWAR @ ANITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.UDAI SHANKAR SINGH | Mr.MANISH KUMAR (GP 4) |
| 51. | CR. WJC/1327/2018 | 3 | GULAB KUMAR THAKUR<br>vs THE STATE OF BIHAR, THROUGH SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SURYA NARAYAN ROY<br>Mr.ASHOK KUMAR SINGH | Mr.VIKASH KUMAR (SC11) |
| 52. | CR. WJC/1350/2018 | 1 | SUMAN KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.KULANAND JHA<br>Mr.NAGENDRA KUMAR | Mr.MANISH KUMAR (GP 4) |
| 53. | CR. WJC/1355/2018 | 1 | ROHIT DAS<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY, THE DEPARTMENT OF CUSTOM AND EXCISE, THE GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ABHIJEET GAUTAM<br>Mr.ANIL PRASAD SINGH | Mr.KUMAR MANISH (SC 5) |
| 54. | CR. WJC/1367/2018 | 1 | PARAS BIND<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVENMENT OF BIHAR, PATNA & ORS | Mr.BINOD KUMAR SINGH<br>Mr.ALKA SINGH | Mr.ANIL KUMAR SINHA (GA1) |
| 55. | CR. WJC/1368/2018 | 1 | AKHILESH BIND<br>vs THE STATE OF BIHAR , THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE , GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BINOD KUMAR SINGH<br>Mr.ALKA SINGH | Mr.VIVEK PRASAD (GP-7) |
| 56. | CR. WJC/1369/2018 | 1 | BIRENDRA SAH<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.MD. RAISUL HODA HAQUE (SC1)<br>Mr.MD.NASRUL HUDA KHAN (SC1) |
| 57. | CR. WJC/1370/2018 | 1 | MAJISTER BIND<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVENMENT OF BIHAR, PATNA & ORS | Mr.BINOD KUMAR SINGH<br>Mr.ALKA SINGH | Mr.KUMAR MANISH (SC-5) |
| 58. | CR. WJC/1374/2018 | 1 | RAMAN DAS<br>vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.AMRENDRA KUMAR | Mr.SAJID SALIM KHAN (SC-25) |

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| 59. | CR. WJC/1375/2018 | 1 | MUKESH KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ABHIJEET GAUTAM<br>Mr.ANIL PRASAD SINGH<br>Mr.VIJAY KISHORE BHARTI | Mr.VIVEK PRASAD (GP-7) |
| 60. | CR. WJC/1380/2018 | 1 | ARUN KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.KUMAR MANISH (SC 5) |
| 61. | CR. WJC/1381/2018 | 1 | LAL DEV SHARMA @ LALDEO CHAUPAL<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.LAKSHMINDRA KUMAR YADAV<br>Mr.PRABHU NARAYAN PRABHAKAR | Mr.PARTHA SARTHY (GA 4) |
| 62. | CR. WJC/1390/2018 | 1 | MUNNA KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH | Mr.VIKASH KUMAR (SC-11) |
| 63. | CR. WJC/1396/2018 | 1 | RAMDAYAL RAY<br>vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.MUKESH KUMAR<br>Mr.SHIVJEE SINGH | Mr.ANIL KUMAR SINHA (GA1) |
| 64. | CR. WJC/1401/2018 | 1 | NARENDRA KUMAR @ NARO<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.ANIL KUMAR SINHA (GA1) |
| 65. | CR. WJC/1403/2018 | 1 | ARJUN KUMAR AGRAWAL @ ARJUN PRASAD AGRAWAL<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REGISTRATION, EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR & ORS | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.KUMAR MANISH (SC 5) |
| 66. | CR. WJC/1415/2018 | 1 | MOSMAT PARWATI DEVI<br>vs THE SATE OF BIAHR, THROUGH PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY, GOVT. OF BIHAR, PATNA & ORS | Mr.NAND KISHORE PRASAD SINHA<br>Mr.SATISH KUMAR | Mr.ARVIND UJJWAL (SC-4) |
| 67. | CR. WJC/1422/2018 | 1 | GURMAIL SINGH<br>vs THE STATE OF BIHAR, THROUGH ITS PRINCIPAL SECRETARY, EXCISE DEPARTMENT AT PATNA & ORS | Mr.KUMAR RANJIT RANJAN | Mr.VIVEK PRASAD(GP-7) |
| 68. | CR. WJC/1431/2018 | 1 | RAJ KUMAR GUPTA<br>vs THE STATE OF BIHAR, THROUGH THE DISTRICT MAGISTRATE CUM COLLECTOR, SIWAN & ORS | Mr.PRABHAKAR SINGH | Mr.ARVIND UJJWAL (SC-4) |
| 69. | CR. WJC/1444/2018 | 1 | NIKKI KUMARI<br>vs THE STATE OF BIHAR, THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAVI BHUSHAN PRASAD VERMA<br>Mr.MANOJ KUMAR SINHA | Mr.MANISH KUMAR |
| 70. | CR. WJC/1457/2018 | 1 | RAVISHANKAR PRASAD<br>vs THE STATE OF BIHAR, THROUGH DEPUTY INSPECTOR GENERAL, SAHABAD HEAD QUARTER, DEHRI-ON-SONE, DISTRICT-ROHTAS & ORS | Mr.RAJENDRA NATH SINHA<br>Mr.BALAJEET KUMAR | Mr.MANISH KUMAR (GP 4) |

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| 71. | CR. WJC/1476/2018 | 1 | SONU<br>vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY EXCISE DEPARTMENT AT PATNA & ORS | Mr.KUMAR RANJIT RANJAN | Mr.ANIL KUMAR SINHA (GA1) |
| 72. | CR. WJC/1479/2018 | 1 | BHOLA NATH CHAUDHARY<br>vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, BIHAR GOVERNMENT, PATNA & ORS | Mr.SUBHASH KUMAR JHA | Mr.VIKASH KUMAR (SC-11) |
| 73. | CR. WJC/1480/2018 | 1 | RAMESH PRASAD<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR, PATNA & ORS | Mr.AVINASH<br>Mr.MADHURENDRA KUMAR<br>Mr.ANMOL RATAN | Mr.BIRJU PRASAD (GP 13) |
| 74. | CR. WJC/1481/2018 | 1 | VISHAL KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE) DEPARTMENT OF BIHAR, PATNA & ORS | Mr.RAVINDRA KUMAR | Mr.ANIL KUMAR SINHA (GA1) |
| 75. | CR. WJC/1482/2018 | 1 | MAHENDRA MUKHIYA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BHUBNESHWAR PRASAD<br>Mr.SARBOTTAM KUMAR SARKAR | Mr.VIKASH KUMAR (SC-11) |
| 76. | CR. WJC/1488/2018 | 1 | SABANA AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.BINAYAK KUMAR SHRIVASTAV | Mr.MD. N. H. KHAN(SC-I) |
| 77. | CR. WJC/1493/2018 | 1 | MALTI DEVI<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SUBHASH KUMAR JHA | Mr.VIKASH KUMAR |
| 78. | CR. WJC/1494/2018 | 1 | KASENDAR @ KASENDAR MUKHIYA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, BIHAR, PATNA & ORS | Mr.RATANAKAR JHA | Mr.VIVEK PRASAD |
| 79. | CR. WJC/1498/2018 | 1 | SUMA DEVI @ SUMA KUMARI<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.JEEVRAJ KUMAR SINGH<br>Mr.DHANANJAY KUMAR GUPTA | Mr.KUMAR MANISH |
| 80. | CR. WJC/1499/2018 | 1 | VIJAY KUMAR<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DEEPAK KUMAR<br>Mr.RAKESH BIHARI SINGH | Mr.VIVEK PRASAD (GP 7) |
| 81. | CR. WJC/1500/2018 | 1 | RAM PRAVESH YADAV<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DEEPAK KUMAR<br>Mr.RAKESH BIHARI SINGH | Mr.KUMAR MANISH (SC 5) |
| 82. | CR. WJC/1503/2018 | 1 | SUREN NUT<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.ANIL KUMAR SINHA (GA1) |
| 83. | CR. WJC/1505/2018 | 1 | SMT. RESHMA DEVI @ RESHMI DEVI<br>vs THE STATE OF BIHAR THROUGH D. G. P. BIHAR, PATNA & ORS | Mr.SUMIT KUMAR JHA<br>Mr.ASHISH GIRI | Mr.P.K. VERMA (AAG3) |

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| 84. | CR. WJC/1510/2018 | 1 | SHAYED KHALIK RASUL @ SHAYED MD. KHALIK RASUL vs THE STATE OF BIHAR, THROUGH ITS PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.ANAND SHARAN<br>Mr.BASANT KUMAR TRIPATHY<br>Mr.SHYAMAL KRISHNA SINHA | Mr.MD. NADIM SERAJ (GP-5) |
| 85. | CR. WJC/1514/2018 | 1 | NIRMALA DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA & ORS | Mr.DINESHWAR PANDEY<br>Mr.PRASHANT KUMAR | Mr.MANISH KUMAR (GP 4) |
| 86. | CR. WJC/1517/2018 | 1 | SANDIP KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, STATE OF BIHAR, PATNA & ORS | Mr.BIMLESH KUMAR PANDEY<br>Mr.SURENDRA SAO | Mr.GYAN PRAKASH OJHA (GA 7) |
| 87. | CR. WJC/1529/2018 | 1 | RAJESH SHARMA vs THE STATE OF BIHAR THROUGH SECRETARY, PROHIBITION EXCISE AND REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PAWAN KUMAR | Mr.VIVEK PRASAD (GP-7) |
| 88. | CR. WJC/1537/2018 | 1 | SUNIL KUMAR @ DHONGAL vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SHARDA NAND MISHRA<br>Mr.RAKESH BIHARI SINGH | Mr.PARTH SARTHI (GA4) |
| 89. | CR. WJC/1538/2018 | 1 | MANISH KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE), DEPARTMENT OF BIHAR, PATNA & ORS | Mr.RAVINDRA KUMAR | Mr.ANIL KUMAR SINHA (GA1) |
| 90. | CR. WJC/1541/2018 | 1 | SIDDHANT SHANDILYA & ORS vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Mr.BHOLA KUMAR | Mr.MD. NADIM SERAJ (GP-5)<br>Mr.LALIT KISHORE |
| 91. | CR. WJC/1558/2018 | 1 | SANNY KUMAR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.SURENDRA KUMAR MISHRA<br>Mr.SHASHI KANT | Mr.VIVEK PRASAD (GP-7) |
| 92. | CR. WJC/1562/2018 | 1 | SHANKAR NUT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SAMIR KUMAR BHARTI | Mr.VIKASH KUMAR (SC11) |
| 93. | CR. WJC/1564/2018 | 1 | SRI JYOTI KUMAR PODDAR & ORS vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA-1 & ANR | Ms.VAGISHA PRAGYA VACAKNAVI | Mr.P. K. VERMA (AAG 3) |
| 94. | CR. WJC/1566/2018 | 1 | SHOKHENDRA KUMAR SINGH @ SOKENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REGISTRATION, EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR & ORS | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.ANIL KUMAR SINHA (GA1) |
| 95. | CR. WJC/1567/2018 | 1 | RUBY KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA | Mr.KAUSHAL KISHOR<br>Mr.JYOTI KUMARI | Mr.VIVEK PRASAD (GP-7) |
| 96. | CR. WJC/1569/2018 | 1 | HEM CHANDRA JHA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY & ORS | Mr.RAKESH KUMAR SINGH | Mr.PARTHA SARTHY (GA 4) |

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| 97. | CR. WJC/1573/2018 | 1 | ZOOMCAR INDIA PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE NAMELY DIPSHIKHA CHAKRAVOTRY vs STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, BHOJPUR AT ARA & ORS | Mr.ANJANI KUMAR JHA | Mr.ANIL KUMAR SINHA (GA1) |
| 98. | CR. WJC/1591/2018 | 1 | OM YADAV vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, KHAGARIA & ORS | Mr.ASHOK KUMAR YADAV | Mr.SHEO SHANKAR PRASAD (SC 8) |
| 99. | CR. WJC/1593/2018 | 1 | DHIREDRA AWASTHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY ,HOME DEPARTMENT, OLD SECRETARIAT ,PATNA , BIHAR & ANR | Mr.ANIL KUMAR ROY | Mr.MANISH KUMAR (GP 4) |
| 100. | CR. WJC/1598/2018 | 1 | LAW KUSH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SARVAN KUMAR | Mr.P.K.VERMA (AAG-3) |
| 101. | CR. WJC/1599/2018 | 1 | PAPPU KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SATYAPAL SINGH | Mr.KUMAR MANISH (SC 5) |
| 102. | CR. WJC/1606/2018 | 1 | SANJEEV KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME ( POLICE ) DEPARTMENT OF BIHAR, PATNA & ORS | Mr.RAVINDRA KUMAR | Mr.VIVEK PRASAD (GP 7) |
| 103. | CR. WJC/1608/2018 | 1 | SUMAN KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.UMESH KUMAR SINGH | Mr.PARTHA SARTHY |
| 104. | CR. WJC/1612/2018 | 1 | RAJEEV KUMAR SINGH @ RAJEEV KUMAR vs THE STATE OF BIHAR REPESENTED THROUGH PRINCIPAL SECRETARY EXCISE DEPARTMENT, GOVT. OF BIHAR ,PATNA & ORS | Mr.TILAK SAO | Mr.VIKASH KUMAR |
| 105. | CR. WJC/1614/2018 | 1 | SRI SURENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE DEPARTMENT, PATNA & ORS | Mr.MD. SHAHNAWAZ ALI<br>Mr.BIPIN KUMAR | Mr.VIVEK PRASAD(GP-7) |
| 106. | CR. WJC/1619/2018 | 1 | VIJAY YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT BIHAR, PATNA & ORS | Mr.BHIM KUMAR YADAV | Mr.VIVEK PRASAD |
| 107. | CR. WJC/1623/2018 | 1 | DEENANATH PANDEY @ DINANATH PANDEY @ DINANATH PANDE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE DEPARTMENT, PATNA, BIHAR & ORS | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.VIVEK PRASAD (GP 7) |
| 108. | CR. WJC/1624/2018 | 1 | ASHOK KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY. DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS | Mr.ANIL KUMAR NO.1 | Mr.VIKASH KUMAR (SC 11) |
| 109. | CR. WJC/1628/2018 | 1 | MUNNA KUMAR KAMAT vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR<br>Mr.MONIKA | Mr.ANIL KUMAR SINHA (GA1) |

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| 110. | CR. WJC/1629/2018 | 1 | DILIP YADAV<br>vs THE STATE OF BIHAR THROUGH THE EXCISE COMMISSIONER, PATNA & ORS | Mr.ASHOK KUMAR<br>Mr.BINOD KUMAR SINHA | Mr.ANIL KUMAR SINHA (GA-1) |
| 111. | CR. WJC/1633/2018 | 1 | SHASHI BHUSHAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD | Mr.PARTHA SARTHI (GA4) |
| 112. | CR. WJC/1638/2018<br>CONVERTED FROM (CWJC N IN (CWJC/14335 /2016) | 1 | SATISH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.UMESH KUMAR VERMA | Mr.CHITRANJAN SINHA (PAAG 2) |
| 113. | CR. WJC/1641/2018 | 1 | MD. GAIBUDDIN KHAN<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF HOME GOVT. OF BIHAR, PATNA & ORS | Mr.VIRENDRA KUAR | Mr.SHEO SHANKAR PRASAD (SC-8) |
| 114. | CR. WJC/1644/2018 | 1 | PARSHURAM RAY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, PATNA, BIHAR & ORS | Mr.ALOK KUMAR ALOK<br>Mr.SANTOSH KUMAR | Mr.ANIL KUMAR SINHA (GA1) |
| 115. | CR. WJC/1649/2018 | 1 | INDRAJEET SINGH<br>vs THE STATE OF BIHAR THROUGH SECRETARY OF THE HOME DEPARTMENT, BIHAR AT PATNA & ORS | Mr.RAJANI KANT PANDEY | Mr.MD. NADEEM SERAJ (GP5)<br>Mr.NARESH DIKSHIT (SPL. P.P. MINES) |
| 116. | CR. WJC/1651/2018 | 1 | SAKALDEEP YADAV<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, PATNA, BIHAR & ORS | Mr.SANJEEV KUMAR SINGH | Mr.VIKASH KUMAR (SC 11) |
| 117. | CR. WJC/1652/2018 | 1 | MANISH KUMAR SINHA<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME AFFAIRS, GOVT. OF BIHAR, PATNA & ORS | Mr.BIJAY SHANKAR CHOUBEY | Mr.SHEO SHANKAR PRASAD (SC-8) |
| 118. | CR. WJC/1653/2018 | 1 | BECHU RAI<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT BIHAR, PATNA & ORS | Mr.BHIM KUMAR YADAV | Mr.KUMAR MANISH (SC 5) |
| 119. | CR. WJC/1656/2018 | 1 | BHULAN SAH<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMER PROTECTION, NEW SECRETARIAT, BIHAR, PATNA & ORS | Mr.RABINDRA NATH SINGH<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.ARUN KUMAR SINGH<br>Mr.SHASHIKANT | Mr.S.RAZA AHMAD (AAG-5) |
| 120. | CR. WJC/1657/2018 | 1 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR, REPRESENTED THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT GOVT. OF BIHAR, PATNA & ORS | Mr.TILAK SAO | Mr.VIVEK PRASAD(GP-7) |

## FOR ORDERS (ON OFFICE NOTES)

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| 1. | CR. WJC/2229/2017 | 5 | SHIV SHANKER PRASAD GUPTA<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE BIHAR, PATNA & ORS | Mr.MANISH CHANDRA GANDHI | Mr.MANISH KUMAR (GP 4)<br>Mr.PRAMOD KUMAR MALLICK<br>Mr.RAJENDRA KUMAR JAIN<br>Mr.ANAMIKA |
| 2. | CR. WJC/2297/2017 | 4 | NAND LAL GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.VIPIN KUMAR SINGH<br>Mr.RAJANI KANT SINGH | Mr.CHITRANJAN SINHA (PAAG-2) |
| 3. | CR. WJC/2525/2017 | 3 | DINESH KUMAR SINGH<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR GOVT, PATNA & ORS | Mr.RAVI BHUSHAN VERMA | Mr.PRABHAT KUMAR VERMA<br>Mr.BIJAY KUMAR PANDEY<br>Mr.MUKESH KUMAR<br>Mr.YOGENDRA PRASAD SINHA |

| PATNA HIGH COURT | 290 | Wednesday 11th July, 2018<br>Mr. Justice Rajeev Ranjan Prasad |
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## FOR ADMISSION

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| 1. | CR. WJC/1001/2017 | 13 | VIJAY PAL SINGH<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.BHIM SEN UPADHYAY<br>Mr.UDAY PRATAP SINGH | Mr.SATYA PRAKASHTRIPATHY<br>Mr.JAI PRAKASH SINGH<br>Mr.RAM SANDESH ROY<br>Mr.DHARMENDRA KUMAR PASWAN<br>Mr.S.D. SANJAY (ASG)<br>Mr.VIVEK PRASAD (GP-7)<br>Mr.ANSHUMAN SINGH (CGC) |
| | part heard | | | | |
| 2. | MJC/1483/2018<br>CONTEMPT- SJ IN (CR. WJC/2487 /2017) | 3 | SANTOSH KUMAR GUPTA<br>vs THE STATE OF BIHAR THROUGH MR. TRIPURARI SHARAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF FOREST AND ENVIRONMENT, BIHAR, PATNA & ORS | Mr.BABU NANDAN PRASAD | Mr.SARVESH KUMAR SINGH - AAG 13 |
| 3. | CR. WJC/293/2017 | 6 | ABHAY KUMAR<br>vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY OF BIHAR, PATNA & ORS | Mr.SHIW KUMAR PRABHAKAR | Mr.MD. NADIM SERAJ(GP5)<br>Mr.SANJAY SINHA<br>Mr.MD.FAZLE KARIM |
| 4. | CR. WJC/535/2017 | 3 | RAJEEV KUMAR PANDEY & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR MISHRA<br>Mr.MADAN KUMAR<br>Mr.VARUN KUMAR | Mr.MD. NADEEM SERAJ (GP-5) |
| 5. | CR. WJC/2245/2017 | 6 | SANDIP KUMAR JAISWAL @ SANDIP JAISWAL<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.UPENDRA PRATAP SINGH<br>Mr.ARTI KUMARI<br>Mr.BISHWA NATH MUKHERJEE | Mr.MD. N.H. KHAN (SC-1) |
| 6. | CR. WJC/797/2018 | 1 | VISHWANATH PURBEY<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.DILIP KUMAR ROY | Mr.ASHUTOSH RANJAN PANDEY (AAG-15) |
| 7. | CR. WJC/831/2018 | 1 | SARSWATI DEVI @ SARSWATI KUNWAR<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AJAY PRASAD<br>Mr.AJIT KUMAR SINHA | Mr.MANISH KUMAR (GP-4)<br>Mr.RATNESH NANDAN SINHA |
| 8. | CR. WJC/827/2017 | 3 | MANISH KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.AJIT KUMAR<br>Mr.ALOK KUMAR @ ALOK KR SHAHI | Mr.LALIT KISHORE(PAAG1) |
| 9. | CR. WJC/2862/2017 | 1 | SUNITA KUMARI PRASAD<br>vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF LAW, GOVT. OF BIHAR, PATNA & ANR | Mr.ARUN KUMAR PANDEY<br>Mr.RAJESH KUMAR | Mr.PRASHANT PRATAP |
| 10. | CR. WJC/516/2018 | 1 | SHIV KUMAR BHAGAT<br>vs THE STATE OF BIHAR & ORS | Mr.MALAY KUMAR CHOUDHARY<br>Mr.PRAVIN KUMAR | Mr.NAGENDRA PD. YADAV |
| 11. | CR. WJC/896/2017 | 10 | MD. SHAMIM & ORS<br>vs THE STATE OF BIHAR THROUGH HOME SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.MRIGENDRA PRATAP SINGH<br>Mr.RAKESH KUMAR SHARMA<br>Mr.SANJAY KUMAR | Mr.PARTHA SARTHY (GA-4)<br>Mr.AJAY KUMAR SHARMA |
| 12. | CR. WJC/2652/2017 | 7 | ZAMILA KHATOON @ JAMILA KHATOON @ ZAMILA<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY GOVT. OF BIHAR & ORS | Mr.RAJESH ROY<br>Mr.SHRINATH | Mr.P.K. VERMA (AAG3) |

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| 13. | CR. WJC/536/2018 | 1 | SUNIL KUMAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.BHARAT LAL<br>Mr.PRAMOD KUMAR<br>Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.RABINDRA KUMAR<br>Mr.AJIT KUMAR | Mr.MD. N. H. KHAN(SC-I) |
| 14. | CR. WJC/699/2018 | 1 | ASHOK KUMAR RAI @ ASHOK RAI<br>vs THE STATE OF BIHAR THROGH DIRECTORATE GENERAL OF POLICE SACHIVALAY, PATNA & ORS | Mr.SHAILENDRA KUMAR TIWARY | Mr.SHEO SHANKAR PRASAD (SC8) |
| 15. | CR. WJC/1018/2018 | 1 | ANIL YADAV @ ANIL KUMAR<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, OLD SECRETARIAT, GOVT. OF BIHAR, PATNA & ORS | Mr.BINOD KUMAR | Mr.MD. NADIM SERAJ (GP-5) |
| 16. | CR. WJC/592/2018 | 3 | MD. GHUFRAN SABIR<br>vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.RAVI RANJAN | Mr.MD. N.H. KHAN (SC-1) |
| 17. | CR. WJC/1082/2018 | 4 | AJAY KUMAR<br>vs THE STATE OF BIHAR, THROUGH CHIEF SECRETARY, GOVT. OF BIHAR & ORS | Mr.KAMLESH KUMAR SHARMA<br>Mr.GYAN PRAKASH<br>Mr.UMA SHANKAR | Mr.P. K. VERMA (AAG 3)<br>Mr.SACHCHIDANAND CHOUDHARY<br>Mr.LOVEKUSH KUMAR |
| 18. | CR. WJC/1388/2018 | 1 | MAHABIR PRASAD<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME (POLICE) DEPARTMENT, PATNA & ORS | Mr.AMARESH KUMAR<br>Mr.BIJAY KUMAR PANDEY | Mr.MANISH KUMAR<br>Mr.RAVINDRA KUMAR SHUKLA<br>Mr.P.K.VERMA (AAG3) |
| 19. | CR. WJC/51/2009 | 6 | SURENDRA NATH GUPTA<br>vs STATE OF BIHAR | Mr.SYED ASGHER NAJMI<br>Mr.SHASHI BHUSHAN KUMAR<br>Mr.MRITUNJAY KUMAR SINGH | Mr.(AAG8)<br>Mr.S.RAZA AHMAD (AAG9) |
| 20. | CR. WJC/1203/2011 | 3 | SMT. PRITI BHALOTIA<br>vs THE STATE OF BIHAR & ORS | Mr.GIRIJISH KUMAR<br>Mr.VIKAS KUMAR | Mr.DEVENDRA KR SINHA AAG2 |
| 21. | CR. WJC/1177/2014 | 7 | FAISAL MAHBOOB & ANR<br>vs THE STATE OF BIHAR, THROUGH D.M., PATNA & ORS | Mr.ZEYAUL HODA | Mr.VIVEK PRASAD (GP 18)<br>Mr.RAJESH KUMAR<br>Mr.SADA NAND ROY<br>Mr.ANJULA KUMARI |
| 22. | CR. WJC/1202/2014 | 19 | DR. RAM RAJ SINGH @ RAM RAI SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ NANDAN PRASAD SINGH<br>Mr.AMIT ANAND | Mr.NARSINGH TANTI(APP)<br>Mr.GIRIJISH KUMAR<br>Mr.MANISH KUMAR (GP4) |
| 23. | CR. WJC/581/2015<br>with | 5 | BALESHWAR PASWAN<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.PANKAJ KUMAR SINGH | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |
| 24. | CR. WJC/597/2015<br>with QUASHING THE FIR | 4 | DURGA PRASAD GUPTA & ANR<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.PANKAJ KUMAR SINGH<br>Mr.KRISHNA CHANDRA | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |
| 25. | CR. WJC/593/2015<br>with QUASHING THE FIR | 3 | DR. SHASHI PRATAP SHAHI & ANR<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |
| 26. | CR. WJC/906/2015<br>with QUASHING THE FIR | 4 | MD. FAHIMUDDIN & ANR.<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.JAWED GAFFAR KHAN<br>Mr.PRAVIN KUMAR | Mr.RAMAKANT SHARMA(L.O.,I/C VIG.)<br>Mr.ARVIND KUMAR |
| 27. | CR. WJC/592/2015<br>with QUASHING THE FIR | 3 | DR. DINESH PRASAD SINHA & ORS<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |

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| 28. CR. WJC/598/2015<br>with QUASHING THE FIR | 4 | ARUN KUMAR<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH<br>Mr.NILESH KUMAR | Mr.RAMA KANT SHARMA(L..O.I/C VIG.)<br>Mr.ARVIND KUMAR |
| 29. CR. WJC/599/2015<br>with QUASHING THE FIR | 4 | DR. KUMARESH PRASAD SINGH<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR<br>Mr.RAKESH KUMAR SHARMA | Mr.RAMA KANT SHARMA(L.O.I/C VIG.)<br>Mr.ARVIND KUMAR |
| 30. CR. WJC/600/2015<br>with QUASHING THE FIR | 4 | SHREE KANT SHARMA<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.RAKESH KUMAR SHARMA | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |
| 31. CR. WJC/601/2015<br>with QUASHING THE FIR | 3 | KRISHNANDAN PRASAD SINGH @ DR. KRISHNANDAN SINGH<br>vs THE STATE OF BIHAR THROUGH REPRESENTED THROUGH THE VIGILANCE BEAURO INVESTIGATION, BIHAR, PATNA | Mr.DEVENDRA PRASAD SINGH | Mr.RAMA KANT SHARMA(L..O.I/C VIG.)<br>Mr.ARVIND KUMAR |
| 32. CR. WJC/604/2015<br>with QUASHING THE FIR | 3 | DR. USHA SINHA<br>vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATIN, BIAHR, PATNA | Mr.ANIL KUMAR<br>Mr.SANJAY KUMAR<br>Mr.UGRANATH MALLIK | Mr.RAMAKANT SHARMA(L/O(I.C.VIG))<br>Mr.ARVIND KUMAR |
| 33. CR. WJC/589/2015<br>with QUASHING THE FIR | 4 | DR. SUDHIR KUMAR MISHRA & ORS<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH | Mr.RAMA KANT SHARMA(L.O,I/C VIGI)<br>Mr.ARVIND KUMAR |
| 34. CR. WJC/590/2015<br>with QUASHING THE FIR | 3 | DR. MD. SHAMSUL ISLAM<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH | Mr.RAMAKANT SHARMA(L.O.,I/C VIG.)<br>Mr.ARVIND KUMAR |
| 35. CR. WJC/591/2015<br>QUASHING THE FIR | 3 | DR. DALBIR SINGH<br>vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA | Mr.KRISHNA CHANDRA<br>Mr.PANKAJ KUMAR SINGH | Mr.RAMAKANT SHARMA(L.O.,I/C VIG.)<br>Mr.ARVIND KUMAR |
| 36. CR. WJC/777/2015 | 8 | KAUSHALENDRA KUMAR PANDEY @ CHHOTE BABU<br>vs THE STATE OF BIHAR THOROUGH DIRECTOR GENERAL OF POLICE, SECRETARIATE, PATNA & ORS | Mr.DAYANAND SINGH<br>Mr.NAGADEO CHOUBEY | Mr.KINKAR KUMAR (SC27) |
| 37. CR. WJC/858/2015 | 10 | DR. KUMARI MEENA & ANR<br>vs STATE OF BIHAR THROUGH D.G.P. BIHAR, PATNA & ANR | Mr.AMIT ANAND<br>Mr.SRI RAM CHANDRA PANDEY | Mr.P.N. SAHI (AAG-10)<br>Mr.RAMAKANT SHARMA<br>Mr.SANJAY KUMAR JHA |
| 38. CR. WJC/878/2015 | 7 | SHIV KUMAR BHAGAT @ MUNNA BHAGAT<br>vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SITAMARHI & ANR | Mr.SATYABIR BHARTI | Mr.ASHOK KUMAR KESHRI (AAG11)<br>Mr.PUSHPENDRA KUMAR SINGH<br>Mr.DIVYA BHARTI |
| 39. CR. WJC/890/2015 | 10 | SANDEEP GAUTAM<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA NEW SECRETARIATS BAILEY ROAD, PATNA & ORS | Mr.GIRIJISH KUMAR | Mr.ARBIND KUMAR-II(SC-13)<br>Mr.SYED IQBAL AHMAD (SC20) |
| 40. CR. WJC/929/2015 | 9 | PAWAN YADAV<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR & ORS | Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.MUKESH<br>Mr.AJIT KUMAR | Mr.PRASOON SINHA (GA 2)<br>Mr.SUMIT KUMAR JHA<br>Mr.RAGHWANAND (GA11)<br>Mr.RAVI BHUSHAN<br>Mr.BIVUTOSH KUMAR |

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| 41. | CR. WJC/1026/2015 | 7 | MD. SAHJAD ALAM<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.M.K.PATHAK(SC-7)<br>Mr.MANOJ KUMAR PANDEY<br>Mr.GAJENDRA KUMAR SINGH<br>Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA PD.YADAV (SC17) |
| 42. | CR. WJC/1073/2015 | 8 | ROSHAN KUMAR SINHA<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, NEW SECRETARIAT, PATNA & ORS | Mr.SUBODH KUMAR BARNWAL | Mr.R.ROY(GP-5)<br>Smt.SMT. SUDHA AMBASTHA |
| 43. | CR. WJC/1086/2015 | 9 | MR. NIGEL CHARLES HARRIS @ NAIJEY HARRIS & ORS<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR & ORS | Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.MUKESH<br>Mr.AJIT KUMAR | Mr.P. SINGH (GP 27)<br>Mr.ASHUTOSH KUMAR ROY<br>Mr.DHANENDRA CHAUBEY<br>Mr.AMARENDRA KUMAR<br>Mr.AJAY KR.RASTOGI (AAG10) |
| 44. | CR. WJC/1117/2015 | 7 | RUDRE NARAYAN SINGH @ RUDAL SINGH<br>vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.ANIL CHANDRA<br>Mr.ALOK KUMAR @ ALOK KR SHAHI<br>Mr.AJIT KUMAR<br>Mr.RAMESH KUMAR SINGH | Mr.GP3-S.K.JHA<br>Mr.ANIL CHANDRA<br>Mr.SUBASH CHANDRA YADAV (GP15) |
| 45. | CR. WJC/1124/2015 | 7 | SMT. RENU SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA<br>Mr.RAI VIJAY KUMAR SINHA | Mr.P.SARTHI (GA XI) |
| 46. | CR. WJC/1128/2015 | 5 | SUMIT KUMAR VERMA & ANR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR | Mr.AJEET KUMAR (SC28)<br>Mr.INDRADEO PRASAD (SC27) |
| 47. | CR. WJC/1133/2015 | 6 | THE KOSHI CENTRAL CO-OPERATIVE CREDIT SOCIETY LIMITED, THROUGH ANUJ KUMAR SINGH<br>vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ | Mr.V.K. SINGH (GA-03) |
| 48. | CR. WJC/1146/2015 | 5 | M/S VISHWA INFRASTRUCTURES & SERVICES PVT. LTD.<br>vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Mr.ALOK KUMAR AGRAWAL<br>Mr.SUSHILA AGRAWAL<br>Mr.HEMANT KUMAR | Mr.ARVIND UJJWAL(SC-25)<br>Mr.RABINDRA KUMAR PRIYADARSHI |
| 49. | CR. WJC/1155/2015 | 5 | JWALA PRASAD<br>vs THE STATE OF BIHAR THROUGH HOME SECRETARY GOVT. OF BIHAR, PATNA & ORS | Mr.DHANANJAY KUMAR GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.RAJIV RANJAN | Mr.SMT. N. NIRVIKAR (GA-10)<br>Mr.GYAN PRAKASH OJHA (GA7) |
| 50. | CR. WJC/1160/2015 | 7 | HEWANTI DEVI<br>vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, PATNA & ORS | Mr.SUDHA CHANDRA<br>Mr.SURENDRA KUMAR SINGH | Mr.M.K.SINHA(SC-I)<br>Mr.RAKESH SINGH<br>Mr.MITHILESH KUMAR SINGH<br>Mr.PANKAJ KUMAR (SC12) |
| 51. | CR. WJC/1167/2015 | 4 | AJAY PATI TIWARY<br>vs THE STATE OF BIHAR THROUGH THE COLLECTOR CUM DISTRICT MAGISTRATE, WEST CHAMPARAN AT BETTIAH & ORS. | Mr.SANJEEV KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.HARISH KUMAR (GP-32)<br>Mr.SHAILESH KUMAR |
| 52. | CR. WJC/1172/2015 | 4 | NUSARAT PRAVEEN<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.AJAY (GA-12)<br>Mr.PRANAV KUMAR |

**(AT 04:00 P.M.)**

**TO BE MENTIONED**

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| 1. | CR. WJC/2643/2017 | 3 | MD. SHARFUDDIN @ MAJJU<br>vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, MUZAFFARPUR & ORS | Mr.ALOK KUMAR JHA | Mr.MD. NADEEM SERAJ (GP-5) |

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| 2. | CR. WJC/1379/2018 | 3 | BINOD KUMAR<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS | Mr.RANJIT KUMAR | Mr.SHEO SHANKAR PRASAD (SC-8) |
| 3. | CR. WJC/1382/2018 | 1 | PHEKU YADAV<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, MINES AND MINERAL DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RANJIT KUMAR | Mr.SUNIL KUMAR MANDAL |
| 4. | CR. WJC/1383/2018 | 1 | YUGAL YADAV @ JUGAL YADAV<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, MINES AND MINERAL DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS | Mr.RANJIT KUMAR | Ms.KUMARI AMRITA |
| 5. | CR. WJC/1458/2018 | 3 | DIWAKAR KUMAR @ DIWAKAR PRASAD<br>vs THE STATE OF BIHAR THROUGH DEPUTY INSPECTOR GENERAL, SAHABAD HEAD QUARTER, DEHRI- ON- SONE DISTRICT-ROHTAS & ORS | Mr.RAJENDRA NATH SINHA<br>Mr.BALAJEET KUMAR | Mr.MD. NADEEM SERAJ (GP5) |
| 6. | CR. WJC/1530/2018 | 4 | GANGA PRASAD<br>vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY, BIHAR, PATNA & ORS | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH<br>Mr.AVINASH KUMAR SINGH | Mr.S. RAZA AHMAD (AAG 5) |
| 7. | CR. WJC/1581/2018 | 1 | KANHAIYA SHARMA @ ANAND KAUSHAL<br>vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS | Mr.HANSRAJ | Mr.NARESH DIKSHIT<br>Mr.MD. RAISUL HAQUE (SC10) |

## Wednesday the 11th July 2018
## Court No. 33 (AT 10.30 A.M.)
# Mr. Justice S. Kumar

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
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| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./39708/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | NIKKU MUNI<br>vs THE STATE OF BIHAR | Mr.CHANDAN KUMAR KASHYAP | Mr.SRI DINESH SINGH (APP21) | |
| 2. | CR. MISC./39709/2018<br>R. BAIL IPC 379<br>R.BAIL-1 | 1 | RAM KISHUN GUPTA<br>vs THE STATE OF BIHAR | Mr.SATISH CHANDRA | Mr.MD. FAHIMUDDIN (APP235) | |
| 3. | CR. MISC./39711/2018<br>R. BAIL IPC 376 & 4 PO<br>R.BAIL-1 | 1 | PARMESHWAR MANDAL<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR<br>Mr.NAWAL KISHORE SINGH | Mr.SRI AKSHAY LAL PANDIT (APP75) | |
| 4. | CR. MISC./39712/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | MANTU MANJHI<br>vs THE STATE OF BIHAR | Mr.PARAS NATH | Mr.SRI PARMANAND KUMAR (APP244) | |
| 5. | CR. MISC./39714/2018<br>R. BAIL IPC 379<br>R.BAIL-1 | 1 | MANOHAR KUMAR JHA<br>vs THE STATE OF BIHAR | Mr.SURYA KANT MISHRA<br>Mr.BAM BAHADUR JHA<br>Mr.SUSHIL KUMAR JHA<br>Mr.SANTOSH KUMAR JHA | Mr.SRI DAMODAR PRASAD TIWARY (APP93) | |
| 6. | CR. MISC./39718/2018<br>R.BAIL IPC 302,120B &<br>R.BAIL-1 | 1 | JAYANT KUMAR<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR SINHA<br>Mr.SUDHANSHU BHUSHAN | Mr.SRI SURENDRA KUMAR (APP190) | |
| 7. | CR. MISC./39721/2018<br>R. BAIL IPC 147,148,14<br>R.BAIL-1 | 1 | BHARAT KUMAR<br>vs THE STATE OF BIHAR | Mr.ADITYA NATH JHA | Mr.SMT PUSHPA SINHA (APP45) | |
| 8. | CR. MISC./39726/2018<br>R. BAIL IPC 376,323,22<br>R.BAIL-1 | 1 | UMAR SHAD<br>vs STATE OF BIHAR & ANR | Mr.RAVINDRA KR SINHA NO.2<br>Mr.LALITA KUMARI | Mr.SRI AJAY KUMAR-1 (APP6)<br>Mr.AMAL KUMAR SINHA | |
| 9. | CR. MISC./39727/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | SHYAM LAL HANSDA<br>vs THE STATE OF BIHAR | Mr.SYED MASLEH-UDDIN ASHRAF | Mr.SRI AHMAD ALI (APP5) | |
| 10. | CR. MISC./39732/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 1 | DEEPAK SINGH<br>vs THE STATE OF BIHAR | Mr.VASANT VIKAS | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) | |
| 11. | CR. MISC./39735/2018<br>R. BAIL IPC 409,419,42<br>R.BAIL-1 | 1 | PARMANAND SINGH<br>vs THE STATE OF BIHAR | Mr.JAGNNATH SINGH<br>Mr.PUSHKAR KUMAR RAY | Mr.SRI RAJENDRA PRASAD NAT (APP123) | |
| 12. | CR. MISC./39737/2018<br>R. BAIL IPC 413,414,34<br>R.BAIL-1 | 1 | BENGALI BHAGAT<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR | Mr.SRI BISHESHWAR RAM (APP18) | |
| 13. | CR. MISC./39741/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | SAGAR @ PREM SAGAR<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR | Mr.SRI RAM SUMIRAN ROY (APP240) | |
| 14. | CR. MISC./39754/2018<br>R.BAIL IPC 366A<br>R.BAIL-1 | 1 | KUNAL KUMAR @ MANIBHUSHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.SRI SANJAY KUMAR PANDEY (APP222) | |
| 15. | CR. MISC./39756/2018<br>R.BAIL IPC 25(1-B)A,26<br>R.BAIL-1 | 1 | PRAMOD SHARMA @ BHASKAR<br>vs THE STATE OF BIHAR | Mr.KUNWAR DIGVIJAY SINGH | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) | |
| 16. | CR. MISC./39758/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | RAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA | Mr.SRI AMITESH KUMAR (APP8)<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH | |
| 17. | CR. MISC./39760/2018<br>R.BAIL IPC 414,34<br>R.BAIL-1 | 1 | MD. FAIZ ALAM @ CHHOTI<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND<br>Mr.RABINDRA KUMAR RAVI<br>Mr.DHANANJAY KUMAR | Mr.SRI AHTASH ALI KHAN (APP4) | |
| 18. | CR. MISC./39764/2018<br>R. BAIL IPC 467,468,47<br>R.BAIL-1 | 1 | PREM CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.KUMAR RAJEEV<br>Mr.BINAY KUMAR SINGH | Mr.SRI TARUN PRASAD MANDAL (APP204) | |
| 19. | CR. MISC./39770/2018<br>R.BAIL IPC 376<br>R.BAIL-1 | 1 | KAMOD RAM<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.SRI MUKESHWAR DAYAL (APP37) | |

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| 20. | CR. MISC./39773/2018<br>R. BAIL IPC 366A<br>R.BAIL-1 | 1 | RAVI KUMAR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI ATUL CHANDRA (APP12) |
| 21. | CR. MISC./39777/2018<br>R. BAIL IPC 307,34<br>R.BAIL-1 | 1 | KAILU YADAV @ AMRENDRA YADAV @ AMINDAR YADAV @ JHAMINDAR YADAV<br>vs THE STATE OF BIHAR | Mr.SHAILENDRA KUMAR JHA | Mr.SRI AHTASH ALI KHAN (APP4) |
| 22. | CR. MISC./39786/2018<br>R. BAIL IPC 363,366A,3<br>R.BAIL-1 | 1 | MD. ZAHID @ MUNNA<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR PRASAD | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 23. | CR. MISC./39790/2018<br>R.BAIL IPC 413,414,34<br>R.BAIL-1 | 1 | RAJESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.BRIJ KISHOR MISHRA | Mr.SRI AMITESH KUMAR (APP8) |
| 24. | CR. MISC./39792/2018<br>R.BAIL IPC 363,376D,34<br>R.BAIL-1 | 1 | GHANSHYAM SAH<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR SINGH<br>Mr.KAUSHLENDRA NARAIN SINGH | Mr.SRI RAM NARESH RAY (APP212) |
| 25. | CR. MISC./39793/2018<br>R. BAIL IPC 302,307,32<br>R.BAIL-1 | 1 | PAWAN YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.PATLA KUMARI | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 26. | CR. MISC./39797/2018<br>R.BAIL IPC 307,341,324<br>R.BAIL-1 | 1 | MANISH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD SINGH | Mr.SRI UDAY CHAND PRASAD (APP145) |
| 27. | CR. MISC./39799/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 1 | VISHAL KUMAR<br>vs THE STATE OF BIHAR | Mr.RABINDRA NATH SINGH<br>Mr.SURENDRA KUMAR MISHRA<br>Mr.ARUN KUMAR SINGH<br>Mr.SHASHIKANT | Mr.SRI RAJEEV NAYAN (APP231) |
| 28. | CR. MISC./39802/2018<br>R.BAIL IPC 376,420,504<br>R.BAIL-1 | 1 | TINKU KUMAR<br>vs THE STATE OF BIHAR | Mr.HARENDRA KUMAR<br>Mr.SATYENDRA PRASAD SINGH | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 29. | CR. MISC./39803/2018<br>R. BAIL IPC 376,323,34<br>R.BAIL-1 | 1 | MITHILESH YADAV<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.SMT. RITA VERMA (APP126) |
| 30. | CR. MISC./39805/2018<br>R.BAIL IPC 124A & 3/4<br>R.BAIL-1 | 1 | SANOJ SAW<br>vs THE STATE OF BIHAR | Mr.TEJ NARAYAN SINGH | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 31. | CR. MISC./39808/2018<br>R. BAIL IPC 379,401,41<br>R.BAIL-1 | 1 | BHUJANGI SAHANI<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR @ S.K.<br>Mr.ARUN<br>Mr.ANJANA | Mr.SRI TAPESHWAR SHARMA (APP170) |
| 32. | CR. MISC./39810/2018<br>R.BAIL IPC 414<br>R.BAIL-1 | 1 | GHANSHYAM KUMAR @ SONU<br>vs THE STATE OF BIHAR | Mr.VINOD KUMAR | Mr.SMT PUSHPA SINHA (APP45) |
| 33. | CR. MISC./39811/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | MD. NURAIN<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR MISHRA | Mr.SRI SHAILENDRA KUMAR - 2 (APP61)<br>Mr.ASHHAR MUSTAFA<br>Mr.VIKASH KUMAR JHA<br>Mr.TALIB MUSTAFA |
| 34. | CR. MISC./39818/2018<br>R. BAIL IPC 379,34<br>R.BAIL-1 | 1 | NITESH KUMAR @ NITESH MAHTO<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR<br>Mr.JAI PRAKASH SINGH | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 35. | CR. MISC./39819/2018<br>R.BAIL 25(1-B)A,26 ARM<br>R.BAIL-1 | 1 | MUKESH MAHTO<br>vs THE STATE OF BIHAR | Mr.SUDHANSHU KUMAR LAL<br>Mr.PRITISH KUMAR LAL | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 36. | CR. MISC./39822/2018<br>R. BAIL IPC 307,379,34<br>R.BAIL-1 | 1 | RAJA YADAV<br>vs THE STATE OF BIHAR | Mr.AMRIT ABHIJAT<br>Mr.MANOJ KUMAR GUPTA | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 37. | CR. MISC./39823/2018<br>R.BAIL IPC 364,365,366<br>R.BAIL-1 | 1 | MITHILESH KUMAR MANDAL & ORS<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR GHOSARVEY | Mr.SRI AKSHAY LAL PANDIT (APP75) |
| 38. | CR. MISC./39832/2018<br>R. BAIL IPC 399,402<br>R.BAIL-1 | 1 | MITHLESH KUMAR YADAV & ORS<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR SINGH<br>Mr.PATLA KUMARI | Mr.SRI BINOD KUMAR (APP16) |
| 39. | CR. MISC./39837/2018<br>R. BAIL IPC 392,394,41<br>R.BAIL-1 | 1 | MITHLESH KUMAR<br>vs THE STATE OF BIHAR | Mr.ZAINUL ABEDIN<br>Mr.SHYAM ANAND<br>Mr.SANJAY KUMAR JHA | Mr.SMT INDU KUMARI SRIVASTAVA (APP23) |
| 40. | CR. MISC./39841/2018<br>R.BAIL IPC 395,397<br>R.BAIL-1 | 1 | SOHRAM NUT<br>vs THE STATE OF BIHAR | Mr.BISHWAJEET SINGH | Mr.SRI HARENDRA PRASAD (APP96) |

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| 41. | CR. MISC./39844/2018<br>R.BAIL IPC 413,414,411<br>R.BAIL-1 | 1 | VIKAS KUMAR<br>vs THE STATE OF BIHAR | Mr.BINDESHWAR KUMAR | Mr.SMT. ASHA KUMARI (APP197) |
| 42. | CR. MISC./39847/2018<br>R.BAIL IPC 419,420,467<br>R.BAIL-1 | 1 | VIKASH SAH @ VIKASH KUMAR<br>vs THE STATE OF BIHAR | Mr.AMRESH KUMAR SINHA | Mr.SRI SANJAY KUMAR SHARMA (APP236) |
| 43. | CR. MISC./39852/2018<br>R.BAIL IPC 414<br>R.BAIL-1 | 1 | MANDAL KUMAR<br>vs THE STATE OF BIHAR | Mr.MRITUNJAY PRASAD SINGH<br>Mr.BINOD KUMAR | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) |
| 44. | CR. MISC./39854/2018<br>R.BAIL IPC 376 & 4,8 P<br>R.BAIL-1 | 1 | MD. SHAMIM<br>vs STATE OF BIHAR & ANR | Mr.MD. KAMRAN | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 45. | CR. MISC./39859/2018<br>R.BAIL IPC 25(1-B)A,26<br>R.BAIL-1 | 1 | RAVI KUMAR<br>vs THE STATE OF BIHAR | Mr.GAJENDRA KUMAR SINGH | Mr.SRI RAM PRIYA SARAN SINGH (APP52) |
| 46. | CR. MISC./39863/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | GAURAV KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.SRI RAMESH CHANDRA (APP54)<br>Mr.GOPAL KUMAR JHA |
| 47. | CR. MISC./39864/2018<br>R.BAIL 21B NDPS ACT<br>R.BAIL-1 | 1 | SANTOSH KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.NITYA NAND TIWARY<br>Mr.MUKESH KUMAR | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) |
| 48. | CR. MISC./39866/2018<br>R. BAIL IPC 366A,376,3<br>R.BAIL-1 | 1 | NIRAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR | Mr.SRI MUSTAQUE ALAM (APP36) |
| 49. | CR. MISC./39867/2018<br>R.BAIL IPC 307,376,354<br>R.BAIL-1 | 1 | RAJKUMAR PANDIT @ RAJKUMAR<br>vs THE STATE OF BIHAR | Mr.SHEKHAR KUMAR SINGH<br>Mr.RAJA SURENDRA MOHAN | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 50. | CR. MISC./39869/2018<br>R. BAIL IPC 307,341,44<br>R.BAIL-1 | 1 | SANOJ SAHNI & ORS<br>vs THE STATE OF BIHAR | Mr.PRADEEP KUMAR SINHA<br>Mr.PUNAM SHRIVASTAVA | Mr.SRI AKHILESHWAR DAYAL (APP74) |
| 51. | CR. MISC./39878/2018<br>R.BAIL IPC 302,364,366<br>R.BAIL-1 | 1 | VIKRANT KUMAR SHUKLA @ BIKKU SHUKLA @ BIKRANT KR. SHUKLA<br>vs THE STATE OF BIHAR, THROUGH CENTRAL BUREAU OF INVESTIGATION, PATNA | Mr.SATISH KUMAR GIRI<br>Mr.SHANTANU KUMAR | Mr.BIPIN KUMAR SINHA(SC,CBI) |
| 52. | CR. MISC./39883/2018<br>R.BAIL IPC 302,304B,34<br>R.BAIL-1 | 1 | GOPAL BHARTI<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH | Mr.SRI NAND KISHORE PD (APP38) |
| 53. | CR. MISC./39886/2018<br>R. BAIL IPC 385,387,12<br>R.BAIL-1 | 1 | RANJIT KUMAR<br>vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR | Mr.SRI SHYAMESHWAR DAYAL (APP63) |
| 54. | CR. MISC./39892/2018<br>R.BAIL IPC 25(1-B)A,26<br>R.BAIL-1 | 1 | MANOJ YADAV<br>vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | Mr.SRI PARMANAND PRASAD (APP116) |
| 55. | CR. MISC./39899/2018<br>R.BAIL IPC 323,376,506<br>R.BAIL-1 | 1 | MD. SONU<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD | Mr.SRI AJAY KUMAR -2 (APP71) |
| 56. | CR. MISC./39901/2018<br>R.BAIL IPC 302,120B,37<br>R.BAIL-1 | 1 | HIRA DAS<br>vs THE STATE OF BIHAR | Mr.PRAKASH CHANDRA JHA | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 57. | CR. MISC./39902/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | PRINCE KUMAR<br>vs THE STATE OF BIHAR | Mr.PRITISH KUMAR LAL | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 58. | CR. MISC./39904/2018<br>R.BAIL IPC 341,342,372<br>R.BAIL-1 | 1 | SABNAM KHATOON & ORS<br>vs THE STATE OF BIHAR | Mr.MD. HUSSAIN | Mr.SMT. PRONATI SINGH (APP44) |
| 59. | CR. MISC./39905/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 1 | PENTER MISHRA & ANR<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH | Mr.SRI SANJAY KUMAR (APP127) |
| 60. | CR. MISC./39907/2018<br>R. BAIL IPC 448,341,32<br>R.BAIL-1 | 1 | MD. JALIM & ANR<br>vs THE STATE OF BIHAR | Mr.RAVI KUMAR<br>Mr.SANJEEV KUMAR<br>Mr.SHASHI KUMAR | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 61. | CR. MISC./39910/2018<br>R. BAIL 8,20(B)(II) ND<br>R.BAIL-1 | 1 | GANGA PRASAD @ GANGA PRASAD SINGH<br>vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR<br>Mr.ARBIND KUMAR SHARMA | Mr.SMT RENU KUMARI (APP160) |
| 62. | CR. MISC./39916/2018<br>R. BAIL IPC 376D,34<br>R.BAIL-1 | 1 | HANUMAN MUSHAR<br>vs THE STATE OF BIHAR | Mr.SAROJ KUMAR SHARMA<br>Mr.DIVYA VERMA<br>Mr.KIRAN KUMARI SHARMA | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 63. | CR. MISC./39920/2018<br>R.BAIL IPC 302,394,120<br>R.BAIL-1 | 1 | PURUSHOTAM JHA @ SATAN JHA<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA | Mr.SRI PRADEEP NARAIN KUMAR (APP205)<br>Mr.AJIT KUMAR SINHA |

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| 64. | CR. MISC./40125/2018<br>R. BAIL 25(1-B)A,26(1)<br>R.BAIL-1 | 1 | SONI RAJPAL @ SUNIL RAJ PAL<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR PANDEY | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 65. | CR. MISC./40128/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | MD. USMAN<br>vs THE STATE OF BIHAR | Smt.ANJU JHA<br>Mr.BHAVENDRA JHA | Mr.SRI HARENDRA PRASAD (APP96) |
| 66. | CR. MISC./40136/2018<br>R.BAIL IPC 420,467,468<br>R.BAIL-1 | 1 | HARE RAM MAHTO (MAHANTH)<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR SINGH<br>Mr.SUNIL KUMAR YADAV<br>Mr.MANI SHANKAR KUMAR | Mr.SRI MUKESHWAR DAYAL (APP37)<br>Mr.SHREE NIWAS SINGH<br>Mr.ASHOK KUMAR |
| 67. | CR. MISC./40137/2018<br>R. BAIL 20,92 NDPS ACT<br>R.BAIL-1 | 1 | MADINA KHATOON<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR | Mr.SRI NAVIN KUMAR PANDEY (APP112) |
| 68. | CR. MISC./40143/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | VIDYARTHI YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARY | Mr.SRI ASHARAF ANSARI (APP86) |
| 69. | CR. MISC./40161/2018<br>R. BAIL IPC 302,34<br>R.BAIL-1 | 1 | UPENDRA SINGH<br>vs THE STATE OF BIHAR | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM | Mr.SRI RAM PRIYA SARAN SINGH (APP52)<br>Mr.ABHAY KUMAR |
| 70. | CR. MISC./40163/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | DHARMENDRA SHARMA<br>vs THE STATE OF BIHAR | Mr.KAMLENDRA PD. SINGH | Mr.SRI SHYAMESHWAR DAYAL (APP63) |
| 71. | CR. MISC./40165/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 1 | ARVIND YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.SUDHANSHU KUMAR LAL | Mr.SRI SHAILENDRA KUMAR - 1 (APP60) |
| 72. | CR. MISC./40178/2018<br>R. BAIL IPC 366,34<br>R.BAIL-1 | 1 | RAUSHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI SANJAY KUMAR (APP127) |
| 73. | CR. MISC./40182/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | SHAMBHU KUMAR<br>vs THE STATE OF BIHAR | Mr.NILESH KUMAR | Mr.SRI AKHILESHWAR DAYAL (APP74) |
| 74. | CR. MISC./40187/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | KESHAV SINGH @ RAJU SINGH @ KESHAV KUMAR@KESHAV KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI AJAY KUMAR-1 (APP6) |
| 75. | CR. MISC./40189/2018<br>R. BAIL 20,22,23,24,25<br>R.BAIL-1 | 1 | BRAJ MOHAN SAHANI<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR<br>Mr.SUNIL KUMAR | Mr.SRI SATYENDRA PRASAD (APP133) |
| 76. | CR. MISC./40196/2018<br>R.BAIL IPC 392,34<br>R.BAIL-1 | 1 | TENI YADAV @ BINOD PRASAD<br>vs THE STATE OF BIHAR | Mr.RUDAL SINGH | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 77. | CR. MISC./40199/2018<br>R.BAIL IPC 467,468,471<br>R.BAIL-1 | 1 | REENA KUMARI @ REENA KUAMRI<br>vs THE STATE OF BIHAR | Mr.MD. SHAHNAWAZ ALI<br>Mr.BIPIN KUMAR | Mr.SMT. ASHA KUMARI (APP197) |
| 78. | CR. MISC./40201/2018<br>R. BAIL IPC 395,397<br>R.BAIL-1 | 1 | BANTI KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.BIRENDRA SHARMA | Mr.SRI PREM KUMAR JHA (APP43) |
| 79. | CR. MISC./40204/2018<br>R.BAIL IPC 307,341,323<br>R.BAIL-1 | 1 | MD. KALIM SAH @ MD. KALIM<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR JHA<br>Mr.SATYA VEER<br>Mr.SANJEEV KUMAR @ DEEPAK SAHAY | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |
| 80. | CR. MISC./40214/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | BIRENDRA BHAGAT<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI LALAN KUMAR (APP224) |
| 81. | CR. MISC./40215/2018<br>R.BAIL IPC 302,307,448<br>R.BAIL-1 | 1 | SURENDRA YADAV<br>vs THE STATE OF BIHAR | Mr.HRIDAY NARAYAN HARSHIT<br>Mr.SHIVNANDAN SAH | Mr.SRI S.M. RAHMAN (APP57) |
| 82. | CR. MISC./40217/2018<br>R. BAIL IPC 307,356,37<br>R.BAIL-1 | 1 | ALOK KUMAR<br>vs THE STATE OF BIHAR | Mr.MAZHARUL HASSAN | Mr.SRI RAJBALLABH SINGH (APP122) |
| 83. | CR. MISC./40219/2018<br>R. BAIL IPC 363,365,36<br>R.BAIL-1 | 1 | SHAILESH PANDEY<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.SUMIT KUMAR JHA<br>Mr.ASHISH GIRI | Mr.SRI SANJAY KUMAR (APP127) |
| 84. | CR. MISC./40220/2018<br>R.BAIL IPC 376,354B,32<br>R.BAIL-1 | 1 | VIKKY PASWAN<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.BABITA KUMARI | Mr.SRI SATYENDRA PRASAD (APP133) |
| 85. | CR. MISC./40221/2018<br>R.BAIL IPC 302,364,366<br>R.BAIL-1 | 1 | BIMAL AGARWAL @ BIMAL KUMAR AGARWAL @ BUNTY<br>vs UNION OF INDIA THROUGH C.B.I. | Mr.PRAVIN KUMAR<br>Mr.RITWAJ RAMAN | Mr.BIPIN KUMAR SINHA (SC,CBI) |

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| 86. | CR. MISC./40222/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | ANKUSH KUMAR @ FANTUSH @ ANKUSH<br>vs THE STATE OF BIHAR | Mr.GANESH PRASAD YADAV | Mr.SMT. PUSHPA SINHA (APP121) |
| 87. | CR. MISC./40223/2018<br>R.BAIL IPC 302,307,323<br>R.BAIL-1 | 1 | RAJ KUMAR YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.PRABHAT RANJAN SINGH<br>Mr.SHASHI SHEKHAR TIWARY | Mr.SRI ABHAY KUMAR - 1 (APP186)<br>Mr.RAVI KANT KUMAR |
| 88. | CR. MISC./40224/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | RAMCHANDRA YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.AMARNATH JHA | Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) |
| 89. | CR. MISC./40225/2018<br>R. BAIL IPC 379,411 &<br>R.BAIL-1 | 1 | SANDEEP KEDIA @ SANDEEP KUMAR KEDIA<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI RAJBALLABH SINGH (APP122) |
| 90. | CR. MISC./40234/2018<br>R. BAIL 20,22,24 NDPS<br>R.BAIL-1 | 1 | BISHU SARDAR @ VISHO SARDAR<br>vs THE STATE OF BIHAR | Mr.MD. ZIAUL QUAMAR<br>Mr.MANISH KUMAR | Mr.SRI NAWAL KISHORE PRASAD (APP113) |
| 91. | CR. MISC./40235/2018<br>R. BAIL IPC 395,397<br>R.BAIL-1 | 1 | KANHAIYA SAHNI<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.PANKAJ KUMAR | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 92. | CR. MISC./40239/2018<br>R.BAIL IPC 366A,34<br>R.BAIL-1 | 1 | SATYA NARAYAN KUMAR<br>vs THE STATE OF BIHAR | Mr.AMRIT ABHIJAT<br>Mr.MANOJ KUMAR GUPTA | Mr.SRI NAGENDRA PRASAD (APP169) |
| 93. | CR. MISC./40241/2018<br>R. BAIL IPC 307 & 25(1<br>R.BAIL-1 | 1 | NITESH KUMAR MUKHIYA<br>vs THE STATE OF BIHAR | Mr.HIRA JHA | Mr.SRI AJAY KUMAR-1 (APP6) |
| 94. | CR. MISC./40242/2018<br>R.BAIL IPC 364,34<br>R.BAIL-1 | 1 | KANHAIYA YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA | Mr.SRI JAGDHAR PRASAD (APP203) |
| 95. | CR. MISC./40245/2018<br>R. BAIL IPC 302,34 & 2<br>R.BAIL-1 | 1 | VICKEY KUMAR @ VIKKY KUMAR @ AJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAKASH KUMAR<br>Mr.MANORANJAN KUMAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 96. | CR. MISC./40248/2018<br>R.BAIL IPC 376,504,506<br>R.BAIL-1 | 1 | BADAL KUMAR<br>vs THE STATE OF BIHAR | Mr.SHIVENDRA KUMAR SINHA | Mr.SRI NITYANAND (APP114) |
| 97. | CR. MISC./40249/2018<br>R. BAIL IPC 414<br>R.BAIL-1 | 1 | RAKESH KUMAR VIVEK<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 98. | CR. MISC./40251/2018<br>R.BAIL IPC 302,120B &<br>R.BAIL-1 | 1 | MD. SARFARAJ<br>vs THE STATE OF BIHAR | Mr.HARISH KUMAR | Mr.SRI PARMESHWAR MEHTA (APP42) |
| 99. | CR. MISC./40257/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | DASHRATH SAH<br>vs THE STATE OF BIHAR | Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH | Mr.SRI RAMESH CHANDRA (APP54) |
| 100. | CR. MISC./40261/2018<br>R.BAIL IPC 400,401,411<br>R.BAIL-1 | 1 | ANWARUL HASAN<br>vs THE STATE OF BIHAR | Mr.PARWEJ KHAN | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 101. | CR. MISC./40264/2018<br>R.BAIL IPC 304B,34<br>R.BAIL-1 | 1 | PRAVEEN KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR<br>Mr.BABITA KUMARI | Mr.SRI SATYENDRA PRASAD (APP133) |
| 102. | CR. MISC./40266/2018<br>R.BAIL IPC 394<br>R.BAIL-1 | 1 | SONALAL YADAV @ SONELAL YADAV @ NANHAKI<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINGH<br>Mr.HARIWANSH | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 103. | CR. MISC./40267/2018<br>R. BAIL IPC 376D & 4 P<br>R.BAIL-1 | 1 | MANISH KUMAR @ BIJAY KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH<br>Mr.ABHISHEK KUMAR SINGH | Mr.SRI PARMANAND PRASAD (APP116) |
| 104. | CR. MISC./40268/2018<br>R.BAIL IPC 465,468,471<br>R.BAIL-1 | 1 | VINAY KUMAR SINGH<br>vs STATE OF BIHAR & ANR | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAKESH KUMAR SHARMA | Mr.SRI UDAY PRATAP SINGH (APP178) |
| 105. | CR. MISC./40273/2018<br>R.BAIL IPC 379,420<br>R.BAIL-1 | 1 | PRADEEP GIRI<br>vs THE STATE OF BIHAR | Mr.JAVED ASLAM | Mr.SMT. PRONATI SINGH (APP44) |
| 106. | CR. MISC./40283/2018<br>R. BAIL IPC 414,412,42<br>R.BAIL-1 | 1 | KESHAV SINGH @ RAJU SINGH @ RAJU<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR JHA | Mr.SRI DINESH SINGH (APP21) |
| 107. | CR. MISC./40284/2018<br>R.BAIL IPC 366A<br>R.BAIL-1 | 1 | SHALU KUMAR<br>vs THE STATE OF BIHAR | Mr.SHEO KUMAR PRASAD | Mr.SRI RAJENDRA PRASAD NAT (APP123) |
| 108. | CR. MISC./40285/2018<br>R.BAIL 25(1-B)A,25(1-A<br>R.BAIL-1 | 1 | SHISHUPAL DAS<br>vs THE STATE OF BIHAR | Mr.ANURAG SAURAV | Mr.SMT. RENUKA RATNAKAR (APP125) |

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| 109. | CR. MISC./40291/2018<br>R.BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 1 | SANIK KUMAR @ SANNI<br>vs THE STATE OF BIHAR | Mr.BRAJESH KUMAR<br>Mr.RAGHWENDRA PRATAP SINGH<br>Mr.SUJIT KUMAR | Mr.SMT SANGEETA SHARMA (APP58) |
| 110. | CR. MISC./40292/2018<br>R. BAIL IPC 457,380,40<br>R.BAIL-1 | 1 | TEJU SAHNI<br>vs THE STATE OF BIHAR | Mr.SHAMBHU NATH JHA | Mr.SRI UMESH LAL VERMA (APP146) |
| 111. | CR. MISC./40298/2018<br>R. BAIL IPC 461,379<br>R.BAIL-1 | 1 | UMESH SAHANI<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR PANDEY | Mr.SRI AJIT KUMAR (APP73) |
| 112. | CR. MISC./40300/2018<br>R.BAIL IPC 399,402 & 2<br>R.BAIL-1 | 1 | DILIP KUMAR<br>vs THE STATE OF BIHAR | Mr.ARUN<br>Mr.SANJAY KUMAR @ S.K. | Mr.SRI SATYAVARAT VERMA (APP171) |
| 113. | CR. MISC./40304/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | PRADEEP PRAJAPAT<br>vs THE STATE OF BIHAR | Mr.SATYA VEER | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |
| 114. | CR. MISC./40305/2018<br>R. BAIL IPC 307,364,37<br>R.BAIL-1 | 1 | SRINATH RAM @ CHHOTU<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH | Mr.SMT SANGEETA SHARMA (APP58) |
| 115. | CR. MISC./40306/2018<br>R.BAIL 67(A) I.T. ACT<br>R.BAIL-1 | 1 | RAJAN KUMAR PATHAK<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA<br>Mr.SHARAD KUMAR VERMA<br>Mr.ABHISHEK KUMAR<br>Mr.RASHMI JHA | Mr.SRI SANJAY KUMAR PANDEY (APP222) |
| 116. | CR. MISC./40467/2018<br>R.BAIL IPC 302,307,120<br>R.BAIL-1 | 1 | SANDEEP KEDIA @ SANDEEP KUMAR KEDIA<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH | Mr.SRI RAJBALLABH SINGH (APP122) |
| 117. | CR. MISC./40495/2018<br>R.BAIL IPC 379<br>R.BAIL-1 | 1 | BUTTA PRASAD<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 118. | CR. MISC./40496/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | SHIV SINGH<br>vs THE STATE OF BIHAR | Mr.SURENDRA KUMAR MISHRA<br>Mr.ARUN KUMAR SINGH<br>Mr.SHASHIKANT | Mr.DR. AJEET KUMAR (APP94) |
| 119. | CR. MISC./40503/2018<br>R.BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | TOTA KHAN<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA | Mr.SRI HARENDRA PRASAD (APP96)<br>Mr.ARUN KUMAR GUPTA |
| 120. | CR. MISC./40508/2018<br>R.BAIL IPC 8,20B,II ND<br>R.BAIL-1 | 1 | PRAMOD KUMAR SAH @ PRAMOD KUMAR @ PRAMOD SAH<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.SRI ABHAY KUMAR ROY (APP229) |
| 121. | CR. MISC./40510/2018<br>R.BAIL IPC 364<br>R.BAIL-1 | 1 | BRIJNANDAN SHARMA @ BINAY SHARMA<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR<br>Mr.INDRAJESH KUMAR | Mr.SRI DASHRATH MEHTA (APP157) |
| 122. | CR. MISC./40511/2018<br>R. BAIL IPC 379,511,42<br>R.BAIL-1 | 1 | MANISH RAZAK @ MANISH KUMAR RAZAK<br>vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH<br>Mr.VIJAY KISHORE BHARTI | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 123. | CR. MISC./40517/2018<br>R. BAIL IPC 302,307,12<br>R.BAIL-1 | 1 | SUBODH PATEL<br>vs THE STATE OF BIHAR | Mr.UPENDRA KUMAR<br>Mr.KUMARI SUJATA SINHA | Mr.SRI AHTASH ALI KHAN (APP4) |
| 124. | CR. MISC./40524/2018<br>R.BAIL IPC 376,511 & 4<br>R.BAIL-1 | 1 | DUDHNI KUMAR @ RITIK KUMAR @ RITIK RAUSHAN<br>vs THE STATE OF BIHAR | Mr.GOURANGA CHATTERJEE<br>Mr.NILANJAN CHATTERJEE | Mr.SMT. SAHIN BEGAM (APP134) |
| 125. | CR. MISC./40528/2018<br>R.BAIL IPC 307,364,376<br>R.BAIL-1 | 1 | DEVMUNI RAM<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH | Mr.SRI BHARAT BHUSHAN (APP156) |
| 126. | CR. MISC./40529/2018<br>R.BAIL IPC 395,397,412<br>R.BAIL-1 | 1 | DABLU SINGH @ BRAJ KISHORE SINGH<br>vs THE STATE OF BIHAR | Mr.DR. MANOJ KUMAR | Mr.SRI PREM KUMAR JHA (APP43) |
| 127. | CR. MISC./40532/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 1 | AMAR PRATAP SINGH @ DICKKY @ DUKKY<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR | Mr.SRI S.M. RAHMAN (APP57) |
| 128. | CR. MISC./40545/2018<br>R.BAIL IPC 302,326,120<br>R.BAIL-1 | 1 | VISHAL RAM @ VISHAL RAJ @ RIKKI<br>vs THE STATE OF BIHAR | Mr.SHASHANK SHEKHAR<br>Mr.PRAVIN KUMAR<br>Mr.NILESH KUMAR | Mr.SRI NITYANAND TIWARY (APP41)<br>Mr.SHIVA SHANKAR PRASAD SINGH<br>Mr.PUSHPENDRA PRIYEDARSHI |
| 129. | CR. MISC./40546/2018<br>R. BAIL IPC 401 & 25(1<br>R.BAIL-1 | 1 | MD. NEHAL & ANR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |

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| 130. | CR. MISC./40553/2018<br>R. BAIL IPC 307,341,34<br>R.BAIL-1 | 1 | KRISNA PATEL @ KRISHNA KUMAR PATEL @KRISHNA PATEL@ KRISHNA KUMAR<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR TONDON<br>Mr.PRATEEK TANDON | Mr.SMT. REENA SINHA (APP163) |
| 131. | CR. MISC./40555/2018<br>R.BAIL IPC 380,411<br>R.BAIL-1 | 1 | SUBHASH YADAV @ BHELOKHAR @ SUBHASH KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.PRANAV KUMAR<br>Mr.ALOK KUMAR | Mr.SRI PARMANAND PRASAD (APP116) |
| 132. | CR. MISC./40563/2018<br>R.BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | KANHAIYA PASWAN<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 133. | CR. MISC./40566/2018<br>R.BAIL IPC 302,120B,34<br>R.BAIL-1 | 1 | VIJAY SAH<br>vs THE STATE OF BIHAR | Mr.OM PRAKASH SINGH | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |
| 134. | CR. MISC./40573/2018<br>R. BAIL IPC 307,147,14<br>R.BAIL-1 | 1 | BHOLA SINGH<br>vs THE STATE OF BIHAR | Dr.LEELAWATI KUMARI | Mr.SRI AMRENDRA PRASAD (APP77) |
| 135. | CR. MISC./40578/2018<br>R. BAIL IPC 376,511 &<br>R.BAIL-1 | 1 | SATRUDHAN KUMAR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR PANDEY | Mr.SMT. ASHA DEVI (APP85) |
| 136. | CR. MISC./40582/2018<br>R.BAIL IPC 395<br>R.BAIL-1 | 1 | MD. IMRAN @ AFTAB @ MD. IMRAN AFTAB<br>vs THE STATE OF BIHAR | Mr.AMRENDRA KUMAR JHA | Mr.SRI NAND KISHORE PD (APP38) |
| 137. | CR. MISC./40585/2018<br>R. BAIL IPC 302,201,12<br>R.BAIL-1 | 1 | RAJU RAM @ JIRA RAM<br>vs THE STATE OF BIHAR | Mr.TILAK SAO<br>Mr.GANESH TIWARY | Mr.SRI PREM KUMAR JHA (APP43) |
| 138. | CR. MISC./40588/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | RAJENDRA PANDIT @ KALUA @ RAJENDER<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 139. | CR. MISC./40590/2018<br>R. BAIL IPC 366,504,50<br>R.BAIL-1 | 1 | MANI KANT MANDAL @ MANI KANT KUMAR<br>vs THE STATE OF BIHAR | Mr.AJIT RANJAN KUMAR<br>Mr.HARENDRA KUMAR SINGH | Mr.SRI CHAUBEY JAWAHAR (APP158) |
| 140. | CR. MISC./40591/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | CHINTU PASWAN @ SURAJ<br>vs THE STATE OF BIHAR | Mr.RUDRA DEO<br>Mr.BINDESHWAR PRASAD SINGH<br>Mr.MUNNA SINGH | Mr.MR. MANOJ KUMAR (APP168) |
| 141. | CR. MISC./40592/2018<br>R.BAIL IPC 147,148,149<br>R.BAIL-1 | 1 | NANDU MAHTO & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA | Mr.SRI ANISH CHANDRA (APP183) |
| 142. | CR. MISC./40593/2018<br>R.BAIL IPC 447,341,323<br>R.BAIL-1 | 1 | RAKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.VIJAY KUMAR SINHA<br>Mr.SATYENDRA KUMAR BHATNAGAR | Mr.SRI DAMODAR PRASAD TIWARY (APP93) |
| 143. | CR. MISC./40595/2018<br>R. BAIL IPC 307,341,32<br>R.BAIL-1 | 1 | MD. JAVED ALAM @ ABDUR RAHIM<br>vs THE STATE OF BIHAR | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN<br>Mr.ATUL SHANKAR | Mr.SIR PRAMOD KUMAR PANDEY (APP120)<br>Mr.MADHAV JHA<br>Mr.RAKESH KUMAR NO.1 |
| 144. | CR. MISC./40601/2018<br>R. BAIL IPC 363,366<br>R.BAIL-1 | 1 | SANTOSH KUMAR THAKUR<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SINGH | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) |
| 145. | CR. MISC./40603/2018<br>R. BAIL IPC 419,420,46<br>R.BAIL-1 | 1 | ASHISH RANJAN<br>vs STATE OF BIHAR & ANR | Mr.ASHHAR MUSTAFA<br>Mr.ASHISH KUMAR RANJAN<br>Mr.MD. MURAD ASHRAF<br>Mr.VIKASH KUMAR JHA | Mr.SRI VINOD SHANKAR MODI (APP188)<br>Mr.KAUSHLENDRA KUMAR SINHA |
| 146. | CR. MISC./40604/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | GUDDU SAO @ GUDDU KUMAR SAO @ GUDDU KUMAR @ SAO<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH | Mr.SRI ANIL KUMAR (APP78) |
| 147. | CR. MISC./40610/2018<br>R.BAIL 21B,22 NDPS ACT<br>R.BAIL-1 | 1 | AKASH KUMAR SAH @ AKASH SAH<br>vs THE STATE OF BIHAR | Mr.MUKESH KUMAR RANA | Mr.MD. NAZIR ANSARI (APP106) |
| 148. | CR. MISC./40613/2018<br>R.BAIL IPC 302,307,323<br>R.BAIL-1 | 1 | YOGENDRA SINGH<br>vs THE STATE OF BIHAR | Mr.BABU NANDAN PRASAD | Mr.SMT. MADHURI LATA (APP103) |
| 149. | CR. MISC./40616/2018<br>R.BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | BINESH KUMAR SAO @ DINESH SAO<br>vs THE STATE OF BIHAR | Mr.KIRAN SINHA | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 150. | CR. MISC./40619/2018<br>R. BAIL IPC 302,341,34<br>R.BAIL-1 | 1 | SHUKUL YADAV @ SHUKLA YADAV<br>vs THE STATE OF BIHAR | Mr.RAGHUNANDAN KUMAR SINGH<br>Mr.UPADHYAY SAURABH KUMAR | Mr.SMT. NIRMALA KUMARI (APP167)<br>Mr.SANJAY KUMAR NO.-7<br>Mr.ANANT KUMAR MISHRA |
| 151. | CR. MISC./40637/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | AMARJEET KUMAR @ AMARJEET SINGH @ KAJU<br>vs THE STATE OF BIHAR | Mr.NIRANJAN PARIHAR | Mr.SRI SHYAM KUMAR SINGH (APP138) |

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| 152. | CR. MISC./40643/2018<br>R.BAIL IPC 341,323,363<br>R.BAIL-1 | 1 | DINESH PANDIT<br>vs THE STATE OF BIHAR | Mr.IQBAL ASIF NIAZI<br>Mr.ABU BAKAR | Mr.SRI NITYANAND (APP114) |
| 153. | CR. MISC./40652/2018<br>R.BAIL IPC 376,506,34<br>R.BAIL-1 | 1 | KARELAL MAHTON<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.KARANDEEP KUMAR | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 154. | CR. MISC./41074/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | AMIT KUMAR<br>vs THE STATE OF BIHAR | Mr.AKHAURI KAMAL KISHORE SAHAY | Mr.SRI MANISH KUMAR 2 (APP33) |
| 155. | CR. MISC./41076/2018<br>R. BAIL IPC 401,413,42<br>R.BAIL-1 | 1 | GOLU KUMAR @ ANKIT RAJ<br>vs THE STATE OF BIHAR | Mr.AMRESH KUMAR SINHA<br>Mr.VIKRAMADIT<br>Mr.BRAJESH K. CHOPRA<br>Mr.RAM TUJABH SINGH | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 156. | CR. MISC./41085/2018<br>R.BAIL IPC 302,307,341<br>R.BAIL-1 | 1 | BACCHAN RAJBHAR @ BACCHAN RAY<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 157. | CR. MISC./41090/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | ANIL YADAV<br>vs THE STATE OF BIHAR | Mr.AJAY MUKHERJEE<br>Mr.GANESH SHARMA<br>Mr.SUNIL PRASAD | Mr.SRI UMESHNAND PANDIT (APP187) |
| 158. | CR. MISC./41091/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | JAI KISHORE RAM<br>vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 159. | CR. MISC./41096/2018<br>R. BAIL IPC 413,414,34<br>R.BAIL-1 | 1 | ASHWINI KUMAR<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH | Mr.SRI AMRENDRA PRASAD (APP77) |
| 160. | CR. MISC./41098/2018<br>R. BAIL IPC 379<br>R.BAIL-1 | 1 | SHYAM @ BECHHU & ANR<br>vs THE STATE OF BIHAR | Mr.SATISH CHANDRA | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 161. | CR. MISC./41099/2018<br>R.BAIL IPC 395,397<br>R.BAIL-1 | 1 | MANISH SAHANI @ DEVA<br>vs THE STATE OF BIHAR | Mr.AARUNI SINGH | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) |
| 162. | CR. MISC./41101/2018<br>R. BAIL IPC 364<br>R.BAIL-1 | 1 | SANDEEP KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.S. JAMIL AKHTAR | Mr.SRI HARENDRA PRASAD (APP96) |
| 163. | CR. MISC./41103/2018<br>R.BAIL IPC 376 & 4,6 P<br>R.BAIL-1 | 1 | MURAD ALAM @ MURAD<br>vs THE STATE OF BIHAR | Mr.RAM ADYA SINGH<br>Mr.ARJUN PRASAD | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 164. | CR. MISC./41106/2018<br>R.BAIL IPC 395,412<br>R.BAIL-1 | 1 | BIPIN MAHTO @ BIPIN KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR KASHYAP | Mr.SRI MUKESH KUMAR SINGH (APP221) |
| 165. | CR. MISC./41109/2018<br>R.BAIL IPC 412,414,34<br>R.BAIL-1 | 1 | BIKRAM KUMAR @ VIKRAM KUMAR<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI JAGDHAR PRASAD (APP203) |
| 166. | CR. MISC./41118/2018<br>R. BAIL IPC 354D & 8,1<br>R.BAIL-1 | 1 | RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.AMIT KUMAR ANAND | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 167. | CR. MISC./41121/2018<br>R.BAIL IPC 376,341,323<br>R.BAIL-1 | 1 | VICKY CHODHARY @ VIKKI KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SRI UMANATH MISHRA (APP234) |
| 168. | CR. MISC./41125/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | RAMESHWAR SINGH @ RAM ISHWAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI RAM ANURAG SINGH (APP227) |
| 169. | CR. MISC./41130/2018<br>R. BAIL IPC 302 & 27 A<br>R.BAIL-1 | 1 | DHARMENDRA KUMAR @ TINHA<br>vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR | Mr.SRI SURENDRA KUMAR (APP190) |
| 170. | CR. MISC./41131/2018<br>R. BAIL IPC 144,447,37<br>R.BAIL-1 | 1 | GULTEN SHARMA @ ASHISH KUMAR SHARMA<br>vs THE STATE OF BIHAR | Mr.MADHU PRASUN | Mr.SMT RENU KUMARI (APP160) |
| 171. | CR. MISC./41134/2018<br>R. BAIL IPC 302,394,34<br>R.BAIL-1 | 1 | PUJA PRIYA<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SMT. REENA SINHA (APP163)<br>Mr.DILIP KUMAR |
| 172. | CR. MISC./41138/2018<br>R.BAIL 8,20C,25 NDPS A<br>R.BAIL-1 | 1 | SUKESH KUMAR<br>vs THE STATE OF BIHAR | Mr.CHANDRA BHUSHAN SINGH<br>Mr.BINDESWARI SINGH | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |
| 173. | CR. MISC./41140/2018<br>R. BAIL IPC 302,367,12<br>R.BAIL-1 | 1 | ARJUN YADAV @ BHULAWAN<br>vs THE STATE OF BIHAR | Mr.AWADHESH KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH | Mr.SRI SHAILENDRA KUMAR SINGH (APP135) |
| 174. | CR. MISC./41144/2018<br>R.BAIL IPC 302,147,149<br>R.BAIL-1 | 1 | RAM KALIN KUMAR @ RAM KALIN YADAV<br>vs THE STATE OF BIHAR | Mr.INDRAJIT KUMAR | Mr.MD. ANZARUL HAQUE SAHARA (APP225) |

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| 175. | CR. MISC./41146/2018<br>R.BAIL IPC 302,307<br>R.BAIL-1 | 1 | BHARAT SAHNI<br>vs THE STATE OF BIHAR | Mr.ALOK KUMAR ALOK | Mr.SRI NIRMAL KUMAR SINHA (APP199) |
| 176. | CR. MISC./41147/2018<br>R.BAIL IPC 406,409,420<br>R.BAIL-1 | 1 | RATNESHWAR DAS<br>vs THE STATE OF BIHAR THROUGH THE DEPUTY SUPERINTENDENT OF POLICE, ECONOMIC OFFENCES UNIT, BIHAR, PATNA | Mr.VINAY KUMAR MISHRA | Mr.V.N.P SINHA (EOU) |
| 177. | CR. MISC./41149/2018<br>R. BAIL IPC 341,323,50<br>R.BAIL-1 | 1 | NARESH CHAUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR SINHA | Mr.SRI KUMAR RANJIT RANJAN (APP211) |
| 178. | CR. MISC./41150/2018<br>R.BAIL IPC 302,34 & 27<br>R.BAIL-1 | 1 | MANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.SIDDHARTHA PRASAD | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 179. | CR. MISC./41152/2018<br>R.BAIL IPC 420 & 138 N<br>R.BAIL-1 | 1 | SUBODH PANDEY<br>vs THE STATE OF BIHAR | Mr.AKASH CHATURVEDI<br>Mr.SRIRAM KRISHNA | Mr.SRI GANESH PRASAD SINGH (APP198) |
| 180. | CR. MISC./41153/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 1 | SANJAY YADAV<br>vs THE STATE OF BIHAR | Mr.S. JAMIL AKHTAR | Mr.SMT. REENA SINHA (APP163) |
| 181. | CR. MISC./41156/2018<br>R.BAIL IPC 366A,120B,3<br>R.BAIL-1 | 1 | MD. BIJLI & ANR<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR | Mr.SRI MITHILESH KUMAR KHARE (APP108) |
| 182. | CR. MISC./41163/2018<br>R.BAIL IPC 302,34<br>R.BAIL-1 | 1 | VIVEK THAKUR @ VIVEK KUMAR<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR | Mr.SRI RAJENDRA NATH JHA (APP46) |
| 183. | CR. MISC./41167/2018<br>R.BAIL IPC 7 E.C. ACT<br>R.BAIL-1 | 1 | BRIJ MOHAN PRASAD<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR TIWARY | Mr.SMT. REENA SINHA (APP163) |
| 184. | CR. MISC./41170/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | KINKAR SINGH<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR SINGH | Mr.SRI MUSTAQUE ALAM (APP36) |
| 185. | CR. MISC./41173/2018<br>R.BAIL 25(1-B)A ARMS<br>R.BAIL-1 | 1 | BALMIKI YADAV<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI VINOD SHANKAR MODI (APP188) |
| 186. | CR. MISC./41175/2018<br>R.BAIL IPC 354A,509 &<br>R.BAIL-1 | 1 | PRADEEP KUMAR<br>vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA | Mr.SRI PRADEEP NARAIN KUMAR (APP205) |
| 187. | CR. MISC./41178/2018<br>R. BAIL IPC 304B,201,3<br>R.BAIL-1 | 1 | SANJIV KUMAR<br>vs THE STATE OF BIHAR | Smt.BABITA KUMARI<br>Mr.PRAVIN KUMAR<br>Mr.MALAY KUMAR CHOUDHARY | Mr.SRI SATYENDRA NARAYAN SINGH (APP132) |
| 188. | CR. MISC./41181/2018<br>R. BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 1 | MD. SAHIL KHAN @ BABUYA @ MD. SHAKIR<br>vs THE STATE OF BIHAR | Mr.MD. NAJMUL HODDA | Mr.SRI SAKIR AHMAD (APP195) |
| 189. | CR. MISC./41183/2018<br>R. BAIL IPC 413,414<br>R.BAIL-1 | 1 | NITESH KUMAR<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.SURAJ KUMAR | Mr.SRI YOGENDRA KUMAR (APP200) |
| 190. | CR. MISC./41186/2018<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | 1 | DHARMENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.MITHILESH KUMAR VIDYARTHI<br>Mr.TRIBHUWAN NARAYAN | Mr.SRI JAI NARAIN THAKUR (APP184) |
| 191. | CR. MISC./41188/2018<br>R. BAIL IPC 302,201,34<br>R.BAIL-1 | 1 | AMARNATH KUMAR SAH<br>vs THE STATE OF BIHAR | Mr.IQBAL ASIF NIAZI<br>Mr.ABU BAKAR | Mr.SRI VINOD SHANKAR MODI (APP188) |
| 192. | CR. MISC./41189/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 1 | KEWAL YADAV<br>vs THE STATE OF BIHAR | Mr.ANIL PRASAD SINGH | Mr.SRI PRANAV KUMAR (APP207) |
| 193. | CR. MISC./41190/2018<br>R. BAIL IPC 411,413,41<br>R.BAIL-1 | 1 | SONU THAKUR<br>vs THE STATE OF BIHAR | Mr.BIMAL KUMAR<br>Mr.PRATYUSH<br>Mr.SURENDRA PRASAD SINGH<br>Mr.PRABHU NARAYAN SHARMA | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 194. | CR. MISC./41192/2018<br>R.BAIL IPC 379,411<br>R.BAIL-1 | 1 | CHUNNA SAH @ CHUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.INDESHWARI PRASAD MANDAL | Mr.SRI RAJEEV NAYAN (APP231) |
| 195. | CR. MISC./41193/2018<br>R. BAIL IPC 170,171,21<br>R.BAIL-1 | 1 | RAM PUKAR MEHTA @ RAJ KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.BACHAN JEE OJHA<br>Mr.BINOD KUMAR PANDEY | Mr.SRI S. EHTESHAMUDDIN (APP56) |
| 196. | CR. MISC./41194/2018<br>R.BAIL IPC 302,201,120<br>R.BAIL-1 | 1 | NARAIN MISTRY @ NARAYAN SHARMA<br>vs THE STATE OF BIHAR | Mr.PRAVIN KUMAR<br>Mr.SHASHANK SHEKHAR | Mr.SRI SATYENDRA PRASAD (APP133) |
| 197. | CR. MISC./41199/2018<br>R. BAIL IPC 341,323,35<br>R.BAIL-1 | 1 | RAHUL KUMAR MISHRA<br>vs THE STATE OF BIHAR | Mr.IQBAL ASIF NIAZI<br>Mr.ABU BAKAR | Mr.SRI NAND KUMAR (APP154) |

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| 198. | CR. MISC./41202/2018<br>R. BAIL IPC 392<br>R.BAIL-1 | 1 | ANAND THAKUR @ ANAND KUMAR THAKUR<br>vs THE STATE OF BIHAR | Mr.DEVENDRA KUMAR<br>Mr.RANJIT KUMAR THAKUR | Mr.SMT. SUCHETA YADAV (APP140) |
| 199. | CR. MISC./41204/2018<br>R. BAIL IPC 376 & 4 PO<br>R.BAIL-1 | 1 | KAMLESH MANJHI<br>vs THE STATE OF BIHAR | Mr.RAJEEV KUMAR<br>Mr.MITHILESH KUMAR ARYA | Mr.MR. MANOJ KUMAR (APP168) |
| 200. | CR. MISC./41211/2018<br>R. BAIL IPC 354B & 8 P<br>R.BAIL-1 | 1 | SURENDRA CHAUDHARY @ RANI CHAUDHARY @ SULENDRA CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.JAI SHANKER PRASAD | Mr.SRI CHANDRASEN PRASAD SINGH (APP151) |

(AT 2:15 P.M.)

## TIEDUP MATTERS

## FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/16559/2014<br>REM/DIS/TER, OTHERS<br><br>(Part Heard) | 8 | RAMESH KUMAR RAI<br>vs THE UNION OF INDIA & ORS | Mr.AWADHESH KUMAR MISHRA<br>Mr.AJAY KUMAR | Mr.ANJANI KUMAR SHARAN |
| 2. | CWJC/2745/2013<br>DISCP.PROC., BOARD/COR | 14 | NAVIN KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.BRIJ NANDAD PRASAD<br>Mr.JANKI NANDAN PRASAD | Mr.PRASHANT PRATAP (GP6)<br>Mr.AMRENDRA NARAYAN RAI |
| 3. | C. REV./123/2018<br>IN (CWJC/16478 /2013) | 3 | BINDU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH MOHAN | Mr.GYAN PRAKASH OJHA ( GA 7 ) |
| 4. | MJC/1864/2018<br>CONTEMPT- SJ IN (CWJC/4369 /2013) | 3 | UPENDRA SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SHREE KANT PANDEY | Mr.CHITRANJAN SINHA - PAAG 2 |
| 5. | CR. MISC./41408/2018<br>R. BAIL IPC 302,307,14<br>R.BAIL-1 | 1 | SUMANT KUMAR<br>vs THE STATE OF BIHAR | Mr.JAVED ASLAM<br>Mr.ANUJ KUMAR | Mr.SMT. SUMAN KUMARI SINGH (APP164) |

**Notice :** Hon'ble Judge may again take up leftover cases of 10.30 A.M. after Tied-up cases.

**Notice :** Learned Counsel are informed that the writ application of Group-13 will be listed in following manner:-
1. Monday - year 2015 (Whole day)
2. Tuesday- year 2014 ( Whole day) -
3. Wednesday- year 2013 ( Whole day)

**Wednesday the 11th July 2018**
**Court No. 31 (AT 10.30 A.M.)**
## Mr. Justice Madhuresh Prasad

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS (ON OFFICE NOTES)** | | | |
| 1. | CWJC/25651/2013<br>SELECTION , BANK SER. | 3 | ANIL KUMAR GUPTA<br>vs THE PRINCIPAL SECRETARY HUMAN RESOURCE DEVELOPMENT DEPARTMENT & ORS | Mr.RATNAKAR AMBASTHA | Mr.AJAY KUMAR SINHA<br>Mr.AJIT KUMAR SINHA<br>Mr.AJAY KUMAR SINHA | |
| | | | **FOR ADMISSION** | | | |
| 1. | C. REV./302/2013<br>IN (CWJC/5650 /2013) | 6 | SEASONAL DDT EMPLOYEES SANGH<br>vs THE STATE OF BIHAR & ORS | Mr.LAKSHMI KANT SHARMA | Mr.MANOJ KR. AMBASTHA (GP14) | |
| 2. with | CWJC/23153/2013<br>SELECTION , NON GAZETT | 37 | RAJENDRA YADAV & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.MANOJ KUMAR<br>Mr.PRIYADARSHI MATRI SHARAN<br>Mr.MD. SHAHNAWAZ ALI | Mr.GIRIJA SHANKAR PD (GP1)<br>Mr.ARUP KUMAR CHONGDAR<br>Mr.SUJATA OJHA<br>Mr.GAJENDRA KUMAR SINGH<br>Mr.RAJIV PRASHANT<br>Mr.DHANANJAYU KUMAR SINGH<br>Mr.YASHRAJ BARDHAN<br>Mr.U.S.S.SINGH (GP1) | |
| 3. | CWJC/24002/2013<br>SELECTION , NON GAZETTED SER. | 1 | ANUP LAL SAH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR<br>Mr.RAJEEV KUMAR SINGH | Mr.GIRIJA SHANKAR PD (GP1)<br>Mr.U.S.S.SINGH (GP19) | |
| 4. | CWJC/16413/2013<br>REM/DIS/TER, NON GAZET | 5 | ANITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR | Mr.NEELU AGRWAL (GA6)<br>Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ<br>Mr.SARVESH KUMAR SINGH (AAG13) | |
| | AT 12.30 P.M | | | | | |
| 5. | CWJC/12919/2013<br>PAY SCALES , NON GAZET | 13 | NIRANJAN KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHRI PRAKASH TIWARI<br>Mr.KRISHNA KANT TIWARI<br>Mr.ANJANI KUMAR (AAG6) | Mr.TEJ BAHADUR SINGH (AAG7)<br>Mr.MUKESH KUMAR<br>Mr.AMIT KUMAR | |
| | AT 12.30 P.M. | | | | | |
| 6. | CWJC/20262/2013<br>COMP.GRND. , NON GAZET | 4 | RAGHUNATH RAI<br>vs THE STATE OF BIHAR & ORS | Mr.HARI KUMAR THAKUR | Mr.NIVEDITA NIRVIKAR (GP3)<br>Mr.GYAN PRAKASH OJHA (GA7) | |
| | AT 12.30 P.M. | | | | | |
| 7. | CWJC/14168/2013<br>REM/DIS/TER, POLICE SE | 4 | RAMA PRAJAPATI<br>vs THE ADDITIONAL COMMANDANT GENERAL HOME GUARD AND FIRE SERVICES & ORS | Mr.SATYAVRAT VERMA<br>Mr.MADHURI LATA<br>Mr.RAJNANDAN KUMAR<br>Mr.SANJEEV KUMAR | Mr.RISHIRAJ SINHA (GP19) | |
| 8. | CWJC/15651/2013<br>SELECTION , NON GAZETT | 11 | NILESH SHARAN SRIVASTAVA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.AMAR NATH DEO (SC26)<br>Mr.SAJID SALIM KHAN (SC25) | |
| 9. | CWJC/2154/2013<br>DISCP.PROC., BOARD/COR | 27 | UPENDRA PRASAD SINGH<br>vs THE FOOD CORPORATION OF INDIA & ORS | Mr.ANAND KUMAR OJHA<br>Mr.ASHOK KUMAR KARNA | Mr.PRABHAKAR TEKRIWAL<br>Mr.SAROJ KUMAR SHARMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.SUMAN KUMAR JHA | |
| 10. | CWJC/4701/2013<br>DISCP.PROC., BOARD/COR | 10 | SATISH PRASAD DATTA<br>vs THE UNION OF INDIA & ORS | Smt.ANJU JHA | Mr.N. A. SHAMSI (A.S.G.)<br>Mr.RATNAKAR PANDEY | |
| 11. | CWJC/5077/2013<br>OTHERS, HEALTH SER. | 14 | DR. RANJEET KUMAR<br>vs THE MEDICAL COUNCIL OF INDIA & ORS | Smt.VEENA KUMARI JAISWAL<br>Mr.NEERAJ KUMAR SINGH | Mr.PARTH SHARTHI (SC10)<br>Mr.KUMAR BRIJNANDAN<br>Mr.PARTHA SARTHY (GA11) | |
| 12. | CWJC/5118/2013<br>REM/DIS/TER, BANK SER. | 10 | BIJAY SHANKAR JHA<br>vs THE STATE BANK OF INDIA & ORS | Mr.RAJANI KANT MISHRA<br>Mr.NITYANAND JHA | Mr.KAUSHLENDRA KUMAR SINHA<br>Mr.SRI SUNIL KUMAR SINGH | |

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| 13. | CWJC/5516/2013<br>REM/DIS/TER, BOARD/COR | 9 | DHIRAJ KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.MAKARDHWAJ UPADHYAY | Mr.VINAY KIRTI SINGH |
| 14. | CWJC/5745/2013<br>REM/DIS/TER, BOARD/COR | 10 | SANDEEP KUMAR<br>vs THE BIHAR STATE ELECTRCITY BOARD & ORS. | Mr.RAJENDRA PRASAD SAH<br>Mr.RAJEEVA ROY | Mr.VINAY KIRTI SINGH |
| 15. | CWJC/6254/2013<br>SELECTION , NON GAZETT | 9 | RAMWATI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.BINOY KUMAR SINHA-1<br>Mr.BINDU KUMARI<br>Mr.SATYABHAMA KUMARI | Mr.PRASOON SINHA (GA2)<br>Mr.RAGHWANAND (GA11) |
| 16. | CWJC/7168/2013<br>REM/DIS/TER, HEALTH SE | 14 | AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINHA | Mr.SANJAY KR NO.2 (GA5)<br>Mr.KISHORE KUMAR SINHA<br>Mr.ANSHUMAN SINGH (GP24) |
| 17. | CWJC/7388/2013<br>REM/DIS/TER, OTHERS | 8 | RAVI SHANKAR<br>vs UNITED INDIA INSURANCE & ORS | Mr.AMARENDRA NARAYAN | Mr.ASHOK PRIYADARSHI<br>Mr.RAMCHANDRA LAL DAS<br>Mr.ASHOK KUMAR |
| 18. | CWJC/7449/2013<br>SELECTION , NON GAZETT | 14 | KUMUD DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SHREE NIVAS MADHUVAN<br>Mr.SHEKHAR SINGH | Mr.RAJEEV KR. SINGH (GP15)<br>Mr.RAKESH KUMAR TIWARY<br>Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.PRABHAKAR JHA (GP27) |
| 19. | CWJC/7655/2013<br>REM/DIS/TER, HEALTH SE | 11 | MAHESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA KUMAR<br>Mr.SURENDRA KISHORE THAKUR | Mr.RAM BALAK MAHTO (AG) |
| 20. | CWJC/7730/2013<br>CONTIN.SER , BOARD/COR | 9 | BADUL THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.MD. SOBAN ASGHAR | Mr.GEETA KUMARI (GP28)<br>Mr.AAG10 AJAY KUMAR RASTOGI |
| 21. | CWJC/7860/2013<br>REM/DIS/TER, NON GAZET | 5 | HEMLATA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR CHOUDHARY<br>Mr.ANIL KUMAR TIWARY | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.BIJAY BHUSHAN PRASAD |
| 22. | CWJC/7944/2013<br>SELECTION , NON GAZETT | 8 | JAGTI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ABHINAY RAJ | Mr.K.P. GUPTA (SC16)<br>Mr.ASHOK KUMAR<br>Mr.ARBIND KUMAR<br>Mr.RAVI BHUSHAN SINGH |
| 23. | CWJC/8235/2013<br>REM/DIS/TER, OTHERS | 11 | AMIT KUMAR AGRAWAL<br>vs BHARAT HEAVY ELECTRICALS LTD. & ORS | Mr.NIKHIL KUMAR AGRAWAL<br>Mr.RAJU GIRI | Mr.SANJEET KUMAR<br>Mr.DHANANJAYA NATH TIWARI |
| 24. | CWJC/8239/2013<br>DISCP.PROC., GAZETTED | 5 | SUNIL KUMAR TIWARI<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAKAR SINGH | Mr.RAJESH SINGH (GP16)<br>Mr.KAMESHWAR KUMAR(GP17) |
| 25. | CWJC/8353/2013<br>DISCP.PROC., NON GAZET | 6 | ANANT KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINGH | Mr.MANOJ KR. AMBASTHA (GP14) |
| 26. | CWJC/8400/2013<br>DISCP.PROC., POLICE SE | 23 | HARENDRA PRASAD RAI<br>vs THE STATE OF BIHAR & ORS | Mr.SATYENDRA RAI<br>Mr.DINESH KUMAR<br>Mr.ALOK KUMAR TIWARI | Mr.S.RAZA AHMAD (AAG9) |
| 27. | CWJC/8452/2013<br>PROMOTION , GAZETTED S | 8 | SHAHABUDDIN AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.MD. MUSHTAQUE ALAM<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA<br>Mr.ARVIND KUMAR MOUAR | Mr.KAUSHAL KR JHA AAG-14 |
| 28. | CWJC/8482/2013<br>REM/DIS/TER, BOARD/COR | 6 | PAWAN KUMAR<br>vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS | Mr.SUDHIR KUMAR | |
| 29. | CWJC/8823/2013<br>REM/DIS/TER, BOARD/COR | 7 | AMIT SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.MADHURENDRA KUMAR<br>Mr.AVINASH | Mr.AWDHESH KUMAR PANDEY (GA9)<br>Mr.SURESH MISHRA<br>Mr.MANU SHANKER MISHRA<br>Mr.BINITA SINGH (GP31)<br>Mr.PRASOON SINHA |
| 30. | CWJC/8839/2013<br>REM/DIS/TER, HEALTH SE | 11 | REKHA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.ASHOK KUMAR | Mr.RAJIV ROY (GP5)<br>Mr.KISHORE KUMAR SINHA |
| 31. | CWJC/8888/2013<br>REM/DIS/TER, BOARD/COR | 6 | AWADHESH CHANDRA MAHTON<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR GHOSARVEY | Mr.ASHOK KUMAR KESHRI (AAG11)<br>Mr.RAMESH KUMAR<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.VISHAL SINHA |
| 32. | CWJC/8942/2013<br>SELECTION , POLICE SE | 3 | KUMARI KUMOD<br>vs THE STATE OF BIHAR & ORS | Ms.SHRUTI SINHA<br>Mr.KUMAR RAJEEV | Mr.RAJESH SINGH (GP16)<br>Mr.SANJAY PANDEY |
| 33. | CWJC/9047/2013<br>REM/DIS/TER, BOARD/COR | 7 | SARVESH KUMAR<br>vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS | Mr.SUDHIR KUMAR | |

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| 34. | CWJC/9085/2013<br>REM/DIS/TER, BOARD/COR | 6 | DINESH KUMAR TUDU<br>vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS | Mr.SUDHIR KUMAR | |
| 35. | CWJC/9133/2013<br>REM/DIS/TER, BOARD/COR | 8 | VINOD KUMAR PATHAK & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NITYANAND MISHRA<br>Mr.SUNIL PATHAK | Mr.S.D. SANJAY (AAG12)<br>Mr.SHUBHANKAR SHARMA<br>Mr.BALMEEKI PANDEY BHASKER |
| 36. | CWJC/9137/2013<br>REM/DIS/TER, HEALTH SE | 10 | SMT. ASHA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.NIKKI SINGH | Mr.MANOJ PRIAYDARSHI (SC17)<br>Mr.S.IQBAL AHMAD (SC20) |
| 37. | CWJC/9186/2013<br>REM/DIS/TER, OTHERS | 11 | RAJESH I BARI<br>vs THE STATE OF BIHAR & ORS | Mr.AMIT KUMAR SINGH<br>Mr.GAURI SHANKAR THAKUR<br>Mr.RAM YASH SINGH | Mr.DEVENDRA KR SINHA (AAG2)<br>Mr.PRASOON SINHA<br>Mr.SANJAY SINGH |
| 38. | CWJC/9193/2013<br>REM/DIS/TER, BOARD/COR | 5 | RAJIV KUMAR<br>vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS | Mr.SUDHIR KUMAR | |
| 39. | CWJC/9342/2013<br>RGL.AD-HOC., NON GAZET | 5 | MEENA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.S.S. SHABBAR HUSSAIN (GP4)<br>Mr.RAGHWANAND<br>Mr.RAKESH KUMAR SINGH<br>Mr.SITA RAM YADAV (GP16) |
| 40. | CWJC/9367/2013<br>DISCP.PROC., BOARD/COR | 5 | ASHOK KUMAR SINGH<br>vs THE BIHAR STATE ROAD TRANSPORT COR. & ORS | Mr.YOGENDRA KUMAR SINGH<br>Mr.YOGENDRA KUMAR SINGH | Mr.PRABHAT KUMAR VERMA<br>Mr.SAROJ KUMAR SHARMA |
| 41. with | CWJC/9394/2013<br>REM/DIS/TER, NON GAZET | 16 | SUNITA RAJ & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAMA KANT SINGH<br>Mr.MUKESH KUMAR SINGH | Mr.SUBHASH PD. SINGH (GA7)<br>Mr.RAJ KUMAR CHOUDHARY<br>Mr.ABHAY SHANKAR SINGH<br>Mr.UDAY PRATAP SINGH |
| 42. with | CWJC/10660/2013<br>REM/DIS/TER, NON GAZETTED SER. | 3 | NAZIA KHANAM<br>vs THE STATE OF BIHAR & ORS | Mr.SANDIP KUMAR GAUTAM | Mr.MADHURESH PRASAD (GP12)<br>Mr.GP20 MADANJEET KUMAR |
| 43. | CWJC/9401/2013<br>REM/DIS/TER, NON GAZETTED SER. | 13 | SADHANA KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.RAMA KANT SINGH | Mr.AWDHESH KUMAR PANDEY (GA9)<br>Mr.RAJ KUMAR CHOUDHARY<br>Mr.ABHAY SHANKAR SINGH<br>Mr.AMIT KUMAR MISHRA<br>Smt.BINITA SINGH<br>Mr.UDAY PRATAP SINGH<br>Mr.BINITA SINGH (SC28) |
| 44. | CWJC/9599/2013<br>REM/DIS/TER, NON GAZET | 19 | KIRAN SINHA @ KUMARI KIRAN SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.BHOLA KUMAR | Mr.J.S. ARORA (SC6)<br>Mr.SHREE PRAKASH |
| 45. | CWJC/9623/2013<br>DISCP.PROC., NON GAZET | 4 | JHULAN PRASAD SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.LALA PURUSHOTTAM KR RAJGRIHAR | Mr.RAJESH SINGH (GP16)<br>Mr.RAM KINKER CHOUBEY<br>Mr.JITENDRA KUMAR ROY<br>Mr.KAMESHWAR KUMAR (GP17) |
| 46. | CWJC/9624/2013<br>REM/DIS/TER, NON GAZET | 5 | ANURADHA BHARTI<br>vs THE STATE OF BIHAR & ORS | Mr.MD. RAISUL HAQUE | Mr.SANJAY PANDEY (GP21)<br>Mr.JITENDRA PANDEY<br>Mr.SANJAY PANDEY (GP 21)<br>Mr.SUSHIL KUMAR(GP22) |
| 47. | CWJC/9721/2013<br>DISCP.PROC., NON GAZET | 3 | KUMAR AJAY RANJAN<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR | Mr.SUNIL KR. MANDAL (SC24)<br>Mr.SANJEEV KUMAR |
| 48. | CWJC/9731/2013<br>REM/DIS/TER, HEALTH SE | 10 | SAHDEO PRASAD YADAV @ SAHDEO YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR | Mr.DHURJATI KR PRASAD (GP7) |
| 49. | CWJC/9755/2013<br>REM/DIS/TER, OTHERS | 6 | MILI KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.JAI PRAKASH VERMA<br>Mr.KESHAV PRASAD NIRALA | Mr.AJAY BIHARI SINHA (SC19)<br>Mr.ABHINAV SRIVASTAVA |
| 50. | CWJC/9756/2013<br>RGL.AD-HOC., NON GAZET | 2 | AMAN PRAKASH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.RAMAKANT RAM | Mr.GAUTAM BOSE (AAG8)<br>Mr.SATYAM SHIVAM SUNDARAM |
| 51. | CWJC/9808/2013<br>REM/DIS/TER, NON GAZET | 4 | SANGITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEK PRASAD<br>Mr.MANISHA SINGH | Mr.RISHIRAJ SINHA (GP19)<br>Mr.GYAN PRAKASH OJHA (GP22) |
| 52. | CWJC/9813/2013<br>DISCP.PROC., NON GAZET | 3 | AKHILESHWAR KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.SHAMSHAD ALAM | Mr.ROY SHIVAJI NATH (AAG3) |

| PATNA HIGH COURT | 308 | Wednesday 11th July, 2018<br>Mr. Justice Madhuresh Prasad |
|---|---|---|

(AT 3.15 P.M.)

## FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/13108/2013<br>SELECTION , NON GAZETT | 9 | LAJWANTI DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR<br>Mr.GYANENDRA KUMAR SHUKLA | Mr.S.S. SHABBAR HUSSAIN (GP4)<br>Mr.SHARAD KUMAR SINHA<br>Mr.SUSHANT PRAVEER<br>Mr.YOGESH KUMAR<br>Mr.SITA R.YADAV-GP16 |
| 2. | CWJC/16736/2013<br>SELECTION , NON GAZETT | 1 | MANJU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR SINHA<br>Mr.MANOJ KUMAR<br>Mr.UDAY CHAND PRASAD | Mr.SUNIL KR. MANDAL (SC24) |
| 3. with | CWJC/25489/2013<br>DISCP.PROC., NON GAZET | 1 | CHANDRAHAS VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA PRASAD SINGH<br>Mr.SANTOSH KUMAR VERMA | Mr.ANIL KUMAR |
| 4. | CWJC/6755/2014<br>DISCP.PROC., NON GAZETTED SER. | 3 | CHANDRAHAS VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA PRASAD SINGH<br>Mr.ABHISHEK | Mr.NEELU AGRWAL (GA6)<br>Mr.NAMRATA MISHRA (GA13)<br>Mr.AJEET KUMAR (GA9) |

(AFTER THE ABOVE)

## TIEDUP MATTERS

## FOR ORDERS (ON OFFICE NOTES)

| | | | | | |
|---|---|---|---|---|---|
| 1. | MJC/2067/2018<br>RESTORATION-SJ IN (CWJC/18606 /2014) | 1 | BRAJESH KUMAR<br>vs THE UNION OF INDIA & ORS | Mr.SATYA PRAKASH | Mr.ANIL KUMAR SINHA<br>Mr.ANIL SINGH |
| 2. | CR. MISC./28423/2018<br>C.BAIL<br>C.BAIL<br>Tied up matter | 3 | MITHILESH KUMAR PATHAK<br>vs STATE OF BIHAR & ANR | Mr.BHARAT LAL<br>Mr.RABINDRA KUMAR | Mr.SRI PARMANAND KUMAR (APP244) |

## FOR ADMISSION

| | | | | | |
|---|---|---|---|---|---|
| 1. | MJC/1646/2018<br>CONTEMPT- SJ IN (CWJC/8551 /2015) | 1 | BIHAR STATE FINANCIAL CORPORATION KARAMCHARI FEDERATION, THROUGH ITS GENERAL SECRETARY, SHYAM SHEKHAR LAL<br>vs BOARD OF DIRECTORS OF BIHAR STATE FINANCIAL CORPORATION THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR & ANR | Mr.SUBHASH CHANDRA BOSE | Mr.ASHISH GIRI<br>Mr.Y. V. GIRI |
| 2. | MJC/1740/2018<br>RESTORATION-SJ IN (CWJC/1723 /2015) | 1 | MAYA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.MANOHAR PRASAD SINGH | Mr.GYAN PRAKASH OJHA - GA 7 |
| 3. | MJC/1757/2018<br>RESTORATION-SJ IN (CWJC/1621 /2015) | 1 | DR. RAJENDRA PRASAD KHETAN<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA NATH VERMA | Mr.S. D. YADAV - AAG 9 |
| 4. | MJC/1934/2018<br>RESTORATION-SJ IN (CWJC/19454 /2014) | 3 | PUNAM DEVI @ PUNAM KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD PD. SINGH | Mr.GYAN PRAKASH OJHA - GA 7 |
| 5. | MJC/2191/2018<br>CONTEMPT- SJ IN (CWJC/12058 /2015) | 1 | SHIV KUMAR<br>vs THE STATE OF BIHAR THROUGH SMT. SUJATA CHATURVEDI, THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAKESH KUMAR SONI | Mr.PRABHAT KUMAR VERMA - AAG 3 |
| 6. | CR. MISC./25863/2018<br>R. BAIL IPC 302,120B,3<br>R.BAIL-1 | 3 | VIJAY KUMAR SINGH @ MUNNA THAKUR<br>vs THE STATE OF BIHAR | Mr.RAVINDRA RAY | Mr.SMT. SHARDA KUMARI (APP175) |
| 7. | CR. MISC./39171/2018<br>R. BAIL IPC 304B,328,3<br>R.BAIL-1 | 1 | RAFIQUE ANSARI<br>vs THE STATE OF BIHAR | Mr.VIRENDRA KUMAR | Mr.SRI SANJAY KUMAR SINGH (APP193)<br>Mr.DINESH JHA |
| 8. | CR. MISC./39554/2018<br>R. BAIL IPC 302,307,34<br>R.BAIL-1 | 1 | SAHEB MANSOORI @ MD. SAHEB MANSURI<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR | Mr.SRI ZAINUL ABEDIN (APP196) |

## FOR HEARING UNDER ORDER 41 RULE 11 CPC

| | | | | | |
|---|---|---|---|---|---|
| 1. | MA/497/2009 | 9 | BRANCH MANAGER, THE ORIENTAL I<br>vs MOST FULA DEVI & ORS. | Mr.DURGESH KUMAR SINGH | Mr.BAJARANGI LAL |

## Wednesday the 11th July 2018
## Court No. 30 (AT 10.30 A.M.)
# Mr. Justice Mohit Kumar Shah

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **TO BE MENTIONED** | | | |
| 1. | CWJC/14172/2010<br>SALARY, NON GAZETTED S | 11 | JAGDISH JHA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KISHORE KUMAR THAKUR | Mr.(SC8)<br>Mr.AJAY (GA5) | |
| 2. | CWJC/2582/2017<br>PAY SCALES , NON GAZET | 3 | SANTOSH UPADHYAY<br>vs THE STATE OF BIHAR & ORS | Smt.ANITA KUMARI<br>Mr.SHASHI BHUSHAN KUMAR -MANGLAM<br>Mr.PRATYUSH | Mr.RAJBALLABH PD. YADAV-AAG11 | |
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/17693/2010<br>OTHERS, NON GAZETTED S | 7 | SHASHI RANJAN KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR 3 | Mr.(GA3)<br>Mr.RAGHWANAND (GA11) | |
| 2. | CWJC/6217/2005<br>PROMOTION , HEALTH SE | 10 | DR.RAJENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH | Mr.(GP6) | |
| 3. | CWJC/14963/2010<br>DISCP.PROC., GAZETTED | 4 | BANKE BIHARI SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHU NATH PATHAK | Mr.(AAG11) | |
| 4. | CWJC/18088/2010<br>PROMOTION , GAZETTED S | 8 | JAGDISH JHA<br>vs THE STATE OF BIHAR & ORS | Mr.DURGA NAND JHA<br>Mr.BAHGYA NARAYAN JHA<br>Mr.LAKSHMAN JHA | Mr.(AAG11) | |
| 5. | CWJC/18623/2010<br>REM/DIS/TER, NON GAZET | 6 | RAJ KUMARI DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mrs.ANJU KUMARI @ ANJU NARAIN<br>Mr.UMESH KUMAR ROY<br>Mr.PRANAB BARDHAN<br>Mr.SANJAY KUMAR SRIVASTAVA | Mr.(GP8) | |
| 6. | CWJC/11937/2007<br>REM/DIS/TER, POLICE SE | 6 | MD.ISRAILE<br>vs THE STATE OF BIHAR & ORS | Mr.TEG BAHADUR SINGH<br>Mr.PURNENDU NARAYAN SINGH | Mr.(AAG2) | |
| 7. | CWJC/8514/2008<br>SALARY, NON GAZETTED S<br><br>(NOT TODAY) | 20 | DEVENDRA JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA JHA-3<br>Mr.SATISH CHANDRA JHA-3 | Mr.(AAG5) | |
| 8. | CWJC/13004/2008<br>RGL.AD-HOC., NON GAZET | 8 | RAJAL DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA | Mr.(AAG8)<br>Mr.S.RAZA AHMAD(AAG9)<br>Mr.BIJOY KUMAR SINHA (AC TO AAG8) | |
| 9. | CWJC/15230/2008<br>OTHERS, NON GAZETTED S | 9 | KAMESHWAR YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR SINGH<br>Mr.SATYENDRA PD.SINGH<br>Mr.JAI PRAKASH SINGH | Mr.(SC5)<br>Mr.ABBAS HAIDER (SC6) | |
| 10. | CWJC/12945/2009<br>REM/DIS/TER, POLICE SE | 8 | PASUPATI NATH THAKUR @PASUPATI<br>vs THE STATE OF BIHAR & ORS | Mr.TEG BAHADUR SINGH<br>Mr.GIRISH CHANDRA<br>Mr.RAKESH KUMAR SINGH<br>Mr.RAJKUMAR RAJESH<br>Mr.VIJAY KUMAR<br>Mr.PURNENDU NARAYAN SINGH<br>Mr.NIRMALA KUMARI | Mr.(AAG2) | |
| 11. | CWJC/14430/2010<br>PAY SCALES , NON GAZET | 9 | ARVIND SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.THAKUR JAI SINGH<br>Mr.VIJAY BHARTI<br>Mr.VIJAY BHARTI | Mr.(SC10)<br>Mr.PARTHA SARTHY (GA4) | |
| 12. | CWJC/15343/2010<br>SALARY, GAZETTED SER. | 8 | DR.SHAKIL AHMAD<br>vs THE STATE OF BIHAR & ORS | Mr.R.K.SHUKLA | Mr.(SC3)<br>Mr.RAJENDRA PRASAD | |

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| 13. | CWJC/15404/2010<br>SALARY, NON GAZETTED S | 8 | RAM BABU SINGH<br>vs THE DIRECTOR(ICDS DIRECTORATE) | Mr.AWANISH KUMAR PANDEY<br>Mr.VISHWAJEET KUMAR MISHRA<br>Mr.BAL GOVIND SHARMA | Mr.(SC6)<br>Mr.VIJAY KR.VERMA (GA2) |
| | (NOT TODAY) | | | | |
| 14. | CWJC/15500/2010<br>PROMOTION , NON GAZET | 8 | RAJ NATH TIWARI<br>vs THE STATE OF BIHAR & ORS | Mr.RAHUL NATH | Mr.(SC15)<br>Mr.SUNIL KUMAR MANDAL (SC3) |
| 15. | CWJC/16252/2010<br>PROMOTION , GAZETTED S | 8 | RAMCHANDRA PRASAD CHAUDHARY<br>vs THE STATE OF BIHAR & ORS | Mr.VISHWA RANJAN CHOUDHARY<br>Mr.VIJAY ANAND<br>Mr.VISHWA RANJAN CHOUDHARY | Mr.(SC3)<br>Mr.SANJAY PANDEY |
| 16. | CWJC/17235/2010<br>REM/DIS/TER, NON GAZET | 6 | AMAR KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.YASHRAJ BARDHAN<br>Mr.KUMAR DEVASHISH | Mr.(GA9) |
| 17. | CWJC/18297/2010<br>OTHERS, POLICE SER. | 8 | SHIV KUMAR YADAV & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SHARDA NAND MISHRA<br>Mr.ALOK RANJAN<br>Mr.DEEPAK KUMAR | Mr.(SC14)<br>Mr.AJAY BEHARI SINHA (SC19) |
| 18. | CWJC/19303/2010<br>SELECTION , NON GAZETT | 8 | SANJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.BIPIN BIHARI SINGH<br>Mr.RAKESH RANJAN<br>Mr.SHYAMA KANT SINGH<br>Mr.KAUSHAL KISHORE MISHRA | Mr.(GA1)<br>Mr.MRIGANK MAULI<br>Mr.RAJESHWAR SINGH (GA10) |
| 19. | CWJC/19487/2010<br>ALLOW./LTC , NON GAZET | 7 | KRIPAL MAHTO & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR MISHRA<br>Mr.ASHOK KUMAR<br>Mr.SANJAY KUMAR MISHRA<br>Mr.MANISH KUMAR MISHRA | Mr.(AAG11) |
| 20. | CWJC/19637/2010<br>SALARY, GAZETTED SER. | 7 | CHANDRA BHUSHAN YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR SINGH | Mr.HARENDRA PD. PANDEY(GA6)<br>Mr.AMIT PRAKASH (GA13) |
| 21. | CWJC/19829/2010<br>PROMOTION , BOARD/COR | 8 | BALBHADRA NARAYAN RAI<br>vs THE COMMISSIONER.PATNA MUNICIP | Mr.ABHAY KUMAR | Mr.BISHWA BIBHUTI KUMAR SINGH<br>Mr.RANJEET KUMAR PANDEY |
| 22. | CWJC/19840/2010<br>SEL , GAZETTED SER. | 7 | UPENDRA NARAYAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ NANDAN PRASAD<br>Mr.OBAIDUR RAHMAN | Mr.NAWAL KISHORE SINGH(SC6)<br>Mr.SATYABIR BHARTI<br>Mr.SANJAY PANDEY |
| 23. | CWJC/19890/2010<br>SALARY, OTHERS | 5 | RAGHUPATI PATHAK & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMED ABU HAIDAR<br>Mr.JAHAN ARA | Mr.PRABHAT KR. SINGH(SC21)<br>Mr.ISHWARI SINGH<br>Mr.RAKESH KUMAR JHA<br>Mr.PARTHA SARTHY<br>Mr.SIDDHARTHA PRASAD<br>Mr.SANJIV KUMAR<br>Mr.KUMAR MANISH (SC-21)<br>Mr.SARVESH KUMAR SINGH (AAG13)<br>Mr.AMAR NATH DEO |
| 24. | CWJC/20015/2010<br>SELECTION , NON GAZETT | 6 | AVINASH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR NO. 1<br>Mr.ANITA KUMARI<br>Mr.RANDHIR KUMAR | Mr.PRASOON SINHA(GA3)<br>Mr.RAGHWANAND (GA11) |
| 25. | CWJC/20016/2010<br>OTHERS, NON GAZETTED S | 6 | SWAPNA RANI CHAKARABORTY & ORS<br>vs THE STATE OF BIAHR & ORS | Mr.SANJEEV KUMAR 1<br>Mr.SHAMSHAD ALAM | Mr.PRABHAT KR. SINGH(SC21)<br>Mr.SARVESH KUMAR SINGH (AAG13) |
| 26. | CWJC/20030/2010<br>REM/DIS/TER, NON GAZET | 5 | GAJENDRA NARAYAN<br>vs THE SATTE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA | Mr.KUMAR UDAI BHANU RAI(GA4)<br>Mr.SATYABIR BHARTI<br>Mr.LALIT KISHORE |
| 27. | CWJC/20034/2010<br>PAY SCALES , GAZETTED | 7 | SATYENDRA KUMAR SINHA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.VIVEK PRASAD<br>Mr.ABHISHEK SINHA<br>Mr.MANISHA SINGH<br>Mr.ROONA | Mr.HARENDRA PD. SINGH(GA6)<br>Mr.J.P.KARN<br>Mr.ASHOK PRIYADARSHI GA4<br>Mr.AMIT PRAKASH (GA13) |
| 28. | CWJC/20053/2010<br>PROMOTION , NON GAZET | 7 | NITYANAND SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.BAIDYA NATH THAKUR | Mr.S.K. GHOSH(AAG2) |

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| 29. | CWJC/20164/2010<br>SELECTION , NON GAZETT | 7 | KIRAN KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.DR. SHASHI SHEKHAR KISHORE<br>Mr.SHIVPUJAN SAHAY<br>Mr.RAM KUNDAI SHARMA | Mr.RAMESH KR. SINGH(GP13)<br>Mr.SIDDHARTH SHANKAR PANDEY<br>Mr.BIJAY SHANKAR CHOUBEY<br>Mr.NASIM YAHYA (GP-13) |
| 30. | CWJC/20196/2010<br>PAY SCALES , NON GAZET | 6 | VIJAY SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR SINGH<br>Mr.PANKAJ KUMAR SINGH | Mr.ANIL KUMAR(GP11) |
| 31. | CWJC/20213/2010<br>RGL.AD-HOC., NON GAZET | 6 | USMAN GANI<br>vs THE STATE OF BIHAR & ORS | Mr.MD.MUSOWIR | Mr.ROY SHIVAJI NATH(AAG4) |
| 32. | CWJC/20226/2010<br>RGL.AD-HOC., NON GAZET | 13 | ARJUN PRASAD SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DINU KUMAR<br>Mr.SHIW KUMAR PRABHAKAR | Mr.S.K. GHOSH(AAG2) |
| 33. | CWJC/20236/2010<br>REM/DIS/TER, POLICE SE | 7 | ABHAY KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.BINDHYACHAL SINGH<br>Mr.VIPIN KUMAR SINGH<br>Mr.RAM BINOD SINGH<br>Mr.SATYA PRAKASH | Mr.RAJESH KUMAR NO.2(GP19)<br>Mr.ANIL KUMAR UPADHYAY(SC-2)<br>Mr.ARCHANA MEENAKSHEE (GP6) |
| 34. | CWJC/20239/2010<br>OTHERS, POLICE SER. | 6 | UTTIM SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.VINAY RANJAN | Mr.NILU AGARWAL(GA10)<br>Mr.NIVEDITA NIRVIKAR (GA10) |
| 35. | CWJC/20250/2010<br>PAY SCALES , NON GAZET | 6 | BHOLA RAM MANDAL<br>vs THE STATE OF BIHAR & ORS | Mr.BALESHWAR KAMAT | Mr.YOGENDRA PD SINHA(AAG5)<br>Mr.YOGENDRA PD. SINHA |
| 36. | CWJC/20261/2010<br>SELECTION , HEALTH SE | 2 | DR.BHAGWAN DAS & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMED ABU HAIDAR<br>Mr.JAHAN ARA | Mr.S.K. GHOSH(AAG2)<br>Mr.SATYABIR BHARTI<br>Mr.SANJAY PANDEY |
| 37. with | CWJC/20269/2010<br>SELECTION , OTHERS | 9 | SHARWAN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA<br>Mr.RAM KUMAR SINGH | Mr.YOGENDRA PD SINHA(AAG5)<br>Mr.AMARENDRA NATH VERMA<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.PRIYANK DEEPAK<br>Mr.KINKAR KUMAR<br>Mr.LALIT KISHORE |
| 38. | CWJC/19/2011<br>SELECTION , OTHERS | 1 | DR.RANJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.NARESH CHANDRA VERMA<br>Mr.RAM KUMAR SINGH | Mr.DEO NARAIN YADAV AAG6<br>Mr.AMARENDRA NATH VERMA<br>Mr.ANJANI KUMAR<br>Mr.LALIT KISHORE |
| 39. | CWJC/20301/2010<br>COMP.GRND. , HEALTH SE | 3 | BANDANA PRAKASH<br>vs THE STATE OF BIHAR & ORS | Mr.MD. KAMALUDDIN | Mr.CHHOTE LAL NR. SINGH SC1 |
| 40. | CWJC/20329/2010<br>REM/DIS/TER, POLICE SE | 5 | CHANDAN PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.SHANTI PRATAP<br>Mr.AMARENDRA KUMAR PATHAK | Mr.SATYA PRAKASH TRIPATHISC7 |
| 41. | CWJC/20338/2010<br>SELECTION , NON GAZETT | 6 | JAMILA KHATOON<br>vs THE STATE OF BIHAR & ORS | Mr.MD. ANISUR RAHMAN | Mr.HARENDRA PD. SINGH GA6<br>Mr.ASHOK PRIYADARSHI GA4<br>Mr.AMIT PRAKASH (GA13) |
| 42. | CWJC/20363/2010<br>SELECTION , NON GAZETT | 6 | SHIV PARSAN RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RAGHUNANDAN KUMAR SINGH | Mr.RAJENDRA PRASAD AAG1 |
| 43. | CWJC/20371/2010<br>SALARY, NON GAZETTED S | 6 | ASRAF ALAM<br>vs THE STATE OF BIHAR & ORS | Mr.DHIRENDRA NATH JHA | Mr.ANJANI KR. SHARAN SC20<br>Mr.VIKASH KUMAR (SC11) |
| 44. | CWJC/20374/2010<br>PROMOTION , NON GAZET | 7 | HARENDRA NATH SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV RANJAN<br>Mr.SATISH NARAYAN SINHA | Mr.NILU AGARWAL GA10 |
| 45. | CWJC/20379/2010<br>REM/DIS/TER, NON GAZET | 5 | VIJAY RAM<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR NO.-7 | Mr.J.P KARN AAG9<br>Mr.DURGESH NANDAN (AAG14) |
| 46. | CWJC/20386/2010<br>PROMOTION , NON GAZET | 7 | ARJUN TIWARI<br>vs THE STATE OF BIHAR & ORS | Mr.BAM BAHADUR JHA<br>Mr.SUSHIL KUMAR JHA | Mr.RAJENDRA PRASAD AAG1 |
| 47. | CWJC/20387/2010<br>OTHERS, POLICE SER. | 6 | MOTI RANI KUNWAR<br>vs THE STATE OF BIHAR & ORS | Mr.VISHWANATH PRASAD | Mr.PRABHAT KR VERMA AAG11 |
| 48. | CWJC/20407/2010<br>REM/DIS/TER, NON GAZET | 5 | SANDHYA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR NO.-7 | Mr.MANIKANT MISHRA GP21<br>Mr.MANI KANT MISHRA<br>Mr.RAJENDRA KR. JHA (GP18)<br>Mr.ANIL KR.SINGH (GP26) |
| 49. | CWJC/20411/2010<br>OTHERS, HEALTH SER. | 2 | BIPIN KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA MAULI CHAURASIA | Mr.V.M.K. SINHA SC3<br>Mr.ASHOK KR.CHOUDHARY (AAG13)<br>Mr.ASHUTOSH RANJAN PANDEY (AAG15) |

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| 50. | CWJC/20433/2010<br>PROMOTION , GAZETTED S | 7 | SURENDRA MOCHI<br>vs THE STATE OF BIHAR & ORS | Mr.VISHWA RANJAN CHOUDHARY | Mr.SANTOSH KR. SINGH 1 SC22<br>Mr.SANJAY PANDEY |
| 51. | CWJC/20441/2010<br>COMP.RETIR., POLICE SE | 6 | AHMAD RAZA<br>vs THE STATE OF BIHAR & ORS | Mr.RAJEEV KUMAR SINGH<br>Mr.NAVJOT YESHU<br>Mr.NAWAL KISHOR SINGH<br>Mr.MD. NAJMUL HODDA | Mr.ARVIND UJJWAL SC11<br>Mr.ASHOK KR. CHAUDHARY (SC13 |
| 52. | CWJC/20494/2010<br>PAY SCALES , NON GAZET | 6 | ARVIND KUMAR THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.CHOUDHARY SHYAM NANDAN | Mr.ARVIND UJJWAL SC11 |
| 53. | CWJC/20520/2010<br>OTHERS, HEALTH SER. | 2 | SANJAY KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR MALENDU | Mr.MANU SHANKAR MISHRA GP10<br>Mr.BIRJU PRASAD ( GP 13) |
| 54. | CWJC/20602/2010<br>PROMOTION , NON GAZET | 7 | NAGESHWAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHANK SHEKHAR JHA | Mr.AWADESH KR. PANDEY GA7<br>Mr.B.K.LABH<br>Mr.J.P.KARN |
| 55. | CWJC/20606/2010<br>OTHERS, HEALTH SER. | 1 | SANJEEB KUMAR JHA<br>vs THE STATE OF BIHAR & ORS | Mr.AJOY KUMAR CHAKRABORTY<br>Mr.KRISHNA MURARI RAWT | Mr.ANIL KUMAR GP22<br>Mr.KUMAR ALOK (SC8)<br>Mr.RISHI RAJ SINHA (GP19) |
| 56. | CWJC/20635/2010<br>DISCP.PROC., NON GAZET | 8 | SINGASAN PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MANOJ KUMAR | Mr.DHURANDHAR PD. CHY SC2 |
| 57. | CWJC/20655/2010<br>PROMOTION , NON GAZET | 7 | CHANDRAMA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.VIVEK KUMAR<br>Mr.JYOTI PRABHAKAR | Mr.RAJESH KUMAR NO.2 GP19<br>Mr.ARUN KUMAR ARUN<br>Mr.J.P.KARN<br>Mr.PANDEY SANJAY SAHAY (SC31)<br>Mr.ARCHANA MEENAKSHEE (GP6)<br>Mr.ANIL KUMAR UPADHYAY(SC-2) |
| 58. | CWJC/20663/2010<br>SELECTION , NON GAZETT | 7 | MANJU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.ANWAR KARIM | Mr.PRASOON SINHA GA3<br>Mr.PRASOON SINHA (GA2)<br>Mr.RAGHWANAND -GA11 |
| 59. | CWJC/20668/2010<br>SELECTION , NON GAZETT | 6 | GUNJA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA MAULI CHAURASIA | Mr.SHASHI BHUSHAN KUMAR SC16<br>Mr.SHASHI BHUSHAN KR. (SC7) |
| 60. | CWJC/20685/2010<br>SELECTION , NON GAZETT | 6 | DILIP KUMAR SINHA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.AMARENDRA KUMAR SINGH | Mr.KR. UDAI BHANU RAI GA4<br>Mr.GAUTAM BOSE (AAG8) |
| 61. | CWJC/20687/2010<br>SELECTION , POLICE SE | 6 | VIDYA SAGAR PANDEY<br>vs THE STATE OF BIHAR & ORS | Mr.RAJESH KUMAR SINHA | Mr.ARBIND KUMAR NO.2 GP20 |
| 62. | CWJC/20713/2010<br>REFU. LEAVE, HEALTH SE | 2 | DR.SUSHANT DAS GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.SHARDA NAND MISHRA<br>Mr.GAURAV KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.ALOK RANJAN<br>Mr.DHANANJAY KUMAR GUPTA | Mr.NEERAJ NANDAN GP18 |
| 63. | CWJC/20723/2010<br>SELECTION , HEALTH SE | 2 | DR.AJEET KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.MOHAMMED ABU HAIDAR | Mr.GA4<br>Mr.SANJAY PANDEY |
| 64. | CWJC/20728/2010<br>SELECTION , NON GAZETT | 6 | RAJESHWAR RAI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA KANT CHAUDHARY<br>Mr.SIDDHARTH HARSH<br>Mr.SHASHI BHUSHAN | Mr.SHEOJEE PRASAD GP2<br>Mr.HARSHVARDHAN SHIVSUNDARAM |
| 65. | CWJC/20748/2010<br>OTHERS, NON GAZETTED S | 6 | ARVIND KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.GYAN PRAKASH | Mr.RAMESH KR. SINGH GP13<br>Mr.NASIM YAHYA (GP-13) |
| 66. | CWJC/20755/2010<br>PROMOTION , GAZETTED S | 7 | DR.RAM NARESH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.DEVENDRA PRASAD SINGH<br>Mr.KAMLESH KUMAR SHARMA | Mr.RAM BILASH MAHTO AAG8 |
| 67. | CWJC/20768/2010<br>REM/DIS/TER, NON GAZET | 5 | GEETA KUMARI @ GEETA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.AMIR ALAM<br>Mr.DHANANJAY KUMAR<br>Mr.DUDH NATH SINGH | Mr.ANJANI KR. SHARAN SC20<br>Mr.VIKASH KUMAR (SC11)<br>Mr.RAJNANDAN PRASAD (SC9) |
| 68. | CWJC/20769/2010<br>REM/DIS/TER, NON GAZET | 5 | VIJAY RAM<br>vs THE STATE OF BIHAR & ORS | Mr.RANJAN KUMAR | Mr.GA9<br>Mr.D.K.SINHA (AAG2) |

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| 69. | CWJC/20784/2010<br>RGL.AD-HOC., NON GAZET | 6 | RAM JATAN RAI<br>vs THE STATE OF BIHAR & ORS | Mr.NARENDRA KUMAR SHARMA | Mr.SHEOJEE PRASAD GP2<br>Mr.R.K. SINGH (GP15) |
| 70. | CWJC/20786/2010<br>REM/DIS/TER, NON GAZET | 5 | GOPAL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY<br>Mr.SUSHIL KUMAR RAY | Mr.ANIL KUMAR JHA GA2 |
| 71. | CWJC/20792/2010<br>PROMOTION , NON GAZET | 7 | VIJAY KUMAR GUPTA<br>vs THE STATE OF BIHAR & ORS | Mr.SATISH CHANDRA MISHRA<br>Mr.MD. NURUL HODA | Mr.NARMADESHWAR JHA AAG7 |
| 72. | CWJC/20804/2010<br>OTHERS, NON GAZETTED S | 6 | JITENDRA KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.KAILASH NATH DIWAKAR<br>Mr.KAILASH NATH DIWAKAR<br>Mr.RATANAKAR JHA<br>Mr.KUMAR MANISH | Mr.RAM BILASH MAHTO AAG8 |
| 73. | CWJC/20806/2010<br>SELECTION , NON GAZETT | 6 | ANJU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA MAULI CHAURASIA | Mr.SANJAY KUMAR SINHA SC13 |
| 74. | CWJC/20810/2010<br>SALARY, POLICE SER. | 6 | MD.TALHA<br>vs THE STATE OF BIHAR & ORS | Mr.SATYAVRAT VERMA | Mr.PRABHAKAR TEKRIWAL GA1<br>Mr.RAJESHWAR SINGH (GA10) |
| 75. | CWJC/20819/2010<br>REM/DIS/TER, POLICE SE | 5 | RAM NARAYAN YADAV & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILESH KUMAR SINGH | Mr.PRASHANT PRATAP SC17<br>Mr.PRASHANT PRATAP<br>Mr.PRASHANT PRATAP- GP6 |
| 76. | CWJC/20823/2010<br>OTHERS, NON GAZETTED S | 6 | RAMASHISH PD.YADAV @ RAMASHISH<br>vs THE STATE OF BIHAR & ORS | Mr.HANS RAJ | Mr.YOGENDRA PD SINHA AAG5<br>Mr.YOGENDRA PD. SINHA |
| 77. | CWJC/20827/2010<br>COMP.GRND. , NON GAZET | 6 | RAJ KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS | Mr.SATYAM SHIVAM SUNDARAM<br>Mr.ARUN KUMAR | Mr.NAMRATA MISHRA GP9<br>Mr.NAMRATA MISHRA |
| 78. | CWJC/20828/2010<br>PROMOTION , NON GAZET | 7 | RANA PRATAP SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.HARSH ANUJ | Mr.SUNIL KR. MANDAL SC15 |
| 79. | CWJC/20833/2010<br>RGL.AD-HOC., NON GAZET | 6 | RAM PRAVESH PRASAD& ORS<br>vs THE STATE OF BIHAR & ORS | Mr.NIRMAL KUMAR SINHA-3<br>Mr.NAWAL KISHOR PRASAD<br>Mr.ARUN KUMAR | Mr.ARVIND UJJWAL SC11 |
| 80. | CWJC/20839/2010<br>OTHERS, HEALTH SER. | 5 | INDRA DEO THAKUR<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR VERMA | Mr.V.K.SINGH SC5 |
| 81. | CWJC/20846/2010<br>PROMOTION , NON GAZET | 7 | SHASHI KIRAN<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD KUMAR<br>Mr.JYOTI PRABHAKAR | Mr.KAMESHWAR PD. GUPTA SC5<br>Mr.ABBAS HAIDER (SC6) |
| 82. | CWJC/20851/2010<br>DISCP.PROC., NON GAZET | 7 | SANTOSH KUMAR @ SANTOSH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR PANDEY | Mr.V.M.K.SINHA(SPL.PP)MINES-<br>Mr.NARESH DIKSHIT<br>Mr.RAJENDRA PRASAD<br>Mr.SUNIL KUMAR MANDAL (SC3) |
| 83. | CWJC/20876/2010<br>PROMOTION , HEALTH SE | 3 | UGRESH JHA<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT KUMAR SINGH | Mr.R.K.SINGH GP15<br>Mr.PRABHAKAR JHA (GP27)<br>Mr.RAJIV KUMAR SINGH (GP2) |
| 84. | C. REV./54/2011<br>IN (CWJC/1288 /2004) | 3 | NIRMALA SINGH<br>vs THE STATE OF BIHAR & ORS. | Mr.UTSAV KUMAR<br>Mr.KUMAR VIKRAM | Mr.DINBANDHU SINGH GP9<br>Mr.BIRJU PRASAD (GP13) |
| 85. | MJC/4346/2013<br>CONTEMPT- SJ IN (CWJC/389 /2009) | 8 | ASHOK KUMAR SHARMA & ANR.<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR SINGH<br>Mr.NAVJOT YESHU<br>Mr.RAJEEV KUMAR SINGH | Mr.GAUTAM BOSE (AAG8) |
| 86. | CWJC/22952/2013<br>SELECTION , BANK SER. | 5 | SAURABH KUMAR<br>vs THE MADHYA BIHAR GRAMIN BANK & ORS | Mr.ANIL KUMAR SINGH<br>Mr.PRAVIN KUMAR | Mr.SANJAY KUMAR JHA<br>Mr.VED PRAKASH SRIVASTVA<br>Mr.MAHESH NARAYAN PARBAT<br>Mr.SIDDHARTHA PRASAD<br>Mr.SURESH PD SINGH NO.1 |
| 87. | C. REV./199/2014<br>IN (CWJC/12878 /2007) | 4 | SARITA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SURINDER KUMAR<br>Mr.SHAILENDRA PRASAD<br>Mr.MUKESH KUMAR | Mr.MITHILESH KUMAR UPADHYAY |
| 88. | C. REV./257/2014<br>IN (CWJC/11110 /2008) | 4 | KUSUM KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.RAMJI KUMAR | Mr.RAJIV ROY (GP5) |
| 89. | C. REV./439/2014<br>IN (CWJC/934 /2002) | 4 | RAM DAYAL RAY & ORS<br>vs GANDAK COMMAND AREA DEVELOPMENT AGENCY, MUZAFFARPUR & ORS | Mr.KAMALA KANT TIWARY | Mr.SATISH CHANDRA JHA-3 |

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| 90. | C. REV./35/2015<br>IN (CWJC/12932 /2008) | 5 | THE BIHAR STATE POWER (HOLDING) COMPANY LTD & ORS<br>vs BHOLA PRASAD | Mr.RATAN PRASAD SINHA | Mr.KUMAR RAVISH<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.KUMAR RAVISH |
| 91. | C. REV./136/2015<br>IN (CWJC/10865 /2008) | 1 | THE STATE OF BIHAR & ORS<br>vs RAM BRIKSH RAM | Mr.INDRAJEET BHUSHAN<br>Mr.PRABHAKAR JHA (GP-27) | |
| 92. | MJC/161/2015<br>RESTORATION-SJ IN (CWJC/14832 /2006) | 3 | LAXSHMA PRASAD & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DR.MANKESHWAR TIWARI | Mr.PAAG - LALIT KISHORE |
| 93. | C. REV./267/2015<br>IN (CWJC/16929 /2008) | 1 | THE BIHAR STATE ELECTRICITY BOARD NOW BIHAR STATE POWER (HOLDING) COMPANY LTD.<br>vs YOGENDRA PRASAD SINGH | Mr.VINAY KIRTI SINGH<br>Mr.AKHILESHWAR SINGH | |
| 94. | C. REV./216/2016 | 4 | THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION THROUGH ITSBOARD OF DIRECTOR THROUGH THE MANAGING DIRECTOR& ORS<br>vs SANJAY KUMAR | Mr.RAJENDRA KUMAR GIRI | |
| 95. | C. REV./227/2016 | 4 | MANGARU RAM<br>vs THE UNION OF INDIA & ORS | Mr.AWADHESH KUMAR MISHRA | Mr.ANSHUMAN SINGH (CGC) |
| 96. | CWJC/4912/2016<br>SELECTION , NON GAZETT | 10 | RAJEEV KUMAR VERMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHIK<br>Mr.NAMRATA DUBEY | Mr.MITHILESH KUMAR PATHAK- SC7<br>Mr.BINDHYACHAL SINGH<br>Mr.GAJENDRA PRASAD YADAV (SC17) |
| 97. | CWJC/16151/2016<br>RGL.AD-HOC., BOARD/COR | 6 | KUMAR CHITRASH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL | Mr.ARVIND UJJWAL-SC4<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.ADITYA PRAKASH SAHAY<br>Ms.AISHWARYA RITI |
| 98. | C. REV./147/2017<br>IN (CWJC/15320 /2006) | 3 | THE STATE OF JHARKHAN THROUGH ASSISTANT COMMISSIONER<br>vs THE STATE OF BIHAR & ORS | Mr.SATYAVRAT VERMA | Mr.LALIT KISHORE (PAAG 1) |
| 99. | C. REV./205/2017<br>IN (CWJC/18042 /2010) | 4 | MEENA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ARCHANA<br>Mr.ARCHANA<br>Mr.MANISHA SINGH<br>Mr.PREM RANJAN RAJ | Mr.PRABHAT KUMAR VERMA (AAG 3) |
| 100. | MJC/1606/2017<br>RESTORATION-SJ IN (CWJC/11364 /2008) | 4 | SUSHMA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN<br>Mr.PRABHAT RANJAN | Mr.KAUSHAL KUMAR JHA - AAG 8 |

## FOR HEARING

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| 1. | CWJC/16948/2007<br>REM/DIS/TER, NON GAZET | 14 | VIJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MANISH KUMAR<br>Mr.PRONOTI SINGH<br>Mr.MRITYUNJAY KUMAR<br>Mr.VAIDEHI RAMAN PRASAD SINGH<br>Mr.PURNENDU SINGH<br>Mr.MANOJ KUMAR | Mr.MANISH KUMAR (GP8)<br>Mr.BINDHYACHAL SINGH<br>Mr.ABHINAY RAJ<br>Mr.SUBHASH PRASAD SINGH (GA7) |
| | part heard | | | | |
| 2.<br>with | CWJC/13025/2000<br>PROMOTION , GAZETTED S | 12 | ER. RAM BABU GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AKASHDEEP<br>Mr.UPENDRA MISHRA<br>Mr.SUNIL KUMAR | Mr.G.P.RAI (AAG3)<br>Mr.ANIL KUMAR TIWARY<br>Mr.RAJNI KANT JHA<br>Mr.ANIL KUMAR SINGH-1 |
| 3.<br>with | CWJC/1573/2012<br>PROMOTION , GAZETTED SER. | 6 | SUSHIL KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.KM. SHASHI BALA VERMA<br>Mr.INDU BALA JHA | Mr.SHAIL KUMARI SC15<br>Mr.SHEO SHANKAR PRASAD (SC8) |
| 4.<br>with | CWJC/11147/2010<br>PROMOTION , GAZETTED SER. | 7 | BABBAN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.UPENDRA MISHRA | Mr.(GA3)<br>Mr.PRASOON SINHA (GA2)<br>Mr.RAGHWANAND (GA11) |
| 5.<br>with | CWJC/7308/2010<br>PROMOTION , GAZETTED SER. | 7 | ARVIND KUMAR VERMA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.KM. SHASHI BALA VERMA | Mr.(AAG11) |
| 6.<br>with | CWJC/21790/2011<br>PROMOTION , GAZETTED SER. | 6 | RAM PRAVESH SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.KM. SHASHI BALA VERMA | Mr.ANJANI KR SHARAN SC9<br>Mr.MANINDRA KISHORE SINGH<br>Mr.SANTOSH KUMAR VERMA<br>Mr.SUBHASH CHANDRA MISHRA (SC16) |

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| 7. | CWJC/1968/2012<br>PROMOTION , GAZETTED SER. | 6 | GIRISH NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.INDU BALA JHA<br>Mr.KM. SHASHI BALA VERMA | Mr.ABHAY SHANKAR JHA SC14<br>Mr.SATYA DEO KUMAR (SC5) |
| 8. | CWJC/2240/2001<br>OTHERS, POLICE SER. | 8 | RAM KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.RAM KUMAR SINGH | Mr.(SC10)<br>Mr.ARVIND UJJWAL (SC25) |
| 9. | CWJC/7143/2001<br>REM/DIS/TER, GAZETTED | 6 | KULDIP NARAYAN SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.AJAY KUMAR AMBASTHA<br>Mr.SUDHA KUMARI<br>Mr.RAJESH KR.SINHA<br>Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.(AAG3)<br>Mr.SATYENDRA KUMAR JHA<br>Mr.SHRI NATH PATHAK<br>Mr.SATISH CHANDRA JHA<br>Mr.ANIL KUMAR JHA<br>Mr.J.P.KARN (SCGSC)<br>Mr.ASHOK KR.CHOUDHARY (AAG13) |
| 10. | CWJC/7160/2001<br>PAY SCALES , GAZETTED | 8 | SATGURU PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.SACHITA KUMAR SINHA<br>Mr.SHYAMA NAND JHA | Mr.(SC10)<br>Mr.BRAJ NANDAN KUMAR TIWARY<br>Mr.J.P.KARN (SCGSC)<br>Mr.ARVIND UJJAWAL(SC-25)<br>Mr.NIVEDITA NIRVIKARR |
| 11. | CWJC/13119/2001<br>SALARY, NON GAZETTED S | 4 | ASHA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ISHWARI SINGH<br>Mr.ANIL KUMAR MUKUND<br>Mr.ANIRUDH PANDEY<br>Mr.REKHA KUMARI ( MUKUND)<br>Mr.RABINDRA NATH SINGH<br>Mr.PURNENDU KESHAV | Mr.(AAG1)<br>Mr.HARI SHANKAR ROY(JCTOAAG1<br>Mr.A.K.KESHARI (AAG11)<br>Mr.ASIF KALIM (AC TO AAG12) |
| 12. | CWJC/14321/2001<br>SALARY, GAZETTED SER. | 3 | SUDAMA DUBEY<br>vs THE STATE OF BIHAR & ORS | Mr.DEOGOVIND PD.<br>Mr.ARCHANA PRASAD<br>Mr.ARCHANA PRASAD | Mr.(GP7)<br>Mr.MANOJ PRIYADARSHI(SC17)<br>Mr.S.IQBAL AHMAD (SC20)<br>Mr.ARVIND KUMAR (SC-13) |

(AT 3.00 P.M.)

## TIEDUP MATTERS

## FOR ADMISSION

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| 1. | CWJC/5680/2016<br>SELECTION , NON GAZETT | 6 | CHANDRA KISHORE KUMAR<br>vs THE REGISTRAR GENERAL, PATNA HIGH COURT PATNA & ORS | Mr.SHASHI BHUSHAN KUMAR<br>Mr.RANJAY KUMAR SINGH | Mr.SC28- AJEET KUMAR<br>Mr.BINDHYACHAL SINGH<br>Mr.INDRADEO PRASAD (SC27) |
| 2. with | CR. MISC./21497/2017<br>A.BAIL IPC 420,409,467<br>A.BAIL | 9 | GAURAV KUMAR<br>vs STATE OF BIHAR & ANR | Mr.DINESH JHA | Mr.DR. INDIWAR KUMARI (APP22)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.HARISH KUMAR |
| 3. | CR. MISC./33652/2017<br>A. BAIL IPC 420,409,46<br>A.BAIL | 3 | SANJIT KUMAR<br>vs STATE OF BIHAR & ANR | Mr.ASHOK KUMAR JHA | Mr.SRI NITYANAND (APP114)<br>Mr.SHAILENDRA KUMAR SINGH<br>Mr.NIRMAL KUMAR |
| 4. | MJC/1168/2018<br>CONTEMPT- SJ IN (CWJC/2681 /2018) | 4 | RAM YASH SAH & ORS<br>vs THE STATE OF BIHAR THROUGH SRI CHANCHAL KUMAR, THE PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT & ANR | Mr.JAI PRAKASH VERMA | Mr.RAJ BALLABH PRASAD YADAV - AAG 11<br>Mr.SWAPNIL KUMAR SINGH |
| 5. | MJC/1244/2018<br>CONTEMPT- SJ IN (CWJC/10163 /2017) | 1 | LALAN KISHORE VERMA & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINGH | Mr.S. RAZA AHMAD - AAG 5 |
| 6. | MJC/1320/2018<br>CONTEMPT- SJ IN (CWJC/6181 /2017) | 1 | BHARAT SINGH & ORS<br>vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.VIJAY KUMAR SINGH | Mr.PARTH SARTHI - GA 4 |
| 7. | MJC/1608/2018<br>CONTEMPT- SJ IN (CWJC/11274 /2017) | 3 | PARAS NATH PRASAD SINHA & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.JITENDRA KUMAR ROY | Mr.AJAY ( GA 5 ) |

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| 8. | MJC/1640/2018<br>CONTEMPT- SJ IN<br>(CWJC/611 /2018) | 1 | RAM PRAVESH SINGH<br>vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, THE PRINCIPAL SECRETARY, CO OPERATIVE SOCIETY, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAM BABU RAI | Mr.AMIT PRAKASH ( GA 13 ) |
| 9. | MJC/1701/2018<br>RESTORATION-SJ IN<br>(CWJC/14098 /2017) | 1 | NARESH KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.CHANDRA BHUSHAN VERMA | Mr.SC - 8<br>Mr.SANJAY KUMAR |
| 10. | MJC/1774/2018<br>CONTEMPT- SJ IN<br>(CWJC/16373 /2017) | 1 | NITU SRIVASTAVA & ANR<br>vs THE STATE OF BIHAR THROUGH THE DIRECTOR I. C. D. S., BIHAR AT PRESENT MR. SUNIL KUMAR & ORS | Mr.RANJAN KUMAR SRIVASTAVA | Mr.GYAN PRAKASH OJHA - GA 7 |
| 11. | MJC/1849/2018<br>CONTEMPT- SJ IN<br>(CWJC/9631 /2018) | 1 | SHASHI SHEKHAR<br>vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOREST DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RAJEEV KUMAR SINGH | Mr.SARVESH KUMAR SINGH - AAG-13 |
| 12. | MJC/1915/2018<br>CONTEMPT- SJ IN<br>(CWJC/554 /2018) | 1 | PRADEEP KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.PRATAP SHARMA | Mr.AJAY KUMAR RASTOGI - AAG 10 |
| 13. | MJC/2004/2018<br>CONTEMPT- SJ IN<br>(CWJC/6948 /2018) | 1 | RAMJEE PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR | Mr.PUSHKAR NARAIN SHAHI - AAG 6 |
| 14. | MJC/2042/2018<br>CONTEMPT- SJ IN<br>(CWJC/6722 /2017) | 1 | AKHILESH KUMAR MISHRA & ORS<br>vs THE STATE OF BIHAR THROUGH MS. N. VIJAYALAKSHMI, PRINCIPAL SECRETARY, ANIMAL & FISHERIES RESOURCES DEPARTMENT, BIHAR, PATNA & ORS | Mr.ABHINAV SRIVASTAVA<br>Mr.UJJAWAL BHUSHAN<br>Mr.RAUSHAN | Mr.MD. KHURSHID ALAM - AAG 12<br>Mr.SANJAY PANDEY |
| 15. | MJC/2334/2018<br>MODIFICATION- SJ IN<br>(CWJC/2965 /2018) | 1 | INDU BALA SINHA<br>vs THE STATE OF BIHAR & ORS | Mr.KUMARI SUJATA SINHA | Mr.ASHUTOSH RANJAN PANDEY - AAG 15 |
| 16. | CR. MISC./39046/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 3 | SONU @ SONU KUMAR @ CHHOTU @ CHHATRAPAL MAHANI @ CHHATRAPAL MOHANI<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR | Mr.SRI ABHAY KUMAR - 1 (APP186) |
| 17. | CR. MISC./39452/2018<br>MOD(SJ)<br>MOD (SJ) IN (CR. MISC./59823 /2017) | 1 | MD. ARSHAD ALAM & ANR<br>vs STATE OF BIHAR & ANR | Mr.MIRA KUMARI | Mr.SRI IFTEKHAR MAHMOOD (APP202) |
| 18. | CR. MISC./39875/2018<br>MOD (SJ)<br>MOD (SJ) IN (CR. MISC./9830 /2018) | 1 | FIROZ ALAM<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR | Mr.SRI PARMANAND PRASAD (APP116) |
| 19. | CR. MISC./41290/2018<br>RESTORATION(SJ)<br>RESTORATION (SJ) IN (CR. MISC./1678 /2018) | 1 | JWALA KUSHAWAHA @ VIKASH KUSHWAWAHA<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR MALLICK | Mr.SRI RAM BILASH ROY RAMAN (APP49) |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. | CWJC/5422/2010<br>TRADE & COMMERCE (OTHE | 7 | SANJIV KUMAR CHOUDHARY<br>vs THE CENTRAL BANK OF INDIA & OR | Mr.AMIT SHRIVASTAVA<br>Mr.SUSHILA AGRAWAL<br>Mr.GOPAL PRASAD GUPTA | Mr.N.A. SHAMSI (ASGI)<br>Mr.HEMANT KUMAR SHARAN<br>Mr.S.D.SANJAY<br>Mr.PRABHAT KR. SHARAN<br>Mr.AJAY KUMAR SINHA<br>Mr.A. SHARAN |
| 2. | CWJC/8793/2010<br>TRADE & COMMERCE (OTHE | 7 | M/S SPEEDCRAFTS LTD.<br>vs THE UNION OF INDIA & ORS | Mr.S.D.SANJAY<br>Mr.SUSHILA AGRAWAL<br>Mr.GAUTAM KUMAR KEJRIWAL | Mr.MAHESH PRASAD<br>Mr.BIJOY KUMAR SINHA<br>Mr.BIJOY KUMAR SINHA |
| 3. | CWJC/11904/2010<br>TRADE & COMMERCE (OTHE | 8 | M/S GANGOTRI IRON & STEEL CO.L<br>vs THE STATE OF BIHAR & ORS | Mr.S.D.SANJAY<br>Mr.SUSHILA AGRAWAL<br>Mr.GAUTAM KUMAR KEJRIWAL | Mr.(GA1)<br>Mr.SACHIDA NAND KISHORE PD. SINHA<br>Mr.S.K.SHARMA (GA1)<br>Mr.RAJESHWAR SINGH (GA10) |

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**Notice :** Quashing matter will be taken-up on every Friday at 2.15 P.M.

**Wednesday the 11th July 2018**

**Court No. 29 (AT 10.30 A.M.)**

## Mr. Justice Prakash Chandra Jaiswal

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ORDERS** | | | |
| 1. | CR. MISC./30737/2018<br>R.BAIL IPC 272,273,308<br>R.BAIL-1 | 3 | MANAGER PRASAD & ANR<br>vs THE STATE OF BIHAR | Mr.PRABHAKAR SINGH | Mr.SIR PRAMOD KUMAR PANDEY (APP120) | |
| 2. | CR. MISC./35441/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 3 | NAVIN KUMAR @ BABUA @ BAUA & ANR<br>vs THE STATE OF BIHAR | Mr.SANDIP KUMAR GAUTAM | Mr.SRI MATLOOB RAB (APP34) | |
| 3. | CR. MISC./37190/2018<br>R.BAIL IPC 272,273,308<br>R.BAIL-1 | 4 | KANCHAN PASI<br>vs THE STATE OF BIHAR | Mr.SHAMBHU PRASAD YADAV | Mr.SMT. SUMAN KUMARI SINGH (APP164) | |
| 4. | CR. MISC./39100/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | MUNNA KUMAR<br>vs THE STATE OF BIHAR | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA | Mr.SMT. MADHURI LATA (APP103) | |
| 5. | CR. MISC./39275/2018<br>R.BAIL IPC 379,34 & 5,<br>R.BAIL-1 | 1 | BABY DEVI & ANR<br>vs THE STATE OF BIHAR | Mr.REWTI KANT RAMAN<br>Mr.AKASH CHATURVEDI | Mr.SRI ANIL KUMAR (APP78) | |
| 6. | CR. MISC./39332/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | PANKAJ KUMAR<br>vs THE STATE OF BIHAR | Mr.AJIT RANJAN KUMAR | Mr.SRI MRITUNJAY KUMAR NIRALA (APP109) | |
| 7. | CR. MISC./40139/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | RAKESH RAI<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV | Mr.SRI SANJAY KUMAR SHARMA (APP236) | |
| 8. | CR. MISC./40140/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SUBODH KUMAR<br>vs THE STATE OF BIHAR | Mr.HANSRAJ | Mr.SRI KANHAIYA KISHORE (APP100) | |
| 9. | CR. MISC./40154/2018<br>R. BAIL 30A,37B EXCISE<br>R.BAIL-1 | 1 | RAM PRAVESH PANDIT<br>vs THE STATE OF BIHAR | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND | Mr.MR. MANOJ KUMAR (APP168) | |
| 10. | CR. MISC./40160/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | RAMPARWESH MUKHIYA<br>vs THE STATE OF BIHAR | Mr.VIJAY SHANKAR SHRIVASTAVA | Mr.SMT. GULNAR BEGAM (APP162) | |
| 11. | CR. MISC./40162/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | BABLU SAHNI & ANR<br>vs THE STATE OF BIHAR | Mr.PRAMOD KUMAR VERMA | Mr.SRI MUKESHWAR DAYAL (APP37) | |
| 12. | CR. MISC./40186/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | ANIL KUMAR<br>vs THE STATE OF BIHAR | Mr.ABHISHEK KUMAR<br>Mr.ARBIND KUMAR SHARMA<br>Mr.AJIT KUMAR SINGH | Mr.SRI ANIL PRASAD SINGH (APP210) | |
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./20837/2018<br>R. BAIL IPC 272,273,34<br>R.BAIL-1 | 3 | RAMESH KUMAR<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA | Mr.SRI AHMAD ALI (APP5) | |
| 2. | CR. MISC./24070/2018<br>R.BAIL IPC 273 & 30A,3<br>R.BAIL-1 | 4 | MD. KADIR @ MD. ABDUL KADIR @ ABDUL KADIR @ MOHAMMAD KADIR<br>vs THE STATE OF BIHAR | Mr.ANUJ KUMAR<br>Mr.JAVED ASLAM<br>Mr.ANSUL<br>Mr.ARCHIT RAJPAL<br>Mr.NAVNEET KUMAR | Mr.SMT. PUSHPA SINHA (APP121) | |
| 3. | CR. MISC./27213/2018<br>R.BAIL IPC 20B,II,C,22<br>R.BAIL-1 | 3 | MUNNA SAH @ CHANDAN SAH<br>vs THE STATE OF BIHAR | Mr.DR. KAMAL DEO SHARMA | Mr.SRI KANHAIYA KISHORE (APP100) | |
| 4. | CR. MISC./29466/2018<br>R. BAIL IPC 272,273,34<br>R.BAIL-1 | 4 | MATIBUL RAHMAN@ MATIBUL<br>vs THE STATE OF BIHAR | Mr.RAMESH KUMAR SINGH | Mr.SRI AJAY KUMAR-1 (APP6) | |
| 5. | CR. MISC./31753/2018<br>R.BAIL 20B,22 NDPS ACT<br>R.BAIL-1 | 3 | MANGAL CHOUDHARY @ BHARAT CHAUDHARY<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.SRI ANIL KUMAR SINGH 1 (APP232) | |
| 6. | CR. MISC./31919/2018<br>R. BAIL 30A,38,47 EXCI<br>R.BAIL-1 | 4 | DEEPAK KUMAR @ DEEPAK KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI KALYAN SHANKAR (APP30) | |
| 7. | CR. MISC./33537/2018<br>R.BAIL IPC 341,323,386<br>R.BAIL-1 | 4 | SHYAM SUNDAR SHARMA @ PAPPU SHARMA<br>vs THE STATE OF BIHAR | Mr.SURYA NARAYAN ROY<br>Mr.ASHOK KUMAR SINGH | Mr.SRI BAL MUKUND PRASAD SINHA (APP13) | |

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| 8. | CR. MISC./34466/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 4 | CHUNMUN PAL & ANR<br>vs THE STATE OF BIHAR | Mr.HARSH SINGH<br>Mr.TEJ PRATAP SINGH | Mr.SRI TARKESHWAR NATH THAKUR (APP144) |
| 9. | CR. MISC./35166/2018<br>R. BAIL IPC 414 & 30D<br>R.BAIL-1 | 3 | BIRENDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.PRAVEEN KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.SRI SATYENDRA PRASAD (APP133) |
| 10. | CR. MISC./36037/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 3 | KANHAIYA KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.MAN MOHAN KUMAR | Mr.SRI UMA SHANKAR PRASAD SINGH (APP65) |
| 11. | CR. MISC./38227/2018<br>R.BAIL IPC 414,120B &<br>R.BAIL-1 | 3 | MUKESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.RANJEET KUMAR<br>Mr.NAVIN SHARMA | Mr.SMT. PUSHPA SINHA (APP121) |
| 12. | CR. MISC./38722/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 3 | LAVKUSH SHARMA<br>vs THE STATE OF BIHAR | Mr.DR. ANJANI PD. SINGH | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 13. | CR. MISC./39105/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 3 | DHARMBIR KUMAR<br>vs THE STATE OF BIHAR | Mr.RAM BABU<br>Mr.BARUN PRASAD | Mr.SMT. PUSHPA SINHA (APP121) |
| 14. | CR. MISC./41391/2018<br>R.BAIL IPC 269,272,273<br>R.BAIL-1 | 1 | GANESH CHOUDHARY & ANR<br>vs THE STATE OF BIHAR | Mr.RAM PRAWESH KUMAR<br>Mr.AVNISH KUMAR | Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) |
| 15. | CR. MISC./41403/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SARYU YADAV @ SARJU SINGH<br>vs THE STATE OF BIHAR | Mr.SADA NAND ROY | Mr.SRI AKBAR ALI (APP7) |
| 16. | CR. MISC./41414/2018<br>R.BAIL IPC 272,273 & 3<br>R.BAIL-1 | 1 | SANOJ KUMAR<br>vs THE STATE OF BIHAR | Mr.ANSHU DHAR SHARMA<br>Mr.KAUSHLENDRA NARAYAN | Mr.DR. KUMAR UDAY PRATAP (APP238) |
| 17. | CR. MISC./41422/2018<br>R. BAIL IPC 414,34 & 3<br>R.BAIL-1 | 1 | UPENDRA KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.KIRAN SINHA<br>Mr.MANISHA PRAKASH | Mr.SRI RAM BACHAN SINGH (APP189) |
| 18. | CR. MISC./41429/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SUNIL KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.SRI SATYA NAND SHUKLA (APP130) |
| 19. | CR. MISC./41433/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | MAHESH DAS<br>vs THE STATE OF BIHAR | Mr.NITYANAND KUMAR | Mr.MD. ARIF (APP105) |
| 20. | CR. MISC./41436/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SUJAID ALI<br>vs STATE OF BIHAR & ANR | Mr.PRABHAT KUMAR | Mr.SRI UPENDRA KUMAR (APP67)<br>Mr.S.D. SANJAY (ASG) |
| 21. | CR. MISC./41440/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SAMBHU SINGH<br>vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.SRI RAM ANURAG SINGH (APP227) |
| 22. | CR. MISC./41449/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | UMESH SINGH<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR<br>Mr.SURAJ KUMAR | Mr.SRI PARMANAND KUMAR (APP244) |
| 23. | CR. MISC./41450/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SHYAM KUMAR CHAUDHARI<br>vs THE STATE OF BIHAR | Mr.SUBESH SHARMA | Mr.SRI ASHOK KUMAR (APP220) |
| 24. | CR. MISC./41454/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | TINKU KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.RAJIV RANJAN KR. PANDEY<br>Mr.KRITYA NAND JHA | Mr.SRI BHANU PRATAP SINGH (APP14) |
| 25. | CR. MISC./41456/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | GUDDU SINGH @ GUDDU KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 | Mr.SRI HUMAYOU AHMAD KHAN (APP155) |
| 26. | CR. MISC./41461/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | SUNIL SAHNI<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 27. | CR. MISC./41464/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | KRISHNA MOHAN MODI<br>vs THE STATE OF BIHAR | Mr.SUNEIL KUMAR THAKUR | Mr.SRI ASHOK KUMAR SINGH (APP213) |
| 28. | CR. MISC./41481/2018<br>R.BAIL IPC 414 & 30A,3<br>R.BAIL-1 | 1 | GUDDU KUMAR<br>vs THE STATE OF BIHAR | Mr.UMESH KUMAR<br>Mr.ABHISHEK ANAND | Mr.DR. RABINDRA KUMAR (APP206) |
| 29. | CR. MISC./41491/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | RAJESH RAJAK & ORS<br>vs THE STATE OF BIHAR | Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH | Mr.SRI ANANT KUMAR (APP237) |
| 30. | CR. MISC./41495/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | BECHAN YADAV & ANR<br>vs THE STATE OF BIHAR | Mr.KUNDAN KUMAR SINGH | Mr.SRI AJAY KUMAR JHA (APP243) |
| 31. | CR. MISC./41512/2018<br>R. BAIL 30A,38(1) EXCI<br>R.BAIL-1 | 1 | GAYATRI DEVI<br>vs THE STATE OF BIHAR | Mr.RANJAN KUMAR | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 32. | CR. MISC./41532/2018<br>R.BAIL IPC 272,273,308<br>R.BAIL-1 | 1 | SANJIV KUMAR MANJHI @ SANJIV KUMAR<br>vs THE STATE OF BIHAR | Mr.ASHOK KUMAR<br>Mr.KAUSHAL KUMAR SINGH | Mr.SRI BINOD KUMAR (APP16) |

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| 33. | CR. MISC./41537/2018<br>R. BAIL 30(A)(D),38(I)<br>R.BAIL-1 | 1 | DHARMVEER MUKHIYA @ DHARAM MUKHIYA @DHARAMVEER MUKHIYA<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.RASHMI BHARTI | Mr.SRI SANJAY KUMAR TIWARY (APP128) |
| 34. | CR. MISC./41539/2018<br>R. BAIL IPC 307,323,32<br>R.BAIL-1 | 1 | KUNDAL RAM @ KUNDAN RAM<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH | Mr.SRI ATUL CHANDRA (APP12) |
| 35. | CR. MISC./41540/2018<br>R. BAIL IPC 272,273,34<br>R.BAIL-1 | 1 | KALIMUDDIN @ KALIMUDDHIN<br>vs THE STATE OF BIHAR | Mr.NAFISUZZOHA<br>Mr.MD. FAZLE KARIM | Mr.SMT. ASHA KUMARI (APP197) |
| 36. | CR. MISC./41547/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | NAWAL KISHORE RAY & ANR<br>vs THE STATE OF BIHAR | Mr.ANGAD KUNWAR<br>Mr.SURENDRA KUMAR MISHRA | Mr.SRI RAJEEV NAYAN (APP231) |
| 37. | CR. MISC./41553/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | KAMAL PRASAD SINGH @ KAMAL PARSD SINGH<br>vs THE STATE OF BIHAR | Mr.RAJ KUMAR<br>Mr.SUDHANSHU SHEKHAR | Mr.SRI ZAINUL ABEDIN (APP196) |
| 38. | CR. MISC./41558/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | KISHORI MANJHI<br>vs THE STATE OF BIHAR | Mr.KARANDEEP KUMAR | Mr.SMT. SUMAN KUMARI SINGH (APP164) |
| 39. | CR. MISC./41564/2018<br>R.BAIL IPC 302,120B,41<br>R.BAIL-1 | 1 | JASMINDRA KUMAR @ JASBINDRA KUMAR<br>vs THE STATE OF BIHAR | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE<br>Mr.ASIF KALIM | Mr.SRI MUKESHWAR DAYAL (APP37) |
| 40. | CR. MISC./41571/2018<br>R.BAIL 30A,37B EXCISE<br>R.BAIL-1 | 1 | MUKESH KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.UDAY CHAND PRASAD<br>Mr.MANOJ KUMAR | Mr.SRI RAM SUMIRAN ROY (APP240) |
| 41. | CR. MISC./41587/2018<br>R.BAIL 30A,38(1),41(1)<br>R.BAIL-1 | 1 | NITESH KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.DHIRENDRA KUMAR | Mr.SRI DILIP KUMAR (APP19) |
| 42. | CR. MISC./41595/2018<br>R. BAIL IPC 399,402 &<br>R.BAIL-1 | 1 | KUNDAN KUMAR<br>vs THE STATE OF BIHAR | Mr.RAVI PRAKASH | Mr.SRI MADAN KUMAR (APP223) |
| 43. | CR. MISC./41598/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | SUKKAN SHARMA @ SUGAN SHARMA<br>vs THE STATE OF BIHAR | Mr.BHIM KUMAR YADAV | Mr.SMT. ANITA KUMARI (APP239) |
| 44. | CR. MISC./41613/2018<br>R.BAIL 30A,38 EXCISE A<br>R.BAIL-1 | 1 | AJIT MEHTA<br>vs THE STATE OF BIHAR | Mr.ARUN KUMAR NO. 1 | Mr.SRI DINESH SINGH (APP21) |
| 45. | CR. MISC./41634/2018<br>R.BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 1 | RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.PUSHPENDRA KUMAR SINGH | Mr.MD. FAHIMUDDIN (APP235) |
| 46. | CR. MISC./41637/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.DILIP KUMAR SINGH | Mr.SRI SUNIL KUMAR PANDEY (APP141) |
| 47. | CR. MISC./41645/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | RAHUL SINGH @ RAHUL KUMAR<br>vs THE STATE OF BIHAR | Mr.GIRISH CHANDRA JHA<br>Mr.RAMESHWAR SINGH<br>Mr.RAJESH KUMAR | Mr.SRI MANISH KUMAR 2 (APP33) |
| 48. | CR. MISC./41647/2018<br>R. BAIL IPC 272,273,46<br>R.BAIL-1 | 1 | SACHIN KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.MD.IMTEYAZ AHMAD | Mr.SMT. ANUSUIYA JAISWAL (APP81) |
| 49. | CR. MISC./41648/2018<br>R.BAIL IPC 272,273,308<br>R.BAIL-1 | 1 | DHARMENDRA CHOUHAN<br>vs THE STATE OF BIHAR | Mr.BIJAY PRAKASH SINGH | Mr.SRI AWADHESH KUMAR SINGH (APP215) |
| 50. | CR. MISC./41656/2018<br>R. BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | RAJU RISHIDEO<br>vs THE STATE OF BIHAR | Mr.GOPAL KUMAR JHA | Mr.SRI UMANATH MISHRA (APP234) |
| 51. | CR. MISC./41662/2018<br>R. BAIL 30A,38(I),41(I<br>R.BAIL-1 | 1 | CHOTU SINGH @ CHOTU KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA | Mr.SRI MATLOOB RAB (APP34) |
| 52. | CR. MISC./41672/2018<br>R.BAIL IPC 272,273 & 3<br>R.BAIL-1 | 1 | GUDDU MIAN @ MD. GUDDU MIYAN<br>vs THE STATE OF BIHAR | Mr.GAGAN DEO YADAV<br>Mr.VINOD KUMAR<br>Mr.UDESHYA KUMAR YADAV | Mr.SRI RAM SEVAK CHOUDHARY (APP53) |
| 53. | CR. MISC./41674/2018<br>R.BAIL IPC 272,273,34<br>R.BAIL-1 | 1 | SURAJ YADAV<br>vs THE STATE OF BIHAR | Mr.JITENDRA NARAIN SINHA<br>Mr.KUMARI VANDANA | Mr.SRI HARENDRA PRASAD (APP96) |
| 54. | CR. MISC./41687/2018<br>R.BAIL IPC 30A,B,C EXC<br>R.BAIL-1 | 1 | KARIMAN MANJHI & ORS<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.AJAY KUMAR JAIN | Mr.SRI MATLOOB RAB (APP34) |
| 55. | CR. MISC./41691/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | NIKKI KUMAR CHOUDHARY@NIKKI CHOUDHARY<br>vs THE STATE OF BIHAR | Mr.RAJIVE RANJAN SINGH<br>Mr.SHANTI BHUSHAN SINGH | Mr.SRI PARMESHWAR MEHTA (APP42) |

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| 56. | CR. MISC./41694/2018<br>R.BAIL IPC 272,273,414<br>R.BAIL-1 | 1 | GUDDU KUMAR @ GUDDU & ANR<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO-2<br>Mr.GAJENDRA KUMAR SINGH | Mr.SMT PUSHPA SINHA (APP45) |
| 57. | CR. MISC./41695/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | JEET LAL RAM<br>vs THE STATE OF BIHAR | Mr.RAVI BHUSHAN VERMA | Mr.SRI SANJAY KUMAR (APP127) |
| 58. | CR. MISC./41706/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | MUNNA MANJHI & ANR<br>vs THE STATE OF BIHAR | Mr.NAVIN SHARMA<br>Mr.SUNIL KUMAR | Mr.SRI ANIL KUMAR SINGH 1 (APP232) |
| 59. | CR. MISC./41712/2018<br>R.BAIL 30A EXCISE ACT<br>R.BAIL-1 | 1 | PINTU KUMAR @ PINTU KUMAR VERMA<br>vs THE STATE OF BIHAR | Mr.RAVINDRA KUMAR | Mr.SRI MADAN KUMAR (APP223) |
| 60. | CR. MISC./41722/2018<br>R.BAIL IPC 30A,47 EXCI<br>R.BAIL-1 | 1 | JEERA DEVI<br>vs THE STATE OF BIHAR | Mr.AJAY NANDAN SAHAY | Mr.SRI MADHURANAND JHA (APP102) |
| 61. | CR. MISC./41725/2018<br>R.BAIL IPC 30A EXCISE<br>R.BAIL-1 | 1 | FAKIRA RAM<br>vs THE STATE OF BIHAR | Mr.SATYA RANJAN SINHA<br>Mr.SEEMA KUMARI | Mr.SRI PARMANAND KUMAR (APP244) |
| 62. | CR. MISC./41736/2018<br>R. BAIL IPC 272,273 &<br>R.BAIL-1 | 1 | ABHISHEK KUMAR @ SONU @ ABHISHEK KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.ANGAD KUNWAR<br>Mr.SURENDRA KUMAR MISHRA | Mr.SRI RAJEEV NAYAN (APP231) |
| 63. | CR. MISC./41738/2018<br>R. BAIL 30A,37B EXCISE<br>R.BAIL-1 | 1 | SURENDRA MANJHI<br>vs THE STATE OF BIHAR | Mr.RAMANATH KUMAR<br>Mr.PRAMOD KUMAR SINGH | Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) |
| 64. | CR. MISC./41739/2018<br>R.BAIL 30A,32(2),38 EX<br>R.BAIL-1 | 1 | AJAY KUMAR JHA @ BABUA @ AJAY KR. JHA<br>vs THE STATE OF BIHAR | Mr.MANISH KUMAR NO 13<br>Mr.ROHIT KUMAR NO-5 | Mr.SRI TARUN PRASAD MANDAL (APP204) |
| 65. | CR. MISC./41744/2018<br>R.BAIL IPC 272,273,34<br>R.BAIL-1 | 1 | BADRI MANJHI<br>vs THE STATE OF BIHAR | Mr.RUDRA DEO<br>Mr.BINDESHWAR PRASAD SINGH | Mr.SRI SATYENDRA PRASAD (APP133) |
| 66. | CR. MISC./41745/2018<br>R.BAIL IPC 273 & 30A E<br>R.BAIL-1 | 1 | PANKAJ KUMAR SINGH<br>vs THE STATE OF BIHAR | Mr.KAMESHWAR SINGH<br>Mr.AWADHESH SHARAN<br>Mr.INDRAMAN SINGH<br>Mr.SALONI SINHA<br>Mr.RAJNITI PRASAD | Mr.SRI SANJAY KUMAR TIWARY (APP128) |

(AT 2.15 P.M.)

## TIEDUP MATTERS

### TO BE MENTIONED

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./63286/2017<br>R. BAIL IPC 419,420,46<br>R.BAIL-1 | 7 | ALOK RANAJAN @ ALOK RANJAN<br>vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA & ANR | Mr.VIJAY ANAND | Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.)<br>Mr.AJAY MISHRA |

### FOR ORDERS

| | | | | | |
|---|---|---|---|---|---|
| 1. | CR. MISC./39519/2017<br>R.BAIL 25(1-B)A,26,35<br>R.BAIL-1 | 3 | RAM BABU SINGH<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE SINGH<br>Mr.NIRANJAN PARIHAR | Mr.SRI GAURI SHANKAR GUPTA (APP95) |
| 2. | CR. MISC./63684/2017<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | SURESH SAH<br>vs THE STATE OF BIHAR | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH | Mr.SRI RAM ANURAG SINGH (APP227) |
| 3. with | CWJC/9654/2018<br>CIV.WRIT ARISING FR. O | 5 | RISHIKESH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIKAS KUMAR | Mr.SUBHASH CHANDRA YADAV -GP15<br>Mr.VIVEKANAND PRASAD SINGH |
| 4. | MA/490/2018<br>CIV.WRIT ARISING FR.<br>ORDER CIVIL COURT | 1 | RISHIKESH KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.VIKAS KUMAR<br>Mr.VIKAS KUMAR<br>Mr.OJASWEE KUMAR | Mr.MD. KHURSHID ALAM - AAG 12<br>Mr.MD. NADIM SERAJ |
| 5. | CR. MISC./37133/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 1 | BHUSHAN YADAV<br>vs THE STATE OF BIHAR | Mr.BIPIN KUMAR | Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) |

### FOR ORDERS (ON OFFICE NOTES)

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|---|---|---|---|---|---|
| 1. | CR. MISC./3392/2018<br>C.BAIL<br>C.BAIL | 4 | KUSHESHWAR PRASAD SINGH<br>vs STATE OF BIHAR & ANR | Mr.VINOD GAUTAM<br>Mr.RAM VINAY PD. SINGH | Mr.SRI SANJAY KUMAR (APP127) |
| 2. | CR. MISC./15046/2018<br>C.BAIL<br>C.BAIL | 3 | RITU KUMARI<br>vs STATE OF BIHAR & ANR | Mr.ARUN KUMAR<br>Mr.CHANDRA SHEKHAR SINGH AZAD | Mr.SRI SHAILENDRA KUMAR - 2 (APP61) |

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|---|---|---|---|---|---|
| 3. | CR. MISC./25083/2018<br>R.BAIL IPC 304B,201,34<br>R.BAIL-1 | 3 | MUNNA PASWAN<br>vs THE STATE OF BIHAR | Mr.RAJANI KANT SINGH | Mr.SRI SURENDRA KUMAR (APP190) |

## FOR ADMISSION

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|---|---|---|---|---|---|
| 1. | CR. MISC./61249/2017<br>R.BAIL IPC 376,506<br>R.BAIL-1 | 8 | RAM YADAV<br>vs THE STATE OF BIHAR | Mr.NAWAL KISHORE PRASAD | Mr.MR. MANOJ KUMAR (APP168) |
| 2. | CR. MISC./4022/2018<br>C. BAIL<br>C.BAIL | 7 | NIRAJ SHARMA<br>vs STATE OF BIHAR & ANR | Mr.SHASHI CHANDRA PANDEY | Mr.SRI SATYAVARAT VERMA (APP171)<br>Mr.RUDAL PRASAD |
| 3. | CR. MISC./18850/2018<br>A.BAIL IPC 147,304B,20<br>A.BAIL | 5 | MALTI DEVI & ORS<br>vs THE STATE OF BIHAR | Mr.NEERAD PARASHAR | Mr.MR. MANOJ KUMAR (APP168)<br>Mr.DEEPAK KUMAR<br>Mr.ATUL CHANDRA<br>Mr.RAJIV RANJAN<br>Mr.DHANANJAY KUMAR GUPTA |
| 4. | CR. MISC./26144/2018<br>R.BAIL IPC 363,366A<br>R.BAIL-1 | 4 | RUPESH KUMAR RAM<br>vs THE STATE OF BIHAR | Mr.BASANT KUMAR SINGH | Mr.SRI SHANTANU KUMAR (APP136) |
| 5. | CR. MISC./30418/2018<br>R.BAIL IPC 302,147,148<br>R.BAIL-1 | 3 | PRABHU SAHNI<br>vs THE STATE OF BIHAR | Mr.RAJU GIRI<br>Mr.SANTOSH KUMAR MISHRA | Mr.SRI LAKSHMI KANT SHARMA (APP31) |
| 6. | CR. MISC./32493/2018<br>R.BAIL IPC 366A,34<br>R.BAIL-1 | 3 | SANJAY YADAV<br>vs THE STATE OF BIHAR | Mr.SANJAY KUMAR SHARMA<br>Mr.KASHYAP KAUSHAL | Mr.MD. ARIF (APP105) |
| 7. | CR. MISC./32969/2018<br>R.BAIL IPC 307,147,148<br>R.BAIL-1 | 3 | LAL BABU SHARMA<br>vs THE STATE OF BIHAR | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN | Mr.SRI BRAJENDRA NATH PANDEY (APP91)<br>Mr.THAKUR BRAJESH SINGH<br>Mr.MOHAMMAD SUFYAN |
| 8. | CR. MISC./35644/2018<br>R. BAIL 20,22 NDPS ACT<br>R.BAIL-1 | 3 | PARMATMA YADAV<br>vs THE STATE OF BIHAR | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 9. | CR. MISC./36189/2018<br>R. BAIL IPC 394<br>R.BAIL-1 | 1 | SINTU KUMAR<br>vs THE STATE OF BIHAR | Mr.PAWAN KUMAR | Mr.SRI JITENDRA KUMAR SINGH (APP98) |
| 10. | CR. MISC./37645/2018<br>R.BAIL IPC 392<br>R.BAIL-1 | 1 | SAKALDEV KUMAR @ SAKALDEV YADAV<br>vs THE STATE OF BIHAR | Mr.PARAS NATH | Mr.SRI AMIT KUMAR RAKESH (APP179) |
| 11. | CR. MISC./40966/2018<br>R.BAIL IPC 302,307,147<br>R.BAIL-1 | 1 | MD. IRSHAD @ MD. IRSHAD ALAM @ IRSHAD ALAM<br>vs THE STATE OF BIHAR | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA | Mr.SRI SATYA NAND SHUKLA (APP130) |

(AFTER THE ABOVE)

## FOR ORDERS (ON OFFICE NOTES)

| | | | | | |
|---|---|---|---|---|---|
| 1. | MJC/2716/2016<br>RESTORATION-SJ IN (MA/456 /2014) | 3 | ASHOK KUMAR SINGH & ORS<br>vs SRI CHANDRAKEKTU NARAIN SINGH & ORS | Mr.RANJAN KUMAR DUBEY | Mr.VINAY MISTRY |
| 2. | MA/447/2009<br>M.V.ACT | 3 | NEW INDIA ASSURANCE COMPANY<br>vs BHARAT PRASAD SINGH & ANR | Mr.ASHOK PRIYADARSHI | Mr.SAGHIR AHMAD<br>Mr.SHAILENDRA KR.DWIVEDI |
| 3. | MA/668/2011 | 5 | INDU KUMARI<br>vs RAM BAHADUR SINGH @ RAM BAHADU | Mr.GIRISH CHANDRA JHA<br>Mr.RAJIB RANJAN JHA | Mr.SURENDRA PRASAD SINGH<br>Mr.SATYENDRA NARAYAN VERMA |
| 4. | MA/771/2012 | 7 | VIJAY BAHADUR SINGH<br>vs AMBILASH BADAI | Mr.RAJ BANSH DUBEY | Mr.AJAY NANDAN SAHAY<br>Mr.RAVI SHANKAR SAHAY |
| 5. | MA/637/2013 | 5 | BATESHWAR RAI<br>vs RENU DEVI & ANR. | Mr.ASHOK KUMAR MISHRA<br>Mr.RISHIT DEO KUMAR SINGH | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3 |

## FOR ORDERS (ON PETITIONS)

| | | | | | |
|---|---|---|---|---|---|
| 1. | MA/291/2009<br>IA- 2576/2014<br>IA- 5789/2013<br>IA- 2600/2014 | 12 | PHULCHAND VISHWAKARMA<br>vs JANARDAN PRASAD & ORS | Mr.ASHOK NANDAN PRASAD<br>Mr.SATYA RANJAN SINHA | Mr.LAXMI NARAYAN DAS<br>Mr.LAXMI NARAYAN DAS<br>Mr.SUBDEEP DAS<br>Mr.S.DE |
| 2. | MA/65/2012<br>CLAIM CASE-160/2004 (M | 9 | MOST. JYOTI DEVI<br>vs NARAYAN PRASAD YADAV & ORS. | Mr.GANPATI TRIVEDI<br>Mr.SANJAY KUMAR PANDEY<br>Mr.MANOJ KUMAR<br>Mr.MADAN MOHAN<br>Mr.PALLAVI PANDEY | Mr.SANJAY SINGH<br>Mr.BARUN KUMAR CHOUDHARY<br>Mr.LALIT NARAYAN JHA |

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| 3. | MA/130/2014<br>CONVERT FROM F.A. NO.1<br>IA- 5550/2016<br>IA- 7411/2016<br>IA- 6494/2017<br>IA- 1372/2018 | 17 | RUNA & ORS.<br>vs SMT. LEELAWATI DEVI & ORS. | Mr.RAHUL NATH<br>Mr.UDAY KUMAR | Mr.UDAY KUMAR<br>Mr.KUMAR NAVINAM<br>Mr.DAYA SHANKER PRASAD<br>Mr.SANJAY KUMAR<br>Mr.GAUTAM SHAH<br>Mr.RAHUL NATH<br>Mr.MD. BAHAUDDIN<br>Mr.SUGANDHA PRASAD |
| 4. | MA/462/2014<br>M.V. ACT<br>IA- 925/2016<br>IA- 1833/2016<br>IA- 1986/2016 | 7 | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. GAYA<br>vs PAWAN LAL GUPTA & ORS. | Mr.DURGESH KUMAR SINGH | Mr.MARUTH NATH ROY<br>Mr.MANISH KUMAR<br>Mr.SANJAY PARASMANI |
| 5. | MA/823/2014<br>IA- 2491/2018<br>IA- 2492/2018 | 7 | MOSTT. KIRAN DEVI<br>vs THE UNION OF INDIA THROUGH GENERAL MANAGER, E. RAILAY KOLKATTA | Smt.PRAVINA KUMARI<br>Mr.PRAVINA KUMARI<br>Mr.SHAMBHU SHARAN KUMAR | Mr.ANIL SINGH<br>Mr.ANIL KUMAR SINHA |

## FOR HEARING UNDER ORDER 41 RULE 11 CPC

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|---|---|---|---|---|---|
| 1. | MA/946/2017 | 3 | SHATRUDHAN YADAV ALIAS SHATRUDHAN PRASAD & ANR<br>vs PRAMOD KUMAR SINGH & ANR | Mr.SHIV KUMAR DWIVEDY | |
| 2. | MA/207/2018 | 1 | YOGENDRA SINGH<br>vs GORAKHNATH SINGH & ORS | Mr.SANJAY KUMAR PANDEY NO-5 | |
| 3. | MA/298/2018 | 1 | SHARAT KUMAR SINHA<br>vs M/S ARJUNA CONSTRUCTION ( P ) LTD. THROUGH ITS MANAGING DIRECTOR SRI ARVIND KUMAR | Mr.MANOJ KUMAR SINHA<br>Mr.BRISKETU SHARAN PANDEY<br>Mr.ABINASH KUMAR | Mr.RAJENDRA PRASAD SINGH<br>Mr.RANJEET KUMAR |
| 4. | MA/248/2006<br>M.V.ACT | 3 | RAJESHWARI KUWER & ANR<br>vs SMT.USHA RANI & ANR | Mr.MUKESH PRASAD SINGH | Mr.KRISHNA KISHORE SINHA |
| 5. | MA/288/2009<br>WORKMEN'S COMPENSATION | 5 | RAJAN KUMAR VERMA<br>vs DY.LABOUR COMM-CUM-COMM. | Mr.UMESH KUMAR SINGH | |
| 6. | MA/653/2009 | 9 | BRANCH MANAGER & ANR.<br>vs MOLA DEVI & ORS. | Mr.SHAILENDRA KUMAR | Mr.VIVEKANAND VIVEK<br>Mr.DEBESH KUMAR PODDAR<br>Mr.VIVEKANAND VIVEK |
| 7. | MA/246/2010 | 5 | SHAIL DEVI & ANR.<br>vs SRI RAKESH KUMAR JHA & ORS. | Mr.DHANENDRA JHA<br>Mr.VINAY KUMAR MISHRA | Mr.GAJENDRA KUMAR JHA-2<br>Mr.ASHOK PRIYADARSHI |
| 8. with | MA/298/2010 | 25 | KAMLESH KUMAR<br>vs BIMLESH KUMAR & ORS. | Mr.SATYA RANJAN SINHA<br>Mr.SEEMA KUMARI<br>Mr.ASHOK NANDAN PRASAD | Mr.MRITUNJAY KUMAR<br>Mr.SATYAVRAT VERMA<br>Mr.ANJANI KUMAR<br>Mr.NAGENDRA KUMAR<br>Mr.SANJEET KUMAR SINGH<br>Mr.SATYENDRA PRASAD<br>Mr.JITENDRA KISHORE VERMA<br>Mr.NARESH PRASAD<br>Mr.SHASHANK CHANDRA |
| 9. | MA/297/2010<br>MA OTHERS | 8 | KAMLESH KUMAR & ORS.<br>vs SMT. GEETA PRAKASH & ORS. | Mr.SATYA RANJAN SINHA<br>Mr.ASHOK NANDAN PRASAD<br>Mr.SEEMA KUMARI | Mr.JITENDRA KISHORE VERMA<br>Mr.NARESH PRASAD<br>Mr.RAM ANUJ PRASAD SINGH<br>Mr.ANJANI KUMAR |
| 10. | MA/495/2010 | 7 | HARE RAM SINGH & ORS.<br>vs ESTATE OF LATE BAJIRAM SINGH & | Mr.SATENDRA NARAYAN SINGH | Mr.SHRIKANT SHARAN SINGH |
| 11. | MA/1016/2010 | 9 | SHYAM NATH SAH & ORS<br>vs SRI SHANKAR KR. GUPTA & ORS | Mr.MUKESH PRASAD SINGH | Mr.DURGESH KUMAR SINGH<br>Mr.ALOK KUMAR @ ALOK KR SHAHI |
| 12. | MA/1035/2010 | 9 | SUNITA DEVI & ORS<br>vs RAVINDRA PD. SINGH | Mr.JAI PRAKASH SINGH<br>Mr.ANIL KUMAR | Mr.VIVEKANAND PRASAD SINGH |
| 13. | MA/612/2011<br>CLAIM CASE-202/2004 (M | 5 | PRAMOD KUMAR SHARMA<br>vs THE UNION OF INDIA REPRESENTED | Mr.ANANT KUMAR-1 | Mr.MAHESH PRASAD<br>Mr.BINOD JEE VERMA |
| 14. | MA/725/2011<br>CLAIM CASE-131/2000 (M | 10 | MOST. VIDYA DEVI<br>vs UNION OF INDIA & ORS | Mr.PRAVIN KUMAR GUPTA<br>Mr.ARVIND KUMAR SINHA | Mr.MAHESH PRASAD<br>Mr.NARESH DIKSHIT |
| 15. | MA/205/2012<br>CLAIM CASE-56/2011 (M. | 6 | BRIJ NANDAN YADAV<br>vs UNITED INDIA INSURANCE COMPANY | Mr.RAVINDRA KUMAR SINHA | Mr.DEEPAK KUMAR SINGH<br>Mr.RAMESH SINGH<br>Mr.ASHOK PRIYADARSHI |
| 16. | MA/233/2012 | 8 | RITA MISHRA<br>vs MADHURI MISHRA & ORS | Mr.RAKESH KUMAR CHANDRAM | |

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| 17. with | MA/286/2012<br>CLAIM CASE-7/2010 ( M | 6 | BIRENDRA KUMAR<br>vs SURYA NATH VAIDH & ORS | Mr.RAVINDRA KUMAR SINHA | Mr.JITENDRA PD. SHAHA<br>Mr.RAJESH CHANDRA NARAYAN<br>Mr.AWADHESH KUMAR SINGH TARUN<br>Mr.DURGESH KUMAR SINGH |
| 18. | MA/612/2012<br>M.V. ACT<br>MA OTHERS | 5 | BAJAY ALLIANZ GENERAL INSURANCE COMPANY LTD.<br>vs BIRENDRA KUMAR & ANR. | Mr.RAJESH CHANDRA NARAYAN | Mr.JITENDRA PD. SHAHA<br>Mr.RAVINDRA KUMAR SINHA<br>Mr.AWADHESH KUMAR SINGH TARUN |
| 19. | MA/321/2012<br>CLAIM CASE-48/2007 (AD | 6 | SAKET BIHARI & ORS<br>vs SHASHI BHUSHAN KUMAR & ORS | Mr.RABI BHUSHAN PRASAD NO. 1<br>Mr.JWALA PRASAD | Mrs.SHAMA SINHA<br>Mr.ASHOK PRIYADARSHI<br>Mr.PREM RANJAN KUMAR<br>Mr.KUMARI SHUBHAM |
| 20. | MA/332/2012 | 16 | MD. FAKHRE ALAM<br>vs NOOR ALAMI & ORS | Mr.AWANISH KUMAR PANDEY<br>Mr.ASHUTOSH TRIPATHY | Mr.AMAL KUMAR SINHA<br>Mr.MD. RASHID ALAM |
| 21. | MA/364/2012<br>CLAIM CASE-64/1997 (M. | 14 | GIGAL GOPE<br>vs RAJESH KUMAR & ANR | Mr.MD.IMTEYAZ AHMAD<br>Mr.RAVI RANJAN | Mr.SANJAY KUMAR<br>Mr.RAM KISHUN PRASAD<br>Mr.SHYAMAL PRAKASH<br>Mr.UDAY PRATAP SINGH |
| 22. | MA/503/2012<br>M.V. ACT | 17 | DUKHNI DEVI & ORS<br>vs BRANCH MANAGER, NATIONAL INSURANCE CO. LTD. & ORS | Mr.SATYA NAND SHUKLA<br>Mr.MUKESH PRASAD SINGH | Mr.ASHOK PRIYADARSHI<br>Mr.MD. ATAUL HAQUE |
| 23. | MA/617/2012 | 11 | THE EMPLOYEES STATE INSURANCE CORPORATION & ANR.<br>vs SHRI KRISHNA GOSHALA | Mr.SUDHIR KUMAR BIJPURIA | Mr.ALOK KUMAR SINHA<br>Mr.INDRAJEET BHUSHAN |
| 24. | MA/635/2012 | 7 | BRIJ MOHAN DAS<br>vs KIRAN DEVI & ANR. | Mr.ALOK KUMAR SINHA<br>Mr.KUMAR ADITYA KARAN | Mr.RAJANI RANJAN PD. SINGH |
| 25. | MA/642/2012<br>M.V. ACT | 9 | THE DEVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD.<br>vs RINKI DEVI & ORS. | Mr.DURGESH KUMAR SINGH | Mr.MUKESH PRASAD SINGH<br>Mr.BINAY KUMAR CHOUBEY |

## FOR HEARING

| | | | | | |
|---|---|---|---|---|---|
| 1. with | MA/409/2006 | 14 | HARENDRA SINGH @ HARENDRA KUMA<br>vs RAMCHANDA SINGH & ORS | Mr.SUSHMITA MISHRA | Mr.V.R.P.SINGH<br>Mr.SUSHMITA MISHRA<br>Mr.VAIDEHI RAMAN PRASAD SINGH<br>Mr.SANJEEV KUMAR MISHRA |
| 2. with | MJC/5173/2013<br>M.A. NO. 409/06,I.A. N<br>MA OTHERS | 5 | HARENDRA SINGH @ HARENDRA KR. SINGH & ANR.<br>vs BABI DEVI & ORS | Mr.V.R.P SINGH | Mr.MRS. SUSHMITA MISHRA |
| 3. with | MJC/5174/2013<br>M.A. NO. 409/06,I.A. N<br>MA OTHERS | 4 | HARENDRA SINGH @ HARENDRA KR. SINGH & ANR.<br>vs BABY DEVI & ORS. | Mr.SUSMITA MISHRA | Mr.MR. V.R.P SINGH |
| 4. | MJC/5254/2013<br>SUO MOTU CONTEMPT ARIS<br>MA OTHERS | 4 | HARENDRA SINGH @ HARENDRA KR. SINGH & ANR.<br>vs RAM CHANDRA SINGH | Mr.SUSHMITA MISHRA | |
| 5. | MA/597/2013<br>CONVE. FROM (F.A 234/2 | 6 | ARUN KUMAR YADAV<br>vs CHANDRA KISHORE YADAV & ORS. | Mr.CHANDRA MAULI CHAURASIA | Mr.NANDU KUMAR YADAV |
| 6. | MA/88/2014 | 16 | POONAM DEVI & ANR.<br>vs RAJU SINGH | Mr.ADITYA NARAYAN SINGH-1 | Mr.MANOJ KUMAR PANDEY |
| 7. | MA/103/2003<br>M.V.ACT | 20 | BIHAR STATE ROAD TRANSPORT COR<br>vs KALAWATI DEVI JAISWAL & ORS | Mr.RADHA MOHAN<br>Mr.ARVIND KUMAR<br>Mr.NAND KUMAR SINGH | Mr.ASHUTOSH KUMAR<br>Mr.CHANDRA MOHAN JHA<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR SINGH<br>Mr.KRISHNA KUMAR SINGH<br>Mr.MUKESH PRASAD SINGH |
| 8. | MA/162/2003<br>M.V.ACT | 3 | NATIONAL INSURANCE COMPANY<br>vs MOST.URMILA DEVI & ORS | Mr.SHYAM SUNDER PANDEY<br>Mr.ASHOK KUMAR SINHA | Mr.VIJAY SHANKAR SHRIVASTAVA<br>Mr.DEEPAK KUMAR<br>Mr.RANJAN KUMAR<br>Mr.SHARDA NAND MISHRA<br>Mr.VISHWAJEET KUMAR MISHRA<br>Mr.AJAY DUBEY |

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| 9. | MA/382/2003 | 20 | SMT.GAYATRI DEVI<br>vs SMT.BASANTI DEVI & ORS | Mr.ANIL KUMAR JHA<br>Mr.SANJAY KUMAR JHA<br>Mr.UDAY BHAN SINGH | Mr.SHASHI NATH JHA |
| 10. | MA/526/2007<br>M.V.ACT | 3 | JAMUNA PRASAD<br>vs M/S NATI. INS. COMP. LTD.& ORS | Mr.ANIL KUMAR SAXENA | Mr.ASHOK PRIYADARSHI |
| 11. | MA/237/2008 | 4 | MOST. LAKHI DEVI<br>vs KAMAL KISHORE DUBEY & ORS | Mr.RAVI SHANKER DWIVEDI<br>Mr.SHAILENDRA KUMAR DWIVEDI<br>Mr.LAKSHMAN LAL PANDEY | Mr.D.N.TEWARI<br>Mr.ABINASH KUMAR<br>Mr.DHANANJAYA NATH TIWARI<br>Mr.ARBIND KUMAR SINGH<br>Mr.(GA2)<br>Mr.SHAILENDRA KUMAR SINGH |
| 12. | MA/606/2009 | 6 | D K ENGINEERING & CONSTRUCTION<br>vs THE CHAIRMAN BIHAR RAJYA PUL N | Mr.PANKAJ MAIJORWAR | Mr.GAUTAM SAHA<br>Mr.MD. NADIM SERAJ |
| 13. | MA/629/2009 | 10 | ABDUL QUAIUM<br>vs BRANCH MANAGER & ORS. | Mr.SATYA ANAND SHUKLA<br>Mr.BRAJ KISHOR KUMAR | Mr.BIMLESH KUMAR JHA<br>Mr.SHAILENDRA KUMAR |
| 14. | MA/346/2010 | 7 | DIVISIONAL MANAGER, UNITED IND<br>vs BHOLA RAI & ORS. | Mr.PRAKASH KUMAR<br>Mr.NUTAN SAHAY | Mr.JITENDRA KUMAR ROY-1<br>Smt.USHA KUMARI SINGH<br>Mr.DHIRENDRA KUMAR ROY |
| 15. | MA/629/2010 | 7 | ORIENTAL INSURANCE COMPANY, GA<br>vs MR. JAI SHANKAR PRASAD & ORS. | Mr.ASHOK PRIYADARSHI | Mr.RAJEEV KUMAR SINGH<br>Mr.ANIL KUMAR SAXENA |
| 16. | MA/750/2010 | 9 | UNITED INDIA INSURANCE COMPANY<br>vs MOST. RAMAWATI DEVI & ORS. | Mr.RAM CHANDRA LAL DAS<br>Mr.ASHOK KUMAR | Mr.SUSHIL KUMAR<br>Mr.UMESH KUMAR SINGH |
| 17. | MA/916/2010 | 16 | GAFURNA KHATOON & ORS.<br>vs SAKINA BANOO & ORS. | Mr.RADHA MOHAN PANDEY<br>Mr.BALAJEE PATHAK<br>Mr./SWETA KUMARI | Mr.DR.BINOD BIHARI SINHA<br>Mr.ABINASH KUMAR<br>Mr.ATUL KUMAR PANDEY<br>Mr.CHANDRA SHEKHAR VERMA |
| 18. | MA/47/2011 | 9 | THE NEW INDIA ASSURANCE CO. LT<br>vs RAJESH KUMAR SONCHETI & ORS. | Mr.SHAILENDRA KUMAR | Mr.ALOK KUMAR AGRAWAL<br>Mr.BIMLESH KUMAR JHA<br>Smt.SUSHILA AGRAWAL<br>Mr.SANJAY SINGH<br>Mr.HEMANT KUMAR |

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## Wednesday the 11th July 2018

# Provisional Group 45 Quashing

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. | CR. MISC./41406/2018 QUASHING (302,307,326, P OTHER UNCATEGORIZED | 1 | SUNIL KUMAR SINGH vs THE STATE OF BIHAR & ORS | Mr.ASHOK KUMAR Mr.PRASHANT KASHYAP | Mr.SRI RAM NARESH RAY (APP212) | |
| 2. | CR. MISC./41416/2018 QUASHING (498A IPC & 4 D ORDER OF COGNIZANCE | 1 | BIPIN BIHARI LAL @ BIPIN BIHARI @ LALLA & ORS vs STATE OF BIHAR & ANR | Mr.CHANDRA SEN PRASAD SINGH | Mr.SRI MADHURANAND JHA (APP102) | |
| 3. | CR. MISC./41439/2018 QUASHING (302,34 IPC & C QSH OF ORDER OF COGN | 1 | ALBELA PANDEY & ORS vs STATE OF BIHAR & ANR | Mr.PRAMOD KUMAR VERMA Mr.DHANANJAY KUMAR Mr.PRAKASH CHANDRA | Mr.SMT USHA KUMARI NO-1 (SPP247) | |
| 4. | CR. MISC./41465/2018 QUASHING (311 CR.P.C.) H QSH OF ORDER UNDER S | 1 | KAPILDEO YADAV vs THE STATE OF BIHAR | Mr.RANVIJAY SINGH | Mr.MD. FAHIMUDDIN (APP235) | |
| 5. | CR. MISC./41477/2018 QUASHING (498A,34 IPC) B QSH OF THE ORDER OF | 1 | MD. SHAKIR @ RAJA vs STATE OF BIHAR & ANR | Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH | Mr.SRI SANJAY KUMAR SHARMA (APP236) | |
| 6. | CR. MISC./41521/2018 QUASHING(317 CR.P.C.) F QSH OF ORDER OF DISC | 1 | DHARMDEO SINGH @ DHARMDEO YADAV & ORS vs THE STATE OF BIHAR | Mr.SUNIL KUMAR DUBEY | Mr.SRI SANJAY KUMAR SINGH (APP193) | |
| 7. | CR. MISC./41554/2018 QUAHING (125 CR.P.C.) K ORDER OF MAINTAINAN | 1 | SANJEEV SHARMA vs STATE OF BIHAR & ANR | Mr.MD. HARUN QUARESHI | Mr.SRI JHARKHANDI UPADHYAY (APP28) | |
| 8. | CR. MISC./41565/2018 QUASHING (498A,341,323 D ORDER OF COGNIZANCE | 1 | MD. MANJOOR KHAN @ MD. MANJOOR & ORS vs STATE OF BIHAR & ANR | Mr.SANJEEV NIKESH | Mr.SRI SURENDRA KUMAR (APP190) | |
| 9. | CR. MISC./41576/2018 QUAHING (419,420,468,4 C QSH OF ORDER OF COGN | 1 | MD. ASHRAF ALI @ MD. ASHRAF ANSARI @ MD. ASHRAF vs STATE OF BIHAR & ANR | Mr.BIMLESH KUMAR PANDEY Mr.AMIT KUMAR PANDEY Mr.SURENDRA SAO | Mr.SRI JHARKHANDI UPADHYAY (APP28) | |
| 10. | CR. MISC./41581/2018 QUASHING (323,354,34 I C QSH OF ORDER OF COGN | 1 | MD. AMANULLAH @ MD. AMANULLAH KHAN vs THE STATE OF BIHAR | Mr.MD. ANISUR RAHMAN | Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) | |
| 11. | CR. MISC./41663/2018 QUASHING (239 CR.P.C.) F QSH OF ORDER OF DISC | 1 | THAKUR PRASAD @ THAKUR PRASAD TYAGI & ORS vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR SHRIVASTAVA | Mr.SRI RAJKISHORE SINGH (APP172) | |
| 12. | CR. MISC./41677/2018 QUASHING (323,341,447, B QSH OF THE ORDER OF | 1 | ABBAS ALI vs THE STATE OF BIHAR & ORS | Mr.RAJA RAM MISHRA | Mr.SRI BINOD KUMAR (APP16) | |
| 13. | CR. MISC./41708/2018 QUAHING (319 CR.P.C.) I QSH OF ORDER UNDER S | 1 | PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR | Mr.RAVINDRA KUMAR | Mr.SRI ARUN KUMAR PANDEY (APP83) | |
| 14. | CR. MISC./41710/2018 QUASHING (409,417,418, P OTHER UNCATEGORIZED | 1 | SMT. RENU VERMA & ORS vs THE STATE OF BIHAR | Mr.PRANAV KUMAR Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI | Mr.SRI PRADEEP NARAIN KUMAR (APP205) | |
| 15. | CR. MISC./41718/2018 QUASHING (341,323,504, C QSH OF ORDER OF COGN | 1 | BINOD KUMAR MORE @ BINOD KR. MOR vs STATE OF BIHAR & ANR | Mr.NAFISUZZOHA | Mr.SRI SURENDRA PRASAD SINGH (APP143) | |
| 16. | CR. MISC./41720/2018 QUASHING (147,149,323, QUASHING | 1 | RAM KRISHNA SHARMA vs STATE OF BIHAR & ANR | Mr.RANJAN KUMAR SINGH Mr.NIRANJAN KUMAR | Mr.SRI BINOD KUMAR (APP16) | |
| 17. | CR. MISC./41721/2018 QUASHING (323,380,448 B QSH OF THE ORDER OF | 1 | KAVI KUMAR @ ANJANI KUMAR & ORS vs STATE OF BIHAR & ANR | Mr.CHANDRA MOHAN JHA Mr.YOGENDRA SHARMA | Mr.SRI HARENDRA PRASAD (APP96) | |
| 18. | CR. MISC./41724/2018 QUAHING (498A,323,504, O ORDER OF CANCELLATIO | 1 | SATYENDRA YADAV vs STATE OF BIHAR & ANR | Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA | Mr.SRI ANIL KUMAR SINGH 1 (APP232) | |
| 19. | CR. MISC./41750/2018 QUASHING(307,323,406,4 P OTHER UNCATEGORIZED | 1 | ARUN KUMAR @ UPKAR PRITAM KUMAR SANTOSHI vs STATE OF BIHAR & ANR | Mr.VIJAY ANAND | Mr.SRI ANAND KISHORE CHOUDHARY (APP201) | |

## Wednesday the 11th July 2018

# Provisional Group 13 Other than Education Service

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/13171/2018<br>RGL.AD-HOC., NON GAZET | 1 | NAVIN KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANUPA NAND JHA | Mr.MUJTABAUL HAQUE- GP12 | |
| 2. | CWJC/13175/2018<br>CONTIN.SER , NON GAZET | 1 | ASHWINI KUMAR CHAUBEY & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.PRASHANT KUMAR<br>Mr.SHRI NATH PATHAK<br>Mr.KRISHNA NARAYAN JHA | Mr.S.RAZA AHMED -AAG5 | |
| 3. | CWJC/13178/2018<br>REM/DIS/TER, NON GAZET | 1 | ISHWAR DAYAL<br>vs THE STATE OF BIHAR & ORS | Mr.MUKESH KUMAR<br>Mr.SATYAM SHIVAM SUNDARAM | Mr.HARISH KUMAR- GP8 | |
| 4. | CWJC/13187/2018<br>SELECTION , NON GAZETT | 1 | KIRAN KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI BHUSHAN SINGH | Mr.GYAN PRAKASH OJHA -GA7 | |
| 5. | CWJC/13190/2018<br>DISCP.PROC., GAZETTED | 1 | BIJENDRA KUMAR RAM<br>vs THE STATE OF BIHAR & ORS | Mr.BINOD KUMAR | Mr.VINAY KRITI SINGH -GA2<br>Mr.SANJAY PANDEY | |
| 6. | CWJC/13192/2018<br>OTHERS, NON GAZETTED S | 1 | SEEMA KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.SURESH KUMAR<br>Mr.SATYA PRAKASHTRIPATHY<br>Mr.SATYA VRAT | Mr.VIKASH KUMAR -SC11 | |
| 7. | CWJC/13197/2018<br>REM/DIS/TER, NON GAZET | 1 | SARITA DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR<br>Mr.RANJEET KUMAR | Mr.PRASHANT PRATAP- GP2 | |
| 8. | CWJC/13201/2018<br>OTHERS, NON GAZETTED S | 1 | NILAM KUMARI & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.DHANESH SHANKAR VIDYARTHI | Mr.KAMESHWAR KUMAR -GP17 | |
| 9. | CWJC/13205/2018<br>SELECTION , NON GAZETT | 1 | RINKU DEVI @ RINKU KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.MAHENDRA THAKUR<br>Mr.VIJAY KUMAR | Mr.PRASHANT PRATAP- GP2 | |
| 10. | CWJC/13209/2018<br>DISCP.PROC., NON GAZET | 1 | RAJ KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS | Mr.AMISH KUMAR<br>Mr.PRINCE KUMAR MISHRA<br>Mr.SHANKAR KUMAR CHOUDHARY | Mr.S.C.YADAV -GP15 | |
| 11. | CWJC/13214/2018<br>TRANSFER, NON GAZETTED | 1 | ASHOK KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHIVENDRA PRASAD | Mr.MANISH KUMAR- GP4 | |
| 12. | CWJC/13216/2018<br>SALARY, NON GAZETTED S | 1 | SACHIDANAND SINGH @ SACHCHIDANAND SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL KUMAR | Mr.S.RAZA AHMED -AAG5 | |
| 13. | CWJC/13220/2018<br>SELECTION , NON GAZETT | 1 | BINDU DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.DILIP KUMAR TONDON<br>Mr.PRATEEK TANDON | Mr.S.K. MANDAL- SC3<br>Mr.SATYAM SHIVAM SUNDARAM | |
| 14. | CWJC/13221/2018<br>TRANSFER , GAZETTED | 1 | RAM BHARAT PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.RAJ NANDAN PRASAD SINGH<br>Mr.AMIT ANAND | Mr.UDAY SHANKAR SHARAN SINGH- GP19<br>Mr.RABINDRA KUMAR PRIYADARSHI<br>Mr.LALIT KISHORE | |
| 15. | CWJC/13238/2018<br>SELECTION , NON GAZETT | 1 | KIRAN DEVI<br>vs THE STATE OF BIHAR & ORS | Mr.HARENDRA PRASAD | Mr.MD.RAISUL HAQUE -SC10 | |
| 16. | CWJC/13244/2018<br>PROMOTION , POLICE SE | 1 | DINESHWAR TIWARY<br>vs THE STATE OF BIHAR & ORS | Mr.RAM HRIDAY PRASAD<br>Mr.SANGIV KUMAR<br>Mr.MARUTI KUMARI | Mr.PRABHAT KUMAR VERMA -AAG3 | |
| 17. | CWJC/13247/2018<br>TRANSFER , HEALTH SE | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.ALOK KUMAR ALOK<br>Mr.UDAY PRAKASH SHRARMA | Mr.RAJESHWAR SINGH -GA10 | |
| 18. | CWJC/13250/2018<br>REM/DIS/TER, POLICE SE | 1 | MADHUKAR SUMAN<br>vs THE STATE OF BIHAR & ORS | Mr.RAJU GIRI<br>Mr.SANTOSH KUMAR MISHRA | Mr.P.K. VERMA- AAG3 | |
| 19. | CWJC/13252/2018<br>REM/DIS/TER, NON GAZET | 1 | MITHILESH KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.KUMAR KAUSHIK<br>Mr.NAMRATA DUBEY | Mr.ANURADHA SINGH- SC21 | |

## Wednesday the 11th July 2018

# Provisional Group 14 Education Service

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **FOR ADMISSION** | | | |
| 1. | CWJC/13183/2018<br>RGL.AD-HOC., SCHOOL SE | 1 | BIRENDRA KUMAR & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ABHAY KUMAR JHA | Mr.BINITA SINGH- SC28 | |
| 2. | CWJC/13184/2018<br>PROMOTION , SCHOOL SE | 1 | AJAY KUMAR MISHRA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.AVANINDRA KUMAR JHA<br>Mr.PURUSHOTTAM KUMAR JHA<br>Mr.ABHISHEK ANAND | Mr.PRABHAKAR JHA -GP27 | |
| 3. | CWJC/13194/2018<br>SUSPENSION , SCHOOL SE | 1 | VISHNU DEO PRASAD<br>vs THE STATE OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR | Mr.KAMESHWAR KUMAR- GP17 | |
| 4. | CWJC/13200/2018<br>SUSPENSION , SCHOOL SE | 1 | ABHAY KUMAR<br>vs THE STATE OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR | Mr.SMT.BINITA SINGH -SC28 | |
| 5. | CWJC/13203/2018<br>OTHERS, SCHOOL SER. | 1 | MAMTA KUMARI SINGH @ MAMTA RAY<br>vs THE STATE OF BIHAR & ORS | Mr.MRITYUNJAY KUMAR | Mr.ASHUTOSH RANJAN PANDEY -AAG15 | |
| 6. | CWJC/13204/2018<br>SELECTION , SCHOOL SE | 1 | LUCY KUMARI<br>vs THE STATE OF BIHAR & ORS | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA | Mr.MADANJEET KUMAR- GP20<br>Mr.GYAN SHANKAR<br>Mr.LALIT KISHORE | |
| 7. | CWJC/13226/2018<br>COMP.GRND. , SCHOOL SE | 1 | PRATAP SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.SANJEEV KUMAR SHRIVASTAVA | Mr.MADANJEET KUMAR -GP20 | |
| 8. | CWJC/13227/2018<br>PROMOTION , UNIV./COL | 1 | SHYAM DEO YADAV<br>vs THE STATE OF BIHAR & ORS | Mr.PREMCHANDRA YADAV | Mr.KAMESHWAR KUMAR- GP17<br>Mr.DR. ANAND KUMAR<br>Mr.SYED FIROZ RAZA<br>Mr.RAJENDRA KUMAR GIRI | |

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## Wednesday the 11th July 2018
## IN CHAMBERS (AT 11:30 A.M.)

# The Registrar General Lawazima

| SNo | Case No | LT | Party Detail | Pet Advocate | Res Advocate | Remarks |
|---|---|---|---|---|---|---|
| | | | **COURT FEE** | | | |
| 1. | FA/125/2017 | 3 | A C M E INSTITUTE OF INFORMATION & TECHNOLOGY THROUGH MR. RANJEET KUMAR<br>vs SRI SHRINIWAS KUMAR VERMA | Mr.ARUN KUMAR NO. 1<br>Mr.MEENA RANI | Mr.JAGNNATH SINGH | |
| 2. | FA/52/2018 | 1 | BUDHAN MIAN<br>vs SMT. PINKI DEVI & ORS | Mr.RAM KISHUN PRASAD<br>Mr.SANJAY KUMAR<br>Mr.NISHANT KUMAR SINHA | | |
| 3. | FA/53/2018 | 1 | PUNJAB NATIONAL BANK & ORS<br>vs SHOBHA DEVI & ANR | Mr.VED PRAKASH SRIVASTVA<br>Mr.SANJAY KUMAR JHA<br>Mr.PRAVEEN PRABHAKAR | | |
| 4. | FA/56/2018 | 1 | BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. THROUGH THE CHIEF GENERAL MANAGER<br>vs SUDAMA DEVI & ORS | Mr.MANISH DHARI SINGH | Mr.MANISH DHARI SINGH | |
| 5. | FA/64/2018 | 1 | SRI BINAY KUMAR<br>vs SRI JAMUNA PRASAD & ORS | Mr.DR. BINAY KUMAR SINGH<br>Mr.BRIJ MOHAN KUMAR | | |
| 6. | FA/67/2018 | 1 | MAMTA DEVI @ CHANDRAMA DEVI & ORS<br>vs THE ESTATE OF FULESHWARI DEVI | Mr.DEEPAK KUMAR | | |
| 7. | FA/80/2018 | 1 | SIVBACHAN SINGH<br>vs LALAN SINGH & ORS | Mr.CHANDAN KUMAR VERMA<br>Mr.MRITUNJAY KUMAR | | |

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|---|---|---|---|---|---|
| 8. | FA/81/2018 | 1 | M/S B. N . & ASSOCIATED & ORS vs PRAMOD KUMAR & ORS | Mr.BISHWA NATH CHAUDHARY | |
| 9. | SA/217/2018 | 1 | MEERA DEVI & ORS vs SRI ABHIMANYU PRASAD BHARTI & ORS | Mr.ARBIND KUMAR SINGH<br>Mr.PRATIVA KUMARI<br>Mr.ARUN PRASAD AMBASTHA | |
| 10. | SA/218/2018 | 1 | JANKI DEVI @ JANAKI DEVI & ORS vs BEDANAND MANDAL & ORS | Mr.ANSHUMAN JAIPURIYAR<br>Mr.PRAWEEN KUMAR JAIPURIAR<br>Mr.ANUKRITI JAIPURIYAR | |
| 11. | SA/219/2018 | 1 | MOST. BHAGO DEVI ALIAS BHAGWATI DEVI & ORS vs MOST. SAROJ DEVI & ORS | Mr.GYANAND ROY | |
| 12. | SA/220/2018 | 1 | ALISHER ANSARI & ORS vs DASAI MAHTO & ORS | Mr.SANJAY KUMAR SINGH | |
| 13. | SA/221/2018 | 1 | SMT. SHAHINA BANO vs GEYASUDDIN & ORS | Mr.ALOK RANJAN | |
| 14. | SA/225/2018 | 1 | MUKHI MAHTO & ANR vs SMT. BUDHIYA DEVI & ORS | Mr.JAGNNATH SINGH | |
| 15. | SA/227/2018 | 1 | RAVINDRA TIWARY & ORS vs SURENDRA SINGH & ORS | Mr.ASHOK KUMAR<br>Mr.PRASHANT KASHYAP<br>Mr.KAUSHAL KUMAR SINGH | |

## MISCELLANEOUS

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|---|---|---|---|---|---|
| 1. | CR. REV./713/2018 AGAINST ACQUITTAL (323 | 1 | NAWAL KISHORE PANDEY vs THE STATE OF BIHAR | Mr.SHASHI SHEKHAR TIWARY<br>Mr.MUKESH KUMAR JHA | Mr.SRI UPENDRA KUMAR (APP67) |

Note:- In the situation of any complain/ inconvenience, please contact the concerned Assistant Registrar and Deputy Registrar of the Sections.